National Company Law Tribunal

S No	Diary No	Matter Name	Case Type	Section	Main Case No	Advocate Name	Status	UPDATED
1	0710102/06086/2020	Akash Singhal Vs. Earth Infrastructure Private Limited		Rule 11 of NCLT	IB/401/ND/2017	Akash Singhal	Proof Service	
2	710102062292020	Debashis Nanda		Application under any other provisions- IBC	IB/590/PB/2018	Debashish Nanda	Pgs Not Clear-446,447,453,498,499,501,502,503-507,519,521,522,534,543,544,545,556,594,607,608,613-615,616-625,626,627,630,675,721	
3	0710102/03656/2020	STATE BANK OF INDIA		22(3)(b)	IB/2013/ND/2019	Shweta Dhingra	Page NO .11 to 15 Not Clear	
4	0710102/06085/2020	Anant Overseas Pvt ltd VS Global Houserware Ltd			IB/73/PB/2017	Vijender Sharma, Liquidator	Page no. 289 to 396 & 401,439,493,494,498,500 Not Clear	
5	0710102/03950/2020	SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)		Prakash Giri Goswami,	Pages wrong arrange and Case Type wrong	
6	710102062832020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)	CA/159/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	
7	710102062812020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3) - By Government Body	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	
8	0710102/03530/2020	BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED		Application under any other provisions- IBC	ib/1117/nd/2018	Jaspreet Singh	Pagination Not Done	
9	0710102/03554/2020	Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited		22(3)(b)	IB/2380/ND/2019	Anand Raj	Page No 14,15,20 Not Clear	
10	710102/06324/2020	KUMAR ALOK Vs. India Power Corporation Limited		Sec. 59	NIL	NIL	Wrong Document / Case Type	
11	0710102/06297/2020	RAKESH KUMAR SINGALA		Sec 60(5)	(IB) No. 985/ND/2018	ANAND BAJPAI	page numbering not mention	
12	0710102/06437/2020	Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited		Application under any other provisions- IBC Caveat Application	ib/197/pb/2017	anand Shankar	Wrong File	
13	0710102/06443/2020	Shipra Somani Vs. Mayasheel Retail India Limited		IBC Under Sec 9	IB/2184/ND/2019	Manorath Rathi	Wrong Section	
14	0710102/06481/2020	Raj Kumar Gupta Vs. RATHI ISPAT LTD		Sec 60(5)	IB/558/ND/2019	Raj Kumar Gupta	Case Type / Starting Pagination Not Done & Pg No 121, Pg No 162,163 Missing	

15	0710102/06487/2020	NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	CA/1032/252/2019	Lakshmi Gurung	Wrong Section	
16	710102/06499/2020	Rakesh Kumar Jain		Sec 60(5)	IB/2161/ND/2019	MOHIT NANDWANI	Proof Of Service	
17	710102036052020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	
18	710102036022020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	
19	710102036032020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	
20	710102036002020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	
21	710102036012020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	
22	710102/06434/2020	SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCITY PRIVATE LIMITED		Sec 252 (1) - By Government Body		NAVEEN SINGLA	Wrong Document	
23	710102/06420/2020	Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa		Sec 252 (1) - By Government Body		Pranav Kumar	Wrong Document / Case Type Wrong	
24	710102/06338/2020	Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.		Sec 241 (2)	NIL	Shubho Jana	Wrong Document	
25	710102/06448/2020	Department of Telecommunication V/s. Tata Tteleservices (Maharashtra) limited		Sec. 230-232 - Second Motion	CA/CAA/126/PB/2018	Kamal Kant Jha	Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate	
26	0710102/03483/2020	Richa gupta Vs. hotel zodiac		Sec. 241(1)		RANJANA ROY GAWAI	Page no-209 to 216 not clear / Proof Of Service All Respondents / Payment Receipt	
27	0710102/03481/2020	ACL Components Limited		Sub-section (I) of section 230		Afnaan Siddiqui	Page no-97 to 111,105,106-109, is not clear	
28	0710102/03498/2020	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies Delhi		Sec 252 (3)		Sidharth Sharma	Case Type Wrong / List Of Date & Events	
29	710102064352020	RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS		Rule 11 of NCLT, 2016	IB-577(ND)/2018	PAWAN	CASE TYPE WRONG,PAGE 30-32 MISSED	
30	710102064232020	SHILPI CABLES PVT. LTD.		Application under any other provisions- IBC	IB-461(PB)/2017	SUKHDEV MADNANI	CASE TYPE WRONG,INDEX MISSED,PAGE-25-27 NOT CLEAR	
31	0710102/06412/2020	TCM-UTM JV Vs. RAJESH JANGRA		Sec 60(5)	C.Pc NO. IB-248/ND of 2019	ANGAD MEHTA	Case type wrong	

32	0710102/03527/2020	DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED		Sec 60(5)	CP NO/IB/272/PB/2019	DEEPAK	Case type wrong/Pages Not Clear-19 / Missing Pg-9	
33	0710102/03595/2020	uttam value steels limited Vs. art special situation finance limited		Application under any other provisions- IBC	CP/IB/ 1830 OF 2017	VAIJAYANT PALIWAL	Case type wrong	
34	0710102/03610/2020	SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED		Sec 60(5)	C.P. NO.923 OF 2018	ABHAY PRATAP SINGH	Case type wrong	
35	710102/06367/2020	KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA		Rule 11 of NCLT, 2016	IB/940/ND/2018	Vaibhav Singh	Application Every Pages Not Sign / Adffidavit Deponent Signature / Case Type Wrong	
36	0710102/03583/2020	HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED		IBC under Sec 7	Company Petition IB (IBC)		Pagination missing ETC PAGES NOT CLEAR	
37	0710102/06526/2020	Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD		IBC Under Sec 9	Company Petition IB (IBC)		document uncompleted	
38	0710102/03137/2020	RAKESH JAIN Vs. SIKKA INFRASTRUCTURE PVT. LTD.		IBC under Sec 7	Company Petition IB (IBC)		FORM 1 PART 3 HAND WRITTEN 17 PAGE HANDWRITTEN 59 PG CUT 61,63 PG CUTand single home buyer	
39	0710102/06574/2020	Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	Company Petition (Companies Act)	Bharat Arora	Proof of Service & List of Date And Events & Brief Synopsis	
40	0710102/06249/2020	Kuldeep Kumar Bassi Vs. CMI FPE		Sec 60(5)	IB/50/PB/2018	Srishti Khare	WRONG CASE TYPE,PAGE NO.-145,180,181,242 TRANSLATE	
41	0710102/06123/2020	K&A Organics Vs. Tamta Construction Co-Private Limited		Sec. 12A	IB/1121/ND/2019	ARVIND KUMAR	case type wrong	
42	0710102/06065/2020	uttam galva metalics limited Vs. pricewater house coopers professional services		Application under any other provisions- IBC	COMPANY PETITION (IB)–2054(MB)/2018	MISHA	case type wrong	
43	0710102/06064/2020	uttam value steel Vs. pricewater house coopers professional services		Application under any other provisions- IBC	(IB)–2054(MB)/2018	MISHA	Wrong Section	
44	710102/06589/2020	precitech enclousures system pvt. ltd Vs. precitech enclousures system pvt. ltd		Sec. 241(1)		SANYAM JAIN	Pgs Not Clear-46,59,62,75,76,88,89,93,95,99,100,101,102,103,105,111,112,113,114,116,120,121,123,163,164,165,170,173,180,182,200,201,202,204,205,240,242,251,259,260,261,262,	
45	710102/06261/2020	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD.		Sec 425		Shubho Jana	List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange-67,102	
46	710102/03548/2020	Pushpa Shrikant Kulkarni Vs. Unitech Limited		Sec. 73(4)		NIL	Document Not Properly	
47	710102/03586/2020	Balasubramanian Enterprises Private Limited Vs. ANDY NADAR MATHIALAGAN		Sec. 131(1)		NIL	Not Properly Upload Document	

48	0710102/06581/2020	IDBI Bank Limited		Application under any other provisions- IBC	CP/IB NO/3/ND/2019	Harshit Khare	Proof of Service	
49	0710102/06586/2020	Ms. Priyanshi Arora Vs. Dream Procon Projects Limited		Application under any other provisions- IBC	CP NO/IB/1771/ND/2018	NILESH SHARMA	Case Type Wrong	
50	0710102/03423/2020	Global Autotech Limited Vs. Maini Constructions Private Limited		Application under any other provisions- IB	CP NO/1236/2016	ROHIT GANDHI	Case Type Wrong & Pg No 114,181	
51	0710102/06394/2020	MUKESH KUMAR GUPTA		60(5)	IB/755/PB/2018	NOT MENTION	CASE TYPE WRONG PAGE	
52	0710102/06298/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
53	0710102/06287/2020	Punjlloyd Ltd Vs. Indian Oil Corporation Limited		60(5)	IB/731/PB/2018	Meharia & Compaby	CASE TYPE WRONG	
54	0710102/06299/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
55	710102065512020	M/ s NUPUR FINVEST PVT. LTD. V/S M/ s UNNATI FORTUNE HOLDINGS LTD.		Sec 60(5)	IB-45(PB)/2018	RAJANSH THUKRAL	WRONG CASE TYPE ,TRUE COPY SIGN MISSED	
56	710102065432020	M/S STRESSED ASSESTS STABILIZATION FUND V/S M/S JAIN STUDIOS LTD.		Application under any other provisions- IBC	IB-244(PB)/2019	MANISH AGARWAL	Matter Format Wrong / Index Not Properly / Every Pages Not Sign	
57	710102/06269/2020	Alfatech Private Limited Vs. The Registrar of Companies		Sec 252 (1) - By Government Body	NIL	Kajal Goyal	Case Type Wrong / STK-7 Missing	
58	710102/06245/2020	HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	Sec 252 (3)	MANISH KUMAR SINGH	Pgs Not Clear-41,118,134 / All Pgs Blur	
59	710102/06619/2020	TUSHAN AHUJA Vs. VIPIN AHUJA		Sec. 241(1),Sec. 242(4),Sec. 244(1)		ANGAD MEHTA	Breif Synopsis	
60	710102/03412/2020	UJJAWAL GARMENTS PRIVATE LIMITED		Sec 252 (3) - By Government Body		Sanjeev Choudhary	Translate Pg-78-79,81-88,91 / Pg Not Clear-69,89 / Missing-17-34	
61	710102/03383/2020	Navneet Kumar Gupta		Application under any other provisions- IBC	IB/1038/2018	Navneet Kumar Gupta	Pgae Not Clear-80	
62	710102/03252/2020	Anil Tayal		Application under any other provisions- IBC	IB/2240/ND/2019	NIL	Case Type Wrong / Pages Blur-3-7,15 / Missing-16	
63	710102/03241/2020	Income Tax Vs. M/S Comfortable Travels Pvt.Ltd		Application under any other provisions- IBC	CA.No.28/2020	Benant Noor Singh Marok	Case Type Wrong / Wrong Document	
64	710102/02744/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	
65	710102/02754/2020	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANJU AGARWAL		Sec 60(5)	IB/593/PB/2018	KARAN KOHLI	Pagination Not Mention After-3	

66	710102/02749/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	
67	710102/02745/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	
68	710102/06670/2020	VIRGIN TECHNIBUILD INDIA PVY LTD Vs. Essar Project (India) Ltd.		Sec. 71(10)		SUVABRATA DUTTA	Document Not Upload / Case Type Wrong	
69	0710102/06640/2020	Sapan Mohan Garg Vs. JASSUM PROPCON PROJECTS PVT LTD		Application under any other provisions- IBC	CP/IB/1756/PB/2018	SAPAN MOHAN GARG	PAGE NO 18 & 19 MISSING	
70	0710102/06735/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions- IBC	Case no/IB/2845/ND/2019	Sushil Aggarwal	Document not properly	
71	710102/06730/2020	INCOM WIRES AND CABLES LTD.		Application under any other provisions- IBC	IB/1456/PB/2019	Rakesh Jindal	Pg Not Clear-10-13,15-17,19-21,23,25,28,29,31,33,	
72	0710102/06741/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions- IBC	IB-2845/ND/2019	NA	Document not uploaded properly no index no annexures. Etc.	
73	0710102/06779/2020	SANTOSHI FINLEASE PRIVATE LIMITED Vs		Sec 60(5)	CP/IB/2122/ND/2019	ANAND PRAKASH	All pages not clear & translated pages 599 to 612 etc	
74	0710102/02595/2020	PUNEET SACHDEV Vs BHARATIYA ROADLINES PRIVATE LIMITED		Application under any other provisions- IBC	CA/779/C-III/ND/2020	Puneet sachdev	Pages not clear-10 to 17 is not clear & Index	
75	710102068232020	Rakesh Mediratta vs Asian Hotels (North) Ltd		Section 9		Yogesh Kumar Jagia	objection- claim amount less then 1 crore	
76	710102/06796/2020	K.K GOLYAN Vs nulon india		Sec. 242(4)	NIL	RANJANA ROY GAWAI	Fees Isue	
77	710102/06906/2020	Stup Consultants Vs Vardhman Infradevelopers		Application under any other provisions- IBC	IB/748/ND/2019	priyadarshi chaitanyashil	Document Not Properly	
78	0710102/06369/2020	GAUTAM BUILDERS Vs		Sec 60(5)	IB/272/PB/2019	SOMA SAMANTARAI	Case Type Wrong / PAGE NOT CLEAR 21,22,25,26,28,29,30,34,35,36,37	
79	0710102068482020	JAGDISH SINGH NAIN Vs.		Application under any other provisions- IBC	COMPANY PETITION (IB) NO.1359 /ND/2019	ABHISHEK NAIK	OBJECTION Pagination Not Done & Index Missing & Proof of services	
80	0710102/03487/2020	Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd		section 7		Maya Gupta	Case Type is IA instead of company petition and documents are not complete only vakalatnama and service is uploaded	
81	0710102/04263/2020	GAUTAM BUILDERS		Sec 60(5)	IB/272/PB/2019	SOMA SMANTARAI	Case Type is Wrong , page no. 53 is missing, pg no. 21,22,25,26,28-37 are not clear	
82	0710102/02826/2020	M/S AADHYA ENGEERING SERVICES Vs. KARAN MOTORS PRIVATE LIMITED		Rule 11 of NCLT, 2016	381/2014	CHANDRA SHEKHAR YADAV	PAGE 18-20 ,39,43 NOT CLEAR	
83	0710102/06797/2020	GURUANSH REALTECH PRIVATE LIMITED Vs. AARCITY BUILDERS PRIVATE LIMITED		Rule 11 of NCLT, 2016	94/PB/2020	VENKET RAO	pagination	

84	0710102/02946/2020	JAKSON ENGINEERING Vs. UM GREEN LIGHTING PVT. LTD.		Rule 11 of NCLT, 2016	2581/2019	UTTAM DATT	PAGE NO 8-28,36,64,65,66 NOT CLEAR PAGE 70,72,73,74 HINDI	
85	0710102/06214/2020	SUPER TENT HOUSE PRIVATE LTD Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	APPEAL/203/ND/2020	AKSHANSH SINGHAL	CASE TYPE IS WRONG	
86	0710102/06217/2020	SANJIV KUMAR ARORA Vs. CVIEW INNOVATIONS PVT. LTD		Application under any other provisions- IBC	IB/879/ND/2019	K K SINGH & KRISHNA MISHRA	CASE TYPE IS WRONG	
87	710102/06999/2020	ARIVOICE TELENET PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (3),Sec 252 (3) - By Government Body		SIMRANJEET SINGH	Case Type Wrong / Pages Blur-85-97 After Pages all Blur	
88	0710102/06996/2020	Pawan Garg Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5	IB/934/PB/2018	Anurag Bhatt	Every pages not signature / Affidavit wrong formet	
89	0710102/06949/2020	GRANITE GATE SOCIAL WELFARE SOCIETY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		Sec 60(5)	1248/PB/2018	Nitin Mishra	AFFDAVIT	
90	0710102015642020	APADANA TECHNOLOGIES IMPORTS LIMITED Vs. DEPARTMENT OF COMPANY AFFAIRS		Rule 154, NCLT 2016	CA/CAA/44/ND/2019	K K R DAS	Case Type Wrong	
91	710102/07060/2020	Registrar of Companies Vs M/S LOTUS REALCON LLP		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-211,215-216,219,220,235,264-269,271,438,505-506,515-516,619,621,622-623,	
92	710102/07071/2020	Registrar of Companies Vs M/S UTSAV SECURITIES PVT. LTD.		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-103,220-221,225-226,230,245,274-279,491,514,515,524,525,526,589,618 / No Pages Sign-554-558,562-616 / Pg Cut-605	
93	0710102/06937/2020	ANURAG RASTOGI Vs. CHARMS INDIA PVT. LTD.		IBC under Sec 7		RAHUL MALHOTRA	page 6, (list of dates & events missed) breif of synopsis missed page 28-31 cut, no record of default given	
94	0710102/06062/2020	HOTEL HORIZON PVT. LTD. Vs. KOMOREBI INDIA PRIVATE LIMITED		IBC Under Sec 9		Yash Tembe	-page:, 82, 84-86, 134, 182, 184-186 translate	
95	0710102/06825/2020	SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD		IBC Under Sec 9		YOGESH K. JAGIA	memo of parties missed and claim is less than 1 Cr	
96	0710102/06333/2020	HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED		IBC Under Sec 9	10/06/2020	88511 67622	debt amount less than 1 cr	
97	0710102/06847/2020	PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.		IBC under Sec 7	15/07/2020	9417640609	51,82, 84, 503, 512, 524, 541, 547, 548, 553, 556, 565, not clear page 588-594 wrong arrange page and record of default missed	
98	0710102/07012/2020	GAV Developers Pvt Ltd Vs Shubh Advisors Pvt Ltd		Rule 11 of NCLT			No Document Uploaded	
99	0710102/07223/2020	Kuldeep Verma Liquidator of Hindustan Paper Corporation Ltd Vs Ministry of Corporate Affairs Registrar of Companies Bangalore		Rule 11 of NCLT, 2016	IB/418/ND/2018		Case Type Wrong	

100	710102/07165/2020	AN Infracom Pvt Ltd Vs AN Infracon Pvt Ltd		Sec 60(5)	IB/45/PB/2018	RAJEEV KUMAR	Wrong Arrange-6-7 / Page Not Clear-54-56,57	
101	0710102/07238/2020	Promila Ahuja Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Index not uploaded & not pagination	
102	0710102/07138/2020	ANURAG AIR CONDITIONING PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3) - By Government Body	120/252/ND/2020		Case Type Wrong / Index Not Upload	
103	0710102/03630/2020	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PRIVATE LIMITED Vs. STATE OF UTTAR PRADESH		Sec 60(5)			pagination not Done	
104	0710102/03659/2020	CANARA BANK Vs. MR. AASHISH GUPTA		Rule 11 of NCLT, 2016	1705/B/2018		Pg No 40,41 Not Clear Document And Index Not Match	
105	0710102/03209/2020	NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONICE LTD		Application under any other provisions- IBC	1671/ND/2019		No Supporting Affidavit and E Stamp	
106	0710102/06442/2020	OM PRAKASH VIJAY-LIQUIDATOR Vs. FANTASTIC BUILDCON PVT LTD		Sec 60(5)	37/PB/2018		Wrong Case Type	
107	0710102/06439/2020	MOBIINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES			44/252/2020		SELECT WRONG SECTION AND PAYMENT	
108	0710102/03114/2020	M/S ANJUSHREE ENTERPRISES Vs. M/S C VIEW INNOVATIONS PVT. LTD		Application under any other provisions- IBC	(IB)-879(ND)/2019	Krishna Kumar Mishra	Application Sign Missed & True Copy Signature Missed	
109	0710102/03614/2020	BEST AGOLIFE LIMITED Vs.		Rule 11 of NCLT	CP(CAA)149/PB/2018	Afnaan Siddiqui	Pagination Not Done & Main Index	
110	0710102/03606/2020	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Application under any other provisions	TP/09/PB/2020	Aneesha Dutt	AFFIDAVIT MISSED & VAKALATANAM	
111	710102/07239/2020	BLUELEMON TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)		HEMANT KUMAR	Case Type Wrong / Not Properly Document Arrange / Income Tax Service	
112	0710102/07254/2020	M/S BRAND REALTY SERVICES LTD. Vs M/S SIR JOHN BAKERIES INDIA PVT. LTD		Rule 11 of NCLT, 2016	IB /IB/1677/ND/2019	pankaj agarwal	Index (Applicant not signature).pages not sign 1 to 4/9.Prayer (Applicant not signature)	
113	0710102/07269/2020	Rajiv Khanna Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/l747/PB/2018	Sunil K Goel	Page not clear 120	
114	710102/06715/2020	K.K GOLYAN Vs. NULON INDIA		Sec. 241(1)		RANJANA ROY GAWAI	Wrong Index	
115	710102/10147/2019	ALANKAR CHEMICALS PRIVATE LIMITED Vs. MD. NAZIM KHAN LIQUIDATOR		Sec. 230-232 - Second Motion	CA/CAA/13/ND/2019	ANIL SINGH	Case Type Wrong / Document Not Properly	
116	0710102/07076/2020	USHA BRECO LIMITED Vs. ANIL KUMAR LADHA		Caveat Application	Caveat Application	RAKESH WADHWA	Case Type Wrong	
117	0710102/07121/2020	RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD.		Application under any other provisions	Nil	Jaskaran Singh	Document Not Properly	

118	0710102/07127/2020	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9		VIBHA V MISHRA	index missed memo of parties missed list dates & event , breif of synopsis missed page 92-95, 110, 113-130, 145, 152, 153, 208 not clear page 197 client sign missed , compliance affidavit missed 9(3)b etc page not clear	
119	0710102/03410/2020	SMX FARMA LIMITED Vs. MEDI XPERT INDIA LTD.		IBC Under Sec 9		Atul Sahi	claim less then 1 Cr	
120	0710102/06329/2020	HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	
121	0710102/03607/2020	DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7		Ashwani Kumar Gupta	all pages are not clear, Upload clear copy	
122	0710102/07332/2020	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED		Rule 11 of NCLT	81/nd/2020	PRASHANT MEHTA	No Sign in Application & Page No. 16 to 18 Hindi True Copy Singn	
123	0710102/07339/2020	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN CHAND NARANG		Sec 42	706/2018	K. ENATOLI SEMA	No Sign in Application & No True Copy and Page No 63 not Clear	
124	0710102/07320/2020	ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS.		Sec 60(5)	22/2018	PRANAV VERMA	PAGE 24,2934,35,36,39,42,43,44,46-49 NOT CLEAR PAGE	
125	0710102/07341/2020	RAJESH JANGRA Vs DY. CHEIF ENGINEER (CONSTRUCTION-II)		Sec 60(5)	IB-248/ND/2019	Nil	P- 36 Hindi, P- 92, 195, 197, 255 Not Clear	
126	0710102/06038/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nil	Incomplete Document	
127	0710102/03604/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nil	DOCUMENT NOT COMPLETE	
128	710102/07352/2020	ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private Limited		Sec. 241(1)		Prashant Jain	Translate-102-111,133-146,	
129	0710102064702020/3	Arunav Pankaj		ADDITIONAL DOCUMENT	IB-1367/PB/2019	PULKIT DEORA	page-11,12,16,23,24,28,30,31,59-61,89-94 not clear and after page 40 double page numbering,PG-113-115,135-144,174-179,207-209,231,232 NOT CLEAR	
130	710102064702020/4	Arunav Pankaj		Sec 60(5)	ib/1367/pb/2019 & ia/2334/of/2020	pulkita deora	91-94 135-144 174-179 207-209 231 not clear (small font)	
131	710102064922020	Rakesh Kumar Jain		Sec 60(5)	(IB)-917(ND) / 2O19	MOHIT NANDWANI	AFTER PAGE NUMBER 23 PAGE NUMBERING WRONG TRUE COPY STAMP MISSED	
132	0710102/07520/2020	Straight Edge Contracts Pvt. Ltd. Vs Three C Shelters Pvt. Ltd.		Rule 11 of NCLT, 2016	(IB) NO.272 (ND) OF 2019	Aviral Kapoor	signature missing IN application & true copy & Signature Missing	
133	0710102/07556/2020	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs PRINCIPAL CHIEF COMMISSIONER OF INCOME-TAX DELHI		Sec 252 (1) - By Government Body		Depaish Tangoriya	Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109& Master Data & Fees Not Paid & Wrong Section choose	
134	0710102/07539/2020	ICICI BANK LIMITED Vs ESSAR POWER MP LIMITED		Sec 60(5)	Diary No. 0710102/ 03620/ 2020 Main Case Diary No	MISHA	Case Type Wrong & Main Case No Missing	

135	0710102/07516/2020	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana		Sec 252 (3)		ABHAY BANSAL	Case Type Wrong / Index Advocate Detail / Blur Pg-56,99 / Page Not Clear-67,78,82,83,86,89,91,93,94,98,101,106,109,110,111,115,118-123,124 / Prayer Applicant Signature Missing / Master Data Missing / Income Tax Service	
136	0710102/07560/2020	KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies		Sec 252 (1)		Depaish Tangoriya	Income Tax Service DCIT Cell / Page Not Clear-55,57,59,60,75-77,79,84,85,89,91,93,98,103,104,105,106,108,109,	
137	0710102/07569/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	
138	0710102/07564/2020	Forgings Private Limited Vs Indiabulls Housing Finance limited		Application under any other provisions- IBC	IB/455/PB/2017	Sanjeev Bhushan Deora	Page No. 121 & 131 Not Clear	
139	0710102/07566/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	
140	0710102/07570/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	
141	0710102/06812/2020	Manohar Lal Vij Vs		Application under any other provisions- IBC	IB-1874/ND/2019	NA	Index Missing , Proof of Service	
142	0710102/07568/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	
143	0710102/01482/2020	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED		Application under any other provisions- IBC	IB-569/2019	NA	case type wrong	
144	0710102/07521/2020	KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED Vs. MULTIWAL PULP AND BOARD MILLS PRIVATE LIMITED		Sec 60(5)	IB-343/2019	Mohit Singh	Index and sign on every page of application are missing	
145	0710102/07319/2020	DYCON SYSTEMS PRIVATE LIMITED Vs. EPS GREEN ENERGY PRIVATE LIMITED		IBC Under Sec 9	FRESH	Mohit Singhal	claim less than 1 Cr	
146	0710102/07452/2020	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR Vs. HSK INFRA PRIVATE LIMITED		IBC Under Sec 9	FRESH	Pankaj Paliwal	claim amount less than 1 CR	
147	0710102/07567/2020	DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED		Sec 12(2)	446/2017	rohit rathi	Sign missing on application and sign and true copy missing on Annexures	
148	0710102076272020	SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD		Rule 11 of NCLT	CP(IB)364/ND/2019	Amresh Kumar	Case Type Wrong	
149	0710102/07597/2020	Mohan Lal Jain Vs Kaliber Associates Private Limited		Application under any other provisions- IBC	IB-228/PB/2018	NA	True Copy and Sign Missed	
150	0710102/07621/2020	M L Gupta Vs Lifestyle Fitness Private Limited		Sec 60(5)	IB-310/ND/2019	Manashwy Jha	True Copy and Sign Missed in all pages	

151	0710102/07618/2020	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED		Sec 60(5)	IB-1006/ND/2019	RAJENDRA BENIWAL	True Copy and Sign Missed	
152	0710102/07630/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	APPEAL/206/2020	ANAND BAJPAI	Wrong case type chose	
153	0710102/07434/2020	Timelines Constructions Private Ltd. Vs Lambda Eastern Telecommunication Limited		IBC Under Sec 9		SUMIT KUMAR BATRA	objection-default amount less than 1 crore	
154	0710102/07200/2020	ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private Limited		Sec. 241(1)		Ajay Kumar Gupta	Missing-35-354	
155	0710102/07776/2020	KDR Services Private Limited Vs ROC DELHI		Sec 252 (1)		RITESH UPADHYAY	Case Type Wrong / Memo Of Parties / List Of Date & Events / Brief Synopsis / Index Not Properly / Councel Detail / No Pagination / Prayer (Petitioner Sign Missing) / Income Tax Service / File Not Properly Uploaded Volume Wise	
156	0710102/07765/2020	SAPAN MOHAN GARG Vs.		Application under any other provisions- IBC	C.P. (IB)/1756(PB)2018	NA	TRUE COPY MISSED	
157	0710102/07695/2020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec 60(5)	(IB) 17(NB) OF 2019	upasana chandrashekaran	Unsign pages-2 to 10,13. Pages not clrear-52 to 54,57,63,101 to 103	
158	0710102/07788/2020	Rakesh Sareen Vs		Sec 60(5)	C.P. (IB)/1006(ND)2019	Ravi Krishan Chandna	pg-21,23,26,31,33,35 cut	
159	0710102/07807/2020	YES BANK LIMITED Vs. M.K. OVERSEAS LIMITED		Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	Wrong File Uploaded Matter Name Different.	
160	0710102/07739/2020	vishnu dutt Vs		Interlocutory Application (I.B.C)	CP/IB/1753/ND/2019	Dilip kumar Niranjan	Pages not clear-1,6 to 13,26 to 36. Proof of service	
161	0710102/07869/2020	SHARMA KALYPSO PRIVATE LIMITED Vs		Application under any other provisions- IBC	IB-1887/ND/2019	NA	Pages- 34 to 41 & 43,44,46 and 47 are not clear	
162	0710102/07887/2020	KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED Vs NILESH SHARMA		Sec 60(5)	IB-2130/ND/2019	Rajan Gupta	Page-12 to 17 and 31 not clear	
163	0710102/07625/2020	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED		APPLICATION ANY UNDER PROVISION	(IB)/2187(ND)2019	MAREESH PRAVIR SAHAY	vol1 36-63 cut vol2 21,1329,1336 not clear and some oages in hindi, vol-4 615-627 not clear, vol7-1391-1394 not clear vol15-2845-2849, vol18-3401-3404 , pages cut 3583-3599, vol24-4601-4615 not clear vol27-5350-5380 not clear, vol33-6499-6530 not clear vol37 7300-7310 not clear	

164	0710102/07877/2020	davendra kumar Vs deltos infra private limited		Sec. 213,Sec. 241(1),Sec. 242(4)		RAHUL AHUJA	Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not Clear, Page 638, 706, 707, 714 to 720 cut, Page 713 Missed	
165	0710102/07873/2020	M/S REGAL METAL & FERRO ALLOYS Vs M/S SANDEEP AXLES PVT LTD		Rule 11 of NCLT	IB-420/ND/2017	NALINI	True copy and sign missed	
166	710000074832020	IDBI Bank Limited Vs. Resolution		Caveat Application	1B-1757/2018	Rajive R. Raj	No Advance Service & No Vakaltnama	
167	0710102/07852/2020	VEDURUMUDI BUILDERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (3)		VINOD SINGH	Case Type Wrong / Memo Of Parties (advocate sign missing) & Page-14 / Detail not fill page-24 / Page Cut-39 / Income Tax Service DCIT Cell / Petition & Annexure every pages signature	
168	0710102/07856/2020	RAJINDER KUMAR Vs. DELHI DISTRICT CRICKET ASSOCIATION		Rule 11 of NCLT	CP/51/2020	Tanuj Khurana	Memo of party	18.08.2020
169	0710102/07801/2020	SOUGAT SINHA IRP OF LEXUS INDIA LIMITED Vs. PRAMOD SARAF		Rule 11 of NCLT, 2016	CP/IB/2932/2019	Manoj Kumar	case type wrong	18.08.2020
170	0710102/07884/2020	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION		Sec 60(5)	CP/IB/1756/2018	Mukund Rawat	Pages not clear-124 to 129,141 to 148,413	18.08.2020
171	0710102/07681/2020	GOODRE PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED		Sec. 230-232 - Second Motion	NA	Sandeep Kumar	Wrong case type chose / Main case no / index not mention / document not properly uploaded	18.08.2020
172	0710102/07924/2020	APAVARGA TRADING COMPANY Vs. CAARA INDIA PRIVATE LIMITED		Sec. 12A	C.P. (IB)/587(ND)2019	RAJENDRA BENIWAL	Pages not clear-31,33 to 37	18.08.2020
173	710102018152020	Rishabh Buildwell Pvt. Ltd. Vs. Compliance Construction Contracts Pvt. Ltd.		Rule 11 of NCLT, 2016	C.P. (IB)/913(ND)2019		case type wrong view recipet payment not show	18.08.2020
174	710102080142020	PUMA REALTORS PRIVATE LIMITED Vs. Punjab State Power Corporation Limited		Sec 60(5)	C.P. (IB)/934(PB)2018	41354354	e-stamp paper missed	18.08.2020
175	0710102/07562/2020	ELLORA COMMOSALES PRIVATE LIMITED Vs		Sec. 230-232, Sec 234	1st Motion	ankit singal	Page Not Clear-595-602,605-611,741,1479,1478,1477,	18.08.2020
176	710102072682020	SANTOSH SHARMA Vs. DASH EXPORT PVT LTD		Application under any other provisions- IBC	C.P. (IB)/1388(ND)2018	Sanyam goel	PAGE no 27- 41, 77 AND 78 NOT CLEAR	18.08.2020
177	0710102/07349/2020	MEHTA SYNTHETIC PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		NOOR MOHAMMAD	Translate-141-164 / No Documents Proper Uploaded	18.08.2020
178	0710102/07170/2020	Mohd Zuvaib Khan Vs Registrar of Companies		Sec 252 (3)		ANJALI YADAV	income tax service DCIT High Court	20.08.2020
179	0710102/08052/2020	Ajay metalloys Vs ASIAN COLOUR COATED ISPAT LTD.		Sec 60(5)	C.P. No. (IB)50(PB)12018	RAJIV ANEJA	Affidavit veryfying date	20.08.2020

180	0710102/08030/2020	Jaswinder Singh Walia Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	CP/IB/934/PB/2018	Anurag Bhatt	Application every pages sign Annexure every pages sign /Proof of service	20.08.2020
181	0710102/08126/2020	LEE FININVEST PRIVATE LIMITED Vs ROC Delhi	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Bharti Kashyap	Document not properly uploaded / wrong section / wrong case type	24.08.2020
182	0710102/08081/2020	LUSTRA PRINT PROCESS PVT. LTD. Vs. FRENCH BAKERY PVT. LTD.		IBC Under Sec 9		RANJIT KHATRI	claim less than 1 cr	24.08.2020
183	0710102/06329/2020	HIGH GROUND vs LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	24.08.2020
184	0710102/08166/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Application(Companies Act)	Rule 11 of NCLT	Appeal no. 206/252/ND/2020	ANAND BAJPAI	Advance service to income tax (DCIT)	25.08.2020
185	710102069192020	Mobeinnovation Software Private Limited Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal/44(ND)2020	Narayan Kumar Jha	supporting affidavit	25.08.2020
186	0710102/07514/2020	JK LAKSHMI CEMENT LTD Vs. ANSAL HI-TECH TOWNSHIPS LTD	Company Petition IB	IBC Under Sec 9		AMIT PRABHAT DESHPANDE	amount less than 1 Cr	25.08.2020
187	0710102/07725/2020	INDIAN POTASH LIMITED Vs SUMAN PHOSPHATES AND CHEMICALS LIMITED	Company Petition IB	IBC Under Sec 9		MANISH KAUSHIK	objection-jurisdiction(registered office indore)	25.08.2020
188	0710102/03587/2020	ORATOR MARKETING PVT. LTD. Vs. SAMTEX DESINZ PVT. LTD.	Company Petition IB	IBC under Sec 7		LZAFEER AHMAD B F	documents not uploaded (only six pages are uploaded)	25.08.2020
189	0710102/08190/2020	SIDHANT SHARMA Vs AKASH KHILWANI	Company Application(Companies Act)	Rule 11 of NCLT	CP/305/241/242/ND/2018	YOGESH KUMAR JAGIA	Index not uploaded	26.08.2020
190	0710102/07755/2020	BSM India Private Limited	Company Petition IB	Sec 60(5)		amresh kumar	case type wrong not sign in application page 18-21 not clear main case no. not mention	26.08.2020
191	07101021489620 19/7	M/S KESHAV ENTERPRISES Vs. ALUPAN COMPOSITE PANELS PRIVATE LIMITED	IBC Under Sec 9	Company Petition IB	ib/3196/ND/2019	Onkar Nath	33, 27,23 not clear page 24 translate	26.08.2020
192	0710102/08231/2020	MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9711967227	PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR	26.08.2020
193	710102080802020	Casablanca Industries Private Limited	CAVEAT	NA	NA	RISHAB WASSAN	DD WRONG DETAILS	26.08.2020
194	0710102/08264/2020	Rohit Sehgal Vs Supritendent of Police	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/547/PB/2018	Rohit Sehgal	Proof of service	28.08.2020

195	0710102/08243/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	28.08.2020
196	0710102/08241/2020	Anupam Gupta Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	28.08.2020
197	0710102/08258/2020	Punjab National Bank Vs Metaphor Exports Pvt. Ltd	Company Application(Companies Act)	Application under any other provisions	IB/422/2016	Rajinder Wali	Application every pages sign-1 to 11	28.08.2020
198	0710102/08265/2020	TEK TRAVELS PRIVATE LIMITED Vs TED TRAVEL & EXPERIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY APPLICATION NO. IB-2417/ND/2019	Rachit Kohli	Memo of party (Applicant signature) Application every pages sign-1 to 4,9,12	28.08.2020
199	0710102/07786/2020	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Under Sec 9		ARV CHAMBERS LAW	page:1466-1476 missed and proof of service missed	28.08.2020
200	0710102/08273/2020	Ahluwalia Contracts (India) Limited Vs Gian Chand Narang	Interlocutory Application (I.B.C)	Sec 42	CP/IB/706 /PB/2018	Tariq Khan	Wrong Section	28.08.2020
201	0710102/08275/2020	SHRI DRONA HOTELS PVT. LTD. Vs REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (1) - By Government Body	APPEAL no. 169/252/ND/2020	SANKET GUPTA	Wrong Section and fees not paid	28.08.2020
202	0710102/08278/2020	THIRD EYE HARKHABAR PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	Company Application(Companies Act)	Application under any other provisions	Not Mentioned	Dr. Maurya Vijay Chandra	No Pagination/ main case no. not mentioned/ No index	28.08.2020
203	0710102/07903/2020 Refiled	Divyanshu Setia Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Amol Sinha	STK-7-24-362 Company Name not Mentioned No fees wrong section choose Page No, 364,365,367,369,371,373,382 Cut	28.08.2020
204	0710102/07559/2020 Refiled	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		Depaish Tangoriya	Jurisdiction Haryana in Master Data	28.08.2020
205	0710102/08289/2020	CZONE ENGINEERS PRIVATE LIMITED Vs	Company Application(Companies Act)	Application under any other provisions	APPEAL no. 839/252/ND/2019	Abdul Quadir	Page No 7 Repeated & Income Tax Service Missing & After Page No 17 Pagination Not Done	31.08.2020

206	0710102/08330/2020	Sunrays Properties and Investments Company Private Limited Vs	Company Application(Companies Act)	Application under any other provisions	C.A.(CAA)/52(PB)2019	MANOJ SHARMA	TRUE COPY SING MISSED	31.08.2020
207	0710102/02671/2020	Mr. Arun Kumar Sinha Vs M/s Three c Homes Private limited	Interlocutory Application (I.B.C)	19(2)	C.P. (IB)/432(ND)2019	Atul Sharma	Pg-15,40 not clear	31.08.2020
208	0710102/07646/2020	IDBI BANK Vs	Interlocutory Application (I.B.C)	Sec 60(5)	IB-1757/PB/2018	RAJIV RANJAN RAJ	Pages are Cut- 23 to 27,31,34,40 to 43,56,58,59,64 Volume wise index compulsory	31.08.2020
209	0710102/07759/2020	NORTHERN ARC CAPITAL LIMITED Vs Five Core Electronics Limited	Company Petition IB (IBC)	Application under any other provisions- IBC		NA	case type wrong & document not upload properly	01.09.2020
210	0710102/07723/2020	Pawan Vs Supertech Township Project Ltd	Contempt Petition (IBC)	Rule 11 of NCLT, 2016	IB/904/ND/2019	Rajiv Shukla	case type wrong	01.09.2020
211	710102078462020	Karnataka Bank Ltd. Vs. Resolution Professional (Ortel Communications Ltd.) & Ors.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/761(ND)2018	NIPUN GAUTAM	pg-51 missed	01.09.2020
212	710102081272020	M/S. PREMSONS SUPER STEEL PVT. LTD.	Interlocutory Application(IBC)	Sec. 12A	C.P. (IB)/404(ND)2018	VIVEK KUMAR	wrong proof of service in Proof of service column	01.09.2020
213	0710102/08312/2020	AKHILESH KUMAR GUPTA Vs EASYTECH GLOBAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	CP/IB/794/ND/2018	Surabhi Sinha	Proof of service	01.09.2020
214	0710102/08358/2020	MUKESH KUMAR GROVER Vs Uttarakhand Power Corporation Limited through Its Executive Engineer	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB-2375/(ND)/ 2019	PARTHO BHATTACHARYA	Application every pages sign-2 to 4	01.09.2020
215	0710102/07437/2020	WORLD WINDOW RENEWABLE ENERGY LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		Rohit	Council Sign and Detail Missed in Index	03.09.2020
216	0710102/06135/2020	RAJESH RAJPAL Vs RAJPAL POLYTEX PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Devesh Arora	Page 144 Wrong Arrange, Page 291 to 294, 302,303,304,305,306 not clear, Annexure 6 no seperate index and Break after 200 pages	03.09.2020
217	0710102/08192/2020	AASHIYANA STEELFEB PRIVATE LIMITED Vs Registrar of Companies (NCT of Delhi & Haryana)	Company Appeal(Companies Act)	Sec 252 (1)		PRAMOD PRASAD KOTHARI	Translate-86,88 / Page Not Clear-90,94,95,97 / Blur Pg-33,80 / Annexure Every Pages Sign	03.09.2020

218	0710102/08067/2020	UJJAWAL GARMENTS PRIVATE LIMITED Vs	Company Application(Companies Act)	Sec 252 (3)		CS AVINASH KUMAR	Case Type Change	03.09.2020
219	0710102/08129/2020	CHLORITECH INDUSTRIES Vs. M/S HIL INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		AMIT GUPTA	pages 430,434,436,438,440,442 not clear	03.09.2020
220	0710102/08451/2020	Longowal traders Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	03.09.2020
221	0710102/08454/2020	VEER BHAN Vs. DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	claim amount less then 1 crore	03.09.2020
222	0710102/06283/2020	Total Airport Services (India) Private Limited Vs Registrar of Companies NCT of Delhi & Haryana	Company Application(Companies Act)	Sec 252 (3)	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.09.2020
223	0710102/08403/2020	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1392(ND)2019	Jatin S Sethi	TRUE COPY MISSED	04.09.2020
224	0710102/07845/2020	Woolways India Limitd Vs Standard Chartered Bank	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB)/29(ND)2018	sajeve BHUSHAN DEORA	WRONG SCRUTINY	04.09.2020
225	710102080532020	M/s Richa Global Exports Pvt. Ltd Vs. SAMTEX DESINZ PRIVATE LIMITED	Intervention Petition	Sec 60(5)	IB-3171 OF 2019	Abhishek Bhardwaj	APPLICATION SIGN MISSED,PG-24,26 IN HINDI,WRONG CASE TYPE	07.09.2020
226	0710102/08573/2020	SANJAY GUPTA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	(IB)/132(PB)2017	NIPUN GAUTAM	PAGE 53-56 FONT SMALL	07.09.2020
227	0710102/08454/2020	veer bhan Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	07.09.2020
228	0710102/06276/2020	Sona Beverages Pvt. Ltd. Vs KAAMA BREWERIES PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		debopriyo moulik	page:77-88, 126-132 note clear	09.09.2020
229	0710102/08297/2020	Mukund Vs M/s Logix City Developers Pvt Ltd	Interlocutory Application (I.B.C)	IBC Under Sec 9		BALAJI SRINIVASAN	Wrong section (wrong e-file)	09.09.2020
230	0710102/08178/2020	PCL IT Solutions Private Limited Vs	Company Petition IB (IBC)	IBC Under Sec 10		sonal mashankar 8109308340	page:173-175, 200 missed and claim less than 1 cr	09.09.2020
231	0710102/08450/2020	GOENKA ENTERPRISES Vs KULDEEP VERMA	Interlocutory Application (I.B.C)	Sec 42	CP/IB/ 418/ND/2018	DIVYANSHU AGRAWAL	(AFFIDAVIT DATE)	09.09.2020
232	0710102/07233/2020	INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD.	Interlocutory Application(IBC)	Application under any other provisions- IBC	Application under any other provisions- IBC	ANIL KUMAR	pg-21 repeated.	09.09.2020

233	0710102/08629/2020	Sanjib Kumar Dey Vs Concept Capital Infra Projects Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	IB-911/2020	Srijan Sinha	No Index, No pagination, No e-Stamp, Brief Synopsis, memo of parties	09.09.2020
234	0710102/08510/2020	DEVKRIPA ISPAT PRIVATE LIMITED Vs DE LAGE LANDEN FINANCIAL SERVICES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/985(ND)2018	ANAND BAJPAI	PG-18,45 NOT CLEAR	09.09.2020
235	0710102/08470/2020	Manoj Giri Vs Ansal Phalak Infrastructure Pvt Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/2336(ND)2019	ROHIT CHOUDHRY	SELECT CORRECT DOCUMENT TYPE	09.09.2020
236	0710102/08486/2020	ARUN ANAND Vs. AKME PROJECTS LIMITED	Company Application		CP/55(ND)2018	ROHIT KRISHAN NAGPAL	affidavit back date sign missing and section wrong	09.09.2020
237	710000085722020	Neeraj Aggarwala		Cavet			NCLT form 3c Missed	09.09.2020
238	710102086282020	MASQ BUSINESS SOLUTION PVT. LTD Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal-280 of 2020	Sameer Sidhar	page numbering missed,income tax service missed	09.09.2020
239	0710102/00024/2020	VARDHMAN INFRABUILD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Appeal	Sec 252 (3)	NA	YOGITA BHATIA	83 not clear 50 soft 68 73 missed etc and case type wrong...	NA
240	0710102/03278/2020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Company Appeal	Sec 252 (1) - By Government Body	NA	SAMAKSH GOYAL	case type wrong AND DOCS NOT UPLOAD PROPERLY...	NA
241	0710102/03560/2018	ADITYA PUGLIA Vs. FIRESTAR DIMANOND PRIVATE LIMITED FIRESTAR DIMANOND INTERNATIONAL PRIVATE LIMITED NIRAV MODI HONG KONG LIMITED	Intervention Petition	Application under any other provisions	NA	Aditya Puglia	case type wrong document not properly upolad	NA
242	0710102/03576/2018	MR. NAVNEET KUMAR GUPTA Vs. M/S. TATA STEEL LIMITED	Company Petition IB	Sec 60(5)	NA	J SAGAR	case type wrong/SECTION	NA
243	0710102/00176/2019	DR.SEEMA BAJAJ Vs. EMBRYO HEALTH PRIVATE LIMITED	Company Petition	Application under any other provisions	NA	Vishnu PS Langawat	case type wrong sing missed in application	NA
244	0710102/14108/2019	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LTD.	Company Application	Rule 11 of NCLT, 2016	C.P. (IB)/613(ND)2019	AYUSH AGARWAL	CASE TYPE WRONG	NA
245	0710102/00084/2020	SINGLA BUILDERS AND PROMOTERS LIMITED Vs.	Company Application	Sec 60(5)	C.P. (IB)/934(PB)2018	PALLAVI SINGH	CASE TYPE WRONG	NA
246	0710102/00059/2020	SHIV DYAL SHARMA Vs	Company Application	Sec 60(5)	C.P. (IB)/1718(PB)2018	Jatin S Sethi	case type wrong	NA
247	0710102/01303/2020	KALIBER ASSOCIATES PVT. LTD Vs. INCOME TAX OFFICER	Company Application	Application under any other provisions	CP/228(ND)2018	Anirban Bhattacharya	petition fillied in companies act,Pg Not Clear-24-28,29-38,36,37 and case type wrong	NA
248	0710102/02479/2020	AXYKNO CAPITAL SERVICES PVT. LTD. Vs. RATTANINDIA POWER LTD	Cross Application	Application under any other provisions- IBC	NA	Vikram Hegde	CASE TYPE WRONG	NA
249	0710102/03191/2020	SHRI SOURABHAGGARWAL SOLE PROPRIETOR M/S. S S ENTERPRISES Vs. SHRI BALAJI INFRADEVELOPERS PRIVATE LIMITED	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/2126(ND)2019	Mohit Singhal	CASE TYPE WRONG	NA
250	0710102/03136/2020	SPEED CARRIERS Vs. ANIL MATTA	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/995(ND)2018	animesh Rastogi	PAGE 5 ,7,11,12,13,15,19,20,21,22,24,26,27, 30A,21,32,33,36,37,39,48,49,51,51A ,52,53A,56,57,58,59,61A,62,63A,64, 67,69,69A,71,73,73A,74,76,80-82,82A,85,85ANOT CLEAR, AFTER 76 NOT CLEAR,89 MISSED	NA

251	0710102/02618/2020	THE CASA ROYALE ALLOTTEES WELFARE ASSOCIATION Vs. NISUS FINANCE AND INVESTMENT MANAGERS LLP	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1348(ND)2019	URFEE HAIDER	Pg-40-43 ,49,68-70,71 not clear	NA
252	0710102/03083/2020	BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - INTERIM RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions- IBC	C.P. (IB)/192(PB)2019	NA	EVERY 2 PAGE BLANK	NA
253	0710102/03069/2020	SUPERLATIVE INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions- IBC	NA	NA	EVERY PAGE BLANK AND CASE TYPE WRONG,	NA
254	0710102/02736/2020	CANBANK FACTORS LIMITED Vs. CANBANK FACTORS LTD	Company Appeal	Section 42 - Submitted by Government Body	NA	VIJAY KUMAR	CASE TYPE WRONG AND DOCUMENT NOT UPLOADED PROPERLY	NA
255	0710102/08672/2020	Haryana Carbon Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Sec 252 (1) - By Government Body	Appeal no. 242/2020	SAMAKSH GOYAL	Wrong Section	11.09.2020
256	710102076952020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/17(ND)2019	upasana chandrashekaran	worng main case number in file and affidavit,pg-52-54,57 not clear,volume break after 200 pages	11.09.2020
257	710102064042020	Mrs Sarika Somvanshi and Ors. Vs. R S Stone Pvt Ltd	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1788(PB)2018	Jatin S Sethi	sign missed on application,pg-130,139 black,pg-131-133,203-210,432-434,461,465A,556,557,811not clear,pg-355 font small,pg-473,474,478,479,480,481,482,486,487-491,807 translate	11.09.2020
258	0710102/06621/2020	INDIAN OVERSEAS BANK Vs. PIXION MEDIA PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/438(PB)2018		167-170,172-179 not clear page	11.09.2020
259	0710102/07816/2020	Kiran Chopra Vs Arvind Chopra	Company Application(Companies Act)	Rule 32	CP/64(PB)2019	VARUN KATHURIA	Pg-71 72 73 74 75 76 NOT CLEAR	11.09.2020
260	0710102/08614/2020	IDBI Bank Limited Vs Amzen Transportation Industries Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/3(ND)2020	Harshit Khare	wrong filing rejoinder file as a application	11.09.2020
261	0710102/03519/2020	Shane Haryana Finlease Limited Vs Registrar of Companies Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		ZZ	NCLT Form 12 Missed	11.09.2020
262	710102081952020	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED	Company Application	Application under any other provisions	CP/25(ND)2020	Pratishtha	True Copy Sign missed	11.09.2020

263	0710102/08554/2020	CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED Vs GOLF VIEW HOMES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		sandeep phogat 9873687595	page:95-97, 98, 105, 108, 111, 135-139, page not clear	11.09.2020
264	0710102/08714/2020	ARUN ANAND Vs. HARIKRISHAN SHARMA	Interlocutory Application(IBC)	APPLICATION UNDER PROVISION IBC	(IB)/55(ND)2018	Rohit Naagpal	ALL PAGES ARE BLURE	11.09.2020
265	0710000080072020	Hem Singh Bharana Vs.	CAVEAT				FORM 3C MISSED	11.09.2020
266	0710000080602020	Trinity Cleantech Private Limited	CAVEAT				FORM 3C MISSED	11.09.2020
267	0710102080792020	Sushen Gupta VS ACTIA INDIA PRIVATE LIMITED	CAVEAT				FORM 3C MISSED	11.09.2020
268	710000085722020	1. Unilazer Alternative Ventures ,2. Easy Policy Insurance Web Aggregators Pvt. Ltd.					NCLT form 3c Missed	11.09.2020
269	710000084682020	Green Channel publications (India) Pvt ltd					Supporting Affidavit missed Advance Service Missed , vakaltnama Missed	11.09.2020
270	0710102/08777/2020	SHOBHIT ESTATES PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (1)		RANJAN KUMAR JHA	in Index Pagination Not Done & True Copy Signature Missing In Annexures & Page No 46 To 80& Page 87 To 97 Hindi Pages Translate Copy Missing & Page No 98 Not Clear & Income Tax Service Missing	12.09.2020
271	710102080052020	Amit Anil Goenka Vs. M/s. Earthcon Infracon Private Ltd.	Company Petition IB	Rule 11 of NCLT, 2016	IB-1601/ND/2019	Ankur kashyap	ONLY VAKALATNAMA,WRONG CASE TYPE	12.09.2020
272	710102079782020	Mohan Aggarwal Vs. JAI PRAKASH GUPTA	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/1565(PB)2018	RAJENDRA GUPTA	CASE TYPE WRONG	12.09.2020
273	0710102/08695/2020	SVAS ARC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		RANJAN KUMAR JHA	Page Cut-11,13,14,15-21,25,28 / list of date events / Board resoulation / Annexure every pages sign / Proof of service	12.09.2020
274	0710102/08636/2020	M/S INTER CONTINENTAL INDUSTRIES Vs M/S SHOREWALA GLOBAL INDUSTRIES PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)	IB/862/ND/2019	Gautam Singh	True copy is missing on annexures	12.09.2020
275	0710102/08665/2020	V.N. PROPERTIES PRIVATE LIMITED	Company Application	Sec. 230-232 - Second Motion	CAA/15/PB/2019	Sanjeev Choudhhry	Wrong Section	13.09.2020
276	0710102/08692/2020	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/1006/ND/2019	Anil Kumar	PG no. 4-11 cut	13.09.2020

277	0710102/08761/2020	Vasilis CityScapes Pvt. Ltd Vs SONI INFRATECH PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/2239/ND/2019	Aseem Talwar	Service is missing	Sanjeev
278	710102080972020	TGS Water Private Limited Vs. Registrar Of Companies	Contempt Petition	Application under any other provisions	appeal-372/2019	JEEVESH MEHTA	Wrong case type	ROHIT
279	710102036232020	Rajaraman Balachandran Vs. Delhi Baroda Road Carriers Private Limited	Company Petition IB	Application under any other provisions- IBC	COMPANY PETITION (IB) NO. 1665/(PB)/2018	Shweta Dubey	CASE TYPE IS WRONG,prayer missed,supporting affidavit missed,proof of service	ROHIT
280	0710102/07728/2020	Oswal exports pvt ltd Vs roc	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		aaryan sharma	Translate Page-161,164	15.09.2020
281	0710102/08767/2020	R.S. Ajit Singh and Company (Automotives) Pvt. Ltd. Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1499(PB)2019	na	True Copy Signature Missing in Annexures & Page NO 65,66,67,68,69	15.09.2020
282	0710102/01885/2020	RAJEEV LOCHAN Vs.	Company Application	Sec. 12A	C.P. (IB)/2166(ND)2019	981803467	Case type wrong	15.09.2020
283	0710102/08854/2020	UMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	Interlocutory Application(IBC)	SECTION -9	C.P. (IB)/310(ND)2019	NIRAJ YADAV	WRONG SECTION SELET AND PG -17 NOT CLEAR	16.09.2020
284	0710102/06531/2020	Olympia Electronics Private Limited Vs	Company Petition IB (IBC)	IBC Section 59		Soma Samantarai	uncompleted document , final report, 2 year balance sheet , ibbi report, master data , challance, BR, Special BR etc document missing (contact to registry 24361890)	16.09.2020
285	0710102/08720/2020	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions	Appeal/187(ND)2020	Depaish Tangoriya	7-9 not clear page	16.09.2020
286	0710102/08837/2020	Proprietor Of Seemro Cargo Movers Vs TRIUMPH REALITY PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		upasana chandrashekaran	objection-claim amount less than 1 crore	
287	0710102/08364/2020	Rapipay Fintech Holding Private Limited Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		KARAN MALHOTRA	Missing-311 / Delay Application	16.09.2020
288	0710102/08884/2020	FARHEEN ARSHAD Vs. M/S OVERSEAS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		SANJEEV KATARIA	true copy missing on all petition, page 69 cut & Case Type	16.09.2020
289	0710102061192020/1	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		pg-22 not clear,pg-41 overwriting	16.09.2020

290	0710102061192020/3	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		true copy sign and stamp missed	16.09.2020
291	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER v/s M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		sign missed on reply,pg-42,43 cut,true copy stamp	16.09.2020
292	0710102173432019/7	MCCORMICK SUPPORT SERVICES PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/10(ND)2020		Only one page in the file	16.09.2020
293	0710102/08884/2020	Farheen Arshad Vs M/S Overseas Private Limited	Intervention Petition (IBC)	Sec 60(5)	CP/IB/1731/2019	Manoj Kumar Malik	Page cut-34 /Wrong section choose	16.09.2020
294	0710102/08914/2020	SREI EQUIPMENT FINANCE LIMITED Vs WIANXX IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			Advance Service Missing-60	16.09.2020
295	0710102/08930/2020	SSMP INDUSTRIES LIMITED Vs. SSMP INDUSTRIES LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/495(ND)2017	H P BHARDWAJ	PAGE NO 7 ,12 NOT CLEAR	17.09.2020
296	0710102/08917/2020	Vijay Oberoi Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/159/ND/2019	Vijay Oberoi	Page no. 67,68 not clear	17.09.2020
297	0710102/08622/2020	IL&FS FINANCIAL SERVICES LTD Vs MR. AMIT MITTAL	Company Petition IB (IBC)	Section 95(1)		asa legal	proof of service missed	17.09.2020
298	0710102/08814/2020	Sunil Parmanand Kewalramani Vs REG. Medilux Laboratories Private Limited	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		purti marwaha gupta	case type wrong in Company act	17.09.2020
299	0710102/06277/2020	Cowgill Holloway Support (India) Pvt Ltd. Vs	Company Petition (Companies Act)	Sec. 59		ASHISH SINGH LIQUIDATOR	Page Not Sign-13-44 and case type wrong ibc	17.09.2020
300	0710102/08944/2020 Fresh	A.V. COMPUTERS PRIVATE LIMITED Vs	Company Petition (Companies Act)	Rule 11 of NCLT		ISWAR MOHAPATRA	Wrong Case Type	17.09.2020
301	710102088932020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	17.09.2020
302	710102088912020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	17.09.2020
303	710102088892020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	17.09.2020
304	710102088872020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	17.09.2020

305	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018				WRONG FILE	17.09.2020
306	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018				Wrong File	17.09.2020
307	0710102085472020/1	SUNIL KUMAR JAIN Vs. SANDEEP SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/3774(ND)2020				Incomplete documents.	17.09.2020
308	0710102/08969/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/ 20	Prabhu	Index missed /Merge into one PDF / Wrong Pagination /Not Proper filing	18.09.2020
309	0710102/08968/2020	SMS PARYAVARAN LIMITED Vs ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1935/PB/2019	Sajeve Bhushan Deora	Proof of service	18.09.2020
310	0710102/08971/2020	MUKESH KUMAR GROVER Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/2375/ ND/ 2019	PARTHO BHATTACHARYA	Unsign Page-2	18.09.2020
311	0710102/08902/2020	Patents Talgo S.L. Vs Skylark Warehousing Soluitions P. LTd		IBC Under Sec 9		amit kapur	objection-pages not clear-51,118, true copy missed on every page, signature missed on few pages & proof of service missing	18.09.2020
312	0710102/08906/2020	Loyal Scaffolding Pvt. Ltd. Vs M/s C.K Infrastructures Ltd.	Restoration Application (Companies Act)	Rule16(d),NCLT Rules,2016	IB-1389-2019	Amarjit Singh	SECTION CHOOSE WRONG	18.09.2020
313	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Index missed, affidavit missed, advance service missed, page number missed, wrong document, NCLT Bengaluru document etc.	18.09.2020
314	0710102009632020/1	SHASHI BHUSHAN PRASAD vs PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/684(ND)2020	Application under any other provisions- IBC			wrong e filed	18.09.2020

315	0710200000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			wrong e-filing	18.09.2020
316	0710102068432020/2	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)2020	Sec 66(1)			Page no. 19-20 and 27-28 not clear and font small.	18.09.2020
317	0710102002052020/4	WORXPACE PVT LTD Vs M/S IREO FIVERIVER PVT LTD	COMPANY APPLICATION(IBC)/253(ND)2020	Sec 60(5)			Page 23-24, 30-31 and Page 50 font small and not clear Page 42 missed	18.09.2020
318	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND)2020	IBC Under Sec 9			two misscellanious no.	18.09.2020
319	0710102023082020/8	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/206(ND)2020	Sec 252 (1)			wrong e-filing	18.09.2020
320	0710102068392020/4	HEMANT KHANDELWAL Vs NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	Sec. 241(1)			page end signature,true copy	18.09.2020
321	0710102071362020/3	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/279(ND)2020	Sec 252 (3)			Affidavit missed	18.09.2020
322	0710102075402020/1	GURNEET SINGH SETHI Vs COMMITTEE OF CREDITORS OF K.D.K ENTERPRISES PVT LTD THROUGH INDIAN BANK	INTERLOCUTORY APPLICATION (I.B.C)/3092(PB)2020	Sec 60(5)			Affidavit missed	18.09.2020

323	0710102077152020/4	MS. MANDIRA KOIRALA vs SON/ MANDHIRA PRIJV ATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(PB)2020	Sec. 241(1			Page 18-19 not clear proof of service missed and 65-B certificate missed	18.09.2020
324	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs ANIL BHALLA	COMPANY PETITION IB (IBC)/207(ND)2020	IBC under Sec 7			Page 94-123, 144 not clear and font small	18.09.2020
325	0710120012082018/39	SHINOJ KOSHY Vs M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(PB)2018	IBC under Sec 7			Page 29 and 38-39 not clear	18.09.2020
326	0710200000062017/12	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			Index missed, affidavit missed, Proof of service missed page numbering missing etc.	18.09.2020
327	0710102064972020/1	THIRD EYE HARKHABAR PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/277(ND)2020	Sec 252 (3)			affidavit missed	18.09.2020
328	0710102/09032/2020	RADIUS INFRATEL PVT. LTD. Vs UNION BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/59(PB)2018	ADITYA DEWAN	PG- 53, 88 NOT CLEAR UPLOAD IN ONE PDF	21.09.2020
329	0710102/09010/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/706(PB)2018		PG-13,14,TRUE COPY MISSED AND PROOF OF SERVICE MISSED	21.09.2020
330	0710102/08999/2020	padia timber company pvt ltd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	IB)/559(PB)2017	PANKAJ BHAGAT	Page 41 not clear	21.09.2020
331	0710102/09001/2020	Nitin gupta Vs SK Bhatt	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/742(ND)2018	KARAN GANDHI	Wrong Main Case no mentioned in Application	21.09.2020
332	0710102/08997/2020	padia timber company pvt ltd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/559(PB)2017	Pankaj Bhagat	Wrong File Application and progress Report page no 41 not clear	21.09.2020

333	0710102/09036/2020	Income Tax Officer Ward 16(1) Vs M B JEWELLERS PRIVATE LIMITED	Company Application(Companies Act)	Sec 252 (1) - By Government Body	CA/928/252/ND/2019	Lakshmi Gurung	Case Type Wrong	21.09.2020
334	0710102/09002/2020	NAMITA CHOUDHWRY Vs ALCHEMIST INFRA REALTY LIMITED	Company Appeal(Companies Act)	Section 420		NIL	Document not upload / Case type wrong	21.09.2020
335	0710102/02775/2020	BRISK COMMUNICATIONS Vs LEMON ELECTRONICS LIMITED	Company Petition IB (IBC)	IBC under Sec 7		rajb 7 associates	form 1 part 3 not fill, form 2 missed, and court not received	21.09.2020
336	0710102/02887/2020	ICICI Bank Limited Vs Avantha Holdings Limited	Company Petition IB (IBC)	IBC under Sec 7		sng & partners	page:236-244 missed & payment recheck	21.09.2020
337	0710102/02908/2020	SANJAY SINGHAL PROP. UNIQUE CONCEPTS Vs Amrapali Leisure Valley Private limited	Company Petition IB (IBC)	IBC Under Sec 9		prashant bhushan	page:84, 86, 93-95, 98, 108, 116, 126, 134-135, 138, 139, 142-144, 147-148, 164, not clear and page 150-158 missed (demand notice)	21.09.2020
338	0710102/03014/2020	Burlington Finance Limited Vs Vipul Limited	Company Petition IB (IBC)	IBC under Sec 7		shailender kishore singh	payment not received , index page numbering missed, irp form 2 missed, and proof of service missed	21.09.2020
339	0710102/03237/2020	Sprit Infrapower & Multiventures Pvt. Ltd. Vs ICICI Bank UK PLC	Company Petition IB (IBC)	Sec 30		singh & singh law firm LLP	case type wrong (companies Act)	21.09.2020
340	0710102/03265/2020	turtle books pvt ltd Vs aditya birla finance ltd	Company Petition IB (IBC)	Application under any other provisions- IBC		siddharth tandon	wrong section	21.09.2020
341	0710102/08982/2020	ONESOURCE INDIA PRIVATE LIMITED Vs	Company Petition IB (IBC)	IBC Section 59		girish singhania	jurisdiction gurugram	21.09.2020
342	0710102006892019/5	PLUG ENERGIA PRIVATE LIMITED VS ROC		Sec 252 (3)			Index page cut Main case no. not mentioned	21.09.2020
343	0710102007012019/9	DOLPHIN INVESTMENT MANAGEMENT PVT LTD VS ANANT SOURCING MANAGEMENT PVT. LTD.		Sec. 230-232 - Second Motion			True copy sign missed	21.09.2020
344	0710102014892020/2	PRECISE LABORATORIES PRIVATE LIMITED VS ET TU		Sec. 230-232, Sec 234			Page 3,4 is missed	21.09.2020
345	0710102022452020/2	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			True copy sign missed	21.09.2020
346	0710102022452020/2	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			True copy sign missed	21.09.2020
347	0710102022452020/5	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			wrong filling	21.09.2020
348	0710102026152020/4	HIND POCKET BOOKS PRIVATE LIMITED		Sec. 230-232 - Second Motion			True copy sign missed	21.09.2020

349	0710102032242018/4	CLARITY VINIMAY PVT LTD		Sec. 230-232 - Second Motion			True copy sign missed and index not signed	21.09.2020
350	0710102032242018/5	CLARITY VINIMAY PVT LTD		Sec. 230-232 - Second Motion			True copy sign missed and index not signed	21.09.2020
351	0710200418032018/1	M/S ONYXE INFRASTRUCTURE PVT LTD Vs. REGISTRAR OF COMPANIES		252			page 3-4 missed	21.09.2020
352	07102004114920l7/7	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC-7			SECTION WRONG	21.09.2020
353	0710200410172018/22	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC-7			SECTION WRONG	21.09.2020
354	0710102432872018/2	HT MEDIA LIMITED Vs.		SUB SECTION 230			INCOMPLETE DOC PG 4-5 MISSED	21.09.2020
355	0710102166382019/2	SUVIDHA PARKLIFT LIMITED Vs. REGISTRAR OF COMPANIES		IBC Under Sec 10			SECTION WRONG	21.09.2020
356	0710102165942019/6	AADHUNIK INFRA PROJECS PVT LDT Vs. AADHUNIK INFRA PROJECS PVT LDT		SECOND MOTION 230-232			PG 5-6 MISSED	21.09.2020
357	0710102159082019/7	GARHWAL AIRCON SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		252			PROOF OF SERVICE MISSED	21.09.2020
358	0710102154412019/2	GLOBAL CABS SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		252(3)			INDEX WRONG	21.09.2020
359	0710102149292019/4	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC-7			SECTION WRONG	21.09.2020
360	0710102149292019/3	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC-7			SECTION WRONG	21.09.2020
361	0710102022452020/5	BREAKING WAVE SOFTWARE PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			WRONG EFILE	21.09.2020
362	0710102/09046/2020	Aman deep Saxena Vs tusliani construction and developers pvt ltd	Company Petition IB (IBC)	IBC under Sec 7	centrik ligalistic llp 9811421253		page:139. 140 not clear and petitioner is single home buyer	22.09.2020
363	0710102/08145/2020	Transit Geo System Integrators Private Limited Vs Stahl Tecniks Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	AADITYA A PANDE		claim amount less then 1 crore	22.09.2020
364	0710102/07642/2020	Sondhi Travels Vs Naveen Tours Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	RAKESH WADHWA		default amount less than 1 crore	22.09.2020
365	0710102/08206/2020	Seasky Pvt Ltd Vs KLB Komaki Pvt Ltd	Company Petition IB (IBC)	IBC Under Sec 9	ROHIT BANSAL		default amount less than 1 crore	22.09.2020
366	0710102/03022/2020	DR. B.M ABROL AND DR. SUNITA ABROL Vs UNIVERSAL BUILDWELL PVT. LTD.	Company Petition IB (IBC)	Sec 60(5)	prerna arora 9910800018		case type wrong (file is application)	22.09.2020

367	0710102/08488/2020	JNC Greenwoods Social Welfare Society Vs District Magistrate Ghaziabad	Company Petition IB (IBC)	Rule 87 A of the Companies (Transfer of Pending Proceedings) Rules, 2016	Rahul Kumar, Advocate, C-136, Basement, Defence Colony, New Delhi 110024 Mobile: +919899909287		case type wrong (file is application)	22.09.2020
368	0710102/08934/2020	Tusharr Vs Mawkin	Company Petition IB (IBC)	Regulation 10(1) & (2), Liquidation process Regulation, 2016	padora low company 9999195702		wrong case type, section wrong , affidavit missed, court fee missed, court fee not paid	22.09.2020
369	0710102/08730/2020	Cachar Paper Project Workers, Union Vs M/S HINDUSTAN PAPPER CORPORATION LTD	Intervention Petition (IBC)	Sec 60(5)	Siddharth Seem 9999019270;		case type wrong file is IA	22.09.2020
370	710000090422020	M/s Saya Cementation Limited VS M/s Alisha Infratech Private Limited	CAVEAT				NCLT FORM 3C MISSED	23.09.2020
371	710102028442020	SATPAL CHAWLA Vs. MCF FINLEASE PRIVATE LIMITED	Company Petition	Sec 241 (2)	C.P.-26/2019	Ritesh Singh	Wrong case type and Wrong section,payment of Rs1000	24.09.2020
372	710102028392020	DARA SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI	Company Appeal	Application under any other provisions		Charu Sangwan	Wrong section,payment	24.09.2020
373	710102029752020	sdsd Vs. dfdf	Company Appeal	Sec. 140(5)			wrong case type,document not properly upload	24.09.2020
374	710102031762020	VIPIN MALIK v/s C. M. Y. K. PRINTECH LIMITED	Company Petition	Cavet Application		AKANKSHA KAUL	Wrong section	24.09.2020
375	710102032722020	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. Registrar of Companies	Company Petition	Sec 252 (3)		Sheetal	Wrong case type	24.09.2020
376	710102033552020	DPS Management Consultants Pvt Ltd Vs. ROC Gov of India	Company Petition	Application under any other provisions		vanadana sharma	Wrong section	24.09.2020
377	710102033712020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Company Appeal	Sec 252 (1) - By Government Body		SAMAKSH GOYAL	Wrong section	24.09.2020
378	710102033902020	UJJAWAL GARMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (1) - By Government Body		SANJEEV CHOUDHARY	wrong case type,wrong sectiion	24.09.2020
379	710102034542020	ASHUTOSH STEEL PRIVATE LIMITED Vs. ROYAL PRESSING PRIVATE LIMITED	Company Petition	Application under any other provisions		SHANKARI MISHRA	wrong case type	24.09.2020
380	710102034162020	UJJAWAL GARMENTS PRIVATE LIMITED	Company Petition	Sec 252 (3)		SANJEEV CHOUDHARY	Wrong case type	24.09.2020
381	0710102086642020/1	PARVINDER SINGH Vs. RABINDRA MINTRI	INTERLOCUTORY APPLICATION (I.B.C)/3819(PB)2020	Sec 60(5)			reply not sign on every pages	24.09.2020

382	0710102106902019/13	UCO BANK Vs. SASI POWER PVT. LTD.	COMPANY PETITION IB (IBC)/1790(ND)2019	IBC under Sec 7			document not found	24.09.2020
383	0710102084902020/1	APPLAUSE PACKAGING PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/470(ND)2020	Rule 11 of NCLT			CASE TYPE WRONG	24.09.2020
384	0710102086002020/4	UNION BANK OF INDIA Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3642(ND)2020	Sec 60(5)			true copy sign missed and written submission not sign on every pages	24.09.2020
385	0710102/09120/2020	Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Sonika Shharma	Page no 48,49,53,63,68,69,83,120 not clear	24.09.2020
386	0710102/09106/2020	Sanyog Healthcare Limited Vs	Company Petition (Companies Act)	Sec. 131(1)		SP Singh Chawla	Brief Synopsis, List of dates and Master Data Missed	24.09.2020
387	0710102/08958/2020	Pravin R Navandar- IRP (Interim Resolution Professional)) Vs	Interlocutory Application (I.B.C	Application under any other provisions- IBC			INDEX MISSED PAGE NUMBERING MISSED & UPLOAD IN ONE PDF	24.09.2020
388	0710102/09158/2020	Religare Finvest Limited Vs Parsvnath Developers Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/959(ND)2020	Prashant Tripathi	affidavit missed e-stamp missed	24.09.2020
389	0710102/09176/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (I.B.) No.of 20	SE PRABHU	Company formet Missing / index Page numbering wrong formet /Blur page-14 to 17, /Proof of service/ etc	24.09.2020
390	0710102/09198/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Sec. 213	CP/434(ND)2018	AMIT PRABHAT DESHPANDE	Wrong Section	25.09.2020 evening
391	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			wrong e fill	25.09.2020 evening

392	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/4092()2020	Sec 60(5)			FILE AS APPLICATION INDEX MISSED	25.09.2020 evening
393	0710102093642019/23	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Sec. 241(1)			not found	25.09.2020 evening
394	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020	Sec 60(5)			not found	25.09.2020 evening
395	0710102074452020/2	M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. Vs. M/S ASIAN HOTELS NORTH LTD.	COMPANY PETITION IB (IBC)/885(ND)2020	IBC Under Sec 9,Rule 11 of NCLT, 2016			not found	25.09.2020 evening
396	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(PB)2019	Sec. 213,Sec. 241(1),Sec. 242(4)			service missing and affidavit e-stamp missing	25.09.2020 evening
397	0710102123382019/2	KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/666(ND)2019	Sec 252 (3)			wrong efiling	25.09.2020 evening
398	0710200702692018/34	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD	COMPANY PETITION IB (IBC)/418(ND)2018	IBC Under Sec 9			document not properly upload	25.09.2020 evening
399	0710102009622020/2	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. ALTECH INFRASTRUCTURE PRIVATE LTD.	COMPANY APPLICATION(IBC)/665(ND)2020	Rule 11 of NCLT, 2016			NOT FOUND	25.09.2020 evening
400	0710102066772020/2	KASHI VISWANATHAN SIVARAMAN Vs. G.S. BUILDWELL PVT. LTD. & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2723(ND)2020	Sec 60(5)			document not properly upload	25.09.2020 evening

401	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			wrong efiling	25.09.2020 evening
402	0710102085162020/1	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4093()2020	Application under any other provisions- IBC			wrong e fill plz fill in ia	25.09.2020 evening
403	0710102067232020/1	MAHESH BANSAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2020	Sec 12(2)			RJ	25.09.2020 evening
404	0710102075132020/2	JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.	INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)2020	Sec 60(5)			doument not in proper	25.09.2020 evening
405	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020	Sec. 12A			wrong efiling	25.09.2020 evening
406	0710102083942019/7	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			wrong efiling	25.09.2020 evening
407	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			wrong efiling	25.09.2020 evening
408	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/4092()2020	Sec 60(5)			wrong e fill need to ia fill	25.09.2020 evening
409	0710102407642018/5	PEC LTD Vs. M/S S L CONSUMER PRODUCTS LIMITED	COMPANY PETITION IB (IBC)/840(PB)2018	IBC under Sec 7			True copy sign missed	25.09.2020 evening

410	0710102/09269/2020	DHARM DEVELOPERS AND ASSOCIATES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		Rahul Jogi	Councel Detail Missing & Signature / Pages Cut-50-72 / ROC & Income Tax Service / Annexure Every Pages Sign / Vakalatnama	29.09.2020
411	710102090842020	Joint Commissioner of Commercial Tax & GST Vs. Harish Taneja Resolution Professional for M/s. Zillion Infra Projects Pvt. Ltd.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/694(PB)2018	SIDHARTH SHANKAR PADHY	Merge into one pdf,PG-17,18 REPEATED	29.09.2020
412	710102089962020	GOPAL CHAND PADIA Vs. GOPAL CHAND PADIA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/559(PB)2017	PANKAJ BHAGAT	Application and progress report both file seprately	29.09.2020
413	710102091012020	Mohan Lal Jain Vs. Vivek Shukla	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/1373(ND)2019	Inder Paul Singh Oberoi	pg-9-14 missed	29.09.2020
414	0710102/09123/2020	MOHAN LAL JAIN Vs. MOHAN LAL JAIN	Interlocutory Application(IBC)	Sec 60(5)			sign missing	29.09.2020
415	710000092402020	Bank of Baroda VS					Form 3C missed, Proof of service missed	29.09.2020
416	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)			incompelete document	29.09.2020
417	0710102082812020/2	AMIT GEONKA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020	Rule 11 of NCLT, 2016			true copy missed in all pages	29.09.2020
418	07101020839420l9/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			wrong e fill	29.09.2020
419	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			need to file in one volume	29.09.2020
420	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			wrong e fill	29.09.2020

421	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			wrong e fill	29.09.2020
422	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/100(ND)2020	Sec. 73(4)			not complete document	29.09.2020
423	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020	Sec 60(5)			No Pagination, No Index	29.09.2020
424	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2694(ND)2019	IBC Under Sec 9			wrong e fill	29.09.2020
425	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			true copy missed in all pages	29.09.2020
426	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			true copy missed	29.09.2020
427	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020	Rule 11 of NCLT, 2016,Section 74			wrong e fill	29.09.2020
428	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg 5 need to translate	29.09.2020

429	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI	INTERLOCUTORY APPLICATION (I.B.C)/3758()2020				True copy sign missed	29.09.2020
430	0710102160992019/6	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)2020				True copy sign missed	29.09.2020
431	07101024174420l8/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND)2018				Wrong e-filed Document (Application filed)	29.09.2020
432	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/135(ND)2018				Wrong e-filed Document (Application filed)	29.09.2020
433	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				True copy sign missed	29.09.2020
434	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				True copy sign missed	29.09.2020
435	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020				No Pagination, No Index	29.09.2020
436	0710102/07311/2020	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1270(ND)2019		Every pages signature.suporting Affidavit	30.09.2020
437	0710102/08170/2020	RELIANCE HOME FINANCE LTD. Vs. VEKAS GARG	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/281(PB)2019	Akhil Sachar	31-36,39,40 not clear page	30.09.2020
438	710102093152020	Kashyap Sikdar & Co	Company Application	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Sign missed in application,true copy sign and stamp missed	30.09.2020
439	710102093222020	ANYA PROMOTERS PRIVATE LIMITED	Company Application	Rule 11 of NCLT	C.A.(CAA)/23(PB)2020	SUMIT KUMAR	pg-5,7,9 not clear,After page 10 page numbering not mention	30.09.2020
440	0710102/08485/2020	INDIABULLS HOUSING FINANCE LTD Vs PRIME COMMERCIAL PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed(contact to registry)	30.09.2020
441	0710102/08445/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed page 420-421, 437-440, 581-595, 597-603 not clear	30.09.2020

442	0710102/08462/2020	Indiabulls Housing Finance Ltd. Vs Ambience Private Limited	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	page:312-319, 323, 608, 611, 694, 697- 699, 612, 613, 617, 833 not clear and proof of service missed	30.09.2020
443	0710102/08489/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	Section 95(1)		j. sagar associates	page:331-353 not clear and proof of serivce missed	30.09.2020
444	0710102/08467/2020	INDIABULLS HOUSING FINANCE LTD Vs R.S.G. HOUSING & FINANCE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed	30.09.2020
445	0710102/08474/2020	INDIABULLS HOUSING FINANCE LTD Vs AMBIENCE PROJECTS AND INFRASTRUCTURE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	page:42, 43, 44,not clear , page 307- 364 pages missed page 676-684 font small and proof of service missed	30.09.2020
446	0710102/02818/2020	Faye and Dean International Private Limited Vs Registrar of Companies of NCT of Delhi	Company Appeal(Companies Act)	Sec 252 (1)		NIRAJ BOBBY PAONAM	Registered Office Gurgaon	30.09.2020
447	0710102/09120/2020	Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Sonika Shharma	Signature Missing in Annexures	30.09.2020
448	0710102/09371/2020	Chirag Shah Liquidator of Hotline CPT Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/33(ND)2019		MEMO OF PARTY MISSED PG - 41,42,46, NOT CLEAR	1st October 2020
449	0710102/09354/2020	Hem singh Bharana Vs SHAILESH VERMA	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1140/PB/2018	Apoorv Agarwal	Blur page-53,90,110,153,154 /Merge into one PDF	1st October 2020
450	0710102/09339/2020	CS Satyadevi Alamuri Vs Ajukumar Baskaran	Interlocutory Application (I.B.C)	19(2)	CP/IB/1721/PB/2019	Bhavana Duhoon	Blur pages/not clear-10	1st October 2020
451	0710102/09364/2020	Oriental Bank of Commerce Vs M/s Piyush Colonisers Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. No. IB-449(PBII2019	Umesh garg	Pagination not mention in index & Application /Affidavit/E Stamp paper	1st October 2020
452	0710102035742020/2	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			index missing	1st October 2020

453	0710102068592020/7	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	19(2)			page 17-40 translate	1st October 2020
454	0710102073612020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2993(PB)2020	Sec 60(5)			true copy sign missing	1st October 2020
455	0710102077112020/1	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020	Sec 60(5)			index missing	1st October 2020
456	0710102077862020/3	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB)2020	IBC under Sec 7			proof of service missed	1st October 2020
457	0710102078792020/2	PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/114(PB)2020	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)			index missing	1st October 2020
458	0710102019142020/3	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/519(ND)2020	IBC Under Sec 9			WRONG E FILING	1st October 2020
459	0710102035742020/3	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			index missing	1st October 2020
460	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			true copy sign missing	1st October 2020
461	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020	Sec 252 (3)			page-5 to 33 not clear & pg-12,34 translation	1st October 2020

462	0710102087622020/1	PARAMJIT GANDHI Vs. NARENDER KUMAR SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/4181()2020	Sec 60(5)			Wrong e-filed Doc. (application filed)	1st October 2020
463	0710102062862020/2	NAV RATNA ELECTONICS PVT. LTD. Vs. REGISTRAR OF COMPANIES FOR DELHI	COMPANY APPEAL(COMPANIES ACT)/264(ND)2020	Sec 252 (3)			wrong filing	1st October 2020
464	0710102157202019/2	DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.	COMPANY PETITION IB (IBC)/3478(ND)2019	IBC Under Sec 9			wrong filing	1st October 2020
465	07102000142620 17/9	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	COMPANY PETITION IB (IBC)/575(ND)2017	Sec. 7(7)			wrong filing	1st October 2020
466	0710102/08521/2020	YOUNG EDUTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions	Appeal/388(ND)2019	SANJIV KUMAR JHA	service missing roc and income tax	2nd October 2020
467	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/2(ND)2020	IBC under Sec 7			Wrong e-filed Doc. (application filed)	2nd October 2020
468	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			202 249 true copy sign	2nd October 2020
469	0710102082802020/2	DEEPAK GUPTA RP Vs. HDFC BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3520(ND)2020	Sec 60(5)			wrong e fill need to IA fill	2nd October 2020
470	07102004126520 17/9	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			true copy sign	2nd October 2020
471	0710102035742020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			true copy sign missed	2nd October 2020

472	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			wrong e fill need to IA fill	2nd October 2020
473	0710102016602020/3	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION(IBC)/1093()2020	19(2)			page 19 20 not clear	2nd October 2020
474	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			wrong e fill need to IA fill	2nd October 2020
475	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2019	Sec. 230-232, Sec 234			document not in proper	5th October 2020
476	0710102089232020/1	MR. PRADEEP LAKHANI Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	INTERLOCUTORY APPLICATION (I.B.C)/3943(ND)2020	Application under any other provisions- IBC			application file in addestional wrong filing	5th October 2020
477	0710102035252020/1	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/821(ND)2020	IBC Under Sec 9			INDEX MISSED	5th October 2020
478	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION(IBC)/200(PB)2020	Application under any other provisions- IBC			FILE AS A APPLICATION	5th October 2020
479	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/202(PB)2020	Application under any other provisions- IBC			FILE AS A APPLICATION wrong filing	5th October 2020

480	0710102066962020/4	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020	Sec 43(1) r/w Sec 44 (1)			REJECTED	5th October 2020
481	0710102067222020/1	JACHANA ESTATE PRIVATE LIMITED Vs. MASS METALS PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/333(PB)2020	Rule 11 of NCLT			True copy sign missing	5th October 2020
482	0710102070492020/2	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2763(ND)2020	Application under any other provisions- IBC			index missing	5th October 2020
483	0710102/09427/2020	GYANESHWAR SAHAI Vs.	Interlocutory Application(IBC)	APPLICATION ANY OTHER PROVISION IBC	C.P. (IB)/597(ND)2018	GAYNESHVER	PRIMARY REPORT	5th October 2020
484	0710102/09389/2020	M. M. Ceramics & Ferro Alloys Vs DCM Limited	Company Petition IB (IBC)	IBC Under Sec 9		Dr. sumant bhardwaj	claim less than 1 cr	5th October 2020
485	0710102/09444/2020	VIVEK RAHEJA Vs.	nterlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/2924(ND)2019	VIVEK RAHEJA	PAGE 155 NOT CLEAR	5th October 2020
486	0710102/09450/2020	APAVARGA TRADING COMPANY Vs. M/S DEV LANDCON PVT. LTD.	nterlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1238(ND)2019	VINAY KUMAR JAIRATH	9,11,18,42,43 IN HINDI	5th October 2020
487	0710102/09425/2020	DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED	Company Application	Rule 11 of NCLT	CP/98(ND)2020	aaryan sharma	SIGN MISSED on application	5th October 2020
488	0710102/09446/2020	N RATHORE BUILDCON PRIVATE LIMITED Vs THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Gursat Singh Vachher	Wrong Section Choose / Income Tax Service DCIT Cell / Wrong Scan-103	5th October 2020
489	0710102/02660/2020	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	CA/CAA/117/ND/2019	Anuradha Dutt	Registered Office Mumbai Tamilnadu / Page Not Clear-146-152,181-182,185,189,190,225,233-236,238-242,251,255	5th October 2020
490	710102063812020	MANOHAR LAL VIJ	Interlocutory Application(IBC)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/179(ND)2019	CHANDRA SHEKHER GUPTA	pg-94,110 font small not clear,pg-141 not clear	5th October 2020
491	0710102/09340/2020	AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED)	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1397(PB)2019	PULKIT RASWANT	17,20,22,22-25,27-29,32-35,38,39,41-45,47-48,51-53,55-56,66-70 not clear page	5th October 2020
492	0710102/08345/2020	VIKAS KUMAR GARG Vs. MAHESH TANEJA	Interlocutory Application(IBC)	Sec 60(5)		RAKESH KUMAR	true copy missing	5th October 2020

493	0710102005032019/27	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613(ND)2019	IBC under Sec 7			Volume will be divided after 200 pages. true copy sign missing	6th October 2020
494	0710102005032019/28	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613(ND)2019	IBC under Sec 7			True Copy Sign Missing	6th October 2020
495	0710102006262020/2	MR. ANIL GARG &OTHERS Vs. M/S AADHAR STUMBH TOWNSHIP PRIVATE LIMITED & OTHERS	COMPANY PETITION (COMPANIES ACT)/23(PB)2020	Sec. 241(1)			page 12 to 18 true copy sign missing	6th October 2020
496	0710102065212020/3	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	Sec 60(5)			Proof of service not clear	6th October 2020
497	0710102079582019/3	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019	Sec 252 (3)			Index missing, No pagination	6th October 2020
498	0710102080642020/1	ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD	INTERLOCUTORY APPLICATION (I.B.C)/3413(PB)2020	Application under any other provisions- IBC			page no. 1 - 23 Sign missing	6th October 2020
499	0710102061222020/2	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			page no. 116, 132, not clear, page no. 138-143 page cut,	6th October 2020
500	0710102066122020/5	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	Sec 60(5)			Supporting Affidavit missing	6th October 2020

501	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020	Rule 11 of NCLT, 2016,Section 74			Documents not properly upload, sign missing	6th October 2020
502	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3168(PB)2020	Sec 60(5)			Wrong e-filing	6th October 2020
503	0710102082462020/1	SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3478()2020	Sec 60(5)			index missing	6th October 2020
504	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4068()2020	Sec 60(5)			wrong e fill need to IA file	6th October 2020
505	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4141()2020	Sec 60(5)			wrong e fill need to IA file	6th October 2020
506	0710102417442018/7	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND)2018	Application under any other provisions			wrong e fill need to IA fill	6th October 2020
507	0710102421442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S AVAIL FINANCIAL SERVICES	COMPANY PETITION (COMPANIES ACT)/135(ND)2018	Application under any other provisions			wrong e fill need to IA fill	6th October 2020
508	0710200431502018/9	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022(ND)2018	IBC under Sec 7			page no. 28, 29, 31, 32 not clear, page no. 42A, 57 translator missing,	6th October 2020
509	0710100409592017/26	ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED Vs. NIIL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/560(PB)2017	IBC under Sec 7			Index missing	6th October 2020

510	0710102034702020/1	ZOOM COMMUNICATIONS LIMITED Vs. PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2245(ND)2020	Application under any other provisions- IBC			Sign Missing	6th October 2020
511	0710102061222020/4	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			Wrong e-filing	6th October 2020
512	0710102070542020/1	NISHA MALPANI Vs. FLORENCE RESIDENTS WELFARE SOCIETY	INTERLOCUTORY APPLICATION (I.B.C)/2795(PB)2020	Sec 60(5)			Index Missing	6th October 2020
513	0710102/09520/2020	Capri Global Capital Limited Vs ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar	Pg-37 to 49 cut & not clear/supporting affidevit missed	6th October 2020
514	0710102/09521/2020	Capri Global Capital Limited Vs Harish Taneja RP of ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar	pg-16,38 to 49 cut & not clear/supporting affidevit missed	6th October 2020
515	0710102/09505/2020	M/s Reliance India Realty Opportunities LLP Vs Registrar of Companies	Company Application(Companies Act)	Sec 252 (3)	Appeal/323(ND)2020	AMIT AGARWAL	Wrong Section	6th October 2020
516	710000094692020	Amazon.com NV Investment Holdings LLC VS Future Corporate Resources Pvt. Ltd.,Akar Estate Pvt. Ltd.,Vivek Biyani,Future Retail Limited ,Future Coupons Limited,Kishore Biyani,Ashni Kishore Biyani,Anil Biyani,Lakshminarayan Biyani,Rakesh Biyani,Sunil Biyani,Vijay Biyani ,Gopikishan Biyani					proof of service	6th October 2020
517	0710102/08952/2020	RAHUL JAIN Vs. REGISTRAR OF COMPANIES	Company Application	Rule 11 of NCLT	Appeal/1196(ND)2018		83,82,94,not clear page 74 translate page	6th October 2020
518	0710102/09145/2020	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BAR	Interlocutory Application(IBC)	Sec 60(5)			25,88 not clear 28 translate page	6th October 2020
519	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3168(PB)2020	Sec 60(5)			wrong e file need to IA file	6th October 2020
520	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4141()2020	Sec 60(5)			Wrong e-filing	6th October 2020

521	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4068()2020	Sec 60(5)			Wrong e-filing	6th October 2020
522	0710102/02670/2020	DEVENDRA SINGH & ORS. Vs M/S KV DEVELOPERS PRIVATE LIMITED		IBC under Sec 7		Somya Singh	objection-volume wise index not upload pages cut and not clear, 4791-4802,4809,4813,4874,4910-4918,4925-4936 after 4992and 4994 page numbering not mention on one page,5054-5060,5114,5121-5122, not clear 5072,5079 page cut 5247 repeated, page no - 5255,5256,5300-5304,5308,not clear 5345 page cut 5413,5423, 5503,5530,5546-5549,5532, not clear 5417 5556,5578,5672-5673,5677-5678,5682-5683,5685,5689-5690-5695,5735-5939 994,996,998,1005,1057,1066,1097,1104,1105,1111,1113-1121,1166,1174,1187,1190,1206,1209,1221,1230,1250-1259,1263-1275,1349,1378,1385,1446,1456-1471,1481-1493,1579,1580-1629,1669,1471,(1700 MISSING),1716,1723-1725,1734,1735,1786,1920(CUT),1924-1927,1939,1943-1944,,2037,2040,2042,2045,2047,2131-2145,2169,2170,2235,2260,2359,2363,2439-2450(CUT),2484-2493,2553,2590(CUT),2638,2641,2647-2658,2671,-2677,5750-	6th October 2020
523	0710102/09499/2020	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs RATTANINDIA POWER LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1464(PB)2018	Vikram Hegde	PAGE END SIGNATURE MISSING	7th October 2020
524	0710102/08475/2020	aadhaar group limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		deepti grover khanna	Jurisdiction Haryana in Master Data	7th October 2020
525	0710102/09182/2020	Madhu bhaskar Vs BHARAT BHASKAR	Company Petition (Companies Act)	Sec 425		aaryan sharma	Brief Synopsis / List Of Date & Events / Proof Of Service / MOA / AOA / Case Type Wrong	7th October 2020
526	0710102/09229/2020	Krishan Kumar Mahajan Vs Ambassador Travels (Delhi) Private Limited	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Sec. 244(1)		YOGESH KUMAR JAGIA	Payment Issue By NIC	7th October 2020

527	0710102/09567/2020	JAGAT PAL PALIWAL AND ANR Vs JASSUM PROPCON PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. NO. (IB)-1756/(PB)/2018		Unsign pages-13 to 19,21 to 35,38,39	7th October 2020
528	0710102/09555/2020	FRANCO SYSTEMS PRIVATE LIMITED Vs	Company Application(Companies Act)	Sec 252 (3) - By Government Body	NIL	Amit Kumar	wrong section choose/service missed to income tex/supporting Affidavit missed	7th October 2020
529	0710102082462020/1	SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3478()2020	Sec 60(5)			page no. 8, 9 not clear	7th October 2020
530	0710102024782020/4	ZOOM COOMUNICATIONS LTD. Vs. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/616(ND)2020	IBC Under Sec 9			page no. 20 to 33 True Copy sign missing	7th October 2020
531	0710102066972020/3	PAWAN BUILDWELL PRIVATE LIMITED Vs. BAJAJ FINANCE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2496(ND)2020	Sec 60(5)			Page no. 26 not clear, Index missing in vakalatnama	7th October 2020
532	0710102080082020/2	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020	Sec 252 (3)			Sign Missing	7th October 2020
533	0710102090192020/1	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005()2020	Sec 60(5)			Wrong Pagination, Index missing in vakalatnama	7th October 2020
534	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005()2020	Sec 60(5)			Index missing	7th October 2020
535	0710200432722018/16	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND)2018	IBC Under Sec 9			page no. 31, 32, 35, 36 are not clear	7th October 2020
536	0710200432722018/17	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND)2018	IBC Under Sec 9			page no. missing in some pages,	7th October 2020

537	0710102000472020/1	RELIANCE COMMERCIAL FINANCE LTD Vs. M/S ALISA INFRATECH PVT. LTD.	COMPANY APPLICATION(IBC)/192()2020	22(3)(b)			pages wrong arrange	7th October 2020
538	0710102065972020/1	ANIL MAHINDROO AND ANR. Vs. EARTH ICONIC INFRASTRUCTURE PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2422()2020	Sec 60(5)			OC NOT UPLOAD	7th October 2020
539	0710102078032020/13	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Sec. 241(1)			Sign Missing	7th October 2020
540	0710102085142020/1	SUMAN MERCANTILE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/316(ND)2020	Sec 252 (3)			Page no. 7 translator missing	7th October 2020
541	0710102086452019/16	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206(ND)2019	IBC under Sec 7			wrong e fill need TO IA file	7th October 2020
542	0710102086452019/17	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206(ND)2019	IBC under Sec 7			wrong e fill need TO IA file	7th October 2020
543	0710102090402020/1	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4025(ND)2020	19(2)			No Pagination	7th October 2020
544	0710102090402020/2	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4025(ND)2020	19(2)			NO Pagination,	7th October 2020
545	0710200117292019/5	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266(ND)2019	IBC under Sec 7			No Docs Uploaded	7th October 2020

546	0710120012082018/45	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(PB)2018	IBC under Sec 7			tue copy sign missing	08th October 2020
547	710000096052020	Shailendra Aggarwal VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	08th October 2020
548	710000096042020	Pradeep Arora VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	08th October 2020
549	710000096032020	Piya Puri VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	08th October 2020
550	710000095922020	Satyadeep Bishnoi VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	08th October 2020
551	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion			pg-1 cut & not clear/true copy sign missed	08th October 2020
552	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion			pg-1 cut & not clear/true copy sign missed	08th October 2020
553	0710102/09610/2020	RANJIT KAUR & ORS. Vs KIM INFRASTRUCTURE AND DEVELOPERS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT, 2016	Not found	JASPAL SINGH PANNU	Main case no. Not mentioned	08th October 2020
554	0710102073352020/1	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2422()2020	Application under any other provisions- IBC			WRONG E-FILL NEED TO IA file	08th October 2020
555	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005()2020	Sec 60(5)			pg 1 not clear	08th October 2020
556	0710120007562018/10	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	IBC Under Sec 9			WRONG E-FILL NEED TO IA file	08th October 2020
557	0710102/03024/2020	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (1)		RANJEET KUMAR VERMA	Page 38 not Clear, Volume not in sequence / Income Tax Service DCIT Cell missed	08th October 2020
558	0710102093792020/1	RAVINDER SINGH KATHURIA Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/4207()2020	Application under any other provisions- IBC			wrong e-fill need to IA file	08th October 2020

559	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			wrong e-fill need to IA file	08th October 2020
560	0710102/09495/2020	.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions		Mohit	APPEAL HEADING WRONG.	08th October 2020
561	0710102/09588/2020	SANDEEP KUMAR BHATT Vs JAGRITI PLASTICS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/742/ND/2018	Sandeep Kr Bhatt	Blur page-6,7	
562	0710102/09581/2020	Kanti Mohan Rustagi Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1081/ND/2016	Kanti Mohan Ruastagi	Blur page-28 TO 41 ,70/Small font-42,56 to 58,63,73 to 75,etc	
563	0710102/09607/2020	SP TOWNPLANNER PRIVATE LIMITED Vs VRP BUILDTECH PRIVATE LIMITED	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	Rohan Gupta	PAGE NO 7 TO 18 NOT CLEAR 11,21-25 MISSING, 26- 63 NOT CLEAR	08th October 2020
564	0710102091032019/11	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			true copy sign missing	08th October 2020
565	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			wrong e -file need to IA file	08th October 2020
566	07101024123820 17/4	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			wrong e -file need to IA file	08th October 2020
567	0710102/02636/2020	Maulana Textiles Private Limited Vs	Company Petition (Companies Act)	Sec 252 (3)		NIL	Case Type Wrong / Page Missing-159-161	9th October 2020
568	0710102/07299/2020	SURAJKIRAN SOLAR TECHNOLOGIES P. Ltd Vs ROC Registar of Companies New Delhi	Company Petition (Companies Act)	Sec. 441		Shashwat Bajpai	ROC Report / AOA Missing	9th October 2020
569	0710102/09125/2020	UMESH GARG Vs. LIC HOUSING FINANCE LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/449(PB)2019	VIERAT K ANAND	104, NOT CLEAR	9th October 2020

570	0710102027772020/3	NIDHI REKHAN Vs. M/S SAMYAK PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/784(ND)2020	IBC under Sec 7			Page no. 1 to 2 sign missing, wrong order of pages	9th October 2020
571	0710102068082020/2	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/849(PB)2020	IBC under Sec 7,Rule 11 of NCLT, 2016			True copy sign missing	9th October 2020
572	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	9th October 2020
573	0710102006922019/10	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/233(ND)2019	Sec 252 (3)			INDEX MISSING	9th October 2020
574	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			WRONG DOCUMENT NEED TO IA FILE	9th October 2020
575	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			Docs exceeding page limit of 200,	9th October 2020
576	0710102063742020/2	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/272(ND)2020	Sec 252 (3)			No Pagination, Page cut	9th October 2020
577	0710102068722020/5	RITU RASTOGI Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2626(ND)2020	Sec 60(5)			WRONG EFILL NEED TO IA FILE	9th October 2020
578	0710102084222020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR	COMPANY PETITION IB (IBC)/937(ND)2020	Section 95(1)			WRONG E-FILL NEED TO IA FILE	9th October 2020

579	0710102118802019/9	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA	COMPANY PETITION IB (IBC)/2218(ND)2019	IBC Under Sec 9			Wrong e-filing	9th October 2020
580	0710102169962019/7	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236(ND)2020	IBC under Sec 7			Sign missing in whole document	9th October 2020
581	0710102/09637/2020	Teleopti India Pvt. Ltd. Vs Registrar of Companies	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	jurisdiction gurugram	13th October 2020
582	0710102/09639/2020	VIKAS TODKAR Vs HBN FOODS LIMITED	Intervention Petition (IBC)	Sec 60(5)		priyaranjan dubey	wrong application	13th October 2020
583	0710102/08689/2020	SANJAY GARG Vs Pankaj Mohan Gupta	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		ADV. NIKSHUBHA SETHI	section wrong (contempt petition is under sec 425) matter is companies act but filled in IBC	13th October 2020
584	0710102/09703/2020	HYDERABAD RING ROAD PROJECTS PRIVATE LIMITED Vs. SHAILESH VERMA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1140(ND)2018	APOORV AGARWAL	signature missed in apllication	13th October 2020
585	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/109(PB)2020	Application under any other provisions- IBC			Wrong e-filing	13th October 2020
586	710102090192020	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005()2020	Sec 60(5)			Wrong E-filing, page no. 1-16 sign missing,	13th October 2020
587	0710102415722018/35	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			Wrong e-filing	13th October 2020
588	0710102415722018/36	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			Wrong e-filing	13th October 2020
589	0710102004522020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/392(PB)2020	Application under any other provisions- IBC			Wrong e-filing	13th October 2020

590	0710102028842020/1	SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020	Sec 60(5)			Wrong e-filing	13th October 2020
591	0710102087182020/2	MANOHAR LAL VIJ Vs. UNION BANK OF INDIA (ERSTWHILE CORPORATION BANK)	INTERLOCUTORY APPLICATION (I.B.C)/3790(ND)2020	Sec 60(5)			Page no. 18 - 21 sign missing, page no. 26 page cut, page no. 43 - 48 sign missing,	13th October 2020
592	0710102061652020/2	ALANKIT ASSOCIATES PRIVATE LIMITED Vs. SEED SUSTAINABILITY SERVICES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2020	Sub-section (l) of section 230			Page no. 7 to 8 true copy sign missing	13th October 2020
593	0710102080402020/2	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	CONTEMPT PETITION(COMPANIES ACT)/3(ND)2020	Sec 425			Wrong e-filing	13th October 2020
594	0710102084642020/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3711()2020	19(2)			Index missing, pagination missing,	13th October 2020
595	0710102090312020/3	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			Documents not upload properly	13th October 2020
596	0710102090312020/4	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			index missing, true copy sign missing	13th October 2020
597	0710102096412020/1	BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4357()2020	Application under any other provisions- IBC			Wrong e-filing	13th October 2020

598	0710102128042019/12	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			True copy sign missing	13th October 2020
599	0710102161222019/5	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1035(ND)2019	Sec 252 (1)			True copy sign missing	13th October 2020
600	0710102076312019/1	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED	COMPANY PETITION IB (IBC)/1125(ND)2019	IBC Under Sec 9			True Copy sign missing	13th October 2020
601	0710102086102020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/120()2020	Sec. 59			Wrong e-filing	13th October 2020
602	0710102005502019/6	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND)2019	IBC under Sec 7			Wrong e-filing	13th October 2020
603	0710102008252019/9	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD	COMPANY PETITION IB (IBC)/297(ND)2019	IBC under Sec 7			Index missing	13th October 2020
604	0710102010992019/11	ARUN KUMAR SINHA Vs. THREE C HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/432(ND)2019	IBC under Sec 7			wrong filing	13th October 2020
605	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			WRONG E-FILL NEED TO IA FILE	13th October 2020

606	07101020312320 18/2	MJI TECH PVT. LTD. Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/181(PB)2018	Application under any other provisions			index missing	13th October 2020
607	0710102068602020/1	DEEPIKA BHUGRA PRASAD Vs. KAPIL GUPTA & ANR.	INTERLOCUTORY APPLICATION (I.B.C)/3754(ND)2020	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Index missing, no pagination, True copy sign missing	13th October 2020
608	0710102075362020/2	SPYSR SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/306(ND)2020	Sec 252 (3)			INDEX MISSING	13th October 2020
609	0710102075952020/3	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			page end signature missing,True copy sign missing	13th October 2020
610	0710102076972020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)2020	Sec. 45 (1)			Volume wise index missing, true copy sign missing, page no. 91 cut, page no. 195, 241, 242, 306, not clear, , page end signature missing,proof of service,pages not clear.	13th October 2020
611	0710102090312020/5	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			page end signatures missing	13th October 2020
612	0710102098902019/19	VIJAY AGGARWAL Vs. SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/112(ND)2019	Sec. 241(1)			57 59 61-64 73 not clear	13th October 2020
613	0710102155722019/4	M/S SHRIJI DIAMONDS Vs. M/S BADRI SARRAF (P) LTD.	COMPANY PETITION IB (IBC)/3398(ND)2019	IBC Under Sec 9			wrong e fill need to IA FILE	13th October 2020

614	0710102/03140/2020	JPL INFRATECH PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		pankaj agarwal	Income Tax Service DCIT Cell / Index Numbering Missing / Page Not Clear-42,43,55-56,71-72,93-96	13th October 2020 evening
615	0710102/02962/2020	Narendra Kumar Arora Vs Waseem Ahmed Khan	Company Petition (Companies Act)	Sec. 241(1)		Prashant Katara	Registered Office Uttar Pradesh / Page Not Clear-67,69,71,73,76,78,79,80,83,84,134,153,154,183-186,193-200,212,218,243-244,259,301,315-333,348,362-373,397-409,419,446,450, / Volume-II Index Missing / Page Miss-374,380-388 / Master Data	13th October 2020 evening
616	0710102/02846/2020	FIRSTCLASS INTERNATIONAL PRIVATE LIMITED AND ORS Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Gursat Singh Vachher	STK-7 Missing / Master Data	13th October 2020 evening
617	0710102/03183/2020	ASAY FOODS AND BEVERAGES LLP Vs SUPER MILK PRODUCTS PVT. LTD.	Company Petition (Companies Act)	Sec. 213		AASTHA SAXENA	Page Not Clear-54,59,83,86,87,89-92,120,121,138,176,177,179,	13th October 2020 evening
618	0710102/09509/2020	William Flint Vs IPROF Learning Solutions India Pvt. Ltd.	Company Petition (Companies Act)	Sec. 58(3)		DESAI AND DIWANJI	Unsign Page-35,87-251 / Page Not Clear-86 / Merge Into One PDF	13th October 2020 evening
619	0710102/09767/2020	Brahm Datt Verma Vs Four Coins Global India Private Limited	Interlocutory Application(IBC)	19(2)	C.P. (IB)/741(ND)2019	9811443244	Sign is missing on index	13th October 2020 evening
620	710102083552020	SHREE GANESH CRUSHER UDYOG Vs. S LORD SHIVA CONSTRUCTION CO PRIVATE LIMITED	Restoration Application	Application under any other provisions- IBC	C.P. (IB)/1820(ND)2019	MOHIT GOLYAN	Wrong section and 151,,86-87 not clear page	13th October 2020 evening
621	0710102081322020/1	RAJAT MITRA Vs. PERFACT COLOR DIGITAL PRINTS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3419()2020	Sec 12(2)			WRONG E FILE NEED TO IA FILE	13th October 2020 evening
622	0710102087802020/1	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2020	IBC Under Sec 9			need to upload in one volume or one pdf	13th October 2020 evening
623	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019	Rule 11 of NCLT			NEED TO FILE IN ONE PDF ONE VOLUME	13th October 2020 evening

624	07101021577020 19/8	MR. SURESH KUMAR GOYAL Vs. FLYWHEEL LOGISTICS SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/644(ND)2019	Sec 60(5)			INDEX MISSING	13th October 2020 evening
625	0710102406262018/11	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			wrong e fill need to IA file	13th October 2020 evening
626	0710102406262018/13	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			wrong e fill need to IA file	13th October 2020 evening
627	0710200418112018/11	EDELWEISS ASSET RECONSRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866(PB)2018	IBC under Sec 7			true copy sign missed	13th October 2020 evening
628	710000096902020	Anand Engineering Limited VS Prasad & Company (Projects Works) Limited	Caveat				No pagination on Demand notice & 4 pages not clear	14&15 Oct-2020
629	0710102/09830/2020	MUKESH AGGARWAL Vs sanjay choudhary	Company Application(Companies Act)	Application under any other provisions- IBC	CP/41/ND/2015	SUSHANT KUMAR	Application every pages sign/4 to 36,98 to 175/Blur page-174,175/89	14&15 Oct-2020
630	0710102/09829/2020	ABHIPRA STEELTECH PVT LTD Vs SAFE TOWERS PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		pankaj yadav	page:70-89, 102-105 not clear & payment not received	14&15 Oct-2020
631	0710102/09515/2020	AMAZING INDIA T.V PRIVATE LIMITED Vs M/S Amazing India TV Pvt. Ltd.	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Rajiv Malik	PLS DOC UPLOAD PROPERLY	14&15 Oct-2020
632	0710102/09734/2020	The Verandas Apartment Owners Association Vs M/S Saluja Construction Company Ltd	Company Appeal (IBC)	Rule 11 of NCLT, 2016		SONAL ANAND	case type check PLEASE FILE IN SEC 42	14&15 Oct-2020
633	71010208872020	SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal	v Rule 11 of NCLT Sec 252 (3)			section wrong and case type wrong main case not mantion	14&15 Oct-2020
634	0710102/09864/2020	Moods Hospitality Private Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/189/PB/2018	Akhil goel	sign mis-16 to 25	14&15 Oct-2020
635	0710102/09854/2020	Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/378(PB)2017	Nil	File not properly uploaded	14&15 Oct-2020

636	0710102/09873/2020	Big Vacations Private Limited Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		AVTAAR SINGH	Wrong Section	14&15 Oct-2020
637	0710102080902020/2	ZSL PRIVATE LIMITED Vs. VIVEK RAHEJA	INTERLOCUTORY APPLICATION (I.B.C)/3400(PB)2020	Rule 11 of NCLT, 2016			wrong file attach petition also attach	14&15 Oct-2020
638	0710102035732020/1	YOGESH NAYAK Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/2199(ND)2020	Sec 60(2)			true copy sign missed	14&15 Oct-2020
639	0710102169962019/8	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236(ND)2020	IBC under Sec 7			INDEX MISSING	14&15 Oct-2020
640	0710102410822018/16	BANK OF BARODA Vs. BRYS INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/892(PB)2018	IBC under Sec 7			index missing	14&15 Oct-2020
641	0710102424522018/27	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB)2018	IBC under Sec 7			wrong filing	14&15 Oct-2020
642	0710120004512018/18	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			WRONG E FILE NEED TO IA FILE	14&15 Oct-2020
643	0710102073632019/27	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			wrong filing	14&15 Oct-2020
644	0710102086152020/1	NUTRIONEX MANUFACTURERS LIMITED Vs. STATE BANK OF INDIA AND ORS	INTERLOCUTORY APPLICATION (I.B.C)/4041(ND)2020	Sec 60(5)			true copy sign missed	14&15 Oct-2020

645	0710102168932019/1	AKHIL GOEL Vs.	INTERLOCATORY APPLICATION (IBC)/2875(PB)2019	Application under any other provisions- IBC			wrong e file need to IA file	14&15 Oct-2020
646	0710120001492018/11	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9			wrong e fill need to IA file	14&15 Oct-2020
647	0710102/06301/2020	ELLIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition IB (IBC)	IBC Section 59			page:90-93, 177, not clear	16/06/2020
648	0710102/09950/2020	Rajesh Kumar Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1411/ND/2019	Rajesh Kumar Gupta	Small font-9	19/Oct/20
649	0710102/09914/2020	VISHAL SETHI Vs COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/1108(ND)2019	Shashwat Parihar	No Index/No Pagination/no true copy sign/Pg-9 to 12 not clear,CASE TYPE WRONG	19/Oct/20
650	0710102/09880/2020	ANIL KOHLI Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/144/PB/2017	ABHISHEK Anand	Blur page-104	19/Oct/20
651	0710102/09882/2020	Harvinder Kumar Jatana Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/904/PB/2018	KOMAL ABROL	Memo of party/supporting Affidavait	19/Oct/20
652	0710102/09902/2020	Niil Infrastructure pvt. ltd. Vs Alchemist assets	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	CP/IB/560/PB/2018	Anurag Bhatt	Blur page-12 & wrong scan/Proof of service	19/Oct/20
653	0710102/02686/2020	ICICI BANK LTD. Vs. AVANTHA HOLDING LIMITED	Company Petition IB	IBC under Sec 7	NA	SNG PARTNER	uncompleted document only form 1 upload	20/Oct/20
654	0710102/09264/2020	RATANAPRAVA INDUSTRIES PRIVATE LIMITED Vs. 4TH FLOOR IFCI TOWER 61 NEHRU PLACE	Company Appeal	Sec 252 (1)	NA	Achal Gupta	Income Tax Service DCIT Cell / STK-7 Company list missing / Pages Missing-111-114 / After-119 Wrong Arrange Pgs / Annexure Every Pages Sign	20/Oct/20
655	0710102/08103/2020	SHEFALI SINGH Vs. UNITECH LIMITED	Company Petition	Sec. 73(4)			Council Detail Missed in Index	20/Oct/20
656	0710102/09960/2020	UCO BANK Vs SHREE SHYAM PULP AND BOARD MILLS LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/386/PB/2018	Rohit sehgal	Every pages sign mis-1 to 14/Blur Page-56,60,63,67,70	20/Oct/20
657	0710102/09952/2020	VIKRAM BAJAJ Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/323/ND/2019	ABHISHEK Anand	Blur Page-186,276,277/small font-234	20/Oct/20

658	0710102/09969/2020	DENA BANK Vs RATHI SUPER STEEL LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1446/PB/2018		Blur Page-29 to 39	20/Oct/20
659	0710102/09949/2020	GYANESHWAR SAHAI Vs. GYANESHWAR SAHAI	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/597(ND)2018	Gyaneshwar Sahai	Index missed	20/Oct/20
660	0710102/09985/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/132/PB/2017	NIPUN GAUTAM	Small font-73,74	20/Oct/20
661	0710102/09989/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/597/PB/2017	NIPUN GAUTAM	Blur Page-21 to 29,33 to 38	20/Oct/20
662	0710102/09986/2020	Ranjan Khanna Vs	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/2354/ND/2019	Pushkar Taimni	Blur page-20/Merge into one pdf	20/Oct/20
663	07101020942120 19/9	ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. Vs. MANOJ GARG	COMPANY APPLICATION(IBC)/1161 (PB)2019	Sec 60(5)			TRUE COPY SIGN MISSING	20/Oct/20
664	0710102075842020/1	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/349(ND)2020	Sec 252 (1)			pg- 12 13 16 not clear	20/Oct/20
665	0710102000722018/10	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/361(PB)2018	Application under any other provisions			WRONG DOCUMENT NEED TO IA FILE	20/Oct/20
666	0710102003762019/11	GREEN EDGE BUILDTECH LLP Vs. AADHAAR SHRI INFRATECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/179(ND)2019	IBC Under Sec 9			WRONG E FILE NEED TO IA FILE	20/Oct/20
667	0710102007762020/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	COMPANY APPLICATION(IBC)/564(PB)2020	Application under any other provisions- IBC			WRONG E FILE NEED TO IA FILE	20/Oct/20
668	0710102015782020/2	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PVT LTD	COMPANY APPLICATION(IBC)/1117 (PB)2020	Sec 60(5)			no index document not in proper	20/Oct/20

669	0710102061132020/2	KAILASH NATH BHANDARI Vs. ALCOBEX METALS LIMITED	COMPANY PETITION IB (IBC)/874(PB)2020	IBC under Sec 7			pg-24 25 26 not clear	20/Oct/20
670	0710102066122020/6	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	Sec 60(5)			PAGE-17 18 21 NOT CLEAR	20/Oct/20
671	0710102068082020/3	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/849(PB)2020	IBC under Sec 7,Rule 11 of NCLT, 2016			INDEX MISSING	20/Oct/20
672	0710102081932020/1	ALCATEL-LUCENT INDIA LIMITED Vs. REGISTRAR OF COMPANIES NCT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/7(ND)2020	Sec. 230-232, Sec 234			page end signatures missing	20/Oct/20
673	0710102090162020/1	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4038(ND)2020	Sec 60(5)			wrong document need to IA file	20/Oct/20
674	0710102094632020/1	RANJAN CHAKRABORTI Vs. AJAY KUMAR BISHNOI	INTERLOCUTORY APPLICATION (I.B.C)/4280()2020	Sec 60(5)			WRONG E FILE NEED TO IA FILE	20/Oct/20
675	0710102096132020/1	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2020	Application under any other provisions- IBC			wrong document need to IA file	20/Oct/20
676	0710120007932018/2	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			WRONG E FILE NEED TO IA FIE	20/Oct/20
677	0710120008412018/12	M/S. PANIPAT TEXO FABS PVT. LTD. Vs. M/S. EXCLUSIVE OVERSEAS PVT. LTD.	COMPANY PETITION IB (IBC)/1106(ND)2018	IBC Under Sec 9			wrong document need to IA file	20/Oct/20

678	0710200000062017/14	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			WRONG E FILE NEED TO IA FILE	20/Oct/20
679	0710200409692018/4	M/S. INOX LEISURE LTD. Vs. M/S. A TO Z BARTER PVT. LTD.	COMPANY PETITION IB (IBC)/643(ND)2018	IBC Under Sec 9			TWO AFFIDAVIT FILE IN ONE FILLING	20/Oct/20
680	0710200411282018/14	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	20/Oct/20
681	0710200411282018/15	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	20/Oct/20
682	0710200411282018/16	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	20/Oct/20
683	07102004118620 17/7	M/S NOBLE COOPERATIVE BANK LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/525(ND)2017	IBC under Sec 7			WRONG FILING	20/Oct/20
684	0710200412652017/12	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	20/Oct/20
685	0710200412802017/8	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	20/Oct/20
686	0710200423482018/31	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.	COMPANY PETITION IB (IBC)/334(ND)2018	IBC under Sec 7			WRONG FILING	20/Oct/20
687	0710102006922019/11	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/233(ND)2019	Sec 252 (3)			WRONG E FILE NEED TO IA FILE	20/Oct/20

688	0710102015722020/1	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/153()2020	Application under any other provisions			incomplete documents	20/Oct/20
689	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2975()2020	Sec 52 (5)			wrong e file need to IA file	20/Oct/20
690	0710102073632019/31	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			WRONG E FILE NEED TO IA FILE	20/Oct/20
691	0710102082802019/6	VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/1108(ND)2019	IBC Under Sec 9			WRONG FILLING NEED TO IA FILE	20/Oct/20
692	0710102082872020/1	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED	COMPANY PETITION IB (IBC)/965(PB)2020	IBC under Sec 7			wrong filing	20/Oct/20
693	0710120007932018/3	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			WRONG E FILE NEED TO IA FILE	20/Oct/20
694	0710102/09963/2020	Girish Kumar Sahni Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1499(PB)2019	Girish Kumar Sahni IRP	page no 44-45	20&21-Oct-18
695	0710102/10015/2020	Seema Buildtech Private Limited Vs REGISTRAR OF COMPANIES NEW DELHI	Company Application(Companies Act)	Sec 252 (3) - By Government Body		Prashant Gupta	section wrong	20&21-Oct-18
696	710000098402020	VIKAS BISHNOI VS ASHOK KUMAR GUPTA	Caveat				NCLT form 3C missed	20&21-Oct-18
697	710000096452020	Nexgen Fluoropolymers Pvt. Ltd VS Sanjeev Jain	Caveat				NCLT form 3C missed/proof of service missed	20&21-Oct-18

698	0710102/09719/2020	STANFORD PARK INFRATECH PRIVATE LIMITED Vs Registrar Of Companies Delhi	Company Petition (Companies Act)	Sec 252 (3)		Nitin Grover	Judication Haryana according to Company Master Data	20&21-Oct-18
699	0710102/07487/2020	Preeti W/o Sunil Arora Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Form 11 missed and Brief Synopsis & List of Dates missed	20&21-Oct-18
700	0710102/07488/2020	Santosh Kumari W/o Ram Lal Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Form 11 missed and Brief Synopsis and List of dates Missed	20&21-Oct-18
701	0710102/08302/2020	Zlato Business Solutions P ltd Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (1)		NIL	Case Type Wrong / File Not Properly Uploaded / Merge Into One PDF / Jurisdiction Haryana according to Master Data	20&21-Oct-18
702	0710102/06591/2020	RANGBARSHI PROJECTS PVT LTD Vs VIPUL LTD	Company Petition IB (IBC)	IBC under Sec 7		PSL ADVOCATES AND SOLICITORS	page:49-51, 57, 65, 76, etc (typed copy)	20&21-Oct-18
703	0710102/10014/2020	RKACA & Associates LLP Vs TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Karan Valecha	objection-claim amount less than 1 crore	20&21-Oct-18
704	0710102/06354/2020	PANASONIC AVC NETWORKS INDIA COMPANY LIMITED Vs	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		KARAN MALHOTRA	ONE PAGE NOT CLEAR	20&21-Oct-18
705	0710102/09951/2020	REKHA SHARMA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/364(ND)2019		95,298-305 not clear page	20&21-Oct-18
706	0710102128042019/13	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			DOCUMENT INCOMPLETE	20&21-Oct-18
707	0710102087092020/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			need to upload in one volume	20&21-Oct-18
708	0710200418112018/15	EDELWEISS ASSET RECONSRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866(PB)2018	IBC under Sec 7			page end signature missingneed to IA file	20&21-Oct-18

709	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020	Sec. 230-232 - Second Motion			PAGE LIMIT 200	20&21-Oct-18
710	0710102069102020/1	ZICO ENVIRONMENTAL SOLUTIONS PVT. LTD Vs. SHIKHA SINGHAL	COMPANY APPLICATION(COMPANIES ACT)/379(ND)2020	Rule 32			TRUE COPY SIGN MISSING	20&21-Oct-18
711	0710102077352019/15	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	COMPANY PETITION IB (IBC)/984(ND)2019	IBC Under Sec 9			DOCUMENT INCOMPLETE/Index Missing/Pagination	20&21-Oct-18
712	0710102090942020/2	MANSIJ ARYA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4054(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	20&21-Oct-18
713	0710102085072020/1	RAJNATH SINGH Vs. VIVEK RAHEJA	INTERLOCUTORY APPLICATION (I.B.C)/4097()2020	#NAME?			NEED TO IA FILE	20&21-Oct-18
714	0710102088532020/1	ABHISHEK ANAND Vs.	INTERLOCUTORY APPLICATION (I.B.C)/3904(PB)2020	Application under any other provisions- IBC			NEED TO IA FILE	20&21-Oct-18
715	0710102093662020/1	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	20&21-Oct-18
716	0710102113592019/9	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSED	20&21-Oct-18

717	0710120004512018/19	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			NEED TO IA FILE	20&21-Oct-18
718	0710102012202020/4	ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2020	Sec. 230-232 - Second Motion			WRONG DOCUMENT	20&21-Oct-18
719	0710102034682018/12	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/206(ND)2019	IBC under Sec 7			NEED TO IA FILE	20&21-Oct-18
720	0710102093662020/2	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	20&21-Oct-18
721	0710102/10010/2020	BETA INFRTECH P LTD Vs DEPUTY REGISTROR	Interlocutory Application (I.B.C)	Sec 60(5)	cp/117(PB)2019	TSN RAJA	CASE TYPE WRONG PLEASE SELECT COMPANY APPLICATION YOUR MAIN CASE IS COMPANY ACT	22&23-Oct-20
722	0710102/10047/2020	HCK INFRATECH PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI 7 HARYANA	Company Application(Companies Act)	Rule 11 of NCLT	Appeal/126(ND)2020	ANAND VARMA	sign missed in application page no 12 not clear 29-31 page numbering not clear affidavit date and supporting affidavid date missmatch	22&23-Oct-20
723	0710102/10051/2020	KIRAN MALHOTRA Vs M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	21/10/2020	Prashant Jain	affidavit verification back date	22&23-Oct-20
724	0710102/10042/2020	Debashis Nanda Vs	Interlocutory Application (I.B.C)	Sec 30	C.P. (IB)/923(ND)2019	Debashis Nanda	page no 47 , 115 page cut	22&23-Oct-20
725	0710102/10059/2020	PARTHA SARATHY SARKAR Vs Innovari Technologies Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		PARTHA SARATHY SARKAR	main case not showing and affidavit not verified	22&23-Oct-20
726	0710102/06629/2020	Anil Tayal Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/2380(ND)2019	Anil Tayal	Page. 49 not clear	22&23-Oct-20

727	0710102/09464/2020	Nilesh Sharma Vs	Company Application(IBC)	Application under any other provisions- IBC		Nilesh Sharma	Main case not link and case type wrong	22&23-Oct-20
728	0710102/10019/2020	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/547(PB)2018	NA	MAIN CASE NO WRONG PLEASE CORRECT ARRANEGE ,PLEASE SUBMIT YOUR DD	22&23-Oct-20
729	0710102/09584/2020	SP TOWNPLANNER PRIVATE LIMITED Vs. VRP BUILDTECH PRIVATE LIMITED	C.P. (IB)/2765(ND)2019	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	PRIYOJEET CHATTERJEE	INDEX WRONG PAGINATION MISSED PAGE NO 7 TO 13,15 - 18 NOT CLEAR	22&23-Oct-20
730	710102/09216/2020	ASANSOL DURGAPUR DEVELOPMENT AUTHORITY Vs. ICICI B	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1935(PB)2019	MADHURIMA DAS	marge in to file one pdf	22&23-Oct-20
731	0710102/10007/2020	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Rule 11 of NCLT	CP/60(ND)2020	SHASHANK TANDON	SIGN MISSED IN APPLICATION PAGE NO 9 TO 17 NOT CLEAR.	22&23-Oct-20
732	0710102/10093/2020	kashyap sikdar & co Vs	Company Application(Companies Act)	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Memo of parties/True copy sign missed	22&23-Oct-20
733	0710102/10094/2020	kashyap sikdar & co Vs	Company Application(Companies Act)	Rule 11 of NCLT	CP/84(ND)2018	Aditi Sharma	Memo of parties/True copy sign missed	22&23-Oct-20
734	0710102/10022/2020	Ms. Deepika Bhugra Prasad Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB-1372/ND/2018	NA	PG-27 to 40/54 to 56 not clear	22&23-Oct-20
735	0710102/02323/2020	Baru Mal Vinod Kumar Vs Amira Pure Foods Private Limited	Company Application(IBC)	Application under any other provisions- IBC	(IB)/846(ND)2018	Anurag Bhatt	Wrong case type/proof of service	22&23-Oct-20
736	0710102/10018/2020	RKACA and Associates LLP Vs TFM Fashion and Entertainment India Pvt. Ltd.	Company Petition IB (IBC)	IBC Under Sec 9		himesh thakur	claim amount less than 1 Cr	22&23-Oct-20
737	0710102/08929/2020	RAJINDER MEHTA Vs PROSPER CHANNEL LIFE SCIENCE INDIA	Company Petition IB (IBC)	IBC Under Sec 9		SANDEEP SHARMA	page cut- 54,55,61,158,174 not clear	22&23-Oct-20
738	0710102/10095/2020	kashyap sikdar & co Vs	Contempt Petition(Companies Act)	Rule 11 of NCLT	CP.No.427/2017	Aditi Sharma	Case Type Wrong	22&23-Oct-20
739	0710102/10096/2020	MS. SHWETA SINGH Vs 1. Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		PAWAN SHARMA	Wrong Section / Page Cut-64	22&23-Oct-20
740	0710102001362019/24	AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD vs JOT IMPEX PVT. LTD..		IBC Under Sec 9			Wrong case type/Wrong Doc.	22&23-Oct-20
741	0710102084802019/11	M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRITOR- VIJAY KUMAR GUPTA vs SAURABH (INDIA) PRIVATE LIMITED		IBC Under Sec 9			Wrong case type/Wrong e-filed	22&23-Oct-20
742	0710102151742019/1	YOGESH KUMAR GUPTA		Application under any other provisions- IBC			Wrong case type/Wrong e-filed	22&23-Oct-20

743	0710120007702018/37	STATE BANK OF INDIA vs M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7			Wrong case type/Wrong e-filed	22&23-Oct-20
744	0710200445342018/3	BAL PRATAP SRIKENT vs INTEGRATED CAPS PVT. LTD.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Wrong case type/Wrong e-filed	22&23-Oct-20
745	0710102/02656/2020	PAISALO DIGITAL LIMITED Vs CHAHAL PARIVAHAN PRIVATE LIMITED	Company Petition IB (IBC)	Rule 11 of NCLT, 2016		harshal	wrong section & case type wrong	22&23-Oct-20
746	0710102/10131/2020	Five Ess Precision Components Private Limited Vs Hema Automotive Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		JEETENDER GUPTA	page: 34, 88-95 blur (all pdf blur), demand notice not as Performa	22&23-Oct-20
747	0710102/10035/2020	BETA INFRTECH P LTD Vs NCLT	Interlocutory Application (I.B.C)	Sec 60(5)	IB-117/PB/2019	TSN RAJA	PG- 7 wrong arranged/pg-9 translation/Pg-35,36 not clear/main case no. wrongly mentioned	22&23-Oct-20
748	0710102/10087/2020	Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/378(PB)2017	NA	NO index/NO pagination/No Affidevit/ No payment	22&23-Oct-20
749	0710102/10033/2020	YES BANK LIMITED Vs. SURESH KUMAR JAIN	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	83-84,35-40,149-159,227 not clear page	22&23-Oct-20
750	0710102021062020/1	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/567(ND)2020	IBC Under Sec 9			pg 33 not clear	22&23-Oct-20
751	0710102071312020/2	R SYSTEMS INTERNATIONAL LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/53(ND)2020	Sec. 230-232 - Second Motion			PAGE 18 TRANSLATE	22&23-Oct-20
752	0710102092202020/1	WASAN SHOES LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/571(ND)2020	Rule 11 of NCLT			INDEX MISSING	22&23-Oct-20
753	0710102096132020/2	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	22&23-Oct-20

754	0710102122702019/6	SHAGUN SHARMA Vs. M/S KARE PARTNERS GROUP INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/2253(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	22&23-Oct-20
755	0710200714362018/15	SURINDER MANCHANDA Vs. NOSOLAR INTERNATIONAL LIMITED	MISCELLANEOUS APPLICATION(COMPANIES ACT)/1213212(ND)2018	Application under any other provisions			NEED TO IA FILE	22&23-Oct-20
756	0710102/10212/2020	Care Security Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT		RAKESH WADHWA	main case not link TO Application.	27/Oct/20
757	0710102/10089/2020	RAM NIWAS GUPTA Vs	Company Application(IBC)	Application under any other provisions- IBC	(IB)/894(ND)2019	ARVIND KUMAR	Wrong case type/ true copy sign missed	27/Oct/20
758	0710102/10098/2020	Sandeep Kumar Bhatt Vs Ramit Rastogi	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/210(ND)2017	NA	Wrong document (wrong e-filed)	27/Oct/20
759	0710102/09448/2020	NAVNEET KUMAR GUPTA Vs.	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/451(PB)2018	ABHISHEK Anan	45,46,47,48 NOT CLEAR	27/Oct/20
760	0710102/09966/2020	HAPTIK INFOTECH PRIVATE LIMITED Vs	Company Application	Rule 154, NCLT 2016	C.P.(CAA)/67(PB)2020	ABHISHEK SETH	section wrong	27/Oct/20
761	0710102/09898/2020	ANIL KOHLI Vs	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/378(PB)2017	ABHISHEK Anand	157-174 not clear page 275 TRANSLATE	27/Oct/20
762	710102100412020	JITESH GUPTA Vs. Sunil Kumar	Interlocutory Application(IBC)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/1018(ND)2018	NEERAJ SHARMA	pg-13 not clear	27/Oct/20
763	710102100272020	G S BEDI Vs. SATYA PRAKASH GUPTA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/375(PB)2018	RKG LAW ASSOCIATES	page 59 cut page	27/Oct/20
764	710102099302020	Dharmender Kumar Gupta Vs. M/S MSX MALL PVT LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/334(ND)2018	Dhruv Gupta	service to all respondent	27/Oct/20
765	710102098962020	Forgings Pvt Ltd Vs. Indiabulls Housing Finance Limited	Interlocutory Application(IBC)	Rule16(d),NCLT Rules,2016 IBC	C.P. (IB)/455(PB)2017	Sajeve Bhushan	WRONG SECTION	27/Oct/20
766	0710102/10132/2020	Supertech Limited Vs VIJAY STEEL CORPORATION	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/984(ND)2018	RISHI KAPOOR	True copy sign missed	29/Oct/20
767	0710102/10133/2020	sanju kumar Vs Satyam Drugs Private Ltd	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/1177(ND)2019	NA	NO pagination	29/Oct/20

768	0710102/09825/2020	Ashmeet Singh Vs MSD Telematics Private Limited	Company Petition (Companies Act)	Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application under any other provisions		Suchinto Chatterji	Hindi Page no 173 to 175, Not clear page 354 to 358	29/Oct/20
769	0710102/10098/2020	SANDEEP KUMAR BHATT Vs. RAMIT RASTOG	Application under any other provisions- IBC	Interlocutory Application(IBC)			22 to 27,18,19 not clear page	29/Oct/20
770	0710102/10189/2020	M/s GSK & Associates LLP Vs Aqualite Industries Pvt. Ltd.	Company Petition (Companies Act)	Rule 11 of NCLT	COMPANY PETITION NO. (IB) 113 of 2020	Anurag Bhatt	Case Type Wrong	29/Oct/20
771	0710102/09957/2020	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/834(PB)2020	SUMESH DHAWAN	Blur Page-1,2	29/Oct/20
772	7.10102E+14	MEHTA SYNTHETIC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/313(ND)2020	Sec 252 (3)			NEED TO FILE SAPERATE ADDITIONAL FILE	29/Oct/20
773	0710102084352020/3	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/459(ND)2020	Rule 11 of NCLT			true copy sign missed	29/Oct/20
774	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2975()2020	Sec 52 (5)			NEED TO FILE SAPERATE FILE	29/Oct/20
775	0710102090312020/7	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			NEED TO SAPERATE FILLING	29/Oct/20
776	0710102000452020/1	J V RESTAURANT PRIVATE LIMITED Vs.	COMPANY APPLICATION(IBC)/169(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	29/Oct/20

777	07101021346220 19/6	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	29/Oct/20
778	0710102033182020/1	B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/799(ND)2020	IBC Under Sec 9			INDEX MISSED	29/Oct/20
779	0710102073632019/33	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			NEED TO IA FILE	29/Oct/20
780	0710102074092019/6	BAJAJ RUBBER COMPANY PVT.LTD. Vs. CAPITAL AUTO RUBBER PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/826(ND)2019	IBC Under Sec 9			NEED TO IA FILE	29/Oct/20
781	0710102079582019/4	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019	Sec 252 (3)			10 26 29 31 32 34 NOT CLEAR	29/Oct/20
782	0710102083432020/3	PANKAJ KHETAN Vs. EMPLOYEE PROVIDENT FUND ORGANISATION	INTERLOCUTORY APPLICATION (I.B.C)/3837(ND)2020	Sec 60(5)			NEED TO IA FILE	29/Oct/20
783	0710102084392019/8	MAGANTA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES IMMENCE E TECHNOLOGIES PVT LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(PB)2019	Sec. 230-232 - Second Motion			TRUE COPY SIGN MISSED	29/Oct/20
784	0710102087072020/3	SHRI GARUNA MANAGEMENT SERVICE PVT. LTD Vs. AMRITSAR MSW LIMITED	COMPANY PETITION IB (IBC)/940(ND)2020	IBC Under Sec 9			23 91 93-138 NOT CLEAR	29/Oct/20
785	0710102091312020/1	INFRA ALLIANCE PRIVATE LIMITED Vs. M/S VIPUL LIMITED	COMPANY PETITION IB (IBC)/994(ND)2020	IBC Section 59			INDEX MISSED	29/Oct/20

786	0710102098482020/1	SUNIL MALU SOLE PROPRIETOR M/S MAHESHWARI TRADERS Vs. SUBHASH KUMAR KUNDRA RP FOR M/S CLC INDUSTRIES	INTERLOCUTORY APPLICATION (I.B.C)/4682()2020	Sec 60(5)			INDEX MISSING	29/Oct/20
787	0710102099832020/1	MD ZUNAID Vs. DEVIKA BUILDERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4554()2020	Sec 60(5)			INDEX MISSED	29/Oct/20
788	0710120007932018/4	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			NEED TO IA FILE	29/Oct/20
789	0710200417362018/31	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	COMPANY PETITION IB (IBC)/29(ND)2018	IBC under Sec 7			NEED TO IA FILE	29/Oct/20
790	0710200417362018/32	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	COMPANY PETITION IB (IBC)/29(ND)2018	IBC under Sec 7			NEED TO IA FILE	29/Oct/20
791	0710102032622020/4	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.	COMPANY PETITION IB (IBC)/797(ND)2020	IBC Under Sec 9			INDEX MISSING	29/Oct/20
792	0710102032622020/5	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.	COMPANY PETITION IB (IBC)/797(ND)2020	IBC Under Sec 9			INDEX MISSING	29/Oct/20
793	0710102064462020/1	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			ONLY PROOF OF SERVICE	29/Oct/20
794	0710102082222020/2	INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/952(ND)2020	IBC Under Sec 9			INDEX MISSING	29/Oct/20
795	0710102/07485/2020	Jyoti W/o Pradeep Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	No proper pagination, Form 11 missed, Brief Synopsis and list of dates missed	02/Nov/20

796	0710102/09084/2020	JOINT COMMISSIONER OF COMMERCIAL TAX & GST Vs. HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/694(PB)2018	SIDHARTH SHANKAR PADHY	mearge into one pdf	02/Nov/20
797	0710102065632020/2	KAMBOJ ELECTROTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/341(ND)2020	Sec 252 (3)			NEED TO APPLICATION FILE	02/Nov/20
798	0710102002732020/5	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	COMPANY PETITION IB (IBC)/300(PB)2020	IBC under Sec 7			INDEX MISSED	02/Nov/20
799	0710102028322020/4	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.	COMPANY PETITION IB (IBC)/764(ND)2020	IBC under Sec 7			NEED TO SAPERATE FILE	02/Nov/20
800	0710102065542020/3	ZICO ENVIRONMENTAL SOLUTIONS LIMITED Vs. SHIKHA JAIN	COMPANY PETITION (COMPANIES ACT)/79(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			PAGE-97 98 NOT CLEAR	02/Nov/20
801	0710102065942020/3	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/81(ND)2020	Sec. 241(1)			PAGE 27 TRANSLATE	02/Nov/20
802	0710102097372019/13	M/S DYNAMIC SECURITY Vs. M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1525(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSED	02/Nov/20
803	0710102098602020/1	MOHIT CHAWLA LIQUIDATOR Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4485()2020	Application under any other provisions- IBC			TRUE COPY SIGN MISSED	02/Nov/20
804	0710204001052018/2	MODERN CREDIT PVT LTD Vs. DEE ESS BUHIN PVT LTD	COMPANY PETITION IB (IBC)/1158(ND)2018	IBC under Sec 7			NEED TO APPLICATION FILE	02/Nov/20

805	0710102012202020/5	ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2020	Sec. 230-232 - Second Motion			NEED TO APPLICATION FILE	02/Nov/20
806	0710102013772020/1	JAI PRAKASH SHARMA Vs. INDIA CHOICE PRIVATE LIMITED	COMPANY APPLICATION(IBC)/922(ND)2020	Application under any other provisions- IBC			NEED TO APPLICATION FILE	02/Nov/20
807	0710102013882020/1	M/S SUNRISE PALACE Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	RESTORATION APPLICATION (IBC)/7(ND)2020	Rule 11 of NCLT, 2016			NEED TO APPLICATION FILE	02/Nov/20
808	710102102562020	M/S SONA INTERIORS VS BALLARPUR INDUSTRIES LIMITED THROUGH RP ANUJ JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Main case no. pertains to NCLT Mumbai (Wrong e-filed)	03/Nov/20
809	710102102912020	TELSHA TOOLS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3) - By Government Body			Wrong section and wrong case type select, list of date missed from index, 50 rupees e stamp missed in power of attorney, Page not clear 36,43,47,111, page Hindi 122,124,136, Roc and Income Tax advance service missed	03/Nov/20
810	710102104742020	SPRINT CONSYS PRIVATE LIMITED VS AKONA ENGINEERING PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1Cr	03/Nov/20
811	710102103472020	MEHTA SYNTHETIC PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (3)			Wrong section,Wrongly upload additional document in application	04/Nov/20
812	710102104282020	PRAVEER CONSTRUCTIONS PVT LTD VS UTTAR DEVELOPMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			pg-105-107 not clear	04/Nov/20
813	710102104302020	ROHIT PRASAD VS M/S. S AND N LIFESTYLE INFRAVENTURES PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			PLEASE LINK YOUR APPLICATION WITH MAIN CASE	04/Nov/20

814	710102103602020	SYNAPSICA TECHNOLOGIES PVT. LTD. VS GANDHARV GOYAL	Company Application(Companies Act)	Rule 11 of NCLT			PG-14 to 77 missed/381to 608/700/706 to 708/710,711,713,716,718,721/723 to 732,734,736 to 744,746 to 752/754 to 756/790,791/794 to 1015/1019 to 1031/1034 to 1046/1103/1119 to 1345,1346,1347,1349,1350/1352 to 1565/1567 to 1576/1590 to 1594,1596/1598 to 1628 pages missed and volume break	04/Nov/20
815	710102104062020	PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD	Company Application(Companies Act)	Sec 60-62 LLP Act 2008			WRONG SECTION	04/Nov/20
816	710102103492020	PUNIT HANDA VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Pg-15 to 18,47/56 to 58 not clear	04/Nov/20
817	0710102/10210/2020	G.S.C. INDUSTRIES PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Application	Rule 11 of NCLT	CP/1022(PB)2016	SUJOY DATTA	58-72 not clear page	05/Nov/20
818	0710102/10542/2020	EXCEL MEDIA PVT. LTD. Vs	Company Application(Companies Act)	Rule 11 of NCLT	Company Appeal-727/2018	ASHISH MIDDHA	Sign miss-1,2/Merge into one PDF	05/Nov/20
819	710102078432020	Chandra Prakash Vs. Saurabh Vinayak	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	pg-35-44 not clear	05/Nov/20
820	710102078572020	Chandra Prakash Vs. Dr. Lori Issar	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	pg-36-45,67,68 not clear,volume 1 repeated	05/Nov/20
821	710102078512020	Chandra Prakash Vs. Gaurav Issar	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	pg-35 to 44,66 not clear	05/Nov/20
822	710102078942020	Chandra Prakash Vs. Savita Yadav	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	pg-35,41 not clear	05/Nov/20
823	0710102000662018/4	CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED		IBC under Sec 7			NEED TO IA FILE	05/Nov/20
824	0710102139992019/8	AXIS BANK LTD. Vs. EUROTAS INFRASTRUCTURE LIMITED	IBC under Sec 7				true copy sign missing, Index missing in proof of service	05/Nov/20

825	0710102100772020/1	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	Application under any other provisions- IBC				NEED TO IA FILE	05/Nov/20
826	0710102101012020/1	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Sec 60(5)				INDEX MISSING	05/Nov/20
827	0710102168702019/1	JAI PRAKASH SHARMA Vs. INDIA CHOICE PIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)				No Index	05/Nov/20
828	0710102174012019/4	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE	IBC Under Sec 10				Index missing in proof of service	05/Nov/20
829	0710102426702018/15	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.	IBC Under Sec 9				mention proof of service in index with page no.	05/Nov/20
830	0710102035282020/1	JANKI VALLABH TRADING PRIVATE LIMITED Vs. JNC CONSTRUCTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234				file need to IA	05/Nov/20
831	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH	Sec 60(5)				page no. 28,85,92,128,236,308,412 page cut, page no. 153,166,319,321,not clear, vol. 2 have more than 200 pages, proof of service not mention in master index	05/Nov/20
832	0710102079022019/2	MOSER BAER KARAMCHARI UNION Vs. MOSER BAER INDIA LTD	Sec 42				Vakalatnama not clear	05/Nov/20
833	0710102090002020/1	MENTOR GRAPHICS (SALES AND SERVICES) PRIVATE LIMITED Vs. BANK OF BARODA	Sub-section (l) of section 230				Wrong document (petition filed)	05/Nov/20
834	0710102092372020/2	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.	IBC under Sec 7				Index missing	05/Nov/20
835	0710200425572018/9	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED	IBC Under Sec 10				page no. 55- 61 not clear , no pagination on vakalatnama	05/Nov/20
836	0710102080642020/2	ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD	Application under any other provisions- IBC				Index missing in proof of service	05/Nov/20
837	0710102097022020/1	NAKUL BHARANA Vs. ICICI BANK	Sec 60(5)				Index missing	05/Nov/20
838	0710102097232020/1	AQUIL AHMAD RAHI Vs. REGISTRAR OF COMPANIES	Sec 252 (1)				page no. 4 page cut	05/Nov/20

839	0710102100922020/2	GAC SHIPPING (INDIA) PVT LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	Sec 12(2)				volume break after 200 pages, page no. 78E,89, 90, 154, not clear, page no. 155-156 type copy missing, page no. 164A - 213 wrong arranged	05/Nov/20
840	7.10102E+14	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT				index missing	05/Nov/20
841	0710102170452019/3	ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED	IBC Under Sec 9				NEED TO SAPERATE FILLING	05/Nov/20
842	0710102033342020/2	NIMIT SONI Vs. GRADES ENTERTAINMENTS PRIVATE LIMITED		IBC Under Sec 9			PAGE NO 1 NOT UPLOAD	05/Nov/20
843	0710102063842020/13	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)			NEED TO IA FILE	05/Nov/20
844	0710102063872020/7	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED		IBC under Sec 7			PETITION UPLOAD IN DOCUMENT	05/Nov/20
845	0710102065502020/1	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED		IBC Under Sec 9			ONLY PROOF OF SERVICE	05/Nov/20
846	0710102065502020/2	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED		IBC Under Sec 9			NEED TO UPLOAD	05/Nov/20
847	0710102079592020/3	DAYA PRAKASH Vs. ANI MEDIA PVT LTD.		Sec. 241(1),Sec. 242(4)			TRUE COPY SIGN MISSED	05/Nov/20
848	0710102/10363/2020	K B BOARD MILLS LLP Vs. CLC INDUSTRIES LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/933(PB)2019	ADV AMIT AGRAWAL	sign missing application	05/Nov/20
849	0710102/09638/2020	Amarpal Vs Ansal properties and Infrastructure Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/2584(ND)2019	Shohit Chaudhry	sign missing on every pagr of application, file need to merge into one pdf	05/Nov/20
850	0710102/09731/2020	U H V EQUIPMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application	Rule 11 of NCLT	Appeal/668(ND)2019	Bhupendra Kaushik	Sign is missing on application , true copy and sign is missing on annexures and file need to merge into one pdf	05/Nov/20
851	0710102/07810/2020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		deepti grover khanna	Wrong case type select, kindly upload all pdf pages in same size, no true copy sign in annexures	05/Nov/20
852	0710102/02340/2020	Shri Bhagwan Projects Pvt. Ltd. Vs IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			document not uploaded	05/Nov/20

853	710102090172020	shiv shankar seth Vs. City union Bank	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/2144(ND)2019	ohit kumar Bimal	sign missed on application,pg-50,89,90,106,107 not clear,pg-61-63 cut	05/Nov/20
854	710102087342020	PRADYUMAN KUMAR AGGARWAL Vs. ORCHID SALON PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/997(ND)2019	ASHISH VIRMANI	pg-25,26 not clear,pg-60,64,65 cut,volume break after 200 pages	05/Nov/20
855	0710102/09987/2020	GOINDI INDUSTRIES PRIVATE LIMITED Vs Registrar Of Companies	Company Application(Companies Act)	Rule 11 of NCLT	Appeal/979(ND)2019	Sanchit Kumar	only one pdf need to upload	05/Nov/20
856	0710102072662020/1	PRIDE INDIA ENGINEERING SOLUTIONS PRIVATE LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/918(ND)2020			NO index	05/Nov/20
857	0710102072672020/2	PRIDE INDIA ENGINEERING SOLUTION Vs. HEMA ENGINEERING INDUSTRIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/934(ND)2020			NO index	05/Nov/20
858	0710102026902020/1	PRIESTLEY DUGAL AND CO. (INDIA) PRIVATE LIMITED Vs. AMIT BASIA	IBC Section 59	COMPANY PETITION IB (IBC)/740(ND)2020			Wrong document (application filed)	05/Nov/20
859	0710102026982020/1	GREEN PROPERTIES INDIA PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED	IBC Section 59	COMPANY PETITION IB (IBC)/730(ND)2020			Wrong document (application filed)	05/Nov/20
860	0710102028702018/18	SUDHIR POWER PROJECTS LTD. Vs. DIGNITY BUILDCON PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1689(ND)2018			Wrong document (application filed)	05/Nov/20
861	0710102031582020/1	EDS TECHNOLOGIES PRIVATE LIMITED Vs. PL ENGINEERING LIMITED.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/768(ND)2020			Wrong document (application filed)	05/Nov/20
862	0710102146182019/7	NEHA JAIN Vs. VENESSA METALS AND ALLOYS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2970(ND)2019			Wrong document (progress report filed)	05/Nov/20
863	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020			INDEX MISSING	05/Nov/20
864	0710102072282020/2	CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)2020			PG-27 34 38 39 40 NOT CLEAR	05/Nov/20
865	0710102078282020/1	SPIRITED AUTO CARS (I) LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(PB)2020			PG-16 17 18 22 NOT CLEAR	05/Nov/20

866	0710102079192020/5	VIKAS GARG - INTERIM RESOLUTION PROFESSIONAL Vs. MR CHANDAN KUMAR	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3297(ND)2020			PROOF OF SERVICE MISSED	05/Nov/20
867	0710102081182020/1	JASBIR SINGH KAPOOR FOR M/S UTTAM LAND DEVELOPERS Vs. REGISTRAR OF COMPANIES NEW DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/342(ND)2020			ONLY PROOF OF SERVICE	05/Nov/20
868	0710102088262020/2	K.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/345(ND)2020			ALL PAGES CUT	05/Nov/20
869	0710102091962020/1	M/S. PREMSONS SUPER STEEL PVT. LTD. Vs. M/S SALUJA CONSTRUCTION COMPANY LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4100()2020			DOCUMENT INCOMPLETE	05/Nov/20
870	0710102093502020/1	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4201(ND)2020			DOCUMENT INCOMPLETE	05/Nov/20
871	0710102100632020/1	ROYAL STAR TRADING CO. Vs. M/S. J.L. KNIT INDIA LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4614(ND)2020			ONLY PROOF OF SERVICE	05/Nov/20
872	0710102136612019/3	SHEELA SHARMA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE	IBC under Sec 7	COMPANY PETITION IB (IBC)/3164(ND)2019			NEED TO IA FILE	
873	0710102138172019/1	MICRA CLOUDS SERVICE PVT. LTD Vs. MASTERS INDIA PVT. LTD.	Rule 11 of NCLT, 2016	INTERLOCATORY APPLICATION (IBC)/69(ND)2019			NEED TO SEPARATE FILLING	
874	0710102158162019/1	UDAYRAJ PATWARDHAN Vs. JAMVANT ESTATES PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2744(PB)2019			INDEX MISSING	
875	0710102166002019/4	ASIAN SOCIETY OF FILMS AND TELEVISION Vs. BOULEVARD PROJECTS PVT. LTD	Sec 60(5)	COMPANY APPLICATION(IBC)/2877(PB)2019			NEED TO APPLICATION FILE	
876	0710102030052020/2	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/227(ND)2020			NEED TO IA FILE	
877	0710102066122020/8	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020			NEED TO SEPARATE FILLING	

878	0710102075542020/3	MELANGE SYSTEMS PVT. LTD. Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/907(ND)2020			NEED TO APPLICATION FILE	
879	0710102077352019/16	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/984(ND)2019			NEED TO IA FILE	
880	0710102087892020/3	REETESH KUMAR AGARWAL Vs. NANDINI CHAUDHRY	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2020			INDEX MISSING	
881	0710102089652020/1	MELANGE SYSTEMS PRIVATE LIMITED Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4001(ND)2020			DOCUMENT INCOMPLETE	
882	710102104452020	RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS.		Rule 11 of NCLT			Please link your application with main petition.	06/Nov/20
883	710102105612020	MR. HEMANT SURANA VS SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec 30			JURIDICTION WRONG	06/Nov/20
884	710102034222020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRCUTIONS PRIVATE LIMITED		Application under any other provisions- IBC			case type in companies act and wrong section	06/Nov/20
885	710102060842020	ICC WORLDWIDE PRIVATE LIMITED VS DA BELLA LLP		IBC Under Sec 9			jurisdiction Chandigarh	06/Nov/20
886	710102058862020	B.R. INDUSTRIES LTD VS MAHASHAKTI ENERGY LIMITED		IBC Under Sec 9			jurisdiction punjabpunjab	06/Nov/20
887	710102029712020	YOUNGMAN INDIA PRIVATE LIMITED VS FALL ARREST SYSTEMS & TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9			payment	06/Nov/20
888	710102103272020	HINDKUSH BUILDCON PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3) - By Government Body			Wrong case type and wrong section select, Page missed 61,62, Not sign in every page of petition, Page not clear 43 to 49, 59, According to index no page in annexures page no. 118,119,120	06/Nov/20
889	710102104002020	SANJEEV JAIN VS NEXGEN FLUOROPOLYMERS PVT .LTD		Sec. 241(1)			242 mentioned in petition and fees missed, No sign in every page of petition, MoA and AoA missed, Advance service missed	06/Nov/20

890	710102104042020	KDS HOMES AND HOUSES PRIVATE LIMITED VS OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3) - By Government Body			Wrong section select	06/Nov/20
891	0710102081922020/1	AASHIYANA STEELFEB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/322(ND)2020		page numbering missed	06/Nov/20
892	0710102062262020/2	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/58(ND)2020		Wrong doxument(Petition in additional document)	06/Nov/20
893	0710120004072018/89	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		true copy sign missed	06/Nov/20
894	0710120004072018/90	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		true copy sign missed	06/Nov/20
895	0710120004072018/91	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		true copy sign missed	06/Nov/20
896	0710120004072018/92	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		true copy sign missed	06/Nov/20
897	0710120004072018/93	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		page 4 5 6 not clear	06/Nov/20
898	0710102072472020/1	CAROL INFRASTRUCTURE PRIVATE LIMITED Vs. DHANVERSHA BUILDERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/915(ND)2020		Supporting affidavit missed	06/Nov/20
899	0710102079582019/5	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019		affidavit wrongly upload before index,Wrong paginatiion	06/Nov/20
900	0710102080582020/2	NEERAJ BHATIA Vs. VINOD COTTON CORP. PVT. LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/3395(ND)2020		Wrongly document(application in additional document)	06/Nov/20
901	0710102077402020/1	GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2020		ALL PAGES CUT	06/Nov/20
902	0710102077402020/2	GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2020		NEED TO IA FILE	06/Nov/20

903	710102096702020	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Regulation 30, CIRP Regulations, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4884()2020		NA	06/Nov/20
904	0710102091942020/1	COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/101(PB)2020		File both the document separately	06/Nov/20
905	0710102022462020/7	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/581(ND)2020		PAGE 16 17 NOT CLEAR	06/Nov/20
906	710102024802020	BHAVYA PRAKASH Vs. DD MOTORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/765(ND)2020		NEED TO UPLOAD ONE TIME ONLY	06/Nov/20
907	0710102028322020/5	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/764(ND)2020		UPLOAD IN ONE PDF	06/Nov/20
908	710102098552020	SATYENDRA P. KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			case type wrong	09/Nov/20
909	710102106022020	CENTRAL BANK OF INDIA VS RS INGOT AND BILLET PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Blur page-73,79	09/Nov/20
910	710102106272020	SUPERTECH TOWNSHIP PROJECT LIMITED VS SANJEEV AGGARWAL & ORS	Interlocutory Application (I.B.C)	Sec 60(5)			SIGN MISS-1,4 TO 18,WELFARE FEES MISSED/COURT FEES MISSED	09/Nov/20
911	710102106182020	SUVIDHA POLYMERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (1) - By Government Body			wrong section/merge into one PDF/Proof of service	09/Nov/20
912	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/470(ND)2017	IBC under Sec 7			PG-52 & 53 not clear	09/Nov/20
913	0710102139542019/6	OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2728(ND)2019	IBC Under Sec 9			NO Pagination	09/Nov/20
914	0710102088732020/2	CANARY GREENS BUYERS WELFARE ASSOCIATION Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3951(ND)2020	Sec 60(5)			No Supporting affidavit	09/Nov/20

915	0710102095022020/1	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/402(ND)2020	Sec 252 (3)			Wrong Document (application filed)	09/Nov/20
916	0710102082632020/2	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND)2020	IBC Under Sec 9			Wrong Document (application filed)	09/Nov/20
917	0710102114692019/7	M/S MICRA CLOUDS SERVICES PVT LTD Vs. M/S MASTERS INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/2036(ND)2019	IBC Under Sec 9			Pg- 1 to 5,7,18 to 22 is cut/pg 12 not clear	09/Nov/20
918	0710102000452020/2	J V RESTAURANT PRIVATE LIMITED Vs.		Application under any other provisions- IBC			NEED TO IA FILE	10/Nov/20
919	0710120004492018/37	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.		IBC under Sec 7			True copy sign missed	10/Nov/20
920	0710102013352019/8	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED		IBC Under Sec 9			Wrong Document (application filed)	10/Nov/20
921	0710102102792020/1	MANOHAR LAL VIJ Vs. COMMISSIONER OF INCOME TAX		Rule 11 of NCLT, 2016			Wrong Document (application filed)	10/Nov/20
922	0710102073632019/34	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9			Dument not matching with index or wrong index	10/Nov/20
923	0710102087462020/1	AMIT GUPTA Vs. M/S. SAG INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED		Sec. 97(1)			True copy sign missed	10/Nov/20
924	710102103232020	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)			NF	10/Nov/20
925	0710102017542020/3	ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED		Sec. 241(1)			Pg-39,40,72,79,80 translation	10/Nov/20
926	0710102022462020/8	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.		IBC under Sec 7			Pg-133 to 136 is cut	10/Nov/20
927	710102103232020	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)			NF	10/Nov/20
928	710102103232020	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)			NF	10/Nov/20

929	710102105492020	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD		Sec 60(5)			NF	10/Nov/20
930	710102065782020	SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD.		Sec 60(5),Rule 11 of NCLT, 2016			NF	10/Nov/20
931	0710102075852020/1	SPIKE ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)			PG 8 NOT CLEAR	10/Nov/20
932	0710102076442019/17	PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED		IBC under Sec 7			54-57 NOT CLEAR	10/Nov/20
933	0710102084152019/11	1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL		Application under any other provisions ,Application under any other provisions ,Application under any other provisions			NEED TO IA FILE	10/Nov/20
934	0710102096132020/3	KHEM CHAND GUPTA Vs.		Application under any other provisions- IBC			NEED TO IA FILE	10/Nov/20
935	0710102103572020/3	M/S B K MUDGAL & ORS Vs. M/S APEX TUBES PRIVATE LIMITED & ORS		Rule 11 of NCLT			TRUE COPY SIGN MISSED	10/Nov/20
936	0710102166522019/2	M/S VIJAY STEEL CORPORATION Vs. SUPERTECH LIMITED		Application under any other provisions- IBC			wrong efiling	10/Nov/20
937	0710102016252018/25	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9			145 155 not clear	10/Nov/20
938	0710102076882020/2	GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED		IBC Under Sec 9			COURT FEE MISSED	10/Nov/20
939	0710200434452018/2	SUVIDHA POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Application under any other provisions			NEED TO IA FILE	10/Nov/20
940	710102106202020	PRAMOD GOEL VS GAYATRI POLYRUB PRIVATE LIMITED		Application under any other provisions- IBC			Pages not clear-6 to 8/Wrong Pagination before page no-1	10/Nov/20
941	710102104472020	AGGI EXPORTS PRIVATE LIMITED VS EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD.		Sec 252 (3)			Wrong case type, wrong income tax service kindly service to DCIT Cell Delhi High court, STK 07 Missed	10/Nov/20
942	0710102074222020/3	SYNOPSIS SOLUTIONS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/304(ND)2020		Pg-6 to 10,17 to 20 is cut/ Proof of service	11/Nov/20

943	07101021532320 19/3	BIPIN SHARMA Vs. EARTH INFRASTRUCTURE LIMITED		Sec 60(5)	COMPANY APPLICATION(COMPANIES ACT)/914(ND)2019		TRUE COPY SIGN MISSED	11/Nov/20
944	0710200421392018/17	AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/183(ND)2018		INDEX MISSING	11/Nov/20
945	0710102032752018/16	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)2016		UPLOAED ONLY ONE TIME/BACK DATE FILE DELETE	11/Nov/20
946	0710102061262019/10	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		NEED TO IA FILE	11/Nov/20
947	0710102061262019/11	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		NEED TO IA FILE	11/Nov/20
948	0710102077862020/5	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		Court fee & welfare fee missed on vakalatnama	11/Nov/20
949	0710102082632020/3	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/923(ND)2020		PG-5 & 6 not clear	11/Nov/20
950	0710102093592020/1	MONITORING COMMITTEE OF UNNATI FORTUNE INDUSTRIES PVT. LTD. Vs. PRINCIPAL COMMISSIONER OF INCOME TAX NEW DELHI		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2020		NO index/no pagination/No service	11/Nov/20
951	0710102097382020/3	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD		Sec 42	COMPANY APPEAL (IBC)/7()2020		Wrong Document (application filed) No Supporting affidavit	11/Nov/20
952	0710102101822020/1	BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/4907()2020		NEED TO IA FILE	11/Nov/20
953	710102082312020	MANJU KALGAONKAR VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)			12,14-20,53,65 not clear page	11/Nov/20
954	710102103382020	MR SARTHAK BATHLA VS MR.SUGAM BATHLA	Company Application(Companies Act)	Sec. 59			section wrong	11/Nov/20

955	710102106572020	HDFC BANK VS M.K. OVERSEAS PVT. LTD.	Company Application(Companies Act)				Party name miss/section miss	11/Nov/20
956	710102106472020	RAKESH KUMAR JAIN VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Sec 30			297-298 NOT CLEAR PAGE	11/Nov/20
957	710102106922020	NAVNEET KUMAR JAIN VS MANMOHAN SINGH GULATI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Small font-27 to 44,page cut-45 to 48	11/Nov/20
958	710102092882020	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)			Councel Signature In Index / Index Page Numbering Wrong / File Not Properly / Petition & Annexure Evry Pages Signature / proof of services missed/ Numbering missed in all document	11/Nov/20
959	0710102/10760/2020	ALCHEMIST ASSETS RECONSTRUCTION PVT. LTD. Vs. NIIL INFRASTRUCTURE PVT. L	interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/560(PB)2017	Anurag Bhatt	pg 9-11 sign missed and pg 9,11 not clear	13/Nov/20
960	0710102/10729/2020	VISHNU DUTT Vs. INDOSTAR CAPITAL FINANCE LTD	interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1752(ND)2018	vishnu dutt	pg 34-37 not clear	13/Nov/20
961	710102024952020	S.E INVESTMENT LIMITED VS SONI REALTORS PRIVATE LIMITED	Cross Application (IBC)	Application under any other provisions- IBC			CASE TYPE WRONG	19/Nov/20
962	710102030812020	MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN-INTERIM RESOLUTION PROFESSIONAL	Company Appeal (IBC)	Application under any other provisions- IBC			case type wrong (call registry)	19/Nov/20
963	710102031192020	JAMVANT ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN-RESOLUTION PROFESSIONAL	Company Appeal (IBC)	Application under any other provisions- IBC			case type wrong (call registry)	19/Nov/20
964	710102088502020	ECOWIN FENESTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (3)			please file to one pdf in complete documents and your case type is wrong, your file is company appeal but you file in company application so please correct your case	19/Nov/20
965	710102093672020	DEWESH AUTO CREATIVE SERVICES PTV. LTD. VS MORPHEUS DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			Upload document in one pdf.	19/Nov/20

966	710102107152020	ANKUR ENTERPRISES VS PANTEL TECHNOLOGIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9			Wrong Section	19/Nov/20
967	710102107782020	INDIAN BANK VS CS VIKAS KUMAR GARG RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)			Sign miss Page-32 to 38,48 to 52,67,69,71,73,75,96,98/Page cut-64,66,68,70,72,74,76,91,95,97,99/Blur Page-428 to 450 etc	19/Nov/20
968	710102108762020	NAYAN NAVIN RAHEJA VS CATALYST TRUSTEESHIP LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			SIGN MISSED WITH TRUE COPY	19/Nov/20
969	710102027512020	MANIKA GARG VS GENESIS INFRATECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			docs not upload properly	19/Nov/20
970	710102030182020	SUBHISH KUMAR TYAGI VS PSA IMPEX PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			FEES	19/Nov/20
971	710102030172020	SUBHISH TYAGI VS JSS BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			FEES	19/Nov/20
972	710102089922020	DH LIMITED VS SPLENDOR BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			Docs not uploadproperly	19/Nov/20
973	710102101852020	LTC HEALTH MARKETING PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA DELHI	Company Appeal(Companies Act)	Sec 252 (3)			Jurdiction is Haryana according to master data	19/Nov/20
974	710102102982020	M/S ONLINE REPUTATION MANAGEMENT PRIVATE LIMITED VS M/S CARMA CREATIVE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1Cr	19/Nov/20
975	710102106822020	ABDULHADI ALMAILEM TRADING COMPANY W.L.L VS JAY ACE TECHNOLOGIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			page:54 not clear	19/Nov/20
976	710102107452020	M/S BHUSHAN TRADING CO. VS M/S MANSFIELD CABLE CO. LTD.	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1 Cr, and form 5 part 4 sub section 2 missed	19/Nov/20
977	710102107432020	VOLKSWAGEN FINANCE PRIVATE LIMITED VS TARUN KAPOOR	Company Petition IB (IBC)	Section 95(1)			page:26 not clear , vakalatnama missed	19/Nov/20

978	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Doc Not Upload properly	19/Nov/20
979	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Vol-1,2 missing	19/Nov/20
980	0710102023952020/3	DR PARMAR CONSULTANTS INDIA PVT LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/230(ND)2020		WRONG DOCUMENT	19/Nov/20
981	0710102029922018/11	VIJAY KUMAR SURI Vs. M/S EARTH BUILDPROP PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1747(PB)2018		need to upload saperate files	19/Nov/20
982	0710102034682018/13	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)2019		NEED TO IA FILE	19/Nov/20
983	0710102063052020/3	RETRO CONSULTANTS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/371(ND)2020		DOCUMENT INCOMPLETE	19/Nov/20
984	0710102067552020/2	CHANDRA PRAKASH Vs. SUJIT KUMAR SINGH AND SANGEETA SINGH		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2536(PB)2020		true copy sign missed	19/Nov/20
985	0710102085402020/2	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020		Wrong pagination/No index	19/Nov/20
986	0710102105072020/1	S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED Vs. POOJA GARG		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4862()2020		DOCUMENT INCOMPLETE	19/Nov/20
987	0710120001472018/20	NEELAM SINGH Vs. MEGA SOFT INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/260(ND)2017		NEED TO IA FILE	19/Nov/20
988	0710200404622018/7	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		NEED TO IA FILE	19/Nov/20
989	0710102001622020/3	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)2020		NEED TO IA FILE	19/Nov/20
990	0710102086452020/4	PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/319(ND)2020		INDEX MISSED	19/Nov/20

991	07101021027320 19/7	ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED		IBC under Sec 7,IBC under Sec 7	COMPANY PETITION IB (IBC)/2494(PB)2019		Wrong filing	19/Nov/20
992	0710102111232019/5	VISTARA-I TECHNOLOGY SERVICE LTD. AND NUCLES SOFTWARE EXPORTS Vs. REGISTRAR OF COMPANIES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/118(PB)2019		Wrong filing	19/Nov/20
993	0710102119692019/2	R.J PACKWELLS PVT. LTD. Vs. NIBULA PRINT & PACK PVT. LTD.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC)/1175(ND)2019		Wrong filing	19/Nov/20
994	0710102027722020/1	S.E. INVESTMENTS LIMITED Vs. SONI REALTORS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1701(ND)2020		PROOF OF SERVICE MISSED	19/Nov/20
995	0710102034352020/3	AFC WORLD WIDE INC. Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/815(ND)2020		TWO SAME CASES FILE IN /4	19/Nov/20
996	0710102087092020/5	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/939(ND)2020		NOT found	19/Nov/20
997	0710102171192019/11	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2020		NEED TO IA FILE	19/Nov/20
998	0710102004752019/4	UNION ROADWAYS LTD Vs. ICON CABLES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/242(ND)2019		Pagination missed	19/Nov/20
999	0710102410412017/14	ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/16(PB)2017		missing index and paging	19/Nov/20
1000	0710102410412017/15	ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/16(PB)2017		missing index and paging	19/Nov/20
1001	0710102013472020/2	GAURAV TANEJA Vs. BRYS INTERNATIONAL PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/1036(PB)2020		Index missing	19/Nov/20
1002	0710102016252018/26	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		Page no 7 misse as proof of service	19/Nov/20
1003	0710102034772020/5	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2020		Index Missing	19/Nov/20
1004	0710102069462020/1	SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/88(PB)2020		E STAMP DATE NOT VALID	19/Nov/20

1005	0710102071552020/1	LEIGHTON INDIA CONTRACTORS PVT LTD Vs. SHIPRA LEASING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/981(ND)2020		Page 13,32,33,34 cut	19/Nov/20
1006	0710102090322020/4	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020		NOT found	19/Nov/20
1007	0710102401402016/13	MR. NITIN KHANDELWAL Vs. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016		True copy signe missed every pages and pagination missed and main case not mentioned wrong filing need to IA	19/Nov/20
1008	0710120009322018/14	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018		NOT found	19/Nov/20
1009	0710120009322018/15	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018		NOT found	19/Nov/20
1010	0710102073882020/2	MADAN KUMAR GOEL Vs. BHUSHAN POWER AND STEEL LIMITED THROUGH MONITORING AGENCY		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3020(PB)2020		Uncomplete file upload	19/Nov/20
1011	0710102076072020/2	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020		Index Missing	19/Nov/20
1012	0710102159482019/1	RANJEET KUMAR VERMA Vs. VISHNU AGRO INDUSTRIES PRIVATE LIMITED AND OTHERS		19(2)	COMPANY APPLICATION(IBC)/1617(ND)2019		NEED TO IA FILE	19/Nov/20
1013	0710102060392020/4	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/814(PB)2020		194 195 196 197 198 200 201 202 203 NOT CLEAR	19/Nov/20
1014	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019		ONLY PROOF OF SERVICE UPLOAD	19/Nov/20
1015	0710102000732020/5	AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/182(ND)2020		TRUE COPY SIGN MISSED	19/Nov/20
1016	0710102024012020/1	YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/182(ND)2020		TRUE COPY SIGN MISSED	19/Nov/20
1017	0710102035252020/3	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/821(ND)2020		page-39 missed	19/Nov/20

1018	0710102061132020/3	KAILASH NATH BHANDARI Vs. ALCOBEX METALS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/874(PB)2020		need to upload in one pdf	19/Nov/20
1019	0710102016252018/27	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		E- STAMP MISSED	19/Nov/20
1020	0710102036092020/14	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		TRUE COPY SIGN MISSED	19/Nov/20
1021	0710102036092020/16	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		TRUE COPY SIGN MISSED	19/Nov/20
1022	0710102065762020/1	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020		PAGE- 17 18 152 NOT CLEAR	19/Nov/20
1023	0710102069462020/2	SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/88(PB)2020		18 19 22 23 NEED TO TRANSLATE	19/Nov/20
1024	0710102085402020/3	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020		NEED TO FILE IN ONE PDF	19/Nov/20
1025	0710102085402020/4	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020		NEED TO FILE IN ONE PDF	19/Nov/20
1026	0710102086962019/7	PUNJAB NATIONAL BANK Vs. FOZAL POWER PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1223(PB)2019		INDEX MISSING	19/Nov/20
1027	710102082662020	EDELWEISS ASSET RECONSTRUCTION COM LTD VS CLC INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			wrong section and main case no is wrong	20/Nov/20
1028	710102106672020	BTM EXPORTS LIMITED VS BTM EXPORTS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT			Page -18 not clear /Wrong section/case type	20/Nov/20
1029	710102108632020	SYNDICATE BANK VS VALLEY IRON & STEEL CO. LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Translated page-2/Page not clear-11 to 14,28	20/Nov/20
1030	710102108672020	SHYAM ARORA VS VALLEY IRON & STEEL CO. LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)			Page not clear-21	20/Nov/20

1031	710102108722020	SIDDHARTH JAIN VS SHIKHA JAIN	Company Application(Companies Act)	Rule 11 of NCLT,Rule 32			Proof of service	20/Nov/20
1032	710102109022020	BIPIN CHANDRAKANT KHISTI VS SHIKHA JAIN	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016			PAGE 1-9 SIGN MISSED WITH TRUE COPY	20/Nov/20
1033	710102109002020	ANIL GOEL VS M/S. CHD DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Regulation 44(2), Liquidation process Regulation, 2016			MAIN CASE NUMBER WRONG	20/Nov/20
1034	710102108942020	M/S LOYAL SCAFFOLDING PVT. LTD. VS M/S C.K INFRASTRUCTURES LTD.	Company Application(Companies Act)	Rule 11 of NCLT			Page not clear-17	20/Nov/20
1035	710102106882020	INDRESH KUMAR UPADHYAY VS MR. ANIL KUMAR	Company Petition IB (IBC)	Sec 60(5)			wrong caste type /main case not mention in application	20/Nov/20
1036	710102107212020	PIYUSH COLONISERS VS REGISTRAR OF COMPANIES NCTOF DELHI & HARYANA	Company Petition (Companies Act)	Rule 11 of NCLT			Main case is not linked with application,upload only one file	20/Nov/20
1037	0710200422432018/47	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.	COMPANY PETITION IB (IBC)/761(ND)2018	IBC Under Sec 9			Only proof of service uploaded	23/Nov/20
1038	0710102010182020/2	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURE LIMITED	COMPANY APPLICATION(IBC)/721(ND)2020	Sec 60(5)			Sign missed on rejoinder,true copy sign and stamp missed	23/Nov/20
1039	0710102016252018/28	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			Index not match with file	23/Nov/20
1040	0710102021082020/2	PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1300(ND)2020	Application under any other provisions- IBC			Need to IA file	23/Nov/20

1041	0710102021082020/3	PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1300 (ND)2020	Application under any other provisions- IBC			Need to IA file	23/Nov/20
1042	0710102023762020/3	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Sec. 241(1),Sec. 242(4)			Sign on reply,pg-45-48,51-56,121,126-127,129,130,136,157,160-162,171-175,178-181,184-198 not clear,All Volume pages are not clear	23/Nov/20
1043	0710102023762020/4	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Sec. 241(1),Sec. 242(4)			Sign on reply,pg-56,57 not clear	23/Nov/20
1044	0710102034742020/2	NICRON ELECTRICALS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/250(ND)2020	Sec 252 (1)			Document incomplete only 1 page uploaded	23/Nov/20
1045	0710102086262020/3	YOKOGAWA INDIA LTD Vs. M/S ABIR INFRASCTUTRE PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3685(ND)2020	Rule 11 of NCLT, 2016			Index page numbering missed	23/Nov/20
1046	0710102087802020/3	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2020	IBC Under Sec 9			Index missed,true copy sign stamp and sign missed	23/Nov/20
1047	0710102090322020/5	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			Index missed	23/Nov/20
1048	0710102090322020/6	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			INDEX MISSING	23/Nov/20
1049	07101020343720 18/8	BANK OF INDIA Vs. CAREWAY AGRO PROCUREMENT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/238(ND)2019	IBC under Sec 7			PAGE-56 57 59 64 65 66 NOT CLEAR	23/Nov/20

1050	0710102036092020/17	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			Page numbering missed after page-10,Index not match to file	23/Nov/20
1051	0710102063972020/2	M/S ASHIANA BUILDERS PVT LTD Vs. BANK OF INDIA	COMPANY APPEAL(COMPANIES ACT)/164(ND)2020	Sec 252 (3)			Only proof of service uploaded	23/Nov/20
1052	0710102074552019/14	INTERNATIONAL ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED Vs. SWASTIK FRUITS PRODUCTS LIMITED	COMPANY PETITION IB (IBC)/871(ND)2019	IBC under Sec 7			page numbering missed in file	23/Nov/20
1053	0710102078792020/3	PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/114(PB)2020	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)			TRUE COPY SIGN MISSING	23/Nov/20
1054	0710102079582019/6	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019	Sec 252 (3)			In pg-3,4 Index repeated	23/Nov/20
1055	0710102084792020/1	M.S. LIFE SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/399(ND)2020	Sec 252 (3)			pg-4 cut	23/Nov/20
1056	0710102086452020/4	PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI	COMPANY APPEAL(COMPANIES ACT)/319(ND)2020	Sec 252 (3)			true copy sign missed	23/Nov/20
1057	0710102093102020/1	VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/401(ND)2020	Sec 252 (1)			DOCUMENT NOT IN PROPER	23/Nov/20
1058	710102103292020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED		Rule 11 of NCLT, 2016		HARISH CHANDER ARORA	Main case is not linked with the applicaton	23/Nov/20

1059	710102109262020	DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA		Rule 11 of NCLT		ANURAG BHATT	wrong case type file is IA but file in ca	23/Nov/20
1060	710102109452020	DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA		Sec 60(5)		SWAPNIL GUPTA	document not upload only proof of service uploaded	23/Nov/20
1061	710102109772020	SCILLA BIOTECHNOLOGIES LTD. VS REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)		CHEITANYA	document not upload only proof of service uploaded	23/Nov/20
1062	710102096222020	BLUELEMON TCHNOLOGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)		SHARAD TYAGI	memo of parties, brief synompis and list of date missed and proper index and petition not proper uploaded	23/Nov/20
1063	710102103342020	RAVI KAKLASARIA VS SPRINGPEOPLE SOFTWARE PRIVATE LIMITED		Sec. 241(1)			document not upload only proof of service uploaded	23/Nov/20
1064	0710102027842020/1	SUNPOWER SOLAR INDIA PRIVATE LIMITED Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION (COMPANIES ACT)/62(ND)2020	Sub-Section (1) 0f Section 66.			NEED TO APPLICATION FILE	24/Nov/20
1065	0710102065762020/3	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020	Application under any other provisions- IBC			PAGE-17 152 NOT CLEAR	24/Nov/20
1066	0710102074752020/1	ADA FOOD AND RESTAURANTS PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/962(ND)2020	IBC Under Sec 10			PAGE- 11 12 17 18 47 48 66 81 82 84 98 NOT CLEARPAGE-68 69 TRANSLATE	24/Nov/20
1067	0710102086102020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/120(PB)2020	Sec. 59			page-37 38 39 not clear	24/Nov/20
1068	0710102033422020/1	MAHABIR PRASAD AGARWAL Vs. ACTION ISPAT & POWER PVT. LTD.	COMPANY PETITION IB (IBC)/794(PB)2020	IBC Under Sec 9			PG-3 PAGE CUT	24/Nov/20

1069	0710102061902019/13	IL&FS FINACIAL SERVICES LIMITED Vs. PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/767(ND)2019	IBC under Sec 7,IBC under Sec 7			Index missing	24/Nov/20
1070	0710102068592020/9	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	19(2)			NEED TO IA FILE	24/Nov/20
1071	0710102082772019/11	IL&FS FINACIAL SERVICES LIMITED Vs. VARDAAN BUILDTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1104(ND)2019	IBC under Sec 7			INDEX MISSING	24/Nov/20
1072	0710102069162020/4	VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	COMPANY PETITION IB (IBC)/887(PB)2020	IBC under Sec 7			ONLY PROOF OF SERVICE UPLOAD	24/Nov/20
1073	0710102091242020/2	FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/356(ND)2020	Sec 252 (3)			INDEX MISSING	24/Nov/20
1074	0710102065952020/13	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2020	Sec. 241(1),Sec. 242(4)			NEED TO SAPERATE FILLING	24/Nov/20
1075	0710102083542020/2	COMPUAGE INFOCOM LTD Vs. PRESTO INFO SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/961()2020	IBC Under Sec 9			need to ia file	24/Nov/20
1076	0710102091032019/13	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			TRUE COPY SIGN MISSING	24/Nov/20
1077	0710102103372020/1	ACREAGE PROPERTIES PRIVATE LTD Vs. AMIT AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/4775(PB)2020	Sec 47 (1)			E-STAMP	24/Nov/20

1078	0710102105862020/1	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT			INDEX MISSING	24/Nov/20
1079	0710102105862020/2	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT			INDEX MISSING	24/Nov/20
1080	0710102006422019/4	U -TURN HOUSING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/180(ND)2019	Sec 252 (1)			PG-2 6 14 16 26 30 NOT CLEAR	24/Nov/20
1081	0710102010422019/5	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7			E STAMP DATE MISSMATCH	24/Nov/20
1082	0710102015102020/2	BRAWN PROPBUILD PVT. LTD. Vs. RESOLUTION PROFESSIONAL- AMIT AGRAWAL	COMPANY APPLICATION(IBC)/959(PB)2020	Sec 60(5)			PG-166 173 NOT CLEAR	24/Nov/20
1083	0710102016252018/29	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			AFFIDAVIT E-STAMP MISSING	24/Nov/20
1084	0710102027462020/4	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020	Application under any other provisions			TRUE COPY SIGN MISSING	24/Nov/20
1085	0710102036092020/19	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			affidavit back date	24/Nov/20

1086	0710102061122020/1	MARUTI GREEN TECHNO INDUSTRIES PRIVATE LIMITED Vs. DEEP JYOTI RUBBER PVT LTD	COMPANY PETITION IB (IBC)/812(ND)2020	IBC Under Sec 9			index missing	24/Nov/20
1087	0710102063682020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020	Sec 12(2)			sign missing	24/Nov/20
1088	0710102065952020/14	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2020	Sec. 241(1),Sec. 242(4)			PG-222 223 224-230 NOT CLEAR	24/Nov/20
1089	0710102069322020/3	VAS INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/271(ND)2020	Sec 252 (3)			INDEX MISSING	24/Nov/20
1090	710102102032020	RAJEEV RANJAN VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			true copy missing 20,205,207,217,258,261,285,288,293,296,386,389,395,397,411 translate page 1792-1794,1982-1990,275,316,495-516,518-548,586-601,606,690-692,749,751,753-761,764-780,990,991,992-1005,1128-1131,1173,1189-1236,1336-1361,1663-16782365-2375,2617-2629,296,2966,3073-3078,3119,3169,3240,3242,3279-3283 not clear page 2236-2239 cut page	24/Nov/20
1091	0710102/11033/2020	Abhishek Garg & Ors Vs Ireo Residences Company Private Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	(IB)/635(ND)2020	PIYUSH SINGH	True copy sign missed/Affidavit not Notazised	25/Nov/20
1092	0710102009212020/1	SUDERSHAN GUPTA Vs.		Application under any other provisions- IBC			NEED TO IA FILE	25/Nov/20
1093	0710102011212020/1	NORTH INDIA STEEL Vs. HIMSKAF SYSTEMS PRIVATE LIMITED		IBC Under Sec 9			INDEX MISSING	25/Nov/20
1094	0710102024942020/3	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.		Sec 252 (1)			INDEX MISSING DOCUMENT NOT IN PROPER	25/Nov/20

1095	0710102035712020/2	ENOCHIAN DESIGNS Vs. CMS ASSOCIATES PRIVATE LIMITED		IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOAD	25/Nov/20
1096	0710102068942020/5	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		----Sec. 213,Sec. 241(1),Sec. 242(4)			PAGE-95-106 182 NOT CLEAR	25/Nov/20
1097	0710102074682020/3	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)			INDEX MISSING	25/Nov/20
1098	0710102085972020/1	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			need to upload in additional document type	
1099	0710102091032019/14	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			True copy sign missed	
1100	0710102103982020/1	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5057()2020	Sec 60(5)			Wrong Document (Application filed)	
1101	710102110442020	MANOJ KUMAR GARG ADVOCATE VS EMPEROS INFRASTRUCTURE PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		MANOJ	PROOF OF SERVICE MISSED	27/Nov/20
1102	0710102065782020/1	SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2722(ND)2020	Sec 60(5),Rule 11 of NCLT, 2016			true copy sign missing	27/Nov/20
1103	0710102065762020/2	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020	Application under any other provisions- IBC			Page-17 18 not clear	27/Nov/20
1104	0710102034652020/2	KKALPANA INDUSTRIES INDIA LIMITED Vs. RADIANT POLYMERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/818(ND)2020	IBC Under Sec 9			NEED TO IA FILE	27/Nov/20

1105	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			EVERY PAGES SIGN	27/Nov/20
1106	0710102076112020/1	ARROW EQUITY PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/54(ND)2020	Sec. 230-232 - Second Motion			PAGE-32 NEED TO TRANSLATE	27/Nov/20
1107	0710102076282020/4	MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/281(ND)2020	Sec 252 (3)			TRUE COPY SIGN MISSING	27/Nov/20
1108	0710102077062020/3	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/280(ND)2020	Sec 252 (3)			TRUE COPY SIGN MISSING	27/Nov/20
1109	0710102083112019/13	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(ND)2019	IBC Under Sec 9			E STAMP DATE MISSMATCH	27/Nov/20
1110	0710102085322020/2	RBL BANK Vs. GEM BATTERIES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3702()2020	Rule 11 of NCLT, 2016			TRUE COPY SIGN MISSED	27/Nov/20
1111	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			PAGE- 1-6 PAGES NEED TO SIGN	27/Nov/20
1112	0710102092552020/1	GLOW INFOCOM PVT. LTD. Vs. SIDHANT SHARMA	COMPANY APPLICATION(COMPANIES ACT)/573(PB)2020	Rule 11 of NCLT			NEED TO IA FILE	27/Nov/20

1113	0710102094332020/1	VIJENDER SHARMA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4249(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	27/Nov/20
1114	0710102101902020/1	MR. AJAY GOYAL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4881(PB)2020	Sec 30			NEED TO IA FILE	27/Nov/20
1115	0710102134622019/5	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	27/Nov/20
1116	0710102134622019/6	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	27/Nov/20
1117	0710102010422019/6	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7			NEED TO IA FILE	27/Nov/20
1118	0710102010422019/7	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7			NEED TO IA FILE	27/Nov/20
1119	0710102028672020/3	K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD.	COMPANY PETITION IB (IBC)/971(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	27/Nov/20
1120	0710102061152020/2	POOJA BAHRY Vs. AMALENDU MUKHERJEE	INTERLOCUTORY APPLICATION (I.B.C)/2158(ND)2020	Sec 25(j)			TRUE COPY SIGN MISSING	27/Nov/20
1121	0710102087892019/1	SANJAY MALIK & ORS Vs. CELESTIAL ESTATE PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/623(ND)2019	Sec 60(5)			INDEX MISSING	27/Nov/20

1122	0710102091242020/3	FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/356(ND)2020	Sec 252 (3)			ONLY PROOF OF SERVICE UPLOAD	27/Nov/20
1123	0710102093872020/2	M S HYDRO ENGINEERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/375(ND)2020	Sec 252 (3)			ONLY PROOF OF SERVICE UPLOAD	27/Nov/20
1124	0710102102082020/1	ACREAGE PROPERTIES PVT. LTD. Vs. AMIT AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/4800(PB)2020	Sec 47 (1)			PAGE-1 -21 TRUE COPY SIGN MISSING	27/Nov/20
1125	0710102103642020/1	DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/159(PB)2020	Sec. 241(1),Sec. 242(4)			INDEX MISSING	27/Nov/20
1126	0710102103642020/2	DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/159(PB)2020	Sec. 241(1),Sec. 242(4)			INDEX MISSING	27/Nov/20
1127	0710102105652020/1	VAGABOND INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/465(ND)2020	Sec 252 (3)			INDEX MISSING PROPER FILE	27/Nov/20
1128	0710102113592019/10	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	27/Nov/20
1129	0710102113592019/11	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	27/Nov/20

1130	0710102113592019/12	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	27/Nov/20
1131	0710102123392019/3	SANGVI MOVERS LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	INTERLOCATORY APPLICATION (IBC)/1991(ND)2019	Rule 11 of NCLT, 2016			PAGE-1 6 NOT CLEAR	27/Nov/20
1132	0710102134622019/7	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	27/Nov/20
1133	0710102159752019/3	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2778 (PB)2019	Sec 30			E-STAMP FEE	27/Nov/20
1134	0710120004492018/38	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/967(PB)2018	IBC under Sec 7			ONLY PROOF OF SERVICE UPLOAD	27/Nov/20
1135	0710120009482018/17	R J PACKWELLS PVT LTD Vs. NIBULA PRINT AND PACK PVT LTD	COMPANY PETITION IB (IBC)/1138(ND)2018	IBC Under Sec 9			NEED TO SAPERATE FILLING	27/Nov/20
1136	0710102063682020/3	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020	Sec 12(2)			NO index/True copy sign missed	27/Nov/20
1137	0710102068522020/4	SANJIB KUMAR DEY Vs. CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/911(PB)2020	IBC under Sec 7			Proof of Service	27/Nov/20
1138	0710102088472020/2	SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR	INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020	Sec 60(5)			Wrong Doc.(status report filed)	27/Nov/20

1139	0710102089762020/3	COSMIC INFRASOLUTION PVT. LTD Vs. PRUDENTIAL HOTELS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/969(ND)2020	IBC under Sec 7			True copy sign missed	27/Nov/20
1140	710102028512020	ARCHANA DWIVEDI VS M/S EARTH GRACIA BUILDCON PVT LTD	Contempt Petition (IBC)	Sec 60(5)		Mohit Singh	wrong section (rule 11)	28/Nov/20
1141	710102105462020	DINESH RAI HUF VS ROHTAS PROJECTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Parth	47,49,51 translate	28/Nov/20
1142	710102109012020	DEVENDRA SINGH VS M/S. CROWN REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		DEVENDRA	file with main case number AND YOU MENTION IN APPLICATION ALLAHABAD	28/Nov/20
1143	710102111012020	M/S UPAJ LEASING AND FINANCE COMPANY PVT. LTD VS M /S PARAMOUNT PROPBUILD PVT. LTD.	Company Appeal (IBC)	IBC under Sec 7		Rohit	Main cese no. not mention/Small font & Blur Page-23 to 128,142 to 145,155	28/Nov/20
1144	710102104232020	VEKAS KUMAR GARG VS SANDEEP GARG	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/281(PB)2019	RAKESH KUMAR	section wrong	01/Dec/20
1145	710102109892020	REDHEX IT SOLUTIONS PRIVATE LIMITED VS REALTIME SOFTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/831(ND)2020	Sameer	pryer missing	01/Dec/20
1146	710102111432020	SUCHITA SHARMA VS INDIA INFOLINE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1006(ND)2019	Indresh	Sign miss-1,3 to 8,10,12,13/Blur Page-8,19 to 64,78 to 141	01/Dec/20
1147	710102110912020	SAFE MOVERSPACKERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Application(Companies Act)	Rule 11 of NCLT		Pankaj Kumar Jha	10-18 not clear page	01/Dec/20
1148	710102111182020	ANIL ARYA VS PIONEER URBAN LAND AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/14(PB)2019	Nithin	Sign miss Page-2	01/Dec/20
1149	710102076962020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 131(1)		SHASHI	counscel detail missed in index,pg-1,6,8 and 11 double page numbering	01/Dec/20

1150	710102102972020	AMIT GOEL VS CMYK PRINTECH LIMITED	Company Petition (Companies Act)	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		K GAURAV & CO.	Pg-113 missed,pg-114,115,147,160,278,288-294 not clear,pg-286 cut,service to all respondent,court fee and welfare missed in vakalatnama,true copy stamp missed	01/Dec/20
1151	710102109852020	SACHIN GULATI & ORS VS HSL SOFTWARE PVT LTD.	Company Petition (Companies Act)	Rule 11 of NCLT		MANISH GUPTA	Wrong case type select	01/Dec/20
1152	710102109542020	ECOWING FENSTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Manish	No index, memo of parties missed, petition missed, STK 7 missed, Roc and Income Tax advance service missed, NCLT heading missed on cover page , Master data missed, Vakaltnama missed,	01/Dec/20
1153	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	Sec 60(5)			pg-291 not clear	02/Dec/20
1154	0710102162662019/5	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434(ND)2019	IBC under Sec 7			NEED TO IA FILE	02/Dec/20
1155	0710102083842020/3	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			NEED TO IA FILE	02/Dec/20
1156	710102003642020	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/175(ND)2020	Sec 252 (1)			NEED TO IA FILE	02/Dec/20
1157	0710102085052020/1	FIREFLYE-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION(COMPANIES ACT)/472()2020	Rule 11 of NCLT			NEED TO FILLING SEPARATE AFFIDAVIT	02/Dec/20

1158	0710102150482019/4	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND)2019	Application under any other provisions- IBC			TRUE COPY SIGN MISSING	02/Dec/20
1159	0710102156952019/4	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3213(ND)2019	IBC Under Sec 9			E STAMP AFFIDAVIT MISSING	02/Dec/20
1160	0710120003842018/26	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	COMPANY PETITION IB (IBC)/938(PB)2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	02/Dec/20
1161	0710120003842018/27	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	COMPANY PETITION IB (IBC)/938(PB)2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	02/Dec/20
1162	0710102026652020/1	M/S. FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETORSHIP Vs. M/S.MARUBHUMI DEALER PRIVATE LTD.	COMPANY PETITION IB (IBC)/710(ND)2020	IBC Under Sec 9			E STAMP MISSING	02/Dec/20
1163	0710102032132020/4	SRI GANESH PLATES AND GLASSES PVT LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/370(ND)2020	Sec 252 (1)			E STAMP MISSING	02/Dec/20
1164	0710102078392020/1	OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2020	Sub-section (l) of section 230			NEED TO CA FILE	02/Dec/20
1165	0710102080222020/3	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	02/Dec/20

1166	0710102087542020/3	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	Sec. 241(1),Application under any other provisions			INDEX MISSING	02/Dec/20
1167	0710102087542020/4	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	Sec. 241(1),Application under any other provisions			INDEX MISSING	02/Dec/20
1168	0710102105862020/3	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT			NEED TO IA FILE	02/Dec/20
1169	0710102034302020/1	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020	Sub-section (I) of section 230			PG-21 TRANSLATE	02/Dec/20
1170	0710102034302020/2	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020	Sub-section (I) of section 230			21 TYPE COPY	02/Dec/20
1171	0710102076282020/5	MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/281(ND)2020	Sec 252 (3)			NEED TO FILE IN ONE PDF	02/Dec/20
1172	0710102077062020/4	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/280(ND)2020	Sec 252 (3)			NEED TO FILE IN ONE PDF	02/Dec/20

1173	0710102100462020/1	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			INDEX MISSING	02/Dec/20
1174	0710102100462020/2	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			INDEX MISSING	02/Dec/20
1175	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/289(ND)2020	Sec 252 (3)			NEED TO IA FILE	02/Dec/20
1176	0710102085972020/4	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			22 23 25 37 52 NEED TO TYPE COPY	02/Dec/20
1177	0710102024212018/2	MANJINDER SINGH SANDHU Vs. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1591(PB)2018	IBC under Sec 7			NEED TO IA FILE	02/Dec/20
1178	0710102061262019/12	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/712(ND)2019	IBC under Sec 7			NEED TO IA FILE	02/Dec/20
1179	0710102100092019/8	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1593(ND)2019	IBC under Sec 7			NEED TO APPLICATION FILE	02/Dec/20
1180	0710102103122020/1	SHIVRAJ GUPTA Vs. DESHRAJ GUPTA	COMPANY APPLICATION(COMPANIES ACT)/660(PB)2020	Rule 11 of NCLT			TRUE COPY SIGN MISSED	02/Dec/20
1181	0710102000912020/5	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020	Sec 252 (1)			INDEX MISSING	02/Dec/20

1182	0710102001372019/8	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED	COMPANY PETITION IB (IBC)/275(ND)2019	IBC under Sec 7			INDEX MISSING	02/Dec/20
1183	0710102007592019/13	SUMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/310(ND)2019	IBC Under Sec 9			AFFIDAVIT STAMP	02/Dec/20
1184	0710102016252018/30	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			NEED TO SAPERATE E FILLING	02/Dec/20
1185	0710102023802018/14	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			NEED TO SAPERATE E FILLING	02/Dec/20
1186	0710102023802018/15	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			NEED TO SAPERATE E FILLING	02/Dec/20
1187	0710102024112020/1	CFM ASSETS RECONSTRUCTION PVT LTD. Vs. YOGESH KUMAR SHARMA	COMPANY PETITION IB (IBC)/606(ND)2020	Section 95(1)			NEED TO IA FILE	02/Dec/20
1188	0710102026352020/1	AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD	INTERVENTION PETITION (IBC)/4(ND)2020	Sec 60(5)			NEED TO IA FILE	02/Dec/20
1189	0710102027062020/2	FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/45(ND)2020	Sec. 230-232 - Second Motion			INDEX MISSING	02/Dec/20
1190	0710102073402020/4	KARUNA SHARMA Vs. VOGUE CLOTHIERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2978(ND)2020	Application under any other provisions- IBC			AFFIDAVIT MISSING	02/Dec/20

1191	0710102101452020/1	STARFIRE MOVIES PRIVATE LIMITED Vs. ROSEWOOD TREXIM PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/646(PB)2020	Rule 11 of NCLT			index is missing	02/Dec/20
1192	0710102105962019/11	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			pagination is missing	02/Dec/20
1193	0710102063262020/1	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/903(ND)2020	IBC Under Sec 9			Index is missing	02/Dec/20
1194	710102072132020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED	Company Petition	Sec. 131(1)		Ramesh Chandra Mishra	Council Detail missed in Index,pg-103 not mention in index,pg102 is different in file and different in proof of service column	02/Dec/20
1195	0710102082132020/2	RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PVT LTD Vs. DIAMOND TRAEXIM PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3463(PB)2020	Sec 60(5)			pg no. 20-77 are blur	02/Dec/20
1196	0710102097362019/11	GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD.	COMPANY PETITION IB (IBC)/1499(PB)2019	IBC under Sec 7			pg no 22-25 are not clear	02/Dec/20
1197	0710102002272019/19	MILAP NEWS CORPORATION PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2019	Sec. 230-232 - Second Motion			E stamp is of back date	02/Dec/20
1198	0710102061222020/5	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 59			Index missing	02/Dec/20

1199	0710102061222020/6	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 59			Sign missing	02/Dec/20
1200	0710102/11210/2020	niho construction Vs Hemant Khandelwal	Company Application(Companies Act)	Rule 11 of NCLT	CP/89/2020	Ishaan Mukherjee	Blur Page-78,79,81	03/Dec/20
1201	0710102100462020/5	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			NEED TO UPLOAD IN ONE PDF	03/Dec/20
1202	0710102002272019/20	MILAP NEWS CORPORATION PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2019	Sec. 230-232 - Second Motion			NO INDEX	03/Dec/20
1203	0710102022482018/7	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1520(ND)2018	IBC Under Sec 9			NO INDEX	03/Dec/20
1204	0710102023802018/16	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			TRUE COPY SIGN MISSING	03/Dec/20
1205	0710102063262020/1	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/903(ND)2020	IBC Under Sec 9			NO INDEX	03/Dec/20
1206	0710102072202020/2	ADITYA GUPTA Vs. GAURAV KATIYAR	INTERLOCUTORY APPLICATION (I.B.C)/3046(ND)2020	Sec 60(5)			NEED TO SAPERATE FILLING	03/Dec/20

1207	0710102073822020/2	BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON (CALCUTTA) PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/402(ND)2020	Application under any other provisions			FONT SIZE	03/Dec/20
1208	0710102077602020/3	JACK ROHAN MARKETING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/343(ND)2020	Sec 252 (1)			NO INDEX	03/Dec/20
1209	0710102088742020/2	SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/404(ND)2020	Rule 11 of NCLT,Sec 252 (3)			INCOME TAX SERVICE	03/Dec/20
1210	0710102092852020/2	RATNAPRAVA INDUSTRIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/417(ND)2020	Sec 252 (1)			pagination is missing	03/Dec/20
1211	0710102095022020/2	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/402(ND)2020	Sec 252 (3)			Pagination and true copy on annexure is missing	03/Dec/20
1212	0710102097382020/5	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD	COMPANY APPEAL (IBC)/7(ND)2020	Sec 42			wrong e-filing	03/Dec/20
1213	0710102101002020/1	PRIME I T WORKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/421(ND)2020	Sec 252 (1)			pagination is missing	03/Dec/20
1214	0710102174012019/6	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE	COMPANY PETITION IB (IBC)/138(ND)2020	IBC Under Sec 10			wrong e-filing	03/Dec/20
1215	0710102061152020/3	POOJA BAHRY Vs. AMALENDU MUKHERJEE	INTERLOCUTORY APPLICATION (I.B.C)/2158(ND)2020	Sec 25(j)			wrong e-filing	03/Dec/20

1216	0710102091032019/15	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			sign ,index and pagination is missing	03/Dec/20
1217	0710000111292020	Mankind Pharma Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	03/Dec/20
1218	0710000111282020	Magnet Labs Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	03/Dec/20
1219	0710000111272020	Lifestar Pharma Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	03/Dec/20
1220	0710000111262020	Mankind Pharma Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	03/Dec/20
1221	0710000111252020	Magnet Labs Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	03/Dec/20
1222	0710000111232020	Lifestar Pharma Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	03/Dec/20
1223	0710000111032020	Western Hotels Private Limited	1 Caveat-Order 2 Caveat-Application			25/11/2020	NCLT Form 3C missed	03/Dec/20

1224	0710102085402020/5	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020	Sec 252 (1)			pdf need to merge into one pdf	04/Dec/20
1225	0710102084392020/1	SANJIVANI ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/359(ND)2020	Sec 252 (3)			OBJECTIONS	04/Dec/20
1226	0710102117872019/12	DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2115(ND)2019	IBC under Sec 7			sign is missing on every page of written submission	04/Dec/20
1227	0710102150482019/5	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608 (ND)2019	Application under any other provisions- IBC			Page no. 8 ae two time, pg no. 13-17,18, 28 are not clear	04/Dec/20
1228	0710102019112020/4	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTD	COMPANY PETITION IB (IBC)/528(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	04/Dec/20
1229	0710102076072020/4	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSING	04/Dec/20
1230	0710102083932019/16	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD	COMPANY PETITION IB (IBC)/1373(ND)2019	IBC Under Sec 9			Wrong Document (application filed)	04/Dec/20
1231	0710102097382020/6	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD	COMPANY APPEAL (IBC)/7(ND)2020	Sec 42			NO INDEX	04/Dec/20
1232	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480 (ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	04/Dec/20

1233	0710102143092019/2	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480 (ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	04/Dec/20
1234	710102112702020	RAKESH KUMAR GUPTA VS HAZOORILAL JEWELLERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2582(ND)2019	Sec 66(1)		ABHISHEK	SOFT COPY NOT UPLOD PROPERLY	04/Dec/20
1235	710102112422020	PREET SHUTTERING STORE VS M L BUILDTECH PRIVATE LIMITED		IBC Under Sec 9		Gursat	page:78, 83, 86, 87, 216-313, 336-342, 356-362, 415-416, 418, 419, 421, 427, 431, 433, 435, 456-463, 468-499, 504, 506, page not clear and page 140 missed etc	04/Dec/20
1236	0710102001372019/9	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED	COMPANY PETITION IB (IBC)/275(ND)2019	IBC under Sec 7			INDEX MISSING	07/Dec/20
1237	0710102088852020/3	HAPTIK INFOTECH PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/67(PB)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	07/Dec/20
1238	0710102405202018/10	M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD	COMPANY PETITION IB (IBC)/45(PB)2018	IBC under Sec 7			Reply is OK (but along-with application also filed)	07/Dec/20
1239	0710102090322020/10	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			PG-5 not clear /pagination missing after Pg-8/ No INDEX/True copy sign missed in some pages	07/Dec/20
1240	0710102034132020/2	MARIN AGRO PRIVATE LIMITED Vs. 1.REGISTRAR OF COMPANY	COMPANY APPEAL(COMPANIES ACT)/410(ND)2020	Sec 252 (1)			PG-8,16,17 translation/Supporting affidavit missed	07/Dec/20

1241	0710102134072019/5	ANKIT AGARWAL Vs. VISTA INVERT SUGARS LIMITED	COMPANY PETITION (COMPANIES ACT)/150(ND)2019	Sec. 271-273			affidavit missing	07/Dec/20
1242	0710102406532018/24	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	COMPANY PETITION IB (IBC)/547(PB)2018	IBC under Sec 7			index missing	07/Dec/20
1243	0710102035322020/2	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.	COMPANY PETITION IB (IBC)/838(ND)2020	IBC Under Sec 9			service missing	07/Dec/20
1244	0710102096942020/1	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/434(ND)2020	Sec 252 (3)			affidavit missing	07/Dec/20
1245	710102113102020	DEEPAK MAINI VS AMUL GABRANI & ORS	COMPANY PETITION IB (IBC)/1064(PB)2018	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		APOORV AGARWAL	Sign miss-21 to 34,58,60,62,64,66,68,70,72,74 to 78,80,84,128,129,137,139,712 to 746,784 to 788,790,792,817 to 823/Page not clear-127/small font-143,144,229,230,264,265,293,324,376,382,419,510,517,612,616,618,666,745,746,819 to 821/etc	07/Dec/20
1246	710102113352020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	COMPANY PETITION IB (IBC)/1083(PB)2018	Application under any other provisions- IBC		UDAYRAJ	Pagination not done	07/Dec/20
1247	0710102078842020/1	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION	INTERLOCUTORY APPLICATION (I.B.C)/3585(PB)2020	Sec 60(5)			pg no. 217-220 typed copy, pg no 230	08/Dec/20
1248	0710102087232020/2	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)			Index is missing	08/Dec/20

1249	0710102093782020/1	AIRWIL INTELLICITY SOCIAL WELFARE SOCIETY Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/4356(ND)2020	Sec 60(5)			wrong e-filing	08/Dec/20
1250	0710102085972020/3	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			pg missing after pg no. 180 and all hand written documents need to be typed	08/Dec/20
1251	0710200412022017/13	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.	COMPANY PETITION IB (IBC)/609(ND)2017	IBC under Sec 7			Index is missing	08/Dec/20
1252	0710102098252020/1	ASHMEET SINGH Vs. MSD TELEMATICS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/148(PB)2020	Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application under any other provisions			NEED TO IA FILE	08/Dec/20
1253	0710102028062020/1	S. S. STEELS Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/714(PB)2020	IBC Under Sec 9			INDEX MISSING	08/Dec/20
1254	0710102026492020/7	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (l) of section 230			INDEX not signed	08/Dec/20
1255	0710102026492020/8	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (l) of section 230			INDEX not signed	08/Dec/20
1256	710102113712020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		UDAYRAJ	sign miss-3 to 60 /Page not clear-4/smallfont-5 to 56,	08/Dec/20

1257	710102113372020	SHALU KHANNA VS M/S SBS AGROTECH PVT LTD	Company Application(Companies Act)	Rule16(d),NCLT Rules,2016		eMinds	wrong case type	08/Dec/20
1258	710102113842020	BEACON TRUSTEESHIP LIMITED VS EMPEROS INFRASTRUCTURE PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Abhay Singh	Proof of service	08/Dec/20
1259	710102100812020	HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Vikrant Pachnanda	document not upload only proof of service uploaded	08/Dec/20
1260	0710102079942020/3	M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/121(PB)2020	Sec. 213,Sec. 241(1),Sec. 242(4)			INDEX MISSING	08/Dec/20
1261	0710102084982019/10	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMPANIES ACT)/486(ND)2019	Sec 252 (3)			NO Supporting affidavit	08/Dec/20
1262	0710102092372020/3	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.	COMPANY PETITION IB (IBC)/995(PB)2020	IBC under Sec 7			Index pagination not matching with DOC.	08/Dec/20
1263	0710102102992020/1	PANM TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/437(ND)2020	Sec 252 (3)			NO Supporting affidavit	08/Dec/20
1264	0710102140782019/2	AMIT MEHTA Vs. FRANCHISE INDIA BRANDS LIMITED	COMPANY PETITION IB (IBC)/3029(ND)2019	IBC Under Sec 9			Wrong Doc (application filed)	09/Dec/20

1265	0710102020542018/25	ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD	COMPANY PETITION IB (IBC)/1493(PB)2018	IBC under Sec 7			PG-3,6,12,13,15,17,18,20,22,24,25,26 is CUT/ 46 not clear & true copy sign missed/ 221 Wrongly pagination & not clear /pg-123,129,130,133,136,137,144 to 146,186,195/251 to 254,257,258,259,265 to 268 ,270,271,272/281 to 284 not clear	09/Dec/20
1266	0710102101022020/1	GEOSTAR SURVEYS INDIA PVT LTD Vs. ASHWINI MEHRA	INTERLOCUTORY APPLICATION (I.B.C)/5052(PB)2020	Sec 42			index is missing	09/Dec/20
1267	0710102112812020/1	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/5366(PB)2020	Sec 60(5)			two files need to merge or need to file separately	09/Dec/20
1268	0710102116822019/11	ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2158(ND)2019	IBC Under Sec 9			sign is missing on reply, asign and true copy is missing on annexures	09/Dec/20
1269	0710102033942020/2	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)			PG-15 to 55 Hindi translation	09/Dec/20
1270	0710102061022020/2	UNION BANK OF INDIA (UK) LIMITED Vs. GAURAV JAIN	COMPANY PETITION IB (IBC)/991(ND)2020	Section 95(1)			Index Blank/true copy sign missed	09/Dec/20
1271	0710102087092020/8	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			Index is missing	09/Dec/20
1272	710102088402020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Shraddha	document not upload only proof of service uploaded	09/Dec/20

1273	710102108552020	FOURSIDES DEVELOPERS COMPANY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		Mohammad	NCLT heading missed on cover page, Pages wrong arrange 145,146,147,148, Council detail missed in index	09/Dec/20
1274	710102110212020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	Application under any other provisions- IBC		MUKESH	PGAES: 26,87,92,115,116 NOT CLEAR	09/Dec/20
1275	710102114092020	PRASHANT BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/446(ND)2020	Sec 252 (1)		SACHIN	wrong section choose	09/Dec/20
1276	710102114222020	SUMIT KAMBOJ VS JITESH GUPTA	COMPANY PETITION IB (IBC)/1591(PB)2018	Sec 60(5)		Shivangi Shukla	Small font-47,57 to 59,278 to 280/Blur Page-76 to 97,99 to 136,141,154,244 to 245,262 /etc	09/Dec/20
1277	0710102/11448/2020	Sachin Garg Vs M/S S L CONSUMER PRODUCTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/840(PB)2018	Davesh Bhatia	Sign miss-1,2,7,8	10/Dec/20
1278	0710102/11450/2020	Pallavi Joshi Bakhru Vs Universal Buildwel Pvt ltd	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/456(ND)2018	SRISHTI KAPOOR	Sign miss-1 to 13/Page not clear-34 to 55	10/Dec/20
1279	0710102/11466/2020	LALIT KUMAR GUPTA Vs	Company Application(Companies Act)	Sec. 73(4)	CP/10(ND)2016	LALIT GUPTA	No Index/documents not prpoper upload/Pagination not done	10/Dec/20
1280	0710102/11359/2020	AVENIR MANAGEMNET SERVICES PRIVATE LIMITED Vs	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		ARTI SAHU	Kindly file in Chandigarh,Wrong section select, Council sign missed in index, Memo of parties missed, Page wrong arrange 25, pages not clear 28 to 50,57,88,105,116,117,120,126,153,160,161,173 to 178,181 to 183, kindly delete first petition	10/Dec/20
1281	0710102/11364/2020	DPN MARITIME ACADEMY PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Intervention Petition(Companies Act)	Sec 252 (1)		SUNNY CHOPRA	Wrong case type select, memo of parties, brief synopsis, list of dates & events missed, MoA /AoA missed, STK 07 missed,Company master data missed, Council detail missed in index	10/Dec/20

1282	0710102/11022/2020	MOEN INDIA PRIVATE LIMITED Vs Registrar of Companies Delhi and Haryana	Company Petition (Companies Act)	Sec. 441		ANUP VIJAY KULKARNI	Memo of parties, List of dates and event missed, Company master data missed, Roc report missed, Pages not clear 132,147,150 to 193, 194 to 237 not clear, Welfare and court fees missed in vakaltnama,	10/Dec/20
1283	0710102/11414/2020	DR. KRISHAN MOHAN MENDIRATTA Vs. STATE BANK OF INDIA	Interlocutory Application(IBC)	Sec 60(5)		Sumit Virmani	Translated Page-14,18,49	10/Dec/20
1284	0710102116512019/4	CROWN ART PRINTERS Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	IBC Under Sec 9			application not acceptable in document & wrong efiling	11/Dec/20
1285	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2020	22(3)(b)			document not in proper	11/Dec/20
1286	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1808(ND)2019	IBC under Sec 7			application not acceptable in document	11/Dec/20
1287	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			15 16 translate	11/Dec/20
1288	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480 (ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			application not acceptable in ADDTIONAL document	11/Dec/20
1289	0710102085972020/5	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			419 420 559 TRANSLATE	11/Dec/20
1290	0710102410382017/45	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.	COMPANY PETITION IB (IBC)/540(PB)2017	IBC under Sec 7			AFFIDAVIT STAMP	11/Dec/20

1291	0710102018582020/8	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/497(ND)2020	IBC Under Sec 9			NEED TO FILE IN ONE PDF	11/Dec/20
1292	0710102022652018/13	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7			NEED TO IA FILE	11/Dec/20
1293	0710102033212020/2	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			true copy sign missing	11/Dec/20
1294	0710102033212020/3	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			true copy sign missing	11/Dec/20
1295	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			NEED TO APPEAL FILE	11/Dec/20
1296	0710102085052020/2	FIREFLYE-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION(COMPANIES ACT)/472()2020	Rule 11 of NCLT			MANY TIMES PDF UPLOAD NEED TO ONE TIME	11/Dec/20
1297	0710102104842019/11	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1717(ND)2019	IBC Under Sec 9			PAGE 9 10 CUT	11/Dec/20
1298	0710102134752019/3	M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2677(ND)2019	IBC Under Sec 9			Pg no 10,12-14 is not clear, sign is missing on reply	11/Dec/20
1299	0710102161552019/5	MODEL LOGISTICS PVT. LTD. Vs. ADVANCE HOME AND PERSONAL CARE LIMITED	COMPANY APPLICATION(IBC)/621(ND)2019	Application under any other provisions- IBC			21 27 not clear page	11/Dec/20

1300	0710102169292019/3	MRS. PALLAVI GUPTA & MR. PADAM THAKUR Vs. JAIPURIA BUILDCON PVT. LTD	COMPANY PETITION IB (IBC)/48(PB)2020	IBC under Sec 7			8, 6 translate page	11/Dec/20
1301	0710102701602018/9	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED	COMPANY PETITION IB (IBC)/160(PB)2018	IBC under Sec 7			second volume double page numbering	11/Dec/20
1302	0710200001942016/8	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	COMPANY PETITION (COMPANIES ACT)/131(ND)2016	Sec. 241(1),Sec. 242(4)			proof service missing	11/Dec/20
1303	0710200413922017/10	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	11/Dec/20
1304	0710200413922017/11	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	11/Dec/20
1305	0710200413922017/13	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	11/Dec/20
1306	0710200413922017/14	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	11/Dec/20
1307	0710200413922017/15	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	11/Dec/20

1308	0710200413922017/17	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	11/Dec/20
1309	0710200413922017/18	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	11/Dec/20
1310	0710200413922017/19	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	11/Dec/20
1311	0710200413922017/2	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	11/Dec/20
1312	0710200413922017/20	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	11/Dec/20
1313	0710200413922017/21	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	11/Dec/20
1314	0710200413922017/22	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	11/Dec/20

1315	0710200413922017/23	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	11/Dec/20
1316	0710200413922017/24	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	11/Dec/20
1317	0710200413922017/25	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	11/Dec/20
1318	0710200413922017/26	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	11/Dec/20
1319	0710200413922017/27	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	11/Dec/20
1320	071020041392017/3	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			affidavit missing	11/Dec/20
1321	07102004139220 17/4	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	11/Dec/20

1322	07102004139220 17/5	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	11/Dec/20
1323	07102004139220 17/7	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	11/Dec/20
1324	07102004139220 17/8	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	11/Dec/20
1325	0710102087092020/9	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			page number 15 after missing	11/Dec/20
1326	0710102089012020/1	KMQ ENGINEERING & TOOLS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/397(ND)2020	Sec 252 (1)			page number missing	11/Dec/20
1327	0710102095952020/4	R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/141(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)			sign Missing	11/Dec/20
1328	0710200428752018/22	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong efiling	11/Dec/20
1329	0710200428752018/23	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong efiling	11/Dec/20

1330	0710102079942020/4	M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/121(PB)2020	Sec. 213,Sec. 241(1),Sec. 242(4)			index NOT SIGNED/ Supporting Affidavit	11/Dec/20
1331	0710102015232019/2	ALCHEMIST LIFE SCIENCES LIMITED & ORS. Vs. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/49(PB)2019	Rule 11 of NCLT			Sign missing on report	11/Dec/20
1332	0710102024812020/5	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			index is missing	11/Dec/20
1333	0710102024812020/6	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			File need to merge in one pdf and index is missing	11/Dec/20
1334	0710102036082020/2	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/899(ND)2020	IBC under Sec 7			sign on reply and true copy and sign on annexureses are missing	11/Dec/20
1335	0710102067622020/5	KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/873(ND)2020	IBC under Sec 7			handwritten is not allowed,type copy of index	11/Dec/20
1336	0710102076142020/3	AKSHAY TYAGI Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/116(ND)2020	Sec. 169(4)			Pg no. 65-81, 148-162 tanslation pg no. 116,123-137,141,146,230 are not clear, pg no 241 type copy, volume need to divde after pg no. 200	11/Dec/20
1337	0710102108322020/2	M/S KENDRIYA BHANDAR Vs. ANIL KOHLI	INTERLOCUTORY APPLICATION (I.B.C)/5408()2020	Sec 60(5)			Index is missing	11/Dec/20
1338	0710102112812020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/5366(PB)2020	Sec 60(5)			volume need to divide after pg no. 200	11/Dec/20

1339	710102113172020	ORTEL COMMUNICATIONS LTD. VS SONY PICTURES NETWORKS INDIA P LIMITED	COMPANY PETITION IB (IBC)/761(ND)2018	Rule 11 of NCLT, 2016		Bharat	wrong e filing	11/Dec/20
1340	710102114852020	MOHAN LAL JAIN VS ROC	COMPANY PETITION IB (IBC)/1373(ND)2019	Rule 11 of NCLT, 2016		Inder Paul Singh Oberoi	Merge into PDF	11/Dec/20
1341	710102114842020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	COMPANY PETITION IB (IBC)/1083(PB)2018	Application under any other provisions- IBC		UDAYRAJ	Small font-3 to 57	11/Dec/20
1342	710102110322020	OUTBOX VENTURES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)			Brij Mohan Barwal	kindly upload volume vise pdf	11/Dec/20
1343	710102034212020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION EQUIPMENTS	Application under any other provisions- IBC			ROHIT GANDHI	case type in companies act and wrong section	11/Dec/20
1344	0710102/11525/2020	syndicate interglobe v/s global fragrances pvt ltd	ibc contempt petition	sec-9		vivek sharma	wrong section ,case type wrong	14/Dec/20
1345	0710102/11502/2020	Tennant Cleaning System India Private Limited Vs	Company Petition IB (IBC)	IBC Section 59		goel & associates	petition uncompleted, final report, ibbi missing. balance sheet missed 2 year., br missed, master data missed,	14/Dec/20
1346	0710102/11509/2020	Orient Links Co. LLC Vs Ram Kishore Nagarmal Marketing Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1882(ND)2019	Dhiraj Philip	Merge into one PDF	14/Dec/20
1347	0710102/11520/2020	JITENDER ARORA Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/104(PB)2018	Jitender Arora	small font-144 to 157,161 to 164,168,174,181,182,186,187,215,225 to 236,240 to 245,251,287,293 to 298,302 to 304,309,313,317,321,323,354,444 to 454,459,469,481,486,496 to 507,511,519 to 530,535,624 to 651,687 to 702/Page cut-297,235,354,Page not clear-390 to 398 to 425,/translated page-663,664	14/Dec/20
1348	0710102/11137/2020	PUMA REALTORS PRIVATE LIMITED Vs. AXIS BANK LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/934(PB)2018	Anurag Bhatt	Blur Page-56,57,67	14/Dec/20

1349	0710102/11413/2020	DIGITAL PROPERTIES AND HOTELS PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Abhishek Puri	Wrong section select, Page not clear 49,95 to 105, 107,302,303 Pages cut 127,128,147,148,167,168,187,188,207,208,275,278,279,283,284, Income tax advance service missed	14/Dec/20
1350	0710102/11539/2020	NBC Health & Hotels Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL ----/252ND 2O2O	HARISH DAMANI	Main case no. not metion	14/Dec/20
1351	0710102017542020/3	ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/43(PB)2020	Sec. 241(1)			PG 34-36,47-53 ,61,62,72 NOT CLEAR	14/Dec/20
1352	0710102701602018/8	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED	COMPANY PETITION IB (IBC)/160(PB)2018	IBC under Sec 7			NUMBERING NOT CORRECT	14/Dec/20
1353	0710102012502020/1	RAHUL DHINGRA (SOLE PROPRIETOR R-CUBE CORPORATION) Vs. EARTH WATER LIMITED (FORMERLY KNOWN AS FONTUS WATER PRIVATE LIMITED)	COMPANY PETITION IB (IBC)/423(ND)2020	IBC Under Sec 9			WRONG FILING FILE AS A APPLICATION	14/Dec/20
1354	0710102021342018/11	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO IA FILE	14/Dec/20
1355	0710102021342018/12	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			APPLICATION AND ADDESTIONAL DOCS FILE SEPRATE	14/Dec/20
1356	0710102021342018/13	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			AFFIDAVIT BACK DATE & APPLICATION AND REPLY FILE BOTH ARE SEPRATLY	14/Dec/20

1357	0710102021342018/14	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO IA FILE	14/Dec/20
1358	0710102021342018/15	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			WRONG FILING FILE AS A FRESH APPLICATION	14/Dec/20
1359	0710102021342018/16	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO IA FILE	14/Dec/20
1360	0710102021342018/7	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO PETITION FILE	14/Dec/20
1361	0710102021342018/8	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NO NEED TO FILE CA IN ADDITIONAL FILE	14/Dec/20
1362	0710102021342018/9	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NO NEED TO FILE CA IN ADDITIONAL FILE	14/Dec/20
1363	0710102032072018/5	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			INDEX MISSING	14/Dec/20
1364	0710102063312020/2	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	COMPANY PETITION IB (IBC)/835(ND)2020	IBC under Sec 7			True copy and sign are missing on annexures	14/Dec/20

1365	07101020075720 19/9	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.	COMPANY PETITION IB (IBC)/449(PB)2019	IBC under Sec 7			INDEX MISSING	15/Dec/20
1366	07101020160520 19/15	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7			NEED TO IA FILE	15/Dec/20
1367	07101020732620 20/3	MANOJ KUNWAR Vs. YOGESH SETHI	INTERLOCUTORY APPLICATION (I.B.C)/3149(ND)2020	Sec 60(5)			Affidavit of service is missing	15/Dec/20
1368	07101020760720 20/5	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234			Affidavit of service and index is missing	15/Dec/20
1369	07101020826020 20/3	SUMRIDHI ALUMINIUM PRIVATE LIMITED Vs. KIRAN UDYOG PRIVATE LIMITED	COMPANY PETITION IB (IBC)/946(ND)2020	IBC Under Sec 9			Additional file need to merge in reply or file it seprately	15/Dec/20
1370	07101021038420 20/1	ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTL INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4780(ND)2020	Sec 60(5)			sign is missing on reply and true copy is missing on annexures	15/Dec/20
1371	07102004139220 17/12	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			need to not filling ca in additional	15/Dec/20
1372	07102004139220 17/16	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efile	15/Dec/20

1373	0710102033212020/4	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	15/Dec/20
1374	0710102034302020/3	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020	Sub-section (l) of section 230			NEED TO SAPERATE FILLING	15/Dec/20
1375	0710102060392020/7	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	15/Dec/20
1376	0710102076232020/7	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	Sec 60(5)			NEED TO FILLING SAPERATE	15/Dec/20
1377	0710102093812020/3	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD	COMPANY PETITION IB (IBC)/1026(PB)2020	IBC under Sec 7			pg not are 49-51,55-59,70,71,77-80,86-90,91-97 are not clear	15/Dec/20
1378	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	COMPANY PETITION IB (IBC)/2646(ND)2019	IBC under Sec 7			Index is missing	15/Dec/20
1379	0710102151182019/2	CHEMSYNTH LABS Vs. ALCHEMIST LIMITED	COMPANY PETITION IB (IBC)/3238(ND)2019	IBC Under Sec 9			hand written on index and sign is missing on rejoinder	15/Dec/20
1380	0710102156272019/2	INCOME TAX OFFICER WARD 16 (1) Vs. REGISTRAR OF COMPANIES &MAA BERI ISPAT PVT. LTD	COMPANY PETITION (COMPANIES ACT)/922(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e-filing	15/Dec/20

1381	0710102157442019/2	INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI &RAMID PROJECTS PVT LTD)	COMPANY PETITION (COMPANIES ACT)/927(ND)2019	Sec 252 (1) - By Government Body			wrong efiling	15/Dec/20
1382	0710102159862019/4	ASSISTANT COMMSSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT. LTD	COMPANY PETITION (COMPANIES ACT)/1039(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	15/Dec/20
1383	0710102159872019/2	ASSISTANT COMMSSIONER OF INCOME TAX CIRCLE 14(2) Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT. LTD	COMPANY PETITION (COMPANIES ACT)/972(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			pagination is missing on index	15/Dec/20
1384	0710102162042019/3	BIJAN DASH Vs. MIST DIRECT SALES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3363(ND)2019	IBC Under Sec 9			Index is missing	15/Dec/20
1385	0710102162662019/6	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434(ND)2019	IBC under Sec 7			TRUE COPY SING MISSED IN FILE	15/Dec/20
1386	0710102166832019/2	INCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & ELEVEN BUILDCON PVT LTD	COMPANY APPEAL(COMPANIES ACT)/1040(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	15/Dec/20
1387	0710102016052020/5	AMRITA GUJRAL Vs. HYPERHIRE INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/38(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Index and pagination is missing	15/Dec/20

1388	0710102029322020/2	VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020	Application under any other provisions- IBC			wrong e-filing	15/Dec/20
1389	0710102031892020/2	ALMONDZ GLOBAL INFRA-CONSULTANT LIMITED Vs. REGISTRAR OF COMPANIES	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/49(PB)2020	Sec. 230-232, Sec 234			Wrong e-filing	15/Dec/20
1390	0710102089732020/2	DMI FINANCE PRIVATE LIMITED Vs. RAHEJA DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/970(PB)2020	IBC under Sec 7			Volume need to divide after page no. 200	15/Dec/20
1391	0710102168502019/3	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE TOWER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/124(ND)2020	IBC Under Sec 9			sign on reply is missing, affidavit date is missing	15/Dec/20
1392	0710102172362019/2	MS.ANJALI Vs. EDUJOIN TRAINING FOUNDATION	COMPANY PETITION IB (IBC)/130(ND)2020	IBC Under Sec 9			index is missing	15/Dec/20
1393	0710200433802018/12	SRS LIMITED Vs. LOGICAL JEWELLERS PVT. LTD.	COMPANY PETITION IB (IBC)/111(ND)2018	IBC Under Sec 9			service and true copy signature are missing	15/Dec/20
1394	0710102097492020/3	M/S PRANKIT INDIA ENTERPRISES Vs. M/S KANODIA TECHNOPLAST LTD.	COMPANY PETITION IB (IBC)/1008(ND)2020	IBC Under Sec 9			page no. 31, 32 are cut	15/Dec/20
1395	0710102099972020/2	SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4639(ND)2020	Sec. 12A			Index is missing	15/Dec/20
1396	0710102086782020/1	ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)2020	Application under any other provisions- IBC			wrong efiling	15/Dec/20

1397	0710102167802019/2	INCOME TAX OFFICER WARD 20.1 Vs. ROC. PRIYA TISSUE PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/1037(ND)2019	Sec 252 (1) - By Government Body			wrong efiling	15/Dec/20
1398	0710102171852019/2	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES(SVP INFRAHOMES PVT.LTD.)	COMPANY APPEAL(COMPANIES ACT)/72(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	15/Dec/20
1399	0710102173172019/1	INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES & REAL VENTURE EXIM PVT LTD	COMPANY APPEAL(COMPANIES ACT)/63(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	15/Dec/20
1400	0710102173682019/3	INCOME TAX OFFICER WARD 26(4) Vs. REGISTRAR OF COMPANIES(VSERVE CORPORATE SERVICES PVT.LTD.)	COMPANY APPEAL(COMPANIES ACT)/100(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	15/Dec/20
1401	0710120001492018/12	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9			pg no. 146-153,190 are not clear	15/Dec/20
1402	0710200001942016/8	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	COMPANY PETITION (COMPANIES ACT)/131(ND)2016	Sec. 241(1),Sec. 242(4)			Affidavit of service is missing	15/Dec/20
1403	710102115632020	MANOJ KULSHRESTHA VS MANSAROVER HERITAGE INN PVT. LTD.	COMPANY PETITION IB (IBC)/360(PB)2016	Sec 54(1)		Manoj Kulshrestha	Index Missed	15/Dec/20
1404	710102115662020	MANOJ KULSHRESTHA VS MANSAROVER HERITAGE INN PVT. LTD.	COMPANY PETITION IB (IBC)/360(PB)2016	Sec 54(1)		Manoj Kulshrestha	Index Missed	15/Dec/20
1405	710102115712020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	Application under any other provisions- IBC		MUKESH	Blur Page-26 to 59,64 to 82	15/Dec/20

1406	710102115822020	ACIT CIRCLE -17(2) NEW DELHI VS REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/615(ND)2019	Rule 11 of NCLT		HIMANSHU	Blur Page-12/Sign miss-12A to 12C/Merge into one PDF	15/Dec/20
1407	710102115902020	NIKHIL TANDON VS SANJEEV BINDAL	COMPANY PETITION IB (IBC)/1825(PB)2019	Sec 60(5)		Akhil	True copy sign missed	15/Dec/20
1408	0710102093552020/2	PRASAD & COMPANY (PROJECTS WORKS) LIMITED Vs. ANAND ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/1003(ND)2020	IBC Under Sec 9			pages from 46-51,54,58 are dark pages, sign missing on reply	15/Dec/20
1409	0710102063552020/1	ANITA DHIR Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2664()2020	Sec 30			NEED TO IA FILE	15/Dec/20
1410	0710102092292020/2	KRISHAN KUMAR MAHAJAN Vs. AMBASSADOR TRAVELS (DELHI) PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/138(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			NEED TO UPLOAD ONE PDF INDEX MISSING	15/Dec/20
1411	0710102027392020/2	RAPIPAY FINTECH HOLDING PRIVATE LIMITED Vs. NORTHBRIDGE CONSULTING PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/47(ND)2020	Sub-section (l) of section 230			wrong efiling	15/Dec/20
1412	0710102027392020/3	RAPIPAY FINTECH HOLDING PRIVATE LIMITED Vs. NORTHBRIDGE CONSULTING PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/47(ND)2020	Sub-section (l) of section 230			wrong efiling	15/Dec/20
1413	0710102075722020/5	FORTUM INDIA PRIVATE LIMITED Vs. IAP COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/97(ND)2020	Sub-Section (1) 0f Section 66.			Index is missing	15/Dec/20

1414	0710102082242020/1	YOUNG BIN KWAN HOTELS & TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/450(ND)2020	Sec 252 (3)			wrong efiling	15/Dec/20
1415	0710102108512020/2	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5087(PB)2020	Application under any other provisions- IBC			sign missing on every page and true copy on annexures	15/Dec/20
1416	0710102108932019/6	FLOURISH FINCAP PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/158(ND)2019	Sec. 230-232, Sec 234			pages from 1-6 are not clear	15/Dec/20
1417	0710102111032019/6	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135(ND)2019	IBC Under Sec 9			index is missing	15/Dec/20
1418	0710102111032019/7	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135(ND)2019	IBC Under Sec 9			sign is missing	15/Dec/20
1419	0710102148772019/2	INCOME TAX OFFICER WARD 15(2) Vs. REGISTRAR OF COMPANIES (LEMON TOUR AND TRAVEL PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/851(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	15/Dec/20
1420	0710102149152019/2	INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES (RAMA KRISHNA CATERING SERVICE PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/849(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	15/Dec/20
1421	0710102149932019/2	INCOME TAX OFFICER WARD 24 (3) Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/850(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	15/Dec/20

1422	0710102151922019/2	VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/153(ND)2020	IBC Under Sec 9			Index is missing and court fees, welafare	15/Dec/20
1423	0710102157442019/4	INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI &RAMID PROJECTS PVT LTD)	COMPANY PETITION (COMPANIES ACT)/927(ND)2019	Sec 252 (1) - By Government Body			wrong efiling	15/Dec/20
1424	0710102164542019/2	INCOME TAX OFFICER 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/1009(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			index pagination is wrong and pagination is also missing	15/Dec/20
1425	0710102165552019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1013(ND)2019	Sec 252 (1) - By Government Body			wrong efiling	15/Dec/20
1426	0710102165632019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1015(ND)2019	Sec 252 (1) - By Government Body			wrong efiling	15/Dec/20
1427	0710102093232020/1	RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs. MR. RAJESH NARANG	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/98(ND)2020	Sec. 230-232, Sec 234			Not found	15/Dec/20
1428	0710102/11591/2020	SANJAY GUPTA Vs. JITESH GUPTA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1591(PB)2018	Shivangi Shukla	vPG-101 to 198 missed in VOL-I/Draft written on each page	16/Dec/20
1429	0710102/10953/2020	AMIT RAJ JAIN Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/63(ND)2020	Parveen Kumar Aggarwal	27,29 NOT CLEAR	16/Dec/20
1430	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1304(ND)2020	Sec 60(5)			only proof of service uploaded	16/Dec/20

1431	0710102006172020/5	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1304 (ND)2020	Sec 60(5)			only proof of service uploaded	16/Dec/20
1432	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			only proof of service uploaded	16/Dec/20
1433	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			NEED TO IA FILE	16/Dec/20
1434	0710102079132020/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			only proof of service uploaded	16/Dec/20
1435	0710102077112020/1	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020	Sec 60(5)			INDEX MISSING	16/Dec/20
1436	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			index missing	16/Dec/20
1437	0710102085972020/5	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			need to file in one pdf	16/Dec/20
1438	0710102093102020/3	VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/401(ND)2020	Sec 252 (1)			Index is missing	16/Dec/20
1439	0710102111032019/8	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135(ND)2019	IBC Under Sec 9			Index is missing	16/Dec/20

1440	0710102153892019/1	INCOME TAX OFFICER WARD 24.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/872(ND)2019	Sec 252 (1) - By Government Body			wrong efiling	16/Dec/20
1441	0710200428752018/25	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong e-filing	16/Dec/20
1442	0710102/11609/2020	SUNDRM CONSULTANTS PVT LTD Vs THREE C PROPERTIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/849(PB)2020	Kartavya Batra	pg-9,32 NOT CLEAR/true copy sign missed/wrong Section chosen	16/Dec/20
1443	0710102/11612/2020	Mukendra Singh Vs Subhkamna Buildtech Private Limited	Intervention Petition (IBC)	Application under any other provisions- IBC		durgesh kumar ahuja	wrong section	16/Dec/20
1444	0710102/10883/2020	Raheja Towers PVT Vs RIYASAT TOWERS PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		karanjawala & co	case type wrong	16/Dec/20
1445	0710102/12687/2019	ATUL KUMAR KANSAL Vs. MR. SANDEEP SOOD	Company Petition IB	Application under any other provisions- IBC			Case Type Wrong	16/Dec/20
1446	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND)2020	IBC under Sec 7			Hand written on index is not allowed (Typed copy Required)	16/Dec/20
1447	0710102059952020/4	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND)2020	IBC under Sec 7			Hand written on index is not allowed (Typed copy Required)	16/Dec/20
1448	0710102099972020/3	SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4639(ND)2020	Sec. 12A			Pg no. 7 is not clear	16/Dec/20
1449	0710102103502020/1	RENAISSANCE INFRATECH PRIVATE LIMITED Vs. ANTARCTICA PROPERTIES COMPANY LIMITED	COMPANY PETITION IB (IBC)/1034(ND)2020	IBC under Sec 7			Index is missing	16/Dec/20
1450	0710102/11596/2020	VIVEK RAHEJA Vs Kailash Jain (Suspended Board of Directors)	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/2924(ND)2019	Vivek Raheja	Page not clear-34 to 36	16/Dec/20

1451	0710102/11195/2020	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/694(ND)2020	UPASANA TALWAR	page number missing	16/Dec/20
1452	710102108172020	SKY VISION PROMOTERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		HIMANSHU	Remove the defected file	17/Dec/20
1453	710102101572020	MACQUIRE BANK LIMITED VS SHILPI CABLE TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/64(PB)2017	Application under any other provisions- IBC		Huzefa F. Sitabkhan	Please Submit DD	17/Dec/20
1454	710102023822020	M/S. VISHAKARMA TOOL WORKS VS MOR MUKAT MARKETING PVT.LTD.	COMPANY PETITION IB (IBC)/3017(ND)2019	Application under any other provisions- IBC		Prashant	Document Not Upload	17/Dec/20
1455	710102106332020	RAHUL JAIN VS M/S RAVE SCANS PVT. LTD.	COMPANY PETITION IB (IBC)/01(PB)2017	Sec 60(5)		RAKESH KUMAR	Please submit DD	17/Dec/20
1456	710102107102020	AJAY KUMAR CHOUDHARY VS SUBHASH KUMAR KUNDRA	COMPANY PETITION IB (IBC)/933(PB)2019	Sec 60(5)		kundanlatwal	Please Submit DD	17/Dec/20
1457	710102107312020	ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED & ORS.	COMPANY PETITION (COMPANIES ACT)/128(ND)2019	Application under any other provisions		Smriti Dua	please submit dd	17/Dec/20
1458	710102116402020	MANTRA PROCESSORS PVT. LTD. VS REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/149(ND)2017	Rule 11 of NCLT		PRABHAKAR KUMAR	Blur page-12	17/Dec/20
1459	0710102002542020/3	PRAVEEN KUMAR SINGHAL Vs.	COMPANY APPLICATION(IBC)/283(ND)2020	Sec 12(2)			wrong efiling	17/Dec/20

1460	0710102023422020/2	SAGAR COLORPAC PRIVATE LIMITED Vs. MAGGPIE INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/662(ND)2020	IBC Under Sec 9			wrong efiling	17/Dec/20
1461	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/381(ND)2020	Sec 252 (1)			pg no.1-13 are not clear and cut	17/Dec/20
1462	0710102033012020/2	JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/986(ND)2020	IBC Under Sec 9			Index and affidavit of service is missing	17/Dec/20
1463	0710102094282020/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY PETITION (COMPANIES ACT)/173(ND)2020	----Sec. 213			NEED TO IA FILE	17/Dec/20
1464	0710102094282020/2	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY PETITION (COMPANIES ACT)/173(ND)2020	----Sec. 213			NEED TO IA FILE	17/Dec/20
1465	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	Sec 252 (3)			NEED TO UPLOAD IN ONE PDF	17/Dec/20
1466	0710102133392019/2	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD	COMPANY PETITION IB (IBC)/2612(ND)2019	IBC Under Sec 9			NEED TO IA FILE	17/Dec/20
1467	0710200410172018/24	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			NEED TO IA FILE	17/Dec/20
1468	0710200411452018/10	M/S KHERA ENTERPRISES vs M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	18/Dec/20
1469	0710102150982019/4	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	18/Dec/20
1470	0710102150982019/5	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress report filed)	18/Dec/20

1471	0710102150982019/6	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	18/Dec/20
1472	0710102077242019/11	BHARART CHUGH vs PD ADVISORY SERVICES L.L.P	IBC under Sec 7				Wrong Document (Progress report filed)	18/Dec/20
1473	0710102077242019/11	BHARART CHUGH vs PD ADVISORY SERVICES L.L.P	IBC under Sec 7				Wrong Document (Progress report filed)	18/Dec/20
1474	0710102406262018/12	LOYZ OIL PTE LTD vs INTERLINK PETROLEUM LIMITED	IBC under Sec 7				Wrong Document (Progress report filed)	18/Dec/20
1475	0710102082042019/25	RITU TANDON vs M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	18/Dec/20
1476	0710102150982019/4	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	18/Dec/20
1477	0710102150982019/5	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress report filed)	18/Dec/20
1478	0710200411452018/11	M/S KHERA ENTERPRISES vs M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	18/Dec/20
1479	0710102/11570/2020	Sanjay Kumar Mittal Vs	Intervention Petition(Companies Act)	Intervention Application		KIRTIKAR SUKUL	wrong section and case type wrong	18/Dec/20
1480	0710102005412020/3	PRO-ARC WELDING AND CUTTING SYSTEMS PRIVATE LIMITED Vs. SM AUTOSTAR PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/477(ND)2020			wrong efiling	18/Dec/20
1481	0710102018592020/3	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/531(ND)2020			Notarized date is missing on affidavit and sign on every page of reply missing	18/Dec/20
1482	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020			merge into one pdf file or file separately	18/Dec/20
1483	0710102027272020/2	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1047(ND)2020			Index is missing	18/Dec/20
1484	0710102029322020/2	VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020			Wrong efiling	18/Dec/20
1485	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020			Petition is need to be filed separately	18/Dec/20
1486	0710102065582020/2	KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)2020			pg no 31-33 are blur, pg. no. 23 not translated	18/Dec/20

1487	0710102088472020/3	SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020			NEED TO IA FILE	18/Dec/20
1488	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)2020			two files are uploaded need to file it seprately	18/Dec/20
1489	0710102059952020/4	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)2020			two files are uploaded that need to be file separately or delete extra files	18/Dec/20
1490	0710102104772020/1	DONJIN TECHNOLOGY INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/447(ND)2020			INCOME TAX SERVICE MISSING	18/Dec/20
1491	0710102105082020/1	NAVKAR EXPORT AGENCIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/448(ND)2020			ONYL PROOF OF ERVICE UPLOAD	18/Dec/20
1492	0710102105422020/1	EXCEL MEDIA PVT. LTD. Vs.	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/691(ND)2020			need to petition file	18/Dec/20
1493	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019			NEED TO UPLOAD IN ONE PDF	18/Dec/20
1494	0710102108342020/2	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5067(ND)2020			true copy sign missing	18/Dec/20
1495	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/2646(ND)2019			TRUE COPY SIGN MISSING	18/Dec/20
1496	07101021496320l9/4	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2020			INDEX MISSING	18/Dec/20
1497	0710102106832020/1	ALLWIN FOOTWEAR PRIVATE LIMITED Vs. M/S SALUJA CONSTRUCTION COMPANY LTD	Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/120(ND)2020			index missing	18/Dec/20
1498	0710102/11629/2020	UNIQUE PROPMART PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Robin Sen Giri	53 page wrong arrange, pages not clear 136,151,152,153 Wrong income tax advance service kindly serve to Income tax DCIT Delhi high court	18/Dec/20

1499	0710102080222020/4	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)			ONLY INDEX UPLOAD	18/Dec/20
1500	0710102092572020/2	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/576(ND)2020	Rule 11 of NCLT			NEED TO UPLOAD SAPERATLY	18/Dec/20
1501	0710102075702019/5	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			INDEX MISSING	18/Dec/20
1502	0710102/11552/2020	VMS EQUIPMENT PVT LTD Vs. PRIMROSE INFRATECH PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)			23 page missing	18/Dec/20
1503	0710102/10728/2020	VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/1108(ND)2019	Shashwat Parihar	page 4 cut service blur	18/Dec/20
1504	0710102/11691/2020	ANURAG CHANDRA Vs AFFINITY BEAUTY SALON PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/786(PB)2018	RANJANA ROY	Blur Page-81,85 to 98/Sign miss-110/Page cut-188	18/Dec/20
1505	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND)2020	IBC under Sec 7			NEED TO UPLOAD ONE TIME	18/Dec/20
1506	0710102073262020/4	MANOJ KUNWAR Vs. YOGESH SETHI	INTERLOCUTORY APPLICATION (I.B.C)/3149(ND)2020	Sec 60(5)			Wrong Doc. (court order missing)	18/Dec/20
1507	0710102076882020/4	GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED	COMPANY PETITION IB (IBC)/993(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	18/Dec/20
1508	0710102086532020/1	ARS REALTORS PVT LTD Vs. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3795(PB)2020	Sec 60(5)			TRUE COPY SIGN MISSING	18/Dec/20

1509	0710102089642020/1	ANDESTINY TRADE WORLD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/439(ND)2020	----			INCOME TAX SERVICE MISSING	18/Dec/20
1510	0710102091522020/1	UD INFRATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/454(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	18/Dec/20
1511	0710102096492020/2	SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/385(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	18/Dec/20
1512	0710102027332020/4	SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND)2020	IBC Under Sec 9			No index,no pagination, not uploaded properly	18/Dec/20
1513	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/381(ND)2020	Sec 252 (1)			Only proof of service uploaded	21/Dec/20
1514	0710102085972020/7	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			ble page numbering in file,pg-713 not clear	21/Dec/20
1515	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	Sec 252 (3)			true copy stamp and sign missed	21/Dec/20
1516	0710102012862020/7	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB)2020	IBC Under Sec 9			Need to file as IA	21/Dec/20
1517	0710102024942020/4	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020	Sec 252 (1)			In Index pg-140-147 it is mention proof of service but in pg-140-147 proof of service not upload	21/Dec/20

1518	0710102026492020/11	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (l) of section 230			pg numbering missed after pg-10	21/Dec/20
1519	0710102026492020/12	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (l) of section 230			pg numbering missed after pg-10	21/Dec/20
1520	0710102026492020/13	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (l) of section 230			pg numbering missed after pg-10	21/Dec/20
1521	0710102026492020/14	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (l) of section 230			pg numbering missed after pg-10	21/Dec/20
1522	0710102026492020/15	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (l) of section 230			pg numbering missed after pg-10	21/Dec/20
1523	0710102026492020/16	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (l) of section 230			page numbering missed after pg-6	21/Dec/20

1524	0710102026492020/17	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/Dec/20
1525	0710102033942020/3	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)			pg-16-62 translate,write true copy not t.c.	21/Dec/20
1526	0710102065422020/3	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/889(ND)2020	IBC under Sec 7			sign missed on rejoinder	21/Dec/20
1527	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020	Application under any other provisions			pg-25 cut,proof of service missed	21/Dec/20
1528	0710102080192020/4	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)			Advance service missed	21/Dec/20
1529	0710102080212020/3	RAJ NANDINI BUILDTECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/293(ND)2020	Sec 252 (3)			Advance service missed	21/Dec/20
1530	0710102082152020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPLICATION(COMPANIES ACT)/447(ND)2020	Application under any other provisions			affidavit missed	21/Dec/20
1531	0710102093062019/5	RAJESH MITTAL Vs. EARTH WATER LTD.	COMPANY PETITION IB (IBC)/1542(ND)2019	IBC Under Sec 9			affidavit missed	21/Dec/20

1532	0710102095952020/7	R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/141(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)			2 different document upload in one number	21/Dec/20
1533	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	COMPANY PETITION IB (IBC)/2646(ND)2019	IBC under Sec 7			affidavit missed	21/Dec/20
1534	0710102002622019/16	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	COMPANY PETITION IB (IBC)/248(ND)2019	IBC Under Sec 9			7-15 NOT CLEAR	21/Dec/20
1535	0710102020352020/5	SUDERSHAN GUPTA Vs.	COMPANY APPLICATION(IBC)/1364 (PB)2020	Sec 30			INDEX MISSING	21/Dec/20
1536	0710102022652018/14	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7			TRUE COPY SIGN MISSING	21/Dec/20
1537	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/381(ND)2020	Sec 252 (1)			pg-11,12 translate,proof of service missed	21/Dec/20
1538	0710102095782020/1	GURDEEP KAUR GULATI Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/427(ND)2020	Sec 252 (1)			INDEX MISSING DOCUMENT NOT IN PROPER	21/Dec/20
1539	0710102076442019/21	PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/979(ND)2019	IBC under Sec 7			INDEX MISSING	21/Dec/20
1540	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/381(ND)2020	----IBC Under Sec 9			Only proof of service uploaded	21/Dec/20

1541	07102004111820 17/8	INDIAN Vs. M/S ATHENA DEMWE POWER LIMITED	COMPANY PETITION IB (IBC)/244(ND)2017	IBC under Sec 7			Proof of service missed	21/Dec/20
1542	07102004111820 17/9	INDIAN Vs. M/S ATHENA DEMWE POWER LIMITED	COMPANY PETITION IB (IBC)/244(ND)2017	IBC under Sec 7			Only proof of service uploaded	21/Dec/20
1543	0710102005502019/7	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND)2019	IBC under Sec 7			pg-3 missed	21/Dec/20
1544	0710102005502019/8	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND)2019	IBC under Sec 7			Index missed	21/Dec/20
1545	0710102028772020/1	INTELLECT CAPITAL SERVICES Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/225(ND)2020	Sec 252 (3)			page numbering missed	21/Dec/20
1546	0710102071962020/9	MGSHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020	Sec. 230-232 - Second Motion			Proof of service missed	21/Dec/20
1547	0710102108342020/3	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5067(ND)2020	Rule 11 of NCLT, 2016			123 124 129-131 134-145 152 NOT CLEAR	21/Dec/20
1548	0710102157202019/3	DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.	COMPANY PETITION IB (IBC)/3478(ND)2019	IBC Under Sec 9			PROOF OF SERVICE	21/Dec/20

1549	0710102076072020/6	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234			Only efile receipt uploaded	21/Dec/20
1550	0710102090802020/1	SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/495(ND)2020	Sec 252 (1)			Only affidavit uploaded	21/Dec/20
1551	0710102092082020/5	RAMAN RAJ SUD Vs. RIDHIMA OVERSEAS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/140(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Need to file as IA	21/Dec/20
1552	0710102102752020/1	MZ INDIA PRIVATE LIMITED Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY APPEAL(COMPANIES ACT)/452(ND)2020	Sec 252 (3)			Only affidavit uploaded	21/Dec/20
1553	0710102024942020/4	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020	Sec 252 (1)			affidavit missed,index not match with file	21/Dec/20
1554	0710102033942020/5	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)			14-62 TRANSLATE	21/Dec/20
1555	710102115992020	RAJ LAXMI REALTORS PRIVATE LIMITED VS INCOME TAX DEPARTMENT	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Rule 11 of NCLT		Kushal Gupta	SEPRATE FILE AFFIDAVIT AND INCOME TAX ROC SERVICE MISSING	21/Dec/20
1556	710102117122020	SM PILFER PROOF CAPS PRIVATE LIMITED VS M/S DYNAMIC STAR SECURITY AND ALLIED SERVICES	COMPANY PETITION IB (IBC)/1251(ND)2018	Application under any other provisions- IBC		Attin Shankar Rastogi	Blur Page-28 to 31,96,97,117 to 119	21/Dec/20

1557	0710102/11740/2020	M/S RAJDHANI PRIVATE LIMITED Vs M/S SHIV SAI METAL PRODUCTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		amit goel	not in delhi (patna)	22/Dec/20
1558	0710102/11756/2020	Mrs. Nishtha Nigam Vs Mothers Pride Education Institution Private Limited	Company Petition IB (IBC)	IBC under Sec 7		vijyant nigam	claim amount less than 1 Cr	22/Dec/20
1559	0710102/11701/2020	JMA MARKETING LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Afnaan Siddiqui	Pages missed 40,55,280, pages not clear 86 to 89,158,164,166,168,170,172,203,341,352	22/Dec/20
1560	0710102/11690/2020	Vipin Kumar Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (3)		Narender	Pages missed 55,57,59,61,63,65,67,69	22/Dec/20
1561	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	Sec 252 (3)			affidavit missed	22/Dec/20
1562	0710102149632019/4	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/370(ND)2020	IBC Under Sec 9			6 7 NOT CLEAR	22/Dec/20
1563	0710102000662018/6	CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1481(PB)2018	IBC under Sec 7			Index not match with file(Power of Attorney missed)	22/Dec/20
1564	0710102018592020/4	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/531(ND)2020	IBC Under Sec 9			pg-33,40 missed,pg-45 translate	22/Dec/20
1565	0710102025322020/1	PRAWIN CHARAN DWARY Vs. JIA LAL KISHORI LAL P.L.	INTERLOCUTORY APPLICATION (I.B.C)/1613(PB)2020	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Index missed	22/Dec/20
1566	0710102027332020/5	SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND)2020	IBC Under Sec 9			Index counsil sign missed	22/Dec/20

1567	0710102032742020/3	VISHAL GUPTA Vs. K R F LIMITED	COMPANY PETITION IB (IBC)/770(ND)2020	IBC Under Sec 9			Upload file in one pdf and maintain one index	22/Dec/20
1568	0710102094892020/2	M/S. DALPATPUR R E INFRASTRUCTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/384(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22/Dec/20
1569	0710102098842020/1	BIG VACATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/408(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	22/Dec/20
1570	0710102101342020/2	SATYA LAND AND HOUSING DEVELOPMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/420(ND)2020	Sec 252 (3)			advance service to all respondent	22/Dec/20
1571	0710102101682020/1	MANSIJ ARYA Vs. AMIT AIRY	INTERLOCUTORY APPLICATION (I.B.C)/4752(ND)2020	19(2)			INDEX MISSING	22/Dec/20
1572	0710102106482020/1	UMBRELLA AEGIS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/462(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	22/Dec/20
1573	0710102107132020/2	AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/458(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22/Dec/20
1574	0710102/11530/2020	Raj Nandini Buildtech Limited Vs Registrar of Companies	Company Application(Companies Act)	Sec 252 (3)		Kushal Gupta	Wrong section choose/small font-19	22/Dec/20
1575	710102105982020	M/S GAYATRI TRADEX PVT. LTD. Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (3)		ROHIT GOEL	service to income tax,wrong case type	22/Dec/20

1576	710102088982020	KMQ Engineering & Tools Private Limited Vs. 1. Union of India Ministry of Corporate Affairs through Registrar of Companies	Company Petition	Sec 252 (1) - By Government Body		NARESH KUMAR SJVANI	Service to Income Tax (DCIT) High court is missing, MOA and AOA misssing , NCLT form 12 memorandum of apperance is missing	22/Dec/20
1577	0710102/11799/2020	M/s. Nivedan Fin Invest Lease Limited Vs Mr. Dinesh Sood	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/892(PB)2018	pankaj agarwal	Sign miss-6,37 to 58/Pagination not done after page no.58/Affidavit missing/etc	22/Dec/20
1578	0710102/11800/2020	Nivedan Fininvest Lease Limited Vs Mr. Dinesh Sood	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/892(PB)2018	pankaj agarwal	affidavit missing/Pagination not done after page no.58	22/Dec/20
1579	0710102/11810/2020	Mahesh Yadav Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT	Appeal/493(ND)2020	Alok Yadav	ROC Income Tax service missing	22/Dec/20
1580	0710102/11786/2020	astral energy systems pvt ltd Vs Registrar Of Companies (RoC Delhi)	Company Appeal(Companies Act)	Sec 252 (3)		AMRISH GANDHI	Index missed, no advance service of roc and income tax, no pagination in annexures, no power of attorney and no BR, kindly make one pdf than upload	22/Dec/20
1581	0710102/10766/2020	MORGAN BEVERAGES PRIVATE LIMITED Vs KANOE IMPEX INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhiren R. Dave	claim amount less than 1 Cr	22/Dec/20
1582	0710102/11516/2020	RDC Concrete (India) Private Limited Vs Jalesh Kumar Grover	Intervention Petition (IBC)	Sec 60(5)		siddharth shankar dev	page:46, 61, 62, ,advocate welfare court fee missed, proof of service missed	22/Dec/20
1583	0710102/07732/2020	Erican Enterprise Limited Vs Super Seal Flexible Hose Limited	Company Petition IB (IBC)	IBC Under Sec 9		legal knights law firm	claim amount less than 1 Cr	22/Dec/20
1584	0710102008002020/4	ANIL KUMAR Vs. G.K.DAIRY AND MILK PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/441(ND)2020	IBC Under Sec 9			rejoinder sign missed,true copy sign and stamp missed	22/Dec/20
1585	0710102101292020/1	OM SHREE HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/459(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22/Dec/20
1586	0710102028322020/8	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.					2 different document upload in one file	23/Dec/20

1587	0710102028912020/1	WEB TECHMEDIA PRIVATE LIMITED Vs. ROC DELHI					service missed of roc	23/Dec/20
1588	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD					Need to file as IA	23/Dec/20
1589	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA					Wrong file	23/Dec/20
1590	0710102090802020/1	SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					service missed to roc	23/Dec/20
1591	0710102090982020/2	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI					Index missed	23/Dec/20
1592	0710102091262020/2	VAPURCO CHEMITECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					Index missed,file not properly uploaded	23/Dec/20
1593	0710102093912020/1	ICICI BANK LIMITED Vs. M/S PRIME GOLD-SAIL JVC LTD.					Need to file as IA	23/Dec/20
1594	0710102101682020/1	MANSIJ ARYA Vs. AMIT AIRY					True copy sign and stamp missed	23/Dec/20
1595	0710102102492019/5	PROGFIN TECHNOLOGIES PVT. LTD. Vs. REGISTRAR OF COMPANIES					Wrong page numbering in index and in file	23/Dec/20
1596	0710102076232020/10	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED					TRUE COPY SIGN MISING	23/Dec/20
1597	0710102109692020/2	SUSHIL KUMAR RESOLUTION PROFESSIONAL Vs. JITESH GUPTA					true copy sign missing	23/Dec/20
1598	0710102111332020/1	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA					INCOME TAX SERVICE MISSING	23/Dec/20
1599	0710102111512020/1	NBC HEALTH & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					INCOME TAX SERVICE MISSING	23/Dec/20
1600	0710102033182020/3	B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE LIMITED					INDEX MISSING	23/Dec/20
1601	0710102070012020/1	VP SHARMA Vs. NA					NEED TO FONT CHANGE	23/Dec/20
1602	0710102093912020/1	ICICI BANK LIMITED Vs. M/S PRIME GOLD-SAIL JVC LTD.					NEED TO IA FILE	23/Dec/20

1603	0710102105402019/11	ANUPAM ENTERPRISES Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED					PROOF OF SERVICE MISSING	23/Dec/20
1604	0710102028452020/3	ASHOKA CREATIONS LTD. Vs. TRAFIGURA INDIA PVT. LTD.					need to true copy sign all pages	23/Dec/20
1605	0710102101032019/3	M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HI RISE INFRATECH PRIVATE LIMITED					need to ia file	23/Dec/20
1606	710102033932020	BINDU RAI & NILABH AND ORS. VS MORPHEUS DEVELOPERS PRIVATE LTD AND ANR	Company Petition IB (IBC)	IBC under Sec 7		Rituraj Choudhary	page:140 not clear	23/Dec/20
1607	710102114972020	ASHU GUPTA VS AKASH SINGHAL	COMPANY PETITION IB (IBC)/401(ND)2017	Sec 60(5)		SHASHANK RAGHAV	Page not clear-24,sign miss-26 to 65 /Small font-53 Merge in single pdf	23/Dec/20
1608	710102116552020	PANKAJ NARANG VS MR. SURESH KUMAR JAIN	COMPANY PETITION IB (IBC)/236(ND)2020	19(2)		PANKAJ NARANG	WRONG FILING	23/Dec/20
1609	0710102078282020/2	SPIRITED AUTO CARS (I) LIMITED	Sec. 230-232 - Second Motion				Index not signed	23/Dec/20
1610	0710102150982019/6	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong DOC (Preliminary report filed)	23/Dec/20
1611	0710200412522017/20	P K SALES COMPANY PVT. LTD.	IBC Under Sec 10				Wrong DOC (Progress report filed)	23/Dec/20
1612	0710102008602019/2	GLORIOUS IRON AND STEEL PRIVATE LIMITED vs ROC	Sec 252 (3)				Proof of service missed	23/Dec/20
1613	0710102077912020/3	SOURABH AGARWAL vs ROC	Sec 252 (3)				not showing issue raised	23/Dec/20
1614	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	24/Dec/20
1615	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	24/Dec/20

1616	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020	Application under any other provisions			pg 18,19,22.25 cut	24/Dec/20
1617	0710102032072018/7	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			Wrong Document (application filed)	24/Dec/20
1618	0710102060392020/10	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9			volume wise index missed	24/Dec/20
1619	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020	Application under any other provisions- IBC			Need to file as IA	24/Dec/20
1620	0710102092762020/4	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED Vs. ARMIS BUSINESS VENTURES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/89(PB)2020	Sec. 230-232, Sec 234			Wrong Document (2nd motion joint petition filed as additional)	24/Dec/20
1621	0710102103162020/1	N RATTHORE BUILDCON PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES AND ANR	COMPANY APPEAL(COMPANIES ACT)/484(ND)2020	Sec 252 (1)			Pagination Missing	24/Dec/20
1622	0710102111332020/2	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/490(ND)2020	Sec 252 (1)			pg-5 missed	24/Dec/20
1623	710102113252020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SACHET INFRASTRUCTURE PRIVATE LIMITED VS SACHET INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/193(PB)2019		Main case number not match in link and pdf	24/Dec/20

1624	710102113192020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SAMEEKSHA ESTATE PRIVATE LIMITED VS SAMEEKSHA ESTATE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/190(ND)2019		Main case number not match please check the case number	24/Dec/20
1625	710102100322020	DEBASHIS NANDA VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Debashis	Wrong main case number in file,wrong case type	28/Dec/20
1626	710102108232020	INDIAN POTASH LIMITED VS BOHRA INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/564(ND)2019	KESHAV SAINI	Wrong file	28/Dec/20
1627	710102118742020	GOPAL LAL BARER VS ASSISTANT COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)2017	Gopal Lal Baser	Page not clear-17	28/Dec/20
1628	710102118602020	SCHAEFER SYSTEMS INTERNATIONAL PTE. LTD VS UNITED COLD CHAIN AND FOOD PROCESSING LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2019	Siddharth Bhatli	Hand written not allowed in Index/wrong section choose	28/Dec/20
1629	710102118672020	MASOOD HASAN & ORS. VS ELEGANT INFRACON PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2840(ND)2019	MAREESH	sign miss-2 to 4,6 to 8/small font-271,272/Proof of service	28/Dec/20
1630	710102118902020	CHERIAN VS GANDHARV GOYAL	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Aastha Bhardwaj	wrong filing file as a additional	28/Dec/20
1631	710102117652020	MONIN ASIA KL SDN BHD VS SAKSHAM IMPEX PVT LTD AND ANR	Company Petition IB (IBC)	IBC Under Sec 9		ATUL NAGARAJAN	form-1 wrong mention index, and affidavit on back date	28/Dec/20
1632	710102118812020	BASE BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		RAJEEV	Case type wrong select, memo of parties/synopsis/list of dates & events missed, Company master data missed, income tax advance service missed, no sign in every page of petition	28/Dec/20
1633	710102118922020	ADITI REALTORS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		VIDEH VAISH	Wrong section select, Index missed, no sign in every page of petition, STK 07 missed, Roc and Income tax advance service missed, Vakaltnama missed, no company master data	28/Dec/20

1634	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	28/Dec/20
1635	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	28/Dec/20
1636	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020	Application under any other provisions			pg 18,19,22.25 cut	28/Dec/20
1637	0710102032072018/7	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			Wrong Document (application filed)	28/Dec/20
1638	0710102060392020/10	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9			volume wise index missed	28/Dec/20
1639	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020	Application under any other provisions- IBC			Need to file as IA	28/Dec/20
1640	0710102066472020/3	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/268(ND)2020	Sec 252 (3)			TRUE COPY SING MISSED	28/Dec/20
1641	0710102092762020/4	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED Vs. ARMIS BUSINESS VENTURES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/89(PB)2020	Sec. 230-232, Sec 234			Wrong Document (2nd motion joint petition filed as additional)	28/Dec/20

1642	0710102103162020/1	N RATTHORE BUILDCON PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES AND ANR	COMPANY APPEAL(COMPANIES ACT)/484(ND)2020	Sec 252 (1)			Pagination Missing	28/Dec/20
1643	0710102111332020/2	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/490(ND)2020	Sec 252 (1)			pg-5 missed	28/Dec/20
1644	710102119452020	KEDARNATH BUILDTECH PRIVATE LIMITED VS THREE C INFRA PRIVATE LIMITED	Restoration Application (IBC)	Rule 11 of NCLT, 2016		SHREY YADAV AND ASSOCIATES	Blur page-19/Case Type & section wrong/Page miss-20	29/Dec/20
1645	710102119482020	GOINDI INDUSTRIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Rule 11 of NCLT		SANCHIT	Blur Page-6 to 11,16,22/Wrong section mention in index	29/Dec/20
1646	710102113202020	AJI INTERNATIONAL PRIVATE LIMITED VS FLEISHCHHACKER MANUFACTURING COMPANY INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 441		MOHIT	RoC advance service missed, Roc report missed Pages not clear 238,246,247,248,252,255,256	29/Dec/20
1647	710102115262020	AMEET KHANDELWAL VS POOJA GOELA	Contempt Petition(Companies Act)	Sec 425		AMEET	No pagination after page no 32, kindly upload only final petition and delete all	29/Dec/20
1648	710102117632020	FERN PROJECTS PRIVATE LIMITED VS UNIPACK MULTIPRODUCT PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		ISWAR	Section 66 mentioned in petition kindly removed it	29/Dec/20
1649	0710102065502020/4	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/851(ND)2020	IBC Under Sec 9			sign on reply missed,pg-32,59,60 not clear	29/Dec/20
1650	0710102098132019/27	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7			NEED TO IA FILE	29/Dec/20

1651	0710102100462020/8	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			INDEX MISSING	29/Dec/20
1652	0710102107502020/1	M/S MVS IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/474(ND)2020	Sec 252 (3)			NO INDEX	29/Dec/20
1653	0710102107532020/1	MODERN CREDIT PRIVATE LIMITED Vs. SHIVI JAIN	COMPANY PETITION IB (IBC)/1112(ND)2020	Section 95(1)			ONLY PROOF OF SERVICE	29/Dec/20
1654	0710102091942020/5	COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/101(PB)2020	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSING	29/Dec/20
1655	0710102003422020/3	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/229(ND)2020	Sec 252 (3)			Only proof of service uploaded	29/Dec/20
1656	0710102021342018/11	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file as IA	29/Dec/20
1657	0710102021342018/12	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file as IA	29/Dec/20
1658	0710102021342018/17	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	29/Dec/20

1659	0710102021342018/18	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	29/Dec/20
1660	0710102021342018/19	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	29/Dec/20
1661	0710102021342018/20	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	29/Dec/20
1662	0710102021342018/21	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	29/Dec/20
1663	0710102021342018/22	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	29/Dec/20
1664	0710102021342018/23	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	29/Dec/20
1665	0710102021342018/24	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	29/Dec/20

1666	0710102021342018/25	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	29/Dec/20
1667	0710102021342018/26	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	29/Dec/20
1668	0710102072112020/3	NEERAJ BHATIA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3318(ND)2020	Application under any other provisions- IBC			Only proof of service uploaded	29/Dec/20
1669	0710102090942020/3	MANSIJ ARYA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4054(ND)2020	Application under any other provisions- IBC			NEED TO IA FILLING	29/Dec/20
1670	0710200413922017/28	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	29/Dec/20
1671	0710200413922017/29	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	29/Dec/20
1672	0710200413922017/30	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	29/Dec/20
1673	0710200413922017/31	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	29/Dec/20

1674	0710200413922017/32	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	29/Dec/20
1675	0710200413922017/33	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	29/Dec/20
1676	0710200413922017/34	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	29/Dec/20
1677	0710200413922017/35	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	29/Dec/20
1678	0710200413922017/36	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	29/Dec/20
1679	0710200413922017/37	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	29/Dec/20
1680	0710200413922017/38	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	29/Dec/20

1681	0710200413922017/39	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	29/Dec/20
1682	0710200413922017/40	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	29/Dec/20
1683	0710200413922017/41	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	29/Dec/20
1684	0710200413922017/42	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	29/Dec/20
1685	0710200413922017/43	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	29/Dec/20
1686	0710200413922017/44	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	29/Dec/20
1687	0710200413922017/45	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	29/Dec/20

1688	0710200413922017/46	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY NOT CA	29/Dec/20
1689	0710200413922017/47	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	29/Dec/20
1690	0710102150942019/3	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3243(ND)2019	IBC under Sec 7			true copy sign and stamp missed,proof of service missed	29/Dec/20
1691	0710102150942019/4	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3243(ND)2019	IBC under Sec 7			Only proof of service uploaded	29/Dec/20
1692	0710200420362018/69	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			page 14 26 not clear	29/Dec/20
1693	0710102025642020/3	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	COMPANY PETITION IB (IBC)/651(ND)2020	IBC under Sec 7			NEED TO IA FILE	30/Dec/20
1694	0710102025642020/4	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	COMPANY PETITION IB (IBC)/651(ND)2020	IBC under Sec 7			NEE TO IA FILLING	30/Dec/20
1695	0710102026062020/3	RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/145(ND)2020	Sec. 241(1),Sec. 242(4)			NEED TO IA FILE	30/Dec/20

1696	0710102101682019/5	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	COMPANY PETITION IB (IBC)/1671(PB)2019	IBC under Sec 7			NEED TO IA FILE	30/Dec/20
1697	0710102104312020/1	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)			NEED TO IA FILE	30/Dec/20
1698	0710102105492020/1	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4931(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	30/Dec/20
1699	0710102080222020/6	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	30/Dec/20
1700	0710102080932020/1	NEERAJ BHATIA Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3614(ND)2020	----19(2)			NEED TO IA FILE	30/Dec/20
1701	0710102089482019/11	JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1295(ND)2019	IBC under Sec 7			NEED TO IA FILE	30/Dec/20
1702	0710102150272019/4	ACREE TRADING CORPORTATION Vs.	COMPANY APPLICATION(IBC)/1606 (ND)2019	Application under any other provisions- IBC			PAGE 19 27 28 31 32	30/Dec/20

1703	710102097412020	HONG SHIK YOO VS JITEN AMRUTLAL DESAI	Company Petition (Companies Act)	Sec. 245		SHIVRAM	English Translation 67 to 69, 996 to 1003, 1006 to 1013, 1016 to 1023, 1026 to 1033, Pages not clear 229 to 234, 245,249,254,259,269 to 273,301,302,312 to 313,357 to 363, 383,388 to 396,470 to 478,487,488,518,519,628,634,637 to 639,641 to 643,645,649,651,758 to 761,868 to 870, , Last 6 pages not mentioned in index,	30/Dec/20
1704	710102117782020	YETI EXPORTS PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 97(1)		Himanshu	list of dates & events missed, Brief synopsis missed, no advance service	30/Dec/20
1705	710102117772020	VIPIN AUTOMOBILES PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 97(1)		Himanshu	List of dates & event, Brief synopsis missed, no advance service, Company name not matched in MoA & AoA, Page missed 57	30/Dec/20
1706	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)			Supporting Affidavit missed/True copy sign missed	31/Dec/20
1707	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)			Supporting Affidavit missed/True copy sign missed	31/Dec/20
1708	710102102042020	SHEELA SHARMA VS ANSAL PROPERTIES AND INFRASTRUCTURE	COMPANY PETITION IB (IBC)/3164(ND)2019	Application under any other provisions- IBC		priyadarshi chaitanyashil	wrong file	31/Dec/20
1709	710102117352020	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED VS RAKESH KUMAR SINGALA	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/65(PB)2020	Sec. 230-232 - Second Motion		RAJEEV	Wrong Case type	31/Dec/20
1710	710102035432020	SHYAM SUNDER VS ADA RESTAURANTS AND FOODS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHASHI BHUSHAN PRASAD	claim less than 1 cr	31/Dec/20
1711	0710102021342018/27	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	04/Jan/21

1712	0710102021342018/28	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1713	0710102021342018/29	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1714	0710102021342018/30	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1715	0710102021342018/31	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1716	0710102021342018/32	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1717	0710102021342018/33	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1718	0710102021342018/34	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	04/Jan/21

1719	0710102021342018/35	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1720	0710102021342018/36	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1721	0710102021342018/37	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1722	0710102069592020/2	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1011(ND)2020	IBC Under Sec 9			Need to file as IA	04/Jan/21
1723	0710102082632020/6	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND)2020	IBC Under Sec 9			Need to file as IA	04/Jan/21
1724	0710102082632020/7	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND)2020	IBC Under Sec 9			Need to file as IA	04/Jan/21
1725	0710102116702019/2	ARTIMPIANTI INDIA PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/2104(ND)2019	IBC Under Sec 10			Index missed	04/Jan/21
1726	0710200413922017/48	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	04/Jan/21

1727	0710200413922017/49	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1728	0710200413922017/50	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1729	0710200413922017/51	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1730	0710200413922017/52	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1731	0710200413922017/53	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1732	0710200413922017/54	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1733	0710200413922017/57	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	04/Jan/21

1734	0710200413922017/58	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1735	0710200413922017/59	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1736	0710200413922017/60	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1737	0710200413922017/61	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1738	0710200413922017/62	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1739	0710200413922017/63	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1740	0710200413922017/64	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	04/Jan/21

1741	0710200413922017/65	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1742	0710200413922017/66	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1743	0710200413922017/67	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1744	0710200413922017/68	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	04/Jan/21
1745	0710102008512020/1	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/527(ND)2020	Sec 252 (1)			Index missed	04/Jan/21
1746	0710102094842020/2	ON DEMAND TRANSPORTATION TECHNOLOGIES LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY PETITION IB (IBC)/1030(ND)2020	IBC Section 59			pg-23 not clear,true copy written in full,service to income tax	04/Jan/21
1747	0710102101712020/3	JINDAL STEEL CORPORATION Vs. OLIVER ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1073(ND)2020	IBC Under Sec 9			Need to file as IA	04/Jan/21
1748	0710102148202019/4	M/S A B EDUVENTURE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/949(ND)2019	Sec 252 (1)			service missed to roc and income tax	04/Jan/21

1749	0710102159622019/5	CRAYON SOFTWARE EXPERT INDIA PVT LTD Vs. HEALTHFORE TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/3294(ND)2019	IBC Under Sec 9			wrong docs	04/Jan/21
1750	710102118262020	KRITA ENGINEERING PRIVATE LIMITED VS AN GASLINES PROJECTS PRIVATE LIMITED		IBC Under Sec 9		Pallav Palit	jurisdiction upup	04/Jan/21
1751	710102000072021	BANK OF INDIA VS DIRECTOR OF COMPANY	COMPANY PETITION IB (IBC)/818(ND)2018	Application under any other provisions- IBC		Arun Saxena	no index	04/Jan/21
1752	710102116082020	TECHNO ELECTRIC & ENGINEERING CO. LTD. VS MCLEOD RUSSEL INDIA LTD	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		UDIT KISHAN &	Wrong documents uploaded	05/Jan/21
1753	0710102083842020/3	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			ONLY INDEX UPLOADED	06/Jan/21
1754	0710102083842020/4	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			document Not Upload	06/Jan/21
1755	0710102099732020/3	GLOSTER LIMITED Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4542(ND)2020	Rule 11 of NCLT, 2016			Supporting affidavit missed	06/Jan/21
1756	0710102064462020/2	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign missed on reply	06/Jan/21
1757	0710102064462020/3	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign missed on reply	06/Jan/21

1758	0710102010062020/2	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/339(ND)2020	IBC Under Sec 9			Index missed	06/Jan/21
1759	0710102034492020/2	KARUNA SHARMA Vs. UTSAV SECURITIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2420(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	06/Jan/21
1760	0710102007102020/5	VIJENDER SHARMA Vs. AMIT BASIA	COMPANY APPLICATION(IBC)/884(PB)2020	Sec 66(1)			Pg-618 translation/Pg-657 to 659 not clear/volume Break in each Vol.	06/Jan/21
1761	0710102064462020/5	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign on rejoinder,pg-24 repeated	06/Jan/21
1762	0710102075702019/6	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			INDEX MISSING	06/Jan/21
1763	0710102078232020/20	TECHNO ELECTRIC & ENGINEERING CO. LTD. Vs. MCLEOD RUSSEL INDIA LTD.	TRANSFER PETITION (IBC)/38(PB)2020	Rule16(d),NCLT Rules,2016 IBC			Supporting affidavit missed	06/Jan/21
1764	0710102080922020/1	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1071(ND)2020	IBC Under Sec 9			pg-3 cut	06/Jan/21
1765	0710102088622020/2	R. TARKESHWAR NARAYAN Vs. PRAVEEN KUMAR AGGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/3975(ND)2020	Application under any other provisions- IBC			Wrong Document(Status Report filed)	06/Jan/21
1766	0710102092602019/10	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/91(ND)2019	Sec. 241(1),Sec. 242(4),Sec. 244(1)			TRUE COPY SIGN MISSING	06/Jan/21

1767	0710102101182019/11	ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1625(ND)2019	IBC Under Sec 9			document Not Upload	06/Jan/21
1768	0710102111302020/3	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD Vs. P J NETWORKS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/5364(ND)2020	Sec 60(5)			back date affidavit,sign missed on reply,true copy sign and stamp missed	06/Jan/21
1769	0710102113952019/6	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.	COMPANY PETITION IB (IBC)/2004(ND)2019	IBC Under Sec 9			True copy sign and stamp missed	06/Jan/21
1770	0710102165542019/1	SATYA PRAKASH GUPTA Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3444(PB)2019	IBC Under Sec 9			Pg-7 to 43 not clear/Wrong proof of Service attached	06/Jan/21
1771	0710102426212018/49	ORINTAL BANK OF COMMERCE Vs. BINDALS SPONNGE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/60(PB)2018	IBC under Sec 7			Index not signed	06/Jan/21
1772	0710120005452018/11	BANK OF INDIA Vs. TIRUPATI INFRAPROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/104(PB)2017	Application under any other provisions			PG-83 to 98/110 to 118/185 to 193not clear pg-237 to 248 is Cut/volume wise not uploaded	06/Jan/21
1773	0710102009332019/12	RELIANCE COMMERCIAL FINANCE LTD Vs. ROSEWOOD TREXIM PVT LTD	COMPANY PETITION IB (IBC)/413(PB)2019	IBC under Sec 7			document Not Upload	06/Jan/21
1774	0710102073952020/1	RAJIV SHUKLA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/359()2020	Application under any other provisions			True copy sign and stamp	06/Jan/21
1775	0710102075702019/7	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			Index missed	06/Jan/21

1776	07101200050220 18/7	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg-16,17,23 not clear,back date affidavit pg-36,pg-42 translate	06/Jan/21
1777	07101200050220 18/9	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg-16,17,23,59,60,61 not clear,back date affidavit pg-36,pg-42 translate	06/Jan/21
1778	710102114762020	COMMERCIAL TAX DEPARTMENT VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1138(ND)2018	Ritesh Khare	Section not mention in soft copy	06/Jan/21
1779	710102118492020	MR. NIRAJ KUMAR VS M/S REAL GROWTH COMMERCIAL ENTERPRISES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANDEEP SINGH HORA	claim amount less than 1 Cr	07/Jan/21
1780	710102101162020	KHYATI NILUM ASSOCIATES PVT. LTD. VS KHYATI GLOBAL PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT		-	main case not link	07/Jan/21
1781	710102115732020	YES BANK LIMITED VS MR. SURESH KUMAR JAIN	Interlocutory Application (I.B.C)	Sec 60(5),Sec 30	COMPANY PETITION IB (IBC)/1731(ND)2019	NEERAJ	Page no. 230, 283, 284, 286 not clear Please choose proper section according to soft copy	07/Jan/21
1782	710102000082021	M/S JAYASWAL NECO INDUSTRIES LIMITED VS M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2617(ND)2019	Amit Keswani	Please mention section in soft copy.	07/Jan/21
1783	710102000242021	FEEDBACK INFRA PRIVATE LIMITED VS LOGIX INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		ADITI SHARMA	please link with main case	07/Jan/21
1784	710102000622021	SHASHI KANT NEMANI VS MRS. PRETTY KUMAR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/581(ND)2020	Abhirup	Merge into one PDF	07/Jan/21
1785	710102000932021	SURENDRA RAJ GANG VS M/S BIGUR FINANCE LIMITED & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/639(PB)2018	Surendra Raj Gang	No index/wrong pagination/etc	07/Jan/21

1786	07101021426420 19/3	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2886(ND)2019	IBC Under Sec 9			Wrong Documen	08/Jan/21
1787	07101021434620 19/1	SRS LIMITED Vs. TRUSTWORTHY GEMS & JEWELLERY PRIVATE LIMITED	INTERLOCATORY APPLICATION (IBC)/812(ND)2019	Sec 60(5)			Wrong	08/Jan/21
1788	07101024103620 17/27	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190(PB)2017	IBC under Sec 7			INDEX NOT SIGNED	08/Jan/21
1789	07102004109520 18/12	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9			ONLY PROOF OF SERVICE	08/Jan/21
1790	07101020103020 20/2	GP GLOBAL ENERGY PRIVATE LIMITED Vs. ANIL KOHLI	COMPANY APPLICATION(IBC)/719(PB)2020	Rule 11 of NCLT, 2016			pg-73,74,78,79,193 not	08/Jan/21
1791	07101020144120 19/4	BHUPENDRA STEELS PRIVATE LIMITED Vs. LOTUS GREEN DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/682(ND)2019	IBC Under Sec 9			3 rs court fee missed in Vakaltnama	08/Jan/21
1792	07101020155220 19/8	M/S STAR BUILDER & CONTRACTORS THROUGH: ITS PROPRIETOR AMIT SAINI Vs. LOTUS GREENS DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/681(ND)2019	IBC Under Sec 9			3 rs court fee missed in	08/Jan/21
1793	07101020158420 20/1	NIL RATAN KHAITAN Vs.	COMPANY APPLICATION(COMPANI ES ACT)/139(ND)2020	Rule 11 of NCLT			Not found	08/Jan/21
1794	07101020347720 20/6	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED	COMPANY PETITION IB (IBC)/819(ND)2020	IBC Under Sec 9			Not found	08/Jan/21

1795	0710102069592020/1	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1011(ND)2020	IBC Under Sec 9			NEED TO IA FILLING	08/Jan/21
1796	0710102075702019/8	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			NO INDEX	08/Jan/21
1797	0710102102172019/6	POWER2SME PVT. LTD. Vs. KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1712(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	08/Jan/21
1798	0710102103172020/1	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020	----Sec 252 (3)			Index missed	08/Jan/21
1799	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			executive sheet index missing	08/Jan/21
1800	0710102093232020/1	RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs. MR. RAJESH NARANG	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/98(ND)2020	Sec. 230-232, Sec 234			executive sheet index missing	08/Jan/21
1801	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			Need to file as IA	08/Jan/21
1802	0710102077772020/2	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD	COMPANY PETITION IB (IBC)/892(ND)2020	IBC Under Sec 9			need to IA file	08/Jan/21

1803	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD	COMPANY PETITION IB (IBC)/20(ND)2018	IBC Under Sec 9			Index missed,page numbering not mention in file	08/Jan/21
1804	0710102016452020/3	SHAH PUBLICATION PRIVATE LIMITED Vs.	COMPANY APPLICATION(IBC)/1139 (ND)2020	Rule 11 of NCLT, 2016			NEED TO IA FILE	08/Jan/21
1805	0710102022532020/1	HARISH KAPOOR Vs. KING RUBBER PRODUCTS PRIVATE LIMITED	COMPANY APPLICATION(COMPANI ES ACT)/178(PB)2020	Rule 11 of NCLT			Pg-45 TO 48 NOT CLEAR	08/Jan/21
1806	0710102118262019/4	HITECH ENTERPRISES Vs. LOTUS GREENS DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2300(ND)2019	IBC Under Sec 9			3 rs court fee missed in Vakaltnama	12/Jan/21
1807	0710102006592020/1	AJAY SINGH @ AJAY CHAUHAN Vs. TRIM INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/398(ND)2020	IBC Under Sec 9			file as a petition	12/Jan/21
1808	0710102033542020/2	CORPORATION BANK Vs. DMC	COMPANY PETITION IB (IBC)/804(ND)2020	IBC under Sec 7			Proof of Service	12/Jan/21
1809	0710102075552020/1	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY APPLICATION(COMPANI ES ACT)/367(ND)2020	Sec. 242(4)			Page numbering missed in index and in file,true copy sign and stamp missed	12/Jan/21
1810	0710102083842020/5	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			INDEX MISSED	12/Jan/21

1811	0710102117752020/1	ACMOS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/531(ND)2020	Sec 252 (1)			service missed to income tax	12/Jan/21
1812	0710102135102019/6	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7			Need to file as IA	12/Jan/21
1813	0710102097622020/1	KHUSHBOO SINGHLA Vs. ELIXIR TRADING PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/154(ND)2020	Sec. 73(4),Sec. 74(2),Sec. 241(1),Sec. 242(4),Sec. 244(1)			25 to 35/43 to 56/63,72 to 80 not clear/True copy sign missed	12/Jan/21
1814	0710102105692020/1	SANJEEV JAIN Vs. SANJEEV JAIN	COMPANY PETITION (COMPANIES ACT)/156(PB)2020	Sec. 241(1),Sec. 242(4)			True copy sign missed	12/Jan/21
1815	0710120005622018/11	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.	COMPANY PETITION IB (IBC)/1005(ND)2018	IBC Under Sec 9			NEED TO IA FILE	12/Jan/21
1816	0710102003612020/1	VARISCON ENGINEERING SERVICES PRIVATE LIMITED Vs. PIER-ONE CONSTRUCTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/349(PB)2020	Application under any other provisions- IBC			Wrong filing file as a application	12/Jan/21
1817	0710102007472019/7	M/S INTEC CAPITAL LTD Vs. M/S INDIA OFFSET PRINTERS PVT LTD	COMPANY PETITION IB (IBC)/661(ND)2019	IBC under Sec 7			upload file	12/Jan/21
1818	0710102008252019/10	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD	COMPANY PETITION IB (IBC)/297(ND)2019	IBC under Sec 7			DOCUMENT NOT IN PROPER	12/Jan/21
1819	0710200410842017/16	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED	COMPANY PETITION IB (IBC)/419(ND)2017	IBC Under Sec 9			NEED TO IA FILLING	12/Jan/21

1820	710102001682021	ALCHEMIST ASSET RECONSTRUCTION CO.LTD. (AARC) VS MOSER BAER INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	41-49 not clear page	12/Jan/21
1821	710102104682020	A2B RESIDENCY OOTY- ADYAR ANAND BHAVAN SWEETS INDIA PVT. LTD. VS M/S ORAVAL STAYS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Hassan Zubair Waris	claim amount less than 1Cr	12/Jan/21
1822	710102001532021	M/S URMILA R C.P PROJECTS PVT. LTD. VS NBCC (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Mrinal Ranjan Pramanik	Merge into one PDF/Petition not in formet (Where is filled) /Memo of parties/Brief of synopsis/List of Dates and events/Vkalatnama client sign & Advocate sign miss/Pagination not done/Cut Page 22/Blur Page-46	12/Jan/21
1823	710102022372020	DEEPAK KHANNA VS EARTH INFRASTRUCTURE LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/401(ND)2017	Anurag Bhatt	case type wrong	13/Jan/21
1824	710102111532020	HARSHIT VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2018	Shivangi Shukla	WRONG SECTIONS CHOOSE	13/Jan/21
1825	710102111542020	MAHINDER KUMAR VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2018	Shivangi Shukla	Page not clear-56 to 58,68/Blur Page-118 to 130,149/small font-238,239 Please delete previous document and upload only fresh document	13/Jan/21
1826	710102117132020	NARESH KUMAR MUNJAL VS FAST TRAX FOOD PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1563(ND)2019	NARESH	Wrong filing need to file as a documents .	13/Jan/21
1827	710102000012021	VIJAY KUMAR VS PAN ASIA PROJECT DEVELOPMENT FUND INDIA	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/387(ND)2019	Nishi	Wrong Section not match in soft copy	13/Jan/21
1828	710102001822021	RANCHI MUNICIPAL CORPORATEION VS JYOTI BUILDTECH PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1362(PB)2018	Kumar Anurag	Pg-47,49,51,53 cut	13/Jan/21
1829	710102002092021	SURENDER KUMAR GUPTA & ORS VS J.M. HOUSING LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	PRADEEP K MITTAL	section wrong soft copy in index	13/Jan/21

1830	710102002172021	KIRAN UDYOG PRIVATE LIMITED VS SUMRIDHI ALUMINIUM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/946(ND)2020	Pranshu Goel	service missing	13/Jan/21
1831	710102113552020	ROHIT KUMAR GARG VS SURINDER KUMAR SINGAL	Company Application(Companies Act)	Rule 11 of NCLT		SUBHASH	wrong main case link	14/Jan/21
1832	710102117732020	LINGUS PERSONAL CARE AND HYGIENE PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 11 of NCLT		NITIN KUMAR MISHRA	income tax service missing Case not link upload proper file and mention main case number in soft copy	14/Jan/21
1833	710102117712020	VISHWANIRMAL MERCHANDISE AND CONSUMER PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Application(Companies Act)	Rule 11 of NCLT		NITIN KUMAR MISHRA	roc service missed main case not mention in soft copy	14/Jan/21
1834	710102002422021	RELIGARE ENTERPRISES LIMITED VS MALVINDER MOHAN SINGH & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		SHAMBO NANDY	main case not link case type wrong	14/Jan/21
1835	710102098892019	R. J. INDUSTRIES VS UNITED FOODS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		ABHINAV MEHROTRA	Page not clear-30 to 194/Page no-189 to 191/Master data/Advocate contact no. miss	14/Jan/21
1836	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1563(ND)2019	IBC Under Sec 9			wrong efiling	15/Jan/21
1837	0710102029262018/9	MR. SHAILENDRA KUMAR AGARWAL Vs. M/S CHD DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/1775(PB)2018	IBC under Sec 7			22 page missing	15/Jan/21
1838	0710102083842020/1	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			file proparly not upload	15/Jan/21

1839	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			file proparly not upload	15/Jan/21
1840	0710102117572019/3	M/S. SGR TOWNSHIP PVT. LTD. Vs. FIREFLY BUILDTECH PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/131(PB)2019	Sec. 241(1)			WRONG DOCS	15/Jan/21
1841	07101021366820197	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2694(ND)2019	IBC Under Sec 9			NEED TO IA FILE	15/Jan/21
1842	07101021286420194	SANJAY KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2699(ND)2019	IBC Under Sec 9			sign missing	15/Jan/21
1843	07101024123820171/11	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			Wrong Document(Progress report filed) need to file as IA	15/Jan/21
1844	0710102013372020/8	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/414(PB)2020	IBC Under Sec 9			True copy sign missed	15/Jan/21
1845	0710102086782020/3	ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)2020	Application under any other provisions- IBC			TRUE COPY SIGN MISSING	15/Jan/21
1846	0710102088252020/1	EDGE MEDICAL SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/348(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	15/Jan/21

1847	0710102096942020/3	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/434(ND)2020	Sec 252 (3)			income tax service missing	15/Jan/21
1848	0710102103782020/1	HINDKUSH BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/469(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	15/Jan/21
1849	0710102104312020/2	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	15/Jan/21
1850	0710102111092020/3	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	15/Jan/21
1851	0710102111092020/4	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	15/Jan/21
1852	0710102111122020/2	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5252(ND)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	15/Jan/21
1853	0710102111122020/3	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5252(ND)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	15/Jan/21
1854	0710102114682020/2	SIRSA JUTE MILLS PRIVATE LIMITED AND ANR. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/504(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	15/Jan/21

1855	0710102116942020/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY APPLICATION(COMPANIES ACT)/800(ND)2020	Rule 11 of NCLT			E-STAMP MISSING	15/Jan/21
1856	0710102130252019/6	ALTICO CAPITAL INDIA LTD. Vs. VATIKA ONE INDIA NEXT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2500(ND)2019	IBC under Sec 7			IB NUMBER NOT MENTION IN DOCUMENT	15/Jan/21
1857	0710102150482019/7	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608 (ND)2019	Application under any other provisions- IBC			NEED TO IA FILE	15/Jan/21
1858	0710102412382017/13	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOAD	15/Jan/21
1859	0710102080262020/7	FIBCOM INDIA LIMITED Vs. M/S FRESHLEE RETAIL PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	15/Jan/21
1860	0710102095442020/1	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021	Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016			INDEX MISSING	15/Jan/21
1861	0710102097082020/2	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1013(ND)2020	IBC Under Sec 9			AFFIDAVIT MISSING	15/Jan/21
1862	0710102097182020/2	COMMISSIONER Vs. ASHWANI KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/4406(ND)2020	Rule 11 of NCLT, 2016			NEED TO IA FILLING	15/Jan/21

1863	0710102097712020/1	SINHAL HYGEINIC PRODUCTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/438(ND)2020	Sec 252 (3)			E-STMAP MISSING	15/Jan/21
1864	0710102116822019/12	ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2158(ND)2019	IBC Under Sec 9			NEED TO SIGN EVERY PAGES	15/Jan/21
1865	710102002802021	RESOLUTION PROFESSIONAL VS UTM PACKAGING (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	VINEET AGGARWAL	sign missing	15/Jan/21
1866	710102003002021	AKHILESH KUMAR GUPTA LIQUIDATOR OF M/S JOT IMPEX PRIVATE LIMITED VS M/S DLF UTILITIES LIMITED & ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/334(ND)2019	ADVOCATE GAUTAM SINGHAL	54 to 56 not clear page and due payment section19(2)	15/Jan/21
1867	710102003302021	AJAT SHATRU VS SOHO INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/415(PB)2019	SHEKHAR KUMAR	e-stamp paper missing	15/Jan/21
1868	710102003432021	ALOK KUMAR AGARWAL VS AISHWARYA MOHAN GAHRANA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/816(PB)2018	ABHISHEK	146 not clear page	15/Jan/21
1869	710102002642021	RAJESH KAPOOR VS KAPCO ANTI VIBRATIONS PVT. LTD	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Anurag Bhatt	Brief synopsis/ list of dates & events missed, Company master data missed, after 57 one page is without serial no. , 2nd volume index is wrong from page no 141, Page cut 140, Page not clear 210, court fees missed from vakaltnama	15/Jan/21
1870	710102101212020	GAURAV KUMAR VS PARSVNATH DEVELOPERS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/65(ND)2019	Nithin	e-stamp /affidavit back date	18/Jan/20
1871	710102022232020	CENTURY COMMUNICATION LIMITED VS STATE BANK OF INDIA	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/263(PB)2018	Gaurav Joshi	case type wrong	18/Jan/20
1872	710102004342021	MS. DEEPIKA BHUGRA PRASAD VS SKC INFRATECH PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Deepika	case not connect/ wrong filing file in CA	18/Jan/20

1873	710102003662021	IAP COMPANY PRIVATE LIMITED VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/446(ND)2017	Dharmendra Kumar	3,4,5,9 blur page	18/Jan/20
1874	710102004032021	ROHIT SEHGAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL	85,86,90 not clear page	18/Jan/20
1875	710102004022021	ROHIT SEHGAL VS APOGEE ENTERPRISES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/547(PB)2018	ROHIT SEHGAL	53-56,68-69 NOT CLEAR PAGE	18/Jan/20
1876	710102004092021	RAMIT RASTOGI - LIQUIDATOR VS GTHS RETAILS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/210(ND)2017	RAMIT RASTOGI	true copy sing missed	18/Jan/20
1877	0710102015022020/1	ARTI BALUJA Vs. RANDSTAD INDIA PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1013 (ND)2020	Sec 60(5)			Index m	19/Jan/20
1878	0710102016152019/6	ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/578(ND)2019	IBC Under Sec 9			Wrong document	19/Jan/20
1879	0710102022622020/1	ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1412 (ND)2020	Sec 60(5)			Page numbering missed in file,Index missed in file	19/Jan/20
1880	0710102025802018/20	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			Sign missed in reply,Proof of service missed	19/Jan/20
1881	0710102060722020/2	IRP SUNIL KUMAR AGRAWAL Vs. PUNEET GOEL	INTERLOCUTORY APPLICATION (I.B.C)/2089(ND)2020	19(2)			pg-8 not clear	19/Jan/20
1882	0710102128042019/14	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	19/Jan/20

1883	0710102128042019/15	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	19/Jan/20
1884	0710102030002020/2	MS. SANTOSH BHASIN Vs. RTC RESTAURANTS INDIA LIMITED	COMPANY PETITION IB (IBC)/749(ND)2020	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	19/Jan/20
1885	0710102090662020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4030(PB)2020	Sec 60(5)			INDEX MISSING	19/Jan/20
1886	0710102095442020/2	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021	Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016			NEED TO UPLOAD ONE PDF AND NO INDEX	19/Jan/20
1887	0710102119092020/1	STATE BANK OF INDIA Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/5695(PB)2020	Rule 11 of NCLT, 2016			ONLY ORDER UPLOAD	19/Jan/20
1888	0710102170452019/4	ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED	COMPANY PETITION IB (IBC)/88(ND)2020	IBC Under Sec 9			INDEX MISSING	19/Jan/20
1889	0710120001492018/15	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9			NEED TO IA FILLING	19/Jan/20
1890	0710200410842017/16	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED	COMPANY PETITION IB (IBC)/419(ND)2017	IBC Under Sec 9			NEED TO IA FILLING	19/Jan/20
1891	0710200421392018/20	AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD.	COMPANY PETITION IB (IBC)/183(ND)2018	IBC Under Sec 9			NEED TO IA FILLING	19/Jan/20

1892	0710102018372020/2	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/535(ND)2020	IBC Under Sec 9			pg-17 not clear	19/Jan/20
1893	0710102092342020/1	SANDEEP GOEL Vs. GRANDSTAR REALTY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4127(PB)2020	Application under any other provisions- IBC			Wrong Document (Progress report filed)	19/Jan/20
1894	0710102113542020/1	ANJU JAIN Vs. VIKRAM BAJAJ	INTERLOCUTORY APPLICATION (I.B.C)/5688(PB)2020	Sec 60(5)			Wrong Document(application filed)	19/Jan/20
1895	0710102118152020/4	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9			Wrong Document(no vakalatnama)	19/Jan/20
1896	0710102415722018/37	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			need to ia filling	19/Jan/20
1897	0710200412802017/9	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9			NEED TO IA FILE	19/Jan/20
1898	0710204000182016/5	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	COMPANY PETITION (COMPANIES ACT)/3(ND)2016	Sec 272 of the Companies Act , 2013			NEED TO SIGN EVERY PAGES	19/Jan/20
1899	0710102018372020/3	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/535(ND)2020	IBC Under Sec 9			TRUE COPY SING MISSING	19/Jan/20
1900	0710102096542020/1	NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4454(ND)2020	Sec 60(5)			NEED TO IA FILE	19/Jan/20

1901	0710102096542020/2	NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4454(ND)2020	Sec 60(5)			need TO IA FILE	19/Jan/20
1902	0710102113582020/3	DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2021	IBC under Sec 7			only proof of service upload	19/Jan/20
1903	0710102107682020/1	MR.PAWAN SETHI â˜¯S Vs. PCL OIL AND SOLVENTS LTD â˜¯S.	COMPANY PETITION (COMPANIES ACT)/165(ND)2020	Sec. 241(1),Sec. 242(4)			pg-49,50 not clear,pg-299-301 cut	19/Jan/20
1904	0710200421652018/6	M/S VAIVA METALS AND ALLOYS PRIVATE LIMITED Vs. M/S SUNGIL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/492(ND)2018	IBC Under Sec 9			Need to file as IA	19/Jan/20
1905	0710102013952019/4	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION(IBC)/159(PB)2019	Application under any other provisions- IBC			Need to file as IA	19/Jan/20
1906	0710102021062020/4	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/567(ND)2020	IBC Under Sec 9			Need to file as IA	19/Jan/20
1907	0710102023802018/19	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			Need to file as IA	19/Jan/20
1908	0710102028362020/2	AARGUS GLOBAL LOGISTICS PRIVATE LIMITED Vs. STOCKFLOW EXPESS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1734(ND)2020	Application under any other provisions- IBC			Need to file as IA	19/Jan/20
1909	0710102029882020/4	ANURUTAN TEXTILES PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/782(ND)2020	IBC Under Sec 9			Application will be file separately and file as IA	19/Jan/20
1910	0710102075082020/1	DILWARA LEASING AND INVESTMENT LIMITED Vs. VIBRANT BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/983(ND)2020	IBC under Sec 7			Court fee and welfare missed	19/Jan/20

1911	0710102075082020/2	DILWARA LEASING AND INVESTMENT LIMITED Vs. VIBRANT BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/983(ND)2020	IBC under Sec 7			Court fee and welfare missed	19/Jan/20
1912	0710102103842020/2	ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTL INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4780(ND)2020	Sec 60(5)			Need to file as IA	19/Jan/20
1913	0710102120372019/5	SUBHASH KUMAR KUNDRA Vs. TAURUS AGILE TECHNOLOGY	COMPANY APPLICATION(IBC)/1833 (PB)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	19/Jan/20
1914	0710102126942019/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	COMPANY APPLICATION(IBC)/1901 (PB)2019	Application under any other provisions- IBC			NEED TO IA FILE	19/Jan/20
1915	0710120005252018/17	GROMAX INDIA Vs. SBO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/560(ND)2018	Application under any other provisions			NEED TO IA FILE	19/Jan/20
1916	0710200000062017/17	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			NEED IA FILE	19/Jan/20
1917	0710102014932020/5	M/S LUDHIANA LUBRICANTS Vs. GODAWRI MOTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/500(ND)2020	IBC Under Sec 9			NEED TO IA FILE	19/Jan/20
1918	710102004742021	SUMIT BANSAL VS M/S ALANKIT FINSEC LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Abhishek Garg	uttar pardesh e-stamp paper 100 rupees	19/Jan/20
1919	710102004842021	HDB FINANCIAL SERVICE VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Nidhi Saini	Pg-101 to 103 not clear	19/Jan/20
1920	710102100792020	HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Vikrant Pachnanda	Double E filling	19/Jan/20
1921	710102112212020	AJI INTERNATIONAL PRIVATE LIMITED VS AARCITY BUILDERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 441		MOHIT	Roc report missed	19/Jan/20

1922	710102117152020	ANNAY RELATORS PRIVATE LIMITED VS SANYA REALTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Prashant Jain	kindly serve the petition to all respondents, Page in hindi 136 to 140, Company master data missed	19/Jan/20
1923	710102003122021	M/S SANMATI AGRIZONE PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		Praveen Mahajan	Pages not clear 61,65,64,71,72,73 to 83,85 to 89,103,105,111,114,115,116,117,119,120,123 to 145,148 to 156	19/Jan/20
1924	710102004642021	POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		Akash Panwar	main case number not link	20--Jan-21
1925	710102004632021	POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		Akash Panwar	main case not link	20--Jan-21
1926	710102005102021	ALLURI SITARAMA RAJU VS CHIRON INFRATECH PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Eshna Kumar	e-stamp missed	20--Jan-21
1927	0710102003372020/5	INGRAM MICRO INDIA PVT LTD. Vs. WORXPACE CONSULTING PVT. LTD		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/579(ND)2020		Wrong Doc.(application filed)	20--Jan-21
1928	0710102118212020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5618(PB)2020		Proof of Service	20--Jan-21
1929	0710102157232019/6	M/S BALIKA AIR SERVICES Vs. M/S SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/49(ND)2020		Wrong Doc.(application filed)	20--Jan-21
1930	710102014692019	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7			Wrong Document (rejoinder filed)	22/Jan/21
1931	710102014692019	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7			Wrong Document (rejoinder filed)	22/Jan/21
1932	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS.		IBC Under Sec 10			Wrong Document (Quarterly report filed) should be file as IA	22/Jan/21

1933	07101021121220 19/8	RAJAT MITRA Vs. PERFACT COLOR DIGITAL PRINTS PVT. LTD.	COMPANY PETITION IB (IBC)/1974(ND)2019	IBC Under Sec 9			Wrong Doc.(should be filed as application)	22/Jan/21
1934	07101021163120 19/3	ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1665 (PB)2019	Sec 43(1) r/w Sec 44 (1)			INDEX MISSING	22/Jan/21
1935	07101024070720 18/32	COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	COMPANY PETITION IB (IBC)/297(PB)2018	IBC under Sec 7			BLANK DOCUMENTS	22/Jan/21
1936	07102004203620 18/71	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			e-stamp, Supporting affidavit missed	22/Jan/21
1937	07102004203620 18/72	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			e-stamp, Supporting affidavit missed	22/Jan/21
1938	07101020017820 19/5	EVENTALES DESIGNS PVT. LTD. Vs. LIBRA AUTOMOTIVES PVT. LTD.	COMPANY PETITION IB (IBC)/157(ND)2019	IBC Under Sec 9			NEED TO IA FILE	22/Jan/21
1939	07101020022620 20/2	VIVEK RAHEJA Vs. SUNRAYS ENGINEERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/519(PB)2020	Rule 11 of NCLT, 2016			Wrong Doc.(Status report filed) Wrong Jurisdiction chosen	22/Jan/21
1940	07101020093420 20/2	OMNI MEDIA COMMUNICATIONS PVT LTD Vs. JAY POLYCHEM INDIA PVT LTD	COMPANY APPLICATION(IBC)/958(ND)2020	Sec 54(1)			Proof of Service	22/Jan/21
1941	07101020226220 20/2	ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1412 (ND)2020	Sec 60(5)			pg-19 not clear,true copy stamp missed	22/Jan/21
1942	07101020258020 18/21	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			pg-34,35 not clear	22/Jan/21

1943	0710102030762018/5	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD	COMPANY PETITION IB (IBC)/1752(ND)2018	IBC Under Sec 9			Need to file as IA	22/Jan/21
1944	0710102033152020/2	JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1086(PB)2020	IBC under Sec 7			Index missed	22/Jan/21
1945	0710102081192019/5	TGS WATER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/372(ND)2019	Sec 252 (3)			INDEX MISSING	22/Jan/21
1946	0710102086982019/9	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	COMPANY PETITION IB (IBC)/1198(ND)2019	IBC Under Sec 9			NEED TO IA FILE	22/Jan/21
1947	0710102094922020/1	ASSAM POWER DISTRIBUTION COMPANY LIMITED Vs. HINDUSTAN PAPER CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/173(ND)2021	Regulation 33			True copy sign and stamp missed	22/Jan/21
1948	0710102109222020/1	TEPPLE SOFTWARES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/494(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22/Jan/21
1949	0710102111552020/1	ADITY THAKRAN Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/2(ND)2021	Sec. 73(4)			ONLY PROOF OF SERVICE	22/Jan/21
1950	0710102113582020/4	DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2021	IBC under Sec 7			Wrong document	22/Jan/21

1951	07101200044420 18/6	M/S. C & S ELECTRIC LTD. Vs. M/S. UNILEC ENGINEERS LTD.	COMPANY PETITION IB (IBC)/1340(ND)2018	IBC Under Sec 9			SUPPORTING AFFIDAVIT MISSING	22/Jan/21
1952	07101200045120 18/20	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			NEED TO IA FILE	22/Jan/21
1953	07102004126520 17/14	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			NEED TO IA FILE	22/Jan/21
1954	07101020162520 18/35	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			e-stamp missed	22/Jan/21
1955	07101020270620 20/3	FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/45(ND)2020	Sec. 230-232 - Second Motion			PAGE 11-13 NOT CLEAN	22/Jan/21
1956	07101020870920 20/10	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			NEED TO IA FILE	22/Jan/21
1957	07101020936620 20/3	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	22/Jan/21
1958	07101020956820 19/1	SHALU KHANNA Vs. SAUBHAGYA ORNAMENTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/410(ND)2019	Sec 60(5)			NEED TO IA FILE	22/Jan/21
1959	07101021103920 19/10	NANGALIA BROS. PVT. LTD. Vs. SACHIN ELECTRICALS	COMPANY PETITION IB (IBC)/2069(ND)2019	IBC Under Sec 9			E-STAMP PAPER OF RUPEES 100	22/Jan/21

1960	07101021125620 19/1	FE (INDIA) LTD Vs. FE (INDIA) LTD	COMPANY PETITION IB (IBC)/1074(ND)2019	Application under any other provisions- IBC			NEED TO IA FILE	22/Jan/21
1961	0710102116512020/1	S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/529(ND)2020	Sec 252 (3)			income tax service missing	22/Jan/21
1962	0710102120122019/6	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	Sec. 58(3),Sec. 241(1),Sec. 242(4)			NEED TO IA FILE	22/Jan/21
1963	0710102128042019/16	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			NEED TO IA FILE	22/Jan/21
1964	0710102131602019/5	VISHAKARMA TOOL WORKS Vs. MOR MUKAT MARKITING PVT LTD.	COMPANY PETITION IB (IBC)/3017(ND)2019	IBC Under Sec 9			NEED TO IA FILE	22/Jan/21
1965	0710102136342019/9	ANKUR JAIN Vs. SILVERTOAN PAPERS LIMITED	COMPANY PETITION IB (IBC)/2626(ND)2019	IBC Under Sec 9			E-STAMP PAPER OF RUPEES 100	22/Jan/21
1966	0710102155432019/4	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/966(ND)2019	Sec 252 (1)			SERVICE MISSING	22/Jan/21
1967	0710102161022019/9	ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON	COMPANY APPLICATION(IBC)/2801 (PB)2019	Sec 60(5)			PROOF OF SERVICE MISSING	22/Jan/21
1968	0710102172392019/5	PREMIER FOOT STEPS Vs. JJ TRADELINKS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/426(ND)2020	IBC Under Sec 9			PAGE 8 TYPE COPY	22/Jan/21

1969	0710102001962019/17	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10			NEED TO IA FILE	22/Jan/21
1970	0710102003992021/1	NAVNEET KUMAR GUPTA Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/337()2021	Sec. 12A			NEED TO IA FILE	22/Jan/21
1971	0710102013952019/5	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION(IBC)/159(PB)2019	Application under any other provisions- IBC			NEED TO IA FILE	22/Jan/21
1972	0710102034482018/5	PUNJAB NATIONAL BANK Vs. M/S BETA INFRATECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/117(PB)2019	IBC under Sec 7			NEED TO IA FILE	22/Jan/21
1973	0710102064462020/7	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			NEED TO IA FILE	22/Jan/21
1974	0710102075392019/12	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.	COMPANY PETITION IB (IBC)/894(ND)2019	IBC Under Sec 9			71 73 NOT CLEAR	22/Jan/21
1975	0710102118152020/6	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9			AFFIDAVIT MISSING	22/Jan/21
1976	0710102118152020/7	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9			INDEX MISSING	22/Jan/21
1977	0710102133212019/9	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2552(ND)2019	IBC Under Sec 9			72-76 88 NOT CLEAR 77 TRANSLATE	22/Jan/21
1978	0710102147562019/4	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3132(ND)2019	IBC Under Sec 9			INDEX MISSING	22/Jan/21

1979	0710102150482019/8	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608 (ND)2019	Application under any other provisions- IBC			NEED TO IA FILE	22/Jan/21
1980	0710102161172019/4	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3458(ND)2019	IBC Under Sec 9			not found	22/Jan/21
1981	0710102166352019/2	PCR INFRATECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3403(ND)2019	IBC Under Sec 9			INDEX MISSING	22/Jan/21
1982	0710120003962018/5	STERLING RHI PRINTOGRAPHICS PRIVATE LIMITD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/768(ND)2018	Application under any other provisions			NEED TO PETITION FILE	22/Jan/21
1983	0710200410952018/19	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9			NO INDEX	22/Jan/21
1984	0710200410952018/20	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9			not found	22/Jan/21
1985	0710102009772020/2	UNIQUE LOGISTICS INTERNATIONAL INDIA PVT. LTD. Vs. RS SEVEN LIFESTYLE PVT. LTD.	COMPANY PETITION IB (IBC)/327(ND)2020	IBC Under Sec 9			e-stamp missing	22/Jan/21
1986	710102085812020	RITESH SPINNING MILLS LIMITED VS ELLY REALCON PRIVATE LIMITED	Company Petition (Companies Act)	Rule 11 of NCLT		NIRAJ PREET	Wrong case type select	22/Jan/21
1987	710102119182020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL PROPERTIES INFRASTRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	page:31-33, 113 missed page 77, 81, 83, 89, 90, 94, not clear true copy sign missed, proof of service not clear, all pdf merge in 1 pdf	22/Jan/21

1988	710102119052020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL TOWNSHIPS INFRA STRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	page:32-34, 234-235 missed, page35-36, 41-44, 46, 47, 49, 55-59, 61-64, 67-70, 78, 81, 103-107, 173, 185, 188, 195 etc page not clear	22/Jan/21
1989	710102002882021	VIJI KUMARAVEL VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Srinivasan Ramaswamy	claim amount less than 1 cr/Advocate wllfare & court fees miss	22/Jan/21
1990	710102003392021	A.V. RAMACHANDRAN VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Srinivasan Ramaswamy	claim amount less than 1 cr/Advocate welfare & court fees miss	22/Jan/21
1991	710102005132021	ENGINEERS CONSORTIUM VS BULLAND BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nithin	Pages not clear-30,31/Claim amount less than 1 Cr	22/Jan/21
1992	710102004912021	MACHINO TRANSPORT PVT LTD VS MACHINO FINANCE LTD	Company Petition IB (IBC)	Rule16(d),NCLT Rules,2016 IBC		RANJANA ROY GAWAI	Page missing-29 to31/Wrong case type/wrong pagination after page no.124/Advocate welfare & court fees missing	22/Jan/21
1993	710102004952021	RELIGARE ENTERPRISES LTD VS LIGARE AVIATION LTD	Company Petition IB (IBC)	IBC under Sec 7		Sandeep Devashish Das	Proof of service	22/Jan/21
1994	710102005912021	ARUMANI TRADERS VS SARU INTERNATIONAL PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHAILENDER KUMAR	Claim amount less than 1 Cr/Page not clear-32,34,36,93 to 98,102,154 to 218/etc	22/Jan/21
1995	710102001242021	B S DESWAL VS M/S SHREEOM WIRES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/645(ND)2018	B S Deswal	document Not Upload	22/Jan/21
1996	710102001302021	M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	Cross Application (IBC)	Sec 49(2)	COMPANY PETITION IB (IBC)/71(ND)2020	Rohit Kumar	due payment for rule 11, or you can write read with rule-11	22/Jan/21
1997	710102005502021	INDIAN OVERSEAS BANK VS M/S PIXION MEDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/438(PB)2018	CA ANIL KUMAR	139-153 not clear and section wrong	22/Jan/21
1998	710102005022021	PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS DEVKRIPA ISPAT	Interlocutory Application (I.B.C)	Sec 60(2)	COMPANY PETITION IB (IBC)/985(ND)2018	PRADEEP MISRA	wrong e stamp paperss	22/Jan/21
1999	0710102005132020/4	LEASEPLAN INDIA PRIVATE LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/255(ND)2020			Wrong file upload in rejoinder corner	25/Jan/21

2000	0710102101302020/4	STATE BANK OF INDIA Vs. ARVIND DHAM	Section 95(1)	COMPANY PETITION IB (IBC)/1038(ND)2020			E stamp paper and affidavit missed	25/Jan/21
2001	0710102104842019/13	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1717(ND)2019			Index missed	25/Jan/21
2002	0710102105952019/7	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1861(ND)2019			Court fee and welfare missed	25/Jan/21
2003	0710102107182020/2	AJAY GOYAL Vs. RAJESH MAHAJAN [SUSPENDED DIRECTOR]	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/5012(ND)2020			Stamp paper not notrized	25/Jan/21
2004	0710102112552019/9	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)2019			Welfare missed of Rs15	25/Jan/21
2005	0710102151952019/5	INTEC CAPITAL LIMITED Vs. MAC ROOF INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/355(ND)2020			Index missed and page numbering not mention	25/Jan/21
2006	0710102155762019/2	BLUE STAR LTD. Vs. UPAL BUILDTECH PVT. LTD.	Application under any other provisions- IBC	INTERLOCATORY APPLICATION(COMPANIES ACT)/107(ND)2019			True copy sign and stamp missed	25/Jan/21
2007	0710102165812019/3	NARESH CHOUDHARY Vs. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3436(ND)2019			Need to file as IA	25/Jan/21
2008	0710102410042018/19	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/373(PB)2018			sign missed of advocate in index	25/Jan/21
2009	0710102412382017/14	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	25/Jan/21
2010	0710102412382017/15	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	25/Jan/21
2011	0710102412382017/16	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	25/Jan/21
2012	0710120005022018/10	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018			Worng document	25/Jan/21

2013	0710200014262017/11	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017			Need to file as IA	25/Jan/21
2014	0710102003522020/5	INTEC CAPITAL LIMITED Vs. SHAKUN SOCKET INDUSTRIES PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/216(ND)2020			pg-13,17,20,21 not clear	25/Jan/21
2015	0710102150482019/9	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1608(ND)2019			need to ia file	25/Jan/21
2016	0710102154292019/2	PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3144(ND)2019			47-52 54 56 NOT CLEAR	25/Jan/21
2017	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018			NEED TO IA FILE	25/Jan/21
2018	0710102077352019/17	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/984(ND)2019			TRUE COPY SIGN MISSING	25/Jan/21
2019	0710102116312019/4	ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1665(PB)2019			NEED TO IA FILE	25/Jan/21
2020	710102006132021	NISHANT GAURAV GUPTA VS M/S ISHWAR INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/818(ND)2018	Nishi	41-43,46-49,86.115,116,135 not clear page	25/Jan/21
2021	710102006502021	IIFL FINANCE LIMITED VS AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/654(PB)2019	Shreeya Tandon	SIGN MISSING	25/Jan/21
2022	710102006072021	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR VS HSK INFRA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Pankaj Paliwal	Claim amount less than 1 Cr/Advocate welfare & Court fees miss	25/Jan/21
2023	710102005902021	VM WEBCLUSION PVT. LTD. VS CONNECTIONS INFRATECH SOLUTIONS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		chirag deswal	Claim amount less than 1 Cr./Jurisdiction in Gurgaon HR/Advocate welfare & Court fees miss/etc	25/Jan/21
2024	710102006172021	YUDHISHTER PAL VS VERINDER KUMAR CHHABRA	Intervention Petition (IBC)	Sec 60(5)		Malak Bhatt	List of Date And Events & Brief Synopsis Missing	27/Jan/21

2025	710102006642021	INDUS INTELLIRISK & INTELLISENCE SERVICE PVT. LTD. VS PDS MULTINATIONAL FASHION LTD.	Company Petition IB (IBC)	IBC Under Sec 9		PARDEEP DAHIYA	Claim amount less than 1 Cr./Jurisdiction in Bangalore/Blur page-42,53,70,72,74,80,84,85,90 to 98,100,110 to 116,119 to 121,124	27/Jan/21
2026	710102071612020	VIJAY KUMAR VS	Company Application(Companies Act)			Nishi	Main case not link	27/Jan/21
2027	710102006822021	VIPUL LTD. VS TURNKEY INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/180(ND)2020	shreya kohli	wrong section please mention properly	27/Jan/21
2028	710102006532021	STERLING VEHICLES & SALES GENERAL PVT. LTD VS TURNKEY INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/546(PB)2018	Sunil Prakash Sharma	" Payment not done of other sections or dear sir please mention one section soft copy and other section you can write as r/w or please caal us 24363846"	27/Jan/21
2029	710102006942021	HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT, 2016	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Atul Singh	Payment Not Done	27/Jan/21
2030	710102118602020	SCHAEFER SYSTEMS INTERNATIONAL PTE. LTD VS UNITED COLD CHAIN AND FOOD PROCESSING LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2019	Siddharth Bhatli	document Not Upload	28/Jan/21
2031	710102004152021	LIQUIDATOR SANJAY KUMAR AGGARWAL SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED - IN LIQUIDATION VS REGISTRAR OF COMPANIES (NCT DELHI)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1071(ND)2018	SANJAY	please choose section any other provision please call us 24363846	28/Jan/21
2032	710102007172021	RISHAB KOHLI VS JEY KAY PRIVATE LIMITED	Company Application(Companies Act)	Sec. 59	COMPANY APPEAL(COMPANIES ACT)/31(PB)2018	Sanjeev Mahajan	sign missing and true copy missing and section wrong service missing roc and income tax	28/Jan/21
2033	710102007502021	SHYAM ARORA VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2011(PB)2019	SHYAM	wrong filing	28/Jan/21

2034	710102007422021	RAJESH RAMNANI VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/800(ND)2020	RAJESH RAMNANI	sign missing and section wrong	28/Jan/21
2035	710102117532020	RAJ KUMAR VS KKSPUN INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAHUL LAL AKHRIYA	index not fill, counsil sign missed, petition not sign on every pages , page numbering missed, bank statement not clear, compliance affidavit 9(3)b missed, etc	28/Jan/21
2036	710102005762021	ANANYA MARKETING AND DISTRIBUTORS VS PP TELECELL MARKETING PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		TUSHAR	Court fees & 100 Rs. Missing of Affidavit/sign miss-2 to 6	28/Jan/21
2037	0710102065332020/1	KANTI MOHAN RUSTAGI Vs. DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD (DHBVN)	INTERLOCUTORY APPLICATION (I.B.C)/2428(ND)2020	Sec 60(5)			AFFIDAVIT MISSING	
2038	0710102102722019/5	MRS. CHHAMA JAIN Vs. MIST DIRECT SALES PRIVAET LIMITED	COMPANY PETITION IB (IBC)/1771(ND)2019	IBC Under Sec 9			NEED TO SIGN ALL PAGES	
2039	0710102132372019/12	KRIBHCO FERTILIZERS LIMITED Vs.	COMPANY PETITION (COMPANIES ACT)/155(ND)2019	Sub-Section (1) 0f Section 66.			100 RUPPEE E STAMP MISSED	
2040	0710102019662020/5	SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED Vs. SHIPRA ESTATE LIMITED	COMPANY PETITION IB (IBC)/545(ND)2020	IBC Under Sec 9			INDEX MISSING	
2041	0710102026532020/1	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S KALYANI BARTER PVT. LTD.	COMPANY PETITION IB (IBC)/696(ND)2020	----IBC Under Sec 9			NEED TO ALL PAGES SIGN	
2042	0710102026622020/2	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/694(ND)2020	IBC Under Sec 9			NEED TO ALL PAGES SIGN	

2043	0710102062032020/4	UPFRONT TRADING PRIVATE LIMITED Vs. SONY FINANCIAL SERVICES LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	
2044	0710102099052020/3	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	
2045	0710102121362019/7	BURDA DRUCK INDIA PRIVATE LIMITED Vs. DYNAMIC TEXTBOOKS PRINTERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2223(ND)2019	IBC Under Sec 9			NEED TO IA FILE	
2046	0710102128042019/18	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			ONLY ORDER UPLOAD	
2047	0710102151312019/37	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			PAGE-50-88 NOT CLEAR	
2048	0710102002292021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS	INTERLOCUTORY APPLICATION (I.B.C)/394(ND)2021	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			PAGE- 14 NOT CLEAR	
2049	0710102091572020/2	ANUPAM GUPTA Vs. OVERSEAS COURIER SERVICE INDIA PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/561(ND)2020	Rule 11 of NCLT			PG-403 cut/808,867,919 not clear/Pg-1396 to 1398,1418 Japanese translation/true copy sign missed in some pages of Vol-I	
2050	0710200410572018/2	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			Wrong Document(Petition/IA/Reply/written Submissions all filed in same slash no.	

2051	07102004105720 18/3	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			Wrong Document(Petition/IA/Reply/written Submissions all filed in same slash no.	
2052	0710102104842019/12	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1717(ND)2019	IBC Under Sec 9			Stamp paper missed & true copy sign missed	
2053	0710102118892019/8	VENESSA METALS AND ALLOYS PVT. LTD. Vs. TERRENCE ALLOYS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2262(ND)2019	IBC Under Sec 9			Wrong Document(Application filed)	
2054	0710102068922020/2	PARDEEP SINGH DESWAL Vs. POOJA ROLLER FLOOR MILLS PRIVATE LTD	COMPANY PETITION (COMPANIES ACT)/84(ND)2020	Sec. 271-273			Index not signed/e-stamp missing	
2055	0710102119472020/1	IMAGE ESTATS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/9(ND)2021	Sec 252 (3)			Pg-2 is cut	
2056	0710102031072018/8	MR. K BABU VARGHESE Vs. SCHNEIDER PROTOTYPING INDIA PVT. LTD	COMPANY PETITION IB (IBC)/1518(ND)2018	Rule 11 of NCLT, 2016			Index not signed	
2057	0710102033542020/3	CORPORATION BANK Vs. DMC	COMPANY PETITION IB (IBC)/804(ND)2020	IBC under Sec 7			e-stamp missing	
2058	0710102068222020/2	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI	COMPANY PETITION IB (IBC)/904(ND)2020	IBC Section 59			Pg-28 to 32 not clear	
2059	0710102084642020/2	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3711(PB)2020	19(2)			Wrong Document(Application filed)	

2060	0710102114752020/1	RITA GUPTA Vs. MR. INDER PAL SINGH	INTERLOCUTORY APPLICATION (I.B.C)/5484(ND)2020	Sec 60(5)			e-stamp,Supporting affidavit missed	
2061	0710102033012020/4	JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/986(ND)2020	IBC Under Sec 9			Pg-5,7,14,15,19,21,23,33,35,37 not clear	
2062	0710120005102018/6	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/990(ND)2018	IBC Under Sec 9			Wrong Document(Application/Rejoinder/Reply/Affidavit/Proof of service/order. All filed with same slash(/) No.	
2063	0710102007022020/1	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	COMPANY APPLICATION(IBC)/539(ND)2020	Application under any other provisions- IBC			Wrong Document (progress report filed)	
2064	0710102016152019/7	ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/578(ND)2019	IBC Under Sec 9			No index/Stamp paper missed & not uploaded in one PDF	
2065	0710102128042019/17	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Wrong Document(Incomplete Docs.)	
2066	0710102031632020/3	M/S SEVEN HILLS PROJECT PVT. LTD. Vs. M/S ORIENTAL STRUCTURES ENGINEERS LTD.	COMPANY PETITION IB (IBC)/808(ND)2020	IBC Under Sec 9			Proof of service and its pagination is missing	
2067	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD	COMPANY PETITION IB (IBC)/2688(ND)2019	IBC Under Sec 9			NEED TO IA FILE	01/Feb/21
2068	0710102063312020/2	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	COMPANY PETITION IB (IBC)/835(ND)2020	IBC under Sec 7			true copy sign missing	01/Feb/21

2069	0710102113782019/5	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2083(ND)2019	IBC under Sec 7			need to ia file	01/Feb/21
2070	0710102098132019/27	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7			e stemp miss	01/Feb/21
2071	0710102029882020/4	ANURUTAN TEXTILES PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/782(ND)2020	IBC Under Sec 9			sign miss	01/Feb/21
2072	0710120003962018/5	STERLING RHI PRINTOGRAPHICS PRIVATE LIMITD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/768(ND)2018	Application under any other provisions			NEED TO [PETITION FILE	01/Feb/21
2073	0710102111042020/2	PANKAJ NARANG Vs. AMAN AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/5251(ND)2020	19(2)			50 RUPEES E STAMP MISSED	01/Feb/21
2074	0710102114492020/1	LALIT MOHAN AGARWAL Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5487(ND)2020	Sec 60(5)			50 rupee stamp missed	01/Feb/21
2075	0710102117152019/7	APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC INDIA PVT LTD	INTERLOCATORY APPLICATION (IBC)/294(ND)2019	Application under any other provisions- IBC			need to saperate filling	01/Feb/21
2076	0710102117152019/8	APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC INDIA PVT LTD	INTERLOCATORY APPLICATION (IBC)/294(ND)2019	Application under any other provisions- IBC			need to saperate filling	01/Feb/21
2077	0710102147562019/4	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3132(ND)2019	IBC Under Sec 9			SUPPORTING AFFIDAVIT MISSED	01/Feb/21

2078	07101021539720 19/7	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED	COMPANY PETITION IB (IBC)/3428(ND)2019	IBC Under Sec 9			STAMP MISSING	01/Feb/21
2079	0710102166352019/2	PCR INFRATECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3403(ND)2019	IBC Under Sec 9			SUPPORTING AFFIDAVIT MISSED	01/Feb/21
2080	0710102170542019/3	GYAN CHAND AGARWAL Vs. M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/71(ND)2020	IBC under Sec 7			need to saperate pdf after 200 pages	01/Feb/21
2081	0710120005022018/11	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			index missing	01/Feb/21
2082	0710102002332020/1	MAHAVIR PARSHAD JAIN Vs. SUN GANGA CONSTRUCTION CO. PVT LTD	COMPANY APPLICATION(IBC)/295(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	01/Feb/21
2083	0710102003632021/1	SHASHI KANT NEMANI Vs. SANYOG ENTERPRISES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/241(ND)2021	Application under any other provisions- IBC			affidavit missed	01/Feb/21
2084	0710102067622020/6	KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/873(ND)2020	IBC under Sec 7			NEED TO UPLOAD ONE TIME	01/Feb/21
2085	0710102078032020/14	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Sec. 241(1)			INDEX MISSED IN AFFIDAVIT	01/Feb/21

2086	0710102108292020/1	CAPARO ENGINEERING INDIA LTD. Vs. CAPARO PROCAM INFRASTRUCTURE LIMITED	COMPANY PETITION (COMPANIES ACT)/179(PB)2020	Sec. 241(1),Sec. 244(1)			INDEX MISSING	01/Feb/21
2087	0710102111042020/3	PANKAJ NARANG Vs. AMAN AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/5251(ND)2020	19(2)			50 RUPEES E STAMP MISSING	01/Feb/21
2088	0710102117362020/1	M/S DHIMAN INDUSTRIES Vs. M/S ABIR INFRASTRUCTURE PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5717(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	01/Feb/21
2089	0710102148542019/10	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/248(ND)2020	IBC Under Sec 9			NEED TO SAPERATE FILLING	01/Feb/21
2090	0710102159262019/1	SEEMA GUPTA Vs. SHOURYA TOWERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/946(ND)2019	Sec 60(5)			E STAMP MISSING	01/Feb/21
2091	0710102015852020/2	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/460(ND)2020	IBC Under Sec 9			e-stamp missed	01/Feb/21
2092	0710102033212020/6	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	01/Feb/21
2093	0710102154662019/2	STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD	COMPANY PETITION IB (IBC)/3186(ND)2019	IBC Under Sec 9			E-STAMP MISSED	01/Feb/21
2094	0710102154662019/3	STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD	COMPANY PETITION IB (IBC)/3186(ND)2019	IBC Under Sec 9			index missing	01/Feb/21

2095	710102005812021	LEO MULTICUISINE PVT LTD VS MOODS HOSPITALITY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/189(PB)2018	AJAY	Please septate file both application or call 24363846	01/Feb/21
2096	710102007092021	POONAM GUPTA VS DAMONT DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/310(ND)2019	Akash Panwar	WRONG EFILE	01/Feb/21
2097	710102008012021	ABIR INFRASTRUCTURE PVT. LTD. VS SANDEEP GARG HUF	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/893(ND)2018	RAKHI RAY	e-stamp missed	01/Feb/21
2098	710102007762021	M/S BIPIN INDUSTRIES PVT LTD VS M/S ABW INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/375(PB)2018	Satya Prakash Gupta	due payment other section	01/Feb/21
2099	710102007692021	RUPESH DAS VS GAURAV KATIYAR RP	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Dhruv Gupta	section wrong and sign missing	01/Feb/21
2100	710102007282021	B R PRASAN VS BHUSHAN POWER AND STEEL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/202(PB)2017	Yash	Back date affidavit	01/Feb/21
2101	710102008612021	M/S GREEN FACADE SOLUTIONS PVT. VS M/S RAHEJA DEVELOPERS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		R N Karanjawala	section wrong and main case not link	01/Feb/21
2102	710102008552021	JBB-EVEREST BUILDTECH PRIVATE LIMITED VS DEVENDRA KUMAR SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1006(ND)2019	CA ANIL KUMAR	44-45,51 not clear page	01/Feb/21
2103	710102033682020	ARCHON POWERINFRA PVT LTD VS HINDUSTAN PREFAB LTD	Company Petition IB (IBC)	IBC Under Sec 9		HARSHAL KUMAR	page:103, 113, 116, 165-172 etc pages not clear	01/Feb/21
2104	710102034952020	BINGE CAFE CONCEPT PVT. LTD. VS NAYATI HELTHCARE & RESERCH NCR PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		Pallav Mongia	wrong e-file	01/Feb/21
2105	710102115442020	EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		SHANTANU KUMAR	kindly make one pdf after that upload petition	01/Feb/21

2106	710102005782021	CHD DEVELOPERS LIMITED VS ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	Company Petition (Companies Act)	Sec. 74(2)		Alok Kumar Tripathi	Small font 30,31,128 to 149, Company master data missed, Pages not clear 37,62,64,72,74,81,90,92,95,189,198, 218,325,326,344,388,417,478,479,5 04 to 506,508,509 to 514,517,523,527,536, Vol 1 & 2 divide after 200 pages & make separate index, Vol 2 index missed, Advance service not mentioned in index	01/Feb/21
2107	710102006592021	ANNAY REALTORS PRIVATE LIMITED VS 1. DEEPAALAY REALTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Prashant Jain	Company master data missed, kindly divide volume from page no 307, serve the petition to all respondent	01/Feb/21
2108	710102007782021	RAM RATNA INFRASTRUCTURE PRIVATE LIMITED VS MAHAGUN REAL ESTATE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SIDDHARTH ACHARYA	Blur & Cut page-26,27,29 to 58,62 to 71,88,90,93/Sign missing in ending index/Supporting Affidavit/9(3) b certificate miss	01/Feb/21
2109	710102007592021	KULBHUSHAN KHANNA VS JAIPRAKASH ASSOCIATES INDIA	Company Appeal(Companies Act)	Sec. 73(4)		MANOJ KUMAR PATHY	Form 11 missed, wrong caser type select, brief synopsis/list of dates missed, e stamp missed with affidavit, Page 10 repeated, page 12 missed, pages not clear 21,22 to 26,27,28	01/Feb/21
2110	710102007272021	UNIONE INFOTECH PRIVATE LIMITED VS REGISTRAR OF THE COMPANY NCT DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		TARUN MADAN	NCLT heading missed in cover page, synopsis missed, Page 23,64,86,87,88,117,118,missed page 113 repeated, STK 07 missed, court fess and welfare missed in vakaltnama, income tax advance service missed	01/Feb/21
2111	710102008322021	DHAWAL CONSTRUCTION CO. VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dushyant Yadav	Blur page-28,66,71,72,79,81,82 to 92,97,98,99,100,101,104,110,114,11 5,125 to 129,Board Resolution	01/Feb/21
2112	710102102782020	RGTL INDUSTRIES LIMITED VS COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/431(ND)2019	RISHI	79,83,78,26,29,41,43-46 not clear page and 28 page translate	02/Feb/21
2113	710102002112021	RAJINDER WALI VS TIGER CAMP PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)		Rajinder	main case not link	02/Feb/21

2114	710102006222021	SUMIT BANSAL VS GAURAV HOTA	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/1048(ND)2019	Abhishek Garg	up stamp paper needed of Rs100 not vailid 10 rs	02/Feb/21
2115	710102008362021	M/S SARVOTTAM GRANITE & MARBLE VS MAHAGUN INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1042(ND)2020	SOHAIB	RS 100 E-STAMP PAPER REQUIRED	02/Feb/21
2116	710102008662021	KARAMCHAND REALTECH PRIVATE LIMITED VS SOLITAIRE CAPITAL INDIA	Company Appeal(Companies Act)	Sec. 421		renugupta	Wrong e file	02/Feb/21
2117	0710102078572019/16	OYSTER STEEL & IRON PVT. LTD Vs. ROYAL KITCHEN APPLIANCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/968(PB)2019		NF	04/Feb/21
2118	0710102060732020/7	STOCKFLOW EXPRESS PVT LTD Vs. NITIN BHARAL		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2153(ND)2020		ONLY PROOF OF SERVICE UPLOAD	04/Feb/21
2119	0710102137402019/4	PARVESH KUMAR Vs. DESEIN PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2700(ND)2019		ONLY PROOF OF SERVICE UPLOAD	04/Feb/21
2120	0710102128612019/4	KISHORE KUMAR SINGH Vs. THE INDURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2667(PB)2019		STAMP MISSING	04/Feb/21
2121	0710102416272018/30	ICICI BANK LIMITED Vs. M/S. ESSAR POWER JHARKHAND LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/25(PB)2018		NEED TO ALL PAGES SIGN	04/Feb/21
2122	0710102009812020/2	PACKET DESIGN INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2020		NEED TO IA FILE	04/Feb/21
2123	0710102013352019/10	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/431(ND)2019		NEED TO IA FILE	04/Feb/21
2124	0710102013352019/11	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/431(ND)2019		INDEX MISSING	04/Feb/21
2125	0710102013582020/2	HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/919(ND)2020		NEED TO IA FILE	04/Feb/21
2126	0710102017972020/3	SUNFISH ELECTRONICS Vs. CPC ELECTRICAL PRIVATE LIMTED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/493(ND)2020		NEED TO IA FILE	04/Feb/21
2127	0710102021522020/3	FOSECO INDIA LTD Vs. D C M LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1096(ND)2020		sign on reply missed,pg-26,30-32,38-56 not clear	04/Feb/21
2128	0710102107432020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. TARUN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/1097(ND)2020		Supporting affidavit and stamp paper missed	04/Feb/21

2129	0710102005532021/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/365(ND)2021		Wrong document	04/Feb/21
2130	0710102014592019/11	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017		sign missed on reply,stamp paper of Rs100 of UP	04/Feb/21
2131	0710102016252018/31	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		Sign missed on reply,pg-11 repeated,true copy sign and stamp missed	04/Feb/21
2132	0710102024802020/7	BHAVYA PRAKASH Vs. DD MOTORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/765(ND)2020		True copy sign and stamp missed	04/Feb/21
2133	0710102062102020/3	ATISHEY JAIN Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/825(ND)2020		sign missed on reply,pg-5 not clear,separately file the application as IA	04/Feb/21
2134	0710102063262020/2	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/903(ND)2020		pg-33 not clear,stamp paper page number missed	04/Feb/21
2135	0710102084432020/2	KUSMUNDA COAL TRANSPORT PRIVATE LIMITED Vs. ASSESSING OFFICER		IBC Section 59	COMPANY PETITION IB (IBC)/431(ND)2020		stamp paper and affidavit missed,pg-14,18,23,25,26 not clear,pag-24 missed,true copy written in full not tc	04/Feb/21
2136	0710102116142020/1	AAG STEELS PRIVATE LIMITED Vs. ATUL KUMAR KANSAL		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/6(PB)2021		Separately file all document	04/Feb/21
2137	0710102117842020/1	BPTP LIMITED Vs.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/3(ND)2021		sign missed of councel in index,true copy stamp missed	04/Feb/21
2138	0710200410432018/4	M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC COMPANY LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/774(ND)2018		Neeed to file as IA	04/Feb/21
2139	0710102009812020/3	PACKET DESIGN INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2020		Need to file as IA	04/Feb/21
2140	0710102014492020/1	NOBLE BUILDCON PRIVATE LIMITED Vs. BENLON INDIA LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/32(ND)2020		Need to file as IA	04/Feb/21
2141	0710102023802018/20	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1600(ND)2018		Stamp paper of Rs50,vakalatnama advocata and client sign missed,true copy stamp missed	04/Feb/21

2142	0710102029922020/3	ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/760(ND)2020		sign missed on reply,pg-15,16 worng arrange,pg-40,171,329,335,399,458,573,575, not clear	04/Feb/21
2143	0710102003382020/2	POOJA NANDA PROPRIETOR M/S ONE STOP SOLUTIONS Vs. M/S KOPAL COMPUTERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/206(ND)2020		sign on reply missed,stamp paper missed,true copy sign and stamp missed	04/Feb/21
2144	0710102004052020/4	DEEP ELECTROPLTERS Vs. MADVAK ENGINEERING INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/340(ND)2020		Need to file as IA	04/Feb/21
2145	0710102004832021/1	JAYASHREE SHUKLA DASGUPTA Vs. INDIABULLS HOUSING FINANCE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/316(ND)2021		Need to file as IA	04/Feb/21
2146	0710102020462018/1	RUPAK GUPTA Vs. BANARAS HOUSE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/112(ND)2012		3 court fee missed in vakalatanama	04/Feb/21
2147	0710102022752020/1	SANTOSH KUMAR CHOUDHARY Vs. ROC		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/207(ND)2020		E stamp paper missed	04/Feb/21
2148	0710102024802020/8	BHAVYA PRAKASH Vs. DD MOTORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/765(ND)2020		true copy sign and stamp missed	04/Feb/21
2149	0710102033212020/5	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/791(ND)2020		Sign missed on reply,court fee and welfare missed in vakalatnama	04/Feb/21
2150	0710102061262019/13	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		Need to file as IA	04/Feb/21
2151	0710102082222020/5	INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/952(ND)2020		True copy sign and stamp missed	04/Feb/21
2152	0710102029152020/2	M/S AGGARWAL ADVERTISING AGENCY Vs. M/S NAV GRIH DEVELOPERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1084(ND)2020		page numbering missed	04/Feb/21
2153	0710102030772018/6	STRESSED ASSTES STABILIZATION FUND (SASF) Vs. HOTLINE CPR LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/33(ND)2019		Upload all reply separately	04/Feb/21
2154	0710102031072018/9	MR. K BABU VARGHESE Vs. SCHNEIDER PROTOTYPING INDIA PVT. LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1518(ND)2018		pg-106 missed,pg-200 not clear	04/Feb/21

2155	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020		Wrong document	04/Feb/21
2156	0710102083162019/8	OSWAL MINERALS LIMITED Vs. SATELLITE CABLES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1185(ND)2019		Index missed	04/Feb/21
2157	0710102100462020/11	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2020		Index missed	04/Feb/21
2158	0710102101302020/5	STATE BANK OF INDIA Vs. ARVIND DHAM		Section 95(1)	COMPANY PETITION IB (IBC)/1038(ND)2020		Stamp paper and affidavit missed	04/Feb/21
2159	0710102118552020/1	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)2020		true copy sign and stamp missed	04/Feb/21
2160	0710102119242020/1	YOGESH SETHI Vs. PUNJAB NATIONAL BANK		Application under any other provisions- IBC,Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5691(ND)2020		Court fee and welfare missed	04/Feb/21
2161	0710102120182020/2	RITZY CHEMICALS PVT. LTD. Vs. H R POLYCOATS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/4(ND)2021		Court fee and welfare missed	04/Feb/21
2162	0710102140402019/2	M/S WELLDONE ESTATES PROJECTS PRIVATE LIMITED Vs. M/S REIN CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2836(ND)2019		Stamp paper of Rs100	04/Feb/21
2163	0710102160992019/7	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020		stamp paper and affidavit missed	04/Feb/21
2164	0710102002222021/1	MANJIT RAJAIN Vs. SAPAN MOHAN GARG		Sec 60(5)	INTERVENTION PETITION (IBC)/2()2021		Wrong document	04/Feb/21
2165	0710102003902020/3	B.E.C INDIA PVT. LTD Vs. CROSS ROADS INDIA ASSISTANCE PRIVATE LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/268(ND)2020		Stamp paper missed and sign missed in starting	04/Feb/21
2166	0710102065612020/3	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020		need to ia file	04/Feb/21
2167	0710102065612020/4	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020		need to ia file	04/Feb/21
2168	0710102066742020/3	KASHI VISWANATHAN SIVARAMAN Vs. PTC ENGINEERING (INDIA) PVT. LTD. & ORS.		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3750(ND)2020		Stamp paper missed	04/Feb/21

2169	0710102116972020/1	TERAWISE CONSULTANTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/512(ND)2020		Index missed	04/Feb/21
2170	0710102119242020/3	YOGESH SETHI Vs. PUNJAB NATIONAL BANK		Application under any other provisions- IBC,Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5691(ND)2020		page numbering missed in file	04/Feb/21
2171	0710102093402020/1	AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4298(PB)2020		page numbering missed	04/Feb/21
2172	0710102107642020/1	NORDMECCANICA S.P.A. Vs. KANODIA TECHNOPLAST LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1068(ND)2020		Councel signature missed in index	04/Feb/21
2173	0710102107652020/1	BANCO BPM S.P.A Vs. KANODIA TECHNOPLAST LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1069(ND)2020		Councel signature missed in index	04/Feb/21
2174	0710102118152020/8	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/7(ND)2021		stamp paper and affidavit missed	04/Feb/21
2175	0710102146352019/3	AKHILESH KUMAR GUPTA Vs. ADVAYA TRADERS		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1532(ND)2019		sign missed on reply	04/Feb/21
2176	0710102002122021/1	SUDHANSHU AGARWAL Vs. PANKAJ NARANG		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/105(ND)2021		true copy sign and stamp missed	04/Feb/21
2177	0710102011972019/4	M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1487(ND)2018		Wrong page numbering after pg-209	04/Feb/21
2178	0710102016332020/2	VINTRON INFORMATICS LIMITED Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/470(ND)2020		True copy sign and stamp missed in some pages	04/Feb/21
2179	0710102024412020/3	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/623(ND)2020		Stamp paper of Rs 50	04/Feb/21
2180	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019		Need to file as IA	04/Feb/21

2181	0710102078882020/3	MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3287(ND)2020		True copy stamp missed in some pages	04/Feb/21
2182	0710102078882020/4	MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3287(ND)2020		True copy stamp missed	04/Feb/21
2183	0710102080192020/5	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020		Supporting affidavit and stamp paper missed	04/Feb/21
2184	0710102090782020/2	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4092(PB)2020		pg-8 missed,stamp paper missed,true copy sign and stamp missed	04/Feb/21
2185	0710102093752020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/379(ND)2020		Wrong document only 1 page uploaded	04/Feb/21
2186	0710102104292020/1	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI AND HARYANA		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/700()2020		DOCUMENT INCOMPLETE	04/Feb/21
2187	0710102109512020/1	RAJ KUMAR RAHLAN Vs. STATE BANK OF INDIA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/232(PB)2021		NEED TO ONE TIME FILE	04/Feb/21
2188	0710102137062019/8	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2019		STAMP MISSING	04/Feb/21
2189	0710102150172019/2	GUARANTORS INFRASTRUCTURE PVT. LTD. Vs. IREO PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3303(ND)2019		STAMP MISSING OF RUPEE 50	04/Feb/21
2190	0710102005352021/1	ORRIS INFRASTRUCTURE PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/364(ND)2021		pg-188,190,192,194-196,,198,201,202,203,206,208,213 cut	04/Feb/21
2191	0710102011322020/3	AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/166(ND)2020		Index and court fee and welfara missed	04/Feb/21
2192	0710102119312020/1	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5746(PB)2020		50 RUPEE E STAMP MISSING	04/Feb/21
2193	0710102142642019/4	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		STAMP MISSING	04/Feb/21

2194	07101021448420 19/3	RAM SWARUP NATHI MAL Vs. KHAIRWALA INTERNATIONAL LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC)/518(ND)2019		ONLY PROOF OF SERVICE MISSING	04/Feb/21
2195	07101021448420 19/4	RAM SWARUP NATHI MAL Vs. KHAIRWALA INTERNATIONAL LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC)/518(ND)2019		18-23 NOT CLEAR	04/Feb/21
2196	07101021504820 19/10	RAM BHAWAN Vs. UTTAM STRIPS LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1608(ND)2019		NEED TO IA FILE	04/Feb/21
2197	07101200137820 18/2	ABDOS POLYMERS LIMITED Vs. M/S CALLINA CARE OVERSEAS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1294(ND)2018		17 19 NOT CLEAR	04/Feb/21
2198	07102004013920 16/2	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016		NEED TO SIGN ALL PAGES	04/Feb/21
2199	07102004246520 18/1	DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/141(ND)2018		AFFIDAVIT MISSING	04/Feb/21
2200	07101020954420 20/3	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.		Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021		Only one page is uploaded, please upload all documents	04/Feb/21
2201	07101200051020 18/8	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/990(ND)2018		NEED TO SAPERATE FILLING	04/Feb/21
2202	07101200078320 18/1	M/S. WESTERN IMPEX PVT. LTD. Vs. RENUKA INFRATECH PVT. LTD		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/136(ND)2018		NEED TO IA FILE	04/Feb/21
2203	07101200090920 18/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISSING	04/Feb/21
2204	07101200090920 18/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		TRUE COPY SIGN ALL PAGES	04/Feb/21
2205	07101200090920 18/8	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING	04/Feb/21

2206	07101200090920 18/9	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING	04/Feb/21
2207	07102004108220 17/3	M/S AMRISH GUPTA & ORS. Vs. M/S BLUE ICE FARMS PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/122(ND)2017		AFFIDAVIT MISSING	04/Feb/21
2208	07101024123820 17/18	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		INDEX MISSING	04/Feb/21
2209	710102035402020	M/S JMS STEEL & POWER CORPORATION VS VINAYAK RATHI STEELS ROLLING MILLS PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Kartik	missing page-11/Page not clear-22 to 219/Wrong section/wrong documents/etc	05/Feb/21
2210	710102113042020	JADE E SERVICES PRIVATE LIMITED VS M/S PINE & PEAK DEVELOPERS LIMITED	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		ANUBHAV RASTOGI	Main case no missed, wrong case type select	05/Feb/21
2211	710102118942020	KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nikhil Palli	Please Don\'t Refile this your same matter is ongoing other diary no	05/Feb/21
2212	710102118952020	KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nikhil Palli	Please Don\'t Refile this your same matter is ongoing other diary no	05/Feb/21
2213	710102004312021	M/S. AURA FACILITIES MANAGEMENT PRIVATE LIMITED VS M/S. CANNES PROPERTY MANAGEMENT SERVICES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhaval Deshpande	page:19-23 not clearWrong section choose/Blur Page-19 to 23	05/Feb/21
2214	710102006972021	M/S. NIPMAN FASTENER INDUSTRIES PRIVATE LIMITED VS M/S. MAKINO AUTO INDUSTRIES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Harshit	brief of synopsis missed, form 5 corporate debtor addresss in up , true copy sign missed, compliance affidavit missed 9(b)b	05/Feb/21
2215	710102008592021	T.S.S ENTERPRISES VS M/S RAHEJA DEVELOPERS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		R N Karanjawala	main case number not link	05/Feb/21

2216	710102008762021	MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1397(PB)2019	Siddharth Bhatli	WRONG CASE NO CONNECT/ PAGE 6 NOT CLEAR /E-STAMP MISSED	05/Feb/21
2217	710102008912021	NATIONAL PRODUCTS VS SRINISONS WIRING SYSTEMS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/558(ND)2020	MANISH MALHOTRA	case type wrong	05/Feb/21
2218	710102009282021	JITENDER AHUJA VS ARCH CONCEPT PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2020	Sandeep Bajaj	sign missing	05/Feb/21
2219	710102008672021	SANJAY AGGARWAL VS SAKSHI FINCAP PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		ISHA BHALLA	Application not linked with main case no./Index not signed/True copy sign missing/e-stamp missing	05/Feb/21
2220	710102009532021	KASHI VISWANATHAN SIVARAMAN VS SRIGOPAL CHOUDHARY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/564(ND)2019	kashi viswansthan si	34-38 not clear page	05/Feb/21
2221	710102009512021	SHARAD AGGARWAL VS RAJESH BUILDCON & INFRASTRUCTURE PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT		Jitesh	Wrong Section Chosen/Application not linked with main case no.	05/Feb/21
2222	710102008032021	NOBLE CO-OPERATIVE BANK LIMITED VS PANTEL TECHNOLOGIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016		GOVIND	estamp paper need to 100 rps for Uttar Pradesh main case not link	05-02-2021 evening
2223	710102009182021	SUNIL AVDHUT DEVDHARKAR VS PRINT HOUSE INDIA PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		HEMAL RAJESH PATEL	NCLAT	05-02-2021 evening
2224	710102009882021	SATISH CHAND AGARWAL & ORS VS IDEA BUILDERS PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1016(PB)2020	August Attorneys LLP	Pg-17,19,33 to 45 is Cut/46,114,116,136,138,249 not clear/47 to 56,84 also Cut/True copy sign missing in some pages	05-02-2021 evening
2225	710102010202021	SUNDER AGROMILLS PRIVATE LIMITED VS SUNDER AGROMILLS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1175(ND)2019	NITIN MEHTA	E-stamp missing/True copy sign missing	05-02-2021 evening
2226	710102097632020	M/S ANSHUL PRINT SOLUTION VS M/S GREEN CHANNEL PUBLICATIONS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		Kshitij	Board Resolution/Advocate welfare & court fees missed/Pagination not done after page no.17	05-02-2021 evening

2227	710102118522020	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED VS UNILEC ENGINEERS LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		PRAVEEN SEHRAWAT	Kindly file separate condonation delay application, Kindly link with first motion, pages missed 217 to 226	05-02-2021 evening
2228	07101020209820 18/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ TEXTILE PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1048(ND)2018		pg-2 not clear	12/02/2021
2229	07101020209820 18/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ TEXTILE PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1048(ND)2018		pg-6,7 not clear	12/02/2021
2230	07101020759220 20/4	KASHI VISWANATHAN SIVARAMAN Vs. PARAMJIT GANDHI & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3202(ND)2020		Main case number not correct in file	12/02/2021
2231	07101020148520 18/4	MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2018		PG-1 NOT CLEAR	12/02/2021
2232	07101020889020 19/5	JAIN FLORICULTURE LTD Vs. ARIES TRAVELS PRIVATE LIMITED & ORS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/88(ND)2019		Sign missed on reply,pg-105,113,139,141,183-192,193-211,219,223,225,228,560-572,582 not clear,pg-406-409,414,415,576 translate	12/02/2021
2233	07101020798820 20/1	INFOZONE SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/478(ND)2020		index missing	12/02/2021
2234	07101020083320 20/1	AMIT BASIA Vs.		Section 94(1)	COMPANY PETITION IB (IBC)/408(PB)2020		Wrong Document (IA filed)	12/02/2021
2235	07101020071020 20/5	VIJENDER SHARMA Vs. AMIT BASIA		Sec 66(1)	COMPANY APPLICATION(IBC)/884(PB)2020		pg-618 translation/Pg-657 to 659 not clear	12/02/2021
2236	07101020051220 20/5	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		pg-35,36,44,45 not clear	12/02/2021
2237	07101020668220 20/4	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2020		NEED TO ALL PAGES SIGN	12/02/2021
2238	07101020742720 20/1	HARI SINGH Vs. DYNAMIC AURA LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/30(PB)2021		NEED TO IA FILE	12/02/2021
2239	07101020081520 19/13	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2019		NEED TO FILE SAPERATE	12/02/2021
2240	710102005742021	ASHOK KRIPLANI VS TANGENCE SOLUTIONS INDIA P. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2694(ND)2019	A Mahesh	stamp paper of Rs100,volume break after 200 pages,true copy stamp and sign missed in some pages	12/02/2021

2241	710102009152021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	WRONG CASE LINKED please check your case reminder 3/5	12/02/2021
2242	710102009132021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	WRONG CASE LINKED PLEASE CHECK REMINDER 3/5	12/02/2021
2243	710102010882021	MOSER BAER KARAMCHARI UNION VS MOSER BAER INDIA LIMITED	Miscellaneous Application (IBC)	Sec 60(2)	COMPANY PETITION IB (IBC)/378(PB)2017	Fidel Sebastian	Index Blank/No pagination/True copy sign missed/No stamp/Annexure- H not clear/ CAse type wrong	12/02/2021
2244	710102010872021	MANIK SINGH VS INDU KUMAR AND ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	MALLIKA PARMAR	No index/no pagination/No Stamp, Affidavit/True copy sign missing	12/02/2021
2245	710102010332021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	main case number wrong	12/02/2021
2246	710102010362021	MARINAINDIA TRAEXIM PRIVATE LIMITED VS MARINAINDIA TRAEXIM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/343(PB)2019	Mohit Seth	stamp paper missing and sign missing	12/02/2021
2247	710102011072021	SHASHI BAGGA VS EAST BENGAL INVESTMENTS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/35(PB)2019	RAKESH KUMAR	47-translate 47-53 not clear page section wrong	12/02/2021
2248	710102010892021	ADITI JAIN VS INDU KUMAR AND ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	MALLIKA PARMAR	No index/no pagination/No Stamp, Affidavit/True copy sign missing	12/02/2021
2249	710102010652021	MRS. MEERA AHUJA VS JASMINE BUILDMART PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1722(ND)2018	LOKESH	10-37 not clear page and sign missing	12/02/2021
2250	710102010442021	CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3199(ND)2019	Smriti	section wrong	12/02/2021
2251	710102010622021	LIQUIDATOR OF LANCO INFRATECH LTD. VS REGIONAL PROVIDENT FUND COMMISSIONER-I	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3199(ND)2019	MISHA	wrong filing, file link from Hyderabad bench	12/02/2021
2252	710102011092021	OM LOGISTICS LIMITED VS SIL AUTOFAB LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3098(ND)2019	ARUN AGGARWAL	main case number missing	12/02/2021

2253	710102113032020	MINTKART INDIA PVT. LTD. VS BHUMISAGAR INFRASTRUCTURES PVT. LTD.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		ANUBHAV RASTOGI	no main case no.	12/02/2021
2254	710102001582021	THE DIAL SOLUTION PRIVATE LIMITED VS REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		SUMIT	kindly upload final pdf in proper index with sequence and proper numbering in all pages	12/02/2021
2255	710102008132021	EMBEE SOFTWARE PVT.LTD VS ANSAL HOUSING LTD	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		LZAFEER AHMAD B F	Wrong case type, memo of parties/ list of dates/ synopsis missed, advance service missed	12/02/2021
2256	710102008422021	VISTRA ITCL LIMITED VS ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Shantanu	Blur page-142 to 170,196,198,215,216,418/etc	12/02/2021
2257	710102010522021	THREE C INFRATECH PRIVATE LIMITED VS MOON LIGHT PROPBUILD PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Abhay Gupta	section 242,244 fee not paid, 110 after, double numbering , vakalatnama missed	12/02/2021
2258	710102011222021	OMSAI NATH ENTERPRISES VS SOLVEN POWER SYSTEMS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2413(ND)2019	Pratik Malik	sign missing and e-stamp paper missing	12-Feb-2021 eve
2259	710102011492021	HARI SINGH VS RESHMA MITTAL	Miscellaneous Application (IBC)	Rule 154 (1)	COMPANY PETITION IB (IBC)/30(PB)2021	BHARAT	case type wrong	12-Feb-2021 eve
2260	710102011372021	CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LTD.	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3199(ND)2019	Smriti	CASE TYPE WRONG	12-Feb-2021 eve
2261	710102011692021	M/S INDRAPRASTHA GAS LIMITED VS M/S SHAVINI CONSTRUCTION PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1487(ND)2018	Sai	e-stamp paper missing	12-Feb-2021 eve
2262	710102011502021	HARI SINGH VS TRADING ENGINEERS (INTERNATIONAL) LTD	Miscellaneous Application (IBC)	Rule 154 (1)	COMPANY PETITION IB (IBC)/30(PB)2021	BHARAT	case type wrong	12-Feb-2021 eve
2263	710102032312020	DAPEL INVESTMENTS LLP VS	CA(A) Merger and Amalgamation(Companies Act)	Sec 60-62 LLP Act 2008		Prashant Jain	Page missed 72,page not clear 118,	12-Feb-2021 eve
2264	710102119042020	VAIBHAV FARMS PRIVATE LIMITED VS AOV HOLDINGS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		NIRAJ PREET	No vakaltnama, kindly link with first motion	12-Feb-2021 eve

2265	710102010472021	PALM COURT MAINTENANCE AGENCY VS UNITY AUTOMATION SERVICES PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHREY ASHAT	Send with objection the claim/default amount less than 1 Cr/Advocate welfare miss/Pages not clear-24 to 29,35 to 38,63 to 66,72	12-Feb-2021 eve
2266	710102011082021	RAJINDER KUMAR VS EDFORA INFOTECH PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		RAJINDER	Send with objection the claim/default amount less than 1 Cr./Pagination not done after page no-19 & True copy Sign miss/Merge into one PDF/Incomplete documents	12-Feb-2021 eve
2267	0710102082552020/3	EAST INDIA UDYOG LIMITED Vs. SPML INFRA LTD.	COMPANY PETITION IB (IBC)/966(ND)2020	IBC Under Sec 9			50 rupee E STAMP MISSING	15/Feb/21
2268	0710102097082020/3	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1013(ND)2020	IBC Under Sec 9			STAMP MISSING	15/Feb/21
2269	0710102101922020/1	TAURUS PACKAGING PRIVATE LIMITED Vs. ARVIND GARG	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2021	Sec. 230-232, Sec 234			INDEX MISSING	15/Feb/21
2270	0710102107492020/2	MODERN CREDIT PRIVATE LIMITED Vs. SHACHI JAIN	COMPANY PETITION IB (IBC)/1111(ND)2020	Section 95(1)			NEED TO IA FILE	15/Feb/21
2271	0710102116002020/1	PJS ENERGY PRIVATE LIMITED Vs.	COMPANY APPLICATION(COMPANIES ACT)/792(ND)2020	Rule 11 of NCLT,Rule 154, NCLT 2016			50 RUPEE STAMP MISSING	15/Feb/21
2272	0710102136162019/12	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	15/Feb/21

2273	0710102136162019/13	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342 (ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	15/Feb/21
2274	0710102136162019/14	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342 (ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	15/Feb/21
2275	0710102170612019/2	INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANSARI INFRASTRUCTURE PVT LTD	COMPANY APPEAL(COMPANIES ACT)/7(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			PAGE 7 NOT CLEAR	15/Feb/21
2276	0710102406072018/11	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7			100 RUPEES STAMP MISSING	15/Feb/21
2277	0710102406072018/12	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7			100 RUPEES STAMP MISSING	15/Feb/21
2278	0710120005102018/9	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/990(ND)2018	IBC Under Sec 9			Wrong Doc.(Application,Rejoinder,affidavit All are filed with same slash no.)	15/Feb/21
2279	0710120009092018/10	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/1342(ND)2018	IBC under Sec 7			50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISIING	15/Feb/21
2280	0710102087232020/6	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)			PG-99 100 NOT CLEAR	15/Feb/21
2281	0710102103152020/2	MAXWELL Vs. ASP SEALING PRODUCTS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4810(ND)2020	Rule 11 of NCLT, 2016			AFFIDAVIT WITH STAMP MISSING	15/Feb/21

2282	0710102105632020/2	TELSHA TOOLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/471(ND)2020	Sec 252 (3)			INDEX MISSING	15/Feb/21
2283	0710102116332020/1	SPA HOTELS PRIVATE LIMITED Vs. JINDAL REALCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1120(PB)2020	IBC under Sec 7			INDEX MISSING	15/Feb/21
2284	0710102129472019/10	AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2485(ND)2019	IBC Under Sec 9			NEED TO FILE SAPERATE WITH INDEX	15/Feb/21
2285	0710102129472019/11	AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2485(ND)2019	IBC Under Sec 9			NEED TO FILE SAPERATE WITH INDEX	15/Feb/21
2286	0710120013612018/2	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.	COMPANY PETITION IB (IBC)/1282(ND)2018	IBC Under Sec 9			IN REJOINDER SHOULD BE SIGN EVERY PAGES	15/Feb/21
2287	0710102001502021/1	KRISHNASWAMY SRINIVAS IYENGAR Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/113(ND)2021	Sec 60(5)			No index on Written Submission/and another one is Wrong Doc(IA filed)	15/Feb/21
2288	0710102001752021/1	RAJIV MUKUL Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/119(ND)2021	Sec 60(5)			No index on Written Submission/and another one is Wrong Doc(IA filed)	15/Feb/21
2289	0710102001842021/1	BIPUL VIVEK Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/99()2021	Sec 60(5)			No index on Written Submission/and another one is Wrong Doc(IA filed)	15/Feb/21
2290	0710102002212021/2	JBF PETROCHEMICALS LIMITED Vs. DIVYA ROOPA INFRACON PRIVATE LIMITED	TRANSFER PETITION (IBC)/2(PB)2021	Rule16(d),NCLT Rules,2016 IBC			page-13 14 15 17 18 23 24 NOT CLEAR	15/Feb/21

2291	0710102003402021/1	SUNIL GUPTA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/179(ND)2021	Sec 60(5)			IA not required in written submission	15/Feb/21
2292	0710102003412021/1	RANEY KULBHUSHAN JAIN Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/197(ND)2021	Sec 60(5)			IA not required in written submission	15/Feb/21
2293	0710102003442021/1	MALVIKA SINGH Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/236(ND)2021	Sec 60(5)			IA not required in written submission	15/Feb/21
2294	0710102003452021/1	PEEYUSH BOHRA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/193(ND)2021	Sec 60(5)			IA not required in written submission	15/Feb/21
2295	0710102003472021/1	RATNESH VERMA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/181(ND)2021	Sec 60(5)			IA not required in written submission	15/Feb/21
2296	0710102003492021/1	ROSELINE LUKE Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2021	Sec 60(5)			IA not required in written submission	15/Feb/21
2297	0710102003502021/1	SHAILY NIGAM Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/191(ND)2021	Sec 60(5)			IA not required in written submission	15/Feb/21
2298	0710102005662021/1	SHARAD SOLANKI Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/548()2021	Sec 60(5)			IA not required in written submission	15/Feb/21

2299	0710102010962020/5	MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2020	Sec. 230-232 - Second Motion			PAGE-46 47 53 NOT CLEAR	15/Feb/21
2300	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021	Sec 60(5)			IA not required in written submission	15/Feb/21
2301	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/127(ND)2021	Sec 60(5)			NEED TO IA FILE	15/Feb/21
2302	0710102004652021/1	NITIN GUPTA Vs. SANDEEP KUMAR BHATT	INTERLOCUTORY APPLICATION (I.B.C)/265(ND)2021	Sec 60(5)			NEED TO ALL PAGES SIGN	15/Feb/21
2303	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020	Sec 60(5)			NEED TO EVERY PAGES SIGN	15/Feb/21
2304	0710102080192020/6	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)			NEED TO ALL PAGES SIGN	15/Feb/21
2305	0710102087232020/7	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)			PAGE 99 100 NOT CLEAR	15/Feb/21
2306	0710102100462020/10	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			Sign missing on Both index (Arguments & Judgement)	15/Feb/21

2307	0710102100462020/12	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			Sign missing on Both index (Arguments & Judgement)	15/Feb/21
2308	0710102102612020/2	NIRMALA RAJE MALHOTRA Vs. CAT AIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/153(ND)2020	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)			Wrong Document(application Filed)	15/Feb/21
2309	0710102142742019/3	HAJI ABDUL HAI Vs. PROPLARITY INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/174(PB)2020	IBC under Sec 7			UP stamp paper should be of RS. 100/	15/Feb/21
2310	0710102170962019/5	DIVINE HEIGHTS INTERNATIONAL Vs. AARCITY INFRASTRUCTURE PVT LTD.	COMPANY PETITION IB (IBC)/58(ND)2020	IBC Under Sec 9			No index/No memo of Parties/No affidavit	15/Feb/21
2311	0710102172152019/3	GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/53(ND)2020	Sec 252 (3)			Stamp/Affidavit missing	15/Feb/21
2312	0710102411722017/1	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			NEED TO DELETE	15/Feb/21
2313	0710102411722017/2	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			Wrong Doc.(Application,Reply,Rejoinder, Counter affidavit,affidavit All are filed with same slash no.)	15/Feb/21
2314	0710102028682018/10	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			e-stamp missing	15/Feb/21
2315	0710102031402018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S TANIKA FINANCE AND LEASING PRIVATE LIMITED	COMPANY APPEAL(COMPANIES ACT)/1238(ND)2018	Sec 252 (1) - By Government Body			Pg-5 not clear	15/Feb/21

2316	0710102077422020/4	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.	COMPANY PETITION IB (IBC)/922(ND)2020	IBC Under Sec 9			main case not metion and true copy sign missing	15/Feb/21
2317	0710102090322020/11	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			UP stamp should be of 100/-Rs.	15/Feb/21
2318	0710102105782020/2	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020	Rule 11 of NCLT, 2016			UP stamp should be of 100/-Rs./Pg-24,26,27 translation	15/Feb/21
2319	0710102109832020/2	NIKUNJ FOODS PRIVATE LIMITED Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/119(ND)2020	Sub-section (l) of section 230			Wrong Doc.(Joint Petition Filed)	15/Feb/21
2320	0710102114232020/1	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			stamp paper missing/true copy sign missing/PG-84,85/146 to 156 not clear	15/Feb/21
2321	0710102128632019/5	BAGESH KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2702(ND)2019	IBC Under Sec 9			Pg-7,22 not clear	15/Feb/21
2322	0710102128662019/3	MAHIPAL SINGH Vs. THE INDURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2666(PB)2019	IBC Under Sec 9			Index Blank	15/Feb/21
2323	0710102135102019/7	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7			UP stamp should be of 100/-Rs./Pg-27,29,30,Translation/Pg-35 to 44,59,62 not clear	15/Feb/21

2324	07101021394420 19/4	M/S MEDSOURCE HEALTHCARE PRIVATE LIMITED Vs. M/S FORTIS HOSPITALS LIMITED	COMPANY PETITION IB (IBC)/2838(ND)2019	IBC Under Sec 9			e stamp paper missing	15/Feb/21
2325	07101021404120 19/9	NEERAJ PAPER MARKETING LIMITED Vs. THE KAGAZ PRINT N PACK INDIA PVT LTD.	COMPANY PETITION IB (IBC)/2806(ND)2019	IBC Under Sec 9			No pagination	15/Feb/21
2326	07101021458720 19/6	TARUN KHANNA Vs. DELTRONIX INDIA LIMITED	COMPANY PETITION IB (IBC)/2963(ND)2019	IBC Under Sec 9			need to file IA	15/Feb/21
2327	07101021559120 19/4	PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3185(ND)2019	IBC under Sec 7			online proof of service uploaded	15/Feb/21
2328	07101021634120 19/4	MANMOHAN WADHWA Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/115(ND)2020	Sec 252 (1)			counsel sign missed on index, rejoinder sign missed on every page, true copy sign missed on annexure etc	15/Feb/21
2329	07101021706220 19/1	INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANNEX FACILITY MANAGEMENT PVT LTD	COMPANY APPEAL(COMPANIES ACT)/13(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			page:20-21 translation eng	15/Feb/21
2330	07101024117220 17/4	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			supporting affidavit missed	15/Feb/21
2331	07101020073420 19/22	RANJEET RAMAKRISHNA YADAV Vs. JNC CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/272(PB)2019	IBC under Sec 7			need to IA file	15/Feb/21
2332	07101020119720 19/5	M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED	COMPANY PETITION IB (IBC)/1487(ND)2018	IBC Under Sec 9			NEED TO IA FILE	15/Feb/21

2333	0710102015702020/3	HERO SOLAR ENERGY PVT. LTD. Vs. NATIONAL TEXTILE CORPORATION LTD.	COMPANY PETITION IB (IBC)/452(ND)2020	IBC Under Sec 9			sign missing on rejoinder	15/Feb/21
2334	0710102017432020/1	NARESH KUMAR MUNJAL Vs. DEVENDRA GOYAL	COMPANY APPLICATION(IBC)/1135 (ND)2020	Sec 25(j)			page:14-15, 39 not clear	15/Feb/21
2335	0710102019562020/4	SAI GR IMPEX PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/521(ND)2020	IBC Under Sec 9			Index is missing	15/Feb/21
2336	0710102077032020/6	PRIORITY VENDOR TECHNOLOGIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/58(ND)2020	Sec. 230-232 - Second Motion			Index is missing	15/Feb/21
2337	0710102085552019/10	BLUE STAR LIMITED Vs. SINGH SPRINGS PVT. LTD.	COMPANY PETITION IB (IBC)/1189(ND)2019	IBC Under Sec 9			page numbering missed on pages and index, reply not sign	15/Feb/21
2338	0710102114322019/6	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD	COMPANY PETITION IB (IBC)/2078(ND)2019	IBC Under Sec 9			Reply and rejoinder need to file seprately	15/Feb/21
2339	0710102117502020/2	EUROTAINER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1141(ND)2020	IBC Under Sec 9			page:40-43, 48-53, 65, 77, 80, 84, 87, 89 not clear	15/Feb/21
2340	0710200001852016/5	BAHL PAPER MILLS LIMITED Vs. MANILA RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	Application under any other provisions			need to file application	15/Feb/21

2341	0710102090982020/3	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI	COMPANY APPEAL(COMPANIES ACT)/432(ND)2020	Sec 252 (1)			filed in one pdf, index missing, translation eng, document missed, etc	15/Feb/21
2342	0710102110302020/1	KG SOMANI Vs. RPM BANQUETS	INTERLOCUTORY APPLICATION (I.B.C)/5362(ND)2020	Sec 60(5)			Affidavit is of back date	15/Feb/21
2343	0710102110302020/2	KG SOMANI Vs. RPM BANQUETS	INTERLOCUTORY APPLICATION (I.B.C)/5362(ND)2020	Sec 60(5)			Affidavit is of back date	15/Feb/21
2344	0710200014262017/12	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	COMPANY PETITION IB (IBC)/575(ND)2017	Sec. 7(7)			Index and pagination is missing	15/Feb/21
2345	710102008152021	PRINCIPAL COMMISSIONER OF INCOME TAX -6 VS M/S NEHA EXPORTS LTD	Company Application(Companies Act)	Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/830(ND)2019	VIBHOOTI MALHOTRA	section wrong section wrong	15/Feb/21
2346	710102008172021	PR. COMMISSIONER OF INCOME TAX-2 VS M/S BIG ZONE MARKETING PVT. LTD	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1003(ND)2019	VIBHOOTI MALHOTRA	section wrong	15/Feb/21
2347	710102008162021	INCOME TAX OFFICER VS M/S HALDHAR ARGO TECH PVT. LTD	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/831(ND)2019	VIBHOOTI MALHOTRA	section wrong	15/Feb/21
2348	710102011892021	ROHIT SEHGHAL VS ANJU KHURANA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1499(PB)2019	shivani kadam	82-83 not clear page	15/Feb/21
2349	710102012242021	GITA TALWAR VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SAURABH	stamp paper missing and ib not mention in soft copy	15/Feb/21

2350	710102012132021	S. JAYA ASSISTANT COMMISSIONER STATE TAXES VALLUKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSER BAER INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	payment	15/Feb/21
2351	710102012252021	VIPIN KAPOOR VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SAURABH	e-stamp paper missing and ib number not mention in soft copy	15/Feb/21
2352	710102012922021	CHANDRAPRKASH VS SANDEEP MEHNDIRATTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	due payment other section and supporting affidavit missing	15/Feb/21
2353	710102013262021	DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Prasouk	main case not link application blank upload	15/Feb/21
2354	710102000882021	M/S AP TRADING COMPANY VS M/S KANODIA TECHNOPLAST LTD	Contempt Petition(Companies Act)	Sec 425		Shadman Ahmed Siddiqui	Wrong case type, Please Link with main case no , Kindly server the petition to all respondents, E Stamp missed with affidavit	15/Feb/21
2355	0710102161172019/5	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3458(ND)2019	IBC Under Sec 9			Wrong Document(application Filed)	16/Feb/21
2356	0710102411722017/3	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			wrongdoc	16/Feb/21
2357	0710102004672020/5	B.E.C. CONDUITS PRIVATE LIMITED Vs. SACHIN ELECTRICALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/238(ND)2020	IBC Under Sec 9			UP stamp should be of Rs.100/-	16/Feb/21
2358	0710102006532020/4	VINOD KUMAR Vs. AARYANY CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/418(ND)2020	IBC Under Sec 9			E-stamp missing/True copy sign & service also	16/Feb/21
2359	0710102018302020/1	SUMAN NIRWAL Vs. ANSAL LANDMARKS TOWNSHIPS PVT LTD	COMPANY APPLICATION(IBC)/1195 (PB)2020	Rule 11 of NCLT, 2016			Wrong Docs. (IA uploaded)	16/Feb/21

2360	0710102077862020/9	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB)2020	IBC under Sec 7			e-Stamp missing	16/Feb/21
2361	0710102087492020/1	TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/21(ND)2021	Sec 252 (3)			Pg-14 translation/Pg-17 to 21 not clear	16/Feb/21
2362	0710102092132020/2	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/998(ND)2020	IBC Under Sec 9			Index not filled Properly/index not attached in 2nd Voll./True copy sign missing in some pages	16/Feb/21
2363	0710102107412020/1	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5024(ND)2020	Sec 60(5)			Wrong Docs.(IBC U/s-9 petition Uploaded	16/Feb/21
2364	0710102114302019/6	RENU CHAUHAN Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD	COMPANY PETITION IB (IBC)/2079(ND)2019	IBC Under Sec 9			NEED TO SAPERATE FILLLING	16/Feb/21
2365	0710102117502020/1	EUROTAINER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1141(ND)2020	IBC Under Sec 9			40 41-43 45 48 65 77 NOT CLEAR	16/Feb/21
2366	07101024117220017/6	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			Wrong Docs.(Application/Add. affidavit,counter affidavit,Rejoinder,Submissions all are uploaded with same Slash no.)	16/Feb/21
2367	0710102061532019/2	INDIAN STEEL AND POWER PRIVATE LIMITD Vs. PUSHP STEELS AND MINING PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/485(ND)2019	Rule 11 of NCLT			NEED TO SAPERATE FILLING	16/Feb/21
2368	0710102004832020/2	ARORA VINYL PVT.LTD Vs. SHRI BANKE BIHARI COTFAB PVT.LTD	COMPANY PETITION IB (IBC)/258(ND)2020	IBC Under Sec 9			No Index/no Pagination	16/Feb/21

2369	0710102026682020/1	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.	COMPANY PETITION IB (IBC)/674(ND)2020	IBC Under Sec 9			Remove Extra files or file it seprately	16/Feb/21
2370	0710102082142020/4	KRISHNA VRIND JAIN Vs. WORXPACE CONSULTING PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3487(ND)2020	Application under any other provisions- IBC			Affidavit is of back date	16/Feb/21
2371	0710102083052020/5	BHIIM SAIN GOYAL Vs. RONAK ASHOK SURANI	INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)2020	19(2)			Remove extra files or file it separately	16/Feb/21
2372	0710102104312020/4	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)			Supporting affidavit is missing	16/Feb/21
2373	0710102138742019/3	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2745(ND)2019	IBC Under Sec 9			E stamp date is wrong	16/Feb/21
2374	0710102165882019/5	WOODPECKERS INDIA PRIVATE LIMITED Vs. MK FURNCRAFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3455(ND)2019	IBC Under Sec 9			pg no. 23-33 are not clear	16/Feb/21
2375	0710102167372019/2	J.D. SONS STEELS PVT. LTD. Vs. CENTURY AUTO ENGINEERING PVT. LTD.	COMPANY PETITION IB (IBC)/94(ND)2020	IBC Under Sec 9			E stamp is missing	16/Feb/21
2376	0710102113952019/7	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.	COMPANY PETITION IB (IBC)/2004(ND)2019	IBC Under Sec 9			Proof of Service	16/Feb/21
2377	0710102114232020/2	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Wrong Docs.(Application Uploaded)	16/Feb/21

2378	0710102145002019/2	PRISM JOHNSON LIMITED THROUGH ITS DIVISION RMC (INDIA) Vs. KNIGHT CONSTRUCTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2917(ND)2019	IBC Under Sec 9			No Index/no Pagination/No stamp, affidavit	16/Feb/21
2379	0710102413022017/4	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	Sub-section (l) of section 230,Application under any other provisions			Wrong Docs.(Merger petition Uploaded)	16/Feb/21
2380	0710200400582012/2	PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP BUILDWELL PVT. LTD	COMPANY PETITION (COMPANIES ACT)/58(ND)2012	Application under any other provisions			Wrong Docs.(petition Uploaded)	16/Feb/21
2381	0710200424652018/2	DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/141(ND)2018	Sec. 241(1),Sec. 242(4)			STAMP AND SUPPORTING AFFIDAVIT MISSING	16/Feb/21
2382	710102007892021	WINSOME KNIT GARMENTS VS M/S.NAYAK AVIATION SERVICES PVT. LTD	Company Petition (Companies Act)	Application under any other provisions		Ananda Gomathy	Wrong section & wrong case type select	16/Feb/21
2383	710102007652021	KRISHNA ENTERPRISES VS HYLINE AUTO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHREY ASHAT	index title, estamp paper miseed, court fee missed, page, 64-65, 68, 71, 72, 83-152, 319-321, etc pages not clear	16/Feb/21
2384	710102013282021	JAGJIT SINGH SURI VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		ANJALI SHARMA	113-124 not clear 68 not clear Stk 7 missed This is not govt company kindly pay the fee	16/Feb/21
2385	0710102061182019/16	SHIVALIK PACKAGING INDUSTRIES Vs. JIYA AGRO PRIVATE LIMITED	COMPANY PETITION IB (IBC)/777(ND)2019	IBC Under Sec 9			NEED TO IA FILE	16/Feb/21
2386	0710102089332019/8	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD	COMPANY PETITION IB (IBC)/1265(ND)2019	IBC Under Sec 9			NEED TO IA FILE	16/Feb/21

2387	0710102093512020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4191(PB)2020	Sec 43(1) r/w Sec 44 (1)			Wrong Proof of Service	16/Feb/21
2388	0710102448572018/17	STATE BANK OF INDIA Vs. M/S ADVANCE SURFACTANTS INDIA LIMITED	COMPANY PETITION IB (IBC)/922(PB)2018	IBC under Sec 7			Need to file as IA	16/Feb/21
2389	0710200410432018/5	M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC COMPANY LTD.	COMPANY PETITION IB (IBC)/774(ND)2018	IBC Under Sec 9			Wrong Document(Application uploaded)	16/Feb/21
2390	0710102006792021/1	SATISH KUMAR SETHI Vs. PCL CONTAINERS LIMITED	COMPANY PETITION (COMPANIES ACT)/29(ND)2021	Sec. 241(1),Sec. 242(4)			DOCUMENT Not Upload	16/Feb/21
2391	0710102011782021/1	AGGARWAL STEEL INDUSTRIES PVT.LTD Vs. RESHMA MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/817()2021	Sec 60(5)			WRONG E FILE	16/Feb/21
2392	0710102096832020/2	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.	COMPANY PETITION IB (IBC)/16(ND)2021		IBC Under Sec 9		ONLY PROOF OF SERVICE UPLOAD	17/Feb/21
2393	0710102171932019/2	M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L	COMPANY PETITION IB (IBC)/351(ND)2020		IBC Under Sec 9		Remove extra files or file it separately	17/Feb/21
2394	0710200431502018/11	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022(ND)2018		IBC under Sec 7		pg. no. 21, 43,72-74 not clear pg. no. 27,37-39, 54- 57 translation	17/Feb/21
2395	0710102007082021/1	FANKAAR INTERIORS PVT. LTD. Vs. MAHAMAYA INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/77(ND)2021		IBC Under Sec 9		E stamp paper is missing	17/Feb/21

2396	0710102035322020/3	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.	COMPANY PETITION IB (IBC)/838(ND)2020		IBC Under Sec 9		Remove extra files or file it separately	17/Feb/21
2397	0710102104552020/1	NILESH SHARMA Vs. PRAMOD GOEL	INTERLOCUTORY APPLICATION (I.B.C)/285(ND)2021		Sec 25(j)		Sign missing on reply	17/Feb/21
2398	0710102108762019/10	SUDHIR HORO Vs. IDEAWORKS DESIGN & STRATEGY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/118(ND)2019		Sec. 59,Sec. 241(1),Sec. 242(4)		Sign missing on every page of written submission	17/Feb/21
2399	0710200400582012/8	PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP BUILDWELL PVT. LTD	COMPANY PETITION (COMPANIES ACT)/58(ND)2012		Application under any other provisions		Wrong pagination after page number 15	17/Feb/21
2400	710102004002021	M/S ANSAL API INFRASTRUCTURE LTD VS M/S ANSAL API INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)		Sec 60(5)	kundanlatwal	DOCUMENT Not Upload	17/Feb/21
2401	710102006872021	RAJNATH SINGH VS VIVEK RAHEJA	Company Appeal (IBC)		Sec 42	Shivank Pratap Singh	Pagination not done from page no-104 to 115/Cut Line page no-123,124/Vakalatnama	17/Feb/21
2402	710102006512021	SANJAY GUPTA VS VIVEK RAHEJA	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Sanjay Gupta	DOCUMENT Not Upload	17/Feb/21
2403	710102013242021	DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)		Sec 60(5)	Prasouk	document not showing blank page	17/Feb/21
2404	710102013462021	NARESH KUMAR BANSAL VS M/S. STAR MINERAL RESOURCES PVT. LTD.	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Naresh Kumar Bansal	sign missing	17/Feb/21
2405	710102013722021	DECATHLON SPORTS INDIA PVT LTD VS MUKESH GUPTA & ORS.	Interlocutory Application (I.B.C)		Sec 60(5)	Ritesh Khare	section not mention in soft copy and 42 page -translate page43,88-93 not clear page	17/Feb/21

2406	710102013802021	M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Kumar Anurag	sign missing	17/Feb/21
2407	0710102003512019/2	COL. DINESH VERMA Vs. SARVOTTAM REALCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/140(ND)2019	IBC under Sec 7			supporting affidavit with 10rs stamp paper missed	18/Feb/21
2408	0710102078392020/2	OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2020	Sub-section (l) of section 230			NEED TO IA FILE	18/Feb/21
2409	0710102105992020/1	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2020	Sec. 230-232 - Second Motion			NEED TO APPLICATION FILE	18/Feb/21
2410	0710102113072019/5	AMBIT CONCRETE PRIVATE LIMITED Vs. RALHAN CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1976(ND)2019	IBC Under Sec 9			Index is missing	18/Feb/21
2411	0710102113072019/6	AMBIT CONCRETE PRIVATE LIMITED Vs. RALHAN CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1976(ND)2019	IBC Under Sec 9			Sign missing on every page of written submission	18/Feb/21
2412	0710102114702020/1	M/S KALIBER ASSOCIATES PVT. LTD. Vs. M/S DIAMOND IT INFRACON PVT. LTD.	COMPANY PETITION IB (IBC)/1103(ND)2020	----IBC under Sec 7			E stamp paper is missing	18/Feb/21
2413	0710102116742020/1	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/18(ND)2021	IBC under Sec 7			E stamp paper is missing	18/Feb/21

2414	0710102116762020/2	MAKEWELL POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/515(ND)2020	Sec 252 (1)			E stamp paper is missing	18/Feb/21
2415	0710102136162019/16	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342 (ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			Supporting affidavit with E stamp paper	18/Feb/21
2416	0710102136162019/17	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342 (ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			Index is missing	18/Feb/21
2417	0710102133062019/6	SAMEEKSHA INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/722(ND)2019	Sec 252 (3)			wrong document(Kindly upload all document separately	18/Feb/21
2418	0710102077662020/1	RADHE CONSTRUCTION Vs. SPML INFRA LIMITED	COMPANY PETITION IB (IBC)/1019(ND)2020	IBC Under Sec 9			Notary date not show	18/Feb/21
2419	0710102722332018/16	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1665(PB)2018	IBC under Sec 7			NEED TO ALL PAGES SIGN	18/Feb/21
2420	0710200410172018/25	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			NEED TO IA FILE	18/Feb/21
2421	0710200410572018/4	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (I	IBC Under Sec 9			DOCUMENT NOT IN NUMBERING	18/Feb/21
2422	0710102151922019/5	VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (I	IBC Under Sec 9			pg no 22 is not clear and pg no 38 is missing	18/Feb/21

2423	0710102164162019/1	INCOME TAX OFFICER-WARD 20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1025(ND)2019	Sec 252 (1),Sec 252 (3) - By Government Body			Pg. no. 13-14 are not clear	18/Feb/21
2424	0710102113722019/4	MODERN CREDIT PVT. LTD. Vs. TYBROS INDIA TOURS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2081(ND)2019	IBC under Sec 7			numbering missed in document and blank pages removed	18/Feb/21
2425	0710102113962020/1	M/S EVERSHINE BUILDWELL PVT. LTD. Vs. WIANXX IMPEX PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5417(PB)2020	Application under any other provisions- IBC			II volume index missed 202-208 not clear	18/Feb/21
2426	0710102121812019/15	RASHMI SINGHAL Vs. HAAMID REAL ESTATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2270(ND)2019	IBC under Sec 7			Kindly application file to separately with fee and mentioned rule	18/Feb/21
2427	0710102128602019/7	RAJENDER KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2697(ND)2019	IBC Under Sec 9			10rs stamp paper missed advance service missed	18/Feb/21
2428	0710102142562019/2	O.P. JUNEJA Vs. M/S AERENS GOLDSUK INTERNATIONAL LTD.	COMPANY PETITION IB (IBC)/2908(ND)2019	IBC under Sec 7			stamp paper and affidavit missed	18/Feb/21
2429	0710102164582019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PURVANCHAL LPG GAS BOTTLING PVT. LTD	COMPANY PETITION (COMPANIES ACT)/1001(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Roc service missed	18/Feb/21
2430	0710102003422020/4	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/229(ND)2020	Sec 252 (3)			kindly application filed separately with fee	18/Feb/21

2431	0710102028682018/11	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			26 page not clear 44 page missed	18/Feb/21
2432	0710102157272019/2	GANNON DUNKERLEY & CO. PVT. LTD. Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3253(ND)2019	IBC Under Sec 9			No index	18/Feb/21
2433	0710102158172019/5	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3386(ND)2019	IBC under Sec 7			No index	18/Feb/21
2434	0710102169212019/1	DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 9(1) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. FELICITY ESTATES PVT. LTD)	COMPANY APPEAL(COMPANIES ACT)/78(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Page no 9 missed	18/Feb/21
2435	0710120004642018/13	SHARAD VEDEHRA Vs. M/S. HOMESTEAD INFRASTRUCTURE DEVELOPMENT PVT. LTD	COMPANY PETITION IB (IBC)/1018(ND)2018	IBC under Sec 7			Pages not clear 62 to 67 Page no 103 repeated, No sign in every pages of reply, no advance service	18/Feb/21
2436	0710200410572018/7	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			NEED TO ALL PAGES SIGN	18/Feb/21
2437	0710102000822021/1	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLNG LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2021	Sec. 230-232 - Second Motion			ONLY PROOF OF SERVICE UPLOAD	18/Feb/21
2438	0710102028682018/12	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			NEED TO UPLOAD IN ONE PDF	18/Feb/21

2439	0710102028682018/13	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			NEED TO UPLOAD IN ONE PDF	18/Feb/21
2440	0710102029292020/2	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR	COMPANY PETITION IB (IBC)/722(ND)2020	Section 95(1)			NEED TO IA FILE	18/Feb/21
2441	0710102030162020/1	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MMR METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2(ND)2021	IBC Under Sec 9			NEED TO IA FILE	18/Feb/21
2442	0710102073662020/1	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/12(ND)2021	Sec. 241(1),Sec. 242(4)			50 RUPEE E STAMP MISSING	18/Feb/21
2443	0710102077272020/6	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	Application under any other provisions- IBC			PAGE-11-15 17 23 32 56-59 NOT CLEAR	18/Feb/21
2444	0710102077272020/7	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	Application under any other provisions- IBC			PAGE-17 23 32 56-59 NOT CLEAR	18/Feb/21
2445	0710102096832020/1	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.	COMPANY PETITION IB (IBC)/16(ND)2021	IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOADED	18/Feb/21
2446	0710102101312020/4	FIVE ESS PRECISION COMPONENTS PRIVATE LIMITED Vs. HEMA AUTOMOTIVE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1055(ND)2020	IBC Under Sec 9			50 RUPEE STAMP MISSING	18/Feb/21
2447	0710102105662020/1	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/1090(ND)2020	IBC under Sec 7			PAGE-4 5 6 NOT CLEAR	18/Feb/21

2448	0710102105662020/2	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/1090(ND)2020	IBC under Sec 7			STAMP MISSING	18/Feb/21
2449	0710102111002020/1	ADARSH CNC SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/502(ND)2020	Sec 252 (1)			page numbering missed, supporting affidavit missed, estamp paper missed, etc	18/Feb/21
2450	0710102111102020/1	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020	----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			affidavit on back date	18/Feb/21
2451	0710102111102020/3	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020	----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			vaffidavit on back date	18/Feb/21
2452	0710102111102020/4	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020	----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			affidavit on back date	18/Feb/21
2453	0710102134752019/6	M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2677(ND)2019	IBC Under Sec 9			wrong document upload(sec-9 + written submission)	18/Feb/21
2454	0710102006682021/1	MANOJ KULSHRESTHA Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/821()2021	Sec 12(2)			need to file IA	18/Feb/21
2455	0710102016862020/4	G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/529(PB)2020	IBC under Sec 7			estamp paper missed	18/Feb/21
2456	0710102017362020/2	DEEPAK SOLANKI Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/554(ND)2020	IBC Under Sec 9			page:114, 115, 119-128, 138-146 dim, 154, page:161-175 dim, page:218, 219, 254, 255-261, page:267, 270, 274, 281, 284,	18/Feb/21

2457	0710102073662020/2	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/12(ND)2021	Sec. 241(1),Sec. 242(4)			page numbering missed, true copy sign missed, etc	18/Feb/21
2458	0710102093562020/1	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4266(ND)2020	Application under any other provisions- IBC			need to IA filled	18/Feb/21
2459	0710102102572020/2	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1)			e-stamp paper missed and affidavit not verified	18/Feb/21
2460	0710102112722020/2	HI-TECH PIPES LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/1087(ND)2020	IBC Under Sec 9			DOCUMENT Not Upload	18/Feb/21
2461	0710102114492020/1	LALIT MOHAN AGARWAL Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5487(ND)2020	Sec 60(5)			affidavit not notary	18/Feb/21
2462	0710102117622020/2	VISTRAT REAL ESTATES PVT LTD Vs. ASIAN HOTELS (NORTH LIMITED	COMPANY PETITION IB (IBC)/89(ND)2021	IBC under Sec 7			supporting affidavit missed	18/Feb/21
2463	07101021522620197	MANISH GUPTA Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/3230(ND)2019	IBC Under Sec 9			page:177, 180-183, 185-188	18/Feb/21
2464	07101024060720181/11	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7			affidavit on 100 rs and affidavit on back date	18/Feb/21
2465	710102033832020	NAVNEET KUMAR GUPTA VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1038(PB)2018	Navneet	Volume wise index is Compulsory	18/Feb/21

2466	710102027362020	CANBANK FACTORS LIMITED VS CANBANK FACTORS LTD	Interlocutory Application (I.B.C)	Section 42 - Submitted by Government Body		Canbank Factors Limited	Wrong Document(Affidavit filed) and main case not linked	18/Feb/21
2467	710102009282021	JITENDER AHUJA VS ARCH CONCEPT PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2020	Sandeep Bajaj	Old Document Not Delete	18/Feb/21
2468	710102010212021	M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRITOR- VIJAY KUMAR GUPTA VS SUNDER AGROMILLS PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1175(ND)2019	NITIN MEHTA	sign missing and stamp paper missing case type wrong	18/Feb/21
2469	710102012522021	MAHAVIR PARSHAD JAIN VS HARYANA STATE POLUTION CONTROL BOARD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/845(ND)2018	Mahavir Parshad Jain	e-stamp paper missing please document upload	18/Feb/21
2470	710102012522021	ANKUSH SONI VS VAYAM TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/578(ND)2019	Ankush Soni	affidavit back date	18/Feb/21
2471	710102013642021	PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI-TECH TOWNSHIPS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1526(PB)2018	kundanlatwal	section not mention in soft copy	18/Feb/21
2472	710102013832021	CHANDRAPRKASH VS RBL BANK LIMITED	Interlocutory Application (I.B.C)	22(3)a	COMPANY PETITION IB (IBC)/921(ND)2020	Sanju Kumar	stamp paper missing	18/Feb/21
2473	710102013952021	INFOEDGE SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELH AND HARYANA	Company Application(Companies Act)	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/26(ND)2021	Anant Ram Mishra	sign missing and stamp paper missing section wrong	18/Feb/21
2474	710102007252020	SANWARIA BARTER PRIVATE LIMITED VS	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		VIDEH VAISH	Kindly link with first motion, Pages missed 120 to 122, Account treatment certificate missed, Original nclt certified order copy missed, vakaltnama missed	18/Feb/21
2475	710102013942021	AQUA CHILL SYSTEMS INDIA PVT LTD VS SHAPOORJI SHAPOORJI PALLONJI & CO.PVT.LTD. SP INFOCITY INCUBATOR NO.4	Company Petition (Companies Act)	Sec 241 (2)		Mr. Suhas Jalinder Shinde	fees missed, document missed , no petition uploaded	18/Feb/21

2476	710102014122021	BANK OF MAHARASHTRA VS GRID INDIA POWER CABLE	Company Petition IB (IBC)	IBC under Sec 7		Nishant	Translated page-326,328/Pagination cut after page no.318 to 320,371 to 373/Blur pages-359 to 538	18/Feb/21
2477	0710102006742019/14	SEITZ GMBH Vs. SEITZ INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/252(ND)2019	IBC Under Sec 9			NEED TO SAPERATE FILLING	19/Feb/20
2478	0710102077172020/2	SREI INFRASTRUCTURE FINANCE LIMITED Vs. ALSTRONG ENTERPRISES INDIA PVT LTD	COMPANY PETITION IB (IBC)/913(ND)2020	IBC under Sec 7			page:222-293, 355	19/Feb/20
2479	0710102080192020/7	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)			affidavit on 100 each	19/Feb/20
2480	0710102086362019/5	AZAD IMPEX PVT LTD Vs. SURYA MANUFACTURING PVT LTD	COMPANY PETITION IB (IBC)/1205(ND)2019	IBC Under Sec 9			advocate welfare and court fee missed	19/Feb/20
2481	0710102088442020/2	SUMIT BANSAL Vs. MOHINDER JAIN	INTERLOCUTORY APPLICATION (I.B.C)/3899(ND)2020	----Sec 66(1)			estamp paper missed	19/Feb/20
2482	0710102096852020/1	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4386(ND)2020	22(3)a			need to File IA	19/Feb/20
2483	0710102107402020/1	JINDAL STEEL CORPORATION Vs. ALLIANCE INTEGRATED METALIKS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5034(ND)2020	Sec 60(5)			wrong file	19/Feb/20
2484	0710102107402020/2	JINDAL STEEL CORPORATION Vs. ALLIANCE INTEGRATED METALIKS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5034(ND)2020	Sec 60(5)			need to file fresh(ibc 9)	19/Feb/20

2485	0710102107412020/2	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5024(ND)2020	Sec 60(5)			need to file fresh(ibc 9)	19/Feb/20
2486	0710102004772021/1	KARAN GAMBHIR Vs. SAJEVE BHUSHAN DEORA	INTERLOCUTORY APPLICATION (I.B.C)/298(PB)2021	Sec 60(5)			NEED TO IA FILE	19/Feb/20
2487	0710102080922020/3	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1071(ND)2020	IBC Under Sec 9			NEED TO SIGN ALL PAGES	19/Feb/20
2488	0710102092152020/1	MR. HARISH TANEJA Vs. MR. ASHWANI ARYA	INTERLOCUTORY APPLICATION (I.B.C)/4187(ND)2020	Sec 43(1) r/w Sec 44 (1)			STAMP MISSING	19/Feb/20
2489	0710102078022019/7	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2019	IBC under Sec 7			NEED TO FILE SAPERATE	19/Feb/20
2490	0710102113782019/7	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2083(ND)2019	IBC under Sec 7			50 STAMP MISSING	19/Feb/20
2491	0710102116522020/1	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021	Sec. 230-232 - Second Motion			NEED TO IA FILE	19/Feb/20
2492	0710102123842019/4	RAJ PACKAGINGS Vs. JAGPIN BREWERIES LTD	COMPANY PETITION IB (IBC)/2818(ND)2019	IBC Under Sec 9			nf	19/Feb/20

2493	710102141192019	NITIN SINGH PROP SHYAM PRINTERS Vs. DR. JOHNS LAB PHARMA PVT LTD	COMPANY PETITION IB (IBC)/25(ND)2020	IBC Under Sec 9			NEED TO IA FILE	19/Feb/20
2494	0710200410572018/6	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			NEED TO ONE TIME UPLOAD	19/Feb/20
2495	0710102024902020/3	PHOOLCHAND BHAGATSINGH Vs. M/S DCM LIMITED	COMPANY PETITION IB (IBC)/759(ND)2020	IBC Under Sec 9			50 RUPEE STAMP MISSING	19/Feb/20
2496	0710102028682018/15	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			11-19 NEED TO TRANSLATE	19/Feb/20
2497	0710102072872020/3	M/S FURNACE METTALIKS Vs. RATHI STEEL AND POWER LTD	COMPANY PETITION IB (IBC)/906(ND)2020	----			Page No. 52,57 are not clear, page no. 71 is repeated and double pagination is not allowed	19/Feb/20
2498	0710102079252020/1	IIFL PRIVATE EQUITY FUND Vs. THREE C GREEN DEVELOPERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3296(ND)2020	Rule 11 of NCLT, 2016			Page no. 18-19 translation	19/Feb/20
2499	0710102035132020/7	AYU INFRASTRACTURE PRIVATE LIMITED Vs. PALLAVI COPPER PIPES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/920(ND)2020	IBC Under Sec 9			INDEX MISSING	19/Feb/20
2500	0710102035132020/8	AYU INFRASTRACTURE PRIVATE LIMITED Vs. PALLAVI COPPER PIPES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/920(ND)2020	IBC Under Sec 9			INDEX MISSING AND NEED TO UPLOAD ONE TIME	19/Feb/20
2501	0710102061292019/6	M/ S. S.P. PACKAGINGS Vs. JAGPIN BREWERIES LTD.	COMPANY PETITION IB (IBC)/930(ND)2019	IBC Under Sec 9			NEED TO ALL PAGES SIGN	19/Feb/20

2502	0710102000532021/1	SYED HASAN KAZIM Vs. NILESH SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/349(ND)2021	Rule 11 of NCLT, 2016			Index and affidavit is missing	19/Feb/20
2503	0710102000532021/2	SYED HASAN KAZIM Vs. NILESH SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/349(ND)2021	Rule 11 of NCLT, 2016			Index and affidavit is missing	19/Feb/20
2504	0710102001332020/9	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020	Sec 252 (3)			Index missing	19/Feb/20
2505	0710102003022021/3	SANDEEP MEHTA Vs. SUPER RESTAURANT PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/17(ND)2021	Sec. 242(4),Sec. 241(1)			NEED TO SIGN ALL PAGES	19/Feb/20
2506	0710102004652021/3	NITIN GUPTA Vs. SANDEEP KUMAR BHATT	INTERLOCUTORY APPLICATION (I.B.C)/265(ND)2021	Sec 60(5)			Pagination from pg no. 33-36, 39-41 are missing	19/Feb/20
2507	0710102019562020/3	SAI GR IMPEX PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/521(ND)2020	IBC Under Sec 9			Affidavit is of back date	19/Feb/20
2508	0710102062722020/6	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/65(PB)2020	Sec. 230-232, Sec 234			E stamp is missing	19/Feb/20
2509	0710102075392019/14	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.	COMPANY PETITION IB (IBC)/894(ND)2019	IBC Under Sec 9			AFFIDAVIT MISSING AND SIGN ALL PAGES	19/Feb/20

2510	0710102084922019/14	KRIBHCO INFRASTRUCTURE LTD. Vs. INDO ARYA CENTRAL TRANSPORT LIMITED	COMPANY PETITION IB (IBC)/1191(ND)2019	IBC Under Sec 9			VOLUME 1 UPLOADED ONLY	19/Feb/20
2511	0710102108912020/1	PRAVEEN CHOPRA Vs. WINGROW GRAVURES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/5(PB)2021	Sec. 241(1),Sec. 242(4)			Index is missing	19/Feb/20
2512	0710102135102019/8	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7			pg no. 8,26,27,29-30 translation, double pagination is not allowed	19/Feb/20
2513	0710102166592019/4	UNION OF INDIA Vs. P.D. AGROPROCESSORS LIMITED	COMPANY PETITION (COMPANIES ACT)/30(ND)2020	Sec. 271-273			E stamp paper is missing	19/Feb/20
2514	0710102150872019/3	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	COMPANY PETITION (COMPANIES ACT)/168(ND)2019	Sec. 140(5)			Index and affidavit is missing	19/Feb/20
2515	0710102150872019/4	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	COMPANY PETITION (COMPANIES ACT)/168(ND)2019	Sec. 140(5)			pg .no. 8 is missing	19/Feb/20
2516	0710102169272019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/70(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Pg no. 4 is not clear	19/Feb/20
2517	0710102171382019/6	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES)(M/S. COMPETENT INFRACOMN PVT. LTD)	COMPANY APPEAL(COMPANIES ACT)/29(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Merge in one pdf	19/Feb/20

2518	710102011962021	OUTOTEC INDIA PRIVATE LIMITED VS MAGIC INFO SOLUTIONS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		DHRITIMAN	kindly link with first motion, file condonation delay application in 2nd motion	19/Feb/20
2519	710102014472021	M/S S S SWAMI DEVELOPERS & INFRASTRUCTURE PVT. LTD. VS ROC DELHI	Company Petition (Companies Act)	Sec 252 (1)		S N PANDEY	case type wrong,52-53 page not clear true copy missed	19/Feb/20
2520	710102014492021	JSSI HYDRAULICS PVT. LTD. VS AKASH EQIPMENT &MACHINERIES PVT. LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/405(ND)2020		sign missing stamp paper missing	19/Feb/20
2521	710102001332020	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		INDEX MISSING	22/Feb/21
2522	710102103662020	RAKESH BHATIA VS M/S SANTOSH OVERSEAS LIMITED		Sec 60(5),Regulation 44(2), Liquidation process Regulation, 2016		SHITAL KHATRI	DUE PAYMENT 44 (2) FOR PLEASE CHECK SECTION IN MAOIN APPLICATION MAIN CASE NOT LINK reminder 3/5	22/Feb/21
2523	710102008852021	SANJAY AGGARWAL VS CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016		ISHA BHALLA	case type wrong	22/Feb/21
2524	710102012002021	MAHAVIR PARSHAD JAIN VS HARYANA STATE POLUTION CONTROL BOARD		Application under any other provisions- IBC		Mahavir Parshad Jain	e-stamp paper missing please document upload reminder 4/5	22/Feb/21
2525	710102012752021	A. Y. TRADERS PRIVATE LIMITED VS CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN COMMISSIONERATE		Rule 11 of NCLT		Sanjay	MAIN CASE NOT LINK	22/Feb/21
2526	710102013532021	OCS GROUP (INDIA) PRIVATE LIMITED VS KARVY DIGIKONNECT LTD.		Application under any other provisions- IBC		Bhushan M Oza	Wrong case type/ PG- 7 to 11,13not clear remindr 3/5	22/Feb/21
2527	710102013542021	OCS GROUP (INDIA) PRIVATE LIMITED VS KARVY DIGIKONNECT LTD.		Application under any other provisions- IBC		Bhushan M Oza	Wrong case type/Pg-7 to 11 not clear case type may be Interlocutory application reminder 3/5	22/Feb/21
2528	710102015212021	METAL TECH CORPORATION VS AVL INDIA PVT. LTD.		Application under any other provisions- IBC		MADHAV DADHICH	Proof of Service missing	22/Feb/21
2529	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		need to ia file	23/Feb/21

2530	0710102001962019/15	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		NEED TO IA FILE	23/Feb/21
2531	0710102001962019/16	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		NEED TO IA FILE	23/Feb/21
2532	0710102105782020/3	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020		NEED TO SIGN ALL PAGES	23/Feb/21
2533	0710102107282019/6	SUNTRUST ALUMINIUM PRIVATE LIMITED Vs. AMZEM MACHINES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1816(ND)2019		STAMP MISSING	23/Feb/21
2534	0710102168622019/6	INDSAO INTRATECH Vs. MARS BUILDMART PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/251(ND)2020		Pg. no. 14-23 are not clear	23/Feb/21
2535	0710102171382019/3	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES)(M/S. COMPETENT INFRACOMN PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/29(ND)2020		all files merge into one pdf, pdf need to divide into another volume after pg no. 200	23/Feb/21
2536	0710102171382019/4	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES)(M/S. COMPETENT INFRACOMN PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/29(ND)2020		all files merge into one pdf, pdf need to divide into another volume after pg no. 200	23/Feb/21
2537	0710102171382019/5	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES)(M/S. COMPETENT INFRACOMN PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/29(ND)2020		all files merge into one pdf, pdf need to divide into another volume after pg no. 200	23/Feb/21
2538	710102001332020	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		INDEX MISSING	23/Feb/21
2539	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		PETITION ALLREADY	23/Feb/21
2540	0710102013402020/1	MAHENDER KUMAR Vs. REGISTRAR OF COMPANIES		----	COMPANY APPEAL(COMPANIES ACT)/491(ND)2020		INDEX MISSING	23/Feb/21

2541	0710102068222020/1	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI		IBC Section 59	COMPANY PETITION IB (IBC)/904(ND)2020		DOCUMENT NOT IN PROPER INDEX MISSING	23/Feb/21
2542	0710102115282020/1	EXXIM HOLDINGS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/38(ND)2021		Remove extra files or file it separately	23/Feb/21
2543	0710102116522020/2	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021		Remove extra files or file it separately	23/Feb/21
2544	0710102118912020/1	SEBRO MACHINE TOOLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/536(ND)2020		supporting affidavit is missing	23/Feb/21
2545	0710102165752019/7	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)2020		NEED TO IA FILE	23/Feb/21
2546	0710102165752019/8	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)2020		NEED TO IA FILE	23/Feb/21
2547	0710200409952018/8	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/55(ND)2018		NEED TO IA FILE	23/Feb/21
2548	0710102119992019/14	KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2322(ND)2019		NEED TO IA FILE	23/Feb/21
2549	0710102020662020/1	UMESH GARG Vs. ORIENTAL BANK OF COMMERCE		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1380(PB)2020		NEED TO IA FILE	23/Feb/21
2550	0710102025202020/2	ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)2020		INDEX MISSING AND DOCUMENT NOT IN PROPER	23/Feb/21
2551	0710102025202020/3	ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)2020		INDEX MISSING AND DOCUMENT NOT IN PROPER	23/Feb/21
2552	0710102025202020/4	ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)2020		INDEX MISSING AND DOCUMENT NOT IN PROPER	23/Feb/21
2553	0710102027622020/1	CHOWDHRY RUBBER & CHEMICALS PRIVATE LIMITED Vs. A.M. VINYLE PVT. LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/703(ND)2020		PAGE- 5 6 NOT CLEAR 11 IN TRANSLATE	23/Feb/21
2554	0710102029102020/3	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/762(ND)2020		STAMP RUPEE SHOULD BE RUPEE 50	23/Feb/21
2555	0710102083932019/18	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)2019		NEED TO SIGN ALL PAGES	23/Feb/21

2556	07101020839320 19/19	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)2019		NEED TO SIGN ALL PAGES	23/Feb/21
2557	0710102096432020/1	SADEEP CHANDNA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4369()2020		STAMP RUPEE 50	23/Feb/21
2558	0710102106872020/1	IHC SHOPS OWNERS ASSOCIATION Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4979(PB)2020		AFFIDAVIT MISSING	23/Feb/21
2559	0710102108532020/2	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		NEED TO IA FILE	23/Feb/21
2560	0710102108532020/3	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		NOTARY MISSING	23/Feb/21
2561	0710102116192020/1	ASHOK KRIPLANI Vs. ICICI BANK		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/410(ND)2021		50 RUPEE E STAMP MISSING	23/Feb/21
2562	0710102118332020/1	SATISH KUMAR Vs. VENUSSTAR HOSPITALITY PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/22(ND)2021		INDEX MISSING	23/Feb/21
2563	0710102171592019/4	HALWASIYA ESTATES LIMITED Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED		Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANIES ACT)/38(ND)2020		SECOND MOTION NOT CONSIDER IN ADDITIONAL DOCUMENT AND NEED TO FILE separately	23/Feb/21
2564	0710102011832021/1	AMIT NAGAR Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2021		100 RUPEE STAMP MISSING	23/Feb/21
2565	0710102014512021/1	CMYK PRINTECH LIMITED Vs. MINISTRY OF CORPORATE AFFAIRS		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/962()2021		DOCUMENT NOT IN PROPER INDEX MISSING	23/Feb/21
2566	0710102065582020/5	KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)2020		pg-8 not clear,stamp paper of Rs50	23/Feb/21
2567	0710102087232020/8	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		Merged into one pdf	23/Feb/21
2568	07101020876120 19/7	SYNDICATE BANK Vs. JSSI HYDRAULICS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1360(ND)2019		Need to file as IA	23/Feb/21
2569	0710102153972019/9	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3428(ND)2019		Sign missed on reply,affidavit of back date,pg-12,16 in hindi,heading and main case name is not correct	23/Feb/21

2570	07101021725220 19/5	MANISH GUPTA SOLE PROPRIETOR OF M/S. ADVANTAGE SHOW STAR Vs. VDOIT4U EVENT MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/131(ND)2020		Supporting affidavit and stamp paper missed	23/Feb/21
2571	0710102401342016/39	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23/Feb/21
2572	0710102401342016/40	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23/Feb/21
2573	0710102401342016/41	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23/Feb/21
2574	0710102401342016/42	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23/Feb/21
2575	0710102401342016/43	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23/Feb/21
2576	0710102401342016/44	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23/Feb/21
2577	0710102401342016/45	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23/Feb/21
2578	0710102401342016/46	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23/Feb/21
2579	0710102401342016/47	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23/Feb/21
2580	0710102401342016/48	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23/Feb/21
2581	0710102401342016/49	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23/Feb/21
2582	0710102401342016/50	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	23/Feb/21
2583	0710200000062017/19	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		Index missed	23/Feb/21
2584	0710200412522017/21	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		Page numbering missed in index	23/Feb/21

2585	710102009262021	PRINCE KUMAR VS RTC RESTAURANTS INDIA LIMITED	Company Application(Companies Act)	Application under any other provisions		Prince Kumar	Dont refile your new file same filed in new diary no	23/Feb/21
2586	710102014002021	NARINDER SINGH AZAD VS BANK OF BARODA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/793(ND)2020	Om Pal	section wrong please choose sec 60-5 and you can write as read with sec 98	23/Feb/21
2587	710102014202021	SATYA PRAKASH VS ARVIND GARG	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/2422(ND)2019	SATYA	stamp paper missing	23/Feb/21
2588	710102014582021	ND SPICES PRIVATE LIMITED VS YES SIR CATERING SERVICES PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/276(ND)2020	DEPAISH	10-11 not clear page and section n wrong	23/Feb/21
2589	710102015352021	UNISONS HOTELS PRIVATE LIMITED VS RAMA TENT HOUSE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/596(ND)2020	Gaurav	, memo of parties missed	23/Feb/21
2590	710102014822021	TECHZONA BUILDCON PRIVATE LIMITED VS ELEGANT IT SOLUTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2759(ND)2019	Vaibhav Verma	wrong filing	23/Feb/21
2591	710102014632021	ARVIND GUPTA VS VIJENDER SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/73(PB)2017	abhay gupta	section wrong wrong doc on call	23/Feb/21
2592	710102001402021	EMG HOSPITALITY PRIVATE LIMITED VS DRG WELLNESS PVT LTD ?S	Company Appeal(Companies Act)	Sec 252 (3)		PAWAN KUMAR GUPTA	Pages wrong arrange 24,22,23, pages missed 21 to 23, Pages not clear 77 to 79,82 to 83,BR / Power of attorney missed, Kindly upload only final petition	23/Feb/21
2593	710102014762021	VEETEE METALS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		Komal	Judication Haryana	23/Feb/21
2594	710102015432021	STEEL AUTHORITY OF INDIA LIMITED VS JAIPRAKASH ASSOCIATES LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Ashish	jurdiction UP	23/Feb/21
2595	0710102005682021/1	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/550(ND)2021		NEED TO IA FILE	25/Feb/21

2596	0710102093102019/7	M/S V A A Z & ASSOCIATES Vs. M/S SCHNEIDER PROTOTYPING INDIA PVT. LTD.		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1463(ND)2019		NEED TO IA FILE	25/Feb/21
2597	710102033332020	CHIRAG SHAH VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/33(ND)2019	CHIRAG	need index for every volume	25/Feb/21
2598	710102008752021	MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1397(PB)2019	Siddharth Bhatli	affidavit back date	25/Feb/21
2599	710102012462021	MUKTESH CHABRA VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL (FOR ABW INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SINHA SHREY	stamp paper missing	25/Feb/21
2600	710102015392021	TATA CAPITAL FINANCIAL SERVICES LIMITED VS BHAVNESH KANWAR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/722(ND)2020	SHASHWAT PANDA	section wrong and sign missing	25/Feb/21
2601	710102015512021	SANJIV MARWAH VS S.K. MATHUR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/543(ND)2017	Akul Mehandru	FILE SEPRATELY BOTH FILE	25/Feb/21
2602	710102015312021	JAKSON LIMITED VS JURISTICA LEGAL SERVICES LLP	Company Application(Companies Act)	Rule 11 of NCLT		MAHJABEEN	main case not link kindly changed basic detail in parties name 1,3-12 page cut No document	25/Feb/21
2603	710102015682021	SUVIDHA INFRACON PRIVATE LIMITED VS INTEC CAPITAL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/93(ND)2020	ANOOP DAWAR	vakalatnama missing and stamp paper u.p. 100 rs.	25/Feb/21
2604	710102015722021	CBRE SOUTH ASIA PRIVATE LIMITED VS EDIFICE MANAGEMENT PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/801(ND)2020	Smriti	true copy missing case type wrong memo parties and vakaltnama missing	25/Feb/21
2605	710102015712021	BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/933(ND)2020	SIDDHARTH DUTTA	section wrong and memo parties and vakalatnama missing	25/Feb/21
2606	710102015622021	BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/933(ND)2020	SIDDHARTH DUTTA	section wrong	25/Feb/21
2607	710102016282021	EMD SCAFFOLDING INDIA PRIVATE LIMITED VS VORTEX IMPEX PVT. LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2781(ND)2019	Neeraj	case type wrong	25/Feb/21

2608	710102016302021	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS SMR ENTERTAINMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/269(ND)2020	Prasouk	memo parties missing and vakaltnama missing	25/Feb/21
2609	710102016152021	SWASTIK PIPE LIMITED VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3173(ND)2019	SANJAY JAIN	memo parties missing and vakaltnama	25/Feb/21
2610	710102015952021	RELIGARE COMTRADE LTD. VS RHC HOLDING PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sandeep Devashish Das	Page not clear-59 to 118,141	25/Feb/21
2611	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/160(ND)2020		stamp paper missing	26/Feb/21
2612	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018		need to IA file	26/Feb/21
2613	0710102076942020/1	UJJAWAL GARMENTS PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/282(ND)2020		stamp paper missing	26/Feb/21
2614	0710102009232020/1	SWEDISH LANGUAGE TRAINING (OPC) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI AND HARYANA		Sec. 7(7)	COMPANY PETITION (COMPANIES ACT)/29(ND)2020		supporting affidavit missing	26/Feb/21
2615	0710102105652020/2	VAGABOND INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/465(ND)2020		supporting affidavit missing	26/Feb/21
2616	0710102108242020/1	MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/483(ND)2020		supporting affidavit missing	26/Feb/21
2617	0710102092902020/1	LEISURE SPORTS ERETAIL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/467(ND)2020		supporting affidavit missing	26/Feb/21
2618	0710102104252020/1	A J ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/482(ND)2020		supporting affidavit missing	26/Feb/21
2619	0710102108472020/1	SYNC IN DESIGN PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/468(ND)2020		supporting affidavit missing	26/Feb/21

2620	0710102096312020/1	RAM GHANSHYAM DEVELOPERS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES NEW DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/433(ND)2020		supporting affidavit missing	26/Feb/21
2621	0710102100972020/2	MS. SHWETA SINGH Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		----Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/419(ND)2020		supporting affidavit missing	26/Feb/21
2622	0710102078412020/2	TODAY RESORTS AND RECREATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/477(ND)2020		supporting affidavit	26/Feb/21
2623	0710102076562020/1	GDS VALUETECH PRIVATE LIMITED Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/355(ND)2020		E-STAMP MISSED	26/Feb/21
2624	0710102088332020/1	RP SUNIL KUMAR AGRAWAL Vs. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3883(ND)2020		PG NO 55 ,134,TRANSLATE PAGE 93,105, NOT CLEAR	26/Feb/21
2625	0710102060712020/3	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/900(ND)2020		Index is missing	26/Feb/21
2626	0710102101702020/5	GIAN CHAND NARANG Vs. SPV UMAIZA INFRACON LLP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4708(PB)2020		file to file in one pdf file not upload properly	26/Feb/21
2627	0710102115312020/1	ALMONDZ GLOBAL SECURITIES LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/829(PB)2020		Pg. no. 19 is missing, pg. no. 40,41-49 is not clear	26/Feb/21
2628	0710102117562020/2	MRS. NISHTHA NIGAM Vs. MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(ND)2021		Affidavit and index is missing	26/Feb/21
2629	0710102141282019/1	INCOME TAX OFFICER WARD 6 (1) Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF :M/ S. CHETAK ENGINEERING PVT. LTD.)		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/817(ND)2019		E stamp paper is missing	26/Feb/21
2630	0710102152382019/4	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020		PETITION NOT CONSIDER	26/Feb/21
2631	0710102152422019/3	AK SINGH Vs. M/S MALS CARGO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/175(ND)2020		PETITION NOT CONSIDER	26/Feb/21

2632	0710102152452019/4	AK SINGH Vs. M/S RBT EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/177(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	26/Feb/21
2633	0710102152492019/4	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	26/Feb/21
2634	710102008682021	DAMANI SHIPPING PVT.LTD. VS VE COMMERCIAL VEHICLES LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2549(ND)2019	ANKIT ANANDRAJ SHAH	same matter file other diary no please dont refile it	26/Feb/21
2635	710102016072021	WUKAI SONG VS DO MOBILE INDIA PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/377(PB)2018	SANDEEP CHOUDHARY	stamp paper missing and vakalatnama and memo parties missing	26/Feb/21
2636	710102016022021	SUVIDHA PARKLIFT LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 11 of NCLT		VIPUL	main case not link	26/Feb/21
2637	710102016392021	ROHIT GUPTA & ORS. VS S N GUPTA AND VINOD GUPTA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/115(ND)2019	Mohit Seth	section wrong	26/Feb/21
2638	710102016362021	JURISTICA LEGAL SERVICES LLP VS THREE C UNIVERSAL DEVELOPERS PVT.LTD	Company Application(Companies Act)	Rule 11 of NCLT		MAHJABEEN	main case not link and case type section wrong	26/Feb/21
2639	710102016512021	AARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2414(ND)2019	KARMA LAW	sign missing and stamp paper missing date not verified in affidavit	26/Feb/21
2640	710102029332020	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Mohit	same matter file is new diary no	26/Feb/21
2641	710102015822021	MEHER MADON VS UNITECH LIMITED	Company Petition (Companies Act)	Sec. 73(4)		Meher Madon	Memo of parties/List of dates & events /Brief synopsis missed, Vakaltnama missed, index missed, petition missed	26/Feb/21
2642	710102015672021	ANJANA SANGHI VS KMS CONSTRUCTIONS PVT. LTD.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Lakshya Kampani	Fees missed of rule 70(4)(a),E stamp missed with supporting affidavit, Welfare and court fees missed in vakaltnama, Kindly serve the petition to all respondent, List of dates & events / synopsis missed, main case no. missed	26/Feb/21

2643	0710102020082020/1	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		PG-10-13 NEED TO TRANSLATE	01/Mar/21
2644	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		PG-10-13 NEED TO TRANSLATE	01/Mar/21
2645	0710102022422018/2	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2018		file as a application	01/Mar/21
2646	0710102024452020/1	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MAXSELL FINSERV PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/652(ND)2020		NEED TO IA FILE	01/Mar/21
2647	0710102015662020/2	SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY		Sec 60(5)	COMPANY APPLICATION(IBC)/1044(ND)2020		NEED TO ALL PAGES SIGN	01/Mar/21
2648	0710204000282017/3	ZILLION INFRA. PVT. LTD. Vs. INDURE PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/586(ND)2017		contact to court officer	01/Mar/21
2649	0710102152482019/3	AK SINGH Vs. M/S BRIGHTSTAR LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/89(ND)2020		contact to court officer	01/Mar/21
2650	0710102152692019/3	AK SINGH Vs. VAIBHAV EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/202(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	01/Mar/21
2651	0710102155142019/2	PREM PRAKASH Vs. COLONIA SANTA MARIA HOTELS PVT. LTD.		Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/177(ND)2019		E stamp paper is missing	01/Mar/21
2652	0710102168642019/4	CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/112(ND)2020		Sign missing on written submissions	01/Mar/21
2653	0710102171602019/1	INCOME TAX OFFICER WARD 10(4) Vs. REGISTRAR OF COMPANIES DELHI â"S. (IN THE MATTER OF:M/ S GUJRALBUILDTECHPVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/45(ND)2020		E stamp paper is missing	01/Mar/21
2654	0710102174012019/7	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/138(ND)2020		wrong efiling	01/Mar/21
2655	0710120005022018/13	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018		E stamp- paper is missing, pg. no. 7,9,11 are not clear	01/Mar/21
2656	0710102005012020/10	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		INDEX MISSING	01/Mar/21

2657	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		INDEX MISSING	01/Mar/21
2658	0710102006172020/6	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1304(ND)2020		Supporting affidavit and service is missing	01/Mar/21
2659	0710102008412021/1	SURESH KUMAR JAIN Vs. M/S ADRIATIC SEA FOODS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/569(ND)2021		Supporting affidavit and service is missing	01/Mar/21
2660	0710102011982020/5	MADHAVKRISHNA TEXTILE MILLS PRIVATE LIMITED Vs. LAJ EXPORTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/409(ND)2020		INDEX MISSING	01/Mar/21
2661	0710102015662020/3	SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY		Sec 60(5)	COMPANY APPLICATION(IBC)/1044(ND)2020		PAGE-13-15 23 NOT CLEAR	01/Mar/21
2662	0710102018952020/1	INCOME TAX OFFICER WARD 19(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S OSCAR FERROUS PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/194(ND)2020		STAMP PAPER MISSING	01/Mar/21
2663	0710102023912020/1	THREE C PROJECTS PVT LTD Vs. M/S THREE C GREEN DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/97(ND)2021		STAMP MISSING	01/Mar/21
2664	0710102025352020/1	STEAM EQUIPMENTS PRIVATE LIMITED Vs. TECHNISYS ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/629(ND)2020		STAMP MISSING	01/Mar/21
2665	0710102030042020/2	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/60(ND)2020		Document Not Uplaod	01/Mar/21
2666	0710102031352020/2	DINESH KUMAR DEORA Vs. WITS AGRI FOODS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2020		10rs stamp paper missed	01/Mar/21
2667	0710102075662019/15	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		kindly application file separately and pay the fee with choose the section	01/Mar/21
2668	0710102091302019/1	AVBODH MEDICARE LLP Vs. FELIX HEALTHCARE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/403(ND)2020		Wrong efiling	01/Mar/21
2669	0710102002722019/7	INTEGRATED BATTERIES INDIA PVT. LTD. Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/177(ND)2019		pg. no. 95,96 typed copy	01/Mar/21

2670	0710102092372020/4	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/995(PB)2020		PAGE NO 26 NOT CLEAR	01/Mar/21
2671	0710102104462020/2	SANAT PRODUCTS LIMITED Vs. SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/116(ND)2020		file as application	01/Mar/21
2672	0710102106292019/4	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/639(ND)2019		NEED TO IA FILE	01/Mar/21
2673	0710102004572021/1	RUPESH DAS Vs. GAURAV KATIYAR RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/287(ND)2021		STAMP PAPER MISSING	01/Mar/21
2674	0710102105992020/3	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2020		NEED TO IA FILE	01/Mar/21
2675	0710102152292019/5	PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3332(ND)2019		e-stamp paper missed	01/Mar/21
2676	710102029192020	NUPUR FINVEST PRIVATE LIMITED VS UNNATI FORTUNE INDUSTRIES	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/452(PB)2018	Prateek Kushwaha	don't refile	01/Mar/21
2677	710102001792021	GULSHAN GABA VS SH. RAJIV MALIK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/622(ND)2018	Gulshan Gaba	submit DD	01/Mar/21
2678	710102009992021	FPL PUMPS AND SPARES PRIVATE LIMITED VS C VIEW INNOVATIONS PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2020	PRADEEP K MITTAL	Document Not Uplaod	01/Mar/21
2679	710102010412021	OM LOGISTICS LIMITED VS SIL AUTOFAB LIMITED	Restoration Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3098(ND)2019	ARUN AGGARWAL	Document Not Uplaod	01/Mar/21
2680	710102012642021	SURAJ MIGLANI VS SHANTI NATH BUILDWELL PVT LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/413(PB)2017	RANJANA ROY GAWAI	Document Not Uplaod	01/Mar/21
2681	710102012312021	SURAJ MIGLANI VS VIVA WORLD VENTURES PVT. LTD.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/436(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	01/Mar/21

2682	710102011762021	SANGUNITY EXIM INDIA LTD VS SANGUNITY EXIM INDIA LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	Animesh Sinha	Document Not Uplaod	01/Mar/21
2683	710102012292021	SURAJ MIGLANI VS DEV DEVI AADHKANI COMMERCIAL PVT LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/403(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	01/Mar/21
2684	710102012342021	SURAJ MIGLANI VS SAMBHAV BUILDWELL PVT. LTD.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/420(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	01/Mar/21
2685	710102012332021	SURAJ MIGLANI VS SURAJ MIGLANI	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/421(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	01/Mar/21
2686	710102012672021	SURAJ MIGLANI VS SUPER CITY CONSTRUCTION PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/440(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	01/Mar/21
2687	710102013122021	SURAJ MIGLANI VS SURAJ MIGLANI	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/411(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	01/Mar/21
2688	710102012652021	SURAJ MIGLANI VS VANDANA GARG	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/414(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	01/Mar/21
2689	710102013132021	REGIONAL PROVIDENT FUND COMMISSIONER VS M/S. ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	NARESH GUPTA	need to sign every pages of application	01/Mar/21
2690	710102012632021	SURAJ MIGLANI VS SUPER CITY INFRATECH PVT LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/412(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	01/Mar/21
2691	710102034042020	CLIMAX ENTERPRISES PRIVATE LIMITED VS SUPER AAYS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gulshan Kr.	Pagination not done in index after page no.91/Page not clear-30/Sign miss in vakalatnama/etc	01/Mar/21

2692	710102010502021	KOREA TRADE INSURANCE CORPORATION(KSURE) VS INDO ALUSYS INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Manish Dhir	form 3 miss/Stamp paper miss/Page miss-28/Blank page-29/Page not clear-46 to 52,67,78,83,89/etc	01/Mar/21
2693	710102013802021	M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/51(ND)2020	Kumar Anurag	Please delete previous document and need to every pages sign	02/Mar/21
2694	710102016332021	PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT-TEL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/899(ND)2020	Vijay Kaundal	sign missing and stamp paper up 100 rs.	02/Mar/21
2695	710102016712021	M/S FINE GROUP CORPORATION LIMITED VS VICTRONIC COMMUNICATION PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		ABHISHEK	Page not clear-43,44,52,53/Board resolution missed/	02/Mar/21
2696	710102016802021	COMMANDER RAJIV SARDANA VS AMR INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/02(PB)2017	Mohit Singh	40 to 85 not clear page	03/Mar/21
2697	710102017032021	AMARPAL VS AMR INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/2721(ND)2019	Sonal Alagh	105,107,109,111 translate 118-122 not clear page	03/Mar/21
2698	710102016882021	EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Rule 11 of NCLT		DILIP	main case not link wrong filing	03/Mar/21
2699	710102016642021	RABINDRA KUMAR MINTRI VS MSA DEVELOPERS	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/806(PB)2019	APOORV AGARWAL	stamp paper missed	03/Mar/21
2700	710102017452021	JITENDER SINGLA VS AGM MANAGEMENT SERVICES LIMITED	Company Petition (Companies Act)	Sec. 241(1)		SIDDHARTH ACHARYA	jurisdiction faridabad	03/Mar/21
2701	0710102085852020/1	PVM INNVENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020		STAMP MISSING	03/Mar/21
2702	0710102026332020/1	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERVENTION PETITION (IBC)/7(ND)2020		NEED TO FILE SAPERATLY kindly separately file any other document	03/Mar/21
2703	0710102026342020/1	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERVENTION PETITION (IBC)/3(ND)2020		kindly separately all file in any other document	03/Mar/21

2704	0710102026502020/2	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1803(ND)2020		kindly separately all file any other document	03/Mar/21
2705	0710102026552020/2	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1865(ND)2020		NEED TO FILE SAPERATLY	03/Mar/21
2706	0710102033012018/27	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019		sign missing every pages	03/Mar/21
2707	0710102070032020/2	NARESH BASIA Vs.		Section 94(1)	COMPANY PETITION IB (IBC)/1128(ND)2020		need to ia file	03/Mar/21
2708	07101021522920 19/7	PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3332(ND)2019		Document Not Uplaod	03/Mar/21
2709	0710102171122019/5	TSG INDIA IMPEX PVT LTD Vs. NS CONCRETES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(ND)2020		contact to court officer	03/Mar/21
2710	0710120011352018/18	DR. AMIT SACHEDEVA Vs. AXISS DENTAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1218(PB)2018		Document Not Uplaod	03/Mar/21
2711	0710200417922018/17	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018		17,23,25-26,29,32,34,35-49,51-105,111-120 not clear	03/Mar/21
2712	0710102000392021/1	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. STAN AUTOS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/52(PB)2021		affidavit with stamp paper missed	03/Mar/21
2713	0710102002302021/1	BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(PB)2021		stamp paper missed	03/Mar/21
2714	0710102003332021/1	RAKESH SAXENA Vs. AISHWARYA MOHAN GAHRANA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/221(PB)2021		affidavit with stamp paper missed	03/Mar/21
2715	0710102004122021/1	EPL LIMITED Vs. VLCC PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/81(ND)2021		need to file petition	03/Mar/21
2716	0710102004442020/7	STATE BANK OF INDIA Vs. M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/376(ND)2020		affidavit with stamp paper missed	03/Mar/21
2717	0710102005122021/1	RANJIT KAPOOR Vs. WHITE METALS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/360(PB)2021		proof of service missed	03/Mar/21

2718	0710102007372021/1	M/S GRADIANT WTT O&M SERVICES PRIVATE LIMITED Vs. M/S. SRG APPARELS LIMITED		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/8(PB)2021		stamp paper missed	03/Mar/21
2719	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021		sign and true copy missed stamp paper and affidavit missed	03/Mar/21
2720	0710102033492018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S INDO NUCLEOMET PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/18(ND)2019		NEED TO APPLICATION FILE	03/Mar/21
2721	0710102033512020/1	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		PAGE FIRST NOT IN FILE	03/Mar/21
2722	0710102033512020/2	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		INDEX MISSING	03/Mar/21
2723	0710102035922020/5	DHANLAXMI BANK LIMITED Vs. REAL VIDEO IMPACT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/861(ND)2020		NEED TO IA FILE	03/Mar/21
2724	0710102060562020/1	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/106(ND)2021		NEED TO IA FILE	03/Mar/21
2725	0710102100592020/1	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020		NEED TO FILE IN ONE PDF AND FILE NOT IN PROPER	03/Mar/21
2726	0710102102572020/3	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD		Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020		23 A NEED TO TRANSLATE	03/Mar/21
2727	0710102107432020/3	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. TARUN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/1097(ND)2020		NEED TO SIGN EVERY PAGES	03/Mar/21
2728	0710102108082020/1	PARTHA SARATHY SARKAR Vs. SH. CH. MOHD. SHARIEF TARIQ		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5093(ND)2020		INDEX MISSING	03/Mar/21
2729	0710102111312020/2	MR AMIT MAVI Vs. INDIA INFOLINE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2020		PAGE-225-230 276 NOT CLEAR	03/Mar/21

2730	0710102126052019/10	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2019		ALREADY SHOW	03/Mar/21
2731	0710102147062019/1	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/844(ND)2019		STAMP MISSING	03/Mar/21
2732	0710102150762019/1	PACKET DESIGN INDIA PRIVATE LIMITED Vs. GRANITE GATE PROPERTIES PVT. LTD.		Sec. 230-232, Sec 234	COMPANY PETITION (COMPANIES ACT)/174(ND)2019		INDEX MISSING	03/Mar/21
2733	0710102105782020/4	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020		PAGE-22-25 TRANSLATE	03/Mar/21
2734	0710120006752018/12	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		stamp missing	03/Mar/21
2735	0710120006752018/13	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		stamp missing	03/Mar/21
2736	0710102117332020/1	S. PAWANDEEP SINGH Vs. LOTUS MECHNOTECH PVT. LTD.		Application under any other provisions ,Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/11(ND)2021		NEED TO FILE IN ONE PDF AND FILE NOT IN PROPER	03/Mar/21
2737	710102032712020	SUDHIR POWER PROJECTS LIMITED VS ARYAVIR BUILDCON PVT. LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1385(ND)2019	YASHMEET KAUR-601	Please check section /wrong section call 24363846	04/Mar/21
2738	710102032702020	MAHESH BANSAL VS CANARA BANK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1342(ND)2018	Mahesh	please delete all document and upload single pdf	04/Mar/21
2739	710102017252021	JURISTICA LEGAL SERVICES LLP VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2582(ND)2019	MAHJABEEN	stamp paper missing	04/Mar/21
2740	710102017092021	SANJAY JULKA &ANR. VS ATUL KUMAR KANSAL & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Anjaneya	93 not clear page	04/Mar/21

2741	710102017222021	L & T FINANCE LTD VS ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/694(PB)2018	Harish	85-86,91-93,96-103 ,105,107,109,111-112 translate page (106,108,110,113-116 not clear page)	04/Mar/21
2742	710102017502021	INTERGLOBE TECHNOLOGY QUOTIENT PVT LTD VS BUSINESS TRAVELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/48(ND)2021	D KISHORE	document properly upload	04/Mar/21
2743	710102017242021	JAKSON LIMITED VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2582(ND)2019	MAHJABEEN	sign missing and stamp paper missing	04/Mar/21
2744	710102015742021	ASHISH SHAH LIQUIDATOR OF GALANTA PHARMA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Company Petition IB (IBC)	IBC Section 59		Ashish	haryanamemo of parties, list date of events and brief of synopsis missed, estamp paper missed with affidavit missed, vakalatnama missed, etc	04/Mar/21
2745	0710102112542020/1	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/795(ND)2020		NEED TO SAPERATE FILLING	05/Mar/21
2746	0710102016372021/1	ANUP SOOD Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1156()2021		NEED TO IA FILE	05/Mar/21
2747	07101200136120 18/3	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1282(ND)2018		CONTACT TO COURT OFFICER	05/Mar/21
2748	0710102000342020/2	SRI RADHAA VALLABH ENTERPRISE Vs. INTERNATIONAL PRINT-O-PAC LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2020		Affidavit applicant name overwriting	05/Mar/21
2749	0710102012472020/5	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)2020		100 RUPEE STAMP MISSING	05/Mar/21
2750	0710102013402021/1	ASHOK KUMAR Vs. MAHESH KUMAR SINGH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/849(ND)2021		NEED TO IA FILE	05/Mar/21
2751	0710102014692019/13	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/671(ND)2019		notary missing	05/Mar/21
2752	0710102015382021/1	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR		Sec 49(2)	INTERLOCUTORY APPLICATION (I.B.C)/1119(ND)2021		need to ia file	05/Mar/21
2753	0710102018642020/5	ASCORP GLOBAL LIMITED Vs. SUN AND SAND TOURS & TRAVELS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/496(ND)2020		NEED TO IA FILE	05/Mar/21

2754	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		PETITION NOT CONSIDER	05/Mar/21
2755	0710102020852020/2	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		PETITION NOT CONSIDER	05/Mar/21
2756	0710102070032020/3	NARESH BASIA Vs.		Section 94(1)	COMPANY PETITION IB (IBC)/1128(ND)2020		NEED TO IA FILE	05/Mar/21
2757	0710102085852020/2	PVM INNVENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020		Only proof of service uploaded	05/Mar/21
2758	0710102090972019/6	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		Index missed	05/Mar/21
2759	0710102090972019/7	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		Index missed and sign missed	05/Mar/21
2760	0710102093852019/2	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1),Sec. 242(4),Sec. 213	COMPANY PETITION (COMPANIES ACT)/94(PB)2019		sign missed on reply	05/Mar/21
2761	0710102115682020/1	FEEDBACK INFRA PRIVATE LIMITED Vs. LOGIX INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1134(ND)2020		Stamp paper missed	05/Mar/21
2762	0710102117092020/2	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020		Stamp paper missed	05/Mar/21
2763	0710102161132019/4	PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/135(ND)2020		pg-5 not clear,proof of service missed	05/Mar/21
2764	0710102161152019/4	PUNJAB NATIONAL BANK Vs. VARDHMAN ROLLER FLOUR MILLS P LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/136(ND)2020		pg-5 not clear,proof of service missed	05/Mar/21
2765	0710102161192019/3	PUNJAB NATIONAL BANK Vs. RAJ-SNEH AUTO WHEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/134(ND)2020		pg-5 not clear,proof of service missed	05/Mar/21

2766	07101024062120 18/6	MS. AUDE PRIYA DONATELLE WACZIARGEP ENGEL Vs. DELHI WAREHOUSING PVT LTD		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/123(PB)2018		sign missed on reply,volume not more than 200pages	05/Mar/21
2767	07101200067520 18/14	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		Financial creditor name incorrect in index	05/Mar/21
2768	07101200067520 18/15	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		Financial creditor name incorrect in index	05/Mar/21
2769	07101200131220 18/8	BHAWANA GUPTA Vs. M/S INVEST CARE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1280(ND)2018		page numbering missed and stamp paper and affidavit missed	05/Mar/21
2770	07102001172920 19/9	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019		106 107 114 18261827 1829 1830 1832 1835 NOT CLEAR 287 322 354 355 402 435 649-655 998-1115 1118 1133-1163 1713 TRANSLATE ALL HINDI PAGES SHOULD BE IN ENGLISH	05/Mar/21
2771	07102004118520 18/5	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)2018		Petition will be filled as Petition and separtaely file the rejoinder	05/Mar/21
2772	07101020012820 21/2	MR. PRADEEP KUMAR Vs. 1.BUOYANT LOGISTICS SERVICES PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/14(PB)2021		Index missed	05/Mar/21
2773	07101020048720 21/1	SHRUTI JAYANT GOKHALE Vs. GAURAV HOTA		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/36(PB)2021		Merged into one pdf	05/Mar/21
2774	07101020048720 21/2	SHRUTI JAYANT GOKHALE Vs. GAURAV HOTA		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/36(PB)2021		Merged into one pdf	05/Mar/21
2775	07101020125320 20/7	THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/494(ND)2020		Index missed	05/Mar/21
2776	07101020183720 20/4	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/535(ND)2020		sign missed on reply,pg-21 overwriting,pg-150,152,174, in hindi	05/Mar/21
2777	07101020286720 20/1	K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/971(ND)2020		NEED TO ALL PAGES SIGN	05/Mar/21
2778	07101020614620 20/2	DHARAM SINGH Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/396(ND)2020		INDEX MISSING	05/Mar/21

2779	0710102064462020/8	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/833(ND)2020		NEED TO SIGN EVERY PAGES	05/Mar/21
2780	0710102075142019/8	ARUN GOEL Vs. D. V. EXPORTS PVT. LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/61(ND)2019		NEED TO IA FILE	05/Mar/21
2781	0710102104312020/6	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020		ALLREADY FILE	05/Mar/21
2782	0710102092072020/1	POOJA BAHRY Vs. NTL ELECTRONICS INDIA LIMITED		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5768(ND)2020		100 rupees E stamp is missing	05/Mar/21
2783	0710102093642019/27	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		E stamp of 50 is required	05/Mar/21
2784	0710102097212019/17	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1617(ND)2019		Sign on every page of objection is missing	05/Mar/21
2785	0710102142012019/1	TDT COPPER LTD Vs. SUPERTECH LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1440(ND)2019		Remove extra files or file them Separately	05/Mar/21
2786	0710102160942019/5	ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/276(ND)2020		kindly file separately with choose section and pay fee	05/Mar/21
2787	0710102161182019/11	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019		Index is missing	05/Mar/21
2788	0710102161182019/12	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019		Document Not Uplaod	05/Mar/21
2789	0710200417362018/41	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD		IBC under Sec 7	COMPANY PETITION IB (IBC)/29(ND)2018		Affidavit is of back date	05/Mar/21
2790	0710200429542018/17	M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/114(ND)2018		kindly file separately with pay the fee	05/Mar/21
2791	0710102134582019/9	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2019		pg no. 24-28 are not clear, E stamp paper and service are misisng	05/Mar/21

2792	710102069442020	ELANGBAM INFRASTRUCTURES & CONSTRUCTION PRIVATE LIMITED VS	Restoration Application (Companies Act)	Sec 252 (3)		Shivangi Jain	jurisdiction in guwahati	05/Mar/21
2793	710102117812020	G.R.S ISPAT COMPANY PVT LTD VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2590(ND)2019	Navjit Singh	wrong efiling please file as additional document	05/Mar/21
2794	710102018512021	VINAY VS PUNJAB AND SIND BANK THROUGH MANAGING DIRECTOR/OFFICER IN CHARGE ASSET RECOVERY BRANCH -1	Company Petition IB (IBC)	IBC Under Sec 9		vinay	Documents not uploaded properly (uploaded pdf per 200 page with proper index and annexure)	05/Mar/21
2795	0710102018162020/7	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	COMPANY PETITION IB (IBC)/571(ND)2020	IBC under Sec 7			NO index, No true copy sign	09/Mar/21
2796	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2976(ND)2019	IBC under Sec 7			Need to file as IA	09/Mar/21
2797	0710120004802018/6	MAKE INDIA SAMRT PVT. LTD. Vs. SAFEWAY INSURANCE TPA PVT. LTD.	COMPANY PETITION IB (IBC)/1025(ND)2018	IBC Under Sec 9			Wrong Document (petition Uploaded	09/Mar/21
2798	0710102014582021/1	ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1036(ND)2021	Application under any other provisions- IBC			Wrong Efiling (file it as IA)	09/Mar/21
2799	0710102022362020/1	M/S RALLIS THERAPEUTICS PRIVATE LIMITED Vs. M/S KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/574(ND)2020	IBC Under Sec 9			E stamp is missing	09/Mar/21
2800	0710102032872020/1	DAPEL INVESTMENTS LLP Vs. BOYAPATI SATYA SRINIVAS	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/19(ND)2021	Sec 60-62 LLP Act 2008			Pagination not done	09/Mar/21

2801	0710102036172020/8	NEPTUNUS POWER PLANT SERVICES PRIVATE LIMITED Vs. JAGSON INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/827(ND)2020	IBC Under Sec 9			E stamp is missing	09/Mar/21
2802	0710102075842020/6	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/349(ND)2020	Sec 252 (1)			E stamp paper is missing	09/Mar/21
2803	0710102079162020/3	THE VILAS CONDOMINIUM ASSOCIATION Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/936(ND)2020	IBC under Sec 7			E stamp is missing	09/Mar/21
2804	0710102089872020/1	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.	COMPANY PETITION IB (IBC)/86(ND)2021	IBC Under Sec 9			Index and e stamp paper is missing	09/Mar/21
2805	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/388(ND)2020	Sec 252 (1)			E-stamp missing	09/Mar/21
2806	0710102114232020/4	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Pagination missing after Pg no.56 till 61/Pg-86 to 101 not clear(No typed Copy)/Pg-172 not clear/Pg-176 missing/Pg-193 to 197 Pages are cut	09/Mar/21
2807	0710102004122021/1	EPL LIMITED Vs. VLCC PERSONAL CARE LIMITED	COMPANY PETITION IB (IBC)/81(ND)2021	IBC Under Sec 9			Court Order Not attached	09/Mar/21
2808	710102101282020	RABINDRA KUMAR MINTRI VS AJAY SOOD	Interlocutory Application (I.B.C)	Sec 50(1)	COMPANY PETITION IB (IBC)/923(PB)2018	APOORV AGARWAL	section wrong e-stamp [paper missed need to service all respondent	09/Mar/21
2809	710102002942021	M/S SWISS PROMOTION PRIVATE LTD. VS M/S TIMEKEEPERS THEWATCH BOUTIQUEPRIVATE LIMITED	Company Appeal (IBC)	IBC Under Sec 9		Rashmi Chopra	Document Not Uplaod	09/Mar/21
2810	710102018212021	M/S. JAY ACE TECHNOLOGIES LTD. VS M/S. MICROMAX ENERGY LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/330(ND)2018	KARUNESH	sign missing and stamp paper missing	09/Mar/21

2811	710102018602021	SANYOG HEALTHCARE LTD. VS BISON BIOTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SIKHA PODDAR	adocate welfare and court fee missed, vakalatnama not clear, page:78 not clear	09/Mar/21
2812	710102018592021	SANYOG HEALTHCARE LTD. VS INFINITY HEALTH CARE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SIKHA PODDAR	page:91 not clear, advocate welfare and court fee missed	09/Mar/21
2813	710102102822020	SANJEEV AHUJA VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/530(ND)2018	KARAN MALHOTRA	wrong filing you can file as additional document	10/Mar/21
2814	710102019042021	IMPERISH CONSTRUCTION PVT. LTD. VS GAURAV KATIYAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	index not signed/True copy sign missing in some pages	10/Mar/21
2815	710102019062021	WIZARD CONSTRUCTION CO. VS GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	index not signed/True copy sign missing in some pages	10/Mar/21
2816	710102018892021	SHIVA ENGINEERING SERVICES VS MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	True copy sign missing	10/Mar/21
2817	710102019232021	STATE BANK OF INDIA VS INDO ALUSYS INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/925(PB)2020	ARV CHAMBERS LAW	Wrong File	10/Mar/21
2818	710102019252021	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS NIMITAYA HOTEL AND RESORTS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1913(ND)2019	REEMA KHORANA	Section Not Mention in Soft Copy But Technically Rule 11 Select Plz Write in Soft Copy Also	10/Mar/21
2819	710102019052021	SANGHA INFRATECH VS GAURAV KATIYAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	index not signed/True copy sign missing in some pages	10/Mar/21
2820	710102019902021	RAVI BANSAL VS M K S OIL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1164(ND)2019	Ravi	wrong filing	10/Mar/21
2821	0710200410882018/8	SUPER PRINT SERVICES Vs. M/S XALTA FOOD AND BEVERAGES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/702(ND)2018		Wrong File Need To File IA	15/Mar/21

2822	0710102085862020/3	SANJAY KUMAR JAIN Vs. SUNIL KUMAR AGRAWAL RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4087(ND)2020		index wrong arrange	15/Mar/21
2823	0710102085862020/4	SANJAY KUMAR JAIN Vs. SUNIL KUMAR AGRAWAL RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4087(ND)2020		stamp paper missed and index wrong arrange	15/Mar/21
2824	0710102090972019/8	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		true copy and sign missed	15/Mar/21
2825	0710102093742020/6	BANDHU SHARMA Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/382(ND)2020		sign missed	15/Mar/21
2826	0710102150092019/5	SOHAM POLYMERS PRIVATE LIMITED Vs. FLOCKSUR INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3060(ND)2019		pagination is not done	15/Mar/21
2827	0710102003282021/1	ACUTE DAILY MEDIA PRIVATE LIMITED Vs. SHARP EYE ADVERTISING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2021		Stamp paper is missing	15/Mar/21
2828	0710102003322020/2	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO.LIMITED Vs. MAGNUM AVIATION PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/384(ND)2020		Wrong Documents	15/Mar/21
2829	0710102005122020/6	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		Stamp paper is missing and sign is missing on rejoinder	15/Mar/21
2830	0710102012092021/1	TWENTY FIRST CENTURY WIRE RODS LIMITED Vs. CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN COMMISSIONERATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1014()2021		Need to file as IA	15/Mar/21
2831	0710102012652020/6	RELIANCE HOME FINANCE LIMITED Vs. JUBILIANT MALLS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/478(ND)2020		Pg-60 to 63 not clear/Proof of Service missing	15/Mar/21
2832	0710102066822020/5	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2020		Affidavit Verified Date Missing	15/Mar/21
2833	0710102080942020/1	AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3391(ND)2020		E Stamp Paper Missing	15/Mar/21
2834	0710102080952020/1	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3399(ND)2020		E STAMP paper Missing	15/Mar/21

2835	0710102080962020/1	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3393(ND)2020		E STAMP paper Missing	15/Mar/21
2836	0710102123702019/1	SHIV RAJ SINGH Vs. KEMPTY KONSTRUCTIONS PVT. LTD		Application under any other provisions	TRANSFER PETITION(COMPANIES ACT)/1907(PB)2019		Page No 102,103,104,116	15/Mar/21
2837	0710102138362019/6	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2019		E-Stamp Paper Missing & True Copy Signature	15/Mar/21
2838	0710102161132019/4	PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/135(ND)2020		Page No 10 Not CLEAR	15/Mar/21
2839	0710200401392016/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016		e-stamp/Supporting Affidavit missing/True copy sign missing in some pages	15/Mar/21
2840	0710102001992020/5	ADINATH INTERNATIONALNPRIVATE LIMITED Vs. AVR OVERSEAS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/348(ND)2020		pg-25-74 translate,upload in one pdf	15/Mar/21
2841	0710102007042020/8	ABHISHEK GUPTA Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/335(ND)2020		pg-161-164,179,182,207,208,214,330,334,336,338-341 not clear	15/Mar/21
2842	0710102009592021/1	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/88(ND)2021		Wrong Document(Petition uploaded	15/Mar/21
2843	0710102090712020/1	DIGILIFE DISTRIBUTION AND MARKETING SERVICES LIMITED Vs. M/S. FARTHCON UNIVERSAL INFRATHECH PVT LTD.		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2020		Need to file as CA	15/Mar/21
2844	0710102161182019/13	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019		No index attached	15/Mar/21
2845	0710102169242019/5	SHYAM KRIPA INFRASTRUCTURE PVT. LTD. Vs. AGRANTE DEVELOPERS PRIVATE LIMITED		Rule 11 of NCLT,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/12(ND)2020		Pg. No. 27-30 translation	15/Mar/21
2846	0710200401392016/4	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016		Wrongly e-filed(Petition, Amended petition, Reply, rejoinder. affidavit) All uploaded with same Slash no.	15/Mar/21

2847	0710102003292020/3	KUNTI COLD STORAGE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/153(ND)2020		Proof of Service missing	15/Mar/21
2848	0710102004302020/3	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED Vs. TESCOS LIFE CARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/260(ND)2020		Need to file as IA	15/Mar/21
2849	0710102004942021/2	INDIABULLS HOUSING FINANCE LTD. Vs. AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/133(ND)2021		E-stamp missing	15/Mar/21
2850	0710102026062020/4	RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/145(ND)2020		Proof of Service missing	15/Mar/21
2851	0710102027922020/3	JUST JOBS INTERNET SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/237(ND)2020		Proof of Service missing	15/Mar/21
2852	0710102032622020/8	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/797(ND)2020		Not uploaded in single PDF	15/Mar/21
2853	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Need to file as CA	15/Mar/21
2854	0710102089572019/9	CATALYST TRUSTEESHIP LIMITED Vs. RIYASAT TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1392(ND)2019		E-stamp missing	15/Mar/21
2855	0710102105692020/3	SANJEEV JAIN Vs. SANJEEV JAIN		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/156(PB)2020		E-stamp missing	15/Mar/21
2856	0710102110052020/1	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/172(ND)2021		Need to file asIA	15/Mar/21
2857	0710102111092020/7	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020		Wrong file	15/Mar/21
2858	0710102116522020/11	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021		pg-9 missed in index	15/Mar/21

2859	0710102118122020/3	NEEV INFRASTRUCTURE PRIVATE LIMITED Vs. EARTH WATER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1116(ND)2020		Stamp paper missed	15/Mar/21
2860	0710102124952019/3	SHARAD SURI Vs. KRRISH REALTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2303(ND)2019		Need to file as IA	15/Mar/21
2861	0710102136992019/3	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2693(ND)2019		Index missed	15/Mar/21
2862	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		Volume 2 will be upload separately,pg-203	15/Mar/21
2863	0710102150942019/6	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		Only proof of service uploaded	15/Mar/21
2864	0710102150942019/7	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		Need to file as IA	15/Mar/21
2865	0710102166032019/6	OM LOGISTICS LIMITED Vs. JINDAL RETAIL (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3466(ND)2019		Index missed	15/Mar/21
2866	0710102172312019/1	INCOME TAX OFFICER WARD- 10(2) Vs. REGISTRAR OF COMPANIES DELHI â˜S (IN THE MATTER OF:M/S GLITZ ALLOYS PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/81(ND)2020		service missed	15/Mar/21
2867	0710102407172018/9	INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/438(PB)2018		sign missed on reply	15/Mar/21
2868	0710120005622018/1	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		page numbering missed in index	15/Mar/21
2869	0710200401192016/1	PAWAN KUMAR & ANR Vs. M/S RAHEJA MALL MANAGEMENTS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/137(ND)2016		sign missed on reply	15/Mar/21
2870	0710102002052020/7	WORXPACE PVT LTD Vs. M/S IREO FIVERIVER PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/253(ND)2020		sign missed in file	15/Mar/21
2871	0710102003732020/4	MAYFAIR BIOTECH PRIVATE LIMITED Vs. GOOD VALUE CHEMICALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/215(ND)2020		back date affidavit	15/Mar/21

2872	0710102007172019/10	AASHISH KATHURIA & M. K. GAUTAM Vs. PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/294(ND)2019		Stamp paper missed	15/Mar/21
2873	0710102007222021/1	PRADEEP KALRA Vs. KAAMA BREWERIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/87(ND)2021		pg-10 missed	15/Mar/21
2874	0710102015112020/2	NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/188(ND)2020		Stamp paper missed	15/Mar/21
2875	0710102018502021/1	REETESH KUMAR AGARWAL Vs. NARENDER KUMAR SHARMA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1296()2021		Need to file as IA	15/Mar/21
2876	0710102022662020/8	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		Wrong file	15/Mar/21
2877	0710102022832020/1	TEETU TRADING CORPORATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/209(ND)2020		Stamp paper missed	15/Mar/21
2878	0710102077172020/3	SREI INFRASTRUCTURE FINANCE LIMITED Vs. ALSTRONG ENTERPRISES INDIA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/913(ND)2020		Written with pen in vakalatnama	15/Mar/21
2879	0710102080922020/2	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1071(ND)2020		Need to file as IA	15/Mar/21
2880	0710102091752020/6	SACHIN GUPTA Vs. UNION OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/514(ND)2020		stamp paper missed	15/Mar/21
2881	0710102094092020/1	NAVEEN KUMAR JAIN (RP) Vs. KIAN ING & COMPANY & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4227(ND)2020		true copy sign and stamp missed	15/Mar/21
2882	0710102097382020/8	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD		Sec 42	COMPANY APPEAL (IBC)/7(ND)2020		Stamp paper missed	15/Mar/21
2883	0710102101542020/3	FEATHERLITE OFFICE SYSTEMS PRIVATE LIMITED Vs. XPANDR VENTURES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1115(ND)2020		Stamp paper of Rs100	15/Mar/21
2884	0710102103922020/2	SUMA HOLDING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/18(ND)2021		Stamp paper missed	15/Mar/21
2885	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		pg-146 missed,proof of service missed	15/Mar/21

2886	0710102111092020/8	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020		page numbering missed after pg-9	15/Mar/21
2887	0710102111782020/1	KESHAV MADHAV HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/34(ND)2021		Stamp paper missed	15/Mar/21
2888	0710102114232020/5	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		Pagination missing after pg-56 (till 61)/Pages not clear-62 to 67	15/Mar/21
2889	0710102114232020/6	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		page missed after pg 85,155,156,pg-122,123,158 not clear	15/Mar/21
2890	0710102117622020/3	VISTRAT REAL ESTATES PVT LTD Vs. ASIAN HOTELS (NORTH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/89(ND)2021		Index missed	15/Mar/21
2891	0710102117882020/1	SOHANAA INTERNATIONAL PRIVATE LIMITED Vs. KINDLE DEVELOPERS PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/92(ND)2021		pg-2,3 missed	15/Mar/21
2892	0710102137722019/4	MAYOR SPORTS PVT. LTD. Vs. EMPHASIS INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2854(ND)2019		page numbering missed in file	15/Mar/21
2893	0710102172412019/1	INCOME TAX OFFICER WARD- 10(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S GLOWLINE BUILDCON PVT. LTD)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/83(ND)2020		stamp paper and affidavit not notrized and true copy sign and stamp missed	15/Mar/21
2894	0710200412002017/5	PR COMMISSIONER OF THE INCOME TAX - 6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/246(ND)2017		pg-9-11 not clear	15/Mar/21
2895	0710200413652018/9	M/S USAKA ELECTROTECH PRIVATE LIMITED Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/391(ND)2018		Stamp paper missed	15/Mar/21
2896	0710102065042020/3	GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2615(ND)2020		Index missed	15/Mar/21
2897	710102019912020	GAURAV KATIYAR VS THREE C HOMES PRIVATE LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/432(ND)2019	Gaurav Katiyar	case type wrong and section wrong	15/Mar/21

2898	710102030282020	KAVYA TRADERS VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/995(ND)2018	Kartik	page 24 not clear	15/Mar/21
2899	710102084252020	DARA SINGH ESTATES PVT LTD VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal (IBC)	Rule 11 of NCLT, 2016		Prateek Gangwani	Wrong section	15/Mar/21
2900	710102119982020	PROFESSIONAL IMPEX PVT. LTD. VS GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/712(ND)2019	Sunil Shukla	Page miss-48,85/Application 60 (5) file seperately/merge into one pdf	15/Mar/21
2901	710102014092021	MAJOR GAURAV SHARMA & ORS. VS VGA DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2690(ND)2019	ANASUYA CHOUDHURY	Document Not Uplaod	15/Mar/21
2902	710102016612021	DEVENDRA SINGH VS MR. MOHAN LAL JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1082(PB)2018	DEVENDRA	index missed las t 2 volume	15/Mar/21
2903	710102016632021	DEVENDRA SINGH VS HEMA ENGINEERING INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1082(PB)2018	DEVENDRA	volume vise index missing and true copy missing	15/Mar/21
2904	710102019952021	M/S WISHWA MITTAR BAJAJ & SONS VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3190(ND)2019	RAGHAVENDRA MOHAN BAJAJ	section wrong	15/Mar/21
2905	710102020582021	WALSONS SERVICES PRIVATE LIMITED VS WHITE METALS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/160(PB)2018	Neeraj@1996	13-14 not clear page and section wrong page numbering missing	15/Mar/21
2906	710102020442021	M/S SYNERGY PETRO PRODUCTS PVT. LTD. VS NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION LTD. (NAFED)	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1106(PB)2020	Priya Soni	sign missing	15/Mar/21
2907	710102020152021	AMARPAL VS SHILENDRA PRATAP SHARMA SINGH & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Sonal Alagh	sing missing and stamp paper and affidavit missing	15/Mar/21
2908	710102020272021	SAGAR BUSINESS PRIVATE LIMITED VS SBL CONSTRUCTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2572(ND)2019	Rahul	section wrong	15/Mar/21

2909	710102020632021	RKG FINVEST LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 32	COMPANY PETITION (COMPANIES ACT)/302(ND)2018	RAKTIM GOGOI	sign missing	15/Mar/21
2910	710102020692021	JAWAHAR SINGH SAROHA VS UNION BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2590(ND)2019	rohit	sign missing stamp date missing	15/Mar/21
2911	710102016852021	DIPAK KUMAR AGARWAL VS CHD DEVELOPERS LTD	Intervention Petition(Companies Act)	Intervention Application		SARTHAK	Kindly link the case from main case no.,Brief synopsis/list of dates & events missed,no sign in every page of petition,Page 210 in hindi	15/Mar/21
2912	710102019492021	HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD.	Contempt Petition(Companies Act)	Rule 11 of NCLT		Atul Singh	Wrong section select,Vakaltnama missed,	15/Mar/21
2913	710102111502020	SAJEVE BHUSHAN DEORA VS THE ASSISTANT COMMISSIONER OF THE INCOME TAX AND OTHERS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	Blur Page-29 to 31,38,39 please upload single pdf and proof of service please delete previous doc	16/Mar/21
2914	710102009882021	SATISH CHAND AGARWAL & ORS VS IDEA BUILDERS PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1016(PB)2020	August Attorneys LLP	Pg-17,19,33 to 45 is Cut/46,114,116,136,138,249 not clear/47 to 56,84 also Cut/True copy sign missing in some pages section wrong need to sign every pages please check proprly your pdf	16/Mar/21
2915	710102010902021	VIJAY KUMAR & ORS VS SARE GURUGRAM PRIVATE LINITED	Company Petition IB (IBC)	IBC under Sec 7		Ranjan	471, 524, 1166, 1784, 1792, 1844-1846, 2401, 2409, 2493, 2495, 2501, 2503, 2505, 3564, not clear and proof of service missed.	16/Mar/21
2916	710102018832021	TRAVEL DESIGNER INDIA PRIVATE LTD VS M/S STAR VACATIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhruvik Patel	Advocate welfare & court fees miss/client signature miss/Notary back date	16/Mar/21
2917	710102018862021	TRAVEL DESIGNER INDIA PRIVATE LTD VS M/S TRAVELONN TOURISM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhruvik Patel	Advocate welfare & court fees miss/client signature miss/Notary back date brief of synopsis missed, list of date & events missed,estamp paper missed with affidavit, advocate welfare and court fee missed.	16/Mar/21

2918	710102019852021	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED VS TESCOS LIFE CARE PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/260(ND)2020	Astha Nigam	case type wrong	17/Mar/21
2919	710102020252021	IIFL FINANCE LTD. VS JAIPURIA BUILDCON PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/173(PB)2021	BINDU DAS	Section Not Mention in Soft Copy	17/Mar/21
2920	710102021352021	VINEET AGGARWAL VS KOTAK MAHINDRA BANK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL	section wrong please choose sec 35	17/Mar/21
2921	710102021142021	CGST AND CENTRAL EXCISE DIVISION - X SILVASSA VS KOTAK MAHINDRA BANK	Company Appeal (IBC)	Section 42 - Submitted by Government Body		KINJAL	wrong document , wrong file	17/Mar/21
2922	710102021182021	CGST AND CENTRAL EXCISE DIVISION - IX SILVASSA VS KOTAK MAHINDRA BANK	Company Appeal (IBC)	Section 42 - Submitted by Government Body		KINJAL	main case not link, affidavit notary missed, 15rs advocate welfare and 3rs court fee missed, main index cut, appeal every pages not sign, page 23 not clear, file merge into single pdf, affidavit and vakalatnama pages number missed, etc	17/Mar/21
2923	710102021092021	ARCH FINANCE LIMITED VS DECENT SURVEYORS PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/94(PB)2019	Mr. Suman Jyoti Khaitan	section wrong	17/Mar/21
2924	710102020752021	KKALPANA INDUSTRIES INDIA LIMITED VS RADIANT POLYMERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/818(ND)2020	Rohit Bohra	some page numbering missed in file	17/Mar/21
2925	710102093892020	M. M. CERAMICS & FERRO ALLOYS VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MD ZUNAID	wrong arrange-23 to 25/Advocate welfare miss	17/Mar/21
2926	710102013972021	AMODA IRON AND STEEL LIMIETD VS SHAKTI INTERNATIONAL PRIVATE LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Shyam sunder	memo party, brief synopsis ,list of dates, vakalatnama, service missed all need to service all party Merge into one pdf	17/Mar/21

2927	710102021342021	SURAJKIRAN RENEWABLE RESOURCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 441		BCG & CO LLP	No page number mentioned in index, council sign missed in index,In application many section mention 39,42,62 and fees missed,no sign in every page peition, no page no. in every page of petition,welfare & court fess missed in vakaltnama,AoA missed,many pages not clear, E stamp and affidavit no notarize,Company master data missed, roc advance service missed, roc report missed, True copy sign missed in annexures	17/Mar/21
2928	710102021172021	CGST AND CENTRAL EXCISE DIVISION - IX SILVASSA VS REGISTRAR OF COMPANIES	Company Petition IB (IBC)	Section 42 - Submitted by Government Body		KINJAL	wrong document , wrong file	17/Mar/21
2929	710102020712021	VISHWANATH JHABARMALJI BHOOT VS AKASVYA INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RISHI	Page not clear-23,25,28,30,32,48,54,61,67,73,84,89,94,99,104/Advocate welfare & court fees miss/Double pagination from page no-43/incomplete documents/etc	17/Mar/21
2930	710102021732021	AMIT MITTAL AND ORS VS M/S SUPERTECH LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	document uncompleted, payment not received.	17/Mar/21
2931	0710102136162019/17	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		Supporting affidavit is missing	17/Mar/21
2932	0710102102772019/6	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO. Vs. MAGNUM AVIATION PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1666(ND)2019		Wrong Document uploaded	17/Mar/21
2933	0710102105672020/2	NEMIUM HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/481(ND)2020		Wrong Doc. Uploaded only proof of service is there	17/Mar/21
2934	0710102109442020/4	PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/509(ND)2020		Index is blank & not signed/ no pagination/no stamp paper/Affidavit not Notarized.	17/Mar/21

2935	0710102114232020/3	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		pagination missing after page 56 till 61	17/Mar/21
2936	0710102116582020/2	FLUIDMASTER INDIA PRIVATE LIMITED Vs.		Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/3(ND)2021		Affidavit Missing	17/Mar/21
2937	0710102163862019/4	RELIANCE HOME FINANCE LIMITED Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3423(ND)2019		Need to file as IA	17/Mar/21
2938	0710102171602019/1	INCOME TAX OFFICER WARD 10(4) Vs. REGISTRAR OF COMPANIES DELHI â˜S. (IN THE MATTER OF:M/ S GUJRALBUILDTECHPVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/45(ND)2020		PAGE No 15,16 nOT CLEAR	17/Mar/21
2939	0710200410952018/21	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		No index, NO pagination	17/Mar/21
2940	0710102087802020/5	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)2020		Stamp missing/true copy sign missing in some pages	17/Mar/21
2941	0710102116722020/1	ABDULHADI ALMAILEM TRADING COMPANY W.L.L Vs. JAY ACE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1140(ND)2020		Index missing/stamp missing	17/Mar/21
2942	0710102000022016/2	PR. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S MUTUAL COMMUNICATION PVT. LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1074(ND)2018		Wrong Docs.(Petition,affidavit & memo of parties uploaded with same slash no.	17/Mar/21
2943	0710102010632021/1	JBF PETROCHEMICALS LIMITED Vs. TYCOFIRE & SECURITY INDIA PVT. LTD.		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/6(PB)2021		Wrongly uploaded(Reply,affidavit, vakalatnama all uploaded with same slash no.)	17/Mar/21
2944	0710102066932020/2	BRIJENDER SINGH DESWAL Vs. RAJINDER KUMAR		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2490(PB)2020		index & pagination missing	17/Mar/21
2945	0710102068402020/1	CHANDRA PRAKASH Vs. KAPIL DEV REHANI		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/4878(PB)2020		Pg-25 to 28/41,69 to 72 not clear & not uploaded in single PDF	17/Mar/21
2946	0710102077862020/11	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		Need to file as IA	17/Mar/21

2947	0710102085632020/2	STAR MAXX PROPERTIES Vs. NILESH SHARMA RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2020		Proof of Service missing	17/Mar/21
2948	0710102172012019/1	INCOME TAX OFFICER WARD- 10(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S GLIDER TRADERS INDIA PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/84(ND)2020		Stamp missing	17/Mar/21
2949	0710102412382017/24	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Need to file as IA	17/Mar/21
2950	0710120002042018/15	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		Need to file as IA	17/Mar/21
2951	0710200412002017/4	PR COMMISSIONER OF THE INCOME TAX - 6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/246(ND)2017		Wrongly filed (too many affidavit & petition uploaded with same slash no.)	17/Mar/21
2952	0710200422432018/50	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		Need to file as IA	17/Mar/21
2953	0710102007702020/3	OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/288(ND)2020		STAMP AND AFFIDAVIT MISSED	17/Mar/21
2954	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		Application(Need to file as IA) & affidavit cannot filed together	17/Mar/21
2955	0710102023902020/1	THREE -C PROJECTS PVT LTD Vs. CLOUD 9 PROJECTS PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/96(ND)2021		FILE AS APPLICATION	17/Mar/21
2956	0710102081192019/5	TGS WATER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/372(ND)2019		FILE AS A FREAH APPLICATION	17/Mar/21
2957	0710102086982019/10	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		FILE AS FRESH	17/Mar/21
2958	0710102117092020/3	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020		file as fresh application	17/Mar/21
2959	0710102157222019/4	NEHIT BANTHIA Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3266(ND)2019		page 122,123, not clear	17/Mar/21

2960	0710102007572020/4	RAJNIKANT NANUBHAI KAPADI Vs. SAMTEX DESINIZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/286(ND)2020		INDEX MISSING AND FILE IN TWO PARTS	17/Mar/21
2961	0710102013372020/9	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/414(PB)2020		Index and supporting affidavit is missing	17/Mar/21
2962	0710102018812021/1	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		Pg no. 1,2 and 3 are missing	17/Mar/21
2963	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		pg. no.10-13 translation	17/Mar/21
2964	0710102026682020/2	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/674(ND)2020		Merge pdf or file them separately	17/Mar/21
2965	0710102027572020/2	INDIA GLYCOLS LIMITED Vs. YOGI CROP SCIENCES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/756(ND)2020		Affidavit date is missing	17/Mar/21
2966	0710102032622020/10	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/797(ND)2020		Index and supporting affidavit missing	17/Mar/21
2967	0710102033152020/3	JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1086(PB)2020		page 318,417,420,425-428, not clear	17/Mar/21
2968	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/388(ND)2020		Remove extra files or file them separately	17/Mar/21
2969	0710102082872020/3	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/965(PB)2020		Stamp paper is missing	17/Mar/21
2970	0710102087232020/6	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		pg. no. 70,72,99,100 are not clear and stamp paper is missing	17/Mar/21
2971	0710102091752020/7	SACHIN GUPTA Vs. UNION OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/514(ND)2020		Supporting affidavit is issing	17/Mar/21
2972	0710102103722020/2	NK JAIN & CO Vs. EMAAR INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/70(ND)2021		stamp paper is missing	17/Mar/21
2973	0710102111512020/3	NBC HEALTH & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/487(ND)2020		Affidavit notarized date is missing	17/Mar/21
2974	0710102112322020/1	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5375(ND)2020		Stamp missing	17/Mar/21

2975	0710102119462020/3	SULABH CREDIT & LEASING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/7(ND)2021		Supporting affidavit is missing	17/Mar/21
2976	0710102137722019/5	MAYOR SPORTS PVT. LTD. Vs. EMPHASIS INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2854(ND)2019		Index is missing	17/Mar/21
2977	0710102150872019/4	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA		Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/168(ND)2019		Pg. no. 8 is missing	17/Mar/21
2978	0710102150902019/6	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/864(ND)2019		Stamp paper is missing	17/Mar/21
2979	0710102169602019/2	HEMANT KUMAR Vs. EDUCOMP-RAFFLES HIGHER EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/31(PB)2020		Affidavit is of back date	17/Mar/21
2980	0710102407022018/19	ICICI BANK LIMITED Vs. PUNJ LLYOD LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/731(PB)2018		Remove extra files or file them separately	17/Mar/21
2981	0710102701602018/10	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/160(PB)2018		Wrong Efiling	17/Mar/21
2982	0710102000142021/4	DEV TRAXIM PRIVATE LIMITED Vs. SEHGAL PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/8(ND)2021		Page no. 5 - 11 not clear	17/Mar/21
2983	0710102002622019/18	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		page numbering missed in index	17/Mar/21
2984	0710102014882021/1	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1007(PB)2021		page no. 103-104 page cut	17/Mar/21
2985	0710102018812021/2	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		Index Missing, Page no. missing, True copy sign missing	17/Mar/21
2986	0710102021202020/1	MANJULA TRIPATHI Vs. CLARION TOWNSHIPS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/638(ND)2020		Stamp paper Should be of Rs 100 in UP	17/Mar/21
2987	0710102033922020/1	ASIAN GRANITO INDIA LIMITED Vs. ATS HOUSING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/820(ND)2020		Document Not Uplaod	17/Mar/21
2988	0710102062802020/4	RISHU AGENCIES PRIVATE LIMITED & ANR Vs. SAFEX COMPLEX PRIVATE LIMITED		Sub-section (l) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/64(ND)2020		No Pagination	17/Mar/21

2989	0710102075662019/15	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		Wrong e-filing, need file in IA	17/Mar/21
2990	0710102078372020/1	VANDANA RAHEJA AND ORS. Vs. SPAZE TOWER PRIVATE LIMITED & ANR.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3228(ND)2020		True Copy sign Missing	17/Mar/21
2991	0710102082542020/1	SUNIL KUMAR JAIN Vs. METAPHOR EXPORTS PVT. LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3499(ND)2020		Index Missing, No Pagenation, True Copy Sign Missing	17/Mar/21
2992	0710102105442020/1	NIHO CONSTRUCTION Vs. HEMANT KHANDELWALHEMANT KHANDEWAL		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/724(ND)2020		Wrong E-filing	17/Mar/21
2993	0710102116222020/1	BEERMATI Vs. CHOUDHARY AVIATION FACILITES PRIVATE LIMITED		Sec. 97(1)	COMPANY PETITION (COMPANIES ACT)/26(ND)2021		page numbering missed in affidavit	17/Mar/21
2994	0710102121312019/3	PRINCIPAL COMMISSIONER OF INCOME TAX -6 Vs. M/S NARAYANA UNNATI PROJECTS PVT LTD		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/670(ND)2019		Supporting affidavit and stamp missed,proof of service missed	17/Mar/21
2995	0710102147272019/4	ANIL KOHLI Vs. S R FOIL & HYGIENE PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2518(PB)2019		Court fee missed in vakalatnama	17/Mar/21
2996	0710102147282019/3	ANIL KOHLI Vs. S R FOIL & HYGIENE PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2517(PB)2019		Court fee missed in vakalatnama	17/Mar/21
2997	0710102171572019/3	DEPUTY COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES DELHI â˜S. ... APPELLANT (IN THE MATTER OF: M/S AEROMATRIX INFO SOLUTIONS PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/23(ND)2020		service missed to income tax and roc	17/Mar/21
2998	0710102173792019/5	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)2020		sign missed on reply	17/Mar/21
2999	0710102407942018/20	S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/755(PB)2018		Page no. 61-63, 78- 105, 112- 116, 123- 124, 128- 132 true copy sign missing	17/Mar/21
3000	0710102410282017/21	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. NET 4 INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/409(PB)2017		true copy sign and stamp missed	17/Mar/21
3001	0710204000262017/10	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/435(ND)2017		back date affidavit	17/Mar/21
3002	0710102034772020/9	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2020		Need to file as IA	17/Mar/21

3003	0710102073672020/5	CAPRI GLOBAL CAPITAL LIMITED Vs. ADVANCE HOME & PERSONAL CARE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3388(ND)2020		Supporting affidavit missed and stamp paper missed	17/Mar/21
3004	0710102075842020/6	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/349(ND)2020		page number missed after page 12,back date affidavit	17/Mar/21
3005	0710102000102020/3	DREAMLAND REALTORS PVT LTD Vs. GENERAL GARMENTS DELHI PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/162(ND)2020		Court fee missed in vakalatnama	17/Mar/21
3006	0710102000122020/3	P K SALE COMPANY PVT LTD Vs. GENERAL GARMENTS DELHI PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/166(ND)2020		Court fee missed in vakalatnama	17/Mar/21
3007	0710102001152021/4	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/25(ND)2021		wrong file report fee 1000	17/Mar/21
3008	0710102001152021/5	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/25(ND)2021		wrong file report fee 1000	17/Mar/21
3009	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		WRONG EFILE	17/Mar/21
3010	0710102002762021/1	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED		Rule 154 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1098(ND)2021		WRONG EFILE	17/Mar/21
3011	0710102006382021/1	ASHUTOSH GUPTA Vs. MODERN PLANNERS PRIVATE LIMITED		Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/47(ND)2021		Document Not Uplaod	17/Mar/21
3012	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021		SIGN MISSED WITH TRUE COPY	17/Mar/21
3013	0710102008592020/2	SRA STEELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/172(ND)2020		PAGE 1 TO 30 IN HINDI AND SIGN MISSED	17/Mar/21
3014	0710102009442021/1	SHALINI KHURANA Vs. JNR HOTELS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/46(ND)2021		STAMP PAPER MISSED	17/Mar/21
3015	0710102012122019/3	P.R. ROLLING MILLS PVT. LTD Vs. JAYCEE AUTOFAB PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/542(ND)2019		TRUE COPY SIGN MISSED	17/Mar/21
3016	0710102012472020/8	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)2020		STAMP PAPER WRONG UP 100RS NOT 50RS	17/Mar/21

3017	0710102013752021/1	GAGAN GULATI Vs. ENFORCEMENT DIRECTORATE LUCKNOW		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/956(ND)2021		STAMP PAPER MISSED	17/Mar/21
3018	0710102020082020/1	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		10-14 in hindi	17/Mar/21
3019	0710102024392020/2	GEOKNO INDIA LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/605(ND)2020		54 not clear	17/Mar/21
3020	0710102024402020/2	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/604(ND)2020		page 52-56 not clear	17/Mar/21
3021	0710102027262020/2	NEW PEARL VITRIFIED PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1048(ND)2020		index missed	17/Mar/21
3022	0710102027272020/3	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1047(ND)2020		supporting affidavit missend and index missed	17/Mar/21
3023	0710102032052020/1	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2001(PB)2020		index missed	17/Mar/21
3024	0710102035252020/8	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/821(ND)2020		sign missed	17/Mar/21
3025	0710102035562020/1	AASHISH GUPTA Vs. VALAYA CLOTHING PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2220(PB)2020		index missed	17/Mar/21
3026	0710102065422020/4	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)2020		sign missed	17/Mar/21
3027	0710102095022020/2	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/402(ND)2020		E Stamp Paper Missing	17/Mar/21
3028	0710102096492020/2	SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/385(ND)2020		E Stamp Paper Missing	17/Mar/21
3029	0710102103922020/2	SUMA HOLDING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/18(ND)2021		E Stamp Paper Missing	17/Mar/21
3030	0710102107132020/2	AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/458(ND)2020		E Stamp Paper Missing	17/Mar/21

3031	0710102107232020/1	MAZDA CABLES PRIVATE LIMIED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/461(ND)2020		E Stamp Paper Missing	17/Mar/21
3032	0710102107252019/6	ALMET CASTINGS PRIVATE LIMITED Vs. AMZEN MACHINES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2059(ND)2019		Index Missing	17/Mar/21
3033	0710102107282019/7	SUNTRUST ALUMINIUM PRIVATE LIMITED Vs. AMZEM MACHINES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1816(ND)2019		Index Missing	17/Mar/21
3034	0710102108242020/1	MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/483(ND)2020		E Stamp PAPER mISSING	17/Mar/21
3035	0710102108532020/2	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		wrong File	17/Mar/21
3036	0710102108532020/3	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		Wrong Pages Done	17/Mar/21
3037	0710102111782020/1	KESHAV MADHAV HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/34(ND)2021		E Stamp Paper Missing	17/Mar/21
3038	0710102113682019/5	ORIENT BELL LIMITED Vs. ANSAL HOUSING AND CONSTRUCTION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1992(PB)2019		E Stamp Missing	17/Mar/21
3039	710102075432020	TAMINDER KAUR DHUPIA VS PARSAVNATH DEVELOPMENT LTD	Contempt Petition(Companies Act)	Rule 11 of NCLT		SONAL ANAND	Wrong case & wrong section select, kindly link with main case no. Wrong section , case not link	22/Mar/21
3040	710102011312021	NO FRILLS DEAL REALITY SERVICES PVT. LTD VS THREE C GREEN DEVELOPERS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Shubham Bhatia	petition form 5 uncomplete, stamp paper missed with affidavit, 28 not clear, 37, 38, 45, 46 not clear advocate welfare and court fee missed, BR, missed,	22/Mar/21
3041	710102016752021	PREET SHUTTERING STORE VS M I BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	9 (3)b certificate missed/Master index[new objection vol 2 missed and proof of service missed(document uncompleted)]	22/Mar/21

3042	710102022592021	CANARA BANK VS M/S. SPML INFRA LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ichchha Kalash	Advocate welfare & court fees miss/Page miss-188 to 512/incomplete documents/Proof of service	22/Mar/21
3043	710102022772021	REXEL INDIA PRIVATE LIMITED VS GBH ELECTRICALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Harshad S Deshpande	counsil details missed on index, page:5 blur, page:23, 34-35, 37, 39-43, 45, 47-48, 50-53, 56, 58-64, 66-68, 69, 71-72, 98, 112-114, POA, missed,	22/Mar/21
3044	710102021442021	ROYAL HOMETOWN PLANNERS PRIVATE LIMITED VS AJAY LOGANI AND NEERU LOGANI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2121(ND)2019	alok kumar	true and sign missing and stamp paper up 100 rupees	22/Mar/21
3045	710102021982021	MUKESH GUPTA VS AJAY LOGANI AND NEERU LOGANI	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/1022(ND)2018	ABHISHEK	Wrong section chosen/Proof of service missing	22/Mar/21
3046	710102021462021	CORPORATION BANK VS M/S ANSAL API INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1641(PB)2018	kundanlatwal	section wrong	22/Mar/21
3047	710102021762021	JAYASHREE SHUKLA DASGUPTA VS MM AQUA TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/36(ND)2018	Jayashree Shukla	Wrong File	22/Mar/21
3048	710102022042021	DIVYA SINGH SHANKHLA VS M/S NEWGEN SPECIALTY PLASTICS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1251(ND)2018	Milind Garg	true copy stamp and sign missed,court fee and welfare missed in vakalatanama	22/Mar/21
3049	710102022002021	KINOBEO SOFTWARE PRIVATE LIMITED VS PRACHARNAMA MEDIA PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/45(ND)2020	NITTIN BHATIA	Wrong case type	22/Mar/21
3050	710102022072021	WAAMAN PRODUCTS PVT. LTD VS REXSONA TILES PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1047(ND)2020	RAKESH AGRAWAL	main case not match with file,proof of service not mention in index	22/Mar/21
3051	710102021862021	FINSBURY GLOBAL FZE VS UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1013(ND)2020	Gurnoor Kaur	Section Not Mention in Soft Copy	22/Mar/21
3052	710102022732021	ARVIND GARG VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/138(ND)2018	Arvind Garg	Wrong section chosen	22/Mar/21
3053	710102022742021	PALLAVI JOSHI BAKHRU VS UNIVERSAL BUILDWEL PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	SRISHTI KAPOOR	Pg-69 to 80,100 not clear	22/Mar/21

3054	710102022392021	DGRC AND STPL VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1665(PB)2018	Manish kumar	page number missing affidavit date in over writing	22/Mar/21
3055	710102005852021	PENTAGON INTERNATIONAL FREIGHT SOLUTIONS PVT. LTD. VS WOVEN GOLD ACRYLIC (INDIA) PVT. LTD.	Restoration Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2741(ND)2019	AMIT	fluid index	23/Mar/21
3056	710102018572021	ONE CITY INFRASTRUCTURE PVT. LTD VS M/S MJ CONSTRUCTIONS	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/452(PB)2018	Ashutosh	case type wrong	23/Mar/21
3057	710102019402021	SANDEEP KUMAR BHATT VS RAJASTHAN STATE INDUSTRIAL DEVELOPMENT CY PRO AND INVESTMENT CORPORATION LIMITED (RIICO)	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Sec 60(5)	COMPANY PETITION IB (IBC)/1075(ND)2018	s k bhatt and associates	Please delete Previous Document	23/Mar/21
3058	710102019752021	SHIV DAYAL SHARMA VS THREE C PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1718(PB)2018	Jatin S Sethi	due payment for other section	23/Mar/21
3059	710102020012021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1665(PB)2018	Jatin S Sethi	Index Pagination Not Done Properly Last Two Serial Number Fluding Use	23/Mar/21
3060	710102020232021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS BGM TELECOMMUNICATIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/998(ND)2020	Pranaya	section wrong	23/Mar/21
3061	710102021802021	SPML INFRA LIMITED VS UPI POLYMERS PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3210(ND)2019	Pradeep	stamp paper missing	23/Mar/21
3062	710102021622021	ASIAN INFRATECH PTE LTD. VS ENERGY INFRATECH PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ANGAD MEHTA	Wrong case type/Wrong section please call us regarding you objection 24363846	23/Mar/21
3063	710102023412021	NARESH KUMAR MUNJAL VS ASHUTOSH SHARMA	Interlocutory Application (I.B.C)	Sec 60(5),19(2)	COMPANY PETITION IB (IBC)/455(ND)2019	NARESH	section wrong	23/Mar/21

3064	710102023172021	VINEET AGGARWAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL	23,25,27,28 translate page	23/Mar/21
3065	710102023082021	GURMEET NIHAL SINGH & ANR. VS IREO PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/964(ND)2019	Nithin	stamp paper missing and section wrong	23/Mar/21
3066	710102013882021	M/S SKY TOUCH CONTROL THROUGH ITS PROPRIETOR VS M/S WYLIE INDICATORS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SACHIN DHAMA	9 (3)b certificate missed/Form 3 miss/Blur page-48	23/Mar/21
3067	710102022652021	IIFL FINANCE LTD. VS JAIPURIA BUILDCON PVT LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		BINDU DAS	Blur page-20 to 24/Vakalatnama/Brief of synopsis/List dates of events/Please mention in index-contempt petition	23/Mar/21
3068	710102023132021	MARAJ ALI RIZVI VS JS HOSPITALITY SERVICE PRIVATE LIMITED	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		Sheepali Patial	Wrong case type & wrong section select	23/Mar/21
3069	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		NEED TO IA FILE	24/Mar/21
3070	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		NEED TO IA FILE	24/Mar/21
3071	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		NEED TO IA FILE	24/Mar/21
3072	0710102025802018/22	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		7 8 NOT CLEAR	24/Mar/21
3073	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		E Stamp Paper Missing	24/Mar/21
3074	0710102010542021/1	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021		INDEX MISSING	24/Mar/21
3075	0710102012642019/8	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		NEED TO IA FILE	24/Mar/21
3076	0710102066962020/7	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020		NEED TO ALL PAGES SIGN	24/Mar/21

3077	0710102080062020/9	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Document Not Uplaod	24/Mar/21
3078	0710102097652020/1	GANGA RAM AGARWAL Vs. DAYANAND & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5473(PB)2020		NEED TO SIGN ALL PAGES	24/Mar/21
3079	0710102102262019/4	MANEESH GOEL Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1675(PB)2019		NEED TO IA FILE	24/Mar/21
3080	0710102111312020/5	MR AMIT MAVI Vs. INDIA INFOLINE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2020		NEED TO IA FILE	24/Mar/21
3081	0710102114142019/6	CAPRI GLOBAL CAPITAL LIMITED Vs. AL NAFEES FROZEN FOOD EXPORTS PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2128(ND)2019		NEED TO IA FILE	24/Mar/21
3082	0710102130362019/4	M/S NIMIT BHILDERS PVT LTD Vs. M/S AIMS GOLF TOWN DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2469(ND)2019		INDEX NOT IN PROPER	24/Mar/21
3083	0710102154132019/5	ZEN AIR TECH PVT. LTD. Vs. ECO WATER SOLUTION TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3101(ND)2019		STAMP MISSING	24/Mar/21
3084	0710102161722019/7	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		NEED TO IA FILE	24/Mar/21
3085	0710102168552019/2	INCOME TAX OFFICER WARD 20.1 Vs. ROC. PINK PROJECTS PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/21(ND)2020		NOTARY MISSING	24/Mar/21
3086	0710102410382017/46	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		True Copy Sign Missing on every page	24/Mar/21
3087	07101024174420 18/7	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/302(ND)2018		Wrong E-filing	24/Mar/21
3088	0710120005482018/33	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRATECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)2018		NEED TO SEPARATE FILLING	24/Mar/21
3089	0710120006322018/7	MODEL LOGISTICS PVT LTD Vs. ADVANCE HOME & PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2018		pages are missing and application is not need to file as additional document	24/Mar/21
3090	0710120006322018/8	MODEL LOGISTICS PVT LTD Vs. ADVANCE HOME & PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2018		Wrong E-filing	24/Mar/21

3091	0710102023222020/2	SATYA COAL TRANSPORT PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/772(ND)2020		Page no. 22, 26 - 30 not clear,	24/Mar/21
3092	0710102026592020/2	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S YUTHIKA COMMERCIAL PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/695(ND)2020		True Copy sign Missing	24/Mar/21
3093	0710102026642020/2	M/S. FINEX CONSULTANCY SERVICES Vs. PRANIDHI COMMERCE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/697(ND)2020		True Copy sign Missing	24/Mar/21
3094	0710102028022020/1	AVANI MINING PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/724(ND)2020		Page no. 10	24/Mar/21
3095	0710102066122020/18	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		True Copy Sign Missing	24/Mar/21
3096	0710102068392020/12	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020		Wrong E-Filing	24/Mar/21
3097	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/388(ND)2020		Back Date Affidavit	24/Mar/21
3098	0710102080062020/11	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		NEED TO SIGN ALL PAGES	24/Mar/21
3099	0710102080062020/12	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		NEED TO SIGN ALL PAGES	24/Mar/21
3100	0710102092602019/11	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/91(ND)2019		True Copy sign missing	24/Mar/21
3101	0710102095932020/3	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		No Pagination, Court fess and welfare missing	24/Mar/21
3102	0710102099052020/7	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2020		STAMP MISSING	24/Mar/21
3103	0710102102622019/4	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019		Proof Of Service Missing	24/Mar/21
3104	0710102107582020/7	INTEC CAPITAL LIMITED Vs. R. B. M. DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1061(ND)2020		Wrong Pagination	24/Mar/21

3105	0710102109252019/3	GANESHA ECOSPHERE LIMITED Vs. INNOVATIVE TEXTILES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/254(PB)2019		Stamp paper is missing	24/Mar/21
3106	0710102113152020/3	SH. RAJ KUMAR JULKA Vs. VIJAY KUMAR JULKA		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/176(PB)2020		True Copy Sign Missing on Everypage	24/Mar/21
3107	0710102118222020/1	VIRENDER SINGH Vs. THEME EXPORT PVT LTD		Sec 42	COMPANY APPEAL (IBC)/1(ND)2021		Page no. 10 is missing(Proof of service)	24/Mar/21
3108	0710102125842019/7	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019		True Copy Sign missing	24/Mar/21
3109	0710102125842019/8	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019		True Copy sign Missing	24/Mar/21
3110	0710102137252019/6	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		NO DOCUMENTS	24/Mar/21
3111	0710102142722019/11	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		Remove extra files or file them separately	24/Mar/21
3112	0710102150942019/7	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		Wrong E-filing	24/Mar/21
3113	0710200412612017/3	M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS		IBC Under Sec 10	COMPANY PETITION IB (IBC)/432(ND)2017		Affidavite Miss	24/Mar/21
3114	0710200421992018/2	MANISH TRADERS PRIVATE LIMITED Vs. M/S ALTERNATIVE VENTURE PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/272(ND)2018		Wrong E-filing	24/Mar/21
3115	0710102002302021/3	BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(PB)2021		Wrong e-filing	24/Mar/21
3116	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021		Page no. 11 - 99 true copy sign missing	24/Mar/21
3117	0710102018812021/4	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		NEED TO SAPARATE FILLING	24/Mar/21

3118	0710102018822020/3	SAHAJANAND MEDICAL TECHNOLOGIES PVT LTD Vs. KARE PARTNERS GROUP INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/515(ND)2020		ONLY PROOF OF SERVICE UPLOAD	24/Mar/21
3119	0710102020082020/1	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		10-13 TRANSLATE	24/Mar/21
3120	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		10-13 TRANSLATE	24/Mar/21
3121	0710102026682020/2	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/674(ND)2020		INDEX MISSING	24/Mar/21
3122	0710102028682018/10	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		NEED TO SEPARATE FILLING	24/Mar/21
3123	0710102028792018/7	SARIKA SOMVANSHI Vs. R S STONE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1788(ND)2018		NEED TO IA FILE	24/Mar/21
3124	0710102060022019/2	SUBHASH TECHNOLOGIES PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/343(ND)2019		ALREADY FILED	24/Mar/21
3125	0710102063902020/1	ARIHANT INFRAPROJECTS PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/455(ND)2020		INDEX MISSING	24/Mar/21
3126	0710102068222020/1	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI		IBC Section 59	COMPANY PETITION IB (IBC)/904(ND)2020		NEED TO SAPARATE FILLING	24/Mar/21
3127	0710102075662019/15	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		NEED TO IA FILE	24/Mar/21
3128	0710102076562020/2	GDS VALUETECH PRIVATE LIMITED Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/355(ND)2020		ONLY PROOF OF SERVICE UPLOAD	24/Mar/21
3129	0710102080062020/13	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Only Volume 2 Uploaded	24/Mar/21
3130	0710102080062020/14	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Wrong documents uploaded	24/Mar/21
3131	0710102099052020/8	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2020		ONLY PROOF OF SERVICE UPLOAD	24/Mar/21

3132	07101021158520 19/7	3G GRUPPE GEOTECHNIK GRAZ ZT GMBH Vs. VAYAM TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2107(ND)2019		ONLY PROOF OF SERVICE UPLOAD	24/Mar/21
3133	0710102144062019/1	PRINCIPAL COMMISSIONER OF INCOME TAX -6 Vs. M/S NEHA EXPORTS LTD		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/830(ND)2019		PAGE-9 NOT CLEAR	24/Mar/21
3134	0710102146862019/7	SHOREWALA INVESTMENT AND PROPERTIES PRIVATE LIMITED Vs. ORRIS INFRASTRUCTURE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/159(ND)2019		INDEX MISSING	24/Mar/21
3135	0710102161112019/4	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. M/S SARE FACILITIES OMR SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3353(ND)2019		NEED TO IA FILE	24/Mar/21
3136	07102004137720 17/4	INCOME TAX OFFICER WARD 10 3 Vs. ROC-M/S GRIFFIN SHIPPING LINES PVT. LTD.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/297(ND)2017		PAGE-7 NOT CLEAR	24/Mar/21
3137	0710200418542018/3	INCOME TAX OFFICER, WARD Vs. M/S CREATIVE FINANCIAL SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/684(ND)2018		CONTACT TO COURT OFFICER	24/Mar/21
3138	0710200431842018/6	INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/802(ND)2018		wrong filing	24/Mar/21
3139	0710200432722018/23	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Document Not Uplaod	24/Mar/21
3140	0710102000822021/2	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLNG LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2021		STAMP MISSING 50	24/Mar/21
3141	0710102005882021/1	SAVITRI JAIN Vs. ANSAL PROPERTIES AND INFRATSRUCTURE LIMITED		----Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/50(ND)2021		NEED TO IA FILE	24/Mar/21
3142	0710102008722021/4	SYNDICATE STEEL TRADER Vs. WALL ROCK INFRAHOME PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/593(ND)2021		NEED TO SAPRATE FILLING	24/Mar/21
3143	0710102020992020/4	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/596(ND)2020		Page no. 1 - 14 true Copy sign missing	24/Mar/21

3144	0710102021062020/7	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/567(ND)2020		NEED TO IA FILE	24/Mar/21
3145	0710102022422018/3	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2018		Welfare and Court Fess missing on vakalatnama	24/Mar/21
3146	0710102028922020/1	M/S NEWGEN SPECIALTY PLASTICS LMT Vs. M/S. PROMINENT POLYMERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/741(ND)2020		True Copy sign Missing	24/Mar/21
3147	0710102066932020/2	BRIJENDER SINGH DESWAL Vs. RAJINDER KUMAR		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2490(PB)2020		True Copy sign Missing	24/Mar/21
3148	0710102077272020/5	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020		Wrong e-filing, Additional and application should be filed separately	24/Mar/21
3149	0710102095932020/4	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		Page no. 15 - 18, 20 not clear, Welfare and court fees missing on vakalatnama	24/Mar/21
3150	0710102096402019/5	COMFORT FOOTWEARS PVT LTD Vs. M/S RS SEVEN LIFESTYLE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1531(ND)2019		True Copy sign MissingTrue Copy sign Missing	24/Mar/21
3151	0710102096682020/2	DEVINDER YADAV & ORS Vs. GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1066(ND)2020		Master index and volume wise index should be separate, volume have more than 200 pages	24/Mar/21
3152	0710102100562019/7	IL&FS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1649(ND)2019		Page no. 4 not clear	24/Mar/21
3153	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Page no. 102 not clear,	24/Mar/21
3154	0710102104182020/2	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Welfare missing	24/Mar/21
3155	0710102104182020/3	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Welfare missing	24/Mar/21
3156	0710102110142020/4	TREND FLOORING PRIVATE LIMITED Vs. VASISHT AGENCIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/28(ND)2021		true copy missing on every page	24/Mar/21

3157	0710102110482020/4	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020		Page no. 1 - 41 True copy sign missing	24/Mar/21
3158	0710102117252020/2	HEMANT SHARMA Vs. SANDEEP TYAGI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5626(ND)2020		True Copy missing on every page	24/Mar/21
3159	0710102118552020/2	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)2020		Page no. 1 - 8 True Copy sign missing	24/Mar/21
3160	0710102119382020/2	BALAJI DIGITAL SOLUTION PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/72(ND)2021		More than 200 Pages in single volume	24/Mar/21
3161	0710102122462019/2	PRINCIPAL COMMISSIONER OF INCOME TAX -6 Vs. M/S NAGRAJ OVERSEAS PVT LTD		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/671(ND)2019		Page no. 4 page cut	24/Mar/21
3162	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019		Index missing in vol-2, True Copy sign missing on every page	24/Mar/21
3163	0710102168392019/1	M+R LOGISTICS (INDIA) PRIVATE LIMITED Vs. THE INDURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1678(ND)2019		Wrong e-filing	24/Mar/21
3164	0710102171622019/1	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE- 12(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S INTELLUTIONS FINANCE & INVESTMENT PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/22(ND)2020		Page no. 11 missing	24/Mar/21
3165	07101024117220 17/8	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		need to file only respondents document	24/Mar/21
3166	0710200000812018/3	BRIJ ASSOCIATES Vs. ASSOCIATED LIGHTING SYSTEM PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/342(ND)2018		Index Missing	24/Mar/21
3167	0710102019362021/1	CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021		True Copy Sign Missing On every Page	24/Mar/21
3168	0710102001552021/1	SACHIN KUMAR SINGHAL Vs. JANKI JEWELLERS PRIVAT LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/37(ND)2021		STAMP FEE 50 MISSING	24/Mar/21

3169	0710102002772020/4	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/25(ND)2020		STAMP MISSING	24/Mar/21
3170	0710102007262020/2	GYANESHWAR SAHAI Vs. AMAN PREET SINGH BAWA		19(2)	COMPANY APPLICATION(IBC)/674(ND)2020		INDEX MISSING	24/Mar/21
3171	0710102007412020/2	GYANESHWAR SAHAI Vs. COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINALS LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/642(ND)2020		INDEX MISSING	24/Mar/21
3172	0710102065422020/5	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)2020		Page no. 1- 5 true copy sign missing	24/Mar/21
3173	0710102067522020/1	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) Vs. FINSERVE SHARED SERVICES LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2540(PB)2020		No index, No pagination, no welfare and court fees	24/Mar/21
3174	0710102076312019/11	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1125(ND)2019		wrong e-filing	24/Mar/21
3175	0710102088862020/3	TULSI NANDAN KANT BANSAL Vs. M/S PRABHATAM ADVERTISING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/996(ND)2020		true copy missing on every page	24/Mar/21
3176	0710102093492020/1	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020		True Copy sign missing on every page	24/Mar/21
3177	0710102093512020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/4191(PB)2020		stamp paper missing	24/Mar/21
3178	0710102093812020/4	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1026(PB)2020		No Index, No pagination,document not properly upload	24/Mar/21
3179	0710102095932020/5	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		15-19 blur page and stamp paper missing ,no Welfare and rs 3 court fess	24/Mar/21
3180	0710102098332020/1	MUKESH AGGARWAL Vs. WAVE BUILDCON PVT. LTD.		Application under any other provisions	RESTORATION APPLICATION (COMPANIES ACT)/6(ND)2020		stamp and affidavit missing	24/Mar/21
3181	0710102098942019/11	BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1572(ND)2019		Court fees missing in vakalatnama	24/Mar/21
3182	0710102112552019/11	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)2019		STAMP FEE 50 MISSING	24/Mar/21

3183	0710102112552019/12	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)2019		STAMP FEE 50 MISSING	24/Mar/21
3184	0710102138062019/9	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		STAMP MISSING	24/Mar/21
3185	0710102142442019/5	VJE INDIA PVT. LTD. Vs. ZIAZ ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2848(ND)2019		TRUE COPY SIGN MISSING	24/Mar/21
3186	0710102150872019/5	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA		Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/168(ND)2019		SIGN IN ALL PAGES	24/Mar/21
3187	0710102166062019/5	M/S. KARGO LEAGUE LOGISTICS PVT. LIMITED Vs. S. IREO HOSPITALITY COMPANY PVT. LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/120(ND)2020		STAMP MISSING	24/Mar/21
3188	0710102170012019/9	KONE ELEVATOR INDIA PRIVATE LIMITED Vs. THREE C FACILITY MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/237(ND)2020		PAGE- 18-19 NOT CLEAR	24/Mar/21
3189	0710102173792019/6	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)2020		NEED TO ALL PAGES SIGN	24/Mar/21
3190	0710102409372018/3	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/101(PB)2018		NEED TO IA FILE	24/Mar/21
3191	0710102409372018/4	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/101(PB)2018		NEED TO IA FILE	24/Mar/21
3192	0710120013122018/6	BHAWANA GUPTA Vs. M/S INVEST CARE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1280(ND)2018		DOCUMENT INCOMPLETE	24/Mar/21
3193	0710120013612018/5	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1282(ND)2018		CONTACT TO COURT OFFICER	24/Mar/21
3194	0710200412002017/6	PR COMMISSIONER OF THE INCOME TAX - 6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/246(ND)2017		CONTACT TO COURT OFFICER	24/Mar/21
3195	0710200718642018/7	EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2018		CONTACT TO COURT OFFICER	24/Mar/21

3196	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		PETITION NOT REQUIRED IN ADDITIONAL DOCUMENT	24/Mar/21
3197	0710102001342020/1	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	24/Mar/21
3198	0710102001342020/2	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	24/Mar/21
3199	0710102001402021/1	EMG HOSPITALITY PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/59(ND)2021		ONLY PROOF OF SERVICE UPLOAD	24/Mar/21
3200	0710102014592019/13	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017		Documents Wrong arrange	24/Mar/21
3201	0710102014622021/1	INTEC CAPITAL LIMITED Vs. EASTERN EMBROIDERY COLLECTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/161(ND)2021		True copy sign missing on every page	24/Mar/21
3202	0710102014702018/42	ICICI BANK LIMITED Vs. C &C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Document Not Uplaod	24/Mar/21
3203	0710102015692021/2	NARESH KUMAR BANSAL Vs. M/S. NSP ASSOCIATES (INDIA) PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1042(ND)2021		no index, no pagination	24/Mar/21
3204	0710102033012018/28	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019		NEED TO APPLICATION FILE	24/Mar/21
3205	0710102033502020/2	BURLINGTON FINANCE Vs. VIPUL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/796(ND)2020		STAMP MISSING	24/Mar/21
3206	0710102082682020/5	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs.		Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/106(ND)2020		NEED TO SAPARATE FILLING	24/Mar/21
3207	0710102096162020/2	RAVINDER SINGH KATHURIA Vs. DIGNITY BUILDCON PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4332(ND)2020		NEED TO IA FILE	24/Mar/21
3208	0710102103232020/2	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4935(ND)2020		true copy sign missing on every page	24/Mar/21
3209	0710102105662020/3	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020		Page no. 57, notary date not mention, welfare and court fees missing on vakalatnama	24/Mar/21

3210	0710102106742019/6	ASHISH GUPTA Vs. DELAGUA HEALTH INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1840(ND)2019		Index missing, no pagnation	24/Mar/21
3211	0710102124042019/5	JAYDEV PHARMA DISTRIBUTORS Vs. ALNICHE LIFESCIENCES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2299(ND)2019		STAMP MISSING OF RUPEE 50	24/Mar/21
3212	0710102137612019/1	HBN DAIRIES AND ALLIED LIMITED Vs. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2661(ND)2019		NEED TO IA FILE	24/Mar/21
3213	0710102423672018/2	SBPL INFRASTRUCTURE LTD. & ORS Vs. M/S DLF SBPL DEVELOPERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)2012		No Index, No pagination	24/Mar/21
3214	0710102701602018/12	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/160(PB)2018		NEED TO IA FILE	24/Mar/21
3215	0710102001742020/2	ANKIT NARANG Vs. NIKKO AUTO LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/44(PB)2020		Page no. not mention on vakalatnama	24/Mar/21
3216	0710102007642021/1	SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)2021		stamp papar missing	24/Mar/21
3217	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		documents incomplete, not properly arranged	24/Mar/21
3218	0710200425572018/10	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/451(PB)2018		Page no. 116 page cut, Page no. 120 not mention in index	24/Mar/21
3219	0710200718642018/5	EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2018		NO index, no pagination	24/Mar/21
3220	0710102137252019/5	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		INDEX MISSING	24/Mar/21
3221	0710102412382017/22	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		342 344 345 357 358 359 370-376 not clear	24/Mar/21

3222	0710102080062020/8	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Page no. 164-167, 344, 428-471 page not clear, Page no. 391-393, 403-405, translation copy missing, Page no. 788-801, 1043-1092 True copy sign missing,	24/Mar/21
3223	0710102116142020/9	AAG STEELS PRIVATE LIMITED Vs. ATUL KUMAR KANSAL		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/6(PB)2021		pg-7 missed	24/Mar/21
3224	0710102077862020/13	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		Page no. 7-11 true copy sign missing	24/Mar/21
3225	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Wrong E-filing	24/Mar/21
3226	0710102082552020/3	EAST INDIA UDYOG LIMITED Vs. SPML INFRA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/966(ND)2020		Back Date Affidavit	24/Mar/21
3227	0710102083112020/1	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Rs 3 court fees missing in Vakalatnama	24/Mar/21
3228	0710102083112020/2	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Rs 3 Court fees missing	24/Mar/21
3229	0710102083112020/3	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Vakalatnama Missing	24/Mar/21
3230	0710102088252020/1	EDGE MEDICAL SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/348(ND)2020		True Copy sign Missing	24/Mar/21
3231	0710102112882020/1	V R ASHOK RAO Vs. TDT COPPER LIMITED		----IBC under Sec 7	COMPANY PETITION IB (IBC)/1093(ND)2020		STAMP RUPEE 50 MISSING	24/Mar/21
3232	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		wrong File	24/Mar/21
3233	0710102154632019/4	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3154(ND)2019		65B Certificate File as a Affidavit Form	24/Mar/21

3234	0710102155432019/4	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/966(ND)2019		E Stamp Paper Missing	24/Mar/21
3235	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		Document Not Uplaod	24/Mar/21
3236	0710102172912019/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/135(ND)2020		E Stamp Paper Missing	24/Mar/21
3237	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018		Wrong File	24/Mar/21
3238	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume Wise Index Missing	24/Mar/21
3239	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume Wise Index Missing	24/Mar/21
3240	0710120009092018/8	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume Wise Index Missing	24/Mar/21
3241	0710200432722018/21	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Page No 1-2 Missing	24/Mar/21
3242	0710102004302020/3	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED Vs. TESCOS LIFE CARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/260(ND)2020		Wrong Efiling	24/Mar/21
3243	0710102008452021/1	APEX HIGHTS PVT. LTD. Vs. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/866(ND)2021		True Copy and sign is missing on annexures	24/Mar/21
3244	0710102008992021/1	ANIL KUMAR MITTAL Vs. INDUSIND BANK LIMITED & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/908(ND)2021		Document Not Uplaod	24/Mar/21
3245	0710102010322021/2	MR. SURESH GOEL MANOHAR LAL Vs. M/S PHOTON INFRASTRUCTURE PVT. LTD. & OTHERS		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/40(ND)2021		NEED TO SIGN ALL PAGES	24/Mar/21

3246	0710102010542021/1	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021		Document Not Uplaod	24/Mar/21
3247	0710102010542021/2	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021		Document Not Uplaod	24/Mar/21
3248	0710102014672020/2	DURGESH KUMAR SHARMA Vs. M/S RANGRAJ REALTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/481(ND)2020		Index is missing	24/Mar/21
3249	0710102017082021/1	SMT. PAVAN KAPOOR Vs. IIFL HOME FINANCE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1141(ND)2021		Pg no 32,33 are not clear	24/Mar/21
3250	0710102018812021/3	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		Index is missing	24/Mar/21
3251	0710102023352020/3	SMOTEX CABLES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/218(ND)2020		Wrong efiling	24/Mar/21
3252	0710102027922020/3	JUST JOBS INTERNET SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/237(ND)2020		Notarized date is missing on affidavit	24/Mar/21
3253	0710102064842020/3	SURAJ MAL YADAV & ANR Vs. VEKAS KUMAR GARG RP NINEX DEVELOPERS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2360(PB)2020		NEED TO IA FILE	24/Mar/21
3254	0710102065042020/3	GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2615(ND)2020		Remove extra files or file them separately	24/Mar/21
3255	0710102078022019/8	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)2019		need to sign all pages	24/Mar/21
3256	0710102078022019/9	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)2019		need to sign all pages	24/Mar/21
3257	0710102080062020/10	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		NEED TO SIGN ALL PAGES	24/Mar/21
3258	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		669 682 NOT CLEAR 728-751 753-935 NEED TO TRANSLATE HINDI PAGES SHOULD BE IN ENGLISH	24/Mar/21
3259	710102009432021	JAYDEV PHARMA DISTRIBUTORS VS ALNICHE LIFESCIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2299(ND)2019	Prasouk	e-stamp paper need to 100 rps for tamilnadu	24/Mar/21

3260	710102018072021	S.JAYA ASSISTANT COMMISSIONER STATE TAXES VALLUVARKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSERBAER INDIA LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	41-47 not clear page , pagination not done after pg no. 52	24/Mar/21
3261	710102021882021	M/S VEDA CHEM PRIVATE LIMITED VS MM AQUA TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/450(ND)2020	VIDEH VAISH	Section 49 Fees Missing and Technically also Not Select your section not match please check pdf and technically section need to payment for both section or call 324363846	24/Mar/21
3262	710102023262021	KINDLE INFRAHEIGHTS PRIVATE LIMITED VS MSA DEVELOPERS PRIVATE LIMITED THROUGH RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/806(PB)2019	Aditya Nayyar	50-54,58-66,78-81,93-96,108-110,122-125,137-140,153-157,169-172,184-187,197-216,355-358,370-373 not clear page and index missing all volume	24/Mar/21
3263	710102023242021	KAILASH CHAND KHANDELWAL VS ATLAS JEWELLERY INDIA LIMITED	Company Appeal(Companies Act)	Sec. 58(3),Sec. 59		CHAND KARAN LOHIYA	case type wrong MOA and AOA missed master data missed	24/Mar/21
3264	710102023712021	K I C FOOD PRODUCTS PRIVATE LIMITED VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SUNIL KUMAR GANDHI	Page not clear-74,91,111,112 to 117,123,140,144,146,150,152,183,196,212,213,227,228/Small font-107,164,180/Cut page-149,151,153 to 155,157,159,161,163,165,167,189,193,195/Uploaded pdf per-200 page with proper index/etc	24/Mar/21
3265	710102022562021	PAWAN TRIVEDI VS MR. P GURUPRASAD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3383(ND)2019	Aman	due payment other section PG- 64 TO 108 115 TO 117 please mention true type copy in index this to this	25/Mar/21
3266	710102023962021	DAIICHI SANKYO COMPANY LIMITED VS PAWAN KUMAR GOYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1396(PB)2019	Sameer Kumar	wrong filing	25/Mar/21
3267	710102024092021	DALMIA FAMILY OFFICE TRUST VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1077(PB)2020	Wamika Trehan	Two sections mentioned in application(one section fees is missed), Wrong case type, Sign and true copy are missing on annexures, Remove extra files or file them separately	25/Mar/21
3268	710102028402020	DILER SINGH ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Charu Sangwan	Memo of parties,brief synopsis, list of date and event, roc and income tax service missed	25/Mar/21

3269	710102009922021	MEDSOURCE HEALTHCARE PVT. LTD. VS FORTIS HEALTHCRE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		lkgiri	jurisdiction Punjab	25/Mar/21
3270	710102019602021	R.S. AJIT SINGH & CO. PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		ANKIT AGGARWAL	,index not in proper kindly proper numbering with heading full form NCLT add and index last advocate detail missed advance service missed with add index numbering are same to sequence and kindly merge all document in main petition and proper numbering in all document memo of parties, brief synopsis list of date and events missed	25/Mar/21
3271	710102020472021	M/S. SSP PRIVATE LIMITED VS M/S GOVIND JEE DAIRY MILK PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		KARMA LAW	page:24-26, 30-34, 107-110, 118-130 etc page not clear	25/Mar/21
3272	710102021922021	MR ASHISH KUMAR AND ORS. VS AADHAR INFRAHOLDING LIMITED & ORS	Company Petition IB (IBC)	IBC under Sec 7		PRATIUSH PRATIK	Volume wise index/Wrong pagination from page no-22/Page not clear-142 to 146,150 to 165,167 to 171,175 to 179,191 to 195,199/incomplete documents/Page miss-212 to 964	25/Mar/21
3273	710102023742021	SANJAY BHATIA VS ROC	Company Appeal(Companies Act)	Sec 252 (3)		RAKESH KUMAR	Kindly file application not to fresh petition	25/Mar/21
3274	710102024782021	SYNERGY WASTE MANAGEMENT PVT. LTD. VS PARK NETWORK PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1717(ND)2019	Aditya Nayyar	due payment other section	31/Mar/21
3275	710102024432021	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Sec 60(5)		Manoj Kumar Malik	CASE NOT LINK , PAGE NO 24,25,29,31,32,34,37,38,40,50-52,55,60,,65,76,77,	31/Mar/21
3276	710102022362021	M/S NEWGEN SPECIALTY PLASTICS LMT VS M/S. PROMINENT POLYMERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/741(ND)2020	KARMA LAW	affidavit back date	31/Mar/21
3277	710102024872021	INDEX LOGISTICS PVT. LTD. VS NO.1 WORLWIDE EXPRESS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Animesh Kumar	page:26-44, pagE:57, 63-79, advocate welfare and court fee missed, sign and true copy missed.	31/Mar/21
3278	710102025192021	SAI SIDH PACKAGING VS LEXUS INDIA LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHIV KHORANA	26-29, 31-40, 43,all invoice not clear (typed copy)	31/Mar/21

3279	710102025252021	EIK INVESTMENT AND TRADING LIMITED VS DBG LEASING AND HOUSING LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sumesh	file ok but payment not received	31/Mar/21
3280	710102119732020	INHERENT TECHNOLOGIES PVT. LTD VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		RajBalaSaroha	Wrong section, please check your document need to upload proper file AOA missed vakaltnama missed index missed advance service not proper show	31/Mar/21
3281	710102024992021	INDEX LOGISTICS PVT. LTD. VS CAREX CARGO EXPRESS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Animesh Kumar	advocate welfare and court fee missed, true copy sign missed, BR missed.	31/Mar/21
3282	710102025152021	COL. C.D. SHARMA (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Siddharth Rajkonwar	page wrong arrange after 33-A,	31/Mar/21
3283	710102024862021	MEENA KUMARI VS RUPAYAN FINANCE AND INDUSTRIAL CORPORATION LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Neeraj@1996	242 section mentioned fee not paid list of date missed 41 page missed 94-96 not clear 323 missed Moa missed 389 not clear 390,392-394,428 not clear vakaltnama 3rs court fee and 10rs welfare missed	31/Mar/21
3284	710102024662021	SHAKTI BHUSHAN VS TSR DARASHAW CONSULTANTS PVT. LTD.	Company Petition (Companies Act)	Application under any other provisions		Alok Verma	Wrong section select, many sections mentioned in petition and fees missed, Brief synopsis/List of dates & events missed, Many pages are without serial no.Kindly serve the petition to all respondent	31/Mar/21
3285	710102025002021	BALAJI IMPORTS PRIVATE LIMITED VS CYBER MEDIA RESEARCH & SERVICE LTD.	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Maroti	Pages not clear 89,108,275,304,306 to 310,316,317,330,335,338,339 to 346,349 to 356,359,361 to 369,387,388,393,395,439 to 447,488,Page no 704,722,953, missed, kindly anex 50 rupees e stamp of haryana,50 rupees e stamp missed with PoA in page no 933 to 937, Volume wise index missed, company master data missed, NCLT form 12 missed	31/Mar/21
3286	710102024902021	SBE RENEWABLES TEN PVT LTD VS SBE RENEWABLES TEN PVT LTD	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Shree Sinha	Two times files are uploaded with different e file no.0710102024912021 in same matter	31/Mar/21

3287	710102021482021	DURGA BUILDERS PVT. LTD VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		GAURAV KUMAR	case type wrong	01/Apr/21
3288	710102025012021	LAKSHMI FLOAT GLASS LTD. VS SANDEEP CHODHARY	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/902(ND)2019	Vibhor Garg	Fees not paid of 3 more sections mention in applicaiton	01/Apr/21
3289	710102025272021	GARDENIA INDIA LIMITED VS RAVINDER KUMAR MITTAL PROPRIETOR M/S CEMENT SYNDICATE	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/523(ND)2020	Anuj Tiwari	Signature Missing	01/Apr/21
3290	710102023362021	PLAZA GRANITE LIMITED VS DELHI GYMKHANA CLUB	Company Petition (Companies Act)	Sec. 55(3)		VIVEK SHARMA	Pages cut 37 to 39 no proper pagination many pages are without pagination,pages not clear 72,E stamp and affidavit not notarize, Supporting affidavit missed, List of dates & events missed,Kindly make one pdf afterthat uploade the volume Kindly upload final pdf	01/Apr/21
3291	710102024272021	UNION BANK OF INDIA VS SUPERTECH REALTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	brief of synopsis missed and payment not received	01/Apr/21
3292	710102025592021	PURNIMA ASSOCIATES PRIVATE LIMITED VS P.P. JEWELLERS PRIVATE LIMITED & ORS.	Company Petition (Companies Act)	Sec. 241(1)		RAHUL GUPTA	sec 242 fee not paid, petition not sign, index and every page not numbering, stamp paper missed and affidavit not notraize, vakaltanama or power of attorney both are not combined kindly separately, AOA missed some pages not clear	01/Apr/21
3293	710102101162020	KHYATI NILUM ASSOCIATES PVT. LTD. VS KHYATI GLOBAL PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT		Shashwat Anand	main case not link	04/07/2021
3294	710102009882021	SATISH CHAND AGARWAL & ORS VS IDEA BUILDERS PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1016(PB)2020	August Attorneys LLP	section wrong need to estamp all applicant	04/05/2021
3295	710102009432021	JAYDEV PHARMA DISTRIBUTORS VS ALNICHE LIFESCIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2299(ND)2019	Prasouk	Payment due	04/09/2021

3296	710102013722021	DECATHLON SPORTS INDIA PVT LTD VS MUKESH GUPTA & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	Ritesh Khare	E-STAMP PAPER MISSED	04/12/2021
3297	710102013832021	CHANDRAPRKASH VS RBL BANK LIMITED	Interlocutory Application (I.B.C)	22(3)a	COMPANY PETITION IB (IBC)/921(ND)2020	Sanju Kumar	affidavit back date	04/09/2021
3298	710102025482021	MGI INFRA PVT. LTD. VS GREENKO RAYALA WIND POWER PVT. LTD.	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/311(ND)2020	Rahul Shrma	Back date Affidavit attached/cannot file reply along with IA	04/05/2021
3299	710102025752021	CHANDRA KANT CHOUDHARY VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/17(ND)2019	Arpit Mishra	back date in affidavit	04/05/2021
3300	710102025712021	CNX CORPORATION LTD VS MONITORING AGENCY VEKAS KUMAR GARG	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1117(ND)2018	RAKESH KUMAR	Main case no. not mentioned on IA	04/05/2021
3301	710102025802021	RAVINDER VOHRA & ORS. VS IREO GRACE REALTECH PRIVATE LIMITED PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1667(ND)2019	Nithin	Stamp missing	04/05/2021
3302	710102025372021	MANISH BHARDAWAJ VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FRO NINEX DEVELOPERS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)2019	SINHA SHREY	stamp paper missing	04/05/2021
3303	710102025792021	PANKAJ SABHARWAL & ORS VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1090(ND)2020	Nithin	true copy missing and stamp paper missing	04/05/2021
3304	710102025762021	SIMRAN KAUR VS ENTERTAINMENT CITY LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/965(PB)2020	Nithin	Index blank & not signed/Pagination & true copy sign missing sign missing and stamp and affidavit missing and page number not mention in index	04/05/2021
3305	710102026732021	SATYAN NAYAR VS TGB REALITY PVT. LTD.	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1215(ND)2019	Dushyant	case type wrong and affidavit and stamp paper missing index missing	04/08/2021
3306	710102026422021	ASHUTOSH MAHINDRU VS M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1023(ND)2018	PALLAV	sign missing	04/05/2021

3307	710102026232021	SGS TEKNIKS MANUFACTURING PVT. LTD. VS M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020	Gursat	wrong e - filing	04/06/2021
3308	710102026722021	BRIGADIER RAJEEV VARMA VS TGB REALITY PVT. LTD.	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1116(ND)2019	Dushyant	sign missing and affidavit , stamp paper missing and index missing and case type wrong	04/08/2021
3309	710102026612021	DEEPIKA BHUGRA PRASAD VS TGB REALITY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/867(PB)2019	aditya gauri	Payment due	04/08/2021
3310	710102026492021	MANISH AGARWAL VS JITENDER ARORA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/104(PB)2018	Manoj Kumar Pandey	Main case no. mismatch/Up stamp should be of Rs.100/-Pg-34,35 not clear	04/07/2021
3311	710102026132021	HARI BABU THOTA VS JITENDER ARORA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/89(ND)2018	HARI BABU THOTA	Payment due for other section please see your application due payment for 35(1)n call on 24363846	04/09/2021
3312	710102027332021	M/S. ADVANCE CARGO MOVERS (INDIA) PVT VS SBS TRASPOLE LOGISTICS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2019	Sameer	Upload proper document and payment due	04/09/2021
3313	710102027272021	PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI-TECH TOWNSHIPS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1526(PB)2018	kundanlatwal	Wrong section chosen	04/08/2021
3314	710102026952021	COMFORT FOOTWEAR PVT. LTD. VS M/S RS SEVEN LIFESTYLE PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1531(ND)2019	RAJIV KUMAR VIRMANI	affidavit back date and wrong section in mention on page no 2	04/08/2021
3315	710102027522021	SHREERAM E.TECHNO SCHOOL PRIVATE LIMITED VS BEANS & MORE HOSPITALITY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		RAKESH KUMAR	IA not linked with Main case no.	04/09/2021
3316	710102027592021	FUTURISTIC MEDIA AND ENTERTAINMENT LIMITED VS ANIL KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/398(PB)2017	Swapnil Gupta	Wrong section chosen/Pg-396 to 410,411 not clear	04/12/2021
3317	710102026882021	PNEN VS INDIRAPURAM HABITAT CENTRE	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Abhishek Yadav	case type wrong and sign missing main case no not mention in soft copy	04/08/2021
3318	710102027952021	MR. K BABU VARGHESE VS SCHNEIDER PROTOTYPING INDIA PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1518(ND)2018	Ribhu	Affidavit is back dated	04/12/2021

3319	710102027812021	M/S. MAGPPIE INTERNATIONAL LTD VS SCHNEIDER PROTOTYPING INDIA PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2924(ND)2019	Ichchha Kalash	Payment due	04/12/2021
3320	710102028152021	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS M/S MAHAMAYA EXPORTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/687(PB)2020	REEMA KHORANA	Affidavit is of back date and section is not mentioned in index as well as in application	04/12/2021
3321	710102027932021	GUANGZHOU SEAL LASER RAPID PROTOTYPE CO. LTD. VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1947(ND)2019	Ribhu	affidavit back date 6 page cut	04/12/2021
3322	710102027962021	MR JAGBIR SINGH NAGAR VS SCHNEIDER PROTOTYPING INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1656(ND)2018	Ribhu	affidavit back date	04/12/2021
3323	710102027972021	MR SHAKTI SHARMA VS SCHNEIDER PROTOTYPEING INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1624(ND)2018	Ribhu	affidavit back date	04/12/2021
3324	710102027892021	MR. PAVAN GAUR VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1007(ND)2018	Ribhu	affidavit back date	04/12/2021
3325	710102027852021	SUNBEAM BUILDTECH PVT. LTD. VS VINEET AGGARWAL	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/597(ND)2018	RAKESH KUMAR	income tax service missing	04/12/2021
3326	710102028622021	M/S OMWAY BUILDESTATE PVT. LTD. VS SATYENDRA JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3498(PB)2019	Anuj Bhandari	Index is missing,stamp paper required with affidavit and reply need to file separately	04/12/2021
3327	710102011152021	INFINITY PUMPS & SYSTEMS PVT. LTD VS PATANJALI AYURVED LTD.		IBC Under Sec 9		SHREY ASHAT	Page miss-145,157,185,214,235,263/Blur page-213/Court fees miss/Stamp paper with notary/Volume wise index/Both volume are same please delete one volume/etc	04/06/2021
3328	710102012682021	M/S PILE FOUNDATION COMPANY VS M/S D S CONSTRUCTION LTD		IBC Under Sec 9		RAJIV RANJAN DWIVEDI	Page not clear-39,48/Master data/Bank Statement	04/08/2021
3329	710102024482021	SUMIT KUMAR VS ROOTS DWELLER PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)		Gursat	269 after wrong arrange,306 after wrong arrange,350 page missed, master data missed	04/06/2021

3330	710102025162021	COL. C.D. SHARMA (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7		Siddharth Rajkonwar	Pagination not in sequence/Please contact to Registry/Payment not received	04/09/2021
3331	710102024942021	SBE RENEWABLE SEVENTEEN PVT LTD. VS SBE RENEWABLE TWENTY THREE PROJECTS PVT LTD.		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	04/08/2021
3332	710102024932021	SBE RENEWALES SIXTEEN PVT LTD. VS SBE RENEWABLES SIXTEEN PROJECTS PVT LTD		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	04/08/2021
3333	710102024952021	SBE RENEWABLE FIFTEEN PVT LTD VS SBE RENEWABLES TWENTY FOUR PROJECTS PVT LTD.		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	04/08/2021
3334	710102024912021	SBE RENEWABLES TEN PVT LTD VS SBE RENEWABLES TEN PROJECTS PVT LTD		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	04/08/2021
3335	710102027022021	H.R. BUILDTECH PVT. LTD. VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9		Dushyant	Page No-31,35, 125,137,141,186,-189,219-234,303 not clear page - 80 blank, second volume index missed.	04/06/2021
3336	710102027112021	MANJU DWIVEDI VS VCOMMISSION MEDIA PVT. LTD.		IBC Under Sec 9		SANKET GUPTA	Page miss-40/Advocate welfare & court fees miss/Notary date not clear	04/07/2021
3337	710102026992021	MAGNOLIA TEXTILES PRIVATE LIMITED VS IREO PRIVATE LIMITED		Sub-section (l) of section 230		SANJEEV	Council detail missed in index,page no 163 missed,Pages not clear 215,248,256,257,258,259,265,266,278,279,301,Company master data missed	04/08/2021
3338	710102027602021	SHRI ANIL KUMAR SINGHAL VS M/S. SUPREME STRUCTURE PVT. LTD.		Sec. 213		Puneet Goel	petition every page not sign, 10 rs stamp paper missed	04/08/2021
3339	710102027662021	GSJ INVO LTD VS GOOD WILL APARTMENTS PRIVATE LIMITED		Sec. 230-232 - Second Motion		Jitesh	No sign in every page of petition,Page no 105,109,110,121, 202 to 206,341,344,355,357,477,missed, Main case no. missed in petition, Fees missed of condonation delay application	04/12/2021
3340	710102027942021	M/S. MRG INFRABUILD PRIVATE LTD VS M/S. MURLIWALA REALCON PRIVATE LTD		IBC under Sec 7		Adit Singh	jurisdiction haryana	04/09/2021

3341	710102028222021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS BARKHA PRANAV SHAH		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Please mention full IB no. on every heading	04/09/2021
3342	710102028412021	BIDYUT CHATTOPADHYAY VS PRAVEEN KUMAR GUPTA		Sec. 241(1)		shivam shukla	sec 166 mentioned but fee not paid, 106-107 page not clear and some pages not sign and all annexure true copy missed	04/12/2021
3343	710102028832021	NISHANT JOSHI VS DWARKADHIS PROJECTS PRIVATE LIMITED		IBC under Sec 7		Chaitanyashil	Please upload all Volume only vol-1 is uploaded please check and ensure all volumes uploaded before final submit.	04/12/2021
3344	710102028732021	AMIT SHARMA VS SATISH SHARMA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/408(ND)2018	Shrey	UP stamp should be of Rs 100/-	13/Apr/21
3345	710102028752021	MUKESH KUMAR GROVER VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/2375(ND)2019	PARTHO	Wrong section chosen/Index Blank/True copy sign missing/No stamp.affidavit not notarised/no pagination/Vol. wise Index is Mandatory/Not uploaded in one PDF	13/Apr/21
3346	710102008082021	MANAV CHAWLA VS MAGIC INFO SOLUTIONS PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		SANJAY JAIN	Brief of synopsis/List dates of events/Wrong arrange-12,13/Wrong section mention in soft	13/Apr/21
3347	710102012662021	M/S PILE FOUNDATION COMPANY VS M/S BRAHMAPUTRA INFRASTRUCTURE LTD.	Company Petition IB (IBC)	IBC Under Sec 9		RAJIV RANJAN DWIVEDI	True copy signature and mater data missing	13/Apr/21
3348	710102028842021	S D TECHNICAL SERVICES PRIVATE LIMITED VS TATA TELESERVICES LTD.	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		PARVEEN RASTOGI	Pages not clear 67,70 to 73,76 to 81,141,144,157 to 176,191,222 to 226,229,238, page missed 332,354,	13/Apr/21
3349	710102029072021	BR INDUSTRIES LTD VS ACCORD ELECTROPOWER PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	jurisdiction noida	13/Apr/21
3350	710102029402021	RAJKUMAR VINOD VACHHER VS CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.	Company Petition IB (IBC)	Application under any other provisions- IBC		Rajkumar Vinod Vachh	need to file IA, wrong section	13/Apr/21
3351	0710102004722021/1	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/3(PB)2021		True Copy sign missing on every page	14/Apr/21

3352	0710102008142021/1	SEED SUSTAINABILITY SERVICES PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/75(ND)2021		Wrong e-filing	14/Apr/21
3353	0710102018082021/1	M/S. ATLAS CYCLES (HARYANA) LTD. & ORS. Vs. SH. VIKARAM KAPUR		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/110(PB)2021		Page no. 118 not clear , mention page no. on proof of service	14/Apr/21
3354	0710102018702021/1	BLACKSTONE INFRACON PRIVATE LIMITED Vs. 1RENAISSANCE BUILDCON COMPANY PVT. LTD.		Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/69(ND)2021		INDEX MISSING	14/Apr/21
3355	0710102018792021/1	ANIL RUSTGI Vs. HARISH GOPALANI		Application under any other provisions- IBC,Sec 66(1),Section 74	INTERLOCUTORY APPLICATION (I.B.C)/1345(ND)2021		Stamp Paper missing	14/Apr/21
3356	0710102022452021/2	KOTAK MAHINDRA BANK Vs. ORRIS INFRASTRUCTURE PVT. LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1450(ND)2021		True Copy sign missing on every page	14/Apr/21
3357	0710102028022020/3	AVANI MINING PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/724(ND)2020		True Copy sign missing on every page	14/Apr/21
3358	0710102078142020/1	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3236(ND)2020		wrong e-filing	14/Apr/21
3359	0710102099922020/5	SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS) PRIVATE LIMITED		Sec. 213	COMPANY PETITION (COMPANIES ACT)/167(ND)2020		stamp paper missing, page no. 4 not clear	14/Apr/21
3360	0710102105442020/2	NIHO CONSTRUCTION Vs. HEMANT KHANDELWALHEMANT KHANDEWAL		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/724(ND)2020		Wrong e-filing	14/Apr/21
3361	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		Wrong e-filing	14/Apr/21
3362	0710102117352020/5	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED Vs. JITESH GUPTA		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/7(PB)2021		NEED TO IA FILE	14/Apr/21
3363	0710102411722017/11	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Remove extra files or file them separately	14/Apr/21
3364	0710102411722017/12	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Service is missing	14/Apr/21

3365	0710102411722017/13	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Index, pagination and service is missing	14/Apr/21
3366	0710102411722017/14	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Remove extra files or file them separately with proper index and pagination in it	14/Apr/21
3367	0710102411722017/15	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Index is missing	14/Apr/21
3368	0710120006752018/17	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		STAMP MISSING	14/Apr/21
3369	0710200000062017/20	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		17-35 NOT CLEAR	14/Apr/21
3370	0710102001542021/1	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/345(ND)2021		Wrong e-filing	14/Apr/21
3371	0710102005302019/4	RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/234(PB)2019		Page no. 1 stamp paper missing in affidavit	14/Apr/21
3372	0710102009942021/1	SATYA NARAIN GARG Vs. FERROUS TOWNSHIP PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/180(ND)2021		Page no. 5 not clear	14/Apr/21
3373	0710102022362020/3	M/S RALLIS THERAPEUTICS PRIVATE LIMITED Vs. M/S KARE PARTNERS GROUP INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/574(ND)2020		page no. 16-41, True copy sign missing	14/Apr/21
3374	0710102067382020/1	SURDEEP MINERALS & MINING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/50(ND)2021		Stamp paper missing in affidavit	14/Apr/21
3375	0710102087802020/6	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)2020		more than 200 pages in single volume, master index and volume vise index missing	14/Apr/21
3376	0710102093642019/31	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		Wrong e-filing	14/Apr/21

3377	0710102093642019/32	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		Wrong e-filing	14/Apr/21
3378	0710102094302020/8	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs. B NAGA BHUSAN		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/76(ND)2020		Need Rs 10 welfare fees on vakalatnama	14/Apr/21
3379	0710102094302020/9	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs. B NAGA BHUSAN		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/76(ND)2020		Need Rs 10 welfare fees on vakalatnama	14/Apr/21
3380	0710102099772019/1	RELAN BUILDWELL PVT. LTD. Vs. KALIBER ASSOCIATES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/857(ND)2019		No Pagination	14/Apr/21
3381	0710102099922020/6	SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS) PRIVATE LIMITED		Sec. 213	COMPANY PETITION (COMPANIES ACT)/167(ND)2020		True Copy Sign missing on every page	14/Apr/21
3382	0710102106162020/1	BRILLIANT INSTITUTE OF PRIMARY EDUCATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/526(ND)2020		Stamp paper missing in affidavit	14/Apr/21
3383	0710102113742020/1	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020		Stamp paper missing in affidavit, true copy sign missing on every page	14/Apr/21
3384	0710102119342020/1	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT,Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/43(ND)2021		Stamp paper missing	14/Apr/21
3385	0710102143432019/6	RADHE SHYAM SHARMA Vs. GOKUL POLYMERS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3077(ND)2019		Welfare missing on vakalatnama, page no. 12 not clear	14/Apr/21
3386	0710102146782019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRACHI INTERIORS PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/848(ND)2019		Pg. no. 20 is not clear	14/Apr/21
3387	0710102147062019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/844(ND)2019		Pg. no. 22 is not clear	14/Apr/21

3388	07101021537520 19/3	YUDHVEER MALHOTRA Vs. ANSAL URBAN CONDOMINIUMS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3476(ND)2019		Page no. not mention in index	14/Apr/21
3389	0710102160382019/1	RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/2767(PB)2019		Page no. 21 page not clear	14/Apr/21
3390	0710200411212018/38	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination	14/Apr/21
3391	0710200411212018/39	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination, no true copy sign	14/Apr/21
3392	0710200411212018/40	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination, no true copy sign	14/Apr/21
3393	0710200411212018/41	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination, no true copy sign	14/Apr/21
3394	0710200411212018/42	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination, no true copy sign	14/Apr/21
3395	0710102002452020/3	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		Wrong filing	14/Apr/21
3396	0710102092052020/4	RUBY JAIN Vs. SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/142(ND)2020		Index is missing	14/Apr/21
3397	0710102095282019/6	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1456(PB)2019		NEED TO IA FILE	14/Apr/21
3398	0710200000062017/21	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		APPLICATION NOT CONSIDER	14/Apr/21
3399	0710102013952019/6	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/159(PB)2019		NEED TO FILE ONE TIME	14/Apr/21
3400	0710102029572020/3	MS. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/723(ND)2020		NEED TO TRANSLATE HINDI PAGES	14/Apr/21

3401	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		Volume 2 uploaded 2 times, incomplete docs uploaded	14/Apr/21
3402	0710102086982019/8	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		No Pagination	14/Apr/21
3403	0710102088942019/11	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		True copy sign missing on every page, Rs 3 court fees missing, page no. 22-25 not clear, page no. 26 page cut,	14/Apr/21
3404	0710102088942019/12	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		True Copy Sign missing on every page, Rs 3 court fees missing on vakalatnama	14/Apr/21
3405	0710102091072019/9	AXIS BANK LTD. Vs. PAWAN IMPEX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1396(PB)2019		True Copy sign missing on every page	14/Apr/21
3406	0710102103822020/2	YAMINI APPEARALS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/503(ND)2020		Page no. 4-5 translation copy missing	14/Apr/21
3407	0710102107442020/1	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/1109(ND)2020		Wrong e-filing	14/Apr/21
3408	0710102108502020/1	VISOULIA ELECTRONICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS GOVERNMENT OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/19(ND)2021		Stamp Paper missing in affidavit	14/Apr/21
3409	0710102111552020/4	ADITY THAKRAN Vs. CHD DEVELOPERS		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/2(ND)2021		True copy sign missing on every page	14/Apr/21
3410	0710102112882020/1	V R ASHOK RAO Vs. TDT COPPER LIMITED		----IBC under Sec 7	COMPANY PETITION IB (IBC)/1093(ND)2020		Page no. not mention on proof of service	14/Apr/21
3411	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021		Wrong e-fling, need to file separately	14/Apr/21
3412	0710102116652020/2	NARMADA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/508(ND)2020		Notary Date missing	14/Apr/21
3413	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/127(ND)2021		Wrong e-filing	14/Apr/21

3414	0710102136162019/24	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		Notary date missing on affidavit, welfare and court fees missing on vakalatnama	14/Apr/21
3415	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019		Need to file separately	14/Apr/21
3416	0710102161182019/11	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019		True Copy Sign Missing on every page	14/Apr/21
3417	0710200411212018/38	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Coy Sign Missing on every Page	14/Apr/21
3418	0710200411212018/39	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy Sign Missing on every page	14/Apr/21
3419	0710200411212018/40	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy Sign Missing on every page	14/Apr/21
3420	0710200411212018/41	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy Sign Missing on every page	14/Apr/21
3421	0710200411212018/42	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy Sign Missing on every page	14/Apr/21
3422	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume wise index missing, true copy sign missing on every page	14/Apr/21
3423	0710200420362018/75	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Stamp paper missing in affidavit	14/Apr/21
3424	0710200423452018/1	M/S PEREGRINE GUARDING PVT LTD Vs.		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/208(ND)2018		Wrong e-filing	14/Apr/21
3425	0710200418512018/3	INCOME TAX OFFICER, WARD Vs. M/S CRATIVE FINCON PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/683(ND)2018		Wrong e-filing	14/Apr/21
3426	0710102003372021/3	EXA POWERFLOW INDIA PRIVATE LIMITED Vs. AKASH SINGHAL		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2021		wrong index format	14/Apr/21

3427	0710102019942021/1	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1302(ND)2021		Rs 3 court fees and welfare is missing in vakalatnama	14/Apr/21
3428	0710102021372018/10	AMIT SHARMA Vs. CAPT. SATISH SHARMA		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/408(ND)2018		Wrong e-filing	14/Apr/21
3429	0710102022232021/1	PURVI CREDIT AND HOLDINGS PRIVATE LIMITE Vs. SANDIP GHOSH		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2021		Proof of service missing	14/Apr/21
3430	0710102024742021/1	ANIL KUMAR Vs. M/S SIEMENS FINANCIAL SERVICES LTD (SOLE COC MEMBER)		Section 94(1)	COMPANY PETITION IB (IBC)/202(ND)2021		Index missing, no pagination	14/Apr/21
3431	0710102028662020/2	LALIT GROVER Vs. M/S CVC OPTICALS (OPC) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/122(ND)2021		Page no. 3 is not clear	14/Apr/21
3432	0710102061392019/8	PUNJAB NATIONAL BANK Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/699(ND)2019		True Copy Sign missing on every page	14/Apr/21
3433	0710102073192019/6	SANGHVI MOVERS LIMITED Vs. PREDOMINANT ENGINEERS AND CONTRACTORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1991(ND)2019		Wrong e-filing	14/Apr/21
3434	0710102083582020/3	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020		True Copy sign missing on every page	14/Apr/21
3435	0710102083582020/4	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020		True copy sign missing on every page, proof of service not mention in index	14/Apr/21
3436	0710102084232020/1	MANTRA MICROTEL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/457(ND)2020		No index, no pagination	14/Apr/21
3437	0710102087542020/5	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/118(PB)2020		Page no. 89, 90 stamp paper missing	14/Apr/21
3438	0710102093582020/1	UNION OF INDIA THROUGH SFIO Vs. PEEYUSH AGGARWAL AND COMP.		Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/33(ND)2021		Stamp paper missing, true copy sign on every page is missing, page no. 18 not clear	14/Apr/21

3439	0710102099772019/1	RELAN BUILDWELL PVT. LTD. Vs. KALIBER ASSOCIATES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/857(ND)2019		Wrong Pagination	14/Apr/21
3440	0710102104442020/1	NIKHILMEHTA & SONS (HUF) Vs. M/S. AMR INFRATRUCTURES LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4854(PB)2020		True Copy sign missing on every page	14/Apr/21
3441	0710102111032019/6	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2135(ND)2019		True Copy sign missing on every page	14/Apr/21
3442	0710102112492020/2	ONLINE MICRO SERVICES PRIVATE LIMITED Vs. TRADING ENGINEERS (INTERNATIONAL) LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/16(ND)2021		true copy sign missing on every page	14/Apr/21
3443	0710102113742020/1	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020		Stamp paper missing, true copy sign missing on every page, proof of service missing	14/Apr/21
3444	0710102116742020/3	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/18(ND)2021		Index missing, Rs 3 court fees missing on vakalatnama	14/Apr/21
3445	0710102116742020/4	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/18(ND)2021		Wrong e-filing	14/Apr/21
3446	0710102134452019/5	HELPLINE HOSPITALITY PRIVATE LIMITED Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1384(ND)2019		wrong e-filing, Need to file in IA	14/Apr/21
3447	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2019		index Missing	14/Apr/21
3448	0710102146212019/6	M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)2019		Rs 3 court fee missing on vakalatnama	14/Apr/21
3449	0710102147182019/1	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREMIER ROLLS COVERING PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/856(ND)2019		Page no. 11, 13 not clear	14/Apr/21
3450	0710102166742019/3	SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3498(PB)2019		Application need to file separately	14/Apr/21
3451	0710102166742019/4	SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3498(PB)2019		application need to file separately	14/Apr/21

3452	07101021667420 19/6	SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3498(PB)2019		Index missing	14/Apr/21
3453	0710102412382017/28	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Wrong e-filing, need to file in IA	14/Apr/21
3454	0710102412382017/29	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Wrong e-filing, need to file in IA	14/Apr/21
3455	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume wise index missing, need master index and volume wise index	14/Apr/21
3456	0710102066962020/7	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020		No Pagination, True Copy sign Missing on every page, Stamp paper missing in affidavit,	14/Apr/21
3457	0710200412592017/53	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		Proof of service missing	14/Apr/21
3458	0710200702692018/37	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)2018		Both reply documents need to file separately	14/Apr/21
3459	0710102093852020/1	MAHENDER KUMAR KHANDELWAL Vs. REGISTRAR OF COMPANIES		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/5264(PB)2020		True copy sign missing on every page, both written submission need file separately	14/Apr/21
3460	0710120008172018/20	M/S. TUF METALLURGICAL PVT. LTD. Vs. M/S. ALBUS INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1089(ND)2018		True copy sign missing on every page	14/Apr/21
3461	710102000132021.00	RAMA KRISHNA INDUSTRIES Vs. JAY ACE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/9(ND)2021		DELETED BY USER	14/Apr/21
3462	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		Need to file as IA	14/Apr/21
3463	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		Need to file as IA	14/Apr/21
3464	7.10102E+14	SHER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/75(ND)2021		DELETED BY USER	14/Apr/21
3465	0710102006232019/1	NASEEM VOHRA Vs. IIHT SYSTEMS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/276(ND)2019		Vakalatnama not attached	14/Apr/21

3466	07101020893320 19/9	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1265(ND)2019		NEED TO IA FILE	14/Apr/21
3467	0710102011872021/1	VISTRA ITCL (INDIA) LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/111(ND)2021		File not opening,please Refile	14/Apr/21
3468	0710102074462020/1	SHRI VISHWANATH AGRAWALLA Vs. EICHER MOTORS LIMITED		Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	COMPANY PETITION (COMPANIES ACT)/134(ND)2020		True Copy Sign Missing on every Page	14/Apr/21
3469	0710120006752018/18	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		True Copy sign missing on every page	14/Apr/21
3470	0710102006932021/2	SIEMENS FINANCIAL SERVICES PVT. LTD Vs. VINOD SEHWAG (PERSONAL GUARANTOROF XALTA FOOD & BEVERAGES PRIVATE LIMITED)		Section 95(1)	COMPANY PETITION IB (IBC)/116(ND)2021		NEED TO IA FILE	14/Apr/21
3471	07101020126420 19/9	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		No index, no pagination	14/Apr/21
3472	0710102149292019/6	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		NEED TO IA FILE	14/Apr/21
3473	0710200411852018/7	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)2018		CONTACT TO COURT OFFICER	14/Apr/21
3474	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED		Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020		CONTACT TO COURT OFFICER	14/Apr/21
3475	0710102034972020/5	PUNJAB NATIONAL BANK Vs. SSK TRADING PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/960(ND)2020		NEED TO IA FILE	14/Apr/21
3476	0710102060712020/5	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/900(ND)2020		STAMP MISSING	14/Apr/21
3477	0710102068592020/8	CHANCHAL DUA Vs. NARESH KUMAR MITTAL		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020		NEED TO IA FILE	14/Apr/21
3478	0710102068592020/9	CHANCHAL DUA Vs. NARESH KUMAR MITTAL		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020		NEED TO IA FILE	14/Apr/21

3479	0710102104762020/1	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/675(ND)2020		123-143 NOT CLEAR	14/Apr/21
3480	0710102105312020/2	KASHI VISWANATHAN SIVARAMAN Vs. AKL IMPEX PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/5447(ND)2020		PAGE 6 NOT CLEAR	14/Apr/21
3481	0710102116522020/2	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021		NEED TO FILE SAPERATLY	14/Apr/21
3482	0710102125782019/7	BANK OF MAHARASHTRA Vs. NEWTECH PROMOTERS AND DEVELOPERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/2465(ND)2019		True copy sign missing on every page	14/Apr/21
3483	0710102002732020/6	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing	14/Apr/21
3484	0710102006622021/2	VJ INFRATECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES AND ANR		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/40(ND)2021		Stamp paper missing	14/Apr/21
3485	0710102007572019/12	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2019		Index missing, welfare and court fees missing	14/Apr/21
3486	0710102008102020/3	M/S PERFECT INFRAENGINEERS LIMITED Vs. M/S LG ELECTRONICS INDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/358(ND)2020		Stamp paper missing	14/Apr/21
3487	0710102012642019/10	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		NEED TO IA FILE	14/Apr/21
3488	0710102014722021/3	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/55(ND)2021		INDEX MISSING	14/Apr/21
3489	0710102014722021/5	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/55(ND)2021		INDEX MISSING	14/Apr/21
3490	0710102154132019/6	ZEN AIR TECH PVT. LTD. Vs. ECO WATER SOLUTION TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3101(ND)2019		No Index, no pagination	14/Apr/21
3491	0710102156442019/5	MOHAMMAD ABBAS Vs. SUNCITY PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3328(ND)2019		Wrong e-filing	14/Apr/21

3492	0710102161182019/14	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019		True copy sign missing on every page, proof of service missing in index	14/Apr/21
3493	0710102173902019/1	INCOME TAX OFFICER WARD 10(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S GOLDEN EYE BUILDMART PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/79(ND)2020		True copy sign missing on every page	14/Apr/21
3494	0710120007302018/70	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Proof of service missing	14/Apr/21
3495	07102004126120 17/4	M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS		IBC Under Sec 10	COMPANY PETITION IB (IBC)/432(ND)2017		Both affidavit need to file separately	14/Apr/21
3496	0710200413592018/1	M/S GLOBUS INVESTORS WELFARE ASSOCIATION Vs. M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/277(ND)2018		True copy sign missing on every page	14/Apr/21
3497	0710200422432018/52	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		Wrong e-filing	14/Apr/21
3498	0710204000262017/11	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/435(ND)2017		Rs 3 court fees missing	14/Apr/21
3499	0710204000262017/12	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/435(ND)2017		Rs 3 court fees missing	14/Apr/21
3500	0710102000792021/2	SCHABLONA INDIA LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/12(PB)2021		Proof of service missing	14/Apr/21
3501	0710102001502021/1	KRISHNASWAMY SRINIVAS IYENGAR Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/113(ND)2021		Wrong e-filing, need to file application separately in IA	14/Apr/21
3502	0710102001752021/1	RAJIV MUKUL Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/119(ND)2021		Wrong e-filing, need to file application separately in IA	14/Apr/21
3503	0710102001842021/1	BIPUL VIVEK Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/99(ND)2021		Wrong e-filing, need to file application separately in IA	14/Apr/21
3504	0710102003402021/1	SUNIL GUPTA Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/179(ND)2021		Wrong e-filing, need to file application separately in IA	14/Apr/21
3505	0710102011872021/1	VISTRA ITCL (INDIA) LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/111(ND)2021		wrong e-filing, need to file in IA	14/Apr/21

3506	0710102015852020/2	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/460(ND)2020		Index should be put on the top	14/Apr/21
3507	0710102020172021/1	ANJANA SANGHI Vs. KMS CONSTRUCTIONS PVT. LTD.		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/10(PB)2021		NO Index, no pagination	14/Apr/21
3508	0710102079222020/4	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED Vs. SITI VISION DIGITAL MEDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/980(ND)2020		Stamp paper missing	14/Apr/21
3509	0710102087802020/6	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)2020		Master index and volume wise index need to put separately, true copy sign missing on every page	14/Apr/21
3510	0710102091752020/7	SACHIN GUPTA Vs. UNION OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/514(ND)2020		True copy sign missing on every page	14/Apr/21
3511	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		Page no. 615, 707,708, 709, 711, 723-727, 800-803, 816-819, 1004-1012, 2281-2282, not clear , need true type copy of all hindi documents	14/Apr/21
3512	0710102101102020/1	RBS BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/506(ND)2020		Index missing	14/Apr/21
3513	0710102103542020/3	SPLENDID ENTERPRISES PVT LTD Vs. CLC INDUSTRIES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/75(ND)2020		Wrong e-filing	14/Apr/21
3514	0710102107982020/3	INTEC CAPITAL LIMITED Vs. SRD MANAGEMENT COMPANY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1058(PB)2020		True copy missing on every page	14/Apr/21
3515	0710102108502020/1	VISOULIA ELECTRONICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS GOVERNMENT OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/19(ND)2021		Stamp paper missing	14/Apr/21
3516	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021		Wrong e-filing, application need to file separately	14/Apr/21
3517	0710102115722020/3	RAGHUDHA PROPERTIES PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2020		Wrong e-filing	14/Apr/21

3518	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/127(ND)2021		Wrong e-filing, applicationNeed to file separately in IA	14/Apr/21
3519	0710102136162019/27	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		True copy sign missing on every page	14/Apr/21
3520	0710102136162019/28	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		True copy sign missing on every page	14/Apr/21
3521	0710102136162019/29	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		True copy sign missing on every page	14/Apr/21
3522	0710102138362019/6	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2019		Page no. 1 - 5 true copy sign missing	14/Apr/21
3523	0710102142722019/11	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		Both documnets need to file separately	14/Apr/21
3524	0710102148392019/7	PALLAVI JOSHI BAKHRU Vs. UNIVERSAL BUIDWELL PVT LTD		Sec 30	COMPANY APPLICATION(IBC)/1550(ND)2019		True Copy sign missing on every page	14/Apr/21
3525	0710102170052019/4	PUNJAB SHUTTERING STORE THROUGH ITS PROPRIETOR MS. HARBHAJAN KAUR Vs. JMD LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/208(ND)2020		No Pagination	14/Apr/21
3526	0710200411212018/49	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True copy sign missing on every page	14/Apr/21
3527	0710200411212018/50	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy sign missing on every page	14/Apr/21
3528	0710200411212018/51	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy Sign missing on every page	14/Apr/21
3529	0710200412202017/1	SH OMVEER SINGH Vs. M/S ACCURATE CONTAINERS PVT LTD & ORS		Sec. 241(1),Sec. 59	COMPANY PETITION (COMPANIES ACT)/437(ND)2017		Rs 3 court fees missing	14/Apr/21

3530	0710102110112020/2	STATE BANK OF INDIA Vs. MASTANA FOODS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020		True copy sign missing on every page	14/Apr/21
3531	0710102110112020/3	STATE BANK OF INDIA Vs. MASTANA FOODS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020		True copy sign missing on every page	14/Apr/21
3532	0710102003412021/1	RANEY KULBHUSHAN JAIN Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/197(ND)2021		Wrong e-filing, need to file application separately in IA	14/Apr/21
3533	0710102003442021/1	MALVIKA SINGH Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/236(ND)2021		Wrong e-filing, need to file application separately in IA	14/Apr/21
3534	0710102003452021/1	PEEYUSH BOHRA Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/193(ND)2021		Wrong e-filing, need to file application separately in IA	14/Apr/21
3535	0710102003472021/1	RATNESH VERMA Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/181(ND)2021		Wrong e-filing, need to file application separately in IA	14/Apr/21
3536	0710102003492021/1	ROSELINE LUKE Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2021		Wrong e-filing, need to file application separately in IA	14/Apr/21
3537	0710102003502021/1	SHAILY NIGAM Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/191(ND)2021		Wrong e-filing, need to file application separately in IA	14/Apr/21
3538	0710102003792019/11	PUNJAB NATIONAL BANK Vs. RATHI ISPAT LIMITED			COMPANY PETITION IB (IBC)/558(ND)2019		Proof of service	14/Apr/21
3539	0710102005662021/1	SHARAD SOLANKI Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/548(ND)2021		Wrong e-filing, need to file application separately in IA	14/Apr/21
3540	0710102006452020/2	KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA			COMPANY APPEAL(COMPANIES ACT)/152(ND)2020		Stamp paper missing	14/Apr/21
3541	0710102014722021/6	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS			COMPANY PETITION (COMPANIES ACT)/55(ND)2021		No Index, No pagination, welfare and court fees missing	14/Apr/21
3542	0710102014722021/7	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS			COMPANY PETITION (COMPANIES ACT)/55(ND)2021		No Index, No pagination, welfare and court fees missing	14/Apr/21
3543	0710102015102021/1	SHITAL MANISH PATEL Vs. NEEETABEN PRABHUBHAI PATEL & ORS.			TRANSFER PETITION(COMPANIES ACT)/8(PB)2021		Rs 3 court fees missing, true copy sign missing on everypage	14/Apr/21
3544	0710102064502020/2	DEPARTMENT OF TELECOMMUNICATION Vs. TATA TTELESERVICES LIMITED			COMPANY APPLICATION(COMPANIES ACT)/342(PB)2020		Wrong e-filing	14/Apr/21
3545	0710102070162020/1	ATUL KUMAR KANSAL Vs. MIS AMOLIK RESIDENCY LLP			INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2020		Page no. 25 page cut, Translate copy of hindi pages missing, rs 3 court fees missing	14/Apr/21

3546	0710102070722020/3	DEPARTMENT OF TELECOMMUNICATION Vs. TATA TELESERVICES (MAHARASHTRA) LIMITED			COMPANY APPLICATION(COMPANIES ACT)/341(PB)2020		Wrong e-filing	14/Apr/21
3547	0710102074472019/7	M/S ASHWANI INFOCOM PVT LTD Vs. M/S SPECTACULAR MEDIA MARKETING PVT LTD			COMPANY PETITION IB (IBC)/868(ND)2019		Index missing, no pagination	14/Apr/21
3548	0710102088942019/13	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED			COMPANY PETITION IB (IBC)/1348(ND)2019		True copy sign missing on every page, Court fees missing on vakalatnama	14/Apr/21
3549	0710102088942019/14	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED			COMPANY PETITION IB (IBC)/1348(ND)2019		True copy sign missing on every page, Court fees missing on vakalatnama	14/Apr/21
3550	0710102108582020/5	ICICI BANK LIMITED Vs. SHARDA MA ENTERPRISES PRIVATE LIMITED			COMPANY PETITION IB (IBC)/1113(ND)2020		Wrong e-filing	14/Apr/21
3551	0710102001302019/4	M/S SAMBHAVI ENTERPRISES PVT LTD Vs. R M H HOSIERY PVT LTD			COMPANY PETITION IB (IBC)/90(ND)2019		Wrong e-filing	14/Apr/21
3552	0710102003322020/2	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO.LIMITED Vs. MAGNUM AVIATION PRIVATE LIMITED			COMPANY APPLICATION(IBC)/384(ND)2020		Wrong documents uploaded	14/Apr/21
3553	0710102013242019/6	ETERNITY FOOTWEAR LIMITED Vs. MAYOR SPORTS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/428(ND)2019		Page no. 25 - 36, 91 not clear, court fees and welfare missing on vakalatnama	14/Apr/21
3554	0710102015422021/1	ANIL KUMAR SHARMA Vs. BHAVNESH KANWAR			INTERLOCUTORY APPLICATION (I.B.C)/1043(ND)2021		Proof of service missing	14/Apr/21
3555	0710102015622020/1	PACKAGING SOLUTIONS Vs. TOSIBA APPLIANCES COMPANY PVT LTD			COMPANY PETITION IB (IBC)/485(ND)2020		Court fees missing on vakalatnama	14/Apr/21
3556	0710102000462021/1	OXYGEN FOR WINDOS AND MAC MACHINE TECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA			COMPANY APPEAL(COMPANIES ACT)/31(ND)2021		Stamp paper missing	14/Apr/21

3557	0710102001932021/1	AGRIM CORPORATE SERVICES LIMITED Vs. EUROTAS INFRASTRUCTURE LIMITED			CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/49(ND)2021		Proof of service missing	14/Apr/21
3558	0710102004462021/5	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/263(ND)2021		Proof of service missing	14/Apr/21
3559	0710102005272021/3	PUNJAB NATIONAL BANK Vs. GOPAL LAL BASHER RESOLUTION PROFESSIONAL			INTERLOCUTORY APPLICATION (I.B.C)/403(PB)2021		Page no. 89, 90, 101, 102, 103, 104 not clear	14/Apr/21
3560	0710102007882021/4	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED			COMPANY PETITION IB (IBC)/101(ND)2021		Wrong e-filing	14/Apr/21
3561	0710102008512021/4	KADIMI SPECIAL STEELS PRIVATE LIMITED Vs. KANODIA TECHNOPLAST LIMITED			CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/19(ND)2021		Index missing. no pagination	14/Apr/21
3562	0710102009442020/4	SKC INFRATECH PRIVATE LIMITED Vs. EOS HOSPITALITY PRIVATE LIMITED			COMPANY PETITION IB (IBC)/356(ND)2020		No index, no pagination. proof of service missing	14/Apr/21
3563	0710102009562020/3	JSSI HYDRAULICS PVT. LTD. Vs. AKASH EQIPMENT &MACHINERIES PVT. LTDPRATA			COMPANY PETITION IB (IBC)/405(ND)2020		True copy sign missing on every page	14/Apr/21
3564	0710102009732021/1	SANJEETA THAPA Vs. REGISTRAR OF COMPANIES			COMPANY APPEAL(COMPANIES ACT)/58(ND)2021		Stamp paper missing	14/Apr/21
3565	0710102012752020/1	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD.			COMPANY PETITION IB (IBC)/411(ND)2020		Need to file both documents separately	14/Apr/21
3566	0710102012882021/1	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSHINE BUILDWELL PVT LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Court fees missing on vakalatnama	14/Apr/21
3567	0710102025332020/2	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.			COMPANY PETITION IB (IBC)/630(ND)2020		True copy sign missing, index should be acc. to pagination	14/Apr/21

3568	0710102060712020/4	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED			COMPANY PETITION IB (IBC)/900(ND)2020		Page no. 14-21 true copy sign missing	14/Apr/21
3569	0710102095282019/5	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.			COMPANY PETITION IB (IBC)/1456(PB)2019		Wrong e-filing	14/Apr/21
3570	0710102103302020/1	ADITYA AGARWAL Vs. SHREE BHOMIKA INTERNATIONAL LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/4955(ND)2020		Page no. 5 not clear	14/Apr/21
3571	0710102106162020/2	BRILLIANT INSTITUTE OF PRIMARY EDUCATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI			COMPANY APPEAL(COMPANIES ACT)/526(ND)2020		Page no. 4 - 5 true copy sign missing	14/Apr/21
3572	0710102111712020/4	ELLORA COMMOSALES PRIVATE LIMITED AND OTHERS Vs. ASST. PROVIDENT FUND COMMISSIONER & RECOVERY OFFICER & ANR. FUND			CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/93(ND)2020		True copy sign missing on every page	14/Apr/21
3573	0710102112492020/1	ONLINE MICRO SERVICES PRIVATE LIMITED Vs. TRADING ENGINEERS (INTERNATIONAL) LIMITED			CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/16(ND)2021		True copy sign missing on every page	14/Apr/21
3574	0710102113782019/9	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED			COMPANY PETITION IB (IBC)/2083(ND)2019		True copy sign missing on every page	14/Apr/21
3575	0710102115422020/1	BANSAL SUPPLIERS PRIVATE LIMITED Vs. RESOLUTION PROFESSIONAL EARTH LNFRASTRUCTURES LIMITED (MR. AKASH SHINGHAL)			INTERLOCUTORY APPLICATION (I.B.C)/5656(ND)2020		Need stamp paper of Rs 100, true copy sign missing on every page	14/Apr/21
3576	0710102116452020/1	GALLANTT METAL LIMITED Vs.			CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/11(PB)2021		True copy sign missing on every page	14/Apr/21
3577	0710102133392019/3	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD			COMPANY PETITION IB (IBC)/2612(ND)2019		No index, no pagination	14/Apr/21
3578	0710102133392019/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD			COMPANY PETITION IB (IBC)/2612(ND)2019		No Index, no pagination	14/Apr/21

3579	0710102012892021/1	PRIYANKA AGGAWAL Vs. EVERSHINE BUILDWELL PVT LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021		Rs 3 court fees missing on vakalatnama	14/Apr/21
3580	0710102098132019/36	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD			COMPANY PETITION IB (IBC)/1896(ND)2019		Wrong e-filing	14/Apr/21
3581	0710102001582020/2	VISHAL ENGINEERING COMPANY (PARTNERSHIP FIRM) Vs. LEXUS INDIA LIMITED			COMPANY PETITION IB (IBC)/181(PB)2020		True copy sign missing on every page, welfare and court fees missing on vakalatnama	14/Apr/21
3582	0710102007702020/3	OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD.			COMPANY PETITION IB (IBC)/288(ND)2020		True copy sign missing on every page	14/Apr/21
3583	0710102008422021/1	VISTRA ITCL LIMITED Vs. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/113(ND)2021		Stamp paper missing in affidavit	14/Apr/21
3584	0710102008512020/1	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA			COMPANY APPEAL(COMPANIES ACT)/527(ND)2020		Proof of service missing	14/Apr/21
3585	0710102008512020/4	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA			COMPANY APPEAL(COMPANIES ACT)/527(ND)2020		Proof of service missing	14/Apr/21
3586	0710102014802021/1	ANIL TAYAL Vs. RUDRA BUILDWELL CONSTRUCTION PVT LTD			INTERLOCUTORY APPLICATION (I.B.C)/1005(ND)2021		True copy sign missing on every page, proof of service missing	14/Apr/21
3587	0710102018872021/1	ADITYA MARINE PRIVATE LTD. Vs. NARESH HANSRAJ BULCHANDANI			TRANSFER PETITION(COMPANIES ACT)/9(PB)2021		Stamp paper missing	14/Apr/21
3588	0710102020082020/1	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA			COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		Stamp paper missing	14/Apr/21
3589	0710102024562018/12	CORPORATION BANK Vs. M/S ANSAL API INFRASTRUCTURE LTD			COMPANY PETITION IB (IBC)/1641(PB)2018		Proof of service missing	14/Apr/21
3590	0710102024672020/2	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/687(PB)2020		True copy sign missing on every page	14/Apr/21
3591	0710102033272018/2	M/S. BANARAS MARBLES AND GRANITES LIMITED Vs. REGISTRAR OF COMPANIES			COMPANY APPEAL(COMPANIES ACT)/50(ND)2019		Wrong e-filing	14/Apr/21

3592	0710102063902020/3	ARIHANT INFRAPROJECTS PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED			COMPANY APPEAL(COMPANIES ACT)/455(ND)2020		No Index	14/Apr/21
3593	0710102068802020/2	EDELWEISS ASSET RECONSTRUCTION COM LTD Vs. M/S. PAWAN DOOT ESTATE PVT. LTD.			INTERLOCUTORY APPLICATION (I.B.C)/2638(ND)2020		Proof of service missing	14/Apr/21
3594	0710102077292020/2	DHIRAJ GOEL Vs. ANIL MATTA			INTERLOCUTORY APPLICATION (I.B.C)/3375(ND)2020		Wrong e-filing	14/Apr/21
3595	0710102081822019/5	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED			COMPANY PETITION IB (IBC)/1150(ND)2019		Stamp paper missing	14/Apr/21
3596	0710102086982019/8	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.			COMPANY PETITION IB (IBC)/1198(ND)2019		True copy sign missing	14/Apr/21
3597	0710102088252020/1	EDGE MEDICAL SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA			COMPANY APPEAL(COMPANIES ACT)/348(ND)2020		Stamp paper missing	14/Apr/21
3598	0710102094892020/2	M/S. DALPATPUR R E INFRASTRUCTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA			COMPANY APPEAL(COMPANIES ACT)/384(ND)2020		Stamp paper missing	14/Apr/21
3599	0710102095932020/6	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS			INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		Stamp paper missing	14/Apr/21
3600	0710102097682020/2	SANDEEP DUTTA Vs. AGRANTE REALTY LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/4416(PB)2020		Stamp paper missing	14/Apr/21
3601	0710102106162020/1	BRILLIANT INSTITUTE OF PRIMARY EDUCATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI			COMPANY APPEAL(COMPANIES ACT)/526(ND)2020		Stamp paper missing	14/Apr/21
3602	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/1077(PB)2020		True copy sign missing on every page, welfare and court fees missing on vakalatnama, stamp paper missing on affidavits	14/Apr/21
3603	710102069602020	BHARTI AIRTEL LIMITED VS	Company Application(Companies Act)	Sec. 230-232 - Second Motion	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019	Tanmay	doc wrong	14/Apr/21

3604	710102026962021	M/S ORIENTAL STRUCTURES ENGINEERS LTD. VS M/S SEVEN HILLS PROJECT PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/808(ND)2020	Ravi Krishan Chandna	main case not link	14/Apr/21
3605	710102014102021	J.R. BUILDWAY CONSTRUCTION PVT. LTD. VS M/S. ANANT RAJ LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Siddharth	Jurisdiction in Gurgaon/Affidavit back date/Blur page-51,52,105,106,110 to 114,117,126,176 to 188,202 to 205,209 to 214,234,239,242 to 248,261 to 317,326 to 331,290,291,326,382,403,429 to 432,434 to 441,445 to 487/document not uploaded properly (uploaded pdf per 200 page with proper index and annexure /Memo of party/Double pagination/incomplete documents/etc	14/Apr/21
3606	710102020322021	SANJAY KUMAR GOEL VS SARIKA INDUSTRIES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VIRENDER NAGPAL	Blur page-86 /Double pagination from Page no-30/Advocate welfare & court fees miss/Merge into 2 PDF	14/Apr/21
3607	710102029352021	AVANA HEALTHCARE PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		SANKET GUPTA	Synopsis missed,Pages cut 56,57,63,	14/Apr/21
3608	710102029972021	GEMINI LIFESTYLE PRIVATE LIMITED VS PB RETAIL PRIVATE LTD	Company Petition IB (IBC)	IBC Under Sec 9		PREM NARAYAN KHANDELWAL	Page 13,15,20 to 30,33,36,37,44,45,46,47,51,52 to 66, Please verify BR.	14/Apr/21
3609	710102025352021	THREE C FACILITY MANAGEMENT PRIVATE LIMITED VS KONE ELEVATOR INDIA PRIVATE LIMITED	Company Petition IB (IBC)	Rule 11 of NCLT, 2016		shreya kohli	Need to file IA	14/Apr/21
3610	0710102114622019/11	ISITH PRAKASH GANGOOLY Vs. NUGREEN ENERGY PRIVATE LIMITED & ORS.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/128(ND)2019		Back date affidavit	15/Apr/21
3611	0710102109372019/8	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)2019		NEED TO IA FILE	15/Apr/21
3612	0710102111092020/9	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020		50 RUPEE STAMP FEE MISSING	15/Apr/21

3613	0710102153612019/5	PLANNERS GROUP PRIVATE LIMITED Vs. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3168(ND)2019		Documrnt Not Upload	15/Apr/21
3614	0710200426542018/1	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		CONTACT COURT OFFICER	15/Apr/21
3615	0710102008252019/12	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/297(ND)2019		50 RUPEE STAMP MISSING	15/Apr/21
3616	0710102009272021/1	NOBLE CO-OPERATIVE BANK LTD. Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/720(ND)2021		46-65 NOT CLEAR	15/Apr/21
3617	0710102015182021/2	INTEC CAPITAL LIMITED Vs. PRABAL PRATAP SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/143(ND)2021		need to ia file	15/Apr/21
3618	0710102025082021/1	PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. Vs. CYBER MEDIA (INDIA) LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/199(ND)2021		MAIN CASE NUMBER NOT MENTION	15/Apr/21
3619	0710102117242020/2	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2020		need to saperatly file	15/Apr/21
3620	0710102131542019/5	ASHOK ROADLINES Vs. THE INDURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2599(PB)2019		STAMP OF 100 RUPEE MISSING	15/Apr/21
3621	0710102131542019/6	ASHOK ROADLINES Vs. THE INDURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2599(PB)2019		STAMP OF 100 RUPEE MISSING	15/Apr/21
3622	0710102412382017/30	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		NEED TO SIGN ALL PAGES	15/Apr/21
3623	0710102005122020/1	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		NEED TO SIGN ALL PAGES	15/Apr/21
3624	0710102062082020/3	RITESH SPINNING MILLS LIMITED Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2021		NEED TO SAPERATLY FILLING	15/Apr/21
3625	0710102108502020/2	VISOULIA ELECTRONICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS GOVERNMENT OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/19(ND)2021		NEED TO SAPRATELY FILLING	15/Apr/21

3626	0710102108502020/6	VISOULIA ELECTRONICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS GOVERNMENT OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/19(ND)2021		NEED TO SAPERATLY FILLING	15/Apr/21
3627	0710102090312020/13	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/119(ND)2020		Page no. 1 - 9 true copy sign missing	15/Apr/21
3628	0710102006452020/3	KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/152(ND)2020		stamp missing	15/Apr/21
3629	710102026462021	UMANG CO-DEVELOPERS PVT. LTD. VS UMANG CO-DEVELOPERS PVT. LTD.	Company Application(Companies Act)	Sec. 55(3)	COMPANY PETITION (COMPANIES ACT)/18(PB)2019	amar	section wrong	16/Apr/21
3630	710102026442021	UMANG NOIDA SEZ PVT. LTD. VS UMANG NOIDA SEZ PVT. LTD.	Company Application(Companies Act)	Sec. 55(3)	COMPANY PETITION (COMPANIES ACT)/19(PB)2019	amar	section wrong	16/Apr/21
3631	710102029152021	NITIN JAIN VS PRIYANKA CHAHAL	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/2095(ND)2019	Mrinali	66 not clear page and ib not mention in soft copy	16/Apr/21
3632	710102028312021	SRA STEELS PVT LTD VS REGISTRAR OF COMPANY	Restoration Application (Companies Act)	Rule 11 of NCLT		shivam shukla	main case not link sign missing and income tax service missing	16/Apr/21
3633	710102030372021	KKR INDIA FINANCIAL SERVICES PVT.LTD. VS KWALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1440(ND)2018	Sanjay Bhatt	Sign is missing on Report	16/Apr/21
3634	710102029092021	RAJ KUMAR GUPTA VS KWALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	17,39,57,58,68,82 not clear page	16/Apr/21
3635	710102029552021	SARAN EQUIPMENTS & ENGINEERS (P) LTD. VS PIONEER FABRICATORS PRIVATE LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/847(ND)2019	Vibhor	Back date affidavit, True copy sign mssing on every page	16/Apr/21

3636	710102029042021	MAGMA AUTOLINKS PVT. LTD. VS NA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION (COMPANIES ACT)/84(ND)2018	GOVIND RISHI	wrong filing	16/Apr/21
3637	710102029392021	YES BANK LIMITED VS TULIP STAR HOTELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3256(ND)2019	RAJEEV	sign missing and stamp paper missing 14-409 not clear page 411-430 translate page	16/Apr/21
3638	710102029872021	SARGODHA PLASTS INDIA PVT LTD VS M/S LEEL ELECRICALS & ANR	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/57(ND)2020	Sonali Malhotra	case type wrong True copy and sign missed on every pages and stamp paper missed	16/Apr/21
3639	710102029752021	ENKAY INDIA RUBBER CO PVT LTD VS NILESH SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK	True copy and sign missed, prayer missed	16/Apr/21
3640	710102030452021	RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED VS GUARDIAN LIFECARE PVT. LTD.	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Maroti	Wrong case type select,link the 2nd motion from 1st motion,Original nclt certified order copy missed, kindly file condonation delay application	16/Apr/21
3641	710102030612021	INTERGLOBE TECHNOLOGY QUOTIENT PRIVATE LIMITED VS JUSTCLICK TRAVELS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VIVEK SARIN	Blur page-32 to 38,81 to 84,111 to 114	16/Apr/21
3642	0710102116512020/2	S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/529(ND)2020		ONLY PROOF OF SERVICE UPLOADED	16/Apr/21
3643	0710102020542018/27	ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1493(PB)2018		NEED TO IA FILE	16/Apr/21
3644	0710102023292021/1	VINEET AGGARWAL Vs. ATC TELECOM INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1489(ND)2021		need to file separately	16/Apr/21
3645	0710102033492020/2	NARINDER SINGH AZAD Vs. BANK OF BARODA		Section 94(1)	COMPANY PETITION IB (IBC)/793(ND)2020		DOCUMENT INCOMPLETE	16/Apr/21
3646	0710102084152019/7	1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL		Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/81(ND)2019		87-93 NOT CLEAR	16/Apr/21

3647	0710102086712020/1	BALBIR MOTORS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Rule 11 of NCLT	RESTORATION APPLICATION (COMPANIES ACT)/1(ND)2020		INDEX MISSING	16/Apr/21
3648	0710102088942019/15	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		STAMP 100 MISSING	16/Apr/21
3649	0710102090302020/1	NARMDESHWAR SINGH & ORS. Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4252(PB)2020		STAMP MISSING	16/Apr/21
3650	0710102092132020/3	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/998(ND)2020		702 721 NOT CLEAR	16/Apr/21
3651	0710102002452020/4	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		NEED TO IA FILE	16/Apr/21
3652	0710102002452020/5	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		NEED TO IA FILE	16/Apr/21
3653	0710102009162020/4	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)2020		IA NOT CONSIDER IN ADDITIONAL	16/Apr/21
3654	0710102009372020/4	RESBIRD TECHNOLOGIES PRIVATE LIMITED Vs. M/S TRAVEL PLANNERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/325(ND)2020		STAMP MISSING	16/Apr/21
3655	0710102010582021/1	M V IMPEX PRIVATE LIMITED Vs. CHANDRALEKHA CONSTRUCTIONS PVT. LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/72(PB)2021		INDEX MISSING	16/Apr/21
3656	0710102090982020/4	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/432(ND)2020		MENTION THE NUMBER OF TRANSLATED PAGES	16/Apr/21
3657	710102062742020	INDIAN OIL CORPORATION LIMITED VS INDIAN OIL CORPORATION LIMITED	Company Appeal (IBC)	Sec 60(5)		MEHARIA & COMPANY	CASE TYPE WRONG,ONLY PROOF OF SERVICE	06/04/2020
3658	710102062872020	PUNJLLOYD LTD VS INDIAN OIL CORPORATION LIMITED	Company Appeal (IBC)	Sec 60(5)		MEHARIA & COMPANY	"CASE TYPE WRONG,ONLY PROOF OF SERVICE"	06/05/2020
3659	710102022122021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/315(ND)2020	Arvind Bansal	sign missed of deponent	18/03/2021

3660	710102023522021	ZAPDOR ENGINEERING PRIVATE LIMITED VS TRANSRAIL LIGHTING LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1619(ND)2019	Aditya Kumar Sinha	separately file reply and application	23/03/2021
3661	710102026602021	STATE TAX OFFICER (4) UNIT6 VS KULDEEP VERMA RP OF HINDUSTAN PAPER CORPORATON LIMITED	Company Appeal (IBC)	Sec 42		Prajapati Savan	Memo of party/Brief of synopsis/List dates of events/Company Appeal Sec-42 mention in index/Notary Back date/merge into one pdf	04/03/2021
3662	710102026642021	STATE TAX OFFICER (4) UNIT6 VS KULDEEP VERMA RP OF HINDUSTAN PAPER CORPORATON LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/418(ND)2018	Prajapati Savan	affidavit back date	04/03/2021
3663	710102029762021	RISHABH CHAND LODHA VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2976(ND)2019	RISHABH CHAND LODHA	page 4 translate a	14/04/2021
3664	710102030232021	M/S LUXMI ELECTRICALS & ENGINEERING WORKS VS M/S VARDHMAN ESTATES & DEVELOPERS PVT. LTD. & ORS.	Restoration Application (IBC)	Application under any other provisions- IBC		A.K ASSOCIATES law offices	main case not link	15/04/2021
3665	710102030262021	SANGHVI MOVERS LIMITED VS PREDOMINANT ENGINEERS AND CONTRACTORS PRIVATE LIMITED	Miscellaneous Application (IBC)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1991(ND)2019	NITIN S TAMBWEKAR	case type wrong section wrong section wrong and case type wrong	15/04/2021
3666	710102030212021	ROHIT SEHGAL VS PREDOMINANT ENGINEERS AND CONTRACTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL	55-59,74 blur page	15/04/2021
3667	710102030192021	WUKAI SONG VS DO MOBILE INDIA PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/377(PB)2018	SANDEEP CHOUDHARY	sign missing in application and pb not mention in main case soft copy	15/04/2021
3668	710102030942021	TALWAR AGENCIES PVT LTD VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/627(ND)2018	Maya Gupta	Page No 22 Missing	16/04/2021
3669	710102030302021	GULSHAN KUMAR GUPTA VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/627(ND)2018	GULSHAN KUMAR GUPTA	wrong efiling	15/04/2021
3670	710102030622021	HARISH CHANDER MANCHANDA VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/16(PB)2017	RAKESH KUMAR	section wrong	15/04/2021

3671	710102030792021	M/S. D. AGGARWAL & ASSOCIATES VS THE 3 ARROWS NIRMAN PRIVATE LIMITED	Restoration Application (IBC)	Rule 11 of NCLT, 2016		Atul Kumar Singh	main case not link	15/04/2021
3672	710102030742021	BETA INFRTECH P LTD VS BETA INFRTECH P LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/117(PB)2019	RAJA	section wrong	15/04/2021
3673	710102030752021	ROHIT SEHGAL VS BETA INFRTECH P LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		ROHIT SEHGAL	main case not link	15/04/2021
3674	710102031042021	SUNCITY PROJECTS PRIVATE LIMITED VS MOHAMMAD ABBAS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3328(ND)2019	Siddharth	SIGN MISSED ON APPLICATION AND PAGE NO 10 IS NOT CLEAR	16/04/2021
3675	710102029272021	QUICKCALLS PVT. LTD. VS MOHAMMAD ABBAS	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/75(ND)2020	Vikrant	Wrong section	04/12/2021
3676	710102029922021	NOBLE CO-OPERATIVE BANK LIMITED VS JARVIS INFRATECH PVT.LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2354(ND)2019	GOVIND	please separately file report and application	14/04/2021
3677	710102031582021	SANJAY KUMAR ARORA VS SUNIL PRAKASH	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1128(ND)2020	Abhay Gupta	Wrong Section	19/04/2021
3678	710102031562021	INTERPARTS MARKETING PRIVATE LIMITED VS RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		RAJIV MALIK	Application is not linked with main case, sign on every page of report is missing	19/04/2021
3679	710102031542021	ALOK JAIN VS PAWAN KUMAR SINGAL	Company Application(Companies Act)	Application under any other provisions		Utkarsh Joshi	Application is not linked with main case, sign on every page of application is missing	19/04/2021
3680	710102031282021	AARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2414(ND)2019	KARMA LAW	PAGE 1 TO 8 SIGN MISSED	16/04/2021
3681	710102031062021	ABHISHEK ANAND VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/260(ND)2017	Abhishek	PAGE 11-19 IN HINDI	16/04/2021
3682	710102032052021	M/S VEDIKA NUT CRAFTS PVT. LTD. VS UNION BANK OF INDIA	Miscellaneous Application (IBC)	Sec 54(1)	COMPANY PETITION IB (IBC)/40(PB)2017	PRIYANKA SWAMI	case type wrong	21/04/2021

3683	710102031612021	REGENCY ISPAT PVT. LTD. VS ASHOK KUMAR DEWAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2013(ND)2019	UDIT KISHAN &	Overwriting on index, sign is missing on application and annexures	19/04/2021
3684	710102030562021	NISHANT GAURAV GUPTA VS ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 25(1)	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/818(ND)2018	Priya	should be main case link pb 18 -22 not clear page	15/04/2021
3685	710102031442021	PARVEEN BANSAL VS ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 25(1)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/818(ND)2018	Surabhi Sinha	HYDRABAD BENCH MATTER THIS CASE NOT FILE IN ND BENCH main case not link	17/04/2021
3686	710102030472021	M/S REGAL METAL & FERRO ALLOYS VS M/S SANDEEP AXLES PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/420(ND)2017	UTSAV TRIVEDI	main case wrong	15/04/2021
3687	710102032602021	AF CONSULT INDIA PVT LTD VS SIKKIM HYDRO POWER VENTURES LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/1635(ND)2018	Arav kapoor	TECHNICALLY SECTIONS NOT SELECTED	26/04/2021
3688	710102032382021	VIJENDER SHARMA VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1362(PB)2018	Vijender	Pg-23 to 30,71,79 not clear/Wrong section chosen	23/04/2021
3689	710102032972021	SHALU KHANNA VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/114(ND)2018	Shalu	Wrong File	28/04/2021
3690	710102032532021	DEVENDRA SINGH VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA	8 TO 22 SIGN MISSED	25/04/2021
3691	710102033372021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)2021	RAGHAV CHADHA	pg. no. 16 translate	05/01/2021
3692	710102033892021	SAURABH GUPTA VS APOLLO TRICOAT TUBES LIMITED	Company Appeal (IBC)	Application under any other provisions- IBC		SAURABH GUPTA	Wrong section/No Index	05/05/2021
3693	710102033442021	VIKAS GARG-IRP VS APOLLO TRICOAT TUBES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/900(ND)2020	VIKAS	true copy sign missing	05/01/2021
3694	710102033752021	MACQUIRE BANK LIMITED VS MANISH GOEL	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/64(PB)2017	Huzefa F. Sitabkhan	number of pages no clear so please check proper complete file before upload	05/04/2021

3695	710102033802021	PANKAJ NARANG VS MANISH GOEL	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/246(ND)2019	PANKAJ NARANG	PAGE 63-71 NOT CLEAR AND IDIFFERNT SECTION MENTION IN INDEX	05/05/2021
3696	710102033932021	CLASSIC TIMBER VS M/S RUNEECHA TEXTILES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/451(PB)2018	ADITYA	proof of service missing	05/05/2021
3697	710102034312021	SUMI SHARMA VS JAYPEE INFRATECH LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/77(PB)2017	Kushank Sindhu	23-26,47-50 not clear page	05/08/2021
3698	710102034962021	BEACON TRUSTEESHIP LIMITED VS EARTHCON INFRACON PVT LTD	Miscellaneous Application(Companies Act)	Application under any other provisions		Omar Hoda	section and case type wrong	13/05/2021
3699	710102034972021	AMIT GOENKA VS EARTHCON INFRACON PVT LTD	Miscellaneous Application(Companies Act)	Application under any other provisions		Omar Hoda	Case type is wrong, application is not linked with main case, wrong section	13/05/2021
3700	710102035022021	SANDEEP KUMAR BHATT VS 1. ROYAL INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1251(ND)2018	Sandeep	wrong file file as addtional main petition	13/05/2021
3701	710102099172020	SUMAN SEHGAL VS SUMAN SEHGAL	Contempt Petition(Companies Act)	Application under any other provisions		Sudeep Dey	Brief synopsis, list of dates & events missed, wrong section select,e stamp & affidavit dates mismatched, vakaltnama missed	05/10/2021
3702	710102106992020	HITCHKI CREATIONS PRIVATE LIMITED VS REGISTRAR OF COMPANY	Company Appeal(Companies Act)	Sec 252 (3)		Shivani Jain	Page no 60,100,101,116,137, not clear,page 66 cut	17/05/2021
3703	710102112432020	ANAND MOHAN VS PATEL ENGINEERING LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SAIKRISHNA ASSOCIATES	jurisdiction not in delhi	22/04/2021
3704	710102001002021	ABT ASSOCIATES INDIA PRIVATE LIMITED VS PATEL ENGINEERING LIMITED	Company Petition (Companies Act)	Sec. 441		Divesh	page no 99 & 100 wrong arrange,after page no. 131 pagination missed	19/04/2021
3705	710102003262021	ANAND MOHAN VS PATEL ENGINEERING LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		SAIKRISHNA ASSOCIATES	Please mention full IB no. on every heading/Page not clear-235,342 to 345,465,476/Wrong arrange after page no.452 to 454/Translated page-479,497/Cut page-481 etc	05/07/2021

3706	710102008342021	BLUEBEN BUILDERS & DEVELOPERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Petition (Companies Act)	Sec 252 (3)		TARUN SAINI & ASSOCIATES	Wrong case type select,no sign in every pages of petitions,true copy sign missed in annexuress, NCLT form 12 missed	18/05/2021
3707	710102010002021	CELESTIAL FINHOLD PRIVATE LIMITED VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		MOHD AKBAR	wrong serial no after p. no. 300	17/05/2021
3708	710102011612021	GOPALGIRI KISHANGIRI GOSWAMI VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		KARAN MALHOTRA	Pages not clear 44,no sign in every pages of petitions,Roc and income tax advance service missed	13/05/2021
3709	710102017512021	ARJIT AGRO PVT LTD VS KAKA SONS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		ASHISH	Fess missed of condonation delay application, Kindly select 2nd motion and rule 11	17/05/2021
3710	710102018522021	BLUEBERRY NETWORK PVT LTD VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Manish	Pages not clear 15 to 18, Stk 07 missed, Memo of parties/brief synopsis/list of dates &a; events missed, index missed,Supporting affidavit missed, Vakaltnama missed	22/04/2021
3711	710102019762021	UTTAM SINGHAL VS ANUSHREE HOME DEVELOPERS PVT LTD	Intervention Petition (IBC)	Sec 60(5)		ALOK	Wrong section choose/Please mention in index-intervene case type wrong	20/04/2021
3712	710102022162021	RAJ KUMAR CAPRIHAN VS DELHI GYMKHANA CLUB	Company Petition (Companies Act)	Rule 11 of NCLT		Sanyam	Wrong case type select	20/04/2021
3713	710102025862021	AAR ESS AGRO COMMODITIES PRIVATE LIMITED VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Section 59		Anand Mohan Mishra	document repeated multiple time.. (delete old document and upload fresh document)	22/04/2021
3714	710102025582021	STATE BANK OF INDIA VS JABALPUR MSW PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		S K	Page miss in index-1 to 4/Pagination not done before page no.5 & double pagination in soft copy/Translated page-189,191,193,195,349,357,365,371/Blur page-350 to 355,358 to 362,366 to 368,372 to 376/etc	20/04/2021

3715	710102026382021	PAGAN PAINTS AND CHEMICALS PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Adv	need to file in volume wise (200 page per volume), etc	26/04/2021
3716	710102029612021	INTERGLOBE TECHNOLOGY QUOTIENT PRIVATE LIMITED VS NARENDER KUMAR BAVEJA	Company Petition IB (IBC)	Sec 60(2)		D KISHORE	Wrong section/Index miss/Blank paper	22/04/2021
3717	710102029702021	AAR ESS AGRO COMMODITIES PRIVATE LIMITED VS NARENDER KUMAR BAVEJA	Company Petition IB (IBC)	IBC Section 59		Anand Mohan Mishra	Blur page-27 to 49,114,175,176,185,186,195 to 198,206,207,260	22/04/2021
3718	710102030802021	ANIL KAUSHAL VS NARENDER KUMAR BAVEJA	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		SAIKRISHNA ASSOCIATES	Case type wrong/List of dates & events/Brief of synopsis wrong sectional	22/04/2021
3719	710102031472021	M/S KHATUSHYAM ENGINEERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		PRATEEK	Jurisdiction is Haryana according to Master data	22/04/2021
3720	710102031492021	RITESH SPINNING MILLS LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		NIRAJ PREET	Wrong case type select,Index missed,no sign in every pages of petition,1 to 86 pages missed,no volumewise index,original nclt certified order copy missed. Account certificate missed,link 2nd motion with first motion	05/04/2021
3721	710102031952021	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED VS GO AIRLINES (INDIA) LIMITED	Company Petition IB (IBC)	IBC Section 59		Chetan Gupta	Page miss in index-1 to 3/Memo of parties/Brief of synopsis/Blur Page-20,52,73,74,76 to 89,94,98,137 to 139,165 to 167/Vakalatnama/Balance sheet 2 year/etc	23/04/2021
3722	710102032082021	VISHAL SHARMA VS HANDS ON HANDS VENTURES PRIVATE LIMITED VS	Contempt Petition(Companies Act)	Rule 11 of NCLT		Shubhankar	wrong case type select, link with main case no.	05/04/2021
3723	710102032232021	TAURUS THERMOPLASTICS PRIVATE LIMITED VS HANDS ON HANDS VENTURES PRIVATE LIMITED VS	CP(AA) Merger and Amalgamation(Companies Act)	Rule 11 of NCLT		TILAK RAJ	CASE TYPE WRONG AND MAIN CASE NOT LINK	28/04/2021
3724	710102032312021	J. H. JEWELS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Arani Guha	kindly annex 50 rs e stamp of west bengal,pages missed 79 to 84,99,wrong page no. arrange after page no. 78,pages not clear 117,156,159,160,page no. 129 wrong arrange,pages cut from upper 243,244,independent report missed of J. H jewels pvt ltd	23/04/2021

3725	710102032702021	PRAGATI IMPEX INDIA PRIVATE LIMITED VS VISTAR CONSTRUCTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		RAVI	Pagination not done in index & soft copy/sign miss in index & soft copy/only 18 pages in soft copy/Form 1 incomplete/incomplete documents/Proof of service	23/04/2021
3726	710102032612021	ATISHAY JEWELLERS PRIVATE LIMITED VS VISTAR CONSTRUCTIONS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion		SUMIT KUMAR	Wrong case type select,no index,pages missed 179 to 207, kindly file final volume and delete extra volume, original nclt certifed order copy missed	30/04/2021
3727	710102033042021	CHALASANI UDAYA SANKAR VS LEXUS TECHNOLOGIES PRIVATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		Ichchha Kalash	cut line page-112 to 114,119,123,125,127,134,135,136,137,140/Vakalatnama/Supporting Affidavit notary with E stamp paper/Mention Transfer Petitions Everywhere/Hand written not allowed in index	28/04/2021
3728	710102033032021	CHALASANI UDAYA SANKAR VS LEXUS TECHNOLOGIES PRIVATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		Ichchha Kalash	Cut line page-76,113,114,125,136,137,140/Vakalatnama/Supporting Affidavit notary with E stamp paper/Mention Transfer Petitions Everywhere/Hand written not allowed in index	05/03/2021
3729	710102033192021	POOJA GUPTA VS KUHELI DUTTA	Company Petition IB (IBC)	IBC Under Sec 9		Himanshu Kumar	Merge into one PDF/E Stamp paper/Advocate welfare & court fees miss/9(3)b certificate miss/volume wise index/etc	05/05/2021
3730	710102032652021	UMESH KUMAR AGGARWAL & ORS VS KASHI VISHWANATHAN SIVARAMAN	Contempt Petition (IBC)	Sec 60(5)		KESHAV SAINI	CASE TYPE WRONGWrong section choose/Memo of party/Brief of synopsis/List of dates & events/Vakalatnama/Page not clear-30,42,54 to 73	20/05/2021
3731	710102014922021	RAGHOTTAM GALAGALI VS ANSAL HOUSING LIMITED	Intervention Petition(Companies Act)	Application under any other provisions		Pradeep Kumar Pandey	Wrong section select, true copy sign missed in annexuress,	05/10/2021
3732	710102024332021	BONY POLYMERS PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sanyam Goel	Blur page-46 to 104	05/12/2021
3733	710102025992021	CANBANK FACTORS LIMITED VS INDO ALUSYS INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		KAPIL GOEL	Volume Wise Index Missing	21/05/2021

3734	710102035212021	S V CREDITLINE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		Zorawar	section 52 mentioned and fees missed,synopsis/memo of parties /dates & events missed, company master data missed	19/05/2021
3735	710102035982021	SUSHIL SHARMA VS KARE PARTNERS GROUP INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Niharika Sohal	Page miss-14,144,501 to 557/Volume wise index/Detail cut page-31,67,69 to 78,82 to 85,244,291,330 to 333,335,660/Page not clear-341,342,345,349,350,353,365/ Pages numbered from page 371 to 426 are inverted.etc	17/05/2021
3736	710102035952021	LUMINOR LIZINGS SIA VS M J CASTING LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Vinayak	Memo of parties missing	19/05/2021
3737	710102108282020	K SUBHRA NARAYAN MOHAPATRA VS BRIGHTSUN TECHNOCRAFT PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1198(ND)2019	KSubhra	pg-89 missed according index	31/05/2021
3738	710102026942021	JADE E SERVICES PRIVATE LIMITED VS KUSH KOCHGAWAY & ORS	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2021	ANUBHAV RASTOGI	rule 11 not mention in index soft copy	06/01/2021
3739	710102030722021	BALWANT SINGH VS ABHISHEK GARG	Company Application(Companies Act)	Rule 65, NCLT 2016		Zeba Khair	IA not linked with main case no./wrong case type/wrong section/proof of service missed/Sign missing after index/Pg-92 not clear/Vol-3 missing	06/04/2021
3740	710102029142021	STRAIGHT EDGE CONTRACTS LIMITED VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2712(ND)2019	Sanjay Bhatt	main case not link section wrong	06/01/2021
3741	710102031232021	AUTOMOBILE STERLING VS SUNIL PRAKASH	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/546(PB)2018	RANJANA ROY GAWAI	case type wrong	27/05/2021
3742	710102031272021	STERLING MOTOR CO. VS SUNIL PRAKASH	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/546(PB)2018	RANJANA ROY GAWAI	Wrong case type	27/05/2021
3743	710102032172021	PARK NETWORK PVT. LTD. VS SHALEEN JAIN	Interlocutory Application (I.B.C)	Sec 47 (1)	COMPANY PETITION IB (IBC)/1717(ND)2019	TUSHAR	payment due sec-47 according index section wrong according to application and technically	06/01/2021

3744	710102036012021	VARDHMAN LANDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ANR	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/496(ND)2020	Depaish	wrong file need to addtional document	06/08/2021
3745	710102036182021	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)2021	Sourav Roy	WRONG E FILING , PLEASE FILE ASA DOCUMENT NOT AN IA	06/01/2021
3746	710102036672021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1665(PB)2018	Shweta Dubey	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	28/05/2021
3747	710102036322021	STRAIGHT EDGE CONTRACTS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5),Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Vaibhav Gaggar	PAGE 96-104 NOT CLEAR AND TRUE COPY MISSED	06/01/2021
3748	710102036412021	NARESH KUMAR MUNJAL VS LAKSH FOODS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1181(ND)2018	NARESH	Technically Section 54 Not Select	06/01/2021
3749	710102036622021	ATUL KANSAL VS LAKSH FOODS PVT LTD	Interlocutory Application (I.B.C)	22(3)a	COMPANY PETITION IB (IBC)/1051(ND)2020	Prachi Johri	section not match with index	06/02/2021
3750	710102036562021	LIC HOUSING FINANCE LIMITED VS DURHA VITRAK PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Anurag Bhatt	main case not link	25/05/2021
3751	710102036492021	GAURAV KATIYAR RESOLUTION PROFESSIONAL OF M/S THREE C HOMES PRIVATE LIMITED VS ACE INFRACITY DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/432(ND)2019	RISHABH JAIN	Page no. 28 missing	25/05/2021
3752	710102037102021	ANSHU SARAN VS ACE INFRACITY DEVELOPERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)2021	Rakesh Taneja	Case type and section are wrong	31/05/2021
3753	710102036882021	GOLDEN BRICKS WEEKEND HOMES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		MOHIT SINGH KHARAYAT	Case type is wrong, application is not linked with main case	31/05/2021

3754	710102037202021	M/S NOBLE COOPERATIVE BANK LTD. VS M/S SHIVKALA DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/525(ND)2017	TANIA SHARMA	Wrong section chosen	06/01/2021
3755	710102036602021	DELHI DIAMONDS PRIVATE LIMITED VS DELHI DIAMONDS PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC		DEEPA GUPTA	worng main case number link	27/05/2021
3756	710102036862021	NILESH SHARMA VS DELHI DIAMONDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/2130(ND)2019	Aditi Sharma	true copy missing in annexure page	06/03/2021
3757	710102036972021	KUNDAN MAL ROOP CHAND JEWELLERS PVT. LTD. VS DELHI DIAMONDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2612(ND)2019	DEEPA GUPTA	MAIN CASE NUMBER WRONG	27/05/2021
3758	710102036782021	SHUBH ADVISOR PRIVATE LIMITED VS GAV DEVELOPERS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/224(ND)2017	RAHUL MALHOTRA	SERVICE TO ALL RESPONDENT	06/04/2021
3759	710102036802021	STANDARD SURFA CHEM INDIA PVT LTD VS MR. KISHORE GOPAL SOMANI	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/922(PB)2018	ASHWINI	sign missed on application every pages	06/04/2021
3760	710102037722021	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	Wrong section chosen(kindly choose any other provision IBC)	06/02/2021
3761	710102036942021	VIPRENDRA AGGARWAL & OTHERS VS SHREEJEE METPLAST PVT. LTD.	Company Application(Companies Act)	Application under any other provisions		Sudeepta Kumar	MAIN CASE NOT LINK , SECTION NOT MENTION IN INDEX AND PAGE 7 ,9 IN HINDI	06/01/2021
3762	710102037542021	MOHAN LAL JAIN VS VIVEK SHUKLA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1373(ND)2018	Inder Paul Singh Oberoi	main case year wrong please check linked and soft copy 18/19	06/04/2021
3763	710102037052021	AMIT AGARWAL VS MS.NANDANI SINGH	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/967(PB)2018	Prashant Kumar	SIGN MISSED WITH TRUE COPY	06/01/2021
3764	710102037152021	RG JAN KALYAN SAMITI VS RAJESH PROJECTS (INDIA) PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/710(PB)2019	Gautam	page no.11 to 13 translation missing	06/01/2021
3765	710102038132021	CHANDRA PRAKASH VS PRADEEP GUPTA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/921(ND)2020	Sanju Kumar	Pagination is missing on index and as well as on application	06/03/2021

3766	710102038272021	IDBI BANK LIMITED VS JAYPEE INFRATECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/77(PB)2017	Sanjay Bhatt	true copy sign and stamp missed,volume wise index missed,volume break after 200 pages and upload the volume 2 in Petition column not in proof of service columm	06/07/2021
3767	710102038152021	ANIL TAYAL VS NARESH SABHARWAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/266(ND)2019	ABHISHEK	195-199 NOT CLEAR	06/03/2021
3768	710102038502021	M/S THE HAMLIN TRUST VS RATTANINDIA FINANCE PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/92(ND)2021	vijay kumar singh	case type wrong and nd not mention in main case	06/08/2021
3769	710102038242021	ANIL TAYAL VS NARESH SABHARWAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/266(ND)2019	ABHISHEK	Pg. no. 154,155 are not clear and Two sections are mentioned in application and fees is paid for only one section	06/04/2021
3770	710102038842021	ORRIS INFRASTRUCTURE PVT. LTD VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2721(ND)2019	Jyoti Taneja	106-117,120-126,409-416 not clear page and section wrong and nd not mention in main case soft copy	06/08/2021
3771	710102038852021	REENA RATHORE VS MAHESH EDIBLE OIL INDUSTRIES LIMITED	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(PB)2020	Jyoti Taneja	section wrong and due payment other section	06/08/2021
3772	710102038762021	NEERAJ BHATIA VS VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1295(ND)2019	Ashutosh	affidavit missed,prayer missed	06/08/2021
3773	710102039132021	SHRUTY SAINI VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	CHAHAT AGGARWAL	main case type wrong in pdf	06/08/2021
3774	710102038982021	CHANDRA PRAKASH VS RATTANINDIA FINANCE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	SECTION NOT MENTION IN INDEX	06/08/2021
3775	710102022632021	RAMSAROOP & SONS VS TRACK COMPONENTS	Company Petition IB (IBC)	IBC Under Sec 9,IBC Under Sec 9		Krutika Raghavan	Page miss in index-1,2/Page not clear-29 to 34/Please type true copy on every Annexure not TC/True copy sign miss/etc	27/05/2021
3776	710102024762021	SHAKTI BHUSHAN VS TATA IRON AND STEEL CO. LTD.	Company Petition (Companies Act)	Application under any other provisions		Alok Verma	case type wrong,wrong documents uploaded	28/05/2021

3777	710102026662021	TARUN RASTOGI VS CHARMS INDIA PVT. LTD.	Company Petition IB (IBC)	IBC under Sec 7		RAHUL MALHOTRA	Date of incorporation mismatch/Page miss-6,7/Please delete old file/Hand Written not allowed in index/Blur page-24 to 27	27/05/2021
3778	710102029412021	K.S. VENKATRAMAN AND CO. PVT. LTD. VS SAK BUILDTECH PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Pawan Bhushan	Date of incorporation not mention in form 5/9 (3)b certificate miss/Board Resolution is in index but not in the Petition/etc	27/05/2021
3779	710102032882021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS BHUSHAN AVIATION LIMITED	Company Petition (Companies Act)	Sec 241 (2)		sfionclt	Kindly removed exemption application from petition, page no 677 missed, page not clear 857,page no. 1194 wrong arrange, pages not mentioned in index from 1188 to 1202, MoA & AoA missed, Company master data missed, no welfare and court fees in vakaltnama.	27/05/2021
3780	710102032902021	RAKESH TANEJA VS BHUSHAN AVIATION LIMITED	Intervention Petition (IBC)	Application under any other provisions- IBC,Application under any other provisions-IBC		Rakesh Taneja	Wrong Section Select Technically Plz Select 60(5) in Soft Copy and Technically	06/05/2021
3781	710102035452021	ARJIT AGRO PVT LTD VS M I BUILDTECH PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		ASHISH	Chairperson E filing receipt Not Enclosed. it should Have been filed within one week	06/03/2021
3782	710102038822021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VISHAL GOSWAMI	Intervention Petition (IBC)	Application under any other provisions- IBC		EKANSH AGARWAL	CASE TYPE WRONG AND SIGN MISSED ON ANNEXURE	06/07/2021
3783	710102082752020	SHRI DRONA HOTELS PVT. LTD. VS REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/169(ND)2020	SANKET GUPTA	wrong Section please file in Rule - 11 and Pay Fees for Rule -11.	09/06/2021
3784	710102013662021	BALRAJ SINGH MEJIE VS RAHEJA DEVELOPERS LIMITED		Rule 11 of NCLT, 2016		Vaibahv Luthra	Main case not link section wrong, page 32 not clear	09/06/2021
3785	710102026392021	DYNACON PROJECTS PVT. LTD. VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/2130(ND)2019	Atul Sharma	Payment Not Received	10/06/2021
3786	710102028032021	KHUSHBOO AGARWAL VS TULSIANI CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2376(PB)2019	Sanchit Garga	case type wrong need to select restoration application	11/06/2021

3787	710102028542021	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED VS MAK MEDICALS PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3154(ND)2019	RAKSHITA GOYAL	Section Not Mentioned in Index	10/06/2021
3788	710102030462021	M/S PADIA TIMBER COMPANY PVT. LTD. VS CLOVER FORGING & MACHINING PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)2017	Pankaj Bhagat	Payment Not Received	10/06/2021
3789	710102031572021	FEDERATION OF HOTELS AND RESTAURANT ASSOCIATIONS OF INDIA VS HOTEL AND RESTAURANT FEDERATION ASSOCIATION OF EASTERN INDIA		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/437(PB)2018	Sameer Parekh	Payment Not Received	10/06/2021
3790	710102033762021	ICICI BANK LIMITED VS M/S. ESSAR POWER JHARKHAND LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/25(PB)2018	Huzefa F. Sitabkhan	Payment Not Received	10/06/2021
3791	710102035712021	DK SOLAR PROJECTS & VENTURES PRIVATE LIMITED VS OVRVIEW TECHNOLOGIES PRIVATE LIMITED (FORMERLY KNOWN AS M/S 8 MINUTES FUTURE ENERGY PVT LTD)		Rule 11 of NCLT, 2016		Gulshan Kr.	main case not link	11/06/2021
3792	710102035472021	SANDEEP KUMAR BHATT VS AKSHAY SHARMA SUSPENDED DIRECTOR		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1900(ND)2021	Sandeep	wrong file(you should file as additional document) 4/5	09/06/2021
3793	710102037062021	VIKRAM BAJAJ VS MS.NANDANI SINGH		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/323(ND)2019	ABHISHEK	volume break after 200 pages,pg-213,214,221,222,231,246-249,254,257, not clear	10/06/2021
3794	710102039872021	INDICO MOTORS PRIVATE LIMITED VS NET 4 INDIA LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/409(PB)2017	animesh Rastogi	PAGE NO 6,7, NOT CEAR	11/06/2021
3795	710102039902021	VISION INFOTEL INDIA PVT LTD VS SITI VISION DIGITAL MEDIA PVT LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1031(ND)2020	HARSHAL KUMAR	spelling miss match in technically and pdf Technically Written (VISION INFRACON INDIA PVT LT Vs. SITI VISION DIGITAL MEDIA PVT LTD) But In Soft Copy Spelling Mistake Plz Check and Proceed.	11/06/2021
3796	710102039632021	INCOME TAX OFFICER VS M/S RSA ESTATE PVT. LTD.		Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/91(ND)2021	Zoheb	Main Case Not Link & Technically Wrong Section Select	09/06/2021
3797	710102017012021	SANDHU ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Prateek Gangwani	Payment Not Received	10/06/2021

3798	710102038162021	LANDBASE ESTATE MANAGEMENT SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Shilpi Rastogi	income tax service wrong kindly serve dcit cell delhi high court	09/06/2021
3799	710102035282021	BALDEO METALS PRIVATE LIMITED VS BALDEO METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Prabhat	Main Case Also Not Link Reminder 5/5	17/06/2021
3800	710102037852021	SUN TRANSMOVERS PVT. LTD. VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5),Sec 60(5),Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2021	Astha	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	16/06/2021
3801	710102038462021	SAJEVE BHUSHAN DEORA VS S N MODAK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	pg-81,82,133,137,152,154 not clear page due payment other section stamp paper missed	15/06/2021
3802	710102037862021	MONIKA SAHU AND OTHERS VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5),Sec 60(5),Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2021	Astha	Relevant section not quoted and also true copy sign missing . instead of mentioning main case C.P. (IB)/197(PB)2021 ; insolvency application .. is mention in the soft copy of the application and additional document separate file please delete all previous document	16/06/2021
3803	710102039542021	THE STATE BANK OF INDIA VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1096(PB)2018	RAGHAVENDRA MOHAN BAJAJ	application not upload	14/06/2021
3804	710102039492021	VIJAYA PUROHIT VS TRADING ENGINEERS (INTERNATIONAL) LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1416(ND)2019	Astha	section wrong	14/06/2021
3805	710102040672021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS CHIEF ENGINEER HQ URBAN AND NRW	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	PAGE 35 NOT CLEAR AND E STAMP MISSED	16/06/2021
3806	710102040222021	M/S SALASAR BUILDERS VS M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/512(ND)2020	Shailesh Dayal	Back Date E Stamp Paper	16/06/2021
3807	710102019472020	NAVRAN ADVANCED NANO PRODUCTS DEVELOPMENT INTERNATIONAL PRIVATE LTD. VS	Company Petition IB (IBC)	Application under any other provisions- IBC		9888003303	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	18/06/2021

3808	710102011052019	GOEL TRADE LINKS VS MSWIPE TECHNOLOGIES PVT.LTD.	Company Petition IB (IBC)	IBC Under Sec 9			Payment Not Received	18/06/2021
3809	710102016792021	KARISHMA SINGH VS THE DRAWING ROOM PVT. LTD.	Miscellaneous Application(Companies Act)	Sec. 241(1)	TRANSFER PETITION(COMPANIES ACT)/7(PB)2020	8109308340	page wrong arrange case type wrong section wrong affidavit back date e-stamp & affidavit missed need to notarized need to sign and true copy very pages (case type and section wrong) stamp paper and affidavit missing	21/06/2021
3810	710102017142021	EXHICON WORLD EXHIBIT PRIVATE LIMITED VS ROC DELHI & HARYANA	Review Application (Companies Act)	Rule 11 of NCLT		8745855585	wrong case and wrong section select	21/06/2021
3811	710102020732021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S N MODAK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	9811903450	Pag-358,359,265,281,396,398 ,300,317,376,388,389,392 to 401 ,408 to 418,4 not clear Pag-358,359,265,281,396,398 ,300,317,376,388,389,392 to 401 ,408 to 418,4 not clear	21/06/2021
3812	710102035792021	SURINDER KUMAR VASHISHTH VS HARPAL SINGH SAINI	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/84(ND)2021	9311010090	case type wrong need to notarized case type wrong need to notarized	21/06/2021
3813	710102041092021	RAJ KUMAR GUPTA VS JARVIS INFRATECH PVT.LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/258(ND)2020	9810741973	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	21/06/2021
3814	710102040872021	APOORV MANGALAM VS ROADGODS AUTOGEAR PRIVATE LIMITED & ORS.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/169(PB)2020	8368119578	STAMP PAPER & NOTARY MISSED	21/06/2021
3815	710102041412021	MANISH GUPTA RESOLUTION PROFESSIONAL VS RITA DIXIT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/256(ND)2019	9015332650	stamp paper notary missing	21/06/2021
3816	710102041342021	M/S SALASAR BUILDERS VS M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/512(ND)2020	9731821307	page 1 cut and true copy missing	21/06/2021
3817	710102040902021	ANURAG RAJPAL VS THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2516(ND)2019	9811081491	STAMP PAPER AFFIDAVIT MISSED	21/06/2021

3818	710102040562021	ZEECO INC VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9867444044	main case not linked	21/06/2021
3819	710102041622021	SAJEVE BHUSHAN DEORA VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/29(ND)2018	9811903450	158-160,313-315,318-319 not clear page	21/06/2021
3820	710102018882021	JADE E SERVICES PRIVATE LIMITED VS	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		9911625841	Fess missed of condoantion delay application ,	21/06/2021
3821	710102023332021	SURAJKIRAN RENEWABLE RESOURCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 441		8076508282	kindly make one pdf after that upload the petition, , Upload only final petition and delete all	21/06/2021
3822	710102037112021	UNION BANK OF INDIA THROUGH DEEPAK MAINI VS POOJA GARG	Company Petition IB (IBC)	Section 95(1)		9811437095	page:135-137, 142, 184-187 not clear	21/06/2021
3823	710102037992021	SPLENDOR LANDBASE LIMITED VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		9899423924	Advocate welfare & court fees miss/Volume wise index/True copy sign miss/Cut page 60,142/etc	21/06/2021
3824	710102038262021	IFCI LTD VS MOHIT ARORA	Company Petition IB (IBC)	Section 95(1)		9560829919	page:15-20 not clear, 173-174, advocate welfare and court fee missed.	21/06/2021
3825	710102038192021	IFCI LTD VS RAM KISHOR ARORA	Company Petition IB (IBC)	Section 95(1)		9560829919	page:167-168, 170, 178-180, 225, 236 not clear and advocate welfare and court fee missed.	21/06/2021
3826	710102038202021	IFCI LTD VS SANGITA ARORA	Company Petition IB (IBC)	Section 95(1)		9560829919	page:163-164, 166, 174-176, not clear and advocate welfare and court fee missed,	21/06/2021
3827	710102038512021	M/S SANVIK ENGINEERS (INDIA) PVT LTD VS ENTERTAINMENT CITY LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		9811122114	memo of parties missed, estamp paper missed with affidavit, advocate welfare and court fee missed	21/06/2021
3828	710102038362021	RITESH SPINNING MILLS LIMITED VS WORLDS WINDOW WARDHA INFRASTRUCTURE PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		9654277409	Wrong Documents upload	21/06/2021
3829	710102039022021	IFCI VS ACCIL HOSPITALITY PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		9711858646	Page not clear-93,94 to 101,105 to 107,245,250 to 255/Brief of synopsis	21/06/2021

3830	710102039362021	M/S AAR CEE AUTO COMPONENTS PVT. LTD. VS M/S UNICAST AUTOTECH PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		9560480489	Advocate welfare & court fees miss/Page not clear-25 to 61/Supporting affidavit notary with e stamp paper	21/06/2021
3831	710102041712021	PAWFECT PET FOODS PRIVATE LIMITED VS PAWFECT PET FOODS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		9910445771	Section 242 fees not paid,list of dates and event missed	21/06/2021
3832	710102040172021	INCOME TAX OFFICER WARD 18(3) VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		******3745	sign missed on appeal,stamp paper page number missed,pg-32 not clear,true copy sign and stamp missed in some pages	21/06/2021
3833	710102036452021	GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED VS SAYA HOMES PRIVATE LIMITED IN CONSORTIUM WITH SAYA BUILDCON CONSORTIUM PRIVATE LIMITED & ROSEBERRY DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/1348(ND)2019	RISHABH JAIN	true copy sign missedtrue copy sign missed , need to every pages and please short title name , reminder 5/5 affidavit back date	22/06/2021
3834	710102039732021	CFM ASSET RECONSTRUCTION PVT LTD VS ANKUR JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD	Cross Application (IBC)	Section 95(1)		YASH MISHRA	proof of service missed (document uncompleted)	22/06/2021
3835	710102040682021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS THE ASSESSING OFFICER CIRCLE 9(2)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	STAMP PAPER MISSED NOTARY MISSED	22/06/2021
3836	710102041442021	SAJEVE BHUSHAN DEORA VS INDIABULLS HOUSING FINANCE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	Pg-58,60,77,78,79,90,91,95 to102 207-211 ,272,274,277,280,283,284, not clear page need to typed copy and mention every page Pg-108,109 cut	22/06/2021
3837	710102041702021	CS VEKAS KUMAR GARG VS SUNCITY PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)2019	RAKESH KUMAR	Page No 74& 75 Missing	22/06/2021

3838	710102025432020	WS ELECTRO MECH PROJECTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		VINEET	master index missed	22/06/2021
3839	710102029782021	ASHUTOSH GARG VS GUARDIAN LIFECARE PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Dhruv	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	22/06/2021
3840	710102038212021	MINDA I CONNECT PRIVATE LIMITED VS REGISTRAR OF COMPANIES	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Sanjay	small font page no. 358,359, page 576, 633 to 635 missed,	22/06/2021
3841	710102038422021	SCANBEE TECHNOLOGIES PRIVATE LIMITED (HEREINAFTER REFERRED TO AS TRANSFEROR COMPANY)' VS MPOWER SOFTCOMM PRIVATE LIMITED (HEREINAFTER REFERRED TO AS TRANSFEREE COMPANY)'	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		Srinivas Kotni	Pages not clear 234 to 238,241 to 243,247, e stamp and affidavit missed in consent affidvit,company master data missed,	22/06/2021
3842	710102039672021	LALL MINERALS PRIVATE LIMITED VS ARYAN ISPAT AND POWER PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		GOPINATH NAYAK	Blur page-49,50,60,62,64,72,214/cut page-70/Volume wise index/etc	22/06/2021
3843	710102039752021	CFM ASSET RECONSTRUCTION PVT LTD VS BHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)	Company Petition IB (IBC)	Section 95(1)		YASH MISHRA	proof of service missed (document uncompleted)	22/06/2021
3844	710102039282021	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED VS Q INNOVATIONS PVT. LTD	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Shashank Agarwal	Wrong case select, fees missed of condonation delay application, main case no. missed, link second motion with first motion	22/06/2021
3845	710102040272021	ASSOTECH RIDGE GREENS REALITY PRIVATE LIMITED VS PRAMPARA BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		nabi hasan	Advocate welfare & court fees miss/9 (3)b certificate miss	22/06/2021
3846	0710102014702018/42	ICICI BANK LIMITED Vs. C &C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Page Nos 54 to 63 Not Clear,Pages size not clear	24/03/2021
3847	0710102000732020/8	AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/182(ND)2020		Affidavit is missing, Sign is missing in each page	22/06/2021
3848	0710102013302021/1	JAGJIT SINGH SURI Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/70(ND)2021		E-stamp missing, Service to ROC missing, Newspaper clip not clear	22/06/2021

3849	0710102014182021/1	GODWIN RESORTS & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/65(ND)2021		E-stamp missing, Service to ROC missing	22/06/2021
3850	0710102030222021/2	VIKRAM DUTTA Vs. LOOKS SALON PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/77(PB)2021		NEED TO IA FILE	22/06/2021
3851	0710102023172021/1	VINEET AGGARWAL Vs. STATE BANK OF INDIA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2021		Notarisation missing in E-stamp	22/06/2021
3852	710102038722021	LAWMAX MERCHANT SERVICES PRIVATE LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2021	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2021	Kamal	E-stamp is missing	23/06/2021
3853	710102041162021	UTSAV SECURITIES PRIVATE LIMITED VS SNS DIAGNOSTICS LIMITED		Application under any other provisions- IBC		Kamal	application is not linked with main case and wrong section	23/06/2021
3854	710102041992021	GAIL INDIA LIMITED VS PUNJ LLYOD LIMITED	COMPANY PETITION IB (IBC)/731(PB)2018	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/731(PB)2018	Tishampati Sen	sign missing and affidavit back date and notary missing	23/06/2021
3855	710102042322021	M/S. STRAIGHT EDGE CONTRACTS PVT. LTD. VS M/S THREE C SHELTERS PVT. LTD.	COMPANY PETITION IB (IBC)/2721(ND)2019	Sec 66(1)	COMPANY PETITION IB (IBC)/2721(ND)2019	Sanjay Bhatt	STAMP PAPER NOTARY MISSED	23/06/2021
3856	710102025912021	ATCO FLEXDUCT PRIVATE LIMITED VS		Sub-Section (1) 0f Section 66.		Anant	council detail missed in index,list of dates and event not mention in file,pg-6,7,12 wrong arrange,pg-9,13,15,17,64cut,pg-55-63,65,66-70 dim,pg-97 stamp paper not notrized,service to roc,NCLT form 12 missed	23/06/2021
3857	710102027142021	THREE C PROJECTS PVT. LTD. VS THREE C HOSPITALITY VENTURES PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	Board of Resolution and Vakalatnama missed court fees and welfare missed	23/06/2021
3858	710102027152021	THREE C PROJECTS PVT. LTD. VS M/S VISTAR CONSTRUCTIONS PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	Advocate welfare & court fees missed /Board Resolution missed	23/06/2021

3859	710102027132021	THREE C PROJECTS PVT. LTD. VS M/S THREE C INFRA PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	same File in diary no 0710102027142021 please contact to registry	23/06/2021
3860	710102037162021	PRAMOD KUMAR VS M/S NEWCON ENGINEERS PRIVATE LIMITED		IBC under Sec 7		Lakshay	IRP Details missed in form -1 part 3,4 missed , True copy missed , Board Resolution missed and IRP Certificate missed , (3/5) Reminder Notary Missed , court fees and welfare missed .	23/06/2021
3861	710102040232021	SM PERFUMERS PRIVATE LIMITED VS U P BONE MILLS PRIVATE LIMITED		Sec. 230-232 - Second Motion		Vishal	Wrong case type select,E Stamp and affidavit not notarize,Account treatment certificate missed, link 2nd motion with first motion	23/06/2021
3862	710102040762021	BLOGMINT DIGITAL PVT LTD VS THOUGHTBUZZ INDIA PVT LTD		Sec. 230-232, Sec 234		aaryan sharma	page cut from top of bottom page no.209 to 213 Consent affidavit and e stamp no notarize,no welfare and court fees in vakaltnama	23/06/2021
3863	710102042042021	CENTRAL BANK OF INDIA VS SEVEN SEAS HOSPITALITY PRIVATE LIMITED		IBC under Sec 7		REEMA KHORANA	Page not clear-105,108,117,246,247,300,394-399,1057,1061/cut page-118,120,121,219,220,230,231,234,805/Advocate welfare & court fees miss/Master data of corporate debtor/etc	23/06/2021
3864	710102042032021	VIKRAM KUMAR VS SEVEN SEAS HOSPITALITY PRIVATE LIMITED		IBC Section 59		Rohan Jaitley	brief of synopsis and list of dates and events missed.	23/06/2021
3865	710102042192021	PHL FININVEST PRIVATE LIMITED VS CHANDRESH JAJOO		Section 95(1)		Prashant Kumar	estamp paper missed with affidavit , advocate welfare and court fee missed	23/06/2021
3866	710102042222021	PHL FININVEST PRIVATE LIMITED VS KRISHAN KUMAR JAJOO		Section 95(1)		Prashant Kumar	estamp paper missed with affidavit , advocate welfare and court fee missed	23/06/2021
3867	710102042152021	MAHABIR SINGH (SHAREHOLDER OF NEXT GENERATION ADVISORY SERVICES PRIVATE LIMITED) VS REGISTRAR OF COMPANIES		Sec 252 (3) - By Government Body		Mukund Rawat	wrong case type(its not a govt. body)	23/06/2021
3868	710102042232021	PHL FININVEST PRIVATE LIMITED VS MRS. MONICA JAJOO		Section 95(1)		Prashant Kumar	e-stamp paper missed with affidavit , advocate welfare and court fee missed	23/06/2021
3869	710102042482021	NITESH BANSAL VS M/S TIRUPATI COATINGS PVT. LTD.		IBC Under Sec 9		Ram Anugrah Singh	page:170-189, dim pages, 41-45, 77-110, not clear, etc pages not clear	23/06/2021

3870	07101021314720 19/5	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019		Sign missing in each pages	23/06/2021
3871	07101020277120 21/1	NIKHIL HASIJA & ANR. Vs. MR. VINEET AGGARWAL RESOLUTION PROFESSIONAL AND ANR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1736(ND)2021		upload retry	23/06/2021
3872	07101020139120 19/14	LIC HOUSING FINANCE LIMITED Vs. DURHA VITRAK PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2019		Blank document	23/06/2021
3873	07101020008220 21/3	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLNG LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2021		50 rupee stamp missing	26/03/2021
3874	07101020073320 19/26	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)2019		COURT FEE AND WELFARE MISSING	23/06/2021
3875	07101020242920 21/6	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		NEED TO IA FILE	23/06/2021
3876	710102030512020	DEVVRAT RANA VS FRANCHISE INDIA BRANDS LIMITED	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/3029(ND)2019	RHEA LUTHRA	please delete extra document prar ,missed stamp paper, affifavit missed need to notarized pagination missed	24/06/2021
3877	710102031282020	SINGH PROPERTIES AND CONSTRUCTIONS VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/995(ND)2018	Kartik	stamp paper need to Rs100 for uttar pradesh court fee and welfare missed in vakalatnama pagination wrong in pdf please check all pages	24/06/2021
3878	710102033702020	HARMILAP MEDIA PRIVATE LIMITED VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/381(ND)2020	RAJUL	document Not Upload	24/06/2021
3879	710102032092020	NORTHERN ARC CAPITAL LTD. VS FIVE CORE ELECTRONICE LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1671(ND)2019	Veena Sharma	case type wrong in index section wrong pg-56,57 not clear prar missed	24/06/2021
3880	710102009582021	SH. ML GUPTA VS KAMAL AGGARWAL	Company Appeal (IBC)	Sec 42		Manashwy Jha	Page not clear-118-134/E stamp paper miss/etc	24/06/2021
3881	710102020302021	KASHI VISWANATHAN SIVARAMAN VS ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Sec 50(1)	COMPANY PETITION IB (IBC)/450(PB)2018	Prateek Kushwaha	need to service all respondent 12 respondent please service to all	24/06/2021

3882	710102042682021	DEVENDRA SINGH VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FOR NINEX DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1672(ND)2019	DEVENDRA	STAMP PAPER & NOTARY MISSED	24/06/2021
3883	710102042612021	ASCORP GLOBAL LIMITED VS IREO VICTORY VALLEY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Nithin	STAMP PAPER & NOTARY MISSED	24/06/2021
3884	710102031802020	HARI SINGH PALI VS ADEL LANDMARKS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	piyush pathak	stamp paper need to Rs100 for uttar pradesh Pg 10 not clear	24/06/2021
3885	710102034092020	SS GROUP PRIVATE LIMITED VS SHALIMAR PETRO PRODUCTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gulshan Kr.	Sing miss in index/notary miss	24/06/2021
3886	710102034082020	SS GROUP PRIVATE LIMITED VS SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gulshan Kr.	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	24/06/2021
3887	710102009002021	CHAKIAT AGENCIES VS CLS LOGISTICS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ashutosh	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	24/06/2021
3888	710102040792021	ASSOCIATED CONTAINER TERMINALS LIMITED VS VINESH TRADERS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		Ananya	Council sign missed in index,pages not clear 91 to 94,107,108,113,114,118,121,122,126,128,131,136,139,140,143,144 to 150, pages cut 264,265, Vakaltnama missed, Company master data missed	24/06/2021
3889	710102041292021	MITHLESH VARSHNEY VS UNITECH LTD	Company Petition (Companies Act)	Sec. 73(4)		MITHLESH VARSHNEY	Wrong Document upload	24/06/2021
3890	07101021281720 19/3	NATIONAL POLYPLAST (INDIA) PRIVATE LIMITED Vs. VHV BEVERAGES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2401(ND)2019		E-stamp missing, Defective Proof of service	24/06/2021
3891	0710102406072018/13	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2018		E-stamp missing	24/06/2021
3892	0710120005622018/19	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		NEED TO IA FILE	24/06/2021

3893	0710102003072021/2	KCS SOLAR POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPPORATE AFFAIRS		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/55(ND)2021		CONTACT TO COURT OFFICER	24/06/2021
3894	0710102019662021/2	NC HOSPITALS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/80(ND)2021		APPEAL NO NOT MENTION	24/06/2021
3895	0710102109442020/6	PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/509(ND)2020		Master index missing, volume wise index missing	4/24/2021
3896	0710102008842021/1	SARIKA SOMVANSHI Vs. R S STONE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/627(PB)2021		Page no. 78 - 81, 96-98 pages not clear, page no. 102 english translation copy missing, page no. 195 - 218 pages not clear,	4/26/2021
3897	0710102157872019/5	PRALINES EXPORT PRIVATE LTD Vs. EMAAR MGF LAND LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020		Wrong e-filing	4/26/2021
3898	0710200412022017/14	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Page no. 1-19 true copy sign missing	4/26/2021
3899	0710102105662020/4	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020		True copy sign missing on every page, page no. 32 and 38 are blank	4/27/2021
3900	0710102005412021/5	G K CRYSTAL HOMES Vs. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/85(ND)2021		Wrong e-filing	4/30/2021
3901	0710102005412021/6	G K CRYSTAL HOMES Vs. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/85(ND)2021		Wrong e-filing	4/30/2021
3902	0710102152112019/7	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019		Wrong e-filing	4/30/2021
3903	0710102156952019/6	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3213(ND)2019		Documents not found	4/30/2021
3904	0710102011362021/4	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021		Wrong e-filing	4/29/2021
3905	0710102018352020/2	M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE SWASTIC SALES CORPORATION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/544(ND)2020		True copy sign missing on every page	4/29/2021

3906	0710102030272020/4	TARUN KUMAR Vs. FIITJEE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/735(ND)2020		True copy sign missing on every page	4/29/2021
3907	0710102033952020/2	NOIDA POWER COMPANY LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/941(ND)2021		Index missing, true copy sign missing on every page	4/29/2021
3908	0710102110482020/7	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020		Index missing	4/29/2021
3909	0710102110482020/8	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020		Page no, 55 page cut	4/29/2021
3910	0710120005482018/35	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRATECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)2018		True copy sign missing on every page	4/29/2021
3911	0710102011362021/2	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021		Wrong e-filing	4/28/2021
3912	0710102011362021/3	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021		Wrong e-filing	4/28/2021
3913	0710102012082021/1	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2021		True copy sign missing on every page	4/28/2021
3914	0710102028132021/1	MR.VINOD SEHWAG Vs. M/S SIEMENS FINANCIAL SERVICES PVT LTD		Sec 49(2)	INTERLOCUTORY APPLICATION (I.B.C)/1774(ND)2021		True copy sign missing on every page	4/28/2021
3915	0710102023802018/21	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1600(ND)2018		Wrong e-filing, need to file in IA	6/3/2021
3916	0710102032302018/6	SARIKA SOMVANSHI Vs. R. S. STONES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1788(PB)2018		Page no. 30 - 44, 60 - 63 true copy sign missing	6/3/2021
3917	0710102023882021/1	MEKASTER FINLEASE LIMITED Vs. ARIHANT INFRRA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/226(ND)2021		Wrong e-filing, need to file in IA, No Index, No Pagination	6/4/2021
3918	0710102116452020/1	GALLANTT METAL LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/11(PB)2021		Wrong e-filing	6/4/2021

3919	0710102086692020/2	M/S. ANSAL HOUSING & CONSTRUCTION LTD. Vs. M/S. SAMYAK PROJECTS PVT. LTD.		----Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3721(PB)2020		Wrong e-filing	4/28/2021
3920	0710102086982019/10	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		Wrong e-filing	4/28/2021
3921	0710102086982019/11	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		Wrong e-filing	4/28/2021
3922	0710102086982019/9	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		Wrong e-filing	4/28/2021
3923	0710102116282020/1	KSUBHRA NARAYAN MOHAPATRA Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		Rule 34	INTERLOCUTORY APPLICATION (I.B.C)/5524(ND)2020		Wrong e-filing	4/28/2021
3924	0710102405202018/12	M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/45(PB)2018		True copy sign missing on everypage	4/28/2021
3925	0710120004512018/19	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018		Wrong e-filing	4/28/2021
3926	0710102026982021/3	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1785(PB)2021		Wrong e-filing	5/1/2021
3927	0710200410952018/24	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Proof of service missing	5/1/2021
3928	0710102000252021/1	PRO SPORTIFY PVT. LTD. Vs. VIVID IT SOLUTIONS PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/19(ND)2021		Wrong e-filing	5/2/2021
3929	0710102012752020/2	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/411(ND)2020		align documents according to the index	5/2/2021
3930	0710102026222021/1	AKHIL AHUJA Vs. BSES RAJDHANI POWER LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1658(ND)2021		NO index , no pagination	5/2/2021

3931	07101021218520 19/8	ZEP INFRATECH LIMITED Vs. EARTH WATER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2311(ND)2019		No index, no pagination	5/2/2021
3932	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Page no. 3 - 62 true copy sign missing	5/2/2021
3933	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Page no. 3 - 62 true copy sign missing	5/2/2021
3934	0710102008572021/1	MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(PB)2021		Index missing	5/3/2021
3935	0710102012882021/2	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Wrong e-filing	5/3/2021
3936	0710102012892021/2	PRIYANKA AGGAWAL Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021		Wrong e-filing	5/3/2021
3937	0710102016972021/1	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	5/3/2021
3938	0710102016972021/2	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	5/3/2021
3939	0710102016972021/3	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	5/3/2021
3940	0710102110632019/5	YOKOGAVA INDIA PVT LTD. Vs. ABRI INFRASTRUCTURE		Sec 60(5)	COMPANY APPLICATION(COMPANIES ACT)/309(ND)2019		True copy sign missing on every page	5/3/2021
3941	0710120009092018/10	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		True copy sign missing on every page	5/3/2021
3942	0710102002452020/6	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		Wrong e-filing	5/4/2021

3943	0710102024822021/1	PIYUSH MOONA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1564(ND)2021		Wrong e-filing	5/4/2021
3944	0710102075392019/15	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		volume wise index missing, page no. 1 - 20 true copy sign missing	5/4/2021
3945	0710102109442020/6	PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/509(ND)2020		Volume vise index missing	5/4/2021
3946	0710102002452020/7	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		Wrong e-filing	5/5/2021
3947	0710102002452020/8	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		Wrong e-filing	5/5/2021
3948	0710102028132021/1	MR.VINOD SEHWAG Vs. M/S SIEMENS FINANCIAL SERVICES PVT LTD		Sec 49(2)	INTERLOCUTORY APPLICATION (I.B.C)/1774(ND)2021		True copy sign missing on every page	5/5/2021
3949	0710102012872021/1	VIVEK GARG Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/859(PB)2021		Page no. 42 - 50 true copy sign missing	5/6/2021
3950	0710102012882021/1	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Page no. 43 - 51 true copy sign missing	5/6/2021
3951	0710102012892021/1	PRIYANKA AGGAWAL Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021		Page no. 42 - 50 true copy sign missing	5/6/2021
3952	0710102149722019/8	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019		Wrong e-filing	5/6/2021
3953	0710200431842018/7	INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/802(ND)2018		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	5/6/2021
3954	0710102034582021/2	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2021		Master index missing, Page no. 1 - 36 true copy sign missing,	6/7/2021
3955	0710200432722018/26	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		No Index	6/7/2021

3956	0710200432722018/27	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Written synopsis and status report should be file separately	6/7/2021
3957	0710102000652021/2	GDR HOMESTLES PRIVATE LIMITED & ORS Vs. MRS. PRETTY KUMAR		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2021		True copy sign missing on every page	6/8/2021
3958	0710102032192018/15	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		Page no. 1 - 24, 106 - 117 true copy sign missing	6/8/2021
3959	0710102011362021/5	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021		Wrong e-filing	5/6/2021
3960	0710102012642019/13	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		Index missing, volume does not contain more than 200 pages	5/6/2021
3961	0710102016972021/1	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	5/7/2021
3962	0710102016972021/2	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	5/7/2021
3963	0710102016972021/3	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	5/7/2021
3964	0710102018032020/1	LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/566(PB)2020		Wrong e-filing	5/7/2021
3965	0710102026982021/4	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1785(PB)2021		Wrong e-filing	5/7/2021
3966	0710102032192018/4	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		True copy sign missing on every page	5/7/2021
3967	0710102061262019/14	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		Wrong e-filing	5/7/2021

3968	0710102027792021/1	CHITRANJAN GUPTA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1805()2021		Index missing	5/8/2021
3969	0710102115602020/3	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		No index, no pagination	5/8/2021
3970	0710120005622018/18	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		Wrong e-filing	5/8/2021
3971	0710102011362021/2	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021		Wrong e-filing	5/10/2021
3972	0710102011362021/3	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021		Wrong e-filing	5/10/2021
3973	0710102011362021/4	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021		Wrong e-filing	5/10/2021
3974	0710102011452021/1	PIONEER FIRE PROTECTION PRIVATE LIMTED Vs. ICICI BANK LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/65(ND)2021		Wrong e-filing, need to file in IA	10/06/2021
3975	0710102006452020/3	KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/152(ND)2020		In index it is mention as report but it is reply, please do correction in index accordingly	11/06/2021
3976	0710102017052021/1	PJS ENERGY PRIVATE LIMITED Vs. RAJIV MALIK		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/46(ND)2021		File both affidavit separately	11/06/2021
3977	0710102118042020/1	CASPER CONSUMER ELECTRONICS PRIVATE LIMITED Vs. WELLINGTON TRANSPORTATION PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2021		Page no. 17 - 37 page font very light	11/06/2021
3978	0710102118042020/2	CASPER CONSUMER ELECTRONICS PRIVATE LIMITED Vs. WELLINGTON TRANSPORTATION PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2021		Page no. 17 - 37 page font light	11/06/2021
3979	0710200432722018/27	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Written synopsis and status report should be file separately	11/06/2021
3980	0710102016322021/1	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/14(ND)2021		Page no. 88 page cut,	5/13/2021

3981	0710102017062021/5	GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/30(ND)2021		Need to file all reports separately	5/13/2021
3982	0710102017062021/6	GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/30(ND)2021		Need to file all reports separately	5/13/2021
3983	0710102083582020/5	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020		Wrong e-filing	5/13/2021
3984	0710102013462021/3	NARESH KUMAR BANSAL Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1047(ND)2021		Volume wise index missing,	5/14/2021
3985	0710120005072018/17	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/991(ND)2018		Wrong e-filing	5/14/2021
3986	0710102031952020/3	REKHA SHARMA Vs. RAJ KISHORE		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1928(ND)2020		Page no. 18 - 31, 35, 41 - 49, 56 - 76, 85 not clear,	5/15/2021
3987	0710102032192018/5	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		True copy sign missing on every page	5/15/2021
3988	0710102115552019/11	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. KAY EM COPPER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2027(ND)2019		No Index, No pagination	5/15/2021
3989	0710102025332021/2	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRATECH PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1606(ND)2021		Need to file both documents separately	5/16/2021
3990	0710102005942019/6	BHUPINDRA AGRO PRIVATE LIMITED Vs. SHRI VARDHMAN RICE MILLS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/241(ND)2019		Page no. 1-11, 78 - 97 true copy sign missing	5/17/2021
3991	0710102022802021/1	GAURAV KATIYAR Vs. UNIVERSAL BUILDWEL PVT LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/1526(ND)2021		True copy sign missing	5/17/2021

3992	0710102002732020/7	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Documents not available	4/10/2021
3993	0710102083612020/8	REENA RATHORE Vs. MAHESH EDIBLE OIL INDUSTRIES LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/102(PB)2020		True copy sign missing on every page, both documents should be file separately	4/13/2021
3994	0710102097212020/2	M/S. LATIKA HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/521(ND)2020		NO Index, No pagination	4/13/2021
3995	0710102097742020/1	VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED Vs.		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/189(ND)2020		No Pagination	4/13/2021
3996	0710102101482020/2	CONNAUGHT PLAZA RESTAURANTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec. 441	COMPANY PETITION (COMPANIES ACT)/155(ND)2020		Index missing	4/13/2021
3997	0710102102072020/2	ANUJ PARASHAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/24(ND)2021		Stamp paper missing	4/13/2021
3998	0710102106542020/2	TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/171(ND)2020		Index missing, documents should be upload in single pdf	4/13/2021
3999	0710102108202020/2	ORBIT MANUFACTURING PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/500(ND)2020		Index missing	4/13/2021
4000	0710102115422020/1	BANSAL SUPPLIERS PRIVATE LIMITED Vs. RESOLUTION PROFESSIONAL EARTH LNFRASTRUCTURES LIMITED (MR. AKASH SHINGHAL)		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5656(ND)2020		Need stamp paper of Rs 100 for UP affidavit	4/13/2021
4001	0710102116452020/2	GALLANTT METAL LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/11(PB)2021		Master index missing, volume wise index missing	4/13/2021
4002	0710102139162019/17	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		Index missing	4/13/2021
4003	0710102139962019/6	NEERAJ KUMAR GUPTA Vs. PANCH TATVA PROMOTERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2740(ND)2019		pages in single volume should not be more than 200	4/13/2021

4004	07101021489420 19/3	RAJUL MOHAN Vs. BRAHMA CITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3209(ND)2019		Stamp paper missing	4/13/2021
4005	0710102157872019/4	PRALINES EXPORT PRIVATE LTD Vs. EMAAR MGF LAND LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020		NO index, no pagination	4/13/2021
4006	0710102165262019/2	NEETU CHANDAK Vs. FUTEC SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3404(ND)2019		Notary missing on affidavit	4/13/2021
4007	0710102407902018/5	INDIABULLS HOUSING FINANCE LTD. Vs. BHA ASSOCIATES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/854(PB)2018		No Index , no pagination	4/13/2021
4008	0710102415722018/38	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Documents not available	4/13/2021
4009	0710200412522017/23	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		Court fees missing	4/13/2021
4010	0710200412522017/24	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		Court fees missing	4/13/2021
4011	0710200412592017/54	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		Proof of service missing	4/13/2021
4012	0710200422432018/55	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		No Index, no pagination	4/13/2021
4013	0710200422432018/56	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		No index, no pagination	4/13/2021
4014	0710200411352018/37	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		NO pagination	5/19/2021
4015	0710102027702021/1	RAM KUMAR TYAGI Vs. RMS BUILDERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/238(PB)2021		Page no. 48 - 50, 54 - 59 english translation missing, page no. 51-52, 70 page cut, page no. 77 - 80 page dim,	5/20/2021
4016	0710102033402021/2	VIVEK SHUKLA Vs. MR. MOHAN LAL JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2084(ND)2021		True copy sign missing on every page	5/20/2021
4017	0710120007812018/10	M/S. STRESSED ASSETS STABILIZATION FUND Vs. M/S. J.L. KNIT INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1075(ND)2018		No Index, No pagination	5/20/2021

4018	0710102024792021/1	ASHU GUPTA (RP) Vs. M/S SIEMENS FINANCIAL SERVICES LTD (SOLE COC MEMBER)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1571(ND)2021		True copy sign missing on every page, page no. 26 - 27 page cut,	5/21/2021
4019	0710102028682021/1	ABHISHEK JAIN Vs. PURETO LIFESCIENCE PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/202(ND)2021		Wrong e-filing	5/21/2021
4020	0710102412382017/21	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Page no. 54, 56, 343 - 346, 356 - 359, 368-373, 424, 435, 440, 446, 448, 465,467, 490, 492, 494, 498, 500, 536, 538, 544, 546, 548, 550, 552, 554, 558, 560, 562, 760, 934, 947, 948, 954, 1140-1144, Page not Clear, Page no. 342, 355, 390, 394, 401 translation copy missing, Page no. 579, 581, 583, 585, 587, 589, 895, 603, 605, 607, 611, 613, 615, 617, 619, 623, 625, 627, 629, 631, 633, 635, 637, 639, page cut,	06/03/2021
4021	0710102093852019/3	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1),Sec. 242(4),Sec. 213	COMPANY PETITION (COMPANIES ACT)/94(PB)2019		1-23, 93-94, True Copy Sign missing missing	08/03/2021
4022	0710102074512019/4	SRIJAN MOVIDA TECHNOLOGIES PRIVATE LIMITED Vs. TECHNOPAK ADVISORS PRIVATE LIMITED		IBC Section 59	COMPANY PETITION IB (IBC)/876(ND)2019		Page no. 1-2 true copy sign missing, Page no. 7-10, 15-18,	15/03/2021
4023	0710102080062020/8	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Page no. 164-167, 344, 428-471 page not clear, Page no. 391-393, 403-405, translation copy missing, Page no. 788-801, 1043-1092 True copy sign missing,	12/03/2021
4024	0710102077862020/13	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		Page no. 7-11 true copy sign missing	15/03/2021
4025	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Wrong E-filing	15/03/2021
4026	0710102082552020/3	EAST INDIA UDYOG LIMITED Vs. SPML INFRA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/966(ND)2020		Back Date Affidavit	15/03/2021
4027	0710102083112020/1	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Rs 3 court fees missing in Vakalatnama	15/03/2021

4028	0710102083112020/2	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Vakalatnama Missing	15/03/2021
4029	0710102083112020/3	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Rs 3 Court fees missing in Vakalatnama	15/03/2021
4030	0710102080062020/13	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Only Volume 2 Uploaded	12/03/2021
4031	0710102080062020/14	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Wrong documents uploaded	12/03/2021
4032	0710102088252020/1	EDGE MEDICAL SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/348(ND)2020		True Copy sign Missing	15/03/2021
4033	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		Wrong E-filing	17/03/2021
4034	0710102023222020/2	SATYA COAL TRANSPORT PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/772(ND)2020		Page no. 22, 26 - 30 not clear,	17/03/2021
4035	0710102026592020/2	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S YUTHIKA COMMERCIAL PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/695(ND)2020		True Copy sign Missing	17/03/2021
4036	0710102026642020/2	M/S. FINEX CONSULTANCY SERVICES Vs. PRANIDHI COMMERCE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/697(ND)2020		True Copy sign Missing	17/03/2021
4037	0710102028022020/1	AVANI MINING PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/724(ND)2020		Page no. 10	17/03/2021
4038	0710102066122020/18	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		True Copy Sign Missing	17/03/2021
4039	0710102068392020/12	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020		Wrong E-Filing	17/03/2021
4040	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/388(ND)2020		Back Date Affidavite	17/03/2021

4041	0710102080062020/11	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		True Copy Sign Missing	17/03/2021
4042	0710102080062020/12	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		True Copy sign Missing	17/03/2021
4043	0710102092602019/11	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/91(ND)2019		True Copy sign missing	17/03/2021
4044	0710102095932020/3	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		No Pagination, Court fess and welfare missing	17/03/2021
4045	0710102102622019/4	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019		Proof Of Service Missing	17/03/2021
4046	0710102107582020/7	INTEC CAPITAL LIMITED Vs. R. B. M. DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1061(ND)2020		Wrong Pagination	17/03/2021
4047	0710102109372019/8	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)2019		Wrong e-filing	17/03/2021
4048	0710102113152020/3	SH. RAJ KUMAR JULKA Vs. VIJAY KUMAR JULKA		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/176(PB)2020		True Copy Sign Missing on Everypage	17/03/2021
4049	0710102125842019/7	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019		True Copy Sign missing	17/03/2021
4050	0710102125842019/8	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019		True Copy sign Missing	17/03/2021
4051	0710102128142019/21	DAYAL INDUSTRIES PRIVATE LIMITED Vs. WHOLLY JOY PRODUCTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2391(ND)2019		True Copy Sign Missing On Every page	17/03/2021
4052	0710102137252019/6	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		No Documents Found by /6	17/03/2021
4053	0710102146862019/5	SHOREWALA INVESTMENT AND PROPERTIES PRIVATE LIMITED Vs. ORRIS INFRASTRUCTURE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/159(ND)2019		Index Missing	17/03/2021
4054	0710102150942019/7	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		Wrong E-filing	17/03/2021

4055	07102004115620 18/12	JAGRITI PLASTICS LTD. Vs. PROACTIVE PLAST PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/742(ND)2018		No Documents Found by /12	17/03/2021
4056	07102004126120 17/3	M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS		IBC Under Sec 10	COMPANY PETITION IB (IBC)/432(ND)2017		Affidavite Miss	17/03/2021
4057	07102004219920 18/2	MANISH TRADERS PRIVATE LIMITED Vs. M/S ALTERNATIVE VENTURE PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/272(ND)2018		Wrong E-filing	17/03/2021
4058	07101020023020 21/3	BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(PB)2021		Wrong e-filing	18/03/2021
4059	07101020079620 21/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021		Page no. 11 - 99 true copy sign missing	18/03/2021
4060	07101020012320 21/3	SARDAR JI DI HATTI DEPARTMENTAL STORE PVT. LTD. Vs. SUNIL KUMAR AGRAWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/143(ND)2021		Documents not available	4/14/2021
4061	07101020152220 21/1	RAJNISH JHA Vs. VINEET AGGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/981(ND)2021		Documents not open	4/14/2021
4062	07101021005620 19/10	IL&FS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1649(ND)2019		True copy sign missing on every page	4/14/2021
4063	07101021056020 20/3	PANKAJ SABHARWAL & ORS. Vs. SUPERTECH LIMITED & ORS.		Sec. 213	COMPANY PETITION (COMPANIES ACT)/30(ND)2021		Documents not available	4/14/2021
4064	07101021065420 20/3	TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/171(ND)2020		Need Rs 100 stamp paper in affidavit for UP	4/14/2021
4065	07101021137420 20/2	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020		Wrong e-filing	4/14/2021
4066	07101021185620 21/1	BSAF INDIA LTD Vs. MEGHAAARIKA INTERNATIONAL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/65(ND)2021		Page no. 17 not clear	4/14/2021
4067	07101021185720 21/1	BASF INDIA LTD Vs. MEGHAAARIKA INTERNATIONAL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/66(ND)2021		Page no. 17 not clear	4/14/2021
4068	07101021186920 20/1	NARENDRA SINGH RAWAT & ORS. Vs. M/S ELEGANT INFRACON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/69(ND)2021		No Index	4/14/2021

4069	0710102155612019/15	SAHAL FOOD PRODUCTS PRIVATE LIMITED Vs. RANCY CONSTRUCTION PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/170(ND)2019		No index in written submission, file both documents separately	4/14/2021
4070	0710102156952019/5	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3213(ND)2019		Documents not available	4/14/2021
4071	0710102410042018/20	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(PB)2018		Wrong e-filing	4/14/2021
4072	0710200014262017/15	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER		Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017		Documents not available	4/14/2021
4073	0710200412652017/15	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		Wrong efiling	4/14/2021
4074	0710200417362018/41	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD		IBC under Sec 7	COMPANY PETITION IB (IBC)/29(ND)2018		Back date affidavit,	4/14/2021
4075	0710200419922018/3	SUNFLAG IRON & STEEL CO LTD Vs. RAJAT WIRES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/622(ND)2018		Index should be put on top of the file	4/14/2021
4076	0710102000792021/2	SCHABLONA INDIA LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/12(PB)2021		Proof of service missing	4/15/2021
4077	0710102009642021/3	DR. DINESH MOHAN SHARMA & OTHERS Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/796(ND)2021		Need Rs 100 stamp paper for uttar pradesh, Court fees missing on vakalatnama	4/15/2021
4078	0710102010102021/1	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Index missing, no welfare and court fees	4/15/2021
4079	0710102013972020/2	ATISHAY JEWELLERS PRIVATE LIMITED Vs. RURAL BROADBAND PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(PB)2020		Wrong e-filing	4/15/2021
4080	0710102020892021/1	EXPERION DEVELOPERS PVT LTD Vs. CHANDRA PRAKASH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1342(ND)2021		Page no. 90 - 93 not clear	4/15/2021

4081	0710102022332021/1	BAGH KOTHI INVESTMENT AND FINANCE PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/41(PB)2021		No index, no pagination	4/15/2021
4082	0710102026592021/1	SANTOSH SHARMA Vs. KAPIL GUPTA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1700(ND)2021		Wrong e-filing	4/15/2021
4083	0710102034972020/5	PUNJAB NATIONAL BANK Vs. SSK TRADING PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/960(ND)2020		Need to file both documents separately	4/15/2021
4084	0710102018812021/5	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		Page no. 1 - 11 true copy sign missing	19/03/2021
4085	0710102020992020/4	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/596(ND)2020		Page no. 1 - 14 true Copy sign missing	19/03/2021
4086	0710102022422018/3	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2018		Welfare and Court Fess missing on vakalatnama	19/03/2021
4087	0710102028922020/1	M/S NEWGEN SPECIALTY PLASTICS LMT Vs. M/S. PROMINENT POLYMERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/741(ND)2020		True Copy sign Missing	19/03/2021
4088	0710102066932020/2	BRIJENDER SINGH DESWAL Vs. RAJINDER KUMAR		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2490(PB)2020		True Copy sign Missing	19/03/2021
4089	0710102077272020/5	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020		Wrong e-filing, Additional and application should be filed separately	19/03/2021
4090	0710102095932020/4	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		Page no. 15 - 18, 20 not clear, Welfare and court fees missing on vakalatnama	19/03/2021
4091	0710102096402019/5	COMFORT FOOTWEARS PVT LTD Vs. M/S RS SEVEN LIFESTYLE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1531(ND)2019		True Copy sign Missing	19/03/2021
4092	0710102096682020/2	DEVINDER YADAV & ORS Vs. GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1066(ND)2020		Master index and volume wise index should be separate, volume have more than 200 pages	19/03/2021
4093	0710102096802019/6	COL. C.D. SHARMA (RETD.) Vs. ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1529(ND)2019		Wrong E-filing	19/03/2021

4094	0710102100562019/7	IL&FS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1649(ND)2019		Page no. 4 not clear	19/03/2021
4095	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Page no. 102 not clear	19/03/2021
4096	0710102104182020/2	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Welfare missing	19/03/2021
4097	0710102104182020/3	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Welfare missing	19/03/2021
4098	0710102110142020/4	TREND FLOORING PRIVATE LIMITED Vs. VASISHT AGENCIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/28(ND)2021		true copy missing on every page	19/03/2021
4099	0710102110482020/4	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020		Page no. 1 - 41 True copy sign missing	19/03/2021
4100	0710102117252020/2	HEMANT SHARMA Vs. SANDEEP TYAGI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5626(ND)2020		True Copy missing on every page	19/03/2021
4101	0710102118552020/2	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)2020		Page no. 1 - 8 True Copy sign missing	19/03/2021
4102	0710102119382020/2	BALAJI DIGITAL SOLUTION PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/72(ND)2021		More than 200 Pages in single volume	19/03/2021
4103	0710102122462019/2	PRINCIPAL COMMISSIONER OF INCOME TAX -6 Vs. M/S NAGRAJ OVERSEAS PVT LTD		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/671(ND)2019		Page no. 4 page cut	19/03/2021
4104	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019		Index missing in vol-2, True Copy sign missing on every page	19/03/2021
4105	0710102168392019/1	M+R LOGISTICS (INDIA) PRIVATE LIMITED Vs. THE INDURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1678(ND)2019		Wrong e-filing	19/03/2021

4106	0710102171622019/1	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE- 12(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S INTELLUTIONS FINANCE & INVESTMENT PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/22(ND)2020		Page no. 11 missing	19/03/2021
4107	0710200000812018/3	BRIJ ASSOCIATES Vs. ASSOCIATED LIGHTING SYSTEM PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/342(ND)2018		Index Missing	19/03/2021
4108	0710102019362021/1	CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021		True Copy Sign Missing On every Page	20/03/2021
4109	0710102076342019/8	M/S CHT INDIA PRIVATE LIMITED Vs. INNOVATIVE TEXTILES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1184(ND)2019		Page no. 52 not clear	20/03/2021
4110	0710102077272020/6	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020		Page no. 11 - 15, 17, 23, 32, 34 - 59 page not clear	20/03/2021
4111	0710102083582020/2	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020		Page no. 1 - 8, 11 - 57 true copy sign missing	20/03/2021
4112	0710102086982019/8	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		Index Missing, No Pagination, Documents not clear	20/03/2021
4113	0710102108042020/2	AKANKSHA GARTEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		----Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/480(ND)2020		No Pagination	20/03/2021
4114	0710102109962019/3	CARGO PLANNERS LTD Vs. AAKRITI INFO-MEDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1899(ND)2019		Index Missing, No pagination, court fees missing	20/03/2021
4115	0710102113662020/1	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5451(ND)2020		Index Missing, No Pagination, No welfare, Rs 3 court fees missing	20/03/2021
4116	0710102116792019/3	ARUN KUMAR GOEL Vs. ANKUR ROLLER FLOUR MILLS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2161(ND)2019		Page no. 1 - 9 true copy sign missing, Page no. 35 - 37 not clear	20/03/2021
4117	0710102125042019/6	DRESIER COMMODITIES PVT LDT Vs. JAIPURIA BUILDCON PVT LDT		IBC under Sec 7	COMPANY PETITION IB (IBC)/2480(PB)2019		Index missing, True copy sign missing on everypage	20/03/2021

4118	0710102139162019/15	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		True Copy sign missing on every page	20/03/2021
4119	0710102139162019/16	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		True Copy Sign Missing on everypage	20/03/2021
4120	0710102161032019/4	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)2020		Wrong e-filing	20/03/2021
4121	0710102065422020/5	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)2020		Page no. 1- 5 true copy sign missing	22/03/2021
4122	0710102067522020/1	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) Vs. FINSERVE SHARED SERVICES LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2540(PB)2020		No index, No pagination, no welfare and court fees	22/03/2021
4123	0710102076312019/11	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1125(ND)2019		wrong e-filing	22/03/2021
4124	0710102084152019/7	1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL		Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/81(ND)2019		Page no. 50 - 69, 87 - 93, 117 - 28, not clear,	22/03/2021
4125	0710102088862020/3	TULSI NANDAN KANT BANSAL Vs. M/S PRABHATAM ADVERTISING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/996(ND)2020		true copy missing on every page	22/03/2021
4126	0710102093492020/1	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020		True Copy sign missing on every page	22/03/2021
4127	0710102093812020/4	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1026(PB)2020		No Index, No pagination	22/03/2021
4128	0710102095932020/5	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		no Welfare and rs 3 court fess	22/03/2021
4129	0710102098942019/11	BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1572(ND)2019		Court fees missing in vakalatnama	22/03/2021

4130	0710102103232020/2	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4935(ND)2020		true copy sign missing on every page	23/03/2021
4131	0710102105662020/3	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020		Page no. 57, notary date not mention, welfare and court fees missing on vakalatnama	23/03/2021
4132	0710102106742019/6	ASHISH GUPTA Vs. DELAGUA HEALTH INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1840(ND)2019		Index missing, no pagnation	23/03/2021
4133	0710102423672018/2	SBPL INFRASTRUCTURE LTD. & ORS Vs. M/S DLF SBPL DEVELOPERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)2012		No Index, No pagination	23/03/2021
4134	0710102014622021/1	INTEC CAPITAL LIMITED Vs. EASTERN EMBROIDERY COLLECTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/161(ND)2021		True copy sign missing on every page	23/03/2021
4135	0710102015692021/2	NARESH KUMAR BANSAL Vs. M/S. NSP ASSOCIATES (INDIA) PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1042(ND)2021		no index, no pagination	23/03/2021
4136	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020		Need master index and volume wise index volume separately, volume does not contain more than 200 pages	4/15/2021
4137	0710102086982019/11	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		Wrong e-filing	4/15/2021
4138	0710102105402019/12	ANUPAM ENTERPRISES Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1812(ND)2019		Wrong e-filing	4/15/2021
4139	0710102107732020/2	ASHOK MITTAL Vs. SINGLA INFRABUILD PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/178(PB)2020		Index missing	4/15/2021
4140	0710102115722020/3	RAGHUDHA PROPERTIES PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2020		Wrong e-filing	4/15/2021
4141	0710102147832019/3	PARAS ENTERPRISES Vs. ARISU PACKAGING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3125(ND)2019		Index missing	4/15/2021
4142	0710102149722019/7	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019		Wrong e-filing	4/15/2021

4143	0710120004512018/21	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018		Wrong e-filing	4/15/2021
4144	0710200410172018/26	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		Wrong e-filing	4/15/2021
4145	0710200412802017/10	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017		Wrong e-filing	4/15/2021
4146	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED		Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020		Wrong e-filing	4/16/2021
4147	0710102033942018/13	ORIENTAL BANK OF COMMERCEOF Vs. VALLABH STEEL WEST PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/107(PB)2019		Wrong e-filing	4/16/2021
4148	0710102080762019/3	MORELLE DEALERS LLP Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019		No stamp paper, Affidavit not notarised	4/16/2021
4149	0710102080762019/4	MORELLE DEALERS LLP Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019		No stamp paper, Affidavit not notarised	4/16/2021
4150	0710102080762019/5	MORELLE DEALERS LLP Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019		No stamp paper, Affidavit not notarised	4/16/2021
4151	0710102080762019/6	MORELLE DEALERS LLP Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019		No stamp paper, Affidavit not notarised	4/16/2021
4152	0710102083842020/6	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020		No Index, no pagination	4/16/2021
4153	0710102095932020/6	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		True copy sign missing on every page	4/16/2021
4154	0710102106542020/4	TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/171(ND)2020		No Index	4/16/2021
4155	0710102018812021/2	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		No Index, No pagination, True copy sign missing on every page	19/03/2021

4156	0710102077422020/7	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		Master index missing, True copy sign missing on every page	19/03/2021
4157	0710102029162020/5	AMRIT KUMAR PATEL Vs. PHEONIX ARC PRIVATE LIMITED		Section 94(1)	COMPANY PETITION IB (IBC)/773(ND)2020		Documents not showing	22/03/2021
4158	0710102098132019/31	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1896(ND)2019		Documents not showing	22/03/2021
4159	0710102009442021/3	SHALINI KHURANA Vs. JNR HOTELS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/46(ND)2021		Court fees missing on vakalatnama	23/03/2021
4160	0710102012532020/8	THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/494(ND)2020		Page no. 42, 58, 59, 62, 65, 66, 68 ,69, 70- 80, 83- 92, 122, 156, 166, 190, 191, 264, 293,	23/03/2021
4161	0710102020292020/1	GRAPHISADS PRIVATE LIMITED Vs. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/563(ND)2020		Proof of service missing	23/03/2021
4162	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED		Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020		Page no. 5 - not clear, volume wise index missing	23/03/2021
4163	0710102077862020/14	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		Page no. 8 not clear, welfare and court fees missing	23/03/2021
4164	0710102108532020/2	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		Wrong e-filing	23/03/2021
4165	0710102109462020/2	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		Wrong e-filing	23/03/2021
4166	0710102154292019/4	PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3144(ND)2019		Need to file separately	23/03/2021
4167	0710102166592019/5	UNION OF INDIA Vs. P.D. AGROPROCESSORS LIMITED		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/30(ND)2020		Stamp Paper missing	23/03/2021
4168	0710102173902019/1	INCOME TAX OFFICER WARD 10(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S GOLDEN EYE BUILDMART PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/79(ND)2020		True Copy sign missing	23/03/2021

4169	0710102001742020/2	ANKIT NARANG Vs. NIKKO AUTO LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/44(PB)2020		Page no. not mention on vakalatnama	24/03/2021
4170	0710102007642021/1	SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)2021		stamp papar missing	24/03/2021
4171	0710102014702018/42	ICICI BANK LIMITED Vs. C &C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Volume contain more than 200 pages, true copy sign missing on every page, page no. 179 not clear	24/03/2021
4172	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		documents incomplete, not properly arranged	24/03/2021
4173	0710200425572018/10	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/451(PB)2018		Page no. 116 page cut, Page no. 120 not mention in index	24/03/2021
4174	0710200718642018/5	EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2018		NO index, no pagination	24/03/2021
4175	0710102012122019/3	P.R. ROLLING MILLS PVT. LTD Vs. JAYCEE AUTOFAB PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/542(ND)2019		Proof of service missing	24/03/2021
4176	0710102082682020/6	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs.		Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/106(ND)2020		True copy sign missing	24/03/2021
4177	0710102082682020/7	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs.		Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/106(ND)2020		True Copy Sign missing on every page	24/03/2021
4178	0710102099202019/6	M/S EMGREEN IMPEX LTD. (EARLIER KNOWN AS M/S EMGREEN IMPEX PVT. LTD.) Vs. M/S ANR INTERNATIONAL PVT. LTD. & OTHERS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1623(ND)2019		True Copy sign missing on every page	24/03/2021
4179	0710102116102020/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/807(ND)2020		True Copy Sign missing	24/03/2021
4180	0710102118302020/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/825(ND)2020		True Copy Sign Missing	24/03/2021

4181	0710102146782019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRACHI INTERIORS PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/848(ND)2019		Back Date affidavit	24/03/2021
4182	0710102147062019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/844(ND)2019		Back date affidavit , page no. 15 not clear	24/03/2021
4183	0710102174042019/3	MAHESH KUMAR MITTAL Vs. GOLDMAX TRADE N BIZ PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)2020		No Index, No pagination	24/03/2021
4184	0710102412382017/27	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Stamp paper missing, page no. 4 not clear	24/03/2021
4185	0710120011332018/3	BRIJESH SAHU Vs. KDP BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1369(ND)2018		Stamp paper missing	24/03/2021
4186	0710200421402018/1	REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA Vs. M/S. INTELLECTUAL BUILDERS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/228(ND)2018		Court fees missing on vakalatnama	24/03/2021
4187	0710102070282020/2	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.		Sec 42,Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2734(PB)2020		File rejoinder and application separately	5/21/2021
4188	0710200410882018/11	SUPER PRINT SERVICES Vs. M/S XALTA FOOD AND BEVERAGES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/702(ND)2018		True copy sign missing on every page, more than 200 pages in single volume	5/21/2021
4189	0710102021292021/1	RAKESH GUPTA Vs. M/S STRAIGHT EDGE CONTRACTS PVT LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1663(ND)2021		True copy sign missing on every page	5/22/2021
4190	0710200412592017/56	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		single volume contain more than 200 pages, page no. 19 page not clear, page no. 22 page cut,	5/22/2021
4191	0710102031522021/1	DEVENDRA BHATI Vs. GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1994(ND)2021		True copy sign missing on every page	5/24/2021
4192	0710102115552019/12	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. KAY EM COPPER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2027(ND)2019		Wrong e-filing	5/24/2021

4193	07101021330620 19/6	SAMEEKSHA INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/722(ND)2019		Wrong e-filing	5/24/2021
4194	0710102019842021/1	GIRWAR SINGH JAKHAR Vs. EARTH INFRFASTRUCTURES LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1311(ND)2021		Volume wise index missing, true copy sign missing on every page	5/25/2021
4195	0710102069572020/1	INDIAN DUROBUILD PVT. LTD. Vs. KINDLE INFRAHEIGHTS PVT. LTD.		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/82(ND)2021		Need to file documents separately	5/25/2021
4196	0710102034512018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S ISHWAR EXPTRADE PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/20(ND)2019		Wrong e-filing	25/03/2021
4197	0710102060922020/5	SURAJ KUMAR KAUSHAL & OTHERS Vs. SARVOTTAM REALCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/901(ND)2020		Index missing, true copy sign missing	25/03/2021
4198	0710102063012020/4	ELLIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		IBC Section 59	COMPANY PETITION IB (IBC)/1043(ND)2020		Page no. 7, page cut	25/03/2021
4199	0710102086612020/3	HORIZON BUILDCON PRIVATE LIMITED Vs. HORIZON BUILDCON PRIVATE LIMITED		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3960(ND)2020		Notary date missing on affidavit	25/03/2021
4200	0710102092072020/3	POOJA BAHRY Vs. NTL ELECTRONICS INDIA LIMITED		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5768(ND)2020		Page no. 20 notary date missing, Rs 3 court fees missing on vakalatnama	25/03/2021
4201	0710102092072020/4	POOJA BAHRY Vs. NTL ELECTRONICS INDIA LIMITED		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5768(ND)2020		Need stamp paper of Rs 100 , notary date missing, Rs 3 court fees missing	25/03/2021
4202	0710102095282019/5	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1456(PB)2019		Wrong e-filing	25/03/2021
4203	0710102097692019/2	ATUL KUMAR KANSAL Vs. SAMYAK PROJECT PRIVATE		Sec. 45 (1)	COMPANY APPLICATION(IBC)/891(ND)2019		Page no. not mention in index, volume contain more than 200 pages, true copy sign missing	25/03/2021
4204	0710102100592020/2	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020		Index Missing	25/03/2021
4205	0710102102412020/3	VENKATA NAGESWARA THRINATH ITIKA Vs. SITI VISION DIGITAL MEDIA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1031(ND)2020		No pagination	25/03/2021

4206	0710102105452020/2	KULBHUSHAN KOHLI Vs. MASCON HEALTHCARE PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/163(PB)2020		True Copy Sign Missing	25/03/2021
4207	0710102108502020/1	VISOULIA ELECTRONICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS GOVERNMENT OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/19(ND)2021		stamp Paper missing	25/03/2021
4208	0710102109342020/2	DALMIA FAMILY OFFICE TRUST Vs. ALMOND INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1079(PB)2020		wrong e-filing	25/03/2021
4209	0710102109342020/3	DALMIA FAMILY OFFICE TRUST Vs. ALMOND INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1079(PB)2020		Wrong e-filing	25/03/2021
4210	0710102109462020/2	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		wrong e-filing	25/03/2021
4211	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		True Copy sign missing on every page, Page no. 190, 241, 293 stamp paper missing, welfare and court fees missing on vakalatnama,	25/03/2021
4212	0710102109462020/4	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		Wrong e-filing	25/03/2021
4213	0710102109962019/3	CARGO PLANNERS LTD Vs. AAKRITI INFO-MEDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1899(ND)2019		Rs 3 court fees missing	25/03/2021
4214	0710102113742020/1	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020		Stamp paper missing, true copy sign missing on every page	25/03/2021
4215	0710102116822020/1	PUNAM MAKHNI Vs. DIWAKAR COMMERCIAL PVT LTD		Sec. 59	COMPANY PETITION (COMPANIES ACT)/51(ND)2021		Proof of service missing	25/03/2021
4216	0710102117092020/2	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020		Stamp paper missing, notary missing	25/03/2021
4217	0710200410782018/1	M+R LOGISTICS INDIA PVT LTD Vs. THE INDURE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/898(ND)2018		Wrong e-filing	25/03/2021

4218	0710102005832021/2						Need to add separate volume 1 index after master index, Stamp paper missing, true copy sign missing on every page. page no. 162 page cut,	
4219	0710102003942020/1	RAYALA WIND POWER COMPANY PVT. LTD. Vs. MR. ASHISH CHOPRA SUSPENDED DIRECTOR OF CD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/311(ND)2020		Wrong e-filing	25/03/2021
4220	0710102007882021/1	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/101(ND)2021		Wrong e-filing	25/03/2021
4221	0710102007882021/3	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/101(ND)2021		Wrong e-filing	25/03/2021
4222	0710102015702020/3	HERO SOLAR ENERGY PVT. LTD. Vs. NATIONAL TEXTILE CORPORATION LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/452(ND)2020		True copy sign missing on every page	25/03/2021
4223	0710102019992021/1	DR. RAJEEV KUMAR SHARMA Vs. NAYATI HEALTHCARE & RESEARCH NCR PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/65(ND)2021		Rs 100 stamp paper needed	25/03/2021
4224	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED		Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020		Volume wise index missing	25/03/2021
4225	0710102156952019/5	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3213(ND)2019		Proof of service missing	4/14/2021
4226	0710200014262017/15	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER		Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017		Wrong e-filing	4/14/2021
4227	0710102012142021/1	RAJESH RAMNANI Vs. BANGA ELECTRONICS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/808(ND)2021		Wrong e-filing	4/19/2021

4228	0710102023802021/2	GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/212(ND)2021		No index	4/19/2021
4229	0710102410042018/21	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(PB)2018		True copy sign missing on every page	4/19/2021
4230	0710102012642019/11	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		Wrong e-filing	4/20/2021
4231	0710102012642019/12	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		Wrong e-filing	4/20/2021
4232	0710102017062021/2	GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/30(ND)2021		Volume have more than 200 pages	4/20/2021
4233	0710102029242020/3	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. RAKESH BHATNAGAR		Section 95(1)	COMPANY PETITION IB (IBC)/726(ND)2020		Wrong e-filing	4/20/2021
4234	0710102081822019/6	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2019		Index and court fees missing	4/20/2021
4235	0710102007022020/2	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/539(ND)2020		Wrong e-filing	4/21/2021
4236	0710102007072020/1	SHAKTI CLEARING AGENCY Vs. FE (INDIA) LTD		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/538(ND)2020		Wrong e-filing	4/21/2021
4237	0710102105312020/2	KASHI VISWANATHAN SIVARAMAN Vs. AKL IMPEX PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/5447(ND)2020		Documents not available	4/21/2021
4238	0710102004622021/1	DEEPA SHARMA Vs. TRANSASIA AUTO AND GENERAL FINANCE LTD		Sec. 71(10)	COMPANY PETITION (COMPANIES ACT)/68(ND)2021		Index missing, welfare and court fees missing	4/22/2021
4239	0710102026592021/2	SANTOSH SHARMA Vs. KAPIL GUPTA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1700(ND)2021		Stamp paper missing	4/22/2021
4240	0710102090272019/1	TATA TELESERVICES LIMITED Vs. REHEJA DEVELOPERS M-LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/1008(PB)2019		Stamp paper missing, notary missing, proof of service missing	4/22/2021

4241	0710102090292019/1	BHARTI AIRTEL LIMITED Vs. MR. VENTAKESAN SANKARANARAYANAN		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/1007(PB)2019		Stamp paper missing, notary missing, proof of service missing	4/22/2021
4242	0710102169962019/12	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		Documents not available	4/22/2021
4243	0710102022452021/4	KOTAK MAHINDRA BANK Vs. ORRIS INFRASTRUCTURE PVT. LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1450(ND)2021		Welfare and court fees missing	4/23/2021
4244	0710102025612021/1	PANKAJ KHETAN Vs. ATUL TANDON		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1648(ND)2021		Back date affidavit	4/23/2021
4245	0710102087232020/12	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		Index missing	4/23/2021
4246	0710102118362020/6	SANT ANAND INDUSTRIES PRVATE LIMITED Vs. DAKSHINANCHAL VIDHYUT VITRAN NIGAM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5689(ND)2020		Translation copy missing of hindi documents	4/23/2021
4247	0710102141282019/1	INCOME TAX OFFICER WARD 6 (1) Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF :M/ S. CHETAK ENGINEERING PVT. LTD.)		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/817(ND)2019		Stamp paper missing, notary missing	4/23/2021
4248	0710102024292021/1	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		Stamp paper missing, notary missing , true copy sign missing on every page	4/24/2021
4249	0710102026982021/2	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1785(PB)2021		Proof of service missing	4/25/2021
4250	0710102117242020/4	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2020		Volume wise index missing	4/15/2021
4251	0710102410382017/48	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		Wrong e-filing	4/15/2021
4252	0710102021362021/1	STATE BANK OF INDIA Vs. M/S CENTURY COMMUNICATION LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1405(PB)2021		Wrong e-filing	4/16/2021

4253	0710102022502021/1	PNB HOUSING FINANCE LTD. Vs. RAHEJA DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/215(PB)2021		True copy sign missing on every page	4/16/2021
4254	0710102027582021/1	LSF10 ROSE INVESTMENTS S.Ã R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021		Master index missing	4/16/2021
4255	0710102062082020/4	RITESH SPINNING MILLS LIMITED Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2021		Wrong e-filing	4/16/2021
4256	0710102062082020/5	RITESH SPINNING MILLS LIMITED Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2021		Wrong e-filing	4/16/2021
4257	0710102062082020/6	RITESH SPINNING MILLS LIMITED Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2021		Wrong e-filing	4/16/2021
4258	0710102086692020/2	M/S. ANSAL HOUSING & CONSTRUCTION LTD. Vs. M/S. SAMYAK PROJECTS PVT. LTD.		----Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3721(PB)2020		True copy sign missing on every page	4/16/2021
4259	0710102100102019/6	TRANSRAIL LIGHTING LIMITED Vs. ZAPDOR ENGINEERING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1619(ND)2019		Index missing	4/16/2021
4260	0710102102072020/3	ANUJ PARASHAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/24(ND)2021		Page no. 4 - 5 True copy sign missing	4/16/2021
4261	0710102105662020/4	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020		True copy sign missing on every page	4/16/2021
4262	0710102105992020/3	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2020		Proof of service missing	4/16/2021
4263	0710102114622019/12	ISITH PRAKASH GANGOOLY Vs. NUGREEN ENERGY PRIVATE LIMITED & ORS.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/128(ND)2019		Wrong e-filing	4/16/2021
4264	0710102115602020/2	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		True copy sign missing on every page	4/16/2021
4265	0710102122452019/7	UTSAV SECURITIES PRIVATE LIMITED Vs. SNS DIAGNOSTICS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2260(ND)2019		Documents not available	4/16/2021

4266	07101021299120 19/4	NUGREEN ENERGY PRIVATE LIMITED Vs. ISITH PRAKASH GANGOOLY		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/146(ND)2019		Wrong e-filing	4/16/2021
4267	0710102427572018/19	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)2018		Wrong e-filing	4/16/2021
4268	0710102016972021/1	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	4/18/2021
4269	0710102016972021/2	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	4/18/2021
4270	0710102016972021/3	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	4/18/2021
4271	0710102068312020/4	ESSJAY ERICSSON PVT. LTD. Vs. FRONTLINE (NCR) BUSINESS SOLUTIONS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/878(ND)2020		No index, no pagination	4/18/2021
4272	0710102096442020/1	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4399(ND)2020		File documents in single pdf with proper index	4/18/2021
4273	0710102109462020/5	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		True copy sign missing on every page	4/18/2021
4274	0710102410282017/24	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. NET 4 INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/409(PB)2017		True copy sign missing on every page	4/18/2021
4275	0710102014202020/7	MM AQUA TECHNOLOGIES LIMITED Vs. M/S VEDA CHEM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/450(ND)2020		True copy sign missing on every page	4/19/2021
4276	0710102028952021/1	ID SERVE SOLUTIONS Vs. PCI LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1813()2021		Wrong e-filing	4/19/2021
4277	0710102035812020/14	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		File both reply separately	4/19/2021
4278	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		True copy sign missing on every page	4/19/2021

4279	0710200000062017/23	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		Wrong e-filing	4/19/2021
4280	0710102012872021/2	VIVEK GARG Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/859(PB)2021		Wrong e-filing	4/20/2021
4281	0710102012882021/2	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Wrong e-filing	4/20/2021
4282	0710102012892021/2	PRIYANKA AGGAWAL Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021		Wrong e-filing	4/20/2021
4283	0710102029682018/2	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES SUPER SHAKTI COOKING OILS PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1212(ND)2018		Page no. 6 not clear	4/20/2021
4284	0710102087232020/11	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		Index missing	4/20/2021
4285	0710102139322019/2	INCOME TAX OFFICER WARD 24(3) Vs. REGISTRAR OF COMPANIES & SUNBIZ INDIA NETWORK AND MARKETING PVT LTD		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/801(ND)2019		Page no. 5- 8, 13-20 not clear	4/20/2021
4286	710102030222020	DR. B.M ABROL AND DR. SUNITA ABROL VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/456(ND)2018	Sec 60(5)	Prerna	Pg-46,52,56 in hindi Pg-105 not clear section not mention in soft copy	25/06/2021
4287	710102039392021	M/S BADRIVAS BIOTECH PRIVATE LIMITED VS SH. SUSHEEL KUMAR GUPTA	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/812(ND)2018	Sec 60(5)	Anjaneya	Pg- 25,116 to 124,127 page not clear need type and mention on page	25/06/2021
4288	710102042922021	VIJAY KUMAR GUPTA VS ESSAR POWER M.P LIMITED	Miscellaneous Application (IBC)	COMPANY PETITION IB (IBC)/699(ND)2019	Sec 60(5)	Rahul	File affidavit separately or remove extra file(file need to divide into another volume after pg. no. 200)	25/06/2021
4289	710102042112021	ARUNA SAKHUJA VS CAT AIR PRIVATE LIMITED		Rule16(d),NCLT Rules,2016		Vidya Sharadha	CASE TYPE WRONG, SECTION WRONG AND MAIN CASE NOT LINK	25/06/2021
4290	0710102007332019/25	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)2019		Document filed four times.. Same document	25/06/2021

4291	0710102036022021/1	BHABANI PIRVATE LTD Vs. EMERGENT TRADERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/273(PB)2021		E-stamp is missing	25/06/2021
4292	0710102090312020/14	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/119(ND)2020		Sign is missing from Page Nos. 3 to 12	25/06/2021
4293	0710200422432018/57	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		Document filed twice, Affidavit missing	25/06/2021
4294	710102042372021	MAXIMAL INFRASTRUCTURE PRIVATE LIMITED VS GANGA RAM AGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/755(PB)2018	TANIA SHARMA	section not match pdf and technically Pg- 36 to 45 hindi and not clear Pg- 54 to 64 hindi and not clear Pg- 77 to 85 hindi and not clear Pg- 94 to 103 hindi and not clear Pg- 12 to 113 hindi and not clear please mention typed copy	28/06/2021
4295	710102043322021	REGIONAL PROVIDENT FUND COMMISSIONER VS SURESH KUMAR JAIN	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1731(ND)2019	Manish Dhir	Wrong case type nature, sign missing on application and sign and true copy is missing on annexures	28/06/2021
4296	710102043182021	REGIONAL PROVIDENT FUND COMMISSIONER VS SURESH KUMAR JAIN	Miscellaneous Application (IBC)	Sec 42	COMPANY PETITION IB (IBC)/1731(ND)2019	Manish Dhir	CASE TYPE WRONG	28/06/2021
4297	710102033202021	MR. PRASHANT KUMAR PATHAK VS DELCURE LIFESCIENCES LTD	Company Petition (Companies Act)	Sec. 241(1)		DUSHYANT	In pg-1 and 2 the extra section fees missed	28/06/2021
4298	710102041102021	FLORA DISTRIBUTORS PRIVATE LIMITED VS PRECIOUS TRADEWAYS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		VIJAY	Pages not clear 148,161, no sign in every page of MoA & AoA	28/06/2021
4299	710102042562021	KBIC INFRASTRUCTURES PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		Devesh	Brief synopsis missed,Income tax service missed,welfare and court fee missed	28/06/2021
4300	710102042542021	GUPTA DYEFAB PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion,Rule 32		DEEPAK	link 2nd motion with 1st motion	28/06/2021

4301	0710102004972021/1	BLUELEMON TECHNOLOGIES PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/36(ND)2021		E-stamp missing, Service to ROC m	28/06/2021
4302	0710102008282021/1	TEJAS COMMUNICATION AND TECHNOLOGY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/74(ND)2021		STAMP MISSING	28/06/2021
4303	0710102028792021/1	NALINI PIC AND PAC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/87(ND)2021		E-stamp missing, Service to ROC m	28/06/2021
4304	0710102031552021/4	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2028(PB)2021		Same Document filed twice, Sign m	28/06/2021
4305	0710102014442021/2	LENA BUILDCON PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/40(PB)2021		Proof of service missing	28/06/2021
4306	0710102014552021/1	GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED Vs. WASEEM AHMAD		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1025(ND)2021		Sign missing in Page Nos. 3 to 14, 2	28/06/2021
4307	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		true copy sign missed in all pages	
4308	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020		incompelete document	
4309	0710102082812020/2	AMIT GEONKA Vs.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020		true copy missed in all pages	
4310	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1141(ND)2019		wrong e fill	
4311	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		need to file in one volume	
4312	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019		wrong e fill	

4313	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019		wrong e fill	
4314	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/100(ND)2020		not complete document	
4315	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020		No Pagination, No Index	
4316	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2694(ND)2019		wrong e fill	
4317	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		true copy missed in all pages	
4318	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		true copy missed	
4319	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS		Rule 11 of NCLT, 2016,Section 74	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020		wrong e fill	
4320	0710102087092020/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/939(ND)2020		index missed	
4321	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018		pg 5 need to translate	
4322	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI			INTERLOCUTORY APPLICATION (I.B.C)/3758()2020		True copy sign missed	
4323	0710102160992019/6	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED			COMPANY PETITION IB (IBC)/3(ND)2020		True copy sign missed	
4324	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED			COMPANY PETITION (COMPANIES ACT)/302(ND)2018		Wrong e-filed Document (Application filed)	

4325	07101024214420 18/5	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED			COMPANY PETITION (COMPANIES ACT)/135(ND)2018		Wrong e-filed Document (Application filed)	
4326	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED			COMPANY PETITION (COMPANIES ACT)/144(ND)2016		True copy sign missed	
4327	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED			COMPANY PETITION (COMPANIES ACT)/144(ND)2016		True copy sign missed	
4328	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN			INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020		No Pagination, No Index	
4329	0710102011492020/1	INDIABULLS DISTRIBUTION SERVICES LIMITED Vs. PRATEEK REALTORS INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/465(ND)2020		Pg: 69,72,not clear ,true copy signe missed	
4330	0710102098132019/17	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1896(ND)2019		Index, paging ,sign missed true copy	
4331	0710102152502019/4	ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3108(ND)2019		Pg: 16 not clear , some true copy sign missed	
4332	0710200400532012/3	SA KANTI PRASAD AGARWAL Vs. M/S GALAXY NIRMAAN PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/63(ND)2012		Wrong doc (IA)	
4333	0710102017922020/1	R.R. DISTRIBUTERS PVT. LTD Vs. M/S KANODIA TECHNOPLAST LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/548(ND)2020		Index missed paging missed	
4334	0710102024492018/8	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1650(ND)2018		Wrong file Application	
4335	0710102140122019/6	ADITYA KUMAR Vs. GLOBAL ENERGY TALENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2734(ND)2019		Pg 165 small font	
4336	0710102003752020/4	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/220(ND)2020		Wrong file Application	
4337	0710102012792020/1	TAIPACK LIMITED Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/869(ND)2020		incomplete document	
4338	0710102076582019/4	MORGAN ASIA LIMITED Vs. PARAMOUNT PROPBUILD PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/118(ND)2019		wrong file consent letter form filed By Irp	
4339	0710102145102019/5	ANUSH FINLEASE AND CONSTRUCTION Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2483(PB)2019		Wrong Doc Upload	

4340	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application	
4341	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application	
4342	0710102146212019/5	M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)2019		Wrong file Application	
4343	0710102001962019/12	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		Wrong file Application	
4344	0710120007702018/22	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application	
4345	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/661(PB)2018		Wrong file Application	
4346	0710102412382017/2	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Wrong file Application	
4347	0710200412802017/6	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017		Wrong file Application	
4348	0710102134582019/7	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2019		Index Missing Etc	
4349	0710102002242020/4	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		Wrong File	
4350	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		Wrong file Application	
4351	07101020115420 19/4	RAJIV BHATNAGAR Vs. ENFORCEMENT DIRECTORATE LUCKNOW		Sec 60(5)	MISCELLANEOUS APPLICATION (IBC)/1089(ND)2019		wrong File	
4352	0710102146272019/2	TRENDS REMEDIES PRIVATE LIMITED Vs. LEXUS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2932(ND)2019		Wrong file Application	
4353	0710102158502019/2	NIDHI SINGH Vs. UNITECH LIMITED		Application under any other provisions	EXECUTION PETITION/144(ND)2019		Wrong file Application	

4354	07102004046220 18/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		Wrong file Application	
4355	0710102027462020/2	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Application under any other provisions	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020		Wrong file Application	
4356	0710102027462020/3	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Application under any other provisions	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020		Wrong file Application	
4357	0710102149722019/4	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019		Uncomplete doc	
4358	0710102013952019/2	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/159(PB)2019		Wrong file Application	
4359	0710102141882019/8	BEST AGROCHEM PVT LTD Vs. TURTLE BOOKS PVT LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/149(PB)2019		Wrong file Application	
4360	0710102003692020/3	KUMARI ANKITA & ORS. Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/140(ND)2020		Uncomplete doc	
4361	0710102035962020/1	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020		sign,true copy missed	
4362	0710102035962020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020		sign,true copy missed	
4363	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)2019		Wrong Doc Upload	
4364	0710102107222019/4	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)2019		Wrong Doc Upload	
4365	0710102412262017/4	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017		Wrong file Application	
4366	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application	
4367	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application	

4368	0710102001962019/14	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		Wrong file Application	
4369	0710102004382020/8	JALSA CLOTHINGLINE LIMITED Vs. JALSA CLOTHINGLINE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/25(ND)2020		Paging true copy sign missed, index missed	
4370	0710102013222020/9	ECLEAR LEASING AND FINANCE PRIVATE LIMITED Vs. ECLEAR LEASING AND FINANCE PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/29(ND)2020		Paging true copy sign missed, index missed	
4371	0710102021862020/2	SONY FINANCIAL SERVICES LIMITED Vs. UPFRONT TRADING PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/39(ND)2020		Paging true copy sign missed, index missed	
4372	0710102031572020/1	WBT-INDIA PRIVATE LIMITED Vs. ANNALAKSHMI TRADELINKS PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/50()2020		Paging true copy sign missed, index missed	
4373	0710102130862019/9	ADECCO INDIA PVT. LTD. Vs. AVENTURA COMPONENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2484(ND)2019		inedx missed	
4374	07101024122620 17/5	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017		Wrong file Application	
4375	07101024122620 17/6	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017		Wrong file Application	
4376	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		Some pages true copy sing missed	
4377	0710102147942019/7	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD.		Sec 30	COMPANY APPLICATION(IBC)/856(ND)2019		Paging true copy sign missed	
4378	0710102036092020/1	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		Some pages true copy sing missed	
4379	0710102018992020/1	MAPLE GARMENTS PVT LTD Vs. REGISTRAR OF COMPANIES DELHI â˜S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(PB)2020		POS not upload	
4380	0710102119142019/5	ULTRATECH CEMENT LTD Vs. CROSS ROAD BUILDCON PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2157(ND)2019		Wrong file Application	

4381	0710102130382019/1	MAYA GUPTA (LIQUIDATOR) Vs. SRI SAI AGENCIES		Sec 60(5)	COMPANY APPLICATION(COMPANIES ACT)/1291(ND)2019		Uncomplete doc	
4382	0710102004682019/10	VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/332(ND)2019		Uncomplete doc	
4383	0710102036092020/4	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		index and pagination is missing	
4384	0710102036092020/5	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		index and pagination is missing	
4385	0710102026152020/1	HIND POCKET BOOKS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020		index is missing	
4386	0710102036092020/6	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		documents are not completed and index is missing	
4387	0710102091722019/9	SURYAVANSHI MERCANTILE PRIVATE LIMITED Vs. S.P. FLAVOURS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/86(PB)2019		index and pagination is missing	
4388	0710102169762019/12	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/36(PB)2020		index missing	
4389	0710200411492017/6	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/189(ND)2017		pg no. 13,15,17,19,21,23,25,27 are not clear	
4390	0710102020202020/1	LUNEXA ADVANTAGE KNOWLEDGE PROCESSING SERVICES PRIVATE LIMITED Vs. FUTEC SHELTERS PVT. LIMITED		IBC Section 59	COMPANY PETITION IB (IBC)/564(ND)2020		pagination is missing on index and as well as every page of service	
4391	0710102003192020/3	M/S D. LIGHT ENERGY PRIVATE LIMITED Vs. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/223(ND)2020		pagination is missing	
4392	0710102105272019/4	STALLION ADVISORS PVT LTD Vs. CHANDA EXPORTS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/114(ND)2019		all pages are not clear	
4393	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		translation 747,75,76,77,82	

4394	07101021306920 19/7	GLOBAL POWER TRANSFORMERS LTD Vs. VICTORY INFRATECH PRIVATE LIMITED		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/152(ND)2019		pg no. 1-3 are not clear	
4395	07101020936420 19/17	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		index and pagination is missing	
4396	07101020438020 20/1	PD ADVISORY SERVICES LLP Vs. DEVENDRA TANEJA		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2100(PB)2020		index is missing	
4397	07101020179520 20/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020		Volume need to divide after page 200	
4398	07101020612520 20/1	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/72(PB)2020		pg no 8,9,10 are missing and pg no 18-25 are not clear	
4399	07101021697320 19/1	V.N. PROPERTIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020		pdf need to merge into one	
4400	07101021513120 19/20	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		wrong efiling	
4401	07101021513120 19/21	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		wrong efiling	
4402	07101021697320 19/2	V.N. PROPERTIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020		pdf need to merge in one	
4403	07101020313320 20/1	NEERAJ PARMAR Vs. EARTH INFRASTRUCTURE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1909()2020		index is missing	
4404	07101020742020 19/9	JACHANA ESTATE PRIVATE LIMITED Vs.		Sec-sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/81(PB)2019		wrong efiling	
4405	07101021513120 19/22	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		index missing	
4406	07101020037520 20/5	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/220(ND)2020		wrong efiling	

4407	0710102093642019/18	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		Index missing	
4408	0710102165752019/2	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)2020		wrong efiling	
4409	0710120008462018/5	G TANS LOGISTICS INDIA PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1093(ND)2018		rejected wrong file	
4410	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		wrong index,file not according toindex	
4411	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		written submission sign missed,true copy sign and stamp missed,serivce to all respodent	
4412	0710102009192020/1	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020		wrong document	
4413	0710102009192020/2	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020		true copy sign and stamp missed,Income tax service missed	
4414	0710102039702020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020		Only proof of service	
4415	0710102131702019/3	STELLAR CORPORATION Vs. SUMANGLAM IMPEX PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2580(PB)2019		Wrong filing	
4416	0710102422882018/8	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Index missed,sign on reply missed,pg-42,47,49,51,52,55,56,64,67 cut,true copy stamp missed	
4417	0710102422882018/9	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Index missed,sign on reply missed,pg-42,47,49,51,52,55,56,64,67 cut,true copy stamp missed	
4418	0710102031812020/1	SUNIL KUMAR GUPTA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2040()2020		wrong document,Index missed,document not properly uploaded.	
4419	0710102062252020/1	NARMADA CEREALS LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2134()2020		Only vakalatnama	

4420	0710102132232019/1	INCOME TAX OFFICER WARD 25(4) Vs. REGISTRAR OF COMPANIES & TRIP COMMUNICATIONS PVT LTD		Sec 252 (1) - By Government Body	COMPANY PETITION (COMPANIES ACT)/709(ND)2019		Pg-5,7,9 not clear,service missed	
4421	0710102151312019/23	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		wrong document	
4422	0710102164562019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PUNJAB PROTECTION SAFE GUARDS PVT. LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/1017(ND)2019		Pg-3,4,14,15 not clear,pg-17,18 translate,service missed	
4423	0710102017202018/5	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/395(PB)2018		wrong page numbering	
4424	0710102017202018/6	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/395(PB)2018		service missed	
4425	0710102024492018/9	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1650(ND)2018		wrong file application	
4426	0710102422882018/10	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		document not upload properly	
4427	0710200411352018/27	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		wrong file application	
4428	0710200411352018/28	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		wrong file application	
4429	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		wrong file application	
4430	0710200411352018/30	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		wrong file application	
4431	0710102007062020/1	VEDIKA NUT CRAFTS PRIVATE LIMITED Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/548(PB)2020		wrong file application	
4432	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1919()2020		wrong file application	
4433	0710102062262020/1	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/58()2020		wrong document	

4434	0710102062392020/1	ASHOK KUMAR GULLA Vs. PRIYANKA CHAHAL & ANR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2121(PB)2020		document not properly uploaded	
4435	0710102115222019/4	PAISALO DIGITAL LIMITED Vs. CHAHAL PARIVAHAN PVT LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2095(ND)2019		Wrong file applcation	
4436	0710102161222019/2	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/1035(ND)2019		roc service missed	
4437	07101024122620 17/7	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017		wrong file application	
4438	0710120004072018/27	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		Wrong document	
4439	0710200722442018/2	INCOME TAX OFFICER, WARD-1 NEW DELHI Vs. ROC-AURA EARTH ENERGY PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/992(ND)2018		service missed	
4440	0710102000802020/1	MUKUL KUMAR Vs. A M VINYL PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/209(ND)2020		True copy stamp missed	
4441	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020		true copy sign and stamp missed	
4442	0710102094442019/3	INDIAN STEEL AND POWER PRIVATE LIMITED Vs. PUSHP STEELS AND MINING PRIVATE LIMITED		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/140(ND)2019		Wrong file application	
4443	0710102096182019/4	AUGITE ESTATE PRIVATE LIMITED Vs. INDIA INK DEVELOPERS AND REALTORS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/109(ND)2019		wrong document case type.	
4444	0710102106352019/3	R.H.PRASAD & CO. PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/113(ND)2019		Document not properly uploaded,Index missed	
4445	0710102131712019/5	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		Sec 30	COMPANY APPLICATION(IBC)/2083(PB)2019		Wrong file application	
4446	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3386(ND)2019		wrong documnet	
4447	0710102159702019/11	MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2020		wrong document type	

4448	0710102173502019/2	MUFIN FINANCE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2020		Wrong file application	
4449	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Wrong file application	
4450	0710102025292020/3	PRECISE LABORATORIES PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)2020		uncomplete document	
4451	0710102031452020/1	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/61(ND)2020		pg-18,20a,70,76,91 blank,pg-27,87,88,90,93,118,129,131,135,137 not clear,proof of service missed	
4452	0710102031452020/2	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/61(ND)2020		pg-15,18 blank,pg-23,83,84,86,88,134-136,138 not clear,pg-100 repeated,proof of service missed	
4453	0710102101192019/11	ADFUSION MEDIA Vs. BIZ AD OPTIMISER PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2019		page numbering not mention,document not properly uploaded	
4454	0710102105692019/3	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1753(ND)2019		Wrong file application	
4455	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/1910(PB)2019		Wrong file application	
4456	0710120007302018/57	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Sign missed on reply,Proof of service missed	
4457	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1304(ND)2020		Only proof of service	
4458	0710102008232020/4	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020		Wrong document	
4459	0710102063842020/1	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020		Wrong file application	
4460	0710102126352019/4	BHAVYAM FABTRADING LIMITED Vs.		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/136(ND)2019		true copy sign and stamp missed	

4461	0710102128782019/9	SANDARBH FOOD PVT LTD Vs.		Sub-section (l) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/150(ND)2019		page numbering missed	
4462	0710102145852019/5	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019		Only index	
4463	0710102145852019/6	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019		pg-3 not clear	
4464	0710102155412019/3	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/926(ND)2019		service missed of roc	
4465	0710102167232019/1	SARVESH KASHYAP Vs. O-ZONE NETWORKS (P) LTD		Sec 12(2)	COMPANY APPLICATION(IBC)/1672(ND)2019		Wrong document	
4466	0710102169272019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/70()2020		pg-4,proof of service roc missed	
4467	0710102169302019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/50(ND)2020		Proof of service missed of roc	
4468	0710102169372019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/89(ND)2020		proof of service missed	
4469	0710102171992019/3	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020		page numbering missed after pg-8	
4470	0710102171992019/4	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020		page numbering missed after pg-8,pg-9,10,11 not clear	
4471	0710102000912020/3	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020		Proof of service to income tax	

4472	0710102003412020/5	GAUTAM MULLICK Vs. VIKRAM BAJAJ		Sec 60(5)	COMPANY APPLICATION(IBC)/418(PB)2020		Wrong document	
4473	0710102008232020/5	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020		pg-6 not clear	
4474	0710102009892019/3	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/336(ND)2019		page numbering missed,income tax service missed	
4475	0710102013352020/2	FUSION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/167(ND)2020		Proof of service missed	
4476	0710102022262018/22	DENA BANK Vs. M/S KASHYAP MOTOR INDIA PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1528(PB)2018		Wrong file application	
4477	0710102024272020/1	RAJA AUTOPARTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/211(ND)2020		page numbering missed,service missed of income tax	
4478	0710102096102019/2	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. SHILPI CABLES PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(IBC)/1151(PB)2019		Index missed,wrong file	
4479	0710102149262019/1	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.		Sec 30	COMPANY APPLICATION(IBC)/1526(ND)2019		sign on reply,pg-7,8 wrong arrange	
4480	0710102149262019/2	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.		Sec 30	COMPANY APPLICATION(IBC)/1526(ND)2019		sign on reply missed,true copy sign missed in some pages,after pg-42 double page numbering	
4481	0710102171922019/3	MEERA SAMUH HOSPITALITY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/58(ND)2020		page numbering missed,income tax service	
4482	0710200410622018/3	M/S BLS POLYMERS LIMITED Vs. M/S SHREEOM WIRES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/645(ND)2018		Wrong file application	
4483	0710102091372019/4	EXPORT-IMPORT BANK OF INDIA Vs. SURENDER KUMAR SINGHAL/ RAJAT SINGHAL/ RAMAN AGARWAL JOINTLY AS RESOLUTION APPLICANT		Sec 60(5)	COMPANY APPLICATION(IBC)/700(ND)2019		Sign missed in index of advocate,True copy sign and stamp missed,wrong index	

4484	07101021516420 19/1	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/545(ND)2019		Wrong file application	
4485	0710102423592018/10	M/S ASTONEFIELD SOLAR GUJARAT PVT LTD Vs. PRIME MEIDEN LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/940(ND)2018		TRUE COPY SING MISSED	
4486	0710102117612019/8	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		PG 151-153 NOT CLEAR	
4487	0710102003822020/4	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. AVG LOGISTICS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/363(ND)2020		wrong filing	
4488	0710102027322020/1	SATYADEVI ALAMURI Vs. AJAY KUMAR BISNOI		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1868(ND)2020		INDEX MISSING PAGE NUMBER NOT MENTION	
4489	0710102150242019/2	INCOME TAX OFFICER WARD 24.4 Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/863(ND)2019		Pg 5,7,8,10,11 cut 15-20 not clear	
4490	0710102156912019/4	JAIPUR MAHUA TOLLWAY LIMITED Vs. RISE PROJECTS PRIVATE LIMITEDRISE PROJECTS PRIVATE LIMITED		Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/176(ND)2019		wrong filing	
4491	0710102168442019/1	SHREE BANKEY BEHARI LAL ENTERPRISES Vs. PALIKA TOWNS LLP		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2857(PB)2019		wrong filing	
4492	0710102136992019/3	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2693(ND)2019		UPLOAD AGAIN CLEARLY	
4493	0710102142572019/1	MOHD NAZIM KHAN Vs. INTERNATIONAL TRENCHING PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/76(ND)2019		NCOMPLETE DOC	
4494	0710102413022017/3	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.		Application under any other provisions ,Sub-section (l) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017		PG-19,(20 NOT CLEAR AND TRANSLATE 49,52,59, 70,WORNG ARRANGE	
4495	0710102001842020/1	ANAND ENTERPRISES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/119(ND)2020		page numbering not mention and all pages cut	
4496	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/122(ND)2020		page 6,7 cut	

4497	0710102027082020/1	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs. FOURTH DIMENSION SOLUTIONS LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/46(ND)2020		TRUE COPY SING MISSED	
4498	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020		PG-59-71, 73-79,180192,193,196,206 208,220,221, NOT CLEAR	
4499	0710102158302019/3	TRIOS DEVELOPMENT SUPPORT PRIVATE LIMITED Vs. TARU LEADING EDGE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3369(ND)2019		WRONG DOCS	
4500	0710102036292020/2	BHARAT ALUMINIUM CO.LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020		TRUE COPY SING MISSED	
4501	0710102104432019/11	PARISI GRAND SMOOTH LOGISTICS LIMITED Vs. AGILE INTERNATIONAL LOGISTICS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1799(ND)2019		WRONG FILING	
4502	0710102039702020/2	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020		UPLOAD PROPERLY	
4503	0710120007702018/25	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		WRONG FILING	
4504	0710102012172020/6	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)2020		DOCS UPLOAD PROPERLY	
4505	0710102019032020/1	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI â˜S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020		TRUE COPY MISSED	
4506	0710102026152020/2	HIND POCKET BOOKS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020		page numbering not mention and INDEX MISSED	
4507	0710102026152020/3	HIND POCKET BOOKS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020		page numbering not mention and INDEX MISSED	
4508	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		WRONG FILING	
4509	0710102061552020/1	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED		Regulation 30, CIRP Regulations, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020		TRUE COPY SING MISSED	

4510	07101021596720 19/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2(ND)2020		WRONG FILING	
4511	0710102172492019/1	JAIHIND STONES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/69(ND)2020		PAGE NUMBER NOT MENTION AND SONE PAGES CUT	
4512	0710102429652018/2	A B MEDICOS PRIVATE LIMITED Vs.		Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2018		STAMP PAPER AND VERIFICATION DATE MISSED	
4513	0710102079552019/9	KUTCH CHEMICAL INDUSTRIES LTD Vs. VMA ENTERPRISES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1136(ND)2019		WRONG FILING	
4514	0710102085512019/7	SUNDER LAL GOEL Vs. MEDIPLUS (INDIA) LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/84(ND)2019		WRONG FILING	
4515	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/160(ND)2020		PAGES CUT	
4516	0710200421002018/1	FORCE BUILDCON PVT. LTD. Vs. M/S. SPM AUTO PVT. LTD.		Application under any other provisions ,Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2018		PROOF OF SERVICE MISSED	
4517	0710102008392020/1	ANG INDUSTRIES LIMITED Vs. AMEREX PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/624(ND)2020		PAGE 21 CUT	
4518	0710102014152019/2	MEZBAAN HOTELIERS PRIVATE LIMITED Vs. MEZBAAN HOLDINGS PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2019		AFFIDAVIT MISSED	
4519	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		PG-29 CUT PG 32-41 NOT CLEAR	
4520	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		PG-29 CUT PG 32-41,48 ,49,43 -45 NOT CLEAR	
4521	0710102098132019/18	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1896(ND)2019		WRONG FILING	
4522	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019		DOCS UPLOAD PROPERLY	
4523	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019		DOCS UPLOAD PROPERLY	

4524	0710102410362017/21	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(PB)2017		TRUE COPY SING MISSED & AFFIDAVIT MISSED	
4525	0710102061552020/2	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED		Regulation 30, CIRP Regulations, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020		UPLOAD IN ONE FOLDER	
4526	0710102164052019/1	LIFESTYLE MAGAZINES PRIVATE LIMITED Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/948(ND)2019		APPLICATION FILED IN ADDESTIONAL	
4527	0710102139462019/6	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. EMAAR MGF LAND LIMITED		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/162(ND)2019		document properly not upload	
4528	0710102150832019/1	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK		Section 74	COMPANY APPLICATION(IBC)/2614(PB)2019		wrong document upload	
4529	0710102150832019/2	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK		Section 74	COMPANY APPLICATION(IBC)/2614(PB)2019		wrong doc upload	
4530	0710102021332020/2	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/43(PB)2020		index missing	
4531	0710102027262018/4	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018		sign missing and affidavit missing	
4532	0710102031732020/1	MELODY EVENTS & PROMOTIONS PRIVATE LIMITED Vs. ROC		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/240()2020		wrong doc upload	
4533	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020		sign missing	
4534	0710102408922018/63	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		document properly not upload	
4535	0710102000912020/4	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020		document properly not upload	
4536	0710102005072020/7	EMAAR MGF LAND LTD Vs. EMAAR MGF LAND LTD		Sec. 242(4)	COMPANY APPLICATION(COMPANIES ACT)/70(PB)2020		sign missing	
4537	0710102066122020/1	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		doc incomplete	

4538	07101021450720 19/4	RAJIV CHAKRABORTY Vs. RAJESH KUMAR JAIN DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT		Sec 60(5)	COMPANY APPLICATION(IBC)/2576(PB)2019		SIGN MISSED	
4539	07101021513120 19/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		SIGN MISSING ON EVERY PAGE	
4540	07101021513120 19/25	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		SIGN MISSING	
4541	07101021513120 19/26	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		SIGN MISSING	
4542	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/22(PB)2020		WRONG EFILE	
4543	0710102011472020/2	SYNDICATE BANK Vs. SAVFAB DEVELOPERS PVT. LTD.		----IBC under Sec 7	COMPANY PETITION IB (IBC)/382(ND)2020		INDEX AND SIGNMISSED	
4544	0710102012472020/3	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)2020		INDEX AND SIGNMISSED	
4545	0710102013582020/1	HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/919(ND)2020		WRONG EFILE	
4546	0710102028992020/1	SAKET BHATIA Vs. SH. PANKAJ KHETAN LIQUIDATOR OF INTEGRATED CAPS PVT. LTD. UNDER LIQUIDATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1764(ND)2020		SIGN MISSED	
4547	07101021498720 19/5	SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3059(ND)2019		INDEX , PAGE NUMBER, SIGN MISSED	
4548	07101024089220 18/65	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		INCORRECT DOC	
4549	0710102007092020/1	GEMINI SOLUTIONS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANIES ACT)/84()2020		incomplete doc	
4550	0710102007092020/2	GEMINI SOLUTIONS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANIES ACT)/84()2020		incomplete doc	
4551	0710102022342020/1	RISHU AGENCIES PRIVATE LIMITED Vs. SAFEX COMPLEX PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2020		WRONG EFILE	

4552	0710102121532019/25	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		sign missed	
4553	0710102006592019/6	RATAN SINGH Vs. THEME EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/323(ND)2019		SIGN MISSED	
4554	0710102029532020/1	R SYSTEMS INTERNATIONAL LIMITED Vs. M/S RAHEJA DEVELOPERS LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2020		vol break	
4555	0710102064032020/1	HDFC BANK LTD. Vs. KANTI MOHAN RUSTAGI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2342(PB)2020		index missed	
4556	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.		22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2020		index missed and incomplete doc	
4557	0710102023302020/1	WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/597(ND)2020		index missed	
4558	0710102152252019/5	M/S WISHWA MITTAR BAJAJ & SONS Vs. M/S JAIKRISHAN ESTATES DEVELOPERS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3231(ND)2019		sign miss in rejoinder	
4559	0710102722542018/16	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018		sign missing in reply	
4560	0710102722542018/17	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018		sign missing in reply	
4561	0710120007702018/32	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		true copy missing page 12 not clear and page 21 cut	
4562	0710120007702018/33	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		true copy missing page 12 not clear and page 21 cut	
4563	0710120007702018/35	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		progress report wrong document upoad	
4564	07102004126520 17/8	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		progress report wrong doc upload	
4565	0710102028682018/6	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		sign missing every page	

4566	0710102034882020/1	TCM-UTM (JV) Vs. MR. RAJESH JANGRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020		application file 53-55,70,103,201,203-212,222-253,326-338 page not clear	
4567	0710102127602019/7	AARGUS GLOBAL LOGISTICS PVT. LTD. Vs. STOCKFLOW EXPRESS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2414(ND)2019		sign missing in reply and affdavit missing	
4568	0710102410362017/24	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(PB)2017		89-100, 107-180 ,405 not clear page	
4569	0710120001492018/7	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/398(PB)2017		wrong doc upload	
4570	0710102024662020/2	GANESH PRASAD AGARWAL Vs. OSWAL INDUSTRIES PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1599()2020		application file wrong doc upload	
4571	0710102060932020/1	ANIL KOHLI Vs. BHAGWAN SINGH RAWAT		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2099(PB)2020		application wrong doc upload	
4572	0710102063532020/3	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.		Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425	COMPANY APPLICATION(COMPANIES ACT)/281(ND)2020		wrong doc upload	
4573	0710102064702020/1	ARUNAV PANKAJ Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020		wrong doc upload	
4574	0710102065272020/1	AJAY SHRIVASTAVA Vs. MANISH KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2370(PB)2020		wrong doc upload	
4575	0710102065922020/2	AFFINITY BEAUTY SALON Vs. ROHIT SEHGAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2414(PB)2020		wrong doc upload	
4576	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020		wrong doc upload	
4577	0710102098562019/8	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1573(ND)2019		wrong doc upload	
4578	0710102422882018/15	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		affidavit and estamp paper missiing	
4579	0710200412802017/7	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017		wrong document upload	

4580	07101020158320 18/1	ARUN MEHTA Vs. SATRAMDAS GEHRIMAL JEWELLERS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/48(ND)2014		service missing	
4581	0710102017832020/1	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/187(ND)2020		numer missing and cut page	
4582	0710102117612019/10	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		in annexure true copy missing	
4583	0710102166532019/5	SANDARBH FOODS PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/171(ND)2019		1-6 not clear page	
4584	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/633(ND)2020		service and e-stamp missing	
4585	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		1-20 page missing and properly document upload	
4586	0710102063712020/1	VERIZON INDIA PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/286(PB)2020		1-5 page missing	
4587	0710102141832019/4	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD		Sec 30	INTERLOCATORY APPLICATION (IBC)/2605(PB)2019		wrong document upload	
4588	0710102006892019/3	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/236(ND)2019		index missing	
4589	0710102069012020/1	MAHESH BANSAL Vs. SUBHASH CHAND GOEL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2020		wrong document upload	
4590	0710102117612019/11	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		true copy missing	
4591	0710102422882018/16	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		true copy and affidavit missng	
4592	0710102064692020/1	STATE BANK OF INDIA Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2321(ND)2020		true copy and sign missing	
4593	0710102070482020/1	ICICI BANK LIMITED Vs. RALCO FINANCE AND INVESTMENT PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2020		sign missing	

4594	07101021300020019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/163(ND)2019		sign and true copy missing and index missing	
4595	0710102132562019/2	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019		index missing	
4596	0710102132562019/3	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019		service missing	
4597	0710102012172020/7	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)2020		wrong document upload	
4598	0710102022662020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		24 25 26 27 NOT CLEAR	
4599	0710102033012018/19	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019		PAGE NUMBERING NOT MENTION AND PROOF OF SERVICE MISSED	
4600	0710102089482019/11	JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1295(ND)2019		PAGE 14 15 NOT CLEAR	
4601	0710102104502019/5	E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1721(PB)2019		NEED TO VOLUME PARTITION AFTER 200 PAGES	
4602	0710102166562019/4	JALSA CLOTHINGLINE LIMITED Vs. DIBANKAR CLOTHING LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020		PROOF OF SERVICE MISSED	
4603	0710102168402019/7	SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/115(ND)2020		13 14 15 16 17 18 19 not clear	
4604	0710102424672018/18	ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/786(PB)2018		page 19 24 25 30 not clear	
4605	0710102003422020/1	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/229(ND)2020		all pages cut	
4606	0710102003642020/3	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/175(ND)2020		all pages cut	

4607	07101020061220 19/9	PROPERTY SOLUTION (INDIA) PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/385(ND)2019		PROOF OF SERVICE MISSED	
4608	07101020089520 20/2	VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/138(ND)2020		PROOF OF SERVICE MISSED	
4609	07101020151120 20/2	NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/188(ND)2020		ALL PAGES CUT	
4610	07101020157720 20/1	COMPETENT INFRACON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/182(ND)2020		ALL PAGES CUT	
4611	07101020168120 20/1	ROHIT SHARMA Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/183(ND)2020		ALL PAGES CUT	
4612	07101020170420 20/3	DEEPAK GUPTA Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(IBC)/1164(ND)2020		52 53 54 55 NOT CLEAR	
4613	07101021467120 19/2	JAGMOHAN DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/127(ND)2020		ALL PAGE CUT	
4614	07101021729120 19/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/135(ND)2020		ALLPAGES CUT AND LINE	
4615	07101024089220 18/66	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		PAGINATION NOT MENTION	
4616	07101020083820 19/2	M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. NOESIS INDUSTRIES LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/110(PB)2019		PAGE 1 TRANSLATION	
4617	07101020127920 20/2	TAIPACK LIMITED Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/869(ND)2020		INDEX MISSING	
4618	07101020138020 20/2	SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/169(ND)2020		ALL PAGES CUT	
4619	07101020139320 20/1	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/220(ND)2020		ALL PAGES CUT	

4620	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/213(ND)2020		ALL PAGES CUT	
4621	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/199(ND)2020		ALL PAGES CUT	
4622	0710102024912020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/223(ND)2020		PAGINATION NOT MENTION,TRUE COPY MISSED	
4623	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/214(ND)2020		PAGINATION NOT MENTION,TRUE COPY MISSED	
4624	0710102061312020/1	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020		WRONG E FILL	
4625	0710102172152019/2	GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/53(ND)2020		ALL PAGES CUT	
4626	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018		ALL PAGES CUT	
4627	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		PG-56-65 NOT CLEAR	
4628	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		TRUE COPY MISSED	
4629	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		PG-56-65 NOT CLEAR	
4630	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		FILE NOT IN PROPER INDEX ETC	
4631	0710200410172018/15	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		FILE NOT UPLOAD IN PROPER	
4632	0710200410172018/16	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		E FILL WRONG	

4633	0710200410172018/17	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		DOCUMENT NOT UPLOADED PROPER	
4634	0710200410172018/19	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		WRONG E FILL	
4635	0710200410172018/20	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		WRONG E FILL	
4636	0710102001962019/15	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		WRONG E FILL	
4637	0710102022462020/2	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/581(ND)2020		WRONG E FILL	
4638	0710102027802020/1	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020		INDEX MISSED	
4639	0710102086512019/6	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1270(ND)2019		TRUE COPY MISSED	
4640	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1563(ND)2019		WRONG E FILL	
4641	0710102117612019/12	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		PAGE 3 TO 9 IN HINDI	
4642	0710102151312019/29	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		PAGE 31 32 35 NOT CLEAR	
4643	0710102151402019/4	GLOBAL ENERGY TALENT PRIVATE LIMITED Vs. PIONEER URBAN LAND AND INFRASTRUCTURE LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/3055(ND)2019		TRUE COPY MISSED	
4644	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019		NEED TO VOLUME BREAK AFER PAGES200	

4645	07101200045120 18/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018		INDEX MISSED	
4646	0710102064572020/1	CHANDRA PRAKASH Vs. DULI CHAND		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2361(ND)2020		PAGE NUMBER NOT MENTION IN INDEX.	
4647	0710102023082020/1	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/206(ND)2020		DOCUMENT NOT clear and index not mentioned	
4648	0710102063032020/2	SANTOSH SHARMA Vs. KEWAL KRISHAN KUMAR		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2020		index not mention	
4649	0710102066312020/2	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020		index not mention	
4650	0710102066492020/2	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH		Sec. 213	COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020		document incomplete	
4651	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH		Sec. 213	COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020		document incomplete	
4652	0710102035752020/2	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020		INDEX NOT MENTIONED	
4653	0710102128042019/7	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2413(ND)2019		index not mentioned.	
4654	0710102002242020/8	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		page no 14-25 not clear	
4655	0710102149462019/1	BHAWANI SHANKAR Vs. THREE C PROJECTS PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(IBC)/2715(PB)2019		Fluid In Index Page Not Clear,10,11,12 to 24 & advance service	
4656	0710102154612019/3	AARKEN ADVISORS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/891(ND)2019		Advance of Service	
4657	0710102169732019/10	V.N. PROPERTIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020		Pagination Not Done & Index Missing	
4658	0710102004562020/2	VIJENDER SHARMA Vs. MANOJ KUMAR		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/397(PB)2020		Page No Clear 55,	

4659	0710102019982020/2	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020		Pagination Not Done in Index and Documents ALSO	
4660	0710102019982020/3	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020		after 24 page no Pagination not Mention in Index	
4661	0710102027802020/2	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020		Incomplete Document	
4662	0710102028792018/7	SARIKA SOMVANSHI Vs. R S STONE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1788(ND)2018		Page Not Clear-203,230-232,240 / One Volume Merge	
4663	0710102065552020/1	KANTI MOHAN RUSTAGI Vs. MR. KULBHUSHAN SACHDEV		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2389(ND)2020		Index Missing	
4664	0710102072092020/2	INTERUPS INC. Vs. K.K. BASSI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)2020		Wrong Document	
4665	0710102097082019/6	SMC CORPORATION(INDIA) PRIVATE LIMITED Vs. AKASH PACKTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1527(ND)2019		Wrong Document	
4666	0710102105692019/4	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1753(ND)2019		Pages Blur-3,5,7,9,11,13,14,15,16,	
4667	0710120006752018/9	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		Wrong Document	
4668	0710102034342020/1	ICICI BANK LTD Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2034(PB)2020		Pages Not Clear-8-84	
4669	0710102063742020/1	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/272()2020		Wrong Document	
4670	0710102067482020/1	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020		Proof of Service	
4671	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020		Reply every pages sign	
4672	0710102068942020/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		----Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020		Wrong Document	

4673	0710102068942020/3	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		----Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020		Wrong Document	
4674	0710102407892018/3	IDBI BANK LIMITED Vs. ACIL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/170(PB)2018		Reply every pages sign	
4675	0710200117292019/3	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019		Wrong Document	
4676	0710102008962020/1	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/136(ND)2020		Affidavit Not Upload	
4677	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2019		Wrong Document	
4678	0710102156132019/2	SPY INFRASTRUCTURE PRIVATE LIMITED Vs.		Rule 153, NCLT 2016	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/912(ND)2019		Incomplete Document	
4679	0710102067062020/2	K.K GOLYAN Vs. NULON INDIA		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/78(PB)2020		Every Pages Not Signature	
4680	0710102035752020/3	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020		Wrong Document	
4681	0710102036152020/1	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020		Pages Missing-57-129	
4682	0710102036152020/2	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020		Wrong Document	
4683	0710102071082020/1	M/S GEE ISPAT PRIVATE LIMITED Vs. M/S GEE ISPAT PRIVATE LIMITED		Sec 54(1)	INTERLOCUTORY APPLICATION (I.B.C)/2823(ND)2020		Wrong Document	
4684	0710102422882018/17	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Seprate Filling Reply & Affidavit	
4685	0710102422882018/18	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Seprate Filling Reply & Affidavit	

4686	0710102422882018/19	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Seprate Filling Reply & Affidavit	
4687	0710120007302018/59	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Proof of Service	
4688	0710100409382017/3	SETH THAKURDAS KHINVRAJ RATHI Vs. M/S CALS REFINERIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/447(ND)2017		Index Missing	
4689	0710102002732020/4	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong Document	
4690	0710102012462020/1	M/S AEROXPERT SOLUTION SERVICES PVT LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPLICATION(COMPANIES ACT)/126(ND)2020		Wrong Document	
4691	0710102020782020/2	M/S SUPER TENT HOUSE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA THROUGH ITS REGISTRAR		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/203(ND)2020		Wrong Document	
4692	0710102039662020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2276(ND)2020		Wrong Document	
4693	0710102039702020/3	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020		wrong file	
4694	0710102060442019/16	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/667(ND)2019		Index No Page Numbering	
4695	0710102061312020/3	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020		Incomplete Document	
4696	0710102061312020/4	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020		Incomplete Document	
4697	0710102068972020/1	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020		Wrong Document	
4698	0710102069092020/1	G.R . BATHLA Vs. VISHWANATH BATHLA		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/312(ND)2020		Wrong E-Filling	

4699	0710102069712020/1	MOHD NAZIM KHAN Vs. NAVNEET JAIN		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2020		Wrong Page Numbering	
4700	0710102072092020/3	INTERUPS INC. Vs. K.K. BASSI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)2020		Every Pages Not Signature	
4701	0710102093492019/3	ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1443(ND)2019		Wrong Document	
4702	0710102108442019/2	DILIP BUILDCON LIMITED Vs. NISHA MALPANI		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1630(PB)2019		Reply every pages sign	
4703	0710102111782019/5	TEK TRAVELS PVT LTD. Vs. SHIVANTIKA BON VOYAGE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1937(ND)2019		Reply every pages sign	
4704	0710102129092019/1	GITANJALI KAPOOR Vs. ANAND SONBHADRA		Sec 60(5)	COMPANY PETITION IB (IBC)/372(ND)2019		Wrong Document	
4705	0710102143992019/4	RESHMA MITTAL RESOLUTION PROFESSIONAL OF PELLET ENERGY SYSTEMS PRIVATE LIMITED Vs. M/S NECKO FREIGHT FORWARDERS PVT LTD		Sec 30	INTERLOCATORY APPLICATION (IBC)/2435(PB)2019		Proof of Service	
4706	0710102145472019/4	M/S AEROXPERT SOLUTION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/835(ND)2019		Wrong Document	
4707	0710102166482019/3	AGRAWAL SCAFFOLDING INDIA PRIVATE LIMITED Vs. ANIL BHALLA		Sec 252 (3)	COMPANY APPLICATION(COMPANIES ACT)/646(ND)2019		Wrong Document	
4708	0710200400542011/1	M/S MMTC LTD Vs. M/S INDIAN COMMODITY EXCHANGE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/123(ND)2011		Index missed	
4709	0710102003072020/5	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/139(ND)2020		Wrong document	
4710	0710102014682020/1	VAGABOUND TRADEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/177(ND)2020		Annexure every pages sign-6 to 11 /Translated page-8	
4711	0710102016842020/1	SARITA VISHWAKARMA Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/186(ND)2020		Affidavit & Pagination	
4712	0710102019572020/3	TODAY HOMES NOIDA PRIVATE LIMITED Vs. TODAY HOMES & INFRASTRUCTURE PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(IBC)/1411(PB)2020		Page not clear-67,36,39,40,41,100 to 154,166	

4713	0710102020082020/1	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		No Pagination & Translate copy	
4714	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		No Pagination & Translate copy	
4715	0710102028082020/2	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020		Affidavit missing /pagination/pages not clear	
4716	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/762()2020		Pages not clear-39,41,42,113,114	
4717	0710102035372020/1	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2216()2020		Index missed	
4718	0710102065802020/1	AAKASH SINGHAL Vs. MORE RETAIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020		Index missed	
4719	0710102108652019/9	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019		Index missed	
4720	0710102168402019/8	SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/115(ND)2020		Application every pages sign-1 to 4	
4721	0710102408922018/74	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		Application every pages sign-1 to 19	
4722	0710102003072020/6	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/139(ND)2020		Application filed in Additional document	
4723	0710102016052019/10	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)2019		INdex missed & Page not clear	
4724	0710102035372020/2	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2216()2020		INdex missed & Page not clear	
4725	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020		Application every pages sign-1 to 23,29 to 171,181 to 274	

4726	0710102068592020/3	CHANCHAL DUA Vs. NARESH KUMAR MITTAL		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020		Pages not clear-93 to 125	
4727	0710102105962019/6	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		pages not sign-155,156, 36-38,124,155 to 207,214 to 229,234 to 447 to 911 /Pages not clear-177,178,240,245 to 285,698,709 to 716,753 to 815,880,881,886,896,912,911	
4728	0710102065052020/1	SUDERSHAN GUPTA Vs. AVANSE FINANCIAL SERVICES LTD. & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2357(ND)2020		Wrong document uploaded	
4729	0710102065802020/2	AAKASH SINGHAL Vs. MORE RETAIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020		Index Missing , Pagination Missing , Stamp Paper of 100 Rupees missing as for power of attorney ,	
4730	0710102092162019/10	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD		Sec. 58(3),Sec. 59	COMPANY PETITION IB (IBC)/1696(ND)2019		signature missing on every pages at bottom of the pages	
4731	0710200430842018/3	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018		Document Incomplete	
4732	0710102009832019/4	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/364(ND)2019		Wrong Document Uploaded (Application)	
4733	0710102033582020/1	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/242()2020		Wrong Document Uploaded (Application)	
4734	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/853(ND)2019		Incomplete Document	
4735	0710102157942019/1	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2746(PB)2019		Four Pages Missed according to Court Login	
4736	0710102158222019/1	UDAYRAJ PATWARDHAN Vs. SAMEEKSHA ESTATE PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2747(PB)2019		Four Pages Missed according to Court Login	
4737	0710102171142019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/202(PB)2020		Wrong Document	

4738	0710102171152019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/203(PB)2020		Wrong Document	
4739	0710102408922018/75	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		No Index	
4740	0710102006382020/1	RISHI WADHWA Vs. UNIVERSAL BUILDWELL PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/478(ND)2020		Supporting Affidavit Missed	
4741	0710102007032020/13	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2020		No Index	
4742	0710102022652018/8	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)2018		Wrong Document	
4743	0710102032742020/1	VISHAL GUPTA Vs. K R F LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/770()2020		Wrong Documents	
4744	0710102064662020/1	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/251(ND)2020		No Number in Index and no Pagination No sign In annexurres no Roc and Income Tax Advance Service	
4745	0710102068752020/1	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020		Page 75 to 86,89,90,91 Not Clear	
4746	0710102157942019/2	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2746(PB)2019		wrong Documents	
4747	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/200(PB)2020		Wrong Document	

4748	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/202(PB)2020		Wrong Documents	
4749	0710102171152019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/203(PB)2020		Wrong Documents	
4750	0710102415722018/31	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Page 12,20 Not Clear & No Sign in every Pages	
4751	0710102415722018/32	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Page 19 not clear, No Sign in every Pages	
4752	0710102427912018/8	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/441(PB)2018		Wrong Document	
4753	0710102001342020/6	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020		No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
4754	0710102011322020/2	AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/166(ND)2020		No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
4755	0710102011862020/1	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/157(ND)2020		No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
4756	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/204(ND)2020		No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
4757	0710102022482018/6	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1520(ND)2018		Wrong Documents	
4758	0710102073632019/26	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/889(ND)2019		Page 21, 28 to 33 not clear	

4759	0710102074032020/1	LOTUS BOULEVARD APARTMENT OWNERS, ASSOCIATION Vs. CHANDRA PRAKASH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3072(PB)2020		Wrong Doucuments	
4760	0710102076482020/1	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020		Document not uploaded properly	
4761	0710102006792020/1	VNM COMPONENTS PVT. LTD. Vs. VNM COMPONENTS PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/492(ND)2020		Wrong Documents	
4762	0710102069162020/1	VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/887()2020		Wrong Documents	
4763	0710102069712020/2	MOHD NAZIM KHAN Vs. NAVNEET JAIN		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2020		Main case no. wrong	
4764	0710102160632019/3	ANSHUMALI DIPANKAR Vs. UNIVERSAL BUILDWELL PVT. LTD.		Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/13(ND)2020		No Supporting Affidavit	
4765	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2017		No Sign in reply	
4766	0710102061252020/2	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/72(PB)2020		Wrong Document	
4767	0710102064902020/1	RAVI BANSAL Vs. PUNJABI ACCESSORIEZZ PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2351(ND)2020		No True Copy sign in Annexuress	
4768	0710102065802020/3	AAKASH SINGHAL Vs. MORE RETAIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020		No Index, No Supporting Affidavit	
4769	0710102067232020/1	MAHESH BANSAL Vs.		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2020		Wrong Doucument	
4770	0710102070772020/1	VIVEK PARTI Vs. PREM CHAND GUPTA		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)2020		Main Case Wrong	
4771	0710102070772020/2	VIVEK PARTI Vs. PREM CHAND GUPTA		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)2020		Wrong Main Case	
4772	0710102408922018/76	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		No Index, No sign in Written Submission	

4773	0710102412722018/25	BANK OF INDIA Vs. M/S BASIC INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/397(PB)2018		Page No. 27,28,56,57 cut	
4774	07101200013220 18/4	SHREE SIYARAM AUTOMATIONS PVT. LTD. Vs. BEANS & MORE HOSPITALITY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/512(ND)2017		Document not uploaded properly	
4775	0710120006752018/10	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		Wrong Document	
4776	0710120009092018/3	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Wrong Documents	
4777	0710102010962020/3	MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2020		Page 14 Missed, page 22, 23 Not Clear	
4778	0710102017792020/1	MS. SANDHYA SETHI Vs. M/S INTECO SPECIAL MELTING TECHNOLOGIES (INDIA) PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/549(ND)2020		Page No. 28,29,74 are not clear , Page 75 cut and Page 40-44, 53-57 are blur...	
4779	0710102070072020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2727(PB)2020		65-B Certificate missed	
4780	0710102070652020/2	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020		E stamp missed with affidavit	
4781	0710102070652020/3	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020		E stamp missed with affidavit	
4782	0710102071862020/2	OM LOGISTICS LIMITED Vs. NTL ELECTRONICS INDIA LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2852(ND)2020		wrong e-filing	
4783	0710102117612019/14	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		65- B certificate missed with affidavit	
4784	0710102128042019/8	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2413(ND)2019		wrong e-filing	
4785	0710102408922018/77	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		wrong efiling	

4786	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		wrong document uploaded	
4787	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020		Proof of service missed	
4788	0710102083112019/8	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1164(ND)2019		index missed, page numbering missing.	
4789	0710102084772019/4	LEE FININVEST PRIVATE LIMITED Vs. ROC		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/399(ND)2019		wrong e-filing	
4790	0710120011302018/15	STATE BANK OF INDIA Vs. M/S KANNU ADITYA INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1275(PB)2018		Scanned documents like annexures or affidavit etc. Should be clubbed together, page no. 30 is missed, page 35-86 translate and true copy stamp and sign is missed.	
4791	0710102035242020/3	PANKAJ KHAITAN Vs. LIFE INSURANCE CORPORATION OF INDIA PENSION GROUP SCHEMES DEPARTMENT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2210(ND)2020		Sign on reply (every pages) missed, Page no. 9 missed, E-stamp missed with affidavit, Page 13-14 not clear, 65-B Certificate missed with proof of service (email).	
4792	0710102066152020/2	SANJAY SINGHAL Vs. MINISTRY OF CORPORATE AFFAIRS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2441(ND)2020		wrong e-filing	
4793	0710102129312019/9	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019		Supporting affidavit missed	
4794	0710102007032020/14	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2020		wrong document uploaded	
4795	0710102015452020/4	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/44(PB)2020		sign on reply and proof of service, and true copy and sign missed	
4796	0710102018752020/1	PARAMJEET SINGH SAINI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(IBC)/1208(PB)2020		Sign on rejoinder missed (every pages, E-stamp missed with affidavit (applicant no. 2), 65-B Certificate missed with proof of service.	
4797	0710102034682018/10	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)2019		wrong efiling	

4798	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/268()2020		wrong efiling	
4799	0710102076232020/1	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020		E-stamp missed with affidavit and 65-B certificate missed with proof of service.	
4800	0710102128042019/9	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2413(ND)2019		wrong e-filing and sign on report every pages and annexure also	
4801	0710102132562019/4	VASU CORP SCIENCE AND PRIVATE LIMITED VS ROC DELHI AND HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019		Page numbering missing, Annexure-II cut, E-stamp papers missed with affidavits, affidavits are also not notorized, Income Tax service missed, 65-B certificate missed with ROC Service.	
4802	0710102133712019/3	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019		65-B Certificate missed and all respondents service missed	
4803	0710102133712019/4	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019		65-B Certificate missed and all respondents service missed	
4804	0710102133712019/5	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019		65-B Certificate missed and all respondents service missed	
4805	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019		65-B Certificate missed and all respondents service missed	
4806	0710102133712019/7	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019		65-B Certificate missed and all respondents service missed	
4807	0710102133752019/2	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC)/2185(PB)2019		Page 26,28 not clear, 65-B certificate missed and service to the other respondents missed	
4808	0710102134502019/1	CANARA BANK Vs. M/S RAJAT WIRES PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3087(ND)2019		wrong efiling	
4809	0710102151062019/3	PRISTINE GLOBAL PVT LTD Vs. US CLOTHING INDIA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3074(ND)2019		Supporting affidavit missed with document and 65-B certificate missed with proof of service.	
4810	0710102427912018/9	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/441(PB)2018		wrong efilling or wrong document uploaded.	
4811	0710102034682018/11	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)2019		wrong efiling	

4812	0710102064702020/8	ARUNAV PANKAJ Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020		volume break pages 280	
4813	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020		Proof of service missed	
4814	0710102070652020/4	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020		wrong efiling	
4815	0710102072902020/1	MANOHAR LAL VIJ Vs. THE DIRECTORATE OF ENFORCEMENT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3058(ND)2020		True copy and sign missed, 453,457,462-463,465,466,470-471 not clear	
4816	0710102075182020/1	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020		wrong efiling	
4817	0710102075182020/2	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020		wrong e-file	
4818	0710102121532019/27	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		sign on reply missed every pages, page 165-166 not clear and true copy stamp and sign missed.	
4819	0710102131302019/1	ANKUR KASHYAP Vs.		Rule 154 (1)	COMPANY APPLICATION(IBC)/1326(ND)2019		wrong file	
4820	0710102170642019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020		wrong e-file	
4821	0710102170642019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020		wrong e-filing	
4822	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2018		Supporting affidavit missed with the documents and proof of service missed.	
4823	0710102004222020/11	CA METALS PRIVATE LIMITED Vs. UNITECH LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2020		sign missed on the affidavit in the deponant portion.	

4824	0710102020082020/3	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		Sign on reply, e-stamp paper missed with affidavit, affidavit is not notorized, Income Tax Service missed. 65-B certificate missed with ROC Service.	
4825	0710102066312020/3	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020		no document upload	
4826	0710102066922020/1	M/S BRICK WALL THROUGH PROPRIETOR ROHIT AHOOJA Vs. SANJAY GUPTA RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2671(PB)2020		page:41 not clear, rejoinder sign missed and true copy sign missed	
4827	0710102084982019/6	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/486(ND)2019		wrong case type, (as a fresh application filed) and page 9 not clear	
4828	0710102123862019/3	SANJAY ROY CHOWDHURY Vs. UPPAL HOUSING PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2297(ND)2019		wrong e-filing (prayer 1000rs)	
4829	0710102135032019/2	SAMHITA NEHRU Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2000(ND)2019		true copy sign missed	
4830	0710102154852019/5	NEW ERA TIMES PRIVATE LIMITED Vs. REGISTRAR OF THE COMPANIES DELHI		Sec 252 (3)	COMPANY PETITION (COMPANIES ACT)/951(ND)2019		page:17-53 not clear	
4831	0710102170642019/4	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020		page:4-155 not clear	
4832	0710102170642019/5	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020		page:4-155 not clear ,file same as above and file pass by mistake	
4833	0710102066302020/1	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD		Sec 60(2)	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020		200rs estam-paper missed	
4834	0710102074162020/1	CHANDRA PRAKASH Vs. M/S. NOIDA MEDICARE CENTRE LIMITED		Application under any other provisions- IBC,19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3017(ND)2020		wrong file (application)	
4835	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/289()2020		Wrong document	

4836	0710102097182019/5	ECO DRILLING FLUIDS PRIVATE LIMITED Vs. M/S DSTR INFRASTRUCTURE AND PROJECTS LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1584(ND)2019		pages not sign	
4837	0710102026142020/2	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1628(ND)2020		document not properly uploaded	
4838	0710102036112020/1	SYNERGY PROPERTY DEVELOPMENT SERVICES PVT LTD Vs. LOGIX CITY DEVELOPERS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/883()2020		wrong efile (case type change)	
4839	0710102036152020/3	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020		reply sign cut page:, 85, 88, 89 not clear etc	
4840	0710102063842020/7	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020		reply not sign on every pages and date of file in index missed	
4841	0710102072512020/1	RAKESH KUMAR JAIN Vs. ORCHID SALON SERVICES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2932(ND)2020		page:74, 76, translate	
4842	0710102121532019/28	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		page:47, 49, not clear and supporting affidavit missed	
4843	0710102134962019/3	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MACOR PACKAGING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2560(ND)2019		document not found	
4844	0710102143442019/5	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3171(ND)2019		document not properly upload	
4845	0710102012862020/5	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)2020		wrong e-file	
4846	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020		wrong e-file	
4847	0710102075872020/1	HATBUSHA FRAGRANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/284()2020		wrong e-file	
4848	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/197(ND)2018		wrong e-file	

4849	07101020146920 19/8	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/671(ND)2019		wrong e-file	
4850	0710102035962020/3	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020		reply sign missed on every page and true copy sign missed	
4851	0710102064102020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 425	COMPANY APPLICATION(COMPANIES ACT)/297(PB)2020		reply sign missed on every page and true copy sign missed	
4852	0710102126622019/4	INTRUST GLOBAL ESERVICES PRIVATE LIMITED Vs. MVL LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/141(ND)2019		document not found	
4853	0710102008962020/2	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/136(ND)2020		page 10 -13 translate	
4854	0710102012862020/6	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)2020		wrong e-file	
4855	0710102015252020/1	PANKAJ NARANG Vs. SUDHANSH AGARWAL		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1025()2020		affidavit verified date wrong	
4856	0710102022652018/9	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)2018		proof of service missed and true copy sign missed	
4857	0710102074472020/1	LOOKS SALON PRIVATE LIMITED Vs. RAKESH KUMAR JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3204(ND)2020		page:34, 36, 38, 40, 42, 44, 46 etc pages not clear	
4858	0710102121532019/29	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		page:146, 171, 178, etc page not clear please check these page	
4859	0710102121532019/30	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		page:146A, 159, 178 etc pages not clear	
4860	0710102133012019/1	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/2259(PB)2019		signature missed on ever pages	
4861	0710102133012019/3	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/2259(PB)2019		signature missed on ever pages	
4862	0710102140202019/4	APOLLO FINANCE LIMITED Vs. RISE PROJECTS PRIVATE LIMITED		Sec. 230-232 - Second Motion	COMPANY PETITION (COMPANIES ACT)/146(ND)2019		reply sign missed on ever pages, true copy sign missed, and page numbering not mention, proof of serivce missed	

4863	07101021509020 19/6	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/864(ND)2019		page 5, 7 translate	
4864	0710120006412018/23	M/S BINDAL MERCHANDISE Vs. MAPLE REALCON PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/496(ND)2018		wrong e-file	
4865	0710102133012019/4	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/2259(PB)2019		True copy sign missed	
4866	0710102064602020/1	VED CONTRACTS PVT LTD Vs. RG INFRA-BUILD PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2326(ND)2020		Wrong document	
4867	0710102066722020/1	M/S ASHUTOSH STEELS PVT. LTD. Vs. M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2485(ND)2020		no sign on index/true copy sign missed/ no sign on affidevit	
4868	0710102076492019/9	VED CONTRACTS PRIVATE LIMITED Vs. RG INFRABUILD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/917(ND)2019		Wrong Document	
4869	0710102011722020/2	NEERAJ SINGLA Vs. INDO LAMINATES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/384(ND)2020		Wrong Filing	
4870	0710102018012018/10	KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED Vs. KWALITY LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1440(ND)2018		Uncomplete Doc	
4871	0710102019202020/2	NITIN GUPTA Vs. ILD MILLENNIUM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/508(ND)2020		Wrong Filing	
4872	0710102100092019/6	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1593(ND)2019		Wrong Filing	
4873	0710102108482019/5	VAIBHAV JALAN Vs. JKM INFRA PROJECTS LIMITED & ORS		Sec. 243(1) (b)	COMPANY PETITION (COMPANIES ACT)/120(ND)2019		Uncomplete Doc	
4874	0710102136162019/10	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		Wrong Filing	
4875	0710102141892019/6	TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2975(ND)2019		Wrong Filing	
4876	0710102147412019/6	MAHAJAN PROMOTERS AND DEVELOPERS PRIVATE LIMITED Vs. ANURAG CHANDRA		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/158(ND)2019		Paging Not Mention	
4877	0710102148652019/2	BIZ AD OPTIMIZER PVT LTD Vs. AIR INDIA LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/73(ND)2019		True Copy Sign Missed	

4878	0710102153152019/4	NEERAJ SINGLA Vs. LOTUS WOODTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3106(ND)2019		Wrong Filing	
4879	0710102000092020/3	RAJIV TIWARI Vs. M/S UMANG TOWN PLANNER (P) LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/170(ND)2020		Uncomplete Doc	
4880	0710102015452020/1	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/44(PB)2020		Uncomplete Doc	
4881	0710102078022019/5	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)2019		wrong Filing	
4882	0710102091012019/12	SACHIN JAIN Vs. SCIETIFIC CERTIFICATION SYSTEMS (INDIA) PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/92(PB)2019		Uncomplete Doc	
4883	0710102102712019/3	MRS. CHHAMA JAIN Vs. MR PROVIEW REALTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1685(ND)2019		Wrong Filing	
4884	0710102108652019/8	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019		Wrong Filing	
4885	0710102112142019/8	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/612(ND)2019		Page 4,5,6 not clear	
4886	0710102150692019/2	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/2588(PB)2019		Page 22,24,27,35,39,40 to 91,101 not clear	
4887	0710102150692019/3	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/2588(PB)2019		Page 27,29,35, 38 to 86, 102, 101 not clear	
4888	0710200117292019/1	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019		wrong Filing	
4889	0710102003162020/1	MAJ VIVEK PASRICHA Vs. AXISS DENTAL PVT LTD & ORS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/56(ND)2020		sign missed of advocate in index	
4890	0710102006982020/3	KAPILA COLOURS PRIVATE LIMITED Vs. SAMTEX DESINZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/283(ND)2020		reply sign missed,pg-19,22,25,26 not clear,pg-30 repeated,true copy sign and stamp missed	
4891	0710102027782020/1	GRID INFRATECH PVT LTD Vs. HYTHRO POWER CORPORATION LIMITED		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/1738(PB)2020		Wrong file application	
4892	0710102061452019/3	KAMAL KUMAR NEWAR Vs. NEWAR STEELS LTD.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019		volume break after 200 pages,Index not proper to file.	

4893	07101020913420 19/2	ANAND SONBHADRA Vs.		Sec 12(2)	COMPANY APPLICATION(IBC)/176(ND)2019		Proof of service missed,pg-11-13 not clear and font small	
4894	0710102109082019/2	ANAND SONBHADRA Vs. DEPUTY COMMISSIONER OF INCOME TSX & ANR.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/256(ND)2019		pg-14,15 blur	
4895	0710102112142019/9	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/612(ND)2019		Income tax service missed	
4896	0710102122082019/3	MANHAR SABHARWAL Vs. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/138(ND)2019		Wrong file application	
4897	0710102123522019/2	BALRAM SINGH Vs. SONI INFRATECH PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2239(ND)2019		Wrong file application	
4898	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2952(ND)2019		wrong file application	
4899	0710102424522018/19	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018		Only 1 volume	
4900	0710102424522018/21	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018		Wrong file application	
4901	0710120007302018/55	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		pg-14,15 blur	
4902	0710102014422017/12	IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/489(PB)2017		Document not properly uploaded	
4903	0710102016972020/2	GLEAM FINANCE PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/475(ND)2020		Wrong document type	
4904	0710102017572020/2	MONTAGE GLOBAL PVT. LTD. Vs. HIMALAYA FOOD INTERNATIONAL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/491(ND)2020		true copy sign and stamp missed	
4905	0710102021292020/1	SUNGIL INDIA PVT LTD Vs.		Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/15(ND)2020		no supporting affidavit	
4906	0710102023762020/1	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/52(PB)2020		Wrong file application	
4907	0710102079752019/9	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		Wrong file application	

4908	07101021237120 19/3	ANURAG RAJPAL Vs. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2516(ND)2019		Wrong file application	
4909	0710102140272019/4	CHIRAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2752(ND)2019		no supporting affidavit	
4910	0710200417922018/15	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018		Only proof of service	
4911	0710102014622020/1	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/962(ND)2020		Wrong file application	
4912	0710102014622020/2	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/962(ND)2020		Wrong file application	
4913	0710102017082020/1	INDIA INFOLINE FINANCE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1261(PB)2020		Wrong file application	
4914	0710102079752019/7	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		Wrong file application	
4915	0710102079752019/8	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		Wrong file application	
4916	0710102105712019/4	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		only proof of service	
4917	0710102117992019/3	M/S DINESH SANITARY STORE Vs. KRISHNA ESTATE DEVELOPERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2131(PB)2019		sign missed on reply	
4918	0710102148542019/7	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2020		wrong document upload	
4919	0710102156512019/5	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3194(ND)2019		Wrong e fill	
4920	0710200417922018/2	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018		wrong e fill	

4921	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY		Sec 60(5)	COMPANY APPLICATION(IBC)/601(ND)2020		wrong e fill	
4922	0710102022332020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1387(ND)2020		wrong e fill	
4923	0710102024412020/1	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/623(ND)2020		Incomplete document no index	
4924	0710102097212019/16	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1617(ND)2019		Wrong e fill and incomplete documents	
4925	0710102114592019/8	KKALPANA INDUSTIES (INDIA) LIMITED Vs. WINDSOR CABLES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2025(ND)2019		Document not in proper no index	
4926	0710102147562019/3	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3132(ND)2019		wrong e fill	
4927	0710102007742019/6	MUNISH KUMAR AGGARWAL PROP. M/S RL ENTERPRISES Vs. FLORA DYEING HOUSE PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/340(ND)2019		Only proof of service	
4928	0710102076412019/11	ADITYA ESTATES PVT. LTD. Vs. ADITYA ESTATES PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(IBC)/658(PB)2019		Wrong e fill	
4929	0710102079752019/10	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		wrong e fill	
4930	0710102143202019/4	SUMAN MANUFACTURERS & TRADERS PVT. LTD AND ANR. Vs. M/S MAGUS CONSORTIUM ORCHID AVENUE PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2902(ND)2019		index missed	
4931	0710102408922018/55	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		proof of service missed	
4932	0710102008632020/5	JAYNA TRADERS PRIVATE LIMITED Vs. CALZINI FASHIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/321(ND)2020		wrong e fill	
4933	0710102009942020/5	RJ PACKWELLS PVT. LTD. Vs. KARN LAMINATORS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/433(ND)2020		wrong e fill	

4934	0710102015602020/1	SPJ CARGO PVT LTD Vs. AL-DUA FOOD PROCESSING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/453(ND)2020		Page 81 82 83 not clear	
4935	0710102019142020/2	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/519(ND)2020		page 102-112 not clear	
4936	0710102024632020/2	RAKESH KUMAR JAIN Vs. OSWAL INDUSTRIES PVT. LTD.		Regulation 33	INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)2020		proof of service missed	
4937	0710102029202020/1	RAJKUMAR VINOD VACHHER Vs. M/S. MODERN CREDIT PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1854(ND)2020		Wrong e fill	
4938	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019		wrong e fill	
4939	0710102075122019/7	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019		wrong e fill	
4940	0710102424522018/24	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018		161-181,202-207not lear	
4941	0710102011482020/1	RAJESH BUILDCON & INFASTRUCTURE PRIVATE LIMITED Vs. MR RAJESH GUPTA		Rule 11 of NCLT, 2016	COMPANY APPLICATION(COMPANIES ACT)/242()2020		page 34-44,53-62 not clear.	
4942	0710102116932019/2	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/634(ND)2019		pg 6 not clear and true copy missed	
4943	0710102125672019/9	NOIDA TOLL BRIDGE COMPANY LIMITED Vs. BAYA WEAVER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2428(PB)2019		APPLICATION UPLOAD IN ADDESTIONAL	
4944	0710102128702019/4	FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2454(ND)2019		APPLICATION UPLOAD IN ADDESTIONAL	
4945	0710102144852019/2	D.D. PRADHAN & CO. PVT. LTD. Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPLICATION(COMPANIES ACT)/862(ND)2019		pg NUMBERING MISSED	

4946	0710102153032019/2	PROPERTREE REAL ESTATE SOLUTIONS PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/1556(ND)2019		PG- 10,12,22,23 NOT CLEARK	
4947	0710102156512019/6	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3194(ND)2019		APPLICATION FILED IN ADDESTIONAL	
4948	0710102168862019/2	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		PG NUMBERING MISSED	
4949	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		PG NUMBERING MISSED	
4950	0710102406842018/35	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/694(PB)2018		IRP REPORT FILE IN ADDESTIONAL	
4951	0710120004492018/28	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/967(PB)2018		VOL 1 MISSED AND UPLOAD AGAIN CORRECTLY VOLUME ISE	
4952	0710200425222018/1	ASHOK KUMAR GARG Vs. RENUKA INFRATECH PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/166(ND)2017		TRUE COPY SING MISSED	
4953	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019		APPLICATION FILE IN ADDESTIONAL	
4954	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2019		APPLICATION FILED IN ADDESTIONAL	
4955	0710102001332020/7	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		PAGES CUT	
4956	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.		----IBC Under Sec 9	COMPANY PETITION IB (IBC)/381(ND)2020		APPLICATION FILE INADDESTIONAL	
4957	0710102012742020/2	GAURAV KATHURIA Vs. RG RESIDENCY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/401(PB)2020		REPLY'S FORMAT WRONG	
4958	0710102027852020/1	SHARK MINES & MINERALS PRIVATE LIMITED Vs. MIDEAST INTEGRATED STEELS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/677(PB)2020		PAGE 5,6 NOT CLEAR	

4959	07101021088720 19/6	ORIENT LINKS CO. LLC Vs. RAM KISHORE NAGARMAL MARKETING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1882(ND)2019		APPLICATION FILE IN AS A ADDESTIONAL	
4960	0710102138742019/2	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2745(ND)2019		APPLICATION FILED AS A ADDESTIONAL	
4961	0710102154282019/5	MANISH SAINI Vs. JMD LIMITD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3163(ND)2019		NO DOCS	
4962	0710102166182019/2	AMARJIT SINGH CHATHA Vs. THREE C INFRATECH PVT LTD		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/22(ND)2020		WRONG EFILE	
4963	0710102172242019/1	RAJIV BAJAJ Vs. ANNIES APPAREL PVT LTD		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/81(PB)2020		PG 54-55 NOT CLEAR	
4964	0710120004492018/16	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/967(PB)2018		WRONG EFILE	
4965	0710102005642020/2	SWASTIK PIPE LIMITED Vs. FARIDABAD STAMPINGS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/261(ND)2020		WRONG EFILE	
4966	0710102006902019/5	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)2019		SIGN MISSED	
4967	0710102023752020/1	CANDY ENTERPRISES PVT. LTD. Vs. FUNBARS HOSPITALITY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/642(ND)2020		PG-4MISSED	
4968	0710102024812020/1	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020		WRONG EFILE	
4969	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020		WRONG EFILE	
4970	0710102030852020/1	RENZON TECH PRIVATE LIMITED Vs. RADICAL SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/750(ND)2020		index missed	
4971	0710102105952019/4	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1861(ND)2019		sign missed on annexure	
4972	0710102116932019/3	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/634(ND)2019		pg 6-7 not clear	
4973	0710102122482019/3	S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2866(ND)2019		WRONG EFILE	

4974	0710102150902019/5	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/864(ND)2019		incomplete doc	
4975	0710102170832019/7	INNOVATIVE FACILITY SOLUTIONS PVT. LTD Vs. REAL CARE BUILDING MAINTENANCE SERVICE PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/150(ND)2020		wrong index	
4976	0710120006832018/14	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1038(PB)2018		incomplete doc	
4977	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/20(ND)2018		index missed and pg no 1 not cleatr	
4978	0710204174062019/1	NIBEDITA PATRA AND ANR. Vs. TOSHALI HOLIDAYS SERVICES PVT LTD AND ORS.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/179(ND)2019		sign missed on every page	
4979	0710102004032020/1	MIDLAND VINCOM PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2020		pg 16 not clear	
4980	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		index missed	
4981	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/300(ND)2019		Pg Not 1 & Income Tax Service Missing	
4982	0710102083542019/12	RAJ KUMAR DUBEY Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/403(ND)2019		Signature Missing in Index & Reply & Income Tax Service Missing / Reply	
4983	0710102122952019/7	SUSHIL ENTERPRISES PRIVATE LIMITED Vs. UNIQUE PUBLISHERS (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2269(ND)2019		Wrong File / Application	
4984	0710102133412019/1	SHAIKH NAFIS ANJUM Vs. GHAZIABAD DEVELOPMENT AUTHORITY		Sec 60(5)	COMPANY APPLICATION(IBC)/2100(PB)2019		Wrong File / Report	
4985	0710102134682019/3	AMIT MADAN Vs. ANSAL HI-TECH TOWNSHIPS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2592(ND)2019		wrong file	

4986	0710102158122019/2	ASSISTANT COMMSSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES &OTHERS(M/S. BRAHMAFORCES COM PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/947(ND)2019		Roc & Income Tax Service	
4987	0710102160562019/1	ADITYA AHALAWAT Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/75(ND)2020		Index Missing/ Reply	
4988	0710102005182020/5	DELHI MEDIART PRIVATE LIMITED Vs. SANYOG HEALTHCARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)2020		Affidavit And Estamp Date Paper Not Match	
4989	0710102006592019/4	RATAN SINGH Vs. THEME EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/323(ND)2019		reply every pages signature missing	
4990	0710102008952020/1	VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/138(ND)2020		incomplete documents & index missing	
4991	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020		Signature Missing In Reply & Page 4 Not Clear	
4992	0710102009902020/2	LIC HOUSING FINANCE LIMITED Vs. M/S IREO WATERFRONT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/332(ND)2020		Signature Missing in Reply &Main Case No Missing	
4993	0710102012862020/4	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)2020		wrong e-file	
4994	0710102018032020/3	LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/566(PB)2020		wrong document	
4995	0710102022332020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1387(ND)2020		Index Missing & Pagination Not Done	
4996	0710102024532020/1	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/618()2020		Signature Missing In Index	
4997	0710102024532020/2	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/618()2020		Signature Missing In Index	
4998	0710102025332020/1	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/630(ND)2020		wrong application	
4999	0710102028502020/1	MR. LAVAKESH Vs.		22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2020		Page No Clear 1 to 3,6 to 7	

5000	0710102079752019/11	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		Document Not Upload Properly	
5001	0710102095082019/3	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2019		Pagination Not Done & Wrong File	
5002	0710102095082019/4	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2019		Pagination Not Done & Wrong File	
5003	0710102119992019/11	KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2322(ND)2019		wrong File	
5004	0710102144522019/2	M/S ROSEWOOD PROJECTS PVT. LTD. Vs. LAFYCON ENGINEERING SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2949(ND)2019		14, 15 not clear page	
5005	0710102146192019/7	NEHA JAIN Vs. PEBBLE GLOSSY METALS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3084(ND)2019		wrong doc upload	
5006	0710102152382019/3	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020		page numer missing	
5007	0710102159752019/1	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED		Sec 30	COMPANY APPLICATION(IBC)/2778(PB)2019		wrong doc upload	
5008	0710102159752019/2	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED		Sec 30	COMPANY APPLICATION(IBC)/2778(PB)2019		wrong doc upload	
5009	0710102166652019/6	UNION OF INDIA THROUGH SFIO Vs. TAVISHI ENTERPRISES PVT LTD		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/32(ND)2020		service missing	
5010	0710102170992019/7	NORTH EAST GARMENTS PRIVATE LIMITED Vs. RAJESH PROJECTS (INDIA) PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2020		document not properly upload	
5011	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2019		wrong document upload	
5012	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		document wrong upload	

5013	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		document wrong upload	
5014	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/661(PB)2018		wrong document upload	
5015	0710120004132018/30	PUNJAB NATIONAL BANK Vs. CARNATION AUTO INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/302(ND)2017		wrong document upload	
5016	0710102169762019/11	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/36(PB)2020		wrong doc upload	
5017	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)2019		wrong doc upload	
5018	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020		document properly upload	
5019	0710102028092018/2	INCOME TAX OFFICER WARD 4 2 Vs. ROC-BARTER CARD PRIVATE LIMITED		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1151(ND)2018		Reject (wrong file name)	
5020	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		wrong E-filing (application)	
5021	0710102062592020/1	RAJNISH GUPTA Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2111(ND)2020		wrong E-filing	
5022	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		wrong E-filing	
5023	0710102006902019/7	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)2019		wrong E-filing	
5024	0710102063532020/1	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.		Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425	COMPANY APPLICATION(COMPANIES ACT)/281(ND)2020		sign on reply missed, true copy and sign missed. exemption application also move in this reply.	
5025	0710102115422019/9	ACIT CIRCLE -17(2) NEW DELHI Vs. REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.		Sec 252 (1) - By Government Body,Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/615(ND)2019		page no. 11-12 missed i.e. proof of service and 65-B Certificate	

5026	0710102031902020/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1990()2020		wrong E-filing	
5027	0710102077242019/8	BHARART CHUGH Vs. PD ADVISORY SERVICES L.L.P		IBC under Sec 7	COMPANY PETITION IB (IBC)/1096(PB)2019		Page 363, 365-367 missed and page 364, 368, 378 and 384 are not clear	
5028	0710102098562019/5	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1573(ND)2019		wrong e-filing	
5029	0710102169762019/15	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/36(PB)2020		sign on reply and index not numbered (fill).	
5030	0710102062852020/1	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020		proof of service missed, true copy and sign missed	
5031	0710102171852019/1	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES(SVP INFRAHOMES PVT.LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/72(ND)2020		Service MISSING/ (Vakalatnama & Memo Parties)	
5032	07101024123820 17/3	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Wrong File / Report Filed By Liquidtor	
5033	0710102021332020/3	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/43(PB)2020		Wrong File /Joint Petition	
5034	0710102023302020/1	WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/597(ND)2020		Proof of Service / Reply	
5035	0710102001212020/7	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/207(PB)2020		Page Not Clear 54,55,125, Page No 67 Hindi Translate Missing etc / Reply	
5036	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020		Index Missing & Affidavit Missing & Signature Missing / Short Reply	
5037	0710120007702018/36	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		wrong File / Report Filed By irp	
5038	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/633(ND)2020		Affidavit Missing	

5039	07101021300020019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/163(ND)2019		Pagination Missing IN index	
5040	0710102061312020/2	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020		Written Submissions Every Pages signature Missing & True Copy Signature Missing / Written Submission	
5041	0710102078142019/16	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(IBC)/703(PB)2019		One Page upload Only / Written Sumission	
5042	07101021589020019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019		Voume Will Divided After 200 Pages True Copy Signature	
5043	0710102014502020/2	VEKAS KUMAR GARG Vs. REDTOPAZ REAL ESTATE PVT. LTD.		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/955(ND)2020		True Copy Missing	
5044	07101021096972019/5	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1526(ND)2019		True Copy Signature Missing & Volume Will Be Divided After 200 Pages	
5045	07101021596920019/4	GLOBAL GATE CORPORATE SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/973(ND)2019		Wrong Filed& Index missing & Pagination Missing /Urgent Application	
5046	07101021176120019/13	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		Page No Clear 150 To 165 Not Clear File Have Doubt	
5047	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/762()2020		court log Also But Documents Not Match Fully wrong Documents / Shwoing Petition	
5048	0710102065852020/1	ADHARSHILA COUNTRY HOMES PVT. LTD. Vs. 00		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2408(ND)2020		Every Pages Signature Missing / Minutes Of Meeting	
5049	07101021059620019/7	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		Volume Wise Index Missing & Pg No 208 To 333 Pages Missing Pg No 418 To 447 Pages Are Missing & Volume 3 Index Missing / Reply	
5050	0710102030762018/3	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1752(ND)2018		wrong File / Report Filed By IRP	
5051	0710102075772020/1	M/S. SSMP INDUSTRIES LTD Vs. IAP COMPANY PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3116()2020		wrong File / Report Filed By liquidtor	
5052	07101021090872019/5	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1359(ND)2019		True Copy Signature Missing in Annexure	

5053	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		wrong File	
5054	0710102117612019/16	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		Index Missing	
5055	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/197(ND)2018		Reply Every Pages Signature missing & True Copy Signature Missing & Two Reply Filed In One Diary No / Reply	
5056	0710102027422018/4	JEEVANTIKA ORGANIC FARMING LLP Vs.		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/198(ND)2018		Index Missing & Pagination Missing	
5057	0710102158532019/3	M/S RELIANCE COMMERCIAL FINANCE LTD Vs. VARDHMA ESTATES & DEVELOPERS PVT. LTD.		22(3)(b)	COMPANY APPLICATION(IBC)/2782(PB)2019		wrong e-file	
5058	0710102016872020/1	COLLEGEDUNIA WEB PRIVATE LIMITED Vs. COMPARE POLICY INSURANCE WEB AGGREGATORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/572(ND)2020		reply sign missed on every pages	
5059	0710102105962019/8	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		true copy sign missed	
5060	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		true copy sign missed Same file	
5061	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL		Sec 30	COMPANY APPLICATION(COMPANIES ACT)/826(ND)2019		wrong document	
5062	0710102016052019/12	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)2019		document not clear	
5063	0710102067062020/3	K.K GOLYAN Vs. NULON INDIA		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/78(PB)2020		wrong efile	
5064	0710102000722018/9	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		wrong File Report Filed By Liquidtor	
5065	0710102029062020/5	ICICI BANK LIMITED Vs. DEHRADUN HIGHWAYS PROJECT LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/725(ND)2020		true copy sign missed	

5066	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020		proof of service missed	
5067	0710102066952020/3	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2020		repy , and true copy sign missed	
5068	0710102006892019/4	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/236(ND)2019		Document not uploaded proper	
5069	0710102034502018/2	DY. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S INDUS AIRWAYS PRIVATE LIMITED		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/53(ND)2019		Page 2 Missed	
5070	0710102067862020/1	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)2020		Page 116,117 not clear, page 120 Repeat	
5071	0710102068432020/1	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)2020		Main Case Type Wrong	
5072	0710102078032020/5	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2020		Wrong Document	
5073	0710102081402020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020		Wrong Main Case No.	
5074	0710102081402020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020		Wrong Main Case No. & No sign on Written Submission	
5075	0710102081402020/3	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020		Wrong Main Case No. & no sign on Written Submission	
5076	0710102082352020/1	HEMANT KHANDELWAL Vs.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/428(ND)2020		page no 43,44,47 not clear	
5077	0710102082352020/2	HEMANT KHANDELWAL Vs.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/428(ND)2020		Page no. 43,47 not clear, no true copy	
5078	0710102082512020/2	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020		Documents not uploaded proper	
5079	0710102143292019/4	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2448(PB)2019		Wrong Document	

5080	07101021474520 19/3	AKUATE INTERNET SERVICES LTD. Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/173(ND)2019		Document not uploaded proper	
5081	0710102423182018/2	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/639(PB)2018		Advance Service Missed	
5082	0710102423182018/4	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/639(PB)2018		Page no. 307 to 312 not clear, No sign in every page of petition	
5083	0710200000622018/3	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1388(ND)2018		not sign in reply	
5084	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA		Section 95(1)	COMPANY PETITION IB (IBC)/514(ND)2020		Wrong Document	
5085	0710102027262018/5	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018		No Index	
5086	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD		Sec. 59,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/74(ND)2020		Proof of service not clear, No sign in reply	
5087	0710102066302020/2	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD		Sec 60(2)	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020		no index	
5088	0710102067862020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)2020		No Index	
5089	0710102068442020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2578(PB)2020		no index	
5090	0710102073762020/1	VIKRAM TULI Vs. ONE GROUP (CONSORTIUM)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3410(PB)2020		no sign in reply	
5091	0710102076482020/3	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020		Page no. 41,43,45,71,108,109,113,159,160 to 166,169 to 172,204 not clear, page 230, 231 missed	
5092	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020		Wrong Document	
5093	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020		no Sign in written submission	
5094	0710102124112019/2	AMIT AGARWAL Vs. BESTECH INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2321(ND)2019		page 95-99,101 not clear	

5095	0710102162062019/4	NEERJA DUBEY & PUSHPA PRASHARA Vs. PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3385(ND)2019		true copy sign missed	
5096	0710102165052019/4	BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(ND)2020		true copy sign missed	
5097	0710102009892019/4	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/336(ND)2019		index missing	
5098	0710102032072018/4	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/5(ND)2019		true copy sign missed	
5099	0710102065952020/11	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/77(ND)2020		Pg- 4 to 13 / 26 to 29 not clear	
5100	0710120012082018/37	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		true copy missed & Reply With Final Report Also Filed Wrong Filed	
5101	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2952(ND)2019		wrong file application	
5102	0710102173792019/3	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)2020		Document Not Clear	
5103	0710102014522020/1	RATIONALHEADS TECHNOLOGIES PRIVATE LIMITED Vs. HARSHIT INFO SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/482(ND)2020		Index Missing	
5104	0710102016602020/2	SUDHANSHU GUPTA Vs. ASHFAQ ALAM		19(2)	COMPANY APPLICATION(IBC)/1093()2020		wrong File	
5105	0710102023502018/12	ORIENTAL BANK OF COMMERCE Vs. M/S KMG A TO Z SYSTEMS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1644(PB)2018		Annexes Not Clear (Bank Statement Cut in Light Side)	
5106	0710102126262019/11	VINDAL STEEL Vs. FLEXO FOAM PVT.LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2440(ND)2019		Index Missing	
5107	0710102161032019/3	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)2020		Incomplete Document	

5108	0710102004722019/22	ORIENTAL BANK OF COMMERCE Vs. YAMUNA INFRADEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/479(ND)2019		wrong File	
5109	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		PG NUMBERING MISSED	
5110	0710102007952020/2	SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/574(ND)2020		wrong file	
5111	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2019		APPLICATION FILED IN ADDITIONAL wrong File	
5112	0710102173552019/3	BARU MAL VINOD KUMAR Vs. AMIRA PURE FOODS PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/115(ND)2020		Pagination Missing In Index	
5113	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/300(ND)2019		Page No 1 Not Clear & Income Tax Service Missing	
5114	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs. ANIL BHALLA		IBC under Sec 7	COMPANY PETITION IB (IBC)/207(ND)2020		hard and soft amount cut 93-96 97-109 110-122	
5115	0710102115252019/6	M/S DHINGRA TRADING CO Vs. M/S AMAZING INDIA TV PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2028(ND)2019		PAGE NUMBERNING MISED AND 2PAGES ARE CUT	
5116	0710102147942019/6	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD.		Sec 30	COMPANY APPLICATION(IBC)/856(ND)2019		Index page numbering not mention,Page number not mention,affidavit missed,vakalatnama missed,index not match with soft copy	
5117	0710102130352019/3	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY HOUSE		Sec 60(5)	COMPANY APPLICATION(IBC)/1289(ND)2019		wrong efiling	
5118	0710120011462018/2	VIKRAM KAPUR & ORS. Vs. ATLAS CYCLES HARYANA LTD. & ORS		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/18(ND)2015		wrong filing	
5119	0710102030122020/1	PANKAJ BATRA Vs. MR. ADITYA AGARWAL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2020		wrong efiling	
5120	0710102030122020/2	PANKAJ BATRA Vs. MR. ADITYA AGARWAL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2020		wrong efiling	

5121	0710102149972019/3	MOHD NAZIM KHAN Vs. GUNEET BHASIN		Sec. 45 (1)	COMPANY APPLICATION(IBC)/872(ND)2019		wrong file	
5122	0710102170342019/2	VINAYAK JAIN Vs. REGISTRAR OF NCT OF DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/42(ND)2020		wrong efiling	
5123	0710102119722019/1	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019		wrong efiling	
5124	0710102119722019/2	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019		wrong efiling	
5125	0710102119722019/3	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019		wrong efiling	
5126	0710102021392020/1	JAYRCON BUILDERS PRIVATE LIMITED Vs. TODAY HOMES NOIDA PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1328(PB)2020		wrong efiling	
5127	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		wrong index,file not according to index.	
5128	0710102168612019/3	MOBEINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/44(ND)2020		wrong file	
5129	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		wrong file application	
5130	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1919()2020		wrong file application	
5131	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3386(ND)2019		wrong documnet	
5132	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Wrong file	
5133	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/1910(PB)2019		wrong file	
5134	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/109(PB)2020		STATUS REPORT FILLED IN ADDITIONAL	
5135	0710120004072018/81	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		Index Missing and Pagination Missing	
5136	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/122(ND)2020		page 6,7 cut	

5137	0710102097112019/18	GEMINI SOLUTIONS PRIVATE LIMITED Vs. DECENT SURVEYORS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2019		PROOF OF SERVICE MISSED	
5138	0710120001682018/7	BDR BUILDERS & DEVELOPERS PRIVATE LIMITED Vs. SHILPI CABLES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/461(PB)2017		wrong file	
5139	0710102096652019/5	GURUANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE UMITED		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/94(PB)2019		WRONG FILE IA	
5140	0710102010492020/1	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L KASHYAP AND SONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/473(ND)2020		INDEX MISSING	
5141	0710102013372020/4	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/414(PB)2020		138,139,146,147,172,180,183,187 NOT VISIBLE	
5142	0710102024812020/3	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020		index missing	
5143	0710102109702019/9	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. SURYA DESIGN LINE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1894(ND)2019		WRONG FILE	
5144	0710200400962016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S . GALLUS CHATTELS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/103(ND)2016		WRONG DOC	
5145	0710200401412016/57	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(ND)2016		WRONG DOC	
5146	0710200401412016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(ND)2016		WRONG DOC	
5147	0710200401412016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(ND)2016		WRONG DOC	
5148	0710200401442016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTTELS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/104(ND)2016		wrong doc	
5149	0710200401442016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTTELS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/104(ND)2016		wrong doc	

5150	0710102000902020/1	AMIT AGRAWAL Vs. SURINDER VASUDEVA		19(2)	COMPANY APPLICATION(IBC)/183(PB)2020		INDEX MISSING	
5151	0710102014352020/1	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/171(ND)2020		2,3,4 NOT CLEAR AND PAGE NUMBERING MISS	
5152	0710102028142020/1	DURGA MOVIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/222(ND)2020		1,2 PAGE CUT AND PAGE NUMBERING MISSING	
5153	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/169(ND)2020		ALL PAGES CUT	
5154	0710102013932020/1	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/220(ND)2020		ALL PAGES CUT	
5155	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/213(ND)2020		ALL PAGES CUT	
5156	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/199(ND)2020		ALL PAGES CUT	
5157	0710102024912020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/223(ND)2020		TRUE COPY, PAGINATION AND P[AGES CUT	
5158	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/214(ND)2020		PAGINATION NOT MENTION,TRUE COPY MISSED	
5159	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		TRUE COPY MISSED	
5160	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH		Sec. 213	COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020		document incomplete	
5161	0710102091932019/2	GAIL (INDIA) LTD. Vs. ASIAN COLOUR COATED ISPAT LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/39(ND)2019		page number missing document not proper	
5162	0710102120822019/7	VIKRAM BAJAJ Vs. JASJIT SINGH SAWJNEY		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1756(PB)2019		Wrong E-Filling	
5163	0710102064702020/5	ARUNAV PANKAJ Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020		91-94 135-144 158-163 207-209 not clear page true copy missed	

5164	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/204(ND)2020		No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
5165	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/268()2020		wrong e-filing	
5166	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019		65-B Certificate missed and all respondents service missed	
5167	0710102016052019/11	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)2019		19-34,37,46,65-83,102-104 not clear page	
5168	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2018		Supporting affidavit missed with the documents and proof of service missed.	
5169	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/289()2020		Wrong document	
5170	0710102064662020/2	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/251(ND)2020		e-stamp paper uttar pradesh 100 rupees	
5171	0710102016052019/12	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)2019		pg-30,31,34,54,57,65,67,68,69,76,77,78, not clear	
5172	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI â˜S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020		Pag 125 to 128 not clear	
5173	0710102062212020/1	CHATURANAN INDUSTRIES LIMITED Vs. NCJ INFRASTRUCTURE PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/57(ND)2020		index missing and document properly upload	
5174	0710102035962020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020		SIGN MISSED	
5175	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020		SIGN MISSED 1ST VOL AND VOL 221-269 PAGES NOT CLEAR	

5176	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		PG 19-20 NOT CLEAR	
5177	0710200410462018/21	M/S. JAY ACE TECHNOLOGIES LTD. Vs. M/S. MICROMAX ENERGY LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/330(ND)2018		Wrong Documents	
5178	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020		Documents not uploaded proper	
5179	0710102076972020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD		Sec. 45 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)2020		Document not uploaded proper	
5180	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		Document not uploaded proper	
5181	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL		Sec 30	COMPANY APPLICATION(COMPANIES ACT)/826(ND)2019		Wrong Documents	
5182	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020		Wrong Document	
5183	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020		Wrong Documents	
5184	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020		no Sign in Written Submisson	
5185	0710102143292019/5	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2448(PB)2019		Supporting Affidavit Missed	
5186	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020		affidavit and index is missing	
5187	0710102081362020/1	ALD INFRATECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/298()2020		index is missing	
5188	0710102001722020/5	SANTOSH KAPOOR Vs. SUPERIOR RUBBER LIMITED		Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/36(PB)2020		True copy sign missed	
5189	0710102005122020/4	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		Wrong filing	
5190	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI â˜S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020		Pag 125 to 128 not clear	

5191	0710102030212020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1899()2020		Only one page wrong document	
5192	0710102030212020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1899()2020		Only one page wrong document	
5193	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019		Wrong file application	
5194	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020		Wrong file application	
5195	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020		sign on reply,proof of service not clear	
5196	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		PAGE 40,58 NOT CLEAR	
5197	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		PAGE 40,58 NOT CLEAR	
5198	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/853(ND)2019		INCOMPLETE DOC	
5199	0710102077362020/1	BRAHM DATT VERMA Vs. SAMRIDHI AUTOMATIONS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3736()2020		INDEX MISSED	
5200	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020		wrong efile	
5201	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY		Sec 60(5)	COMPANY APPLICATION(IBC)/601(ND)2020		progress report wrong efile	
5202	0710102076922020/1	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3162(ND)2020		index missed incomplete doc	
5203	0710102001172020/3	SINGHAL PIPES PRIVATE LIMITED Vs. LA RESIDENTIA DEVELOPERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/188(ND)2020		index missed	

5204	0710102001212020/9	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/207(PB)2020		sign missed with true copy	
5205	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/22(PB)2020		index missed	
5206	0710102022662020/4	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		true copy sign	
5207	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020		wrong e fill	
5208	0710102025252020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/192(PB)2020		wrong e fill	
5209	0710102083112019/11	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1164(ND)2019		WRONG E FILL	
5210	0710102137862019/4	CLEARMEDI HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (GEOGICAL CONSTRUCTIONS PVT. LTD.)		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/160(ND)2019		DOC NOT PROPER INDEX	
5211	0710102139162019/6	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		TRUE COPY SIGN MISSED	
5212	0710200412652017/3	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		Progress Report-wrong efiling	
5213	0710200412652017/4	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		Progress Report-wrong efiling	
5214	0710200412652017/5	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		progress report -wrong e-filing	
5215	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		Brief facts of written submission index is missing	
5216	0710102002242020/9	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		Sign is missing on every page of written submission	

5217	0710102002622019/15	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		pagination is missing	
5218	0710102009432019/8	STRESSED ASSETS STABILISATION FUND Vs. SHREE BHOMIKA INTERNATIONAL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/324(ND)2019		Index is missing	
5219	0710102021292020/2	SUNGIL INDIA PVT LTD Vs.		Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/15(ND)2020		Valuation Report have to file as IA, Wrong e-filing	
5220	0710102027802020/3	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020		True copy and signature is missing	
5221	0710102033412020/1	RAJIV BAJAJ Vs. ANNIES APPAREL PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2021()2020		Report have to file as IA, Wrong e-filing	
5222	0710102066012020/1	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2449(ND)2020		wrong e-filing	
5223	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(IBC)/703(PB)2019		Doc not showing	
5224	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/69(ND)2019		Page 3 not clear	
5225	0710102080182020/1	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/399()2020		Uncomplete doc	
5226	0710102133212019/5	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2552(ND)2019		Wrong filing	
5227	0710102009192020/3	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020		Income Tax Service Missed , Affidavit Missed, Page Nubering not Showing Clear	
5228	0710102018082020/1	ARUN BHARTI Vs. THE REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/228(ND)2020		Income Tax Service Missed , Affidavit Missed, Page Numbering not Showing Clear	
5229	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		Page 81,82,84 Cut	
5230	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		Document not uploaded proper	
5231	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		Document not uploaded proper	

5232	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		Document not uploaded proper	
5233	0710102063842020/10	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020		no Sign in written submission	
5234	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020		Page No 83,84,92,93,96,97,98,99 not Clear	
5235	0710102067942020/5	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020		File not uploaded proper	
5236	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020		File not uploaded proper	
5237	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020		Page No. 32,34,36,38,40 in Hindi	
5238	0710102071362020/1	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/279(ND)2020		File not upload proper	
5239	0710102071762020/1	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2863(ND)2020		Supporting Affidavit Missed	
5240	0710102083112019/12	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1164(ND)2019		Document not upload proper	
5241	0710102083192020/1	REETESH KUMAR AGARWAL Vs. MICRO POWER TECHNOLOGY PVT LTD		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3545()2020		Wrong Document	
5242	0710102129312019/10	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019		No sign in annexures	
5243	0710102070182020/1	ALFATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/274(ND)2020		TRUE COPY SING MISSED	
5244	0710102070532020/2	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020		INDEX MISSED UPLOAD PROPERLY	

5245	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020		TRUE COPY SING MISSED	
5246	0710102076942020/1	UJJAWAL GARMENTS PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/282(ND)2020		TRUE COPY SING MISSED	
5247	0710102091032019/8	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1404(ND)2019		INDEX MISSED	
5248	0710102112472019/10	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		PG 20,21,22,24,25 NOT CLEAR	
5249	07101021124720 19/9	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		PG 20,21,22,24,25 NOT CLEAR	
5250	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019		TRUE COPY MISSED & VOLUME BREAK	
5251	0710120005252018/15	GROMAX INDIA Vs. SBO EXPORTS PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/560(ND)2018		ALPPLICATION FILE IN ADDESTIONAL	
5252	0710102071962020/1	MGSHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020		true copy sign missed	
5253	0710102083202020/1	SATENDRA SINGH TOMAR Vs. KRISHNA SAHIL CONSTRUCTIONS PRIVATE LTD.		Sec. 213	COMPANY PETITION (COMPANIES ACT)/107()2020		wrong file	
5254	0710102135052019/3	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019		wrong file	
5255	0710102171192019/9	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2020		different document wrong file	

5256	07102004046220 18/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		wrong file	
5257	0710102407942018/18	S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/755(PB)2018		no doc	
5258	0710102015092018/7	MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1383(PB)2018		Sign is missing on written submission	
5259	07101021325620 19/7	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019		All pages are not clear	
5260	07102004126520 17/6	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		Wrong e-filing	
5261	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		Index is missing	
5262	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		True copy is missing on annexures	
5263	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY		Sec 60(5)	COMPANY APPLICATION(IBC)/601(ND)2020		Wrong efiling	
5264	0710102014352020/2	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/171(ND)2020		wrong e-filing	
5265	0710102015752019/2	SURINDER KUMAR Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/148(ND)2019		True copy is missing on annexures	
5266	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under any other provisions- IBC			File report as an IA, wrong e-filing	
5267	0710102065512020/2	SONIKA THUKRAL Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2616(PB)2020		True Copy is missing	
5268	0710102066382020/2	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/857(PB)2020		Pagination is missing on index	

5269	0710102066382020/3	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/857(PB)2020		Pagination is missing on index	
5270	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020		Index is missing	
5271	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020		NOT FOUND	
5272	0710102072952020/1	ANKITA MITHAL Vs. CHD DEVELOPERS		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/100(ND)2020		Index is missing	
5273	0710102076382020/1	ATUL MITTAL Vs. SANJAY JAIN		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3141(ND)2020		Application -wrong e-filing	
5274	0710102078592020/2	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020		Sign on every page of Reply	
5275	0710102078592020/3	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020		Sign is missing on every page of reply	
5276	0710102109492019/3	KKR INDIA FINANCIAL SERVICES PVT LTD. Vs. KWALITY LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/992(ND)2019		PG-22-28 NOT CLEAR	
5277	0710102141832019/5	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD		Sec 30	INTERLOCATORY APPLICATION (IBC)/2605(PB)2019		true copy sing	
5278	0710102423182018/6	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/639(PB)2018		index missed sing missed client and adv	
5279	0710200408562018/10	VISHWANATH BATHLA Vs. G R BATHLA PUBLICATIONS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/1(ND)2018		pg 117 not clear	
5280	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020		pg -134-148 cut	
5281	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020		prof of service missed & vol break	
5282	0710102075132020/2	JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)2020		application file in addestional wrong filing	

5283	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020		PG-17 ,62,124, NOT CLEAR 352 CUT ,	
5284	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(IBC)/703(PB)2019		TRUE COPY SING MISSED	
5285	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020		PG-6,8,10,14,16,18,20,22,24,26,28,30,32,34 NOT CLEAR , WRONG AFFIDAVIT	
5286	0710102092162019/11	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD		Sec. 58(3),Sec. 59	COMPANY PETITION IB (IBC)/1696(ND)2019		TRUE COPY SING MISSED	
5287	0710102163082019/2	NITIN SRIVASTAVA Vs. MANISH GUPTA		Sec 60(2)	COMPANY APPLICATION(IBC)/2773(PB)2019		TRUE COPY SING MISSED	
5288	0710200000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		wrong e-filing	
5289	710102019112020	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTDKIRAN UDYOG PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/528(ND)2020		wrong filing	
5290	0710102078242020/1	ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/908(ND)2020		TRUE COPY SING EVERY PAGE & DEPONENT SING MISSED AFFEDAVIT NOT VERIFY	
5291	0710102079492020/1	CHANDRA PRAKASH Vs. RAVINDER KUMAR		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3328(PB)2020		TRUE COPY SING EVERY PAGE	
5292	0710102163202019/4	M/S. ESS AAR PACK Vs. M/S. RAYBAN FOODS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3433(ND)2019		PG 51 NOT CLEAR SAME DOC UPLOAD IN OTHER DAIRY NUMBER	
5293	0710102163342019/3	BRITE PAPER PRODUCTS Vs. RAYBAN FOODS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3430(ND)2019		PG 51 NOT CLEAR	
5294	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019		INDEX MISSED	
5295	0710102023592020/1	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1502(ND)2020		WRONG EFILE	
5296	0710102061532020/2	VIA INTERACTIVE TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/246(ND)2020		INDEX MISSED	

5297	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2643(PB)2020		VOL-2 BREAK	
5298	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020		wrong efiling	
5299	0710102068752020/2	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020		sign miss0710102068752020/2	
5300	0710102117932019/2	ANAND SAHOO Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2186(ND)2019		SIGN MISSED	
5301	0710200409952018/6	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/55(ND)2018		index missed	
5302	0710200409952018/7	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/55(ND)2018		index missed	
5303	0710102030412020/1	CHANDRA PRAKASH Vs. MR. MAHENDER KUMAR KHANDELWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1848()2020		Page end signature missing	
5304	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/69(ND)2019		Wrong e-filing	
5305	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/94(PB)2019		PAGE NUMBERING MISSED TRUE COPY SING MISSED	
5306	0710102128122019/7	TEK TRAVELS PRIVATE LIMITED Vs. TED TRAVEL & EXPERIENCES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2417(ND)2019		APPLICATION FILE IN ADDESTIONAL WRONG FILING	
5307	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		INDEX MISSED	
5308	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		PG-45,47-50 NOT CLEAR	
5309	0710102146482019/5	TEK TRAVELS PRIVATE LIMITED Vs. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2968(ND)2019		APPLICATION FILE IN ADDESTIONAL WRONG FILING	
5310	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		AFFIDAVIT VERIFIED DATE MISSED	

5311	07101021666920 19/4	UMESH GARG Vs. BANK OF BARODA		Sec 60(5)	COMPANY APPLICATION(IBC)/2861(PB)2019		AFFIDAVIT VERIFIED DATE MISSED	
5312	07101020075720 19/9	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2019		INDEX MISSED	
5313	07101020076120 20/3	FOCUS BUILDWELL PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2020		TRUE COPY SING MISSED	
5314	07101020118620 20/2	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/157(ND)2020		FILE AS A APPLICATION	
5315	07101020185820 20/2	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/497(ND)2020		INDEX MISSED SERVICE MISSED	
5316	07101020288420 20/1	SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020		NOT UPLOAD PROPERLY	
5317	07101020791320 20/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020		wrong e-fill	
5318	07101024095720 18/4	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/486(PB)2018		pg 14-18 not clear	
5319	07101020330720 20/1	RELIGARE FINVEST LIMITED Vs. PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/959(ND)2020		Wrong e-file Document (Application Filed)	
5320	07101020683920 20/5	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020		No index, true copy sign missed	
5321	07101020828820 20/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020		NO Index , NO Pagination	
5322	07101021076520 19/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1808(ND)2019		No documents uploaded	
5323	07101021609920 19/5	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020		True copy sign missed	
5324	07101020098320 19/5	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/364(ND)2019		NO Index , NO Pagination, No affidavit, no memo of parties, Brief Synopsis, True copy sign	

5325	0710102025572018/6	FLEXITUFF VENTRUES INDERNATIONAL LIMITED Vs. TREND FLORRING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1694(ND)2018		page no. 16 to 35 page cut	
5326	0710102032752018/8	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)2016		True Copy Sign is missing in whole documents	
5327	0710102033472020/2	GAYATRI STEELS Vs. ASPG INFRASTRUCTURES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/795(ND)2020		True copy sign missing	
5328	0710102036082020/1	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/899(ND)2020		True copy sign missed on annexure	
5329	0710102063872020/2	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/834(PB)2020		True Copy sign missing	
5330	0710102068392020/6	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020		Index is missing, True copy sign is missing in whole document	
5331	0710102068942020/4	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020		Wrong e-filing	
5332	0710102075952020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020		page no. 25 to 42 small fonts and data is not cleared	
5333	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/69(ND)2019		Wrong application filed , small fonts and unreadable data	
5334	0710102081722020/1	KHOOBSURAT CRAFTS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/422(ND)2020		cument not properly upload	
5335	0710102100492019/3	HINDON ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/605(ND)2019		page no. 18 to 20 translate missing	
5336	0710102103352019/17	MAYOGA INVESTMENT LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1731(ND)2019		page no. 25 to 42, small fonts and uncleared data.	
5337	0710102108652019/10	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019		Wrong filed application, true copy sign missing	

5338	710102123382019	KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/666(ND)2019		Wrong filed	
5339	0710102161722019/6	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		page no. 13 unreadable data, page no. 16 tickets are not cleared	
5340	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		page no. 30, 31. 35,41,48,53,55,56,57,58,59,60 to 65, 90,99,116,124 data is not cleared,	
5341	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		True Copy Sign Missing	
5342	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		page no. 116 is not clear.	
5343	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		True Copy Sign missing in whole documents	
5344	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		Wrong filed application	
5345	0710200420362018/51	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Page no. 3, 4, 5 are missing	
5346	710102007222019	Punjab National Bank V/s. General Power Company Pvt. Ltd.			IB/637/PB/2018	Dhir & Dhir Associates	[Hard+Soft]-Advance Service / Application Not Signed	
5347	710102009802019	APPL Industries Ltd. V/s. Auto Décor Pvt. Limited			IB/530/ND/2018	M.P SAHAY	[Hard+Soft]-Advance Service	
5348	710102004572019	Rameshwar Petrol Centre V/s. Brahmaputra Infrastructure Limited			Section-9	Subhash Mahangare	E-Stamp Paper With Affidavit / MOA With E-Stamp / 3Rs. Court Fees / 10Rs. Welfare	
5349	710102013072019	Standard Chartered Bank V/s. Woolways (India) Limited			IB/29/ND/2018	Yogesh Goyal	[Hard+Soft]-Sign On Application / True Copy Sign / Vakalatnama / Pg Not Clear-15-16,9,95-97 / Volume Break	
5350	0710102024652018/4	MADHUMEET KAUR VS LA MARCA KNOWLADGE AND SERVICES PVT.LTD			APPLICATION	CHHANDA DAS	OBJECTION- 1000/- DD MISSED, PAGE 2,3 CUT AND 10,4 NOT CLEAR	
5351	710102012332019/1	Mohit Kalkhande V/s. Set Sanayi Elektrik Tesisat Taahut VE Ticaret India Pvt. Limited			IB/461/2019	Amit Srivastava	[Hard+Soft]-Advance Service / E-Stamp Paper Wrong Date	
5352	710102062032019	Power2SME Pvt. Ltd. V/s. Gandhi Springs Pvt. Ltd.			IB/137/ND/2018	Sunder Khatri	[Hard+Soft]-A4 Size Pg-16-130 / Pg Not Clear-37-47,58-65,117 / MOA With 20Rs. E-Stamp Paper	

5353	710102060902019/1	Liz Investments Pvt. Ltd. V/s. Far Pavilions Tours & Travels Pvt. Ltd.			CP. No.44/2005	Mahesh Agarwal	[Hard+Soft]-Wrong Arrange-28,41,43,76,130 / True Copy Sign / Supporting Affidavit	
5354	710102078082019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited			IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft]-Pg Not Clear-19-20 / Missing Pg-48-49,62	
5355	710102078102019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited			IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft] Missing Pg-114 / Repeated Pg-120	
5356	710102078092019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited			IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft]-Translate Pg-48,65,69	
5357	710102006732019	Technologies Plus India Pvt. Ltd. V/s. ROC			Section-252	Nitika Goel	Two Volumes Missing	
5358	710102093752019	SICOM Ltd. V/s. Udayraj Patwardhan			IB/1083/PB/2018	Rajpal Singh	Document Not Upload	
5359	710102097202019	GJ Lifestyle Management Pvt. Ltd. V/s. Adone Hotels & Hospitality Ltd.			IB/1792/ND/18	Rohit Sharma	[Soft]-Index Not Properly / Document Not Uploaded	
5360	710102076632019	Delifresh Foods India Pvt. Ltd. V/s. Vemalatha & Ors.			Section-245/242/447	Mani Bhushan Sinha	[Hard+Soft]-Pg Not Clear-224-241,104-109,112,114,116-118,125,152 / DD-3,500	
5361	710102104172019	Aditi Engineering V/s. Tecpro Engineers Ltd.			IB/300/PB/17	S.K Sharma	Document Not Upload	
5362	710102092532019/1	BL Kashyap & Sons Ltd. V/s. Earth Infrastructure Ltd.			IB/401/ND/17	Rakesh Kumar	[Hard+Soft]-Pg Not Clear-52,54,55,58,72,89-94, / Missing-65 / / [Soft]-Whitner Pg-12-28	
5363	710102107992019	Great India Creative Pvt Ltd			1st Motion Section-230-232	Ashish Middha	[Hard]-Missing-277-503 / Vakalatnama / Pg Cut-167,226 / [Soft]-Blur Pg-151-169,211-231	
5364	710102079912019/4	JMS Steel & Power Corporation V/s. S.T Constructions Pvt. Ltd.			IB/1049/ND/19	Adarsh Kumar Tiwari	[Hard+Soft]-Pg Not Clear-345,355,358,368,373,382,393,399,404,409,414,471,477,484,493,502,506,513,516 / Wrong Arrange-380 etc....	
5365	710102096432019/2	Anurag Chandra V/s. Affinity Beauty Salon Pvt. Ltd.			IB/786/PB/18	Ranjana Roy Gawai	[Hard]-Missing-48	
5366	710102119962019	Timex Group India Ltd. V/s. A.K Landcon Pvt. Ltd.			Section-9	Suwarn Rajan Chauhan	[Hard+Soft]-Missing-40 / Pg Not Clear-164,177,187,188,190,192-203,205,312,313, / Pg Cut-171-172	
5367	710102003222019	Elvi Corporation India Pvt. Ltd. V/s. Shiva Auto Car India Pvt. Ltd.			Section-9	Ayush Sharma	Case Withdrawl By Advocate	
5368	710102122362019	Shrey Enterprises V/s. 23, Infomedia Pvt. Ltd.			Section-9	Dr. Sarvam Khare	Jurisdiction Gurugram	
5369	710102116962019	Ajit Srivastava & Ors. V/s. Gayatri Hospitality & Realcon Ltd.			IB/288/ND/19	Raj Kamal	[Hard]-Sign On Reply / Pg Cut-64 / Pg Not Clear-80 / Wrong Document	

5370	710102124182019	Sugal & Damani Utility Services Pvt. Ltd. V/s. Bytesun Softwares Pvt. Ltd.			Section-9	Siddharth Mittal	Registered Office Gujarat	
5371	710102124252019	Gulshan Mehta & Or. V/s. Emaar MGF Land Ltd.			Section-7	PSP Legal	[Hard+Soft]-Pg Not Clear-94,107-111,86-96	
5372	710102119512019	Padmini Industries Ltd. V/s. AM Vinyl Pvt. Ltd.			Section-9	NIL	[Hard+Soft]-Pg Not Clear-13,58,50,48,72,56-58,59,60,94	
5373	710102112152019/2	Nitin Bindlish & Anr. V/s. Orris Infrastructure Pvt. Ltd.			IB/1958/PB/19	Ranajana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,34,35,38,82 / 10Rs. Welfare Missing	
5374	710102081982019/1	Vidyavathsal Annupragada & Anr. V/s. Orris Infrastructure Pvt. Ltd.			IB1055/PB/19	Ranajana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,34,35,38,40,82 / 10Rs. Welfare Missing	
5375	710102074022019/1	Sorab Aggarwal V/s. Landmark Apartments Pvt. Ltd.			IB/818/PB/19	Mayank Sharma	[Hard+Soft]-Pg Cut-48-64,67-69,75-76,78,80,82,86,88,90,95 / Index Missing / Sign On Reply / DD-1000/- / Wrong E-Filling / A4 Size Pgs-21-45	
5376	710102125032019	Allahabad Bank V/s. Runeecha Textiles Pvt. Ltd.			IB/451/PB/18	Nalini	[Hard+Soft]-Pg Not Clear-89-92,95,105,145,146,148,154,159,160,161	
5377	710102118182019	Ankur Asthana V/s. Dadhech Infrastructure Pvt. Ltd.			Section-9	Manish Kumar	Jurisdiction West Bengal	
5378	710102090922019/4	Ritu Investment Pvt. Ltd. V/s. Green Bay Infrastructure Pvt. Ltd.			IB/1361/2019	Ranajana Roy Gawai	[Hard+Soft]-Pg Not Clear-93,95 / Missing-22,106 / Translation-60,78,94	
5379	710102085372019/6	Future Equity Consultants Pvt. Ltd. V/s. Modern Chemtech Pvt. Ltd.			CAA/60/PB/18	Pankaj Jain	Wrong Document	
5380	710102128072019	Oriental Bank Of Commerce V/s. Pellet Energy Systems Pvt. Limited			IB/76/PB/2018	Videh Vaish	[Hard+Soft]-Original Order	
5381	710102106552019/6	Madhu Raj @ Madhu Sinha & Anr. V/s. Prateek Realtors India Pvt. Ltd.			IB/1811/ND/19	Sudeep Singh	[Hard+Soft]-Pg Not Clear-47,48,57,61,99-108 / Translation-78-79,109-111 / True Copy Sign	
5382	710102097842019/3	State Bank Of India V/s. JKM Infra Projects Ltd.			IB/1693/ND/19	UKCA & Partners	[Hard+Soft]-Wrong Arrange-58,72,73,100,114,117,119,110,127,128,131,132,745,746,783,454,803,491,813,553,609,678,745,746,813,817,820,822,823-831,483,488-491,533-536,859,860,868,871,893,895,897,904,867 etc….	
5383	710102131102019	Arjun Vitthal Pawar V/s. Bhanu Ram & Ors.			IB/547/PB/2018	Priyaranjan Dubey	Document Not Upload	
5384	710102075872019/2	Pawan V/s. Supertech Township Project Ltd.			IB/904/ND/2019	Rishi Kapoor	[Hard+Soft]-Pg Not Clear-33 / Translation-30-32 / Missing-21	
5385	710102106642019/3	Ashish Bankar V/s. NU Tek India Ltd.			IB/1226/ND/19	Arun Jain	Document Not Upload	

5386	710102133022019	R.L Buildtech V/s. Kindle Developers Pvt. Ltd.			IB/470/ND/2017	Naveen Bhardwaj	[Hard+Soft]-Missing-55 / Sign On Application / Pg Not Clear-42,43,56-64,94,109,119-120 / True Copy Sign / Vaklatnama Counsel Sign Missing	
5387	710102087572019/1	Ashok Kumar Verma V/s. Baver Suspension Pvt. Ltd.			CP.No.365/ND/19	Pratibha Sinha	Document Not Upload / Pg Not Clear-68,83,138	
5388	710102090682019/3	Complete Infrastructure Pvt. Ltd. V/s. Brawn Globus Turnkey Solutions Pvt. Ltd.			IB/1405/2019	Rachit Aggarwal	[Hard+Soft]-Pg Not Clear-21-32,34,43,44,66,53/ All Paper A4 Size , True Copy Sign Missing Etc ..	
5389	710102139382019	Income Tax V/s. Omni Commotrade Pvt Ltd Ors			Section-252	Laxmi gurung	Registred Office Haryana	
5390	0710102126262019/2	Vineesh Aggarwal V/s. Flexo Foam Pvt Ltd			IB/2440/ND/ 2019	Rakesh Kumar	[Hard+Soft]-Pg not clear-5-15, 18-22, 22-29, 40-41,56-56(Wrong Arrange) [Soft]-Same As in Soft	
5391	710102033012018/8	Intellicity Business Park Pvt. Ltd. V/s. Utopian Infracon Pvt. Ltd.			CP.No.217/ND/17	Sarevesh Kashyap	[Hard+Soft]-Pg not clear-91 / Translate-95,97 / Small Font-54-87	
5392	710102139632019	Power 2SME Pvt. Ltd. V/s. J.V Strips Ltd.			IB/452/ND/2017	Debashis Nanda	[Hard+Soft]-Original Order Copy / Pg Not Clear-16-19,22	
5393	710102125922019/1	Nalin Shah V/s. Pareena Infrastructures Pvt. Ltd.			IB/2347/2019	PSP Legal	[Hard]-Original Affidavit & E-Stamp Paper	
5394	710102002702019/6	Sanjay Kapoor V/s. TDI Infrastructure Ltd.			IB/134/ND/2019	Rajnish Singh	Document Not Properly Uploaded	
5395	710102135492019	Suresh Kumar Arora V/s. BPTP Ltd.			Section-7	Pawan Kumar Ray	Registered Office Haryana	
5396	710102134642019	Toolika Bhargava & Ors. V/s. BPTP Ltd			Section-7	Pawan Kumar Ray	Registered Office Haryana	
5397	710102140552019	Arihant Evergreen Agro Plast And Textiles Pvt. Ltd.			IB/329/ND/2019	Rajendra K. Salecha	[Hard+Soft]-65-B Certificate / Advance Service / Pg Not Clear-87	
5398	710200415812018/1	Uttrakhand Projects Pvt. Ltd. V/s. ROC			CA.No.288/252/ND/2018	M. Yadunhushana Rao	Appellate Tribunal File / [Hard]-Missing-7 / True Copy Sign	
5399	710102142672019	Greenopolis Welfare Association V/s. Three C-Shelters Pvt. Ltd.			IB/1751/ND/2019	Kapoor & Company	[Hard+Soft]-Pg Not Clear-107,110-112,113,115,152-162,118-119,122-124,152-185,187-191	
5400	0710102119002019/1	Deepak Khurana V/s. Earth Infrastructure Ltd.			CP No. (IB) 401 (ND) 2017	Anurag Bhatt/Ishita Srivastava	[Hard+Soft]-Pg Not Clear- 15-26,57,67 / proof of service	
5401	710102143942019	Pr. Commissioner of Income Tax-6 V/s Navis Exim Pvt. Ltd.& Ors.			Section 252	Vibhooti Malhotra	[Hard]-All Respondents Services / ROC	
5402	710102118802019/5	Ghan Shyam Sharma V/s. Anurag Kumar Sinha			IB/2218/ND/2019	Vishal Mishra	[Hard]-Pg Not Clear-21-25,28-50,52,53 / Document Not Upload	
5403	710102143022019	Pratima Duggal V/s. Parsvnath Buildwell Pvt. Ltd.			Section-9	Kamlesh Mahajan	[Hard]-Sec-7 Wrong Format	

5404	710102017202019/5	Sunil Kumar Pathak & Ors. V/s. Green Bay Infrastructure Pvt. Ltd.			IB/588/ND/2019	Ranjana Roy Gawai	[Hard+Soft]-Translate-35,53,60 / Pg Not Clear-64,66 etc…	
5405	710102136622019	Padia Timber Company Pvt. Ltd. V/s. Bank Of Baroda			IB/559/ND/2017	Pankaj Bhagat	[Hard+Soft]-Translate-60 / True Copy Sign	
5406	710102135612019/1	Gwalior Bypass Project Ltd. V/s. National Highway Authority Of India			IB/1140/ND/2018	Madhu Singhania	[Hard+Soft]-True Copy Sign / Translate-109	
5407	710102148252019	Sanjay Roy Chowdhary V/s. Uppal Housing Pvt. Ltd.			IB/2297/ND/2019	Singh & Associates	Document Not Upload	
5408	710102143642019	Aggcon Equipments Internationla Pvt. Ltd. V/s. Oriental Structural Engineers Pvt. Ltd.			Section-9	Gautam Singh	Document Not Upload	
5409	710102149412019	Amit Kumar Malik V/s. Kindle Developers Pvt. Ltd.			IB/470/ND/2017	Kashi Viswanathan Sivaraman	Wrong Document	
5410	710102148902019	Mayukh Hazarika & Anr. V/s. BPTP Ltd.			Section-7	Ananyaa Mazumdar	Jurisdiction Chandigarh	
5411	710102150332019	JMD Oils Pvt. Ltd. V/s. Sandeep Kumar Gupta			IB/373/PB/2018	Sandeep Kumar Gupta	[Soft]-Uncomplete Document / [Hard]-Pagination Not Mention	
5412	710102149622019	Luxmi Electricals Engineering Works Through Its Sole Proprietor Sh Varinder Arora V/s. SNG Developers Ltd Ors			Section-9	Ashish Chauhan & Kushagra Bansal	[Hard+Soft]-Pg Not Clear-48,49,53,54,84,90 Etc/ [Soft]-48,50,51,55,59,60,63,64,65,66 Etc.	
5413	710102002812019/2	Neeru Kapoor & Anr. V/s. Parsvnath Developers Ltd.			IB/165/ND/2019	Vijay Nair	[Hard+Soft]-Translate-60,62,63,64,66,170 / Pg Not Clear-169	
5414	710102150492019	Hemant Khatri Ors V/s. Raheja Developers Ltd			Section 7	Adesh Tandon	[Hard+Soft]-Pg No Clear-267/ Pg No 171 Missed Etc [Soft]-211 To 215 , 232,233,235,237	
5415	710102156562019	Sentinels Security Pvt Ltd V/s. Cardio Fitness India Pvt Ltd			Section-9	Abhay Raj Verma	[Hard+Soft]-Demand Notice Form-3 & Form 5 Performa Issue , MCA Service Etc	
5416	710102155952019	Atlas Electric Industries Pvt. Ltd. V/s. Anuhi Technology IMP. EXP. Co. Ltd.			IB/1374/ND/2018	Vikas Chhabra	Document Not Upload	
5417	710102142392019/4	Deepraj Investmen Ltd. V/s. Sai Precious Traexim Pvt. Ltd.			IB/2845/ND/2019	Sudhir Sinha	[Hard+Soft]-Pg Not Clear-33-40	
5418	710102156732019	Capt.Samual Tarig Omar Ahmed V/s. Zexus Air Services Pvt. Ltd.			Section-9	Sohaib Alam	[Hard+Soft]-Demand Notice Not In Legal Format	
5419	710102102082019/3	Anshul Uppal V/s. Newtech Promoters & Developers Pvt. Ltd.			IB/2148/ND/2019	CS Gupta	[Hard+Soft]-Pg Not Clear-96 / [Soft]-Not Clear-79-86,96,99,101,104,105,116,120,121,122,129,135	
5420	710102158432019	Ashu Agencies V/s. Al-Dua Food Processing Pvt. Ltd.			IB/2405/ND/2019	NIL	Document Not Upload	

5421	710102158572019	Supreme Packaging Industries V/s. AL-Dua Food Processing Pvt. Ltd.			IB/1803/ND/2018	NIL	Document Not Upload	
5422	710102138592019/1	SRS Pvt. Ltd. V/s. Lucra Jewels Pvt. Ltd.			IB/112/ND/2018	Anurag Nirbhaya	[Hard+Soft]-Pg Not Clear-31,76,83-87 / Wrong Arrange-16	
5423	710102159122019	Sameer Dhanrajani V/s. Anand Divine Developers Pvt Ltd & Ors			IB/932/PB/2019	Pardeep Dhingra & Praveen Kumar	[Hard+Soft]-Soft Not Upload Etc	
5424	0710102009132019/3	Amit Bhasin V/s. Parsvnath Developers Pvt Ltd			IB/349/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Pg Not Clear-65,66,85,86,87,95,96,221,227,231,243,244,227,243,245,251,Etc	
5425	710102156122019	SPY Infrastructure Pvt. Ltd. V/s. Enakshi Towers Pvt. Ltd.			Section Motion (CAA/167/ND/2018)	Anjani Kumar	[Hard+Soft]-Pg Not Clear-111,112,114,167,170,230,231,232,129,178,234,296,473,476,477,478,479,481 etc...	
5426	710102162592019	Shinoj Koshy V/s. Granite Gate Properties Pvt. Ltd.			IB/1248/PB/2018	Nitin Mishra	[Hard+Soft]-Translate-9	
5427	710102077912019/1	S.Kapoor V/s. Unitech Ltd.			CP.No.94/73(4)/ND/2019	NIL	Uncomplete Document	
5428	710102124272019/2	Sumit Nagpal & Anr. V/s. Orris Infrastructure Pvt. Ltd.			IB/2317/PB/2019	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,79,90 / Translate-25	
5429	710102142362019/2	Soni Sharma V/s. Orris Infrastructure Pvt. Ltd.			IB/2842/2019	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-33-80 / Missing-18	
5430	710102411582017/28	Oriental Bank Of Commerce V/s. Shekhar Resorts Ltd.			IB/22/ND/2018	Pranav Verma	[Hard+Soft]-Translate-196-208,209,210,211,212,223,268-278,281,239,312	
5431	710102165102019	Glocot Chemicals Pvt. Ltd. V/s. Glocot Industries Pvt. Ltd.			CA/CAA/146/PB/2018 2nd Motion	Ravinder Sharma	[Hard+Soft]-Cover Pg Format / Accounting Treatment Certficate-133 / Pg Not Clear-132-133	
5432	710102165452019	Shri Tek Chand V/s. Premia Projects Ltd.			IB/104/PB/2018	Jitender Arora	[Hard+Soft]-Pgs Cut-164,166,170,171,174,540-541 / Translation-533-537 / True Copy Sign	
5433	710102152862019/1	RQS Engineering Pvt. Ltd. V/s,. Reliable Insupacks Pvt. Ltd.			CA No.1117/2018	Abhishek Garg	[Hard+Soft]-Pg Not Clear-31-34,64-69,74,75,83,84,88,89,94,95	
5434	7710102161562010	Prism Johnson Ltd. V/s. Vivek Contracts Pvt. Ltd.			Section-9	Abhijeet Gupta	[Hard+Soft]-Pg Not Clear-26-43	
5435	710102142642019/1	Wellcorp Health Services Pvt. Ltd. V/s. Wellogo Services Pvt. Ltd.			IB/2886/ND/2019	KNM & Partners Law Offices	Original File Missing	
5436	710102165462019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.			IB/601/2019	Avinash Bhati	Document Not Upload / Missing-19	
5437	710102165662019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.			IB/601/2019	Avinash Bhati	[Hard+Soft]-Missing-53-56,65	
5438	710102165652019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.			IB/601/2019	Avinash Bhati	[Hard+Soft]-Missing-12,53,54,85,87 / Court Fees & Welfare	
5439	710102109082019/2	Concord Infrastructure Pvt. Ltd. V/s. Shubhkamna Buildtech Pvt. Ltd.			IB/1059/ND/2018	hossain	[Hard+Soft]-Pg Not Clear-11,13,15,22 / Sign On Reply	

5440	710102157862019	Bajrang Traders V/s. Raipur Power & Steel			Section-9	Tanmay Mishra	[Hard+Soft]-Pg Not Clear-80-81,114-116 / Missing-146 / Registered Office Ludhiana	
5441	710102008742019/3	Surjeet Kaur & Anr. V/s. Parsvnath Developers Ltd.			IB/315/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Translation-60,62,63,64,66,72,74,76,78,80,190 / Pg Not Clear-36-38 / True Copy Sign	
5442	710102145992019/2	JBB Infrastructure Pvt. Ltd. V/s. Parsvnath Developers Ltd.			IB/565/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Pg Not Clear-412-418,461-464,304-309,315,149-150,159-163 / Translate-303	
5443	710102166772019	Shri Amit Kumar Malik v/s Kindle Developer pvt ltd			IB/470/ND/2017	Kashi Viswanathan Sivaraman	Soft Copy Not Properly	
5444	710102114242019/3	Aprajita Engicon Pvt. Ltd. V/s. Pradeep Kumar Goel			IB/2015/ND/2019	Mukesh Kumar Gupta	Document Not Upload	
5445	710102128932019/3	Sanjay Bhaskar & Anr. V/s. Shree Keshav Buildtech Pvt. Ltd.			IB/2573/ND/2019	Akshat Kumar	[Hard+Soft]-Translation-103,149-150 / Pg Not Clear-86,87,102	
5446	710102060262019/1	Power2SME Pvt. Ltd. V/s. Uttam Strips Ltd.			IB/137/ND/2018	Sanjay Gupta	[Hard+Soft]-Pg Not Clear-68-77 / Wrong E-Filling	
5447	710102168242019	Ashutosh Garg & Ors. V/s. Elegant Infracon Pvt. Ltd.			Section-7	Anup Kumar D Sayare	[Hard+Soft]-Pg Not Clear-146,83-89,178-184,204-205,310,256 / Wrong Arrange-96 etc…	
5448	710102169032019	Dr. P.L. Agrawal V/s. Unitech Ltd.			CP.No.54/73(4)/ND/2019	Amit Agarwal	Document Not Upload	
5449	710102169002019	Usha Agarwal V/s. Unitech Pvt Ltd			CP/53/73(4)/2019	Amit Aggarwal	[Hard+Soft]-Index Wroong / Soft Not Upload Etc	
5450	710102172702019	Income Tax Officer V/s. Pal Logistics Pvt. Ltd.			Section-252	Zoheb Hossain	Registered Office Haryana	
5451	710102172352019	Income Tax Officer V/s. Goldcastle Homes Pvt. Ltd.			Section-252	Zoheb Hossain	[Hard+Soft]-STK-7 Missing	
5452	710102166002019/1	SGM Webtech Pvt. Ltd. V/s. Boulevard Projects Pvt. Ltd.			IB/967/PB/2018	Preetika Mishra	Soft Copy Wrong	
5453	710102169322019	Income Tax Officer V/s. Banana Marketing Pvt. Ltd.			Section-252	Ajit Sharma	[Hard]-Flueding Index / Original Proof Of Service / Court Fees	
5454	710102173732019	Standard Chartered Bank V/s. Woolways (India) Limited			IB/29/ND/2018	Sajeve Bhushan Deora	[Hard+Soft]-Pg Not Clear-126-131,137-139	
5455	710102173572019	Bhupindra Agro Pvt. Ltd. V/s. Shri Vardhman Rice Mills Pvt. Ltd.			IB/241/2019	Vikas Garg	Document Not Upload	
5456	710102172742019	Edelweiss Asset Reconstruction Company Ltd. V/s. Margra Industries Ltd.			IB/866/PB/2018	Rajender Kumar Girdhar	[Hard]-Back To Back-31,32,33,46,789-879,1109-1169 etc…..	
5457	710102141602019/2	Deepak Khanna V/s. Earth Infrastructures Ltd.			IB/401/ND/2017	Ishita Srivastava	[Hard+Soft]-Pg Not Clear-9-15,176-187,315-330,341-344 etc..	
5458	710200410462018/18	Jay Ace Technologies Ltd. V/s. Micromax Energy Ltd.			IB/330/2018	GP Madaan	[Hard+Soft]-Pg Not Clear-20,21,33-38,40 etc….	

5459	710102143442019/2	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.			IB/3171/ND/2019	Mayuri Nayyar	[Hard+Soft]-Pg Not Clear-61,64,80,81,91,132-134,37,39,45,49,51,52,54,56,59,105, 120 / Missing-14 etc...	
5460	710102170932019	Edelweiss Asset Reconstruction Company Ltd. V/s. Adel Landmarks Ltd.			IB/1083/PB/2018	Udayraj Patwardhan	[Hard]-Duplicate Set Missing	
5461	710102002572020	Veekay Polycoats Ltd. V/s. Harayan State Industrial & Infrastructure Development Corporation Ltd.			IB/1291/PB/2018	Vivek Raheja	[Hard+Soft]-Pg Not Clear-75-80 / Translate-17-21,66-71,81-88	
5462	710102000982020	Lakshmi Float Glass Ltd. V/s. Durable Façade Services Pvt. Ltd.			IB/902/ND/2019	Ashutosh Jain	[Hard+Soft]-Pg Not Clear-17,20	
5463	710102426702018/7	Renu Kumar V/s. Solutions Business Centre Pvt. Ltd.			IB/475/ND/2018	M Yadubhushan Rao	Wrong Document	
5464	710102002672020	Income Tax Officer V/s. RSA Estate Pvt. Ltd.			Section-252	Zoheb Hossain	[Hard+Soft]-Pg Not Clear-25,35,47	
5465	710102088232019/9	RBCL Projects Pvt. Ltd. V/s. BPTP Ltd.			IB/1316/ND/2019	NIL	[Hard+Soft]-Pg Not Clear-6-7 / Translate-13 / Proof Of Service / E-Stamp Paper Notary	
5466	710102003772020	Prem Chand Chandna & Ors. V/s. Parsvnath Developers Ltd.			IB/76/ND/2020	KNM & Partners Law Offices	Document Not Upload	
5467	710102003602020	Anurag Sachdeva V/s. Kashi Viswanathan Sivaraman			IB/470/ND/2017	Sanyam Goel	[Hard+Soft]-Pg Not Clear-38-41,44,46,48,49	
5468	710102125712019/6	AP Trading Company V/s. Kanodia Technoplast Ltd.			IB/2353/ND/2019	Vineet Arora	Document Not Upload	
5469	710102003262020	L&T Finance Ltd. V/s. Zillion Infraprojects Pvt. Ltd.			IB/694/PB/2018	Harish Taneja	[Soft]-Pg Numbering Not Mention	
5470	0710102026712018/5	Sanjay Goel Anr V/s. Puri Contruction Pvt Ltd			IB/1662/PB/2018	Pravin Bahadur	[Hard+Soft]- 1 To 3 & 5 Not Uploaded	
5471	0710102128572019/2	Concord Additives Chemicals Pvt Ltd V/s. Red Brick Consulting Pvt Ltd			IB/2408/ND2019	Ayush Negi	[Hard+Soft]- Pg Not Clear 4 to 12 , 22 TO 34 , 42,45,49,64-68,74,77,78,86-88 Etc	
5472	0710102125112019/5	Billam Ranga Reddy Ors V/s. Alchemist Townships India Ltd			IB/2349/PB/2019	M Sruthi P.S Sridhar Raj	[Hard+Soft]-Pg Not Clear 290,240,238,239,367,369, Second Vol Will Be Break Estamp Missing Etc	
5473	0710102082042019/24	Ritu Tandon V/s. Rain Automotive India Pvt Ltd			IB/1095/ND/2019	J L J Law Offices	[Hard+Soft]-Pg Not Clear 18-26 , 32-33, 69	
5474	0710102130722019/1	SHAMS Professional Pvt Ltd V/s. ASHVINS Agro Peroducts Pvt Ltd			CA(CAA)110 (ND) 2019	B Mishra	[Hard+Soft]- Wrong Document	
5475	710102007332020	Ram Dev International Ltd.			IB/178/PB/2017	Prabhjit Singh Soni	[Hard+Soft]-Translate-23-27	
5476	710102153652019/6	Anant Overseas Pvt. Ltd. V/s. Global Houseware Ltd.			IB/73/PB/2017	Harsh Sinha	Document Not Upload	

5477	710102008222020	Tathagata Bhattacharya vs World consulting & Research Corporation			IB/1081/2016	Kanti Mohan	(Hard+ Soft-) P,20 MISSED 30-33 NOT CLEAR	
5478	710102151012019	Chandrabhushan vs Gaursons Realtech Pvt. Ltd			IB/3045/ND/2019	Sidharth Joshi	(Soft)- Uncomplete Document	
5479	07101021319820 19/4	Hyatt Petrochemical Pvt Ltd V/s. Roc			CA/557/252/2019	Raghvendra k Singh	[Hard+Soft]-Wrong E File	
5480	710200412992017/6	Indus Container Lines Pvt. Ltd. V/s. Geo Express Pvt. Ltd.			IB/625/ND/2017	Anurag Ojha	[Hard+Soft]-Missing-36,38,48,50,52,73 / Pg Not Clear-154,155,170,171,173-175 etc....	
5481	710102008742020	Dish Tv India Ltd V/s. Macro Commerce Pvt Ltd Ors			IB/398/PB/2017	knm&Partners	[Hard+Soft]-Pg Not Clear-33,-41,54, / No Pagination , Last 5 Pages Are Wrong Arrange	
5482	710102090252019/3	Shiv Prasad Aggarwal V/s. TDI Infrastructure Ltd.			IB/1292/ND/2019	Rajnish Singh	(Soft)-Pagination Not Mention / Not Properly Document	
5483	07101020238020 18/6	Vistra ITCL India Ltd V/s. Ambinece Pvt Ltd			IB/1600/ND/2018	Vikky	[Hard+Soft]- Soft Not Matching With Hard Copy	
5484	710102010192020	American Express Banking Corp V/s. Jambu Knits Pvt. Ltd.			IB/509/PB/2017	Reetesh Kumar Aggarwal	[Hard+Soft]- Pg Not Clear 1-6, 65-69,72,73,43,62,64,82	
5485	710102010542020	Ranjeet Ramkrishan Yadav V/s. JNC Contructions Pvt Ltd			IB/272/PB/2019	Shobhit Chaudhary	[Hard+Soft]-Document Not Uplaod	
5486	710102010612020	Bhanu Ram Ors V/s. HBN Dairies And Allied Ltd			IB/547/PB/2018	Rohit Sehgal	[Hard+Soft]-Pg Not Clear-231,232,242,243,254,259,262,265, Etc…	
5487	710102108632019/3	Chakarvoty Enterprsies V/s. Supercity Developers Pvt Ltd Ors			IB/1983/PB/2019	Ashish Chauhan & Kushagra Bansal	[Hard+Soft]-Pg Not Clear-40-42, 56-58,59-60/ Pg No 1-4 Wrong Arrange	
5488	710102010532020	Punjab National Bank V/s. Rathi Ispat Pvt Ltd Ors			IB/558/ND/2019	Raj Kumar Gupta	[Hard+Soft]-Pg Not Clear-3,5,24-26 Soft Not Clear & Pagination Not Mention Etc …	
5489	710102011092020	Prism Johnson Ltd V/s. Delhi Buildtech Pvt Ltd			Section-9	Abhijeet Gupta & Assocaites	[Hard+Soft]-Pg No-57,68-73,79-81,93-104,107-112,116-117,312-315 Etc ..	
5490	710102013032019	Neesa Leisure Ltd. V/s. Assets Reconstruction Company (India) Limited			IB/127/NCLT/AHM/2017	NIL	To Be Returned	
5491	710102000812019	State Bank of India V/s. Bhushan Steel Pvt Ltd			IB/201/PB/2017	Tushar Thareja	[Hard+Soft]-Pg Not Clear-12, Sign on Application / Estamp Paper Missing / 10-11,17-21 Translate Etc ..	
5492	07101021383320 19/8	Metenere Ltd V/S. Baddi Foils Pvt Ltd			IB/2680/2019	Shalini Kapoor	[Hard+Soft]-Pg Not Clear3,6,12,24,27,29-31,50,54,77,5-11,13-24,35-38,40-46,48-50,59,63,64,68-73,86-88,90 Etc …	
5493	710102103012019	BSA Polyconatiner Pvt Ltd V/s. Advanced Surfacanats India Ltd			IB/89/ND/2019	Mangaljit Mukherjee	[Hard+Soft]-Wrong Document Upolad	
5494	07101020611820 19/14	Shivalik Packaging Industries V/s. JIYA Agro Pvt Ltd			IB/777/PB/2018	Shankari Mishra	[Hard+Soft]-Pg Not Clear-17-30 / Index Missing Etc	

5495	710102138542019	Govind Mutha Huf Ors V/s. Sumanglam Cold Storage Pvt Ltd Ors			CP /116/241/242/19	Sanya Lamba	[Hard+Soft]-Original Order Copy Etc	
5496	0710102143622019/2	Accelerated IT Solutions Pvt Ltd			IB/2912/ND/2019	Avdhesh Bairwa	[Hard+Soft]-Pg Not Clear-3,4,6-9,8-9,54-101, Etc	
5497	710102013132020	Power2sme Pvt Ltd V/s. Uttam Strips Pvt Ltd			IB/137/ND/2018	Sanjay Gupta	[Hard+Soft]-Pg Not Clear-68-77 Etc	
5498	710102132752019/5	Pradeep Kumar & 454 Ors V/s. Alchemist Townhsips Pvt Ltd Ors			IB/3086/PB/2019	Legal Options	[Hard+Soft]-Pg Not Clear-47/ Pg No 22 Wrong Arranged Etc ..	
5499	710102014242020	Shruti Sud V/s. Jalesh Kumar Grover			IB/55/ND/2018	Achal Gupta / Annie Rais	[Hard+Soft]-Document Not Uplaod	
5500	710102007252020	Sanwara Barter Pvt Ltd And Viksat Mercandise Pvt Ltd			CP(CAA)181/ND/2019 2ND Motion	Sanwara Barter	[Hard+Soft]-Wrong Document / Accounting Treatment Certificate Etc ..	
5501	710102014832020	Anil Kum ar Aggarwal V/s. Interparts Marketing Pvt Ltd			IB/569/ND/2019	Rajiv Malik	[Hard+Soft]-Document Not Upload Etc ..	
5502	710102014822020	Anil Kum ar Aggarwal V/s. Interparts Marketing Pvt Ltd			IB/569/ND/2019	Rajiv Malik	[Hard+Soft]-Document Not Upload Etc ..	
5503	710102014802020	Anil Kum ar Aggarwal V/s. Interparts Marketing Pvt Ltd			IB/569/ND/2019	Rajiv Malik	[Hard+Soft]-Document Not Upload Etc ..	
5504	0710102144702019/1	Jay Ace Technologies Pvt Ltd V/s. Micromax Energy Ltd			IB/330/ND/2018	Tandon Law Assocaites	[Hard+Soft]- Pg No 141,149-151,168-171 Missing Etc ..	
5505	0710102414062017/12	India Bulls Housing Finance Ltd V/s. Forgings Pvt Ltd			IB/455/PB/2017	Karan Gandhi	[Hard+Soft]- Pg No Clear-31-36,35-41,52,53,59,67,51/ Pg No 57 Missing / Document Not Match Etc..	
5506	710102008512020	Tirupati Venkateshwar Rasayan Pvt Ltd V/s. Roc			Section-252	Nitesh Aggarwal	[Hard+Soft]- Pg No-297-303 Wrong Arrange / Pagination Not Done in Soft Copy	
5507	0710102132892019/3	HCL Eagle Ltd			CA(CAA)138(ND)2019	Vaish Assocaites	[Hard+Soft]-Original File Missing Etc ..	
5508	0710102156602019/8	Sharda Motor Industries Ltd V/s. NDR Auto Components Ltd			CA(CAA)164/PB/2019	Sunil Agarwal	[Hard+Soft]-E Stamp Paper With Affidavit Missing Etc ..	
5509	710102017522020	IFCI V/S. Hi Piont Investment Finance Pvt Ltd			IB/478/PB/2017	Megha Choubey	[Hard+Soft]-Case Type Wrong Etc ..	
5510	07102000001020 17/9	IDBI Bank Ltd V/s. Jaypee Infratech Ltd			IB/77/PB/2017	Kesar Dass B And Assocaites	[Hard+Soft]-Pg Not Clear-29-39,59/ Index Not Mach Etc ..	
5511	710102017802020	J .H Jewls Pvt Ltd And Shivshakti Commercial Pvt Ltd			Section-230-232 1st Motion	Arani Guha	[Hard+Soft]-Pg Not Clear-120,142,143,181,182,185,186,229-231,242,240,241,250,251,260-262 / Pg No 240,241 Wrong Arrange Etc	
5512	710102018222020	S.P Builders V/s. Adore Realtech Pvt Ltd			IB/2731/ND/2019	Rohan Gupta	[Hard+Soft]-Pg No 6-14 Not Upload Etc ..	
5513	710102017622020	Union If India V/s. Sunart Hotels Ltd SHL Ors			Section-241	G.L Meena	[Hard+Soft]-Pg Not Clear-105-110,131,132,139,173-177 Estamp Paper Missed Etc	
5514	0710102014472020/3	Riyal Packers V/s. Benlon India Ltd			IB/1612/ND/2018	Ankur Mittal	[Hard+Soft]-Main Have Objection	

5515	07101020926020 19/9	Arun Goel SPG Buildcon Pvt Ltd Ors			CP/91/241/242/2019	Prashant Jain	[Hard+Soft]-Pg Not Clear-182,354,355,/ Pg No 317-352 Etc ..	
5516	0710102034372018/6	Bank Of India V/s. Brys Agro Procurement Pvt Ltd			IB/238/ND/2019	Edge Law Partners	[Hard+Soft]-Pg Not Clear-22-24,30,31,35,36,45,46,52-55,57 Etc ..	
5517	0710102034372018/6	Bank Of India V/s. Brys Agro Procurement Pvt Ltd			IB/238/ND/2019	Edge Law Partners	[Hard+Soft]-Pg Not Clear-24,30,35,38,45,46,49,59,60 Etc ..	
5518	710102118132019	Sun Control Systems V/s. Aarcity Infrastrturte Pvt Ltd			IB/2185/ND/2019	Pawan Kumar Choudhary	[Hard+Soft]-Pg Not Clear-1 / Order Copy Missed / Estamp Paper & Supporting Affidavit Missed Etc	
5519	0710102152932019/5	UPI Polymers Pvt Ltd V/s. SPML Infra Ltd			IB/3210/ND/2019	Pradeep Gupta	[Hard+Soft]-Pg Not Clear-79,82,94,97,100,103,106, 109,128,131,134,146,147, 159-179,181,184,187,213,216,220,223,226,229,232,234 / Wrong Document Etc ..	
5520	710102020982020	Dynamic Security V/s. Ajit Automotive Services Pvt Ltd			IB/1525/ND/2019	Nipun Gautam	[Hard+Soft]-Pg Not Clear-195-180,187-191,166,-184 , 175-180,183,184,185,186,187,188,189,190,191	
5521	0710200408532018/1	Choice Clothing Company Pvt Ltd Ors V/s. Roc			CP/07/441/ND/2019	Alishan Naqvee	[Hard+Soft]-Wrong Binding/ Application No Payment , No Supporting Affidavit/ No Advance Service / No Proper Page No Etc ..	
5522	710102021442020	Jupiter Power Transmission Pvt Ltd V/s. Naffco India Pvt Ltd			Section-9	Nilesh Deep	[Hard+Soft]-Pg Not Clear-120-125,52-59,63,65,67,70,72,73-87,90,92,93,95 Etc ..	
5523	710102022002020	Anil Traders V/s. Great Indian Nautanaki Company Pvt Ltd			Section-9	Rakesh Kumar	[Hard+Soft]-Pg No 22 Missed / Sole Proprietor	
5524	0710102128072019/2	OBC V/s Pellet Energy System Pvt Ltd			IB/76/PB/2018	Videsh Vaish	[Hard+Soft]-Wrong E File	
5525	071020000002002/12	Manjeet Singh Bast Ors V/s. Continetal Constructions Ors			CP/44/2002	Ashim Vachher	[Hard+Soft]-Pg Not Clear-21 / Pg No 2 Missed Etc ..	
5526	0710102133062019/1	Sameeksha Infratecl Pvt Ltd			CP/722/252/2019	Rohit Sharma	[Hard+Soft]-Document Not Upload Proeprly / Index Not Matched / Page No Missig Etc ..	
5527	710102020372020	Dikshit Aqua Pvt Ltd V/s. Roc			Section-252	Ajai Kumar Assocaites	[Hard+Soft]-Pg Not Clear-41,46,49,59,71,72,85,86,87 Etc ..	
5528	710102023482020	Pashupati Jewellers V/s. Marigold Overseas Ltd			IB/1458/PB/2019	Sanyan Jain	[Hard+Soft]-Pg Not Clear-8,18,20,22,23,31 Etc ..	
5529	0710102092692019/5	Somany Ceramics Ltd V/s. Indo Tech Projects Pvt Ltd			IB/1662/ND/2019	Anchit Sharma	[Hard+Soft]-Wrong Doucment Etc ..	
5530	0710200410172018/12	Platina Bulkers Pvt Ltd V/s. Star Mineral Resources Pvt Ltd			IB/607/ND/2018	Arvind Kumar	[Hard+Soft]-Estamp Paper Not Show in Soft Etc ..	

5531	0710102016972020/1	Gleam Finance Pvt Ltd V/s. Overnite Express Ltd			IB/475/OF/2020	Sandeep Bajaj	[Hard+Soft]-Wrong Document	
5532	0710102105272019/2	Avni Securities Pvt Ltd			CA/CAA/97/ND/2019	Saurabh Kalia	[Hard+Soft]-Pg No 8 Missed / After Page 31 Double Numbering Again Estamp Paer Missed Etc ..	
5533	710102024152020	Nikhil Rai V/s. V CARE Technolofgies Pvt Ltd			CP/157/241/242/2019	Hrishikesh Baruh	[Hard+Soft]-Pg Not Clear-7-12	
5534	710102023912020	Three c Projects Pvt Ltd V/s. Three c Green Developers Pvt Ltd			Section-7	GS Law Attorney	[Hard+Soft]-Pg Not Clear-62-66,108,118,120-129,170-177,178-179,180,181,188,193-198 Etc ..	
5535	0710102088682019/3	K N Sampark Pvt Ltd V/s. Roc			CA/677/252/2019	Kripa Nan Prasad	[Hard+Soft]-Pg Not Clear-152,153,154,155,156,158,19-162,166,169,174,178 Etc ..	
5536	710102024732020	Shiv Dayal Sharma Ors V/s. Three C Projects Pvt Ltd			IB/1718/PB/2018	Tannya Baranwal Gupta	[Hard+Soft]-Pg Not Clear-181,102/ Application Soft Not Upload Etc ..	
5537	071010243822019/5	Capital Stocks And Sahres Ltd And Shridhar Financial Services Ltd			CA(CAA)151/ND/2019	Deepak Anand	[Hard+Soft]-Estamp Paper Etc ..	
5538	0710102158732019/3	Sunil Kumar Agarwal Ors V/s. Rancy Construction Pvt Ltd Ors			CP/175/ND/2019	UKCA & Partners	[Hard+Soft]-Pg Not Clear-33-83 Etc ..	
5539	7.10102E+14	Raj Hardware Electricals V/s. Jangid Interior Décor Pvt Ltd			Section-9	Ravinder Kumar	[Hard+Soft]-Pg Not Clear-50,51,52,57,61-64,76,121,155 Etc ..	
5540	710102024772020	Tarun Ahuja Ors V/s. Puri Contruction Pvt Ltd			Section-7	Psp Legal	[Hard+Soft]-Pg Not Clear-127-129,155,156,186-190,238,239-246,659,661,662,664-667,783,798-804,807,808,813,832,849-850,853-856 Etc ..	
5541	710102023902020	Cloud 9 Projects Pvt Ltd Ors			Section-7	GS Law Attorney	[Hard+Soft]-Pg Not Clear-60-68,99-102,104-108,112-129,168-180,184-185 / BR Missing Etc ..	
5542	710102025362020	Arcee Trading Corporation V/s. Dev Landon Pvt Ltd			IB/1238/ND/2019	Vinay Kumar Jairath	[Hard+Soft]-Pg Not Clear-9,12,14,16,18,19,24,25 Etc ..	
5543	710102025812020	Sameta Metal Pvt Ltd Ors V/s. Win Holt India Pvt Ltd			IB/1782/ND/2019	Pravin P Navandar	[Hard+Soft]-PgNo 4 Missed / Soft Copy Document Not Match With Hard Copy Etc ..	
5544	071010200592020/1	Ashtech Buildpro India Pvt Ltd V/s. Delhi Buildtech Pvt Ltd			Section-9	Vishal Ranjan	[Hard+Soft]-Pg Not Clear-46 / Original File & Affidavit Missing Etc ..	
5545	0710102016362020/1	Amit Bawa Anr V/s. Om Ganesha Garments Pvt Ltd V/s. Roc			CA/180/252/2020	Ankit Sharama	[Hard+Soft]-Wrong E Filing Etc ..	
5546	710102026372020	Janki Parshad Company V/s. Sunder Agromills Pvt Ltd			IB/1175/ND/2019	Parteek Kushwaha	[Hard+Soft]-Pg Not Clear-62-66 &75-81 Etc ..	

5547	710102026432020	Truform Engineers V/s. Technofab Engineering Ltd			Section-9	Arun S Agarwal	[Hard+Soft]-Pg Not Clear-50,55,90,112,113-120,137 Pg No 77,78 Missed / Document Not Upload Etc ..	
5548	710102027242020	Govind Mutha Huf Ors V/s. Sumanglam Cold Storage Pvt Ltd Ors			IB/116/2019	Brijesh Kumar Tandon	[Hard+Soft]-Pg Not Clear-24,27,36,54,65,70,85,86,103,111,118,121,128-130 Etc ..	
5549	710102025722020	Usha Devi V/s. Praveer Constructions Pvt Ltd			IB/486/PB.2019	Alok Kashik	[Hard+Soft]-Case Type Wrong Etc ..	
5550	710102026082020	AGI Cargo Pvt Ltd V/s. Toll Global Forwarding India Pvt Ltd			IB/519/PB/2017	Mohd Nizam Khan	[Hard+Soft]-Pg Not Clear-58-65,77,83,85,86/ Pg No 96 Missed Etc ..	
5551	710102027992020	Deepak Walia Ors V/s Amil Matta			IB/995/ND/2018	Animseh Rastogi	[Hard+Soft]-Soft Not Uplaoded Etc ...	
5552	710102026232020	Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors			CP/255/241/242/2018	Rakesh Kumar	[Hard+Soft]-All Respondent Service Missed Etc ..	
5553	710102027572020	India GLYCOLS Ltd V/s. Yogi Crop Sceinces Pvt Ltd			Section-9	Siddharth Nath	[+Soft]-59-62,63,81-85,89-102,144-157,158-174,178-180 Etc ..	
5554	0710102139832019/1	Income Tax Officer V/s. Mukim Infotech Pvt Ltd			CA/798/252/ND/2019	Laxmi gurung	[Hard+Soft]-Proof of Service Etc ..	
5555	710102023182020	Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors			CP/252/241/242/2018	Rakesh Kumar	[Hard+Soft]-All Respondents Service Missed Total 11 Only Send To 3 Parties Etc ..	
5556	710102149522019	Gupta Sales Corporation V/s. ARM Tech India Ltd			Section-9	Deepesh Gupta	[Hard+Soft]-Pg Not Clear-31-32 / Proof of Service Missed Etc ..	
5557	0710102007572020/2	Rajnikant Nanubhai Kapadi			IB/286/ND/2020	Aniruddha Deshmukh	[Hard+Soft]- Proof of Service Etc ..	
5558	7.10102E+14	Endless Services Pvt Ltd V/s. SLR Contruction Pvt Ltd			Section-7	Nikshubha Sethi	[Hard+Soft]- Pg Not Clear-116,117,187/ Pg No 104 Translate / Estamp Paper Missing Etc ..	
5559	0710102136702019/2	Maxwell V/s ASP Sealing Products Ltd			IB/296/ND/2019	Aditya Nayyar	[Hard+Soft]- Wrong Document Etc .	
5560	0710102137702019/5	SCSL Buildwell Pvt Ltd V/s. Pal Infgrastrture Developers Pvt Ltd			IB/755/PB/2018	NA	[Hard+Soft]Document Not Upload	
5561	0710102163592019/1	Attika Gupta V/s. Supertech Ltd			IB/2934/ND/2019	Mareesh Pravir Sahay	[Hard+Soft]-Document Not Upload	
5562	0710102146712019/1	Kishor Shriram Ghar Ors V/s. Roc			CA/127252/2019	Harish Damani Associates	[Hard+Soft]-Pg No 3 Missed Etc ..	
5563	071010213652019/3	Himalyan Packagings Pvt Ltd Ors V/s. Lexus India Ltd			IB/2776/PB/2019	Praveen Kumar Singh	[Hard+Soft]-Pg No 1 To 3 Missed Etc ..	
5564	0710102017412020/1	DewDROPS Mercantile Pvt Ltd V/s. Metro Management Services Pvt Ltd			IB/486/ND/2020	Ashish	[Hard+Soft]-E Stamp Paper Missed Etc ..	
5565	0710200433122018/1	Exel Media Pvt Ltd Ors V/s. Roc			CP/727/252/2018	Yadubhushan Rao	[Hard+Soft]-Proof of Service	

5566	710102026292020	Sanjeev Memorial Foundation V/s. Kamrup Hosuing Projects Pvt Ltd			IB/936/PB/2018	Yogesh Kumar	[Hard+Soft]-Pg Not Clear- 168-199,200-214,225-235,237-239,241-257,289,299-304,212,313,319-326,343-349, Etc	
5567	710102028852020	Reliance Commercial Finance Ltd V/s. Rosewood Trexim Pvt Ltd			IB/413/OF/2019	Ritesh Aggarwal	[Hard+Soft]-Pg Not Clear- 24-31,35-44,46,53,54,55,56,57,61 Etc ..	
5568	0710102149872019/4	Syndicate Bank V/s. Supreme Alloys Ltd			IB/3059/ND/2019	Manohar Malik	[Hard+Soft]-Document Not Upload Etc ..	
5569	0710102013492020/3	Navair International Pvt Ltd V/s Entrainment City Ltd			IB/490/PB/2020	Ocean Law Firm	[Hard+Soft]-Soft Not Upload Etc ..	
5570	0710102408922018/47	State Bank Of India V/s. Asian Colour oated Ispat Ltd			IB/50/PB/2018	Vikas Mishra	[Hard+Soft]-Soft Not Upload Etc ..	
5571	0710102072752019/4	Best Healthcare P Ltd V/s. HFCL Satellite Commuincations Pvt Ltd			IB/1589/ND/2019	Gaurav Choudhary	[Hard+Soft]-Estamp Paper Missed / 65-B Certificate Missed Etc ..	
5572	710102027272020	Rexsona Tiles Pvt Ltd V/S. Waaman Products Pvt Ltd			Section-9	Dharmik Barot	[Hard+Soft]-Pg Not Clear-30-3g, 20-26,	
5573	710102029022020	L&T Finance Ltd V/s. Neeraj Singhal			Section-7	Trimph Legal	[Hard+Soft]-Section Not Verify Clearly / Sign On Petition/ Case Type Change / Document Not Upload Etc ..	
5574	710102027262020	New Pearl Vitrified Pvt Ltd V/s Waaman Products Pvt Ltd			Section-9	Dharmik Barot	[Hard+Soft]-Pg Not Clear-39-50	
5575	710102029672020	Punjab National Bank V/s. Radico Trading Ltd			Section-7	Jitendra Sharma	[Hard+Soft]-Pg Not Clear-38-42,76,79-86,90-128,135,150 Etc	
5576	710102027292020	Infoedge Solutions Pvt Ltd V/s. Roc			Section-252	Ashutosh Senger	[Hard+Soft]-Pg Not Clear-19,20,49-51,64,88,98,134-135 / Pg No 41 Translate Etc	
5577	0710102023192020/3	Armour Security India Pvt Ltd V/s. Tower International Pvt Ltd			IB/600/ND/2020	Ocean Law Firm	[Hard+Soft]-Soft Not Upload Etc ..	
5578	710102029762020	Rajeev Kumar V/s. Kee Projects Ltd			Section-9	Manish Raghav	[Hard+Soft]-Uncomplete Document in Soft Etc ..	
5579	0710102166692019/1	OBC V/s Piyush Colonisers Ltd			IB/449/PB/2019	Ankit Raj	[Hard+Soft]-Wrong Document Etc ..	
5580	0710102173792019/3	Green Fields Petrichor Pvt Ltd V/s. Pack N Pack Packaging Pvt Ltd			IB/424/2020	Sachit Kumar Sahijpal	[Hard+Soft]-Soft Not Upload Etc ..	
5581	710102029192020	Nupur Finvest Pvt Ltd V/s. Unnati Fortune Industries Pvt Ltd Ors			IB/452/ND/2018	Nipun Gautam	[Hard+Soft]-Pg Not Clear-97-157,166,167,187,181,188,189,185-191 Etc	
5582	710102031302020	Tejas Mahesh Doshi V/s. Imeco Mcahines Pvt Ltd Ors			Section-9	Tejas Mohan Doshi	[Hard+Soft]-Soft Not Upload Etc ..	
5583	710102029642020	Agarwal Marketing And Services Energy Pvt Ltd			IB/48/PB/2017	Anil Kohil	[Hard+Soft]-Pg Not Clear-96-98,626-631,639,640,642,682-686,787-804,773,775,777/ Pg No 491 Missing Etc ...	

5584	710102028972020	Punjabi Accessoriezz Pvt Ltd V/s Kredo Beauty Pvt Ltd			Section-9	Ravi Bansal	[Hard+Soft]-Pg Not Clear-151,154,157-163,165,170-171,173,281,282,290,380,389 Etc	
5585	710102018292020	Sprint Consys Pvt Ltd V/S. Akona Engineering Pvt Ltd			Section-9	Santosh Pandey	[Hard+Soft]-Pg Not Clear-39,54-56,58,59,73,75,77,78,79,80,81,82,84,86,91,152	
5586	0710102107562019/3	Veronica Fashions Pvt Ltd Ors			CA/554/252/2020	Ajit Sharama	[Hard+Soft]-Soft Copy Not Match With Hard File Etc	
5587	710102031042020	ICICI Bank Ltd V/s. Ferrous Township Pvt Ltd			Section-7	Sanjeev Kumar	[Hard+Soft]-Pg Not Clear-36,271,272 / Volume 1 Not Upload Etc ..	
5588	710102028662020	Lalit Grover V/s. CVC Opticals OPC Pvt Ltd			Section-9	Mimansa Law	[Hard+Soft]-Document Not Upload Etc ..	
5589	0710102019142020/3	Yogesh Sharama V/s. Al Dua Food Processinbg Pvt Ltd			IB/519/2020	R Sundar Ramanathan	[Hard+Soft]-Pg NoT Clear-94-103,304	
5590	0710102082052019/7	IHC Shops Owners Assocaition V/s. Narender Kumar Sharma Anr			IB/1397/PB/2019	Kanti Mohan Rustagi	[Hard+Soft]-Pg Not Clear-116,118,120,182,183,184/ Pg No 125,146-147 Wrong Arrange Etc ..	
5591	710102030502020	Tuf Metallurgical P Ltd V/s. Albus India Ltd			IB/1089/ND/2018	Sandeep Kumar Bhatt	[Hard+Soft]-Pg Not Clear-85-89,96-101,105,106,108,111,112,114,118,124,127,131,134,136-140,142,143,148,149,151-158,160-164 Etc	
5592	710102032392020	Venessa Metals And Alloys Pvt Ltd v/S. Terence Alloys Pvt Ltd			IB/2262/ND2019	Nitesh Kumar Sinha	[Hard+Soft]-Case Type Wrong Etc ..	
5593	710102032292020	Macro Leafin Pvt Ltd V/s. Pack Tech Systems Pvt Ltd Ors			IB/543/PB/2018	Niti Arora Sachar	[Hard+Soft]-Pg No 155 Missed / Estamp Paper Date Match Etc ..	
5594	0710102025972020/1	Edelwess Asset Recontruction Company Ltd V/s. Tecpro Systems Ltd			IB/197/PB/2017	India Law LLP	[Hard+Soft]-Pg Not Clear-306,494-507,484-489,490-507,601,448,452-457 Etc	
5595	0710102017082020/2	Vishal Fabrics Ors V/s AVJ Developers India Pvt Ltd			IB/654/PB/2019	Abhishek Anand	[Hard+Soft]-Pg Not Clear-243-244,273-274,294,292,172,297 Etc ..	
5596	0710102020542018/25	Enkay India Rubbers Co Pvt Ltd V/s. Summeru Processors Pvt Ltd			IB/1493/PB/2018	Law Intellect Harish Katyal	[Hard+Soft]-Pg Not Clear-193,142-144,165-169, 201,204,210,278,279 Etc	
5597	710102031482020	Pallavi Joshi Bakhru V/s. Universal Buildwell Pvt Ltd Ors			IB/456/2018	Swapnil Gupta	[Hard+Soft]-Pg No-2,4,6,8,10,12,14,16,18,20,22,24,28,31,32,34,36,38,40,42,44,46,48 Wrong Arrang in Soft Etc	
5598	710102032262020	Dinesh Kumar Goel V/s. Nice Projects Ltd			Section-9	Kartickay Mathur	[Hard+Soft]-Pg No-30-33,46 Etc ..	
5599	710102030972020	Welfare Assocaition Garwa V/s. IREO Pvt Ltd			Section-9	KSA Law Offices	[Hard+Soft]-Pg Not Clear-232,523-524/ Pg No 162-163,289,483 Etc ..	
5600	710102030942020	A.G Assoacites V/s. Trading Intenational Ltd			Section-9	A.G Assocaites	[Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc	
5601	710102030952020	Piyush Engineering PSL Engineering Pvt Ltd			Section-9	A.G Assocaites	[Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc	

5602	710102030452020	Double Stra Buildwers Pvt Ltd V/s. Roc			Section-252	Laxmi gurung	[Hard+Soft]-Pg No 23,27 Missed / STK-7 Missed	
5603	710102030992020	Grand Arch Resident Welfare Assocaition Garwa V/s. IREO Vt Ltd			Section-9	KSA Law Offices	[Hard+Soft]-Pg Not Clear-314-315,50/ Pg No143-144 Transalation Etc ..	
5604	710102031792020	Shivam Enterprises V/s. GRV Kreations Pvt Ltd			Section-9	Tushar Parashar	[Hard+Soft]-Pg Not Clear-20-26,35,36,45,46,53,68-76,78-86,Pg No 106 Missed / True Copy & Sign Miised Etc ..	
5605	710102030432020	Viprender Aggarwal Ors V/s. Shreejee Metapa Ltd			Section-7	Sharma	[Hard+Soft]-Pg Not Clear-94-100 Etc	
5606	710102031412020	Bharat Jatropha Garden Estates Pvt Ltd Ors V/s. Roc			Section-252	Chetana Law Solutions	[Hard+Soft]-Pg Not Clear-77,108,110/ Pg No 317-323,381-390 Translate Etc ..	
5607	710102033062020	CTA Apparels Pvt Ltd V/s. Overiew Technologies Pvt Ltd			Section-7	Trimph Legal	[Hard+Soft]-Pg Not Clear-14-21,33-49,49-58,66-73/ Pg No 90 Missed Etc ..	withdrawal on dated 0
5608	710102032552020	APIS Natural Products Pvt Ltd and APIS India Ltd			Section-230-232 1st Motion	Sameer Gupta	[Hard+Soft]-Pg Not Clear-Pg Not Clear-38,62,64,72,74,78,173-179,198,204-217,229,236,245,246,247,248,251,253,255,257,259,266,272,273,274,275,281, Etc..	
5609	0710102030982020/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.			IB/3171/2020	Aniruddha Deshmukh	[Hard+Soft]-Pg No 148,150,172 Translation etc ..	
5610	0710102161722019/5	Satish Mittal V/s. Ozone Builders Developers Pvt Ltd OARS			IB/3372/OF/2019	Tarun Singhal	[Hard+Soft]-Soft Copy Incomplete Etc ..	
5611	0710102007042020/6	Abhishek Gupta V/s. Fiitjee Ltd			IB/332/OF/2020	Govind Rishi	[Hard+Soft]-Soft Copy Incomplete Etc ..	
5612	710102031982020	Worxspace Pvt Ltd V/s. IREO Fiverivers Pvt Ltd			CP /408/ND/2018	Zeba Khair	[Hard+Soft]-Soft Copy Incomplete Etc ..	
5613	0710102012472020/2	Clarion Township Pvt Ltd			IB/410/2020	Dhruv Mathur	[Hard+Soft]-Index Not Match From Hard & Wrong Document Etc ..	
5614	710102031422020	Modern Credit Pvt Ltd V/s. KPG International Pvt Ltd			IB/2082/ND/2019	Sunil Kumar Agarwal	[Hard+Soft]-Wrong Document Etc ..	
5615	710102031432020	Elite Steels Pvt Ltd V/s. Growthways Trading Pvt Ltd Ors			IB/1443/ND/2019	Sunil Kumar Agarwal	[Hard+Soft]-Wrong Document Etc ..	
5616	710102032822020	Vishal Fabrics Ors V/s. AVJ Developers India Pvt Ltd			IB/654/PB/2018	u n Singh	[Hard+Soft]-Pg No 40-62 Not Upload Etc ..	
5617	0710102007572020/2	Kapila Colours Pvt Ltd V/s. Samtex Desinz Pvt Ltd			IB/283/2020	Aniruddha Deshmukh	[Hard+Soft]-document Not Upload Etc ..	
5618	710102031802020	Edelweiss Asset Reconstruction Company V/s. Adel Lanksmarks Pvt Ltd Ors			IB/1083/ND/2018	Deepak Agarwal	[Hard+Soft]-document Not Upload Etc ..	

5619	710102033152020	Jammu & Kashmir Bank Ltd V/s. Aman Hospitality Pvt Ltd			Section-7	Khaitan & Khaitan	[Hard+Soft]-Pg No Clear-56-57,331,470-479,490,492-500,555-556,583,	
5620	710102033102020	Bizlife Property Buyers Welfare Assocation V/s. HSL Software Pvt Ltd Anr			Section-7	ASA Legal Services LLP	[Hard+Soft]-Pg No Clear-1424,1426,1827,1828,1005,2655,224-2230,2835,2268,2552,-2572, Etc ..	
5621	710102033352020	Win Holt India Pvt Ltd			IB/1782/ND/2019	Rafia Nazir	[Hard+Soft]-document Not Upload Etc ..	
5622	710102033572020	SNS Engineering Pvt. Ltd. V/s. M-City Infrastructure Pvt. Ltd.			Section-9	Pardeep	[Hard]-Pg Not Clear-73,75,77,79-80,82,87,88,90,97,99,104-106,124 / Soft Copy Not Upload	
5623	710102033482020	Rupinder Singh Khurana V/s. ICICI Bank Ltd.			Section-9	Narinder Singh Azad	[Hard+Soft]-Pg No Clear-165,234-238,265,166,274,167,300,313,305-310 etc…	
5624	710102033012020	JIL Information Technology Ltd. V/s. QI Network Enterprise Pvt. Ltd.			Section-9	Shantam	[Hard+Soft]-Pg No Clear-396	
5625	710102033652020	Jugal Kishore Khetawat V/s. Ansal Hi-Tech Townships Ltd.			Section-7	Gayatri Verma	[Soft]-Pg Not Clear-88-103	
5626	7101020247820 20/4	Zoom Communications Ltd. V/s. Par Excellence Real Estate Pvt. Ltd.			IB/616/ND/2020	Nikhil Singhvi	[Soft]-document Not Upload Etc ..	
5627	710102032702020	State Bank Of India V/s. Shri Ambica International Food Company Pvt. Ltd.			IB/1342/ND/2018	Ashok Kumar Juneja	[Hard+Soft]-Translate-102	
5628	710102033682020	SKP Buildcon Pvt. Ltd. V/s. Hindustan Prefab Ltd.			Section-9	Harshal Kumar	[Hard+Soft]-Pg No Clear-103,117 / Translate-161 [Soft]-document Not Upload Etc ..	
5629	710102032352020	ERA Infrastructure India Ltd. V/s. ROC			Section-441	Nakul Bharana	[Hard+Soft]-Translate-95,97,96-99	
5630	710102033762020	Victorian Buildwell Pvt. Ltd. V/s. ROC			Section-252	Shashi Bala	[Hard]-Translate-121,122,127 / Soft Copy Not Match etc…	
5631	7101020261420 20/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.			IB/3171/2019	Aniruddha Deshmukh	[Hard+Soft]-Translate-150,152,174 / Sign On Reply	
5632	710102032872020	Dapel Investments LLP V/s. Grandeur Travels And Tours LLP			Section-60	KNM Partners	[Hard+Soft]-Pg No Clear-110-112,115-119 / Case Type Wrong	
5633	710102033202020	Supreme Packaging Industries V/s. AL-Tabarak Frozen Foods Pvt. Ltd.			Section-9	Nishi Chaudhary	[Soft]-document Not Upload Etc ..	
5634	710102034072020	Hulas Rahul Gupta V/s. Union Bank Of India			Section-7	Abhishek Anand	[Hard+Soft]-Missing-25-27	
5635	7101020245620 20/1	T.J Communications Pvt. Ltd. V/s. Bajaj Appliances Ltd.			IB/615/ND/2020	Pankaj Katia	[Hard+Soft]-Pg Numbering Format Wrong	
5636	710102030512020	Amit Mehta V/s. Franchise India Brands Ltd.			IB/3029/ND/2019	Devvart Rana	[Soft]-Missing Pgs-11-15 / Affidavit in E-Stamp Paper	

5637	710102034082020	Climax Enterprises Pvt. Ltd. V/s. Super AAYS Pvt. Ltd.			Section-9	Charu Sachdev	Soft Copy Not Match	
5638	710102033912020	Mukul Narain Srivastav V/s. Lotus Greens Developers Pvt. Ltd.			Section-9	Arvind Kumar Shukla	Soft Copy Not Match	
5639	710102034302020	ACL Components Ltd. V/s. JMA E-Comm Pvt. Ltd.			Section-230-232 1st Motion	Suman Kumar Jha	[Hard+Soft]-Pg No Clear-199,202,203,205,207,209,211,217,218,365,84,85,87	
5640	710102165652019/1	SVG Media Pvt. Ltd. V/s. Omgen Online Service India Pvt. Ltd.			IB/1432/ND/2019	Ajit Yadav	Wrong E-Filling	
5641	710102032442020	Cork Products Pvt. Ltd. V/s. OCS Group India Pvt. Ltd.			Section-9	Ahsan Ahmad	[Soft]-Vakalatnama Missing	
5642	710102034042020	SS Group Pvt. Ltd. V/s. Shiva Asphaltic Products Pvt. Ltd.			Section-9	Charu Sachdev	Soft Copy Not Match	
5643	710102034412020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.			Section-425	Swarup	Wrong Document	
5644	71010203442020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.			Section-425	Swarup	Wrong Document	
5645	710102158652019/1	Sanjay Malik & Ors. V/s. Celestial Estate Pvt. Ltd.			IB/1718/2018	R.K Gupta	Wrong E-Filling	
5646	710102148852019/1	Gitansh International V/s. Sri Ganesh Automotive Impex Pvt. Ltd.			CP.No.398/ND/2019	Ankur Aggarwal	Wrong E-Filling / [Hard]-Original Advance Service / True Copy Sign	
5647	710102171082019/3	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.			IB/2689/ND/2019	Nishant Awana	Wrong E-Filling	
5648	710102171082019/2	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.			IB/2689/ND/2019	Nishant Awana	Wrong E-Filling	
5649	710102043132021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS PROJECT MANAGER CIVIL		Sec 60(5),Sec 25(j)	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	due payment other section	29/06/2021
5650	710102043582021	DEVENDRA KUMAR SHARMA VS JBB-EVEREST BUILDTECH PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1006(ND)2019	KARMA LAW	Pg. no. 58-162 are not clear and double pagination and service is missing	29/06/2021
5651	710102043712021	SALONI MEHRA VS M/S CONCEPT HORIZON INFRA PVT LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/811(ND)2019	Preeti singh	Case Type is wrong, sign is missing on application, stamp paper and pagination are missing	29/06/2021
5652	710102043672021	TIMES INNOVATIVE MEDIA LIMITED VS RESOLUTION PROFESSIONAL OF THREE C PROJECTS PRIVATE LIMITED & ANR		Sec 60(5)		Manish Kumar Srivastava	Application is not linked with main case, pagination is missing, Stamp paper and service are missing	29/06/2021

5653	710102084512020	LONGOWAL TRADERS VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	page:22-25 not clear, estamp paper missed, 27-28, advocate welfare and court fee missed.	29/06/2021
5654	710102084562020	VEER BHAN SONS (HUF) VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	"volume 2 index missed, 326, advocate welfare and court fee missed, estamp paper missed, with affidavit, 30, 31, 33, 34, 36, 37, 39, 40, 42, 45, 48, 51,54, 57, 60, 61, 63, 64, 66, 67, 69-70, 72-73, 75-76, 79, 82, 85, 87, 90, 93, 96, 99, 102, 103, 105, 108-109, 111-112, 114, 115, 117, 120- 121, 123, 126, 129-130, 132, 135, 136, 138, 139, 141, 142, 144, 145, 147, 150-151, 153, 156, 157, 159-160, 163, 165, 166, 168, 169, 171, 172, 174, 176, 178, 180, 183, 186, 187, 189, 192-193, 195-198, 201, 204, 207, 210, 213, 216, 219, 222, 223, 225-226, 228-229, 231-239, 261, 308, 314, 326 etc page not clear and volume break after 200 pages,"	29/06/2021
5655	710102084542020	VEER BHAN VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	advocate welfare and court fee missed.	29/06/2021
5656	710102043072021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		K GAURAV & CO.	37-38 page missed, Roc report and roc service missed	29/06/2021
5657	710102043082021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		K GAURAV & CO.	repeated file	29/06/2021
5658	710102042832021	EMINENCE SHARECOM ADVISORS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		Govind	councel detail missed in index,list of dates and event missed in file	29/06/2021

5659	710102043422021	EDIFICE FACILITY MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Petition (Companies Act)	Sec 252 (3)		Akshay Joshi	case type wrong,Kindly removed exemption application, stk 7 missed, 50-54 page not clear,66 page not clear 86-90 page not clear,92-93,96-99,230-236,253-262 not clear,266-274 275-282 page cut,283-294,305-313, pages not clear all statement are not eligible, 393,675-680, page missed, advance service missed	29/06/2021
5660	710102042862021	BANK OF BARODA VS M B MALL		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/607(PB)2020	Brijesh Kumar Tamber	Payment Not Done	30/06/2021
5661	710102043782021	GAURAV KHURANA VS PUNJAB NATIONAL BANK & ORS		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2484(ND)2019	Sanjay Bhatt	Main Case Not Linked	30/06/2021
5662	710102043812021	CORPORATION BANK VS CLOVER FORGING & MACHINING PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/1120(ND)2018	AKSHAY	Payment Not Done	30/06/2021
5663	710102025672020	SR FOILS AND HYGIENE PVT. LTD. VS MR. ANIL KOHLI	Contempt Petition (IBC)	Sec 60(5)		SHANKARI MISHRA	case type wrong	30/06/2021
5664	710102038812021	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Arunav Garg	vakalatnama sign missed welfare missed	30/06/2021
5665	710102042382021	MAHABIR SINGH VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Mukund Rawat	pg-79-84,123 not clear,pg-122 cut,welfare of Rs15 missed in vakaltnama	30/06/2021
5666	710102042932021	BNT MEDIA & ENTERTAINMENT LTD VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		GROWON SERVIC	Petition every page sign	30/06/2021
5667	710102043302021	ART BUSINESS & CONSUMER FINANCE INDIA PRIVATE LIMITED VS LVS ESTATES PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Gaurav	Small font page no. 98 to 100,104 to 106,208 to 210pages not clear 142,183,184,274 to 278,282, no valuation report	30/06/2021
5668	710102043532021	NITESH BANSAL VS RIDHI AUTO INDUSTRIES PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Ram Anugrah Singh	Master index/Page not clear-37-43,45-72,123-129,131-158,201-232/type True copy not TC/etc	30/06/2021
5669	0710102109372019/8	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)2019		NEED TO IA FILE	30/06/2021
5670	0710102109622020/1	MUKESH GUPTA Vs. PARESH RASTOGI		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021		PAGE-81-85 NOT CLEAR	30/06/2021

5671	0710102022462020/11	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/581(ND)2020		COURT FEE MISSING	30/06/2021
5672	0710102037802021/1	VIKAS GARG Vs. OSWAL MINERALS LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2427(ND)2021		Sign missing in Page Nos. 3 to 7	30/06/2021
5673	0710102102622019/7	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019		Proof of service missing	30/06/2021
5674	0710102119782020/2	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		Wrongly filed and filed twice	30/06/2021
5675	0710102119782020/3	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		Wrongly filed	30/06/2021
5676	0710102119782020/5	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		Main File document not available	30/06/2021
5677	0710102003182021/2	CD EXPO BUSINESS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPPORATE AFFAIRS DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/54(ND)2021		Main Case number not there, First page Index page not there, Proof of service missing	30/06/2021
5678	0710102024322021/6	M/S ROYAL INDUSTRIES Vs. SANDEEP KUMAR BHATT & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1565(ND)2021		E-stamp missing, Affidavit missing, Page Nos. 25 to 27 Not clear	30/06/2021
5679	0710102016322021/2	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/14(ND)2021		Page no. 41 - 323 true copy sign missing	30/06/2021
5680	0710102145932019/2	SBS LOGISTICS SINGAPORE PTE LTD Vs. MR.MOHAN LAL JAIN		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1510(ND)2019		d	30/06/2021
5681	710102044252021	NILESH SHARMA VS AJAY SOOD	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/2130(ND)2019	Aditi Sharma	Page-183 to 200 not clear & Wrong section chosen	1/7/2021
5682	710102044032021	DEVENDRA KUMAR SHARMA VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1006(ND)2019	KARMA LAW	42-146 not clear page and section wrong	1/7/2021

5683	710102044062021	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. VS VISION PLUS SECURITY CONTROL PVT LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/128(ND)2020	VAIBHAV TYAGI	stamp paper notary missing and notary missing in affidavit	1/7/2021
5684	710102044342021	LALIT KUMAR AND OTHERS VS SIMOVA INDIA LIFESCIENCES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/197(PB)2021	NCLTAC	PG-14,15 not clear/Sign missing on PAGE no.9	1/7/2021
5685	710102021742021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS PRABHAT KUMAR SRIVASTAVA	Company Petition (Companies Act)	Sec 241 (2)		sfionclt	Proof of service & vakaltnama missed, section 241 missed in petition	1/7/2021
5686	710102035162021	BHARAT ANAND VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Petition (Companies Act)	Sec. 441		Depaish	Section 165(6) mentione and fees missed, MoA & AoA missed, Roc report missed, Petitioner company name missed, no sign in every page of petition	1/7/2021
5687	0710102030102018/5	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. RATTANINDIA POWER LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1464(PB)2018		Index missing, court fees missing, welfare missing	1/7/2021
5688	0710102036092021/1	SURANGI SERVICES LIMITED Vs. SRIGOPAL CHOUDHARY RESOLUTION PROFESSIONAL OF ORTEL COMMUNICATIONS LIMITED (IN CIRP)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2422(ND)2021		Stamp paper wrongly filed, Wrongly arranged Page Nos.from 75 to 102	1/7/2021
5689	0710102077422020/9	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		E-stamp missing	1/7/2021
5690	0710102400532013/1	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013		Contact Helpdesk 011-24363846 e-filing@nclt.gov.in	1/7/2021
5691	0710120001442018/23	MACQUIRE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(PB)2017		Proof of service missing	1/7/2021
5692	0710200415372018/1	INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/843(ND)2018		Affidavit missing, Wrong Alignment done, Same document filed twice	1/7/2021
5693	0710102010432021/2	LAXMI STEEL CORPORATION Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/98(ND)2021		E-stamp missing, Page No. 18 according to PDF is blank	1/7/2021

5694	0710102012202021/1	KAMLESH SINGH GARIA Vs. M/S ANSAL HOUSING AND CONSTRUCTION LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1760(PB)2021		Proof of service missing	1/7/2021
5695	0710102024292021/8	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		Wrong e-filing , need to file in IA	1/7/2021
5696	0710102026562021/1	HANERY HARISH GUPTA Vs. SUPERTECH LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1688(ND)2021		Page no. 2-7 true copy sign missing	1/7/2021
5697	0710102032912018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES (ONE IS HUNDRED PVT. LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1265(ND)2018		Page no. 9-10, 13-17, 21, Court fees and welfare missing on vakalatnama	1/7/2021
5698	0710102070952020/1	YOGESH KUMAR GUPTA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2814(ND)2020		Wrong e-filing, need to file in IA	1/7/2021
5699	0710102108852020/3	PATRAM MINES & MINERALS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/517(ND)2020		Stamp paper missing, page no. 9 not clear	1/7/2021
5700	0710120007812018/12	M/S. STRESSED ASSETS STABILIZATION FUND Vs. M/S. J.L. KNIT INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1075(ND)2018		Page no. 1 - 11, 25-32, 34, 97 true copy sign missing	1/7/2021
5701	0710000044432021	Suraksha Asset Reconstruction limited					Welfare missing on vakalatnama/NCLT form 3C not written on Memo	
5702	0710000043242021	99 ALGORITHMS PVT LTD.					Stamp paper Missing	
5703	0710000042072021	SLV SECURITY SERVICES PVT. LIMITED					Page No 10 Missing	
5704	0710000041892021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					NCLT form 3C missing (Not written anywhere)	
5705	0710000041522021	M/s C to C Services Consultants Private Limited					Stamp paper & Affidavit missing/Court fee & welfare also missing in vakalatnama in all PDFs	
5706	0710000037732021	Shridevshri Medicare Hospital Pvt. Ltd. (through its Managing Director)					NCLT form 3C and affidavit missing	
5707	0710000037392021	BULAT PHARMACEUTICAL PRIVATE LIMITED					Index and pagination missing	
5708	0710000033162021	VINOD KUMAR MITTAL					NCLT form 3C missing & proof of service	
5709	0710000027772021	Anadi Investments Private Limited					NCLT form 3C missing	
5710	0710000027252021	Innotarget Fashalot Retail Private Limited and Ors					Stamp/Supporting affidavit & Proof of service missing	

5711	0710000026172021	TUI India Pvt Ltd					NCLT form 3C missing/court fee & welfare missing on vakalatnama	
5712	0710000024692021	New Okhla Industrial Development Authority					NCLT form 3C missing/court fee & welfare missing on vakalatnama	
5713	0710000023832021	ASR MARKET VENTURES PRIVATE LIMITED					Court fee & welfare missing on vakalatnama	
5714	0710000023812021	ASR MARKET VENTURES PRIVATE LIMITED					Court fee & welfare missing on vakalatnama	
5715	0710000023792021	ASR MARKET VENTURES PRIVATE LIMITED					Court fee & welfare missing on vakalatnama	
5716	0710000022152021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					NCLT form 3C missing	
5717	0710102016772021	Amakan Overseas Private Limited					E-stamp missing	
5718	0710000014712021	Lex Sportel Vision Private Ltd.					NCLT Form 3C missing	
5719	0710000008392021	M/s. Super Restaurant Pvt. Ltd.					NCLT form 3C missing/No e-stamp,No Affidavit/No true copy sign & Service	
5720	0710000004452021	m/s Padmakriti Creations private limited					NCLT FORM 3C MISSED	
5721	0710000001222021	Roinet Solutions Private Ltd					No memo of Parties,No index,No Supporting Affidavit,No e-stamp,No service	
5722	0710000118862020	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					NCLT form 3C missed	
5723	0710000111292020	Mankind Pharma Limited					Court fee & welfare missed on vakalatnama	
5724	0710000111282020	Magnet Labs Private Limited					Court fee & welfare missed on vakalatnama	
5725	0710000111272020	Lifestar Pharma Private Limited					Court fee & welfare missed on vakalatnama	
5726	0710000111262020	Mankind Pharma Limited					Court fee & welfare missed on vakalatnama	
5727	0710000111252020	Magnet Labs Private Limited					Court fee & welfare missed on vakalatnama	
5728	0710000111232020	Lifestar Pharma Private Limited					Court fee & welfare missed on vakalatnama	
5729	0710000111032020	Western Hotels Private Limited					NCLT Form 3C missed	
5730	0710000107122020	Usha Breco Limited					No court fee and welfare on vakalatnama	
5731	0710102105912020	Spire Techpark Private Limited					NCLT Form 3C Missed/No court fee and welfare on vakalatnama	
5732	0710000102922020	M/s. Insilco Merchants Pvt. Ltd.					No court fee and welfare on vakalatnama/NCLT Form 3C Missed	

5733	0710102101582020	Ashvar Automobiles Pvt. Ltd.					NCLT Form 3C Missed	
5734	0710102101552020	Ashvar Cars India Pvt. Ltd.					NCLT Form 3C Missed	
5735	0710000101612020	ISGEC Heavy Engineering Ltd					NCLT Form 3C Missed/Service	
5736	0710000098402020	VIKAS BISHNOI					NCLT form 3C missed	
5737	0710000096902020	Anand Engineering Limited					No pagination on Demand notice & 4 pages not clear	
5738	0710000096452020	Nexgen Fluoropolymers Pvt. Ltd					NCLT form 3C missed/proof of service missed	
5739	0710000096052020	Shailendra Aggarwal					proof of service/Supporting Affidavit missed	
5740	0710000096042020	Pradeep Arora					proof of service/Supporting Affidavit missed	
5741	0710000096032020	Piya Puri					proof of service/Supporting Affidavit missed	
5742	0710000095922020	Satyadeep Bishnoi					proof of service/Supporting Affidavit missed	
5743	0710000094692020	Amazon.com NV Investment Holdings LLC					proof of service	
5744	0710102093822020	IST Green Power Private Limited					NCLT form 3C missed	
5745	0710102093722020	IST Green Power Private Limited					NCLT form 3C missed	
5746	0710000092402020	Bank of Baroda					Form 3C missed, Proof of service missed	
5747	0710000090422020	M/s Saya Cementation Limited					NCLT FORM 3C MISSED	
5748	0710102088932020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5749	0710102088912020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5750	0710102088892020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5751	0710102088882020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5752	0710102088872020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5753	0710102087922020	Aqualite Industries Private Limited					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5754	0710000084682020	Green Channel publications (India) Pvt ltd					Supporting Affidavit missed Advance Service Missed , vakaltnama Missed	
5755	0710102080792020	Sushen Gupta					FORM 3C MISSED	
5756	0710000080602020	Trinity Cleantech Private Limited					FORM 3C MISSED	
5757	0710000080072020	Hem Singh Bharana					FORM 3C MISSED	
5758	0710000074832020	IDBI Bank Limited					No Advance Service & No Vakaltnama	

5759	710102029482021	ENERGO ENGINEERING PROJECTS LIMITED VS LEVCON VALVES PRIVATE LIMITED	Review Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/160(PB)2017	ADITYA	memo of parties and wrong section please written in the appliaction Rule 11 (Read with 11 not mentioned)	2/7/2021
5760	710102044172021	ZENICA CARS INDIA PVT LTD THROUGH RAJENDER KUMAR JAIN RESOLUTION PROFESSIONAL VS MR. RASHPAL SINGH TODD	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/863(PB)2020	Kairav	wrong filing	2/7/2021
5761	710102044142021	REGIONAL PROVIDENT FUND COMMISSIONER - II VS SANDEEP KUMAR BHATT	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/1075(ND)2018	Manish Dhir	19-36 not clear page section wrong double page numbering or sign and true copy missing	2/7/2021
5762	710102044452021	NETHERLANDS INDIA COMMUNICATIONS ENTERPRISES LTD VS ESQUIRE ELECTRONICS INC	Company Application(Companies Act)	Rule 11 of NCLT,Rule 32	COMPANY PETITION (COMPANIES ACT)/108(PB)2016	YOGESH KUMAR JAGIA	84-91 not clear page	2/7/2021
5763	710102044352021	L & T FINANCE LIMITED VS NEERAJ SINGAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1014(ND)2020	RANJANA ROY GAWAI	index, stamp paper and notary are missing	2/7/2021
5764	710102009532020	TRANSLITE SCAFFOLDING LIMITED VS DSC LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	Separate volume 2 index, amount cut and date cut pages, page not clear please attached typed copy ,	2/7/2021
5765	710102011312020	SANTAM DYE CHEM INDUSTRIES VS RSM DYECHEM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		CA VIRAL SHAH	page:3, 28,29,31, 34, 37, 39, 72, 73, 81, 91-92, power of attorney with 50rs estamp paper missed	2/7/2021
5766	710102002692020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Please upload correct pdf file	2/7/2021
5767	710102004182020	DAURATRAM AGARWAL VS MONNET ECOMAISTER ENVIRO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		sanjay sahni	Please upload correct PDF	2/7/2021
5768	710102006842020	M/S JOHNSON LIFTS PVT. LTD. VS M/S SRS REAL ESTATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ARVIND KUMAR SHUKLA	No Documents uploaded please upload correct PDF Format	2/7/2021
5769	710102013902020	ARJUN ISPAT INDIA PRIVATE LIMITED VS M/S SRS REAL ESTATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		Rajneesh Singhvi	need to file IA	2/7/2021
5770	710102015912020	AGBRO FOODS & FMCG LIMITED VS M/S SRS REAL ESTATE LIMITED	Company Petition (Companies Act)	Sec 252 (1)		SHOBHIT RASTOGI	case type wrong	2/7/2021

5771	710102017592020	PK INDUSTRIES PVT LTD VS M/S SRS REAL ESTATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		rakesh	Wrong section	2/7/2021
5772	710102018542020	NEERAJ BHATIA VS VINOD COTTON CORP PRIVATE LIMITED	Company Petition IB (IBC)	19(2)		Ashutosh	Wrong section	2/7/2021
5773	710102027142020	ELKEM SOUTH ASIA PRIVATE LIMITED VS DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		GAUTAM S BADANI	Memo of party/Pagination not done after page no-76/Board Resolution/Supporting affidavit notary with E stamp paper/Advocate welfare & E stamp paper miss/etc	2/7/2021
5774	710102016102020	SHERWIN WILLIAMS COATINGS INDIA PVT LTD VS HARSH SPECIALITY COATING PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		PANKHURI	wrong file upload.. (file as document)	2/7/2021
5775	710102040312021	RAJESH AHLAWAT VS RICHCAP FINANCIAL SERVICES PRIVATE LIMITED	Company Petition IB (IBC)	Sec 66(1)		Rajesh Ahlawat	Wrong section	2/7/2021
5776	710102017842020	SH. RAJENDRA JUNEJA VS ANSAL HITECH TOWNSHIPS PVT. LTD.	Company Petition IB (IBC)	Application under any other provisions- IBC		DIVANSHU	Wrong section	2/7/2021
5777	710102013872020	ARJUN ISPAT INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition IB (IBC)	Application under any other provisions- IBC		Rajneesh Singhvi	need to file IA	2/7/2021
5778	710102044482021	EDU SMART SERVICES PRIVATE LIMITED VS EDU SMART SERVICES PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		RITU	need to file IA	2/7/2021
5779	0710102027582021/2	LSF10 ROSE INVESTMENTS S.Ã R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021			Sign missing in each pages, Affidavit missing, Proof of service missing	2/7/2021
5780	0710102030382021/2	BELGOTEX INDIA PVT. LTD. Vs. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/236(ND)2021			Reply Vol 2 Document filed twice	2/7/2021
5781	0710102032792018/6	SKOOTR GLOBAL PRIVATE LIMITED Vs. HACXAD INFOTECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/195(ND)2019			Affidavit missing, Alignment not done properly in Page Nos 11&12 according to PDF	2/7/2021
5782	0710102034372021/2	ARINDAM PATRANABISH Vs. PAWAN KUMAR SINGAL	Sec 60(5),22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/2195(ND)2021			Same Document filed twice, Sign missing in each pages, Affidavit and Proof of service missing	2/7/2021
5783	0710102001992020/8	ADINATH INTERNATIONALNPRIVATE LIMITED Vs. AVR OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/348(ND)2020			Merge documents in single pdf, wrong pagination, volume wise index missing, mention translation copy, true copy sign missing on every page	2/7/2021

5784	0710102016322021/3	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN	Sec 42	COMPANY APPEAL (IBC)/14(ND)2021			True copy sign missing on every page	2/7/2021
5785	0710102016582021/2	BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN	Sec 42	COMPANY APPEAL (IBC)/10(ND)2021			True copy sign missing on every page	2/7/2021
5786	0710102017542021/2	REDSTER DIGITAL LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI	IBC Section 59	COMPANY PETITION IB (IBC)/145(ND)2021			Stamp paper missing, affidavit not notarised	2/7/2021
5787	0710102022322020/1	MAHESH KUMAR KEJRIWAL Vs. RAMESH KUMAR KEJRIWAL	Application under any other provisions ,Application under any other provisions ,Sec 425	COMPANY APPLICATION(COMPANIES ACT)/177(PB)2020			No Index, No pagination, Court fee and welfare missing	2/7/2021
5788	0710102028982018/15	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018			Stamp paper missing, affidavit not notarized, True copy sign missing on every page,	2/7/2021
5789	0710102032092021/1	ATISHAY JEWELLERS PRIVATE LIMITED Vs. ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 25(1)	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/59(PB)2021			No Index, No Pagination	2/7/2021
5790	0710102147322019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRINTO (INDIA) GRAPHICS PRIVATE LTD.	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/855(ND)2019			Stamp paper missing, affidavit not notarized,	2/7/2021
5791	710102009652021	DR. RAJESH SHARMA VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/63(ND)2020	Parveen	affidavit back date and not visible date of verify	5/7/2021
5792	710102028902021	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/516(ND)2020	Kirtikar Sukul	Plz Mention Section and Technically Plz select Section Contact No 011-24361890	5/7/2021
5793	710102031762021	TARUN BATRA VS POOJA ROLLER FLOOR MILLS PRIVATE LTD	Company Application(Companies Act)	Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/84(ND)2020	SP Singh Chawla	wrong file please file as a additional document	5/7/2021

5794	710102032952021	STATE TAX OFFICER - 3 VS ALOK KUMAR AGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1344(PB)2018	Maulik Nanavati	affidavit back date	5/7/2021
5795	710102039862021	M/S SAMBHAVI ENTERPRISES PVT LTD VS R M H HOSIERY PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/90(ND)2019	ASHISH	section wrong estamp paper missed affidavit and stamp paper not notarized court fee and welfare missed in vakalatnama	5/7/2021
5796	710102039182021	PARISI GRAND SMOOTH LOGISTICS LIMITED VS AGILE INTERNATIONAL LOGISTICS & SUPPLY CHAIN PVT. LTD. THROUGH IRP ANURAG NIRBHAYA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1799(ND)2019	Nithin	sign missed on application need every pages stamp paper missed welfare and court fee missed in vakalatnama pg-241,243,244,245 not clear	5/7/2021
5797	710102040492021	ZEECO INDIA PRIVATE LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/731(PB)2018	ANISH GHOSHAL	please upload clear pdf not \\\\clear	5/7/2021
5798	710102044042021	SANJU KUMAR VS BHASKAR SWAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2460(ND)2019	Arjun Narang	due payment of another section	5/7/2021
5799	710102044512021	PARMESH KUMAR VS ORIOR DEVELOPERS & INFRASTRUCTURE PVT. LTD.	Company Application(Companies Act)	Application under any other provisions		Kanhaiya Maheshwari	main case not link and page number missing after page 9 translate newspaper in English	5/7/2021
5800	710102044652021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	(128-132,134-142 ,157-170,174-177.203-208,218-220,227-228,231,275-361,365 not clear page)(387,389,391,406,404 translate page) (696,699,706,897-900,902,955-966.973-983 not clear page)	5/7/2021
5801	710102044672021	ANIL SHARMA LIQUIDATOR OF MACRO COMMERCE PVT. LTD. VS MAXWORTH INFRASTRUCTURES PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/398(PB)2017	Prateek Kushwaha	53,54 not clear page	5/7/2021
5802	710102044592021	STERLING MOTOR CO. VS PANKAJ KUMAR SINGHAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1329(ND)2019	RANJANA ROY GAWAI	due payment another section	5/7/2021
5803	710102044522021	MOHAN LAL JAIN VS NATH MOTORS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2019	Inder Paul Singh Oberoi	stamp and notary missing	5/7/2021

5804	710102044112021	PCUBE ADVISORS PVT. LTD. VS SIMOVA INDIA LIFESCIENCES PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/80(ND)2020	Praveen Kumar	section wrong	5/7/2021
5805	710102009892020	PRISM JOHNSON LIMITED VS COMT CONSTRUCTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Abhijeet	petition not sign on every pages, 22, 40-51, 75, 76, 86, 87, 95-117, 132, (all invoice not clear) BR missed	5/7/2021
5806	710102002682020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	THE CASE NEEDS TO BE FILE AS AN APPLICATION PLEASE E-FILE THE CASE AGAIN AS AN APPLICATION	5/7/2021
5807	710102002632020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Kindly upload correct pdf	5/7/2021
5808	710102002662020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	THE CASE NEEDS TO BE FILE AS AN APPLICATION PLEASE E-FILE THE CASE AGAIN AS AN APPLICATION	5/7/2021
5809	710102001482020	BALLS AND CYLPEBS LIMITED VS BHP INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Mukesh Kumar	list of dates and events missed, page:24, 26-36 missed, advocate welfare and court fee missed, compliance affidavit 9(3)b missed,	5/7/2021
5810	710102019932020	MANISHRUTI CONSULTANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (1)		DHARMENDRA SHARMA	kindly merge all documents in pdf	5/7/2021
5811	710102019802020	UNION OF INDIA THROUGH SFIO VS LOIL OVERSEAS FOODS LIMITED	Company Petition (Companies Act)	Sec. 271-273		sfioncIt	estamp paper missed with page 27-28 , pagE: 201-202, 242-243, 270, 864, not clear	5/7/2021
5812	710102020752020	I PROMARK SERVICES VS BONY SYSTEMS AND TECHNOLOGIES LIMITED	Company Petition IB (IBC)	Sec 60(5)		Bharat	need to file IA	5/7/2021
5813	710102021792020	DURGA CHARAN MOHANTY & ORS. VS BINDAL SPONGE INDUSTRIES LTD	Intervention Petition (IBC)	Application under any other provisions- IBC		HITENDRA NATH RATH	Wrong section/Memo of party/Brief of synossis/list dates & events/ E stamp paper with notaryetc	5/7/2021
5814	710102026782020	MONK MEDISOLUTIONS PRIVATE LIMITED VS BINDAL SPONGE INDUSTRIES LTD	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Swarnika Agarwal	Wrong section select and fees missed	5/7/2021
5815	710102023092021	MOHINDER PAL KAMBOJ VS FIITJEE LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Mohinder Pal Kamboj	true copy sign missed, (multiple document upload deleted 2nd volume)	5/7/2021

5816	710102044942021	M/S GLOBAL SERVICE VS ARABTEC CONSTRUCTIONS (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VIDEH VAISH	Brief of synopsis,List dates & Events Mention in index/Advocate welfare & court fees miss/E stamp paper miss/etc	5/7/2021
5817	710102020392020	SUPER TENT HOUSE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		AKSHANSH SINGHAL	65 page missed	5/7/2021
5818	710102044992021	KARAN PRAKASH ACHHIPILYA VS GREAT INDIAN NAUTANKI COMPANY PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Prachi Johri	Advocate welfare & court fees miss/Sign miss in index/Blur page-28-30,32/Need e stamp paper-100/9 (3)b certificate miss/etc	5/7/2021
5819	710102022122020	DURGA CHARAN MOHANTY & ORS. VS BINDAL SPONGE INDUSTRIES LTD	Intervention Petition (IBC)	Application under any other provisions- IBC		HITENDRA NATH RATH	Wrong section/Memo of party/Brief of synopssis/list dates & events/ Page not clear-22/etc	5/7/2021
5820	710102044412021	MERLIN SNACKS PRIVATE LIMITED VS BINDAL SPONGE INDUSTRIES LTD	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Neeraj Arora	Kindly annex e filing reciept of chairperson report	5/7/2021
5821	0710102002732020/10	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing, need to file in IA	5/7/2021
5822	0710102023782021/1	MANAV CHAWLA Vs. MAGIC INFO SOLUTIONS PRIVATE LIMITED		Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/4(ND)2021		Stamp paper missing, affidavit not notarised,	5/7/2021
5823	0710102030182021/1	INTEC CAPITAL LIMITED Vs. M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2096(ND)2021		Rs 25 welfare fees missing on vakalatnama	5/7/2021
5824	0710102031552021/3	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2028(PB)2021		NO index, no pagination	5/7/2021
5825	0710102038142021/1	HDFC BANKLTD Vs. MR. VINEET AGGARWAL		Sec 52 (5)	INTERLOCUTORY APPLICATION (I.B.C)/2525(PB)2021		Stamp paper missing , true copy sign missing on every page	5/7/2021
5826	0710102038472021/1	ERA LABOURER UNION Vs. APEX BUILDSYS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021		Stamp paper missing, true copy sign missing	5/7/2021

5827	0710102041422021/1	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2593(PB)2021		more than 200 pages in single volume, true copy sign missing on every page, remove duplicate volume	5/7/2021
5828	0710102088132020/2	JANKI RAWAT & ORS. Vs. ANIL MATTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4162(ND)2020		Affidavit is missing, E-stamp missing	5/7/2021
5829	0710102095482019/1	SKOOTR GLOBAL PVT LTD Vs. HACXAD INFOTECH PVT LTD		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/405(ND)2019		Affidavit is missing	5/7/2021
5830	0710102115602020/6	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		Sign missing in each pages, Index missing in Annexures document	5/7/2021
5831	0710102406772018/8	MR ANSHUMAN RAI Vs. M/S HERITAGE HOSPITALS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/50(PB)2018		Wrong e-filing, need to file in IA	5/7/2021
5832	0710102037782021/3	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		Page no. 89 - 170 true copy sign missing	5/7/2021
5833	710102014312021	M/S DRJ CHEMICALS LIMITED VS NA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1640(ND)2018	Sameer	ib not mention in soft copy	6/7/2021
5834	710102026302021	VIVEK PORTFOLIOS PRIVATE LIMITED VS NA	Company Application(Companies Act)	Rule 154, NCLT 2016	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020	Varun	pagination not done properly page not clear please upload clear pdf	6/7/2021
5835	710102031462021	RAHUL JAIN VS SBI BANK SOUTH EX-2	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/01(PB)2017	RAKESH KUMAR	PG 66,68,70 NOT CLEAR need to sign every pages on application	6/7/2021
5836	710102035532021	ELANTAS BECK INDIA LIMITED VS AGH WIRES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Ashish Choudhury	main case not linked affidavit back date e-stamp paper need 100rs for uttar pradesh	6/7/2021
5837	710102036382021	TRISHNA DEVCON LLP VS M/S ADVANCE SURFACTANTS INDIA LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/922(PB)2018	DHEERAJ	please delete previous document please delete previous document stamp paper missed Please check your pdf index not match according your pdf Pg- 5 not clear	6/7/2021
5838	710102043822021	JAIPRAKASH ASSOCIATES LTD VS JAYPEE INFRATECH LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/77(PB)2017	Divyanshu	main case not link stamp paper need to 100 rs for uttar pradesh please merge pdf	6/7/2021

5839	710102043892021	ANIL KUMAR VS PUNJAB NATIONAL BANK & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1251(ND)2018	Yash Agarwal	wrong filing	6/7/2021
5840	710102044632021	DEVENDRA KUMAR SHARMA VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 25(j)	COMPANY PETITION IB (IBC)/1006(ND)2019	KARMA LAW	24-25 ,41-145 not clear page	6/7/2021
5841	710102044622021	JACHANA ESTATE PRIVATE LIMITED VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Restoration Application (Companies Act)	Rule 154, NCLT 2016		AJIT	main case not and case type and affidavit notary missing	6/7/2021
5842	710102044662021	HAGEN ENGINEERS & CONSULTANTS PRIVATE LIMITED VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Company Application(Companies Act)	Sec. 230-232 - Second Motion	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2021	Ahsan Ahmad	Wrong case type select	6/7/2021
5843	710102044882021	PRIYANKA UPPAL VS SUBSTRATAL SOLUTIONS PVT LTD	Miscellaneous Application(Companies Act)	Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	MANISH	stamp paper and notary missing main case not link	6/7/2021
5844	710102005012021	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS RUDRABHISHEK ENTERPRISES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Envitech Consultants	document not upload properly	6/7/2021
5845	710102015122021	UMESH CHANDER & ORS. VS GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		YASHWANT MATHUR	file under objection contact to NCLT help desk (01124363846)	6/7/2021
5846	710102030062021	NAVKAR BUILDERS LIMIRTED VS SPML INFRA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rupal Patel	Memo of party mention in index//Vakalatnama & welfare miss	6/7/2021
5847	710102034932021	PARTHA DATTAGUPTA AND ORS VS M/S RISE PROJECTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		APOORV AGARWAL	Court fees and welfare missed, Page no missed in the index and pages , Please clear how many applicant file 10%/100 Person in this petition, master data, FORM-2,IRP CERTIFICATE, AND MERGE FILE IN 1 VOLUME UPTO 200 PAGES.....	6/7/2021
5848	710102035512021	DR. ER. RAJAINDERR JAINA VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		Rajesh aggarwal	) stamp paper or affidavit not notaries kindly application file separately	6/7/2021

5849	710102038352021	STATE BANK OF INDIA VS KIRAN GUPTA	Company Petition IB (IBC)	Section 95(1)		mital and mital advocates	volume 6 divide after 200 pages and true copy sign missed on annexures	6/7/2021
5850	710102041122021	JAMBUDWIP EXPORTS AND IMPORTS LIMITED VS U P BONE MILLS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		YASHU GUPTA	STAMP PAPER NEED 100RS,65-112 CUT AMOUNT PAGES	6/7/2021
5851	710102044602021	JET HOTELS PRIVATE LIMITED VS SHERMAN INTERNATIONAL PVT. LTD.	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		Ajit	E stamp not notrized, e stamp and supporting affidavit date mismatched, pages not clear 94,95,99,Company master data missed	6/7/2021
5852	0710102028682018/17	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		Proof of service missing, Page Nos are missing in each pages and also Sign missing	6/7/2021
5853	0710102142642019/5	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		Sign is missing in All the Volumes	6/7/2021
5854	0710102164642019/3	ASST. COMMISSIONER OF INCOME TAX CIRCLE 26(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. VS TUBE TECH PVT. LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1(ND)2020		Wrong e-filing	6/7/2021
5855	0710102722552018/6	VINOD KUMAR Vs. NOESIS INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/201(PB)2018		Stamp paper missing, affidavit not notarized, vakalatnama missing	6/7/2021
5856	0710102002242021/1	ATHENA WEALTH ADVISORS PVT. LTD. Vs. CS SATYADEVI ALAMURI		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/129(ND)2021		Stamp paper missing, affidavit not notarised, file documents separately	6/7/2021
5857	0710102021842021/1	HAGURU ENGINEERS Vs. CLUTCH AUO		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1427(PB)2021		Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	6/7/2021
5858	0710102030302020/1	JBF INDUSTRIES LIMITED Vs. DRJ CHEMICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/747(ND)2020		Page Nos 32 to 361 Not Clear and Readable, Index missing in the Reply Second part of document	6/7/2021
5859	0710102030892021/1	INDIABULLS HOUSING FINANCE LIMITED Vs. SHIPRA ESTATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/247(ND)2021		Same document filed thrice	6/7/2021
5860	0710102041272021/2	FUTURESCAPES INFRA Vs. DTWELVE SPACES PVT. LTD. (STANZA LIVING)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/290(ND)2021		True copy sign missing on every page	6/7/2021
5861	0710102069002020/1	CS SATYADEVI ALAMURI Vs. KERALA WATER AUTHORITY		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4865(ND)2020		No Pagination	6/7/2021

5862	0710102070802020/9	DHANKALASH DISTRIBUTORS PRIVATE LIMITED Vs. PIYUSH IT SOLUTIONS PRIVATE LIMITED		IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/876(ND)2020		True copy sign missing on every page	6/7/2021
5863	0710102100252020/3	MUKESH KUMAR GUPTA Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/522(ND)2020		Stamp paper missing, affidavit not notarized	6/7/2021
5864	0710102115612020/2	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021		Stamp paper missing, True copy sign missing on every page	6/7/2021
5865	0710102131472019/6	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019		Wrong e-filing, need to file in IA	6/7/2021
5866	0710102160992019/9	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020		Affidavit is missing, Proof of service Not clear at all	6/7/2021
5867	710102043042021	COMMERCIAL TAXES DEPARTMENT VS SANJAY GUPTA	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/132(PB)2017	Vidhan	case type wrong e-stamp paper missed hindi pages- 29,30,31,32,33,35,36,37 to 45 not clear- please need to type every hindi pages	7/7/2021
5868	710102042912021	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD VS SANJAY GUPTA	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/2695(ND)2019	KUSHAL	pg-155,256,492 to 496,504 to 507, please check volume 3 properly wrong arrange and not clear	7/7/2021
5869	710102043832021	HEM SINGH VS DARSHAN SINGH ANAND	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/71(ND)2019	Vaibhav Manu Srivastava	delete extra files and please mention for every typed copy pg-93,97,98,100 to 105 not clear	7/7/2021
5870	710102043612021	GANGA RAM AGARWAL RP OF M/S PAL INFRASTRUCTURES AND DEVELOPERS PVT. LTD. VS SMT. RAMESHWARI AND ORS.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/755(PB)2018	aditya gauri	payment not done	7/7/2021
5871	710102043572021	ANAND SONBHADRA VS ADDITIONAL DIRECTOR GENERAL (ADJUDICATION CELL) & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1059(ND)2018	NIPUN GAUTAM	Payment not done	7/7/2021
5872	710102045122021	BIKRAM SINGH GUSAIN VS SANDEEP KUMAR BHATT	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/3507(ND)2019	Bikram Singh Gusain	39-40 not clear page	7/7/2021

5873	710102045022021	NUTAN JAISWAL VS MR MUKESH GUPTA INSOLVENCY RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	TRIVENDRA	marge file into one pdf	7/7/2021
5874	710102045072021	TARUN JAIN VS PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 54(1)	COMPANY PETITION IB (IBC)/589(PB)2018	Niti Arora Sachar	22-33,35-41, not clear page and double page	7/7/2021
5875	710102045452021	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS PAWAN KUMAR SINGAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/876(ND)2020	Sourav Roy	double page numbering	7/7/2021
5876	710102019532021	3 ACES WOOD PRIVATE LIMITED VS MOTHER LAM PRIVATE LIMITED	Company Petition IB (IBC)	Rule 11 of NCLT, 2016		AYUSH PURI	section wrong	7/7/2021
5877	710102021652021	SHEELA SHARMA AND ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	pages: 4755-4770, 4805A-4811, 5564, 5565, 5567, 1619, not clear, volume 14 missed,(200 pages per volume,)	7/7/2021
5878	710102036742021	UNION BANK OF INDIA VS HEM SINGH BHARANA	Company Petition IB (IBC)	Section 95(1)		DEEPAK VINAYAK INGLE	vol 1. not upload properly/form c-as per from format in book.) and brake the volume after 200 pages/page not clear-20-22/Double pgination from page no-41-Please contact to Registry/Volume 3 index not match/etc	7/7/2021
5879	710102040882021	KAPITAL KRAFT FINANCIAL SERVICES LIMITED VS HEM SINGH BHARANA	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		AMAR GOPAL GAMBHIR	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	7/7/2021
5880	710102045192021	JAYRCON BUILDERS PVT LTD VS TODAY HOMES NOIDA PVT LTD	Company Petition IB (IBC)	Sec 60(5)		VENKET RAO	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	7/7/2021
5881	710102045572021	SONAL ALAGH VS THREE C SHELTERS PVT. LTD.	Contempt Petition (IBC)	Sec 60(5)		Sonal Alagh	wrong section	7/7/2021
5882	710102045682021	BANK OF MAHARASHTRA VS FUTEC SHELTERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		AMIT MAHALIYAN	page:108 hindi translation, 110 , 112, 114, 134, not clear	7/7/2021
5883	710102040812021	VIRENDRA JAIN VS SAJEV BHUSHAN DEORA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1935(PB)2019	TRIPATI RAGHAV	affidavit back date court fee and welfare missed in vakalatnama	8/7/2021

5884	710102041792021	MINDSPARK RETAILS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Rule 11 of NCLT		Sheetal	main case not link pagination not done in index affidavit and stamp paper not notarized	8/7/2021
5885	710102041362021	SAI COMPUTERS LTD. VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 424 (3)	COMPANY APPEAL(COMPANIES ACT)/205(ND)2017	PULKIT MANUJA	section wrong ^& Service Missing please merge pdf Any-Other-Document+. Vakaltnama+ stamp paper missed please delete extra files	8/7/2021
5886	710102041502021	CARRIER TECHNOLOGIES INDIA LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/731(PB)2018	Divyanshu	e-stamp paper missed affidavit both are not notarized pg-70 not clear welfare and court fee missed on vakalatnama please merge pdf Any-Other-Document+. Vakaltnama+ Petition	8/7/2021
5887	710102045302021	SURAKSHA ASSET RECONSTRUCTION LIMITED VS M/S. NOIDA MEDICARE CENTRE LIMITED	Miscellaneous Application (IBC)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	8/7/2021
5888	710102045292021	SURAKSHA ASSET RECONSTRUCTION LIMITED VS M/S. NOIDA MEDICARE CENTRE LIMITED	Miscellaneous Application (IBC)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	8/7/2021
5889	710102045802021	DHARMENDRA KUMAR VS ADDITIONAL COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/446(ND)2017	ROHIT RATHI	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	8/7/2021
5890	710102045412021	KAPIL CHAHAL VS ARENA SUPERSTRUCTURES PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/875(PB)2020	Kartavya Batra	sign and true copy missing and stamp paper notary missing	8/7/2021
5891	710102045252021	MULTIPLEX LIMITED VS CORPORATE INTERNATIONAL	Company Petition IB (IBC)	IBC under Sec 7		Jitesh	page:85-86, 92-107, 122-127, 130-133,not clear, exemption application fee not paid, irp registration certificate missed.	8/7/2021
5892	0710102015482020/3	SHERWIN WILLIAMS COATINGS INDIA PVT LTD Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/462(ND)2020		True copy sign missing on every page,	8/7/2021
5893	0710102019362021/2	CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021		True copy sign missing on every page	8/7/2021

5894	0710102019402021/2	SANDEEP KUMAR BHATT Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT CY PRO AND INVESTMENT CORPORATION LIMITED (RIICO)		Application under any other provisions- IBC,Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1492(ND)2021		Page no. 3 - 4 true copy sign missing, page no. 12-15 translation copy missing of hindi documents	8/7/2021
5895	0710102024162021/1	GEETA ANAND Vs. KIRAN MARTIN GOLLA		Sec 42	COMPANY APPEAL (IBC)/18(ND)2021		True copy sign missing on every page	8/7/2021
5896	0710102024162021/2	GEETA ANAND Vs. KIRAN MARTIN GOLLA		Sec 42	COMPANY APPEAL (IBC)/18(ND)2021		No index, no pagination	8/7/2021
5897	0710102029872020/1	AO "METALLON" Vs. MITTAL PIGMENTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/742(ND)2020		E-stamp missing	8/7/2021
5898	0710102034832021/1	GEETA ANAND Vs. KIRAN MARTIN GOLLA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2226(ND)2021		Proof of service filed twice	8/7/2021
5899	0710102035922020/6	DHANLAXMI BANK LIMITED Vs. REAL VIDEO IMPACT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/861(ND)2020		Wrongly filed, Stamp paper wrongly filed: It should be Rs. 50	8/7/2021
5900	0710102037782021/1	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		E-stamp missing	8/7/2021
5901	0710102038212021/1	MINDA I CONNECT PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2021		Same Affidavit document filed twice	8/7/2021
5902	0710102042352021/1	LIFESTAR PHARMA PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2021		Document not properly filed	8/7/2021
5903	0710102081282020/2	PRAKASH DEV Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/516(ND)2020		E-stamp missing, Service to ROC missing	8/7/2021
5904	0710102089572019/13	CATALYST TRUSTEESHIP LIMITED Vs. RIYASAT TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1392(ND)2019		Wrongly filed	8/7/2021
5905	0710102117612019/29	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		Affidavit is missing	8/7/2021
5906	0710102118662020/1	SEBRO BUSINESS SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/532(ND)2020		E-stamp missing, Service to ROC missing	8/7/2021
5907	0710102171652019/2	ASHUTOSH GUPTA Vs. PRATHVI COAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/65(ND)2020		No index, no pagination	9/7/2021

5908	07101024061620 18/6	ICICI BANK LIMITED Vs. APEX BUILDSYS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/706(PB)2018		Wrong e-filing, need to file in IA	9/7/2021
5909	0710120004922018/16	ICICI BANK UK PLC Vs. ADITYA ESTATES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/974(PB)2018		Affidavit not notarized	9/7/2021
5910	0710120004922018/17	ICICI BANK UK PLC Vs. ADITYA ESTATES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/974(PB)2018		Affidavit not notarized	9/7/2021
5911	0710102002732020/11	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Affidavit is missing, Proof of service missing	9/7/2021
5912	0710102010712021/4	SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION PROFESSIONAL		Application under any other provisions- IBC	REVIEW APPLICATION (IBC)/1(PB)2021		Index missing, Affidavit missing	9/7/2021
5913	0710102017812021/1	ARG MANAGEMENT SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/73(ND)2021		E-stamp missing, Service to ROC missing	9/7/2021
5914	0710102019692021/1	UNION BANK OF INDIA Vs. SUPERTECH REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/209(ND)2021		Wrong e-filing, need to file in IA	9/7/2021
5915	0710102025772021/3	ANANT SAXENA Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/89(ND)2021		E-stamp missing, Service to ROC missing	9/7/2021
5916	0710102025802018/25	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		E-stamp missing, Sign is missing in each pages, Proof of service Not clear and proper	9/7/2021
5917	0710102027922021/1	PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED Vs. KUSH KOCHGAWAY & ORS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/195(ND)2021		Same Document filed twice, Proof of service missing	9/7/2021
5918	0710102032192018/11	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		True copy sign missing on every page	9/7/2021
5919	0710102032192018/14	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		True copy sign missing on every page	9/7/2021
5920	0710102032192018/21	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		Affidavit missing	9/7/2021
5921	0710102034262021/2	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2167(ND)2021		Affidavit missing, Sign missing in each pages	9/7/2021

5922	0710102035832021/1	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021		E-stamp missing	9/7/2021
5923	0710102035832021/2	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021		Sign is missing in each pages	9/7/2021
5924	0710102133632019/5	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2019		Stamp paper missing, True copy sign missing on every page, merge documents in single pdf, Page no. 35, 36, 38, 40,	9/7/2021
5925	710102028972021	MANU GOEL VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	PARMOD	date not mention on stamp paper	12/7/2021
5926	710102036112021	ARIHANT INFRAPROJECTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ORS	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/455(ND)2020	Depaish	case type wrong in pdf need to sign every pages and section wrong in soft and technically service not readable file wrong need to file additional	12/7/2021
5927	710102037262021	PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. VS PRADEEP GUPTA	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/260(ND)2021	KUNAL TANDON	case type wrong please check proper your file application or transfer application	12/7/2021
5928	710102040022021	DEEPAK GUPTA VS EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Pratap Shanker	stamp paper missing	12/7/2021
5929	710102044322021	SMT SHANTA RAO VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2021	Akshat Shrivastava	case type wrong bench not mention in case number	12/7/2021
5930	710102045312021	BARTEC INDIA PRIVATE LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/731(PB)2018	Nainshree	sign missing in application	12/7/2021
5931	710102045282021	HEMA ENGINEERING INDUSTRIES LIMITED VS APRAV SPACE SOLUTIONS LLP	Miscellaneous Application (IBC)	Sec. 45 (1)	COMPANY PETITION IB (IBC)/900(ND)2020	Vishal	76-121 not clear page and section wrong and due payment other section	12/7/2021
5932	710102045482021	SHALINI KHURANA VS JNR HOTELS PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	ANKUR	case type wrong	12/7/2021
5933	710102045972021	SURAJ MAL & ORS VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FOR NINEX DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/281(PB)2019	SINHA SHREY	section wrong	12/7/2021

5934	710102046182021	AKHILESH GUPTA VS VINEET AGARWAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Akhilesh Kumar Gupta	main case not link with application	12/7/2021
5935	710102046162021	MAHAVIR PARSHAD JAIN VS KULDEEP VERMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/249(ND)2018	Mahavir Parshad Jain	11,9 blur page	12/7/2021
5936	710102009602021	TECHNICA ENGINEERS VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dushyant	"Master index miss/Wrong pagination/Double page-11,126/Page wrong arrange-60,61/etc "	12/7/2021
5937	710102017522021	THREE C SHELTERS PRIVATE LIMITED VS ORRIS INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Prashant Kumar	E stamp paper missing/Board Resolution/Sign miss in form 5/etc	12/7/2021
5938	710102035752021	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS TIRUPATI BUILDINGS AND OFFICES PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Atul Sharma	IRP registration certificate/Advocate welfare 25 court fees miss/etc	12/7/2021
5939	710102039002021	DR ER RAJAINDERR JAINA VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		Rajesh aggarwal	E stamp and affidavit not notary, pages wrong arrange 197, 198	12/7/2021
5940	710102042402021	ROHIT PRASAD VS R R FINANCIAL CONSULTANTS LIMITED	Company Petition (Companies Act)	Sec. 59,Sec. 241(1),Application under any other provisions ,Application under any other provisions		Lex	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	12/7/2021
5941	710102042992021	ANUPAM BUILDMART PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		VISHAL AGARWAL	Kindly select one section,income tax service missed	12/7/2021
5942	710102043012021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		K GAURAV & CO.	Roc advance service missed, GLN form missed	12/7/2021
5943	710102044722021	SAVAYA BUILDERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Ahsan Ahmad	Page No 211 Plz Translate	12/7/2021
5944	710102044372021	VIJAY KUMAR JAIN VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		AWNISH	after pg-4 page numbering missed,nclt form 12 missed	12/7/2021

5945	710102045762021	UNION BANK OF INDIA VS SANJAY LAMBA	Company Petition IB (IBC)	Section 95(1)		Brijesh Kumar Tamber	memo of parties missed, vakalatnama missed with 25rs welfare and 3 rs court fee missed, proof of service missed.page:100-101, not clear	12/7/2021
5946	710102045872021	STATE BANK OF INDIA VS ARCHANA AGGARWAL	Company Petition IB (IBC)	Section 95(1)		mital and mital advocates	page:168-176, 703, 1952-1953, 2021, 2165-2166, not clear, true copy sign missed, 25rs advocate welfare and 3rs court fee missed.	12/7/2021
5947	710102045772021	UNION BANK OF INDIA VS RAJESH KUMAR MEHTA	Company Petition IB (IBC)	Section 95(1)		Brijesh Kumar Tamber	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	12/7/2021
5948	710102045992021	BANK OF MAHARASHTRA VS HINDUSTAN FIBRES LIMITED	Transfer Petition (IBC)	Sec 60(5)		APOORV AGARWAL	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	12/7/2021
5949	710102045962021	STATE BANK OF INDIA VS KAMLESH DEVI AGGARWAL	Company Petition IB (IBC)	Section 95(1)		mital and mital advocates	page:165-172, 697 , 1946-1947, 2159-2161, not clear, true copy sign missed, 25rs advocate welfare and 3rs court fee missed.	12/7/2021
5950	0710102012652020/7	RELIANCE HOME FINANCE LIMITED Vs. JUBILIANT MALLS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/478(ND)2020		Stamp paper miss on all affidavit	12/7/2021
5951	0710102035832021/3	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021		True Copy sign missing in each volumes, Page Nos 961 to 974 according to PDF in Vol 5 Not clear	12/7/2021
5952	0710102035832021/4	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021		Remove blank pages from the file	12/7/2021
5953	0710102035872021/2	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2286(ND)2021		Remove blank pages from the file	12/7/2021
5954	0710102036122018/3	KANTI BEVERAGES PRIVATE LIMITED Vs. M/S VHV BEVRAGES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/93(ND)2019		No Index, No pagination	12/7/2021
5955	0710102083162020/2	AGBRO FOODS & FMCG LTD. Vs. REGISTRAR OF COMPANIES (DELHI & HARYANA)		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/337(ND)2020		Page no. 26 page cut	12/7/2021
5956	0710102090132020/3	NITESH BHARDWAJ Vs. SAMPARK PROPERTIES PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/126(ND)2020		Court fee and welfare missing on vakalatnama	12/7/2021
5957	0710102098812019/3	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RATHI PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1714(ND)2019		Wrong e-filing, need to file in IA	12/7/2021

5958	0710102105532019/12	M/S EASY TRIP PLANNERS LTD Vs. M/S KRIARJ ENTERTAINMENT PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1804(PB)2019		Affidavit missing, True Copy sign missing, Proof of service missing	12/7/2021
5959	0710102106122020/3	RAMESH KUMAR SUNEJA Vs. PAWAN BUILDWELL PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4973(ND)2020		True Copy Sign missing in each pages, Notarization missing in E-stamp	12/7/2021
5960	0710102109402020/6	DALMIA FAMILY OFFICE TRUST Vs. ATS HOUSING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1078(ND)2020		E-stamp missing, Affidavit missing	12/7/2021
5961	0710102111762019/7	PUNJAB NATIONAL BANK Vs. M/S AMZEN MACHINES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2058(ND)2019		Index missing, merge documents into single pdf	12/7/2021
5962	0710102117962020/2	MADHU JUNEJA Vs. SATKAR LOGISTICS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5594(PB)2020		Court fees missing on vakalatnama	12/7/2021
5963	0710102143652019/2	INCOME TAX OFFICER WARD 12(1) Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF: MJ S ICON SATELLITE LTD. (PREVIOUSLY KNOWN AS MEDIA SATELLITE & TELECOM LTD.)		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/159(ND)2020		Stamp paper missing, affidavit not notarized	12/7/2021
5964	0710102171132019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/200(PB)2020		True Copy sign missing in each pages, Proof of service missing	12/7/2021
5965	0710102171142019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/202(PB)2020		Wrong E-filing, Need to file in IA	12/7/2021
5966	0710102171152019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/203(PB)2020		Wrong E-filing, Need to file in IA	12/7/2021
5967	0710102422882018/22	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		E-stamp missing, True Copy sign missing, Proof of service missing	12/7/2021

5968	07102004005420 07/2	SHRI T.R. ARYA Vs. M/S. DILAWRI MOTORS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/30(ND)2007		No index, no pagination	12/7/2021
5969	710102041902021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1031(ND)2018	Sajeve Bhushan Deora	260,261,translate page	13/07/2021
5970	710102046232021	COMMITTEE OF CREDITORS VS ANIL TAYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2380(ND)2019	ANAND	section not mention in index,stamp paper missed,court fee and welfare missed in vakalatnama	13/07/2021
5971	710102046222021	VIJENDER SHARMA VS CASABLANCA INDUSTRIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1362(PB)2018	Vijender	pg-1-5 not mention in index	13/07/2021
5972	710102046502021	ASHOK KRIPLANI RESOLUTION PROFESSIONAL OF EXCLUSIFE TECHNOSOFT PVT. LTD. VS PARAMJEET SINGH BHATIA	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/2694(ND)2019	ISWAR	true copy stamp missed,pg-71,78,83,133, missed	13/07/2021
5973	710102046482021	ROHIT GUPTA VS ANAND RAJ ASSOCIATES	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/21(ND)2020	ANAND	Stamp paper missed	13/07/2021
5974	710102047022021	ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	Affidavit & e-stamp Paper Notary Missing	13/07/2021
5975	710102047072021	UNION BANK OF INDIA VS GEOK LAN TAY	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2311(ND)2019	ANIRUTH	service missing	13/07/2021
5976	710102047082021	AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED VS AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2021	Ankit Parhar	sign missing and separate file vakalatnama	13/07/2021
5977	710102046512021	PUNJAB NATIONAL BANK VS NAVEEN KUMAR JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/702(ND)2018	SARAN SURI	36-41 not clear page and double numbering after 36 page	13/07/2021
5978	710102046492021	SHILPI CABLE TECHNOLOGIES LIMITED VS NAVEEN KUMAR JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/64(PB)2017	PUNEET SINGH BINDRA	stamp paper missing 193-194 not clear page volume not more then 200 pages stamp paper missing 193-194 not clear page volume not morfe then 200 pages	13/07/2021

5979	710102043022021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		K GAURAV & CO.	Roc advance service missed, GLN form missed	13/07/2021
5980	710102043092021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		K GAURAV & CO.	Roc advance service missed, GLN form missed	13/07/2021
5981	710102043052021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		K GAURAV & CO.	Roc advance service missed, GLN form missed	13/07/2021
5982	710102043062021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		K GAURAV & CO.	Roc advance service missed, GLN form missed	13/07/2021
5983	710102045662021	AMAR PAL SINGH VS MANILA RESORTS PVT. LTD.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Rajat	Welfare and court fees missed in vakaltnama	13/07/2021
5984	710102045942021	STATE BANK OF INDIA VS SAPNA AGGARWAL	Company Petition IB (IBC)	Section 95(1)		mital and mital advocates	page:168-175, 701, 1951-1951, 2019, 2163-2165, true copy sign missed, 25rs advocate welfare and court fee missed, etc	13/07/2021
5985	0710200431502018/12	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1022(ND)2018		No Index, No pagination	13/07/2021
5986	0710102000062021/1	PANKAJ JAIN Vs. SUHAGNAGAR BUILDCON PRIVATE LIMITED		Application under any other provisions ,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/42(ND)2021		Wrong e-filing, need to file in IA	13/07/2021
5987	0710102008442021/1	THYSSENKRUPP MARINE SYSTEMS (INDIA) PRIVATE LIMITED Vs. M/S SUPER RESTAURANT PVT . LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/35(ND)2021		True copy sign missing on every page	13/07/2021
5988	0710102018352020/3	M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE SWASTIC SALES CORPORATION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/544(ND)2020		True copy sign missing on every page	13/07/2021
5989	0710102024532021/1	A.G INDUSTRIES PVT. LTD. Vs. KIRAN MARTIN GOLLA		Sec 42	COMPANY APPEAL (IBC)/19(ND)2021		True copy sign missing on every page	13/07/2021
5990	0710102029572020/4	MS. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/723(ND)2020		More than 200 pages in single volume,	13/07/2021

5991	0710102029572020/5	MS. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/723(ND)2020		More than 200 pages in single volume,	13/07/2021
5992	0710102031642021/1	VISHAL SHARMA Vs. HANDS ON HANDS VENTURES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/78(PB)2021		Court fees and welfare missing on vakalatnama, Stamp paper missing, affidavit not notarized, Page no. 25, 26 not clear, true copy sign missing on every page	13/07/2021
5993	0710102033462021/4	VIKAS GARG Vs. AJAY KUMAR		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2131(ND)2021		True copy sign missing on every page, stamp paper missing	13/07/2021
5994	0710102036472021/1	MR. ROHIT KHURANA Vs. TAGBIN SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/272(ND)2021		Stamp paper missing, true copy sign missing, application should be file in IA separately	13/07/2021
5995	0710102036472021/2	MR. ROHIT KHURANA Vs. TAGBIN SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/272(ND)2021		Stamp paper missing, true copy sign missing on every page	13/07/2021
5996	0710102037782021/3	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		True copy sign missing on every page	13/07/2021
5997	0710102068902020/7	M/S SWARN KLA JEWELS PVT. LTD. Vs. M/S IREO HOSPITALITY COMPANY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/848(ND)2020		No index, no pagination	13/07/2021
5998	0710102071912020/1	PRINCIPAL INFOTECH LIMITED Vs. PRINCIPAL INSYS PRIVATE LIMITED		----Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2021		Wrong e-filing, need to file in IA	13/07/2021
5999	0710102104502019/7	E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1721(PB)2019		Stamp paper missing	13/07/2021
6000	0710102113272020/1	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. BHISHAM INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5548(PB)2020		Wrong e-filing, need to file in IA	13/07/2021
6001	0710102126052019/13	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2019		True copy sign missing on every page	13/07/2021

6002	0710102139162019/1	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		File proper documents	13/07/2021
6003	0710102016862020/5	G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/529(PB)2020		E-stamp missing, True Copy sign missing	13/07/2021
6004	0710102034742021/1	TWENTY FIRST CENTURY WIRE ROADS LIMITED Vs. MR. CHANDER PRAKASH		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2500(PB)2021		True Copy sign missing in Page Nos 2 to 5	13/07/2021
6005	0710102039322021/1	VISHWANATH BATHLA Vs. SARTHAK MADHUR PUBLICATIONS PVT. LTD.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021		True Copy sign missing in each pages, Affidavit missing	13/07/2021
6006	0710102041272021/3	FUTURESCAPES INFRA Vs. DTWELVE SPACES PVT. LTD. (STANZA LIVING)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/290(ND)2021		True Copy sign missing in each pages	13/07/2021
6007	0710102155222019/5	CHANDRA PRAKASH Vs. HARSHYLA SINGH		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/609(ND)2019		stamp paper missed	13/07/2021
6008	0710102161722019/9	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		Please File Right Document its here only Volume -3,	13/07/2021
6009	0710102400522014/1	LUXMI DUTT GUPTA Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/179(PB)2014		True copy signed missed	13/07/2021
6010	0710102427572018/20	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)2018		Wrong filing please file as a application	13/07/2021
6011	0710102427572018/21	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)2018		Wrong E filing Pls File as a application.	13/07/2021
6012	0710120012212018/7	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1243(ND)2018		True copy sign Missed	13/07/2021
6013	0710200410172018/27	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		wrong E Filing	13/07/2021
6014	0710102013872018/19	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1293(ND)2018		Wrong e-filing , need to file in IA	14/07/2021
6015	0710102148162019/2	SUSHILA LAKHOTIA Vs. CELEBRATION CITY PROJECTS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2578(PB)2019		Delete extra documents which are not mention in Index	14/07/2021

6016	0710102150072019/4	SANJAY GUPTA Vs. OFFICE OF THE ASSIST COMMISSIONER OF PROVIDENT FUND		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC)/2639(PB)2019		True copy sign missing on every page	14/07/2021
6017	0710102412382017/31	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Wrong e-filing, need to file in IA	14/07/2021
6018	0710120004072018/110	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		No pagination, court fees missing	14/07/2021
6019	0710200410952018/27	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Stamp paper missing	14/07/2021
6020	0710200410952018/28	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Stamp paper missing	14/07/2021
6021	0710200410952018/29	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Stamp paper missing	14/07/2021
6022	0710200410952018/30	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Stamp paper missing	14/07/2021
6023	0710200410952018/31	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Stamp paper missing	14/07/2021
6024	0710102018342021/2	M/S. HYTHRO POWER CORPORATION LTD. Vs. M/S. GRID INFRATECH PVT. LTD.		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/1216(PB)2021		Notarization missing in E-stamp, True Copy sign missing from Page Nos 2 to 6	14/07/2021
6025	0710102020922021/2	TARU PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/78(ND)2021		True Copy sign missing from Page Nos 5 to 9, Same document filed twice	14/07/2021
6026	0710102021042021/2	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		True Copy sign missing in each pages	14/07/2021
6027	0710102027192021/1	ANURAG NIRBHAYA Vs. DISTRICT MAGISTRATE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1809(ND)2021		True Copy sign missing in Page Nos 2 to 4 according to PDF, Page Nos 20 to 37 according to PDF Not clear	14/07/2021
6028	0710102045272021/1	BKP ENTERPRISE Vs. AIR INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/332(ND)2021		True Copy sign missing in each pages, Affidavit missing	14/07/2021

6029	0710102014522021/1	DEEPAK KUMAR GAUTAM Vs. ESTATE OFFICER UP AVAS-VIKAS PARISHAD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/952(PB)2021		Court fees and welfare missed in the reply	14/07/2021
6030	0710102016252018/39	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	14/07/2021
6031	0710102033412021/1	M/S NIVEDAN FIN-INVEST LEASE LTD. Vs. VINEET AGGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2112(ND)2021		True Copy sign missing from Page Nos 1 to 22 according to PDF in Vol 1, True Copy sign missing from Page Nos 213 to 299 according to PDF	14/07/2021
6032	0710102033412021/2	M/S NIVEDAN FIN-INVEST LEASE LTD. Vs. VINEET AGGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2112(ND)2021		True Copy sign missing from Page Nos 1 to 22 according to PDF in Vol 1, True Copy sign missing from Page Nos 213 to 299 according to PDF	14/07/2021
6033	0710102040112021/1	GLOBAL INFONET DISTRIBUTION PVT LTD Vs. VIVID IT SOLUTIONS PVT. LTD.		Sec 42	COMPANY APPEAL (IBC)/24(ND)2021		Document not filed properly, True Copy sign missing in each pages	14/07/2021
6034	0710102044472021/1	ADIISH JAIIN Vs. MR. VIVEK RAHEJA RESOLUTION PROFESSIONAL J.P. ENGINEERS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2757(ND)2021		True Copy sign missing from Page Nos 1 to 18 according to PDF	14/07/2021
6035	0710102030582020/2	SWASTIK PIPE LIMITED Vs. RDC STEELS AND ALLIED SERVICE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/779(ND)2020		Affidavit missing, True Copy sign missing in each pages	14/07/2021
6036	0710200413722017/1	INCOME TEX OFFICER-WARD 16(2) Vs. ROC M/S MAP MEDICARE PVT LTD		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/305(ND)2017		Stamp and Notary Missed	14/07/2021
6037	0710102025642020/8	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		Documents not available, please refile	14/07/2021
6038	0710102045822021/1	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021		Documents not available, please refile	14/07/2021
6039	0710102105602020/4	PANKAJ SABHARWAL & ORS. Vs. SUPERTECH LIMITED & ORS.		Sec. 213	COMPANY PETITION (COMPANIES ACT)/30(ND)2021		Court fees and welfare missing on vakalatnama	14/07/2021
6040	0710102108782020/1	P.K INDUSTRIES PVT LTD Vs. ARUN KUMAR JAIN		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5109(ND)2020		Back date affidavit,	14/07/2021
6041	0710102117872019/15	DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2115(ND)2019		No index , no pagination	14/07/2021

6042	07101021201720 19/7	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVERNITE EXPRESS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2240(ND)2019		No index, stamp paper missing	14/07/2021
6043	0710102131472019/7	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019		No index, no pagination, Rs court fees and Rs 25 welfare missing	14/07/2021
6044	0710102133632019/3	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2019		Court fees missing on welfare, Stamp paper missing, True copy sign missing on every page, merge documents in single pdf	14/07/2021
6045	0710102146882019/1	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRITHVI BUILDCON PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/847(ND)2019		Page no. 26, 27 not clear,	14/07/2021
6046	0710102164172019/2	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1018(ND)2019		True copy sign missing on every page	14/07/2021
6047	0710102410382017/52	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		Single volume does not contain more than 200 pages, file rejoinder and written submission separately	14/07/2021
6048	0710200411352018/38	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		Page 16 not clear,	14/07/2021
6049	07102004137720 17/2	INCOME TAX OFFICER WARD 10 3 Vs. ROC-M/S GRIFFIN SHIPPING LINES PVT. LTD.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/297(ND)2017		True copy sign missing, stamp papar missing	14/07/2021
6050	0710102027492021/1	LARSEN & TOUBRO LIMITED Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2596(ND)2021		Volume-2 Not Clear	14/07/2021
6051	0710102093842020/2	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 90 to 112 according to PDF in Vol 1 Not clear and Readable, Page Nos 114 to 195 according to PDF in Vol 2 Not clear and Readable	14/07/2021
6052	0710102093842020/3	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 138 to 169, 184 to 195 according to PDF in Vol 2 Not clear and Readable	14/07/2021

6053	0710102093842020/4	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 138 to 205 according to PDF in Vol 2 Not clear and Readable	14/07/2021
6054	0710102093842020/5	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Double Pagination and Proof of service missed	14/07/2021
6055	0710102093842020/6	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 162 to 197 according to PDF in Vol 2 Not clear and Readable	14/07/2021
6056	0710102093842020/7	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		double pagination in vol-2	14/07/2021
6057	0710102118802019/10	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2218(ND)2019		True Copy sign missing in Page Nos 9 to 14	14/07/2021
6058	0710102145502019/4	UTSAV SECURITIES PRIVATE LIMITED Vs. SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2906(ND)2019		Page Nos 3 to 7 Not Clear, Short form of True Copy sign not applicable	14/07/2021
6059	0710102146212019/7	M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)2019		Pls Merge File In two volume 1 vol is upto 200 pages	14/07/2021
6060	0710102169962019/13	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		True Copy sign missing in each pages, Vakalatnama Not filed properly	14/07/2021
6061	0710120003722018/11	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		True Copy sign missing in Page Nos 1 to 7 according to PDF, E-stamp missing, Proof of service missing	14/07/2021
6062	0710120009092018/12	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		True Copy sign missing in each pages, Vakalatnama missing	14/07/2021
6063	710102041012021	MUKESH GUPTA VS PARESH RASTOGI & ORS		19(2)	COMPANY PETITION IB (IBC)/638(ND)2020	Mukesh Gupta	please check your section in index and application e-stamp paper missed affidavit and stamp not notarized. document not openable	14/07/2021
6064	710102040192021	MEKASTER FINLEASE LIMITED VS MR NITIN NARANG [LIQUIDATOR OF GUPTA MARRIAGE HALLS PVT LTD]		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/226(ND)2021	Sonam	service missed	14/07/2021

6065	710102046122021	RITESH KUMAR RANA VS VINEET AGGARWAL		Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	NEERAJ GUPTA	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	14/07/2021
6066	710102046352021	KANTI MOHAN RUSTAGI VS WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.		Application under any other provisions- IBC		Kanti	main case number is different which is mentioned in pdf file than the basic details i.e. PB AND ND	14/07/2021
6067	710102046142021	RAVINDER PAL SINGH VS KST INFRASTRUCTURE LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1757(PB)2018	Ravinder Pal Singh	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	14/07/2021
6068	710102046712021	PRAMOD KUMAR BANSAL THROUGH GPA HOLDER DHARMENDRA KUMAR VS MUKUL KUMAR (RESOLUTION PROFESSIONAL)		Sec 60(5)	COMPANY PETITION IB (IBC)/1757(PB)2018	NEERAJ	63-71,86,87 not clear page	14/07/2021
6069	710102046682021	RAKESH KUMAR JAIN VS INCOM WIRES & CABLES LIMITED		Application under any other provisions- IBC		RAKESH KUMAR JAIN	20 page translate and main case not link with application	14/07/2021
6070	710102047122021	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS INCOM WIRES & CABLES LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP	double page numbering	14/07/2021
6071	710102046452021	SANDEEP GOEL VS INCOM WIRES & CABLES LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1343(PB)2018	SANDEEP	affidavit date missed,true copy sign and stamp missed in some pages	14/07/2021
6072	710102046742021	PAWAN KUMAR AGRAWAL VS PRAVIN JUNEJA		Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY PETITION IB (IBC)/694(PB)2018	Prashant Kashyap	Wrong section(index section not match with file section)	14/07/2021
6073	710102046832021	CASABLANCA INDUSTRIES PRIVATE LIMITED VS STELLA INDUSSTRIES LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/45(ND)2021	Niranjan	(36,117,119,122,126,128,130,133not clear page) 38-74 missing page (123,125,127,129,131,132,134 cut page) double page numbering	14/07/2021
6074	710102046592021	RITURAJ VS JBK DEVELOPERS PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	KUMUD SHEKHAR	26-37,66-71 not clear page	14/07/2021
6075	710102047392021	PANKAJ KHAITAN VS JBK DEVELOPERS PVT. LTD.		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1281(ND)2018	Pankaj Khaitan	42-46,71-76 not clear page	14/07/2021
6076	710102047352021	NISHANT GAURAV GUPTA VS JBK DEVELOPERS PVT. LTD.		Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/625(PB)2018	vikas jadon	section wrong and double wrong	14/07/2021
6077	710102046622021	SURJEET SINGH VS SANGUNITY EXIM INDIA LTD.		Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/90(PB)2021	SUMEDHA	True copy stamp missed	14/07/2021

6078	710102046612021	BAHL PAPER MILLS LTD. VS MRPL		Rule 11 of NCLT		S.jANANI	main case number not link,true copy stamp missed	14/07/2021
6079	710102046982021	PRAVEEN DUA VS MRPL		Sec 60(5)	COMPANY PETITION IB (IBC)/185(PB)2017	Sh PRAVEEN DUA	25-26 not clear page	14/07/2021
6080	710102046962021	ARUN MADAAN VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2375(ND)2019	MUKESH	wrong filing need to additional file	14/07/2021
6081	710102024892021	ANGAD DEEP SINGH VS REGISTAR OF COMPANIES NEW DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		JEETAM	pages not clear 66,70,81,127,STK 07 notice missed,court fees and welfare missed in vakaltnama	14/07/2021
6082	710102026482021	CORDIAL TECHNOLOGIES PRIVATE LIMITED VS REGISTAR OF COMPANIES NEW DELHI & HARYANA	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		SURBHI TOMAR	E stamp missed with consent affidavit	14/07/2021
6083	710102027692021	AMANDA DESIREE BROWN VS WMW EVENTS AND ENTERTAINMENT	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Rajiv Bakshi	E stamp no notary,373-374 page not translation 2,3,4 volume index missed	14/07/2021
6084	710102045782021	NATIVUS METAL PVT LTD VS NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		ASHISH	No sign in every page of petition, synopsis missed,Kindly annex e filing reciept of chairperson report	14/07/2021
6085	710102046342021	RISHAB WASSAN VS CASABLANCA INDUSTRIES PRIVATE LIMITED	Contempt Petition(Companies Act)	Sec 425		KARAN MALHOTRA	Memo pf parties, Brief synopsis missed, proof of servic, Vakaltnama missed	14/07/2021
6086	710102046732021	GOVERNMENT OF ODISHA VS M/S. ACTION ISPAT AND POWER PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHASHANK	page:51 not clear, true copy sign missed, demand notice missed, demand notice reply/compliance affidavit missed. 9(3)B missed./poa missed, same filed diary no. 04673	14/07/2021
6087	710102046772021	RIKHAB CHAND JAIN VS AMBASSADOR CONSTRUCTION PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		RISHI SOOD	242,213,58 and 59 section fee missed,163 page missed,254 page cut. 255-258 page not clear, and Kindly divide pdf one volume only 200 pages	14/07/2021
6088	710102046062021	BEST TEXTILES LTD VS VINEET AGARWAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/17(ND)2018	MANOJ KUMAR ANAND	need to true copy sign every pages	14/07/2021

6089	710102046242021	TRIBHUWAN NATH SINHA VS MR. RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Sec 60(5)		SAIKRISHNA ASSOCIATES	need to e-stamp paper for every applicants with affidavit main case not link	14/07/2021
6090	710102046912021	MR. POOJA BAHRY VS LIQUIDATOR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/250(ND)2017	Pooja Bahry	Fees Not Paid	14/07/2021
6091	710102046922021	B S DESWAL VS AVJ INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/208(PB)2019	B S Deswal	Fees Not Paid	14/07/2021
6092	710102046212021	TRIBHUWAN NATH SINHA VS MR. RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/923(PB)2018	SAIKRISHNA ASSOCIATES	"need to e-stamp paper for every applicants with affidavit "	14/07/2021
6093	710102047152021	MR. UPENDRA SINGH VS MR. UMESH GARG	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/449(PB)2019	SAIKRISHNA ASSOCIATES	(90-97,317-350 not clear page) (275-276 translate page)	14/07/2021
6094	710102047212021	SP PROBUILD LLP VS RABINDER KUMAR MINTRI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/923(PB)2018	KUNAL KHER	29-52,72-73 not clear page section wrong	14/07/2021
6095	710102047182021	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS RAMACHANDRAN SUBRAMANIAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2017	MISHA	(31-55,93,243,247-250 not clear page) (105,254-255,260,301-304,404,407 translate page)	14/07/2021
6096	710102047262021	RAKESH KUMAR GUPTA VS M/S SARTHI CONSTRUCTION	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2488(PB)2019	ABHISHEK	section wrong	14/07/2021
6097	710102046932021	M/S OMNI MEDIA COMMUNICATION PVT LTD VS M/S JAY POLYCHEM INDIA LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/419(ND)2017	KARMA LAW	Payment Not Done	14/07/2021
6098	710102047942021	PANKAJ KHAITAN VS M/S JAY POLYCHEM INDIA LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/718(ND)2019	Pankaj Khaitan	pg46,47,59-61 blur	14/07/2021
6099	710102047742021	SH. ANIL KHEATERPAL VS PARTHA SARATHY SARKAR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/569(ND)2018	HRISHIKESH BARUAH	proof of service missed & file upload in one folder	14/07/2021
6100	710102048302021	ALOK KAUSHIK VS M/S UNIVERSAL ENTERPRISES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/991(ND)2018	Asiya Khan	true copy & court fees welfare missed	14/07/2021

6101	710102047382021	DBS BANK LTD. VS DBS BANK LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	Pagination Not Done Properly and Plz Correct BP TO PB Bench	14/07/2021
6102	710102046412021	AMARPAL VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Amarpal	pg- 8 to 10 not mention in index	14/07/2021
6103	710102048362021	RAJIV BAJAJ VS ELHPL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/508(PB)2017	RAJIV BAJAJ	notary missed true copy sign missed	14/07/2021
6104	710102047582021	SHARP FERRO ALLOYS LIMITED VS MAHENDER KUMAR KHANDELWAL	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016,Section 74	COMPANY PETITION IB (IBC)/202(PB)2017	Vaibhav	Overwriting in affidavit,pg-269,270 not clear,true copy sign and stamp missed	14/07/2021
6105	710102048312021	RAM SWARUP NATHI MAL VS KHAIRWALA INTERNATIONAL LIMITED	Interlocutory Application (I.B.C)	Sec 54(1)	COMPANY PETITION IB (IBC)/1410(ND)2018	HONEY SATPAL	PAGE 255,334,409,417,444 NOT CLRAR	14/07/2021
6106	710102047452021	CHANCHAL DUA VS KHAIRWALA INTERNATIONAL LIMITED	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/659(PB)2016	ABHISHEK	wrong case type	14/07/2021
6107	710102048002021	GAURAV KATIYAR VS KHAIRWALA INTERNATIONAL LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/100(ND)2019	RISHABH JAIN	back date affidavit	14/07/2021
6108	710102048212021	K.K.R INDIA FINANCIAL SERVICE PVT LTD. VS KWALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1440(ND)2018	Sanjay Bhatt	back date affidavit,true copy sign and stamp missed in some pages	14/07/2021
6109	710102048202021	SANJEEV JAIN VS NAVEEN GUPTA	Company Application(Companies Act)	Sec 425	COMPANY PETITION (COMPANIES ACT)/156(PB)2020	RANJANA ROY GAWAI	Wrong case type	14/07/2021
6110	710102047572021	IIHT SYSTEMS LIMITED VS IIHT SYSTEMS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/276(ND)2019	Ashutosh Gupta	party name wrong	14/07/2021
6111	710102014692021	JAMMU & KASHMIR BANK LIMITED VS HEM SINGH BHARANA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:73-76, 82, 87, 111, 112, 123-125, not clear	
6112	710102014682021	JAMMU & KASHMIR BANK LIMITED VS JUNAID RAHIM NANDA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page cut, 102, 142, 158, 160, 191, 192, not clear	

6113	710102018532021	STATE BANK OF INDIA VS MR. CHARANBIR SINGH SETHI	Company Petition IB (IBC)	Section 95(1)		Ichchha Kalash	affidavit on back dated, petition not sign on every pages, index missed on 2nd volume	
6114	710102019072021	STATE BANK OF INDIA VS MR. SANJAY GUPTA	Company Petition IB (IBC)	Section 95(1)		Ichchha Kalash	petition not sign on every pages, index missed on 2nd volume	
6115	710102019102021	STATE BANK OF INDIA VS MR. RAJBIR SINGH	Company Petition IB (IBC)	Section 95(1)		Ichchha Kalash	petition not sign on every pages, index missed on 2nd volume	
6116	710102018802021	STATE BANK OF INDIA VS AMRIT PAL SINGH CHADHA	Company Petition IB (IBC)	Section 95(1)		Ichchha Kalash	affidavit on back dated, petition not sign on every pages, index missed on 2nd volume	
6117	710102019092021	STATE BANK OF INDIA VS MR. GURJEET SINGH JOHAR	Company Petition IB (IBC)	Section 95(1)		Ichchha Kalash	petition not sign on every pages, index missed on 2nd volume	
6118	710102025882021	STATE BANK OF INDIA VS JAGDISH GANGA PRASAD PRAKASH	Company Petition IB (IBC)	Section 95(1)		J SAGAR ASSOCIATES DELHI	page:700, 704-711, page cut, 715, 720, 15rs welfare , 200 page per volume	
6119	710102026092021	STATE BANK OF INDIA VS SHANTANU JAGDISH PRASAD	Company Petition IB (IBC)	Section 95(1)		J SAGAR ASSOCIATES DELHI	page:1728 missed, true copy sign missed, 200 pages per volume, blue page:24, 720, . Page cut 51, 70, 71, 85-87, 127-136, 142-146, 223-224, 508, 680, 704, 711, 715, 716, not clear, page missed, 88-126, etc	
6120	710102034922021	PANKAJ MEHTA & ORS. VS M/S ANSAL HI-TECH TOWNSHIPS LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SAIKRISHNA ASSOCIATES	page:, 376-377, 389-391, 430-431, 449-451, 520-527, 533, 542-543, 549, 551, 587, 596, 597, 613, 617-622, 632, 664, 666, 668, 672, 687, 688, 690, 691, 698, 728-735, 741-744, 746-759, 771, 775-777, 787, 788, 807-810, 835-836, 843, 899, 906, 907, 909, 910, 911, 913, 915, 923-924, 935, 941, 944, 953, 954, 988, 989-993, 1003, 1017, 1075, 1076, 1102, 1120, 1142, 1156, 1157, 1162, 1165, 1167, 1169, not clear (page:1176 hindi), 1182, 1190, 1221-1222, (1258 blank), 1259-1261 cut, 1288-1299 cut, (1299-1334 page numbing missed), 1349, 1391, not clear and true copy sign missed, irp registration certificate missed, 50rs UP stamp paper,	

6121	710102041172021	GUJARAT URJA VIKAS NIGAM LIMITED VS M/S RGE SURAT PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHUBHAM ARYA	Double pagination from page no-53/Affidavit back date/Board Resolution miss/etc	
6122	710102043962021	STATE BANK OF INDIA VS SRI SURAPANENI RAMESH	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Mithun Shashank	Case type wrong/Wrong section choose in index	
6123	710102045882021	STATE BANK OF INDIA VS VIKAS AGGARWAL	Company Petition IB (IBC)	Section 95(1)		mital and mital advocates	document uncomplete Master index & volume one index miss/sign miss in volume one index/etc	
6124	710102045532021	GAUTAM MULLICK & ORS VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Company Petition IB (IBC)	IBC under Sec 7		Mukesh Gupta	Page miss-112 to 2599/Supporting affidavit E stamp paper with notary/etc	
6125	710102046092021	LUNA TECHNOLOGIES PVT. LTD. VS AKASH PACKTECH PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Prasad Sarvankar	council Detail Missing in Index and last Page in Petition	
6126	710102045952021	GAURAV KHANDELWAL & ORS VS THREE C PROPERTIES PRIVATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		Kartavya Batra	wrong Case Type	
6127	710102048122021	YOGANDRA KUMAR CHAUDHARI VS M/S ASIA PACIFIC BLACK ROCKS (INDIA) PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		ABHAY KAUSHIK	Section 242 fees missed,	
6128	0710102045822021/2	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021		Documents not available, please refile	15/07/2021
6129	0710102065772020/7	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2403(ND)2020		Documents not available, please refile	15/07/2021
6130	0710102066822020/7	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2020		Documents not available, please refile	15/07/2021
6131	0710120012212018/2	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1243(ND)2018		True Copy sign missing in Page Nos 1 to 10 accordibg to PDF in Vol 1, Page Nos 233 to 419 according to PDF Not Clear and Readable	15/07/2021
6132	0710120012212018/6	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1243(ND)2018		Same Document filed twice, True Copy sign missing in each pages, Affidavit missing, Proof of service missing	15/07/2021

6133	07102004134120 17/3	INCOME TAX OFFICER, WARD 16 (4), NEW DELHI Vs. ROC M/S METREFF FERRO ALLOYS PVT. LTD.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/314(ND)2017		E-stamp missing	15/07/2021
6134	07102004134120 17/4	INCOME TAX OFFICER, WARD 16 (4), NEW DELHI Vs. ROC M/S METREFF FERRO ALLOYS PVT. LTD.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/314(ND)2017		E-stamp missing	15/07/2021
6135	0710102018162020/9	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		No index, Court fees and welfare missing on vakalatnama,	15/07/2021
6136	0710102028682018/18	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		Documents not available please refile	15/07/2021
6137	0710102038672021/1	BRAHM DATT VERMA Vs. NOVELTY TREASURE METALS PRIVATE LIMITED		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/2490(ND)2021		No Index, No pagination	15/07/2021
6138	0710102066102020/5	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2445(ND)2020		True copy sign missing on every page	15/07/2021
6139	0710102066102020/6	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2445(ND)2020		True copy sign missing on every page	15/07/2021
6140	0710102080192019/14	WORLDWIDE METALS PVT. LTD Vs. J. P. ENGINEERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1048(ND)2019		Stamp paper missing, True copy sign missing on every page,	15/07/2021
6141	0710102082052019/8	DIAMOND TRAEXIM PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1397(PB)2019		Stamp paper missing	15/07/2021
6142	0710102147352019/1	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. MJS PRITYAKSHA BUILDERS & DEVELOPERS PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/852(ND)2019		Stamp paper missing	15/07/2021
6143	0710102152042019/3	KERRY INDEV LOGISTICS PVT. LTD. Vs. DIVINESEAIR LOGISTICS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3113(ND)2019		True copy sign missing on every page, proof of service missing	15/07/2021
6144	0710200431362018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES - M/S GC TECHNOLOGY (INDIA) PVT. LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/806(ND)2018		Stamp paper missing	15/07/2021

6145	0710102018042021/1	PANKAJ CHAWLA SOLE PROP. OF M/S. CHAWLA PRINTERS Vs. TIFOSI FOODS PRIVATE LIMITED NOW KNOWN AS SHELLZ INDIA PRIVATE LIMITED		Rule 11 of NCLT, 2016	RESTORATION APPLICATION (IBC)/11(ND)2021		Stamp paper missing, True copy sign missing	15/07/2021
6146	0710102018162020/10	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		No index, no pagination	15/07/2021
6147	0710102005062021/2	NIKUNJ FOODS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2021		NEED TO FILE ONE PDF	
6148	0710102006792021/4	SATISH KUMAR SETHI Vs. PCL CONTAINERS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/29(ND)2021		APPEAL NOT CONSIDER IN ADDITIONAL DOCUMENT	
6149	0710102033992021/1	MR. SURESH GOEL MANOHAR LAL Vs. M/S PHOTON INFRASTRUCTURE PVT. LTD. & OTHERS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/217(ND)2021		88-99 NEED TO TRANSLATE	
6150	0710102037782021/2	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		NEED TO SIGN ALL PAGES	
6151	0710102041422021/2	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2593(PB)2021		PAGE 58 NOT CLEAR	
6152	0710102015462021/5	IIFL HOME FINANCE LIMITED Vs. KAMAL AGGARWAL RESOLUTION PROFESSIONAL OF SMT. PAVAN KAPOOR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1122(ND)2021		True Copy sign missing in each pages, Affidavit missing, Proof of service missing	
6153	0710102016842021/1	DEVENDRA LODHA (RESOLUTION PROFESSIONAL OF MAINFRAME ENERGY SOLUTIONS PVT. LTD.) Vs. JITENDER NARAYAN (SUSPENDED BOARD OF DIRECTORS)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1133(ND)2021		True Copy sign missing in each pages, Notarization missing in E-stamp, Vakalatnama not filed properly	
6154	0710102019252018/1	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S. SHRUTI MOTORS PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/990(ND)2018		Page Nos 4 to 15 Not Clear, True Copy sign missing in Page Nos 16 to 18	
6155	0710102022472021/2	INTARVO TECHNOLOGIES PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/228(ND)2021		True Copy sign missing in each pages, Proof of service missing	

6156	0710102023172021/2	VINEET AGGARWAL Vs. STATE BANK OF INDIA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2021		True Copy sign missing in each pages	
6157	0710102023292021/3	VINEET AGGARWAL Vs. ATC TELECOM INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1489(ND)2021		True Copy sign missing in each pages	
6158	0710102024342020/3	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/636(ND)2020		True Copy sign missing in each pages	
6159	0710102024392020/3	GEOKNO INDIA LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/605(ND)2020		True Copy sign missing in each pages	
6160	0710102024402020/3	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/604(ND)2020		True Copy sign missing in each pages	
6161	0710102026002021/1	EARTH COPIA OWNERS SOCIETY Vs. SURINDER JUNEJA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1713(ND)2021		True Copy sign missing in each pages and documents, Page Nos. 88 to 121 according to PDF Not clearly printed	
6162	0710102026512021/1	SM MILKOSE LIMITED & ANR Vs. INCOME TAX OFFICER		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2535(ND)2021		Same Document filed twice, True Copy sign missing in each pages	
6163	0710102027412020/1	AXIS BANK LIMITED Vs. UNIVERSAL BUILDWELL PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1697(ND)2020		True Copy sign missing in Page Nos from 1 to 25	
6164	0710102027682020/3	SPECTRUM TALENT MANAGEMENT PVT. LTD Vs. EARTH WATER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/753(ND)2020		True Copy sign missing in Page Nos from 1 to 18	
6165	0710102032462020/3	MAKWELL ORGANICS PVT. LTD. Vs. RELCOM TECHNOLOGY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/771(ND)2020		True Copy sign missing in each pages, E-stamp missing	
6166	0710102033262021/1	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		Affidavit not filed properly, Index missing, E-stamp missing, True Copy sign missing in each pages, Proof of service not proper	
6167	0710102035082020/4	BASVARAJU G.E. Vs. P.M.E. POWER SOLUTIONS (INDIA) LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/829(ND)2020		Index missing, True Copy sign missing in each pages, Affidavit missing	
6168	0710102038492021/1	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2489(ND)2021		Index missing, E-stamp missing, Proof of service missing,	
6169	0710102022472021/1	INTARVO TECHNOLOGIES PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/228(ND)2021		No pagination	16/07/2021
6170	0710102035252021/1	M/S. INTERNATIONAL TRADE EXPOCENTRE LTD Vs. RODEMADAN HOLDINGS LTD.		Sec. 242(4),Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/235(PB)2021		Proof of service missing	16/07/2021

6171	07101020366122021/2	UMESH GARG Vs. PUNEET GEOL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2460(PB)2021		Affidavit not notarized	16/07/2021
6172	07101020366122021/3	UMESH GARG Vs. PUNEET GEOL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2460(PB)2021		Page no. 105 - 115 , 184 - 193, Hindi translation copy missing, Page no. 169 - 177 pages not clear,	16/07/2021
6173	07101020866220206/6	SATISH KUMAR SETHI Vs. ROSE ENTERPRISES PVT LTD		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/117(ND)2020		Stamp paper missing	16/07/2021
6174	07101020897720201/1	MADHU JUNEJA Vs. KOTAK MAHINDRA BANK LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4160(PB)2020		True copy sign missing on every page	16/07/2021
6175	07101021002120206/2	SANDEEP GEOL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4573(PB)2020		No pagination,	16/07/2021
6176	07101020973620196/14	GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1499(PB)2019		NEED TO IA FILE	16/07/2021
6177	07101020982420196/6	COL. (RETD.) RAM PAL SUHAG Vs. SWETA ESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1637(ND)2019		NEED TO IA FILE	16/07/2021
6178	07101024157220186/39	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		True Copy sign missing in each pages, Vakalatnama not filed properly and not clear and Welfare Fee stamp and Court Fee stamp missing in Vakalatnama, Proof of service missing	16/07/2021
6179	07101024157220186/40	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		True Copy sign missing in each pages, Vakalatnama not filed properly and not clear and Welfare Fee stamp and Court Fee stamp missing in Vakalatnama, Proof of service missing	16/07/2021
6180	07101024217720185/5	ORIENTAL BANK OF COMMERCE Vs. PELLET ENERGY SYSTEMS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/76(PB)2018		True Copy sign missing in each pages	16/07/2021
6181	07101200056220185/25	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		True Copy sign missing in each pages, Affidavit missing, Proof of service missing	16/07/2021
6182	07101200077020185/39	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		True Copy sign missing in each pages, E-stamp paper wrongly filed; it should be of Rs 50, Proof of service missing	16/07/2021

6183	0710200401372016/1	MR RAJEEV BEHL Vs. S.S. CON-BUILD PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/55(ND)2016		Vakalatnama not Printed properly	16/07/2021
6184	0710200401372016/2	MR RAJEEV BEHL Vs. S.S. CON-BUILD PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/55(ND)2016		Vakalatnama not Printed properly	16/07/2021
6185	0710200413682017/2	INCOME TAX OFFICER WARD 5(3) Vs. ROC M/S BIO MEDICAL PUBLICATION INDIA PRIVATE LIMITED.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/301(ND)2017		Wrongly filed	16/07/2021
6186	0710200415372018/3	INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/843(ND)2018		Stamp paper wrongly filed; it should be of Rs.100, Page Nos 1 to 14 Not Filed properly, True Copy sign missing in each pages, Proof of service missing, Same Document Filed twice	16/07/2021
6187	0710200418572018/3	INCOME TAX OFFICER , WARD Vs. M/S CWS INTEGRATION PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/681(ND)2018		Wrongly Filed	16/07/2021
6188	0710200429542018/19	M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/114(ND)2018		True Copy sign missing in Page Nos 1 to 23 according to PDF in Rejoinder document, Page No 32 & 33 according to PDF Not clear, True Copy sign missing in Audit document	16/07/2021
6189	0710102001152021/7	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/25(ND)2021		True Copy sign missing in each pages	16/07/2021
6190	0710102001152021/8	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/25(ND)2021		True Copy sign missing in Page Nos 1 to 22 according to PDF, Vakalatnama missing	16/07/2021
6191	0710102001312020/1	GULSHAN POLYOLS LIMITED Vs. KAISER INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/169(ND)2020		True Copy sign missing in each pages	16/07/2021
6192	0710102002422020/3	DANISH IRFAN Vs. M/S SAMIAH INTERNATIONAL BUILDERS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/318(ND)2020		True Copy sign missing in Page Nos 1 to 5 according to PDF, Page No 6 according to PDF Not clear at all	16/07/2021
6193	0710102002622019/19	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		True Copy sign missing in Page Nos 1 to 13 according to PDF, Proof of service missing	16/07/2021

6194	0710102003072021/3	KCS SOLAR POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPPORATE AFFAIRS		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/55(ND)2021		Wrongly filed, Reply document not available	16/07/2021
6195	0710102013842020/4	JASODA GULLIYA Vs. I-DZIRE HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/445(ND)2020		Affidavit missing, True Copy sign missing in each pages	16/07/2021
6196	0710102014352020/4	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/171(ND)2020		Affidavit missing	16/07/2021
6197	0710102015462021/4	IIFL HOME FINANCE LIMITED Vs. KAMAL AGGARWAL RESOLUTION PROFESSIONAL OF SMT. PAVAN KAPOOR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1122(ND)2021		True Copy sign missing in each pages, Affidavit missing, Proof of service missing, Same document filed twice	16/07/2021
6198	0710102038892021/1	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2021		Wrongly filed	16/07/2021
6199	0710102038932021/1	OASIS SUPPLIERS PRIVATE LIMITED Vs. CHANDER PRAKASH		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2021		True Copy sign missing in each pages, Vakalatnama missing	16/07/2021
6200	0710102039922021/1	RISHABH CHAND LODHA Vs. VOLKSWAGEN FINANCE PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2570(ND)2021		Short Form of True Copy sign not applicable, True Copy sign missing in Page Nos 1 to 8 according to PDF	16/07/2021
6201	0710102039992021/1	RG FINSEC PRIVATE LIMITED Vs. SHIELD FINANCE PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2021		True Copy sign missing in each pages	16/07/2021
6202	0710102041312021/1	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)2021		True Copy sign missing in each pages, Proof of service Page No. 4 according to PDF Not clear	16/07/2021
6203	0710102041322021/1	RAJBIR SINGH Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/105(ND)2021		True Copy sign missing in each pages, Proof of service Page No. 4 according to PDF Not clear	16/07/2021
6204	0710102042572021/1	STATE BANK OF INDIA Vs. M/S SHAKTI BHOG FOODS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2656()2021		Same Document Filed twice, True Copy sign missing, True Copy sign missing in each pages	16/07/2021
6205	0710102044092021/1	SINO CREDITS AND LEASING LIMITED Vs. MONITORING COMMITTEE OF VIL LIMITED THROUGH SUDERSHAN GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2758(PB)2021		True Copy sign missing in each pages	16/07/2021

6206	07101021287020 19/5	FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2454(ND)2019		Page no. 59 - 61, 84 - 85 pages not clear, Rs 3 court fees and Rs 25 welfare missing on vakalatnama	16/07/2021
6207	07101024197220 18/6	RELIANCE COMMERCIAL FINANCE LTD. Vs. SHREE RAJ MAHAL JWELLERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/818(PB)2018		NEED TO IA FILE	16/07/2021
6208	07101024197220 18/7	RELIANCE COMMERCIAL FINANCE LTD. Vs. SHREE RAJ MAHAL JWELLERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/818(PB)2018		NEED TO IA FILE	16/07/2021
6209	07101200045120 18/22	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018		NEED TO IA FILE	16/07/2021
6210	07101200050720 18/18	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/991(ND)2018		NEED TO IA FILE	16/07/2021
6211	07101200077020 18/40	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		NEED TO IA FILE	16/07/2021
6212	07101020062920 21/1	BENNETT Vs. MR. JITESH GUPTA RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/778(PB)2021		ONLY PROOF OF SERVICE UPLOAD	16/07/2021
6213	07101020105720 21/1	BENNETT COLEMAN & CO. LTD. Vs. MR. CHANDRA PRAKASH RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/776(PB)2021		ONLY PROOF OF SERVICE UPLOAD	16/07/2021
6214	07101020289820 18/17	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018		NOTARY MISSING	16/07/2021
6215	07102004112120 18/52	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	16/07/2021
6216	07102004234820 18/34	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/334(ND)2018		page-175 180 222 224 226 228 264 265 translate in english	16/07/2021
6217	710102028592021	RAKESH KUMAR JAIN LIQUIDATOR VS NAVIIN GUPTAA		Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/41(ND)2021	Rakesh Kumar Jain	Case Type Wrong	16/07/2021
6218	710102029452021	MARS INFRA ENGINEERING PVT LTD VS NAVIIN GUPTAA		Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	ISHA BHALLA	affidavit back date proof of service missed	16/07/2021

6219	710102039382021	TATA CAPITAL FINANCIAL SERVICES LIMITED VS K G SOMANI LIQUDATOR OF ADVANCE SURFACTANTS INDIA PVT. LTD.		Sec 42	COMPANY PETITION IB (IBC)/922(PB)2018	ARGUS PARTNERS	Application file seperatelly	16/07/2021
6220	710102042982021	GAUTAM SINGHAL RESOLUTION PROFESSIONAL OF SPM AUTOMOTIVE COMPONENTS PVT LTD VS SANDEEP MAHAJAN & ORS		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/892(ND)2020	JEET MALA	Wrong Section Select Technically Plz Check multiple section in application	16/07/2021
6221	710102043292021	TRIFECTA VENTURE DEBT FUND-I VS SINGULARITY VENTURES PRIVATE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/2380(ND)2019	ANAND	E STAMP PAPER MISSED WITH NOTARY	16/07/2021
6222	710102046382021	MR. NAVIN AGGARWAL VS M/S SRG POLYPET PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/107(ND)2014	Pankaj Bhagat	Fees Not Paid	16/07/2021
6223	710102047652021	AKHIL AHUJA VS SUNIL GHORAWAT		Sec 66(1)	COMPANY PETITION IB (IBC)/2311(ND)2019	Vishal	index missing in 2nd volume and section wrong	16/07/2021
6224	710102047442021	PANKAJ KHAITAN VS SUNIL GHORAWAT		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1545(PB)2019	Pankaj Khaitan	30-35 not clear page	16/07/2021
6225	710102048072021	SANJAY KUMAR SINGH VS SUPERTECH TOWNSHIP PROJECT LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/88(ND)2020	Sanjay Kumar Singh	WRONG CASE LINK	16/07/2021
6226	710102047772021	ANJALI MUKHERJEE VS VINEET AGGARWAL		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2552(ND)2019	UTTAM NARAYAN	wrong pagination and cover page wrong format	16/07/2021
6227	710102047912021	ROHIT SEHGAL VS VINEET AGGARWAL		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/547(PB)2018	ROHIT SEHGAL	main case not link with application and 51 page not clear	16/07/2021
6228	710102048092021	ROHIT SEHGAL VS VINEET AGGARWAL		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/386(PB)2018	ROHIT SEHGAL	document Not Upload	16/07/2021
6229	710102047862021	ROHIT SEHGAL VS VINEET AGGARWAL		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/948(PB)2018	ROHIT SEHGAL	Please Link application with main case	16/07/2021
6230	710102047892021	ROHIT SEHGAL VS VINEET AGGARWAL		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL	Please Written in the application Proper Main case no IB	16/07/2021
6231	710102047922021	M/S SAMIAH INTERNATIONAL BUILDERS LTD. VS DANISH IRFAN		Sec 60(5)	COMPANY PETITION IB (IBC)/318(ND)2020	Kumar Mihir	prayer Missed, Need to type of page no 8	16/07/2021
6232	710102048052021	M/S VISHAL BEVERAGES PVT. LTD VS VHV BEVRAGES PVT. LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/94(ND)2019	CHANDRA	Prayer Missed,	16/07/2021
6233	710102048062021	ROHIT SEHGAL VS VHV BEVRAGES PVT. LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1525(ND)2019	ROHIT SEHGAL	CASE NOT LINK & STAMP PAPER MISSED	16/07/2021

6234	710102048042021	ROHIT SEHGAL VS VHV BEVRAGES PVT. LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1499(PB)2019	ROHIT SEHGAL	STAMP PAPER MISSED	16/07/2021
6235	710102048882021	GIAN CHAND NARANG VS VHV BEVRAGES PVT. LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/254(PB)2017	ABHISHEK	45-56 , 58ranslate page) (110-114,132-153,164-179 not clear page)	16/07/2021
6236	710102017182021	MR PRASHANT KUMAR VS M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED		IBC Under Sec 9		viveka nand jha	Memo of party/ Brief synopsis/List date of events/Page not clear18,29,30,41,,75,76 to 80,84/9 (3)b certificate missed/Master data of corporate debtor/True copy type on every Annexure not TC/etc estamp paper missed with affidavit/ etc	16/07/2021
6237	710102017152021	M/S SAFETY ENERGY SOLUTIONS PVT. LTD. VS M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED		IBC Under Sec 9		viveka nand jha	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	16/07/2021
6238	710102025812021	NIKKIEHERA OVERSEAS PRIVATE LIMITED VS REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body		ADITI SHARMA	Wrong Section select,Ture copy sign missed in MoA & AoA,Income tax advance service missed	16/07/2021
6239	710102032212021	BAJAJ KAGAJ LIMITED VS SAM INDUSTRIAL ENTERPRISES LTD.		IBC Under Sec 9		Tarun	Brief Synopsis Missing	16/07/2021
6240	710102038402021	SREI INFRASTRUCTURE FINANCE LIMITED VS NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY		IBC Under Sec 9		PARISH KUMAR	Page not clear-66/Cut line page-65-81,83-87/Advocate welfare & court fees miss/Master data of corporate debtor/etc	16/07/2021
6241	710102048252021	NEXGEN FLUOROPOLYMERS PRIVATE LIMITED VS NAVEEN GUPTA		Sec 425		Taranjeet Singh Sawhney	Memo of parties & Brief synopsis missed, Vakaltnama missed	16/07/2021
6242	710102029062021	AMARJIT SINGH VS ATUL KANSAL (RESOLUTION PROFESSIONAL)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Siddharth Bhatli	document payment	19/07/2021
6243	710102034902021	SAARASTHAL AG VS M/S GOPALSONS STEELS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1789(ND)2019	KANTI MOHAN	Wrong e-filing (reply on behalf of Rp File as additional Document)	19/07/2021
6244	710102035782021	BANK BARODA VS PADIA TIMBER CO. PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)		Pankaj Bhagat	main case number not link main case number not link e-stamp paper missed	19/07/2021

6245	710102035672021	UMESH GARG VS PUNEET GEOL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/449(PB)2019	ABHISHEK	17 pages missed according your index	19/07/2021
6246	710102038702021	NOOR ISLAM VS M/S. ZUBERI FIBRES PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1108(ND)2020	KARMA LAW	e-stamp paper missed need to sign very pages -stamp paper missed need to sign very pages	19/07/2021
6247	710102041142021	POORAN TRADING PVT LTD VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	Technically Wrong Section Mention pagination not done in index and pdf	19/07/2021
6248	710102040162021	ATUL PUNJ VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/941(ND)2020	PALLAV	document not openable please upload in pdf format	19/07/2021
6249	710102040252021	CA KEDARRAM R LADDHA VS M/S PIYUSH COLONISER PVT. LTD	Interlocutory Application (I.B.C)	Sec 12(2)		Ms. Digvi Sanghvi	MAIN CASE NOT LINK AND	19/07/2021
6250	710102044572021	SUSHANT SHARMA VS SHERMAN SALES AND SERVICES PVT. LTD.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/122(PB)2019	Sanjana Saddy	main case not link case type wrong	19/07/2021
6251	710102044562021	SUSHANT SHARMA VS SHERMAN INTERNATIONAL PVT. LTD.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/123(PB)2019	Sanjana Saddy	"main case not link case type wrong "	19/07/2021
6252	710102047832021	VIJENDER SHARMA VS CHARANJEET SINGH	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1362(PB)2018	Vijender	Please Written in the application under section 66(1),	19/07/2021
6253	710102048192021	NAVNEET KUMAR GUPTA VS CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/451(PB)2018	ABHISHEK	Page no-61,77 Not Clear	19/07/2021
6254	710102048032021	PREM INDUSTRIES VS M/S VSUN MOBILES PRIVATE LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/622(ND)2020	Vineet Taneja	Prayer missed and Section missed	19/07/2021
6255	710102048172021	LAKSHMI VILAS BANK VS HARISH TANEJA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1626(PB)2019	Akul Mehandru	Affidavit Notary back Date	19/07/2021

6256	710102048262021	ON AND BEHALF OF THE MONITORING AGENCY VS REGISTRAR OF COMPANIES NCT OF DELHI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/272(PB)2019	NIKITA RAJPAL	Maine case link wrong year wrong ,	19/07/2021
6257	710102048342021	CHANDRA PRAKASH VS SUMIT KUMAR KHANNA	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	Stamp Paper missing and please merge in two voume with seprate volume index	19/07/2021
6258	710102048612021	BHOOPESH GUPTA VS SUMIT KUMAR KHANNA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/179(ND)2019	BHOOPESH GUPTA	stamp paper up 100 rupees	19/07/2021
6259	710102048572021	RISHABH CHAND LODHA VS VOLKSWAGEN FINANCE PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2976(ND)2019	Abhishek	32-79 not clear page	19/07/2021
6260	710102048422021	RISHABH CHAND LODHA VS VOLKSWAGEN FINANCE PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2976(ND)2019	RISHABH CHAND LODHA	wrong section pleas choose rule 11	19/07/2021
6261	710102048712021	SANJAY GUPTA VS VOLKSWAGEN FINANCE PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2414(ND)2019	ABHISHEK	sign missing in application page	19/07/2021
6262	710102048862021	STERLING VEHICLES & SALES GENERAL PVT. LTD VS VOLKSWAGEN FINANCE PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/546(PB)2018	Sunil Prakash Sharma	56-57 not clear page	19/07/2021
6263	710102048442021	MACRO COMMERCE PVT LTD VS VOLKSWAGEN FINANCE PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/398(PB)2017	anil Kumar sharma	main case not link	19/07/2021
6264	710102048852021	KASHI VISWANATHAN SIVARAMAN VS VOLKSWAGEN FINANCE PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/564(ND)2019	kashi viswansthan si	main case year wrong in soft copy please check	19/07/2021
6265	710102048682021	PRAMOD SANGHI PROPRIETOR PARAS SALES CORPORATION VS JP ENGINEERS PVT LTD THROUGH ITS RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1048(ND)2019	Saumil	index missing in 2nd volume	19/07/2021
6266	710102048842021	PHOENIX GLOBAL DMCC VS PCL FOODS PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/170(ND)2020	J SAGAR ASSOCIATES DELHI	Stamp paper missing of Second affidavit	19/07/2021

6267	710102048792021	M/S JAY POLYCHEM INDIA LIMITED VS M/S OMNI MEDIA COMMUNICATION PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/419(ND)2017	KARMA LAW	sign missing in application page	19/07/2021
6268	710102048632021	VIJENDER SHARMA VS CHARANJEET SINGH	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1362(PB)2018	Vijender	section wrong	19/07/2021
6269	710102048542021	ROHIT KISHORE VS DHANKALASH DISTRIBUTORS PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/875(PB)2020	Vijay	Wrong Section mentioned in application , Notary missed,True copy sign missed	19/07/2021
6270	710102048782021	REGIONAL PROVIDENT FUND COMMISSIONER II VS ANIL KOHLI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/144(PB)2017	Manish Dhir	True Copy sign missing	19/07/2021
6271	710102048552021	HARVINDER KUMAR JATANA VS ANIL KOHLI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		HARVINDER	main case not link	19/07/2021
6272	710102048922021	CORPORATION BANK VS CLOVER FORGING & MACHINING PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1120(ND)2018	AKSHAY	72-73 translate page	19/07/2021
6273	710102048672021	MANISHA RAWAT VS MR RAJNEESH MITTAL & ORS.	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/448(PB)2017	AJAY KUMAR JAIN	27-81,91-93,124-172 ,213-214,238-241 not clear page	19/07/2021
6274	710102048802021	PADIA TIMER COMPANY PVT. LTD VS BANK OF BARODA	Interlocutory Application (I.B.C)	Sec 60(5)		Pankaj Bhagat	Main case not Linked ,	19/07/2021
6275	710102048562021	SATYA PRAKASH VS BANK OF BARODA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2422(ND)2019	SATYA	10-12 not clear page	19/07/2021
6276	710102032272021	PARAMOUNT IMPEX PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		RAKESH KUMAR	Page 186 repeated,roc advance service missed,pages not clear 20,true copy sign missed in 2nd volume annexuress	19/07/2021
6277	710102033002021	PARAMOUNT BLANKETS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		RAKESH KUMAR	In 2nd volume no true copy sign in annexuress, Roc advance service missed,page 173 cut,	19/07/2021
6278	710102048972021	BHAVANA MAHIPAL VS PRADEEP MAHIPAL	Company Petition (Companies Act)	Sec. 241(1)		SATYA PRAKASH SHARAN	Page in hindi 122,page 187 cut,	19/07/2021

6279	710102049432021	FREEPLAY ENERGY INDIA LIMITED VS COMMISSIONER OF INCOME TAX	Company Petition (Companies Act)	Rule 11 of NCLT		Adv	Wrong section select, Please Brief you filed the petition in which section.	19/07/2021
6280	0710102116222020/2	BEERMATI Vs. CHOUDHARY AVIATION FACILITES PRIVATE LIMITED		Sec. 97(1)	COMPANY PETITION (COMPANIES ACT)/26(ND)2021		Page no. 20-21 not clear	19/07/2021
6281	0710102146752019/5	M/S PEXI CHEM PRIVATE LIMITED Vs. TIRUPATI BUILDING & OFFICES PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/3109(ND)2019		Wrong e-filing , need to file in IA	19/07/2021
6282	0710102161722019/10	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		True copy sign missing on every page	19/07/2021
6283	0710102017002018/3	M/S RAM SWARUP NATHOMAL Vs. KHAIRWALA INTERNATIONAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1410(ND)2018		Documents not available, please refile	19/07/2021
6284	0710102021752020/1	KARISHMA SINGH Vs. THE DRAWING ROOM PVT. LTD.		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/7(PB)2020		Documents not available, please refile	19/07/2021
6285	0710102044092021/2	SINO CREDITS AND LEASING LIMITED Vs. MONITORING COMMITTEE OF VIL LIMITED THROUGH SUDERSHAN GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2758(PB)2021		True Copy sign missing in each pages	19/07/2021
6286	0710102045592021/1	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2831(ND)2021		Affidavit missing, Judgement document filed twice	19/07/2021
6287	0710102045822021/3	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021		Proof of service missing in the Index	19/07/2021
6288	0710102066782020/1	SERIOUS FRAUD INVESTIGATION OFFICE Vs. CENTURY COMMUNICATION LTD & ORS		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/99(ND)2021		Proof of service missing, True copy sign missing in each pages	19/07/2021
6289	0710102080662019/5	UMESH GARG(RESOLUTION PROFESSION) Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.		Application under any other provisions	COMPANY APPLICATION(IBC)/777(PB)2019		True Copy sign missing in Page Nos 1 to 7 in Report document, True copy sign missing in Page Nos 1 to 5 in Application document	19/07/2021
6290	0710102087542020/6	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/118(PB)2020		Index missing in Notice and Agenda document, True Copy sign missing in each documents	19/07/2021

6291	0710102087662020/1	EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD. Vs. NATIONAL SECURITIES DEPOSITORY LTD.		Sec. 59,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/143(PB)2020		Welfare Fee stamp and COurt Fee stamp are put wrongly on the Vakalatnam	19/07/2021
6292	0710102088582019/5	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES VS SANGUINE TOURS AND TRAVELS PVT. LTD		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/427(ND)2019		True Copy sign missing in each pages	19/07/2021
6293	0710102092072020/5	POOJA BAHRY Vs. NTL ELECTRONICS INDIA LIMITED		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5768(ND)2020		True Copy sign missing in Page Nos 1 to 19	19/07/2021
6294	0710102098152019/4	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019		True Copy sign missing in Page Nos 1 to 7 according to PDF, Proof of service missing	19/07/2021
6295	0710102119782020/4	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		Wrongly filed	19/07/2021
6296	0710102126942019/2	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1901(PB)2019		True Copy sign missing in each pages	19/07/2021
6297	0710102033732021/1	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2116(PB)2021		E-stamp missing, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama, True Copy sign missing in each pages	19/07/2021
6298	0710102036792021/2	SANJAY LAMBA Vs. ASHOK KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2348(ND)2021		True Copy sign missing in Page Nos 1 to 4, Vakalatnama missing	19/07/2021
6299	0710102036792021/3	SANJAY LAMBA Vs. ASHOK KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2348(ND)2021		True Copy sign missing in Page Nos 1 to 8 according to PDF	19/07/2021
6300	0710102037232021/1	GOVINDAM DRESSES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2021		True Copy sign missing in Page Nos 1 to 9 according to PDF	19/07/2021
6301	0710102039192021/1	ADVANT I.T.PARK PRIVATE LIMITED Vs. GAURIK FASHIONS PRIVATE LIMITED		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/97(ND)2021		E-stamp missing, True Copy sign missing in each pages	19/07/2021
6302	0710102041982021/2	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		True Copy sign missing in each pages	19/07/2021

6303	0710102042872021/1	INTEC CAPITAL LIMITED Vs. SHAHEEL INTERIORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/299(ND)2021		True Copy sign missing in Page Nos 1 to 15 according to PDF, Proof of service missing	19/07/2021
6304	0710102043762021/1	BLS POLYMERS LIMITED Vs. RMS POWER SOLUTIONS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/340(ND)2021		Affidavit missing, True Copy sign missing in each pages	19/07/2021
6305	0710102065772020/5	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2403(ND)2020		True Copy sign missing in each pages	19/07/2021
6306	0710102073632019/36	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/889(ND)2019		True Copy sign missing in Page Nos 1 to 12 according to PDF	19/07/2021
6307	0710102077422020/8	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		True Copy sign missing in Page Nos 1 to 17 according to PDF	19/07/2021
6308	0710102080062020/18	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	19/07/2021
6309	0710102086982019/12	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		True Copy sign missing in each pages, Proof of service missing	19/07/2021
6310	0710102092432019/10	VIJAYA PUROHIT Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1416(ND)2019		True Copy sign missing in Page Nos 1 to 12 according to PDF, Short form of True Copy sign not applicable in Page Nos 35 to 68 according to PDF	19/07/2021
6311	0710102095372020/1	VNM COMPONENTS PVT. LTD. Vs. UNIVERSAL BUILDWELL PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4306(ND)2020		True Copy sign missing in Page Nos 1 to 12 according to PDF	19/07/2021
6312	0710102100592020/4	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020		True Copy sign missing in Page Nos 1 to 11 according to PDF, Affidavit missing, Proof of service missing	19/07/2021
6313	0710102139242019/8	CONTINUOUS DYEING & PRINTING MILLS Vs. BHAVIKA APPARELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2844(ND)2019		All pages are cut, please file documents properly	19/07/2021
6314	0710102159992019/2	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. LS ARTS PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/976(ND)2019		age no. 4-7, 12 pages not clear	19/07/2021
6315	0710102400532013/2	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013		Proof of srvice missing	19/07/2021

6316	07101024217720 18/6	ORIENTAL BANK OF COMMERCE Vs. PELLET ENERGY SYSTEMS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/76(PB)2018		Stamp paper missing, Page no. 34 - 62 true copy sign missing	19/07/2021
6317	07101024485720 18/19	STATE BANK OF INDIA Vs. M/S ADVANCE SURFACTANTS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/922(PB)2018		Wrong e-filing, progress report should be file in IA	19/07/2021
6318	07101200050220 18/15	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018		Page no. 3,46,47 not clear	19/07/2021
6319	07102000142620 17/16	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER		Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017		Wrong e-filing, need to file in IA	19/07/2021
6320	07102004126520 17/16	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		Wrong e-filing, need to file in IA	19/07/2021
6321	07102004128020 17/11	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017		Wrong e-filing, need to file in IA	19/07/2021
6322	07101020620120 19/3	BABITA GUPTA & ORS. Vs. RAJESH PROJECT (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/710(PB)2019		Stamp paper filed wrong; it should be 100, True Copy sign missing in each pages, Same Progress Report document filed twice	19/07/2021
6323	07101020681920 20/1	CHIRAG SHAH RESOLUTION PROFESSIONAL OF HOTLINE CPT LIMITED Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2582(ND)2020		True Copy sign missing in each pages, Proof of service missing	19/07/2021
6324	07101021027720 20/2	INFO SKY TECHNOLOGIES PRIVATE LIMITED Vs. JAYPEE INFRATECH LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/126(ND)2020		True Copy sign missing in Page Nos 1 to 40 according to PDF	19/07/2021
6325	07101020409220 21/1	THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/302(ND)2021		True Copy sign missing in Page Nos 1 to 2 according to PDF	19/07/2021
6326	710102002012021	ARGENTIUM INTERNATIONAL PRIVATE LIMITED VS UTM ENGINEERING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/248(ND)2019	Kanti	wrong numbering in pagination	20/07/2021
6327	710102002712021	M/S PADIA TIMBER COMPANY PVT. LTD. VS BANK OF BARODA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)2017	Pankaj Bhagat	wrong court mention in main case need to separate file report and application	20/07/2021

6328	710102003702021	ICICI BANK VS SMS PARYAVARAN LIMITED	Cross Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1935(PB)2019	Deepak Singh	case type wrong 27, not clear page	20/07/2021
6329	710102015192021	BINOD KUMAR VS PEERS ALLIED COTPORATION LTD	Company Application(Companies Act)	Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/191(ND)2018	Binod	please merge in single pdf	20/07/2021
6330	710102022192021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/315(ND)2020	Arvind Bansal	Wrong filing need to additional	20/07/2021
6331	710102022622021	VISHNU DUTT VS B CHOKSHI CHEM PVT LTD	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/1752(ND)2018	Vishnu Dutt	Pg-60,61,63,65,87, not clearPg-60,61,63,65,87, not clear	20/07/2021
6332	710102022842021	RAKESH KUMAR SINGALA VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	Stamp Paper Missing section wrong	20/07/2021
6333	710102023042021	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	NANDADEVI DEKA	pg-16 to 34, not clear pg-16 to 34, not clear \\\\	20/07/2021
6334	710102023722021	SUNIL KUMAR AGRAWAL (IRP) VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1443(ND)2019	MANOJ	section wrong technically chosse wrong please check	20/07/2021
6335	710102024802021	VIJAY KUMAR VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1748(PB)2019	Priya	no document	20/07/2021
6336	710102027102021	DEVI INDUSTRIAL ENGINEERS VS CHANDRALEKHA CONSTRUCTIONS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/285(ND)2019	Deepak Kumar Agarwal	e-stamp paper need to 100 rs for uttar pradesh	20/07/2021
6337	710102030822021	CORPORATION BANK VS CLOVER FORGING & MACHINING PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1120(ND)2018	AKSHAY	pg-44,72,74,80, not clear pg-45,46 in hindi please mention typed copy	20/07/2021
6338	710102032892021	SUCCESSFUL RESOLUTION APPLICANT VS PUNJAB NATIONAL BANK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/985(ND)2018	ANAND	e-stamp paper need to 100 rs for uttar pradesh court fee and welfare missed n	20/07/2021
6339	710102045242021	SHANKAR LAL SINGHANIA VS SUNIL KUMAR AGGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1896(ND)2019	V SUDEER	pleas written in the application application under section 60(5) Notary date missed ,	20/07/2021

6340	710102045222021	VINOD KUMAR CHAURASIA VS RAJPAL SINGH SOLANKI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/615(ND)2018	ISWAR	document not openable	20/07/2021
6341	710102047242021	LAAJ M.HINGOORANI VS CMA SANDEEP GOEL	Company Appeal (IBC)	Sec 42		NARESH GUPTA	Main case not link/ Small font-65/ & Berief Synopsis	20/07/2021
6342	710102047662021	LANDMARK OUTDOOR MEDIA SERVICES PRIVATE LIMITED VS JITESH GUPTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1018(ND)2018	VISHAL RANJAN	pay one more section fees	20/07/2021
6343	710102049332021	M/S RAIN AUTOMOTIVE INDIA PVT. LTD. VS SUPERTECH TOWNSHIP PROJECT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1095(ND)2019	Maya Gupta	stamp paper and notary missing	20/07/2021
6344	710102049502021	GURUMEHAR HOSPITALITY AND PROJECTS LLP VS PARSVNATH DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2898(ND)2019	Nithin	Notary missed ,True copy sign missed	20/07/2021
6345	710102049392021	SREI EQUIPMENT FINANCE LIMITED VS WIANXX IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/271(PB)2017	RAJEEV	master index missing	20/07/2021
6346	710102049142021	M/S REGAL METAL & FERRO ALLOYS VS M/S SANDEEP AXLES PVT LTD	Cross Application (IBC)	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/420(ND)2017	RAJEEV	case type wrong	20/07/2021
6347	710102049062021	MUKESH KUMAR VS PAWFECT PET FOODS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/94(PB)2021	TANIA SHARMA	not clear page after 6 and due payment other section	20/07/2021
6348	710102049562021	HUZEFA FAKHRI SITABKHAN VS PAWFECT PET FOODS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/64(PB)2017	Huzefa F. Sitabkhan	29-30 not clear page	20/07/2021
6349	710102049672021	UDIT JAIN VS APACE BUILDERS AND CONTRACTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/894(ND)2020	Varun	notary missed	20/07/2021
6350	710102049232021	MS. DEEPIKA BHUGRA PRASAD VS APACE BUILDERS AND CONTRACTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/299(ND)2019	Deepika	58-61,64-67 not clear page	20/07/2021
6351	710102049192021	EMPLOYEES PROVIDENT FUND ORGANISATION VS ENERGO ENGINEERING PROJECTS LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/160(PB)2017	B. B. Pradhan Adv	marge into one pdf	20/07/2021

6352	710102049182021	NAVNEET KUMAR GUPTA VS ENERGO ENGINEERING PROJECTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1038(PB)2018	Navneet	after 200 pages volume will be divided AND volume wise index compulsory	20/07/2021
6353	710102049352021	DEVENDRA SINGH VS ENERGO ENGINEERING PROJECTS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA	ESTAMP PAPER MISSING AND NOTRARY	20/07/2021
6354	710102049512021	PREM CHAND CHANDNA & ORS VS PARSVNATH DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/76(ND)2020	Nithin	28,29,31-34,36-37,39-42 not clear page and stamp paper and notary missing	20/07/2021
6355	710102049252021	PD ADVISORY SERVICES LLP THROUGH MAYA GUPTA VS PARSVNATH DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1096(PB)2019	Maya Gupta	stamp paper missing stamp paper missing notary missing	20/07/2021
6356	710102049372021	SANDEEP KALHAN VS SAHA INFRATECH PRIVATE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	Amulya Dhingra	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	20/07/2021
6357	710102049342021	M/S TALWAR AGENCIES PVT. LTD. VS SAHA INFRATECH PRIVATE LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/627(ND)2018	Maya Gupta	e-stamp paper and Notary Missing	20/07/2021
6358	710102049402021	M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED VS SINGHAL STRIPS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/189(ND)2017	Rakesh Kumar Gupta	stamp paper and notary missing	20/07/2021
6359	710102049592021	MAHAVIR PARSHAD JAIN VS SINGHAL STRIPS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/845(ND)2018	Mahavir Parshad Jain	Stamp paper missing	20/07/2021
6360	710102049692021	BARASIA ADVERTISING LTD VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	PARMOD	stamp paper missed	20/07/2021
6361	710102049072021	ASSISSTANT COMMISSIONER OF INCOME TAX VS SAILENDRA AJMERA (OFFICIAL LIQUIDATOR FOR M/S KWALITY LTD.)	Company Appeal (IBC)	Sec 42		Rahul Sarkar	Main case not Link/ Wrong pagination/Advocate welfare & court fees miss/all pages blur/etc	20/07/2021
6362	710102049412021	MS. DEEPIKA BHUGRA PRASAD VS TERRENCE ALLOYS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1372(PB)2018	Deepika	page no. not mention in index 33,34 and pb and ib not mention main case in soft copy	20/07/2021

6363	710102049292021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	main case wrong	20/07/2021
6364	710102049302021	SAURABH GARG VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/306(ND)2020	Pankaj Jain	page 10 not clear page	20/07/2021
6365	710102049322021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1031(ND)2018	Sajeve Bhushan Deora	156-157 translate page	20/07/2021
6366	710102049492021	WORLDS WINDOW IMPEX (INDIA) PRIVATE LIMITED VS PAN ASIA PROJECT DEVELOPMENT FUND INDIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1772(ND)2019	PRASHANT MEHTA	due payment other section	20/07/2021
6367	710102049872021	SAAKAR PROJECTS VS LOGIX BUILDTECH PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2442(ND)2019	Kartavya Batra	section wrong	20/07/2021
6368	710102049982021	BHARAT KHANNA AND JAYA KHANNA VS TARUN AHUJA& ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/755(PB)2020	Ashish Choudhury	date missing in affidavit	20/07/2021
6369	710102045402021	RAKESH KUMAR JAIN VS SHIVALIK PACKAGING INDUSTRIES	Contempt Petition (IBC)	Application under any other provisions- IBC		MOHIT NANDWANI	Wrong section choose/List dates & Events/Brief of synopsis/Advocate welfare & court fees miss/etc	20/07/2021
6370	0710200420362018/79	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Affidavit not notarized, court fees and welfare missing on vakalatnama	20/07/2021
6371	0710200420362018/80	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Affidavit not notarises, court fees and welfare fees missing on vakalatnama	20/07/2021
6372	0710200426542018/2	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		Documents not available, please refile documents	20/07/2021
6373	0710200426542018/3	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		Documents not available, please refile	20/07/2021

6374	07102004318420 18/3	INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/802(ND)2018		Wrong e-filing, appeal and affidavit should be file separately	20/07/2021
6375	0710102106292019/5	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/639(ND)2019		True Copy sign missing in Page Nos 1 to 8 according to PDF, Vakalatnama not Filed properly	20/07/2021
6376	0710102111712020/5	ELLORA COMMOSALES PRIVATE LIMITED AND OTHERS Vs. ASST. PROVIDENT FUND COMMISSIONER & RECOVERY OFFICER & ANR. FUND		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/93(ND)2020		True Copy sign missing in each pages, Proof of service missing	20/07/2021
6377	0710102114392019/12	MANJEET SINGH BASI &ANR Vs. CONTINENTAL CONSTRUCTION LTD â˜S		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/126(PB)2019		Vakalatnama not filed properly	20/07/2021
6378	0710102120592019/1	DEWESH AUTO CREATIVE SERVICES PVT LTD Vs. MORPHEUS DEVELOPERS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1847(PB)2019		True Copy sign missing in each pages, Same Affidavit document filed twice	20/07/2021
6379	0710102120592019/2	DEWESH AUTO CREATIVE SERVICES PVT LTD Vs. MORPHEUS DEVELOPERS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1847(PB)2019		True Copy sign missing in each pages	20/07/2021
6380	0710102137252019/7	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		True Copy sign missing in Page Nos 1 to 14 according to PDF, Proof of service missing	20/07/2021
6381	0710102139962019/7	NEERAJ KUMAR GUPTA Vs. PANCH TATVA PROMOTERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2740(ND)2019		True Copy sign missing in each pages, Affidavit missing	20/07/2021
6382	0710102146212019/8	M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)2019		True Copy sign missing in Page Nos 1 to 25 according to PDF	20/07/2021
6383	0710102146852019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PROACTIVE DIGITAL MEDIA PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/846(ND)2019		Proof of service missing	20/07/2021
6384	0710102149872019/9	SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3059(ND)2019		NOC document filed twice	20/07/2021

6385	0710102152922019/6	CORPORATION BANK Vs. SAINOV SPIRITS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3383(ND)2019		True Copy sign missing in Page Nos 1 to 10 according to PDF, Notary missing in E-stamp	20/07/2021
6386	0710102155042019/2	INCOME TAX OFFICER WARD 23(4) Vs. REGISTRAR OF COMPANIES &SKY DIAMOND PVT. LTD.		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/899(ND)2019		True Copy sign missing in Page Nos 1 to 3 according to PDF	20/07/2021
6387	0710102157292019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1022(ND)2019		True Copy sign missing in Page Nos 1 and 2 according to PDF, Same document filed twice	20/07/2021
6388	0710102002732020/12	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing, need to file in IA	20/07/2021
6389	0710102023312021/1	SATSHREE AUTO PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		IBC Section 59	COMPANY PETITION IB (IBC)/188(ND)2021		No Index, No pagination	20/07/2021
6390	0710102017822021/1	TRANS CONSTRUCTION CONSULTANCY PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/72(ND)2021		E-stamp missing, Service to ROC missing, True Copy sign missing in each pages, Short form of True copy sign not applicable in Page No 5 according to PDF	20/07/2021
6391	0710102018612021/1	SHREYA SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/67(ND)2021		E-stamp missing, Service to ROC missing, True Copy sign missing in each pages, Short form of True copy sign not applicable in Page No 6 according to PDF	20/07/2021
6392	0710102061262019/15	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		NEED TO IA FILE	20/07/2021
6393	0710102102592020/1	JACHANA ESTATE PRIVATE LIMITED Vs. NILESH SHARMA		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/13(PB)2021		PAGE-6 7 NOT CLEAR	20/07/2021
6394	0710102110292020/2	PRINCE AUDIO TRONIX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/486(ND)2020		PAGE-9 NEED TO ENGLISH PAGE	20/07/2021
6395	0710102114552020/1	AMEET KHANDEWAL Vs. POOJA GOELA		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/53(ND)2021		NEED TO SIGN EVERY PAGES	20/07/2021
6396	0710102033212020/9	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/791(ND)2020		True Copy sign missing in each pages, Affidavit missing	20/07/2021

6397	0710102091982019/13	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1504(PB)2019		True Copy sign missing in each pages, Welfare fee stamp and Court fee stamp missing in Vakalatnama	20/07/2021
6398	0710102116512020/4	S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/529(ND)2020		True Copy sign missing in Page Nos 2 and 3 according to PDF	20/07/2021
6399	0710102135102019/12	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2759(ND)2019		Affidavit missing, True Copy sign missing in each pages	20/07/2021
6400	0710102406552018/1	SUNITA MANGAL Vs. VARDHMAN ESTATE AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/554(PB)2018		True Copy sign missing in Page Nos 2 and 3 according to PDF, Affidavit missing	20/07/2021
6401	0710102003862021/1	M/S ILPEA PARAMOUNT LTD Vs. M/S ILPEA PARAMOUNT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2021		True Copy sign missing in Page Nos 1 to 28 according to PDF, E-stamp missing, Vakalatnama missing	20/07/2021
6402	0710102011422021/2	S C JAIN CONSTRUCTION PRIVATE LIMITED Vs. WELSPUN INFRAFACILITY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2021		E-stamp missing, True Copy sign missing in each pages	20/07/2021
6403	0710102011772021/1	ULTRATECH CEMENT LTD Vs. UNIVERSAL JOURNEYS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/170(ND)2021		True Copy sign missing in each pages	20/07/2021
6404	0710102016412021/1	V M ENGINEERS Vs. KULDEEP VERMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1164(ND)2021		True Copy sign missing in each pages	20/07/2021
6405	0710102023102021/2	CHITRANJAN GUPTA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/207(ND)2021		True Copy sign missing in Page Nos 1 to 47 according to PDF in Vol 1, Page No 128 and 155 according to PDF in Vol 1 Not clear and Readable	20/07/2021
6406	0710102023892021/1	RAM RATAN JAGATI SOLE PROPREITOR OF JJ TRADING FZE Vs. ALSTRONG ACP MANUFACTURING INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/192(ND)2021		Page no. 16-26 not clear	20/07/2021
6407	0710102097842019/3	STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1693(ND)2019		More than 200 pages in single volume	20/07/2021
6408	0710102000992021/1	TEEGEE MANAGEMENT SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/25(ND)2021		Stamp paper missing	20/07/2021

6409	0710102001112021/1	MRIDUL HANDLOOMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/14(ND)2021		Stamp paper missing	20/07/2021
6410	0710102003072021/1	KCS SOLAR POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPPORATE AFFAIRS		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/55(ND)2021		Stamp paper missing	20/07/2021
6411	0710102003132021/1	CD SHIPPING SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPPORATE AFFAIRS DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/53(ND)2021		Stamp paper missing	20/07/2021
6412	0710102011592021/1	K PRO INFRA WORKS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/47(ND)2021		Stamp paper missing	20/07/2021
6413	0710102012112021/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/807(PB)2021		Stamp paper missing	20/07/2021
6414	0710102013332021/1	SHER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/75(ND)2021		Stamp paper missing	20/07/2021
6415	0710102013332021/2	SHER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/75(ND)2021		Stamp paper missing	20/07/2021
6416	07101020142020179	LEVCON VALVES PRIVATE LIMITED Vs. ENERGO ENGINEERING PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/160(PB)2017		Wrong e-filing, need to file in IA	20/07/2021
6417	0710102015022021/1	SANDHU PROPERTIES PVT LTD Vs. THE REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/79(ND)2021		Stamp paper missing	20/07/2021
6418	0710102149872019/8	SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3059(ND)2019		page-212 214 216 217 not clear	20/07/2021
6419	0710200413402017/4	INCOME TAX OFFICER, WARD 23 (3), NEW DELHI Vs. ROC M/S SHIVALIK INTERNET PVT LTD		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/315(ND)2017		PAGE-14 NOT CLEAR	20/07/2021
6420	0710102023162020/3	TRIJAL ELECTRIKALS PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/647(ND)2020		True Copy sign missing in Page No 20 and 21 according to PDF	20/07/2021

6421	0710102023182021/3	SUKHDEV MADNANI Vs. VISHAL GOEL		Sec. 45 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2086(PB)2021		True Copy sign missing in Page Nos 6 to 144 according to PDF	20/07/2021
6422	0710102025612021/4	PANKAJ KHETAN Vs. ATUL TANDON		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1648(ND)2021		Vakalatnama not Filed properly in Vol 2	20/07/2021
6423	0710102025612021/5	PANKAJ KHETAN Vs. ATUL TANDON		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1648(ND)2021		Vakalatnama not Filed properly in Vol 2	20/07/2021
6424	0710102025612021/6	PANKAJ KHETAN Vs. ATUL TANDON		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1648(ND)2021		Vakalatnama not Filed properly in Vol 2	20/07/2021
6425	0710102030102021/1	SARANEQUIPMENTS& ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS PRIVATE LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)2021		True Copy sign missing in Page No 4 and 5 according to PDF	20/07/2021
6426	0710102030102021/2	SARANEQUIPMENTS& ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS PRIVATE LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)2021		True Copy sign missing in Page No 4 and 5 according to PDF	20/07/2021
6427	0710102032412021/1	RAKESH TANEJA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2026(PB)2021		E-stamp missing in Intervention Objection document and Intervention Application document	20/07/2021
6428	0710102034622021/2	SAVITA RANI BAKSHI Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2230(ND)2021		Wrongly filed	20/07/2021
6429	0710102034902018/4	ASSISSTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES JAY ENN INFOTECH PVT. LTD.		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/68(ND)2019		True Copy sign missing in Page No 4 and 5 according to PDF	20/07/2021
6430	0710102018612021/3	SHREYA SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA			COMPANY APPEAL(COMPANIES ACT)/67(ND)2021		true copy sign missing	22/07/2021
6431	710102026562020	PAISALO DIGITAL LIMITED VS CHAHAL PARIVAHAN PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		HARSHAL KUMAR	SECTION WRONG	23/07/2021
6432	710102035342020	SATYADEVI ALAMURI VS TECPRO INFRA PROJECTS LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/1721(PB)2019	SATYADEVI ALAMURI	"pg- 9 to 13 need to translate please merge your pdf " ;pg- 9 to 13 need to translate please merge your pdf	23/07/2021

6433	710102107992020	JALESH KUMAR GROVER VS M/S ANG LIFE SCIENCES INDIA LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/55(ND)2018	ABHISHEK	Main case wrong link, please pay fees another section and you had only uploaded 04 pages only .	23/07/2021
6434	710102109532020	AMIT RAJ JAIN VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/63(ND)2020	Parveen	Payment Not Done	23/07/2021
6435	710102018902021	SUNDRM CONSULTANTS PVT LTD VS GAURAV KHANDELWAL & ORS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/849(PB)2020	Kartavya Batra	Payment Not Done	23/07/2021
6436	710102029472021	RAJ KUMAR GUPTA VS SHRI BANKE BIHARI COTFAB PVT.LTD	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	Page no. 44 blur, Page no. 24, 26-29, 38-40 , 66, 69 not clear,	23/07/2021
6437	710102031742021	UNION BANK OF INDIA VS SHRI BANKE BIHARI COTFAB PVT.LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1671(ND)2019	Priya	Payment Not Done	23/07/2021
6438	710102037082021	RAJIV CHAKRABORTY VS COMMISSIONER OF CUSTOMS (IMPORTS)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/190(PB)2017	Wamika Trehan	need to separate application according to index pagination wrong in index e-stamp paper missed need to separate application according to index pagination wrong in index e-stamp paper missed	23/07/2021
6439	710102039842021	NILESH SHARMA VS COMMISSIONER OF CUSTOMS (IMPORTS)	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/1771(ND)2018	Ashu Kansal	Pagination Not Done Properly Plz Check Volume - 3 and Volume -4	23/07/2021
6440	710102046652021	UNITED (INDIA) PROJECTS & BUILDERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Rule 48	COMPANY APPEAL(COMPANIES ACT)/4(ND)2021	NITESH	main case no wrong ,index missed, main case not link main case no wrong ,index missed,main case not link	23/07/2021
6441	710102047552021	UMESH GARG VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/394(ND)2019	MUKESH	PG-423,424 not clear VOLUME WISE INDEX MUST please check every volume	23/07/2021
6442	710102048282021	SERIOUS FRAUD INVESTIGATION OFFICE VS PIXON VISION PRIVATE LTD & ORS	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/99(ND)2021	sfionclt	sign missed on application every pages e-stamp paper missed section wrong payment not done	23/07/2021
6443	710102048832021	GYANESHWAR SAHAI VS PIXON VISION PRIVATE LTD & ORS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/597(ND)2018	Gyaneshwar Sahai	STAMP PAPER & AFFIDAVIT MISSED	23/07/2021

6444	710102049482021	MAM CHAND GOEL VS UTTAR DEVELOPMENT PRIVATE LIMITED	Company Application(Companies Act)	Rule 32	COMPANY PETITION (COMPANIES ACT)/81(ND)2020	PRASHANT MEHTA	In E-stamp Paper Notary Missing	23/07/2021
6445	710102049472021	RAKESH KUMAR AGARWAL VS K.K. JAJODIA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/571(ND)2020	Supriyo Gole	Main case no wrong (NB)	23/07/2021
6446	710102049162021	ASHOK KUMAR JUNEJA VS K.K. JAJODIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/128(PB)2017	Ashok Kumar Juneja	CP(IB) missed on main case no	23/07/2021
6447	710102049202021	PUNJAB NATIONAL BANK VS K.K. JAJODIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/132(PB)2017	Sanjay	Payment Not Done	23/07/2021
6448	710102049742021	MR MOHAN AGARWAL VS K.K. JAJODIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Siddharth Bhatli	application missing	23/07/2021
6449	710102049792021	RESOLUTION PROFESSIONAL FOR DUGAL ASSOCIATES PVT. LTD. (UNDER CIRP) VS MRS. DEVYANI DUGAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1581(ND)2019	SANJEEV PANDA	Page No 6&7 Missing	23/07/2021
6450	710102048702021	REGIONAL PROVIDENT FUND COMMISSIONER II VS ANIL KOHLI	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/144(PB)2017	Manish Dhir	Advocate welfare25Rs. miss/Double pagination from page no-25 to 33/True copy sign miss/Please written in index company Appeal not Application/etc	23/07/2021
6451	710102050232021	GANESHA ECOSPHERE LIMITED VS INNOVATIVE TEXTILES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1871(ND)2019	Divyanshu Rai	Stamp paper of UP Rs100	23/07/2021
6452	710102050462021	KARTIK CHADHA & OTHERS VS KARTIK CHADHA & OTHERS	Interlocutory Application (I.B.C)	Sec 60(5),Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/197(PB)2021	Divyanshu Sarswat	23-28,58-64 not clear page	23/07/2021
6453	710102049992021	BINDU BHATIA VS PURI CONSTRUCTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/755(PB)2020	Ashish Choudhury	date missing in affidavit	23/07/2021
6454	710102050052021	JATIN BACHANI VS THREE C PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1718(PB)2018	Suman	PAGE NO 33,34,44-47,68-71 NOT CLRAR	23/07/2021

6455	710102050382021	VIKRAM PURI VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	ASHISH	pg-48 not clear	23/07/2021
6456	710102050122021	VIKRAM MANCHANDA VS TARUN AHUJA& ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/755(PB)2020	Ashish Choudhury	notary date not clear,Proof of service page number not match with index	23/07/2021
6457	710102049952021	SANDEEP MEHTA VS SUPER RESTAURANT PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/17(ND)2021	Anjaneya	main case number missing in soft copy and stamp paper and notary missing or section wrong	23/07/2021
6458	710102049932021	GAJENDRA SINGH VS SUPER RESTAURANT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/947(ND)2019	GAJENDRA	10-13,16,18,21,30 not clear page	23/07/2021
6459	710102050152021	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF BHISHAM INFRASTRUCTURE PRIVATE LIMITED VS BHISHAM INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/192(PB)2019	UDAYRAJ	6-7 not clear page	23/07/2021
6460	710102050112021	PROCAM LOGISTICS PVT LTD VS BHISHAM INFRASTRUCTURE PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	COMPANY PETITION (COMPANIES ACT)/86(ND)2021	Akshay Agrawal	Wrong case type,two main case number mention in file	23/07/2021
6461	710102049902021	PCUBE ADVISORS PVT. LTD. VS SIMOVA INDIA LIFESCIENCES PVT. LTD.	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/80(ND)2020	NITESH	Verification date missed on affidavit notary also missed page 8 not clear	23/07/2021
6462	710102050322021	GOVIND RAM & ORS VS BOP PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/526(ND)2017	Abhishek	pg-175 missed,court fee and welfare missed in vakalatnama	23/07/2021
6463	710102050332021	M/S BLUE SKY REALTORS PVT LTD VS BOP PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Siddharth Bhatli	Wrong file(In file it is mention High court)	23/07/2021
6464	710102049942021	MR. KRISHNA KUMAR AGRAWAL VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1342(PB)2019	NISHANT	TRUE COPY MISSED	23/07/2021

6465	710102050252021	CHANCHAL DUA VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016		ABHISHEK	Main Case Number Not Link	23/07/2021
6466	710102050262021	WOOJIN INC. THROUGH AR VS ASHWINI MEHRA RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/731(PB)2018	Prachi Johri	47-48,52-70,74-94,96-102,117-128,134-137 not clear page	23/07/2021
6467	710102050342021	SURENDRA RAJ GANG VS RAMAN GUPTA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/639(PB)2018	MISHA	section wrong	23/07/2021
6468	710102050632021	SUPERTECH LIMITED VS TRIJAL ELECTRIKALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/647(ND)2020	RISHI	Notary and Verified Missing	23/07/2021
6469	710102050472021	SURENDRA RAJ GANG VS M/S PRATANCHA FINANCE & LEASE PVT. LTD.	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/639(PB)2018	MISHA	42 not clear page	23/07/2021
6470	710102050412021	ANIL RUSTGI VS M/S PRATANCHA FINANCE & LEASE PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/195(ND)2019	Anil Rustgi	Wrong section,sign missed in application	23/07/2021
6471	710102050612021	SHASHI SHARMA-LIQUIDATOR VS M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/274(ND)2018	SHASHI SHARMA	Council Detail Missing & Notary and Verified Missing	23/07/2021
6472	710102050422021	C. VITTAL VS TECPRO SYSTEM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2017	DIBYADYUTI BANERJEE	sign missing in application page and 28 page not clear	23/07/2021
6473	710102050532021	VINEET AGGARWAL VS HUAWEI TELECOMMUNICATION (I) CO. PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL	index missing 2nd volume and break volume after page 200	23/07/2021
6474	710102050482021	GOPA RANI KHANDELWAL VS TULSIANI CONSTRUCTIONS AND DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1590(PB)2018	Ashish Choudhury	32,38 not clear	23/07/2021
6475	710102050592021	ABHISHEK DUTTA (LIQUIDATOR OF SOLUTIONS BUSINESS CENTRE PRIVATE LIMITED) VS AJAY VIJ	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/475(ND)2018	ABHISHEK	sign missing in application page	23/07/2021
6476	710102050552021	SANDEEP GOYAL VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	AKASH	case type wrong SIGN MISSING IN APPLICATION PAGE	23/07/2021

6477	710102050682021	VOLKSWAGEN FINANCE PVT. LTD. VS MRS. PAVAN KAPOOR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/25(ND)2021	Sanjay Bhatt	PROOF OF SERVICE MISSED	23/07/2021
6478	710102050602021	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1083(PB)2018	UDAYRAJ	155,157,159 not clear page and page numbering cut	23/07/2021
6479	710102050512021	MANORAMA SHANDILYA VS AASHISH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)		Nidhi Vardhan	section wrong and main case not link	23/07/2021
6480	710102050642021	AJIT SHRIVASTAVA & ORS. VS GAYATRI HOSPITALITY AND REALCON LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/288(PB)2019	Mrinali	double pagination after page no. 38 and section wrong	23/07/2021
6481	710102050652021	ASHOK KUMAR VS SHYATTO RAHA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1411(ND)2018	ASHOK KUMAR	PAGE 31 NOT CLEAR AND DATE NOT ATTESTED IN AFFIDAVIT AND DIFFERNT MENTION IN INDEX	23/07/2021
6482	710102050622021	SUPERTECH LIMITED VS A.G. PLUMBING & FIRE SYSTEM	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/598(ND)2020	RISHI	notary missing in affidavit and stamp paper	23/07/2021
6483	710102050772021	VINEET AGGARWAL VS U P ELECTRICALS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL	due payment other section	23/07/2021
6484	710102050892021	ANSHUL GUPTA VS K L RATHI STEELS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/431(ND)2019	RISHI	SIGN MISSED	23/07/2021
6485	710102050142021	ATUL KUMAR KANSAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	Atul Kansal	section wrong	23/07/2021
6486	710102050732021	VINEET AGGARWAL VS ACCENTURE INFOTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL	due payment other section	23/07/2021
6487	710102049362021	ROHIT SEHGAL VS ACCENTURE INFOTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/386(PB)2018	Shashwat Parihar	Pagination Not Done	23/07/2021

6488	710102050702021	HARISH TANEJA VS ACCENTURE INFOTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1392(ND)2019	Harish	due payment	23/07/2021
6489	710102050912021	ATUL KANSAL VS ACCENTURE INFOTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/252(ND)2019	Atul Kumar Kansal	E STAMP PAPER MISSED	23/07/2021
6490	710102050862021	M/S OMNI MEDIA COMMUNICATION PVT LTD VS M/S JAY POLYCHEM INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/419(ND)2017	KARMA LAW	OVER WRITING IN INDEX ,STAMP PAPER MISSED	23/07/2021
6491	710102050432021	SURENDRA RAJ GANG VS RAMAN GUPTA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/639(PB)2018	MISHA	DIFFERNT SECTION MENTION IN INDEX	23/07/2021
6492	710102050942021	ARVIND GARG VS CENTRAL MINE PLANNING & DESIGN INSTITUTE LTD.	Cross Application (IBC)	Sec 60(5)		ADITYA	CASE NOT LINK & DUE PAYMENT , VOLUME BREAK	23/07/2021
6493	710102050242021	CHANCHAL DUA VS CENTRAL MINE PLANNING & DESIGN INSTITUTE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		ABHISHEK	CASE NOT LINK	23/07/2021
6494	710102050442021	SANTOSH SHARMA VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2963(ND)2019	Sanyam Goel	WRONG SCTION SELECTED IN BASIC DETAIL	23/07/2021
6495	710102050522021	M/S CAREWELL EXIM PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Application(Companies Act)	Rule 32	COMPANY PETITION (COMPANIES ACT)/139(PB)2018	RAKTIM GOGOI	stamp paper affidavit notary missing	23/07/2021
6496	710102050812021	M/S A S CONSTRUCTION VS AEGIS VALUE HOMES LIMITED	Restoration Application (IBC)	Application under any other provisions- IBC		MAHJABEEN	PAYMENT , MAIN CASE NOT LINK SECTION WRONG AND NOTARY ,MISSED	23/07/2021
6497	710102023542020	RAJEEV SRIVASTVA VS PRATIBHA IMPEX PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 59		Manoj Kumar Pandey	Council Detail Missing , Master Data Missing , Signature Missing in Petition Every pages ,	23/07/2021
6498	710102015112021	BAJAJ KAGAJ LIMITED VS KAKA SONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ANSHUL KUMAR SINGHAL	Brief of synopsis/Notary date not clear	23/07/2021
6499	710102022542021	MAGICRETE BUILDING SOLUTIONS PRIVATE LIMITED VS TECHMAN BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ritesh Khare	9 (3)b certificate miss/Board resolution/etc	23/07/2021

6500	710102024392021	MARAJ ALI RIZVI VS JS HOSPITALITY SERVICE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sheepali Patial	Master data of corporate debtor/etc.	23/07/2021
6501	710102023752021	NP EARTHMOVERS PRIVATE LIMITED VS JS HOSPITALITY SERVICE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	page not clear-59-66,72,80,88-91,102,172-177,252-253/etc	23/07/2021
6502	710102025202021	FUJITEC INDIA PRIVATE LIMITED VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		A NARAYANAN	Page not clear-214,219,222/Advocate welfare court fees miss/As per volume uploaded 200 page/Notary back date/etc	23/07/2021
6503	710102025952021	NAVEEN SAXENA & OTHS. VS PEERS ALLIED COTPORATION LTD	Company Petition (Companies Act)	Sec. 73(4)		Binod Kumar	Payment Not Done	23/07/2021
6504	710102036312021	ENDLESS SERVICES PRIVATE LIMITED VS KDP INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Akash	fees missed noStamp paper missed with affidavit, translate page no- 54-57 welfare and advocate fees missed. Stamp paper missed and required from dated- 18/06/2021 , translate page no- 54-57 welfare and advocate fees missed.	23/07/2021
6505	710102039912021	FAIRAIR ENGINEERS PRIVATE LIMITED VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rishi Sehgal	After 200 Pages Volume Will Be Divided	23/07/2021
6506	710102040472021	ZEECO INDIA PRIVATE LIMITED VS PUNJ LLYOD LIMITED	Intervention Petition (IBC)	Sec 60(5)		ANISH GHOSHAL	pages miss in index-152 to 157	23/07/2021
6507	710102041432021	ALLIANCE TECHNOLOGIES VS SKN HEALTHCARE PRIVATE LIMITED (FORMERLY KNOWN AS PLEXUS HOSPITALS PVT. LTD.)	Company Petition IB (IBC)	IBC Under Sec 9		PARICHAY SAXENA	pagination not done in petition/incomplete documents/petition file with proper index/blur pages/As per volume uploaded 200 page/Merge into one pdf/etc	23/07/2021
6508	710102045352021	SURINDER KERAM VS M/S GRANITE GATE PROPERTIES PVT LTD	Company Petition IB (IBC)	Sec 60(5)		BRIJESH KUMAR SINGH	Wrong section	23/07/2021
6509	710102046112021	JAMMU & KASHMIR BANK LTD. VS RAJIV RATHI	Company Petition IB (IBC)	Section 95(1)		Ashutosh	dms issue(document not upload properly)	23/07/2021
6510	710102046752021	GOVERNMENT OF ODISHA VS M/S. ACTION ISPAT AND POWER PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHASHANK	page:51 not clear, true copy sign missed, demand notice missed, demand notice reply/E stamp paper missed/etc Master Data Missing	23/07/2021

6511	710102046602021	MR. HARJINDER SINGH SANDHU VS METALROD PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sonam	dms issue(document not upload properly)	23/07/2021
6512	710102047372021	ANIL KAUSHAL & ORS. VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SAIKRISHNA ASSOCIATES	estamp paper missed on every special power of attorney, page:635, 770-782, 826, 860, 864, 954, 1000-1006, 1122-1127, 1160-1161, 1167, vol-7 index not match, 1244, 1246-1248, 1316, 1326, 1351-1352, 1397-1403, not clear	23/07/2021
6513	710102047802021	GULSHAN KUMAR GUPTA VS KARUN SHARMA	Contempt Petition (IBC)	Application under any other provisions- IBC		GULSHAN KUMAR GUPTA	Wrong section choose	23/07/2021
6514	710102049452021	SHUBH MINERALS PRIVATE LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Upinder	volume break after 200 pages with index,	23/07/2021
6515	710102049732021	RUDRA BUILDWELL CONSTRUCTION PVT LTD VS PSA IMPEX PRIVATE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Vinay	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	23/07/2021
6516	710102049632021	BALAJEE DEVELOPWELL PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Amitabh	pages in hindi 46,47,51,57,61,64,69,72,76,80,	23/07/2021
6517	710102049722021	MERIDIAN VENEERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		SUMIT	Pages not clear 48,53,59,Kindly merge in one petition and proof service missed of Roc & Income tax	23/07/2021
6518	710102049172021	JSB ALUMINIUM PRIVATE LIMITED VS KIRAN UDYOG PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RISHI KUMAR SINGHAL	page:35, not clear	23/07/2021
6519	710102049422021	ANSHUL TEXTILE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		AMIT KUMAR GUPTA	Pages not clear 56,57, 2nd volume index missed,page no. 110,112,114,116,119, missed,wrong jurdiction according to company master data	23/07/2021
6520	710102049602021	INTEC CAPITAL LIMITED VS SHIKHIR PLAST (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Aabhas	page:58-60, not clear, 25 advocate welfare and 3rs court fee missed page:58-60, not clear, 25 advocate welfare and 3rs court fee missed	23/07/2021
6521	710102049582021	STATE BANK OF INDIA VS KANNAN SELVARAJ	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	"200 pages per volume with index, page:217, 221, 240, not clear page :470-471 Hindi translation "	23/07/2021

6522	710102049382021	RAJ KUMAR SHARMA VS FACILITY PLUS MANAGEMENT PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Aayushi Jain	case type wrong.	23/07/2021
6523	710102049032021	DEVIKA MEHRA VS PREM NATH MOTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Sec. 244(1),Sec 241 (2)		Ishaan Mukherjee	Page no 104 missed,all 3 petitioners supporting affidavit missed, kindly remove exemption application from petition	23/07/2021
6524	710102049912021	INVESTADVISE WEALTH MANAGEMENT LIMITED VS ATS REALTY PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Naveen Kumar	page:46 not clear	23/07/2021
6525	710102049922021	PRIDE INFRATEL PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		HIMANSHU	Pages not clear 195,209,211,215,216,224,233pages cut 197 to 200,205,206,207,217 to 220,225 to 229,237 to 239,Welfare and court fees missed in vakaltnama	23/07/2021
6526	710102049862021	AJAY CHOPRA VS CAPITAL SURGICAL COMPANY PVT. LTD.	Company Petition (Companies Act)	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)		Shilpa Chohan	Brief synopsis & List of dates & events missed,page no 54,68, cut, pages not clear 57,59,64,82,169,223,228,231,Pges in hindi 100,101,Kindly serve the petition to all respondent	23/07/2021
6527	710102050222021	LOOKS SALON PRIVATE LIMITED VS LOOKS SALON PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Application under any other provisions		vishal gohri	affidavit back date and sign missing and case type wrong affidavit back date and sign missing and case type wrong	23/07/2021
6528	710102049852021	PNB HOUSING FINANCE LTD. VS M/S STAR REALCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		HARKESH	15rs advocate welfare missed,	23/07/2021
6529	710102049842021	PNB HOUSING FINANCE LTD. VS PINNACLE HOUSING PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		HARKESH	15rs advocate welfare missed,	23/07/2021
6530	710102050712021	INGRAM MICRO INDIA PRIVATE LIMITED VS EDIQUE SOLUTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SONALI KARWASRA JOON	page:72, 78-79, 82, not clear	23/07/2021
6531	710102050752021	SUHARSH MITTAL VS COPAL ART PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ANKIT	compliance affidavit missed 9 (3)b or reply	23/07/2021

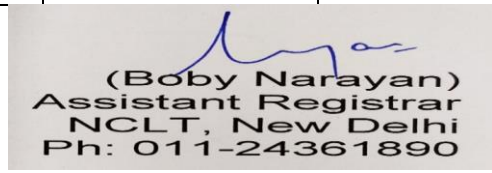
6532	710102049962021	NIRJARA ENTERPRISE LIMITED VS COPAL ART PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Ashutosh Gupta	Wrong case type select, link 2nd motion with first motion	23/07/2021
6533	710102049882021	PRAKASH SINGH NEGI VS HANDS ON HANDS VENTURES PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1)		Mayank Wadhwa	sec 242 fee missed, stamp paper missed, 42,44 page not clear,108 page missed 109-114 page not clear, 134 page not clear, 251 break volume	23/07/2021
6534	710102050362021	STATE BANK OF INDIA VS JAYA SINGH	Company Petition IB (IBC)	Section 95(1)		AMRENDRA	page: 108 cut	23/07/2021
6535	0710102060092020/4	CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1053(PB)2020		document not in proper	23/07/2021
6536	07101021426420 19/6	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		NEED TO NUMBERING ALL PAGES PROPERLY	23/07/2021
6537	0710102016952021/3	M/S SOHAM DWELLING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/66(ND)2021		STAMP MISSING	23/07/2021
6538	0710102017002021/2	M/S HECTOR REALCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/68(ND)2021		stamp missing	23/07/2021
6539	0710102017022018/11	RSP STAMPING INDUSTRIES Vs. ASSOCIATED APPLIANCES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1413(ND)2018		NOTARY MISSING	23/07/2021
6540	0710102020432021/1	MOHAN LAL DHAKAD & ORS. Vs. B N G GLOBAL INDIA LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1770(ND)2021		IA NUMBER NOT MENTION	23/07/2021
6541	0710102020922021/1	TARU PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/78(ND)2021		STAMP MISSING	23/07/2021
6542	0710102021702020/1	M/S. ROCKET REAL ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/221(ND)2020		STAMP MISSING	23/07/2021
6543	0710102029662020/2	SILICON PROPERTIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/231(ND)2020		STAMP MISSING	23/07/2021

6544	0710102032752018/39	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)2016		NEED TO 200 PAGES PER VOLUME	23/07/2021
6545	0710102033762020/1	VICTORIAN BUILDWELL PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/476(ND)2020		STAMP MISSING	23/07/2021
6546	0710102034842021/1	A.G INDUSTRIES PVT. LTD. Vs. KIRAN MARTIN GOLLA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2335(ND)2021		NEED TO SIGN EVERY PAGES	23/07/2021
6547	0710102039032021/1	COMPAREX INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/70(ND)2021		PAGE 18 NEED TO TRANSLATE	23/07/2021
6548	0710102041032021/1	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021		NEED TO PETITION FILE	23/07/2021
6549	0710102044472021/2	ADIISH JAIIN Vs. MR. VIVEK RAHEJA RESOLUTION PROFESSIONAL J.P. ENGINEERS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2757(ND)2021		ONLY PROOF OF SERVICE UPLOADED	23/07/2021
6550	0710102046042021/1	PICCADILY HOTELS PRIVATE LIMITED Vs. M/S IMPRESSIONS SERVICES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2985(ND)2021		NEED TO APPLICATION FILE	23/07/2021
6551	0710102015772021/3	GAURAV KATIYAR Vs. EMPEROS INFRASTRUCTURE PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1060(ND)2021		notary missing	23/07/2021
6552	0710102035272021/2	UMESH GARG Vs. PUNEET GEOL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2425(PB)2021		Vakalatnama missing, Short form of True copy sign not applicable in Page Nos 29 to 31 according to PDF	23/07/2021
6553	0710102037782021/7	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		E-stamp missing, Page No 55 according to PDF is Blank, True Copy sign missing in Page Nos 36 to 65 according to PDF	23/07/2021
6554	0710102037782021/8	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		E-stamp missing, Page Nos 49,61,79 and 105 according to PDF are Blank, True Copy sign missing in Page Nos 27 to 134 according to PDF	23/07/2021
6555	0710102037782021/9	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		E-stamp missing, Page No 59 according to PDF is Blank, True Copy sign missing in Page Nos 39 to 68 according to PDF	23/07/2021

6556	0710102038532021/1	DURGA PACKAGING Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT LIMITED-IN-LIQUIDATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2480(ND)2021		Vakalatnama not Filed properly	23/07/2021
6557	0710102039882021/1	OMANSH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)2021		True Copy sign missing in Page Nos 13 to 254 according to PDF	23/07/2021
6558	0710102170402019/2	PR.CIT 6 Vs. NAWAB BUILDCON CO PVT. LTD		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/109(ND)2020		True Copy sign missing in each pages, Same document filed twice	23/07/2021
6559	0710102005582021/2	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1242(ND)2021		Index missing, True Copy sign missing in each pages	23/07/2021
6560	0710102005582021/3	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1242(ND)2021		Index missing, True Copy sign missing in each pages	23/07/2021
6561	0710102014702018/48	ICICI BANK LIMITED Vs. C &C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Same Document filed twice, True Copy sign missing in each pages	23/07/2021
6562	0710102016102021/1	RAKESH KUMAR JAIN Vs. SN JEE BUILD WELL PVT. LTD.		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1089(ND)2021		True Copy sign missing in Page Nos 3 to 8 according to PDF	23/07/2021
6563	0710102018242020/1	SHALU KHANNA Vs. FUSEBASE ELTORO PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/1179(ND)2020		True Copy sign missing in each pages	23/07/2021
6564	0710102030102020/1	UTSAV SECURITIES PRIVATE LIMITED Vs. SNS DIAGNOSTICS		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2026(ND)2020		True Copy sign missing in each pages	23/07/2021
6565	0710102031492021/1	RITESH SPINNING MILLS LIMITED Vs. JAYPEE INFRATECH LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2021		True Copy sign missing in Page Nos 7 to 10 according to PDF	23/07/2021
6566	0710102039822021/1	QWIKCILVER SOLUTIONS PRIVATE LIMITED Vs. PINE LABS PRIVATE LIMITED		Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2021		WRONG DOCUMENT	23/07/2021
6567	0710102085852020/4	PVM INNVENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020		index missing	23/07/2021
6568	0710102034622021/1	SAVITA RANI BAKSHI Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2230(ND)2021		notary date missing	23/07/2021

6569	0710102037582021/1	UNITY AURAM CONSTRUCTION PVT. LTD Vs. GAURAV KATIYAR RP OF EARTHCON UNIIVERSAL INFRATECH PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2430(ND)2021		notary date backdate	23/07/2021
6570	0710102063312020/3	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/835(ND)2020		71 73 NOT CLEAR PLEASE MENTION THE CORRECT NUMBER OF ENGLISH TRANSLATE PAGES	23/07/2021
6571	0710102099732020/6	GLOSTER LIMITED Vs.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4542(ND)2020		INDEX MISSING	23/07/2021
6572	0710102153392019/4	SURENDRA Vs. KDP BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3265(ND)2019		100 RUPEE STAMP MISSING	23/07/2021
6573	0710102167242019/3	ASSISTANT COMMSSIONER OF INCOME TAX CIRCILE 9(3)(1) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. FAME DIGITAL PVT. LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/4(ND)2020		STAMP MISSING	23/07/2021
6574	0710120011332018/3	BRIJESH SAHU Vs. KDP BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1369(ND)2018		STAMP MISSING	23/07/2021
6575	0710102012712021/1	SUNILA CHHABRA Vs. AGL TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/118(ND)2021		INDEX MISSING	23/07/2021
6576	0710102012732021/3	ADITYA KUMAR Vs. PERFECT BUILDWELL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/129(ND)2021		INDEX MISSING	23/07/2021
6577	0710102030792018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES -ORBIT INTERIORS PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1226(ND)2018		4 5 6 not clear	23/07/2021
6578	0710102060782020/2	POONAM AGRAWAL Vs. KURINJI METALS PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/75(ND)2020		NOTARY DATE MISSING	23/07/2021
6579	0710102102592020/1	JACHANA ESTATE PRIVATE LIMITED Vs. NILESH SHARMA		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/13(PB)2021		True Copy sign missing in Page Nos 6 and 7 according to PDF	23/07/2021
6580	0710102109252019/4	GANESHA ECOSPHERE LIMITED Vs. INNOVATIVE TEXTILES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/254(PB)2019		Wrongly filed	23/07/2021
6581	0710102111762019/8	PUNJAB NATIONAL BANK Vs. M/S AMZEN MACHINES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2058(ND)2019		Same Annexures documents filed twice, True Copy sign missing in Page Nos 11 to 55 according to PDF in Amzen submission document	23/07/2021

6582	0710102113592019/14	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2130(ND)2019		Rejoinder document filed twice, True Copy sign missing in Page Nos 6 and 7 according to PDF in Affidavit document	23/07/2021
6583	0710102113632020/1	SOHNA BUILDCON RESORTS PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/15(ND)2021		True Copy sign missing in Page Nos 8 to 26 according to PDF, Proof of service missing	23/07/2021
6584	0710102113632020/2	SOHNA BUILDCON RESORTS PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/15(ND)2021		Document not Filed properly	23/07/2021
6585	0710102116852020/5	M/S SWASTIK FINBUILT INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/530(ND)2020		True Copy sign missing in Page Nos 6 and 7 according to PDF	23/07/2021
6586	0710102129342019/5	AMBRANE INDIA PRIVATE LIMITED Vs. MP PROMOTERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2607(PB)2019		Vakalatnama missing, Reply document filed twice	23/07/2021
6587	0710102145002019/3	PRISM JOHNSON LIMITED THROUGH ITS DIVISION RMC (INDIA) Vs. KNIGHT CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2917(ND)2019		Vakalatnama not filed properly	23/07/2021
6588	0710102152162019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/874(ND)2019		Affidavit document filed twice	23/07/2021
6589	0710102172412019/3	INCOME TAX OFFICER WARD- 10(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S GLOWLINE BUILDCON PVT. LTD)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/83(ND)2020		Page Nos 11 to 13 according to PDF Not clear, True Copy sign missing in Page Nos 4 to 15 according to PDF	23/07/2021
6590	0710120011802018/4	TATA STEEL LTD. Vs. NEERAJ SINGAL		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/897(ND)2018		NEED TO SPLIT INTO 2 VOLUMES	23/07/2021
6591	0710102077542020/1	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/100(ND)2021		index missing	23/07/2021
6592	0710102036192021/1	RISHABH CHAND LODHA Vs. ANIL SYAL		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2410(ND)2021		Short form of True Copy sign not applicable in Page Nos 4 to 30 according to PDF	23/07/2021



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